NATIONAL COMPANY LAW TRIBUNAL
OBJECTIONS LIST DATED 01.01.2024 TO 31.12.2024
PETITION , APPLICATIONS , ADDITIONALS

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HEL	PIDESK NO FOR DELHI SCRUTINY TEAM
HELFDEAN NO VIII-24303040 NECHNOING TOUN OBJECTIONA FLEMAE CONTACT HEL	P DESK NO FOR DELII SCRUTINT TEAM

C= N-	Date Of	Cons Turns	Dain: No	MAIN CASE NO	Title Of Coop	Seation	Compting Det	Comments	Filed By
Sr No.	Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	1/4/2023	Company Petition (Companies Act)	710102030122023		RAJENDRA MOHAN GARG VS ANSAL PROPERTIES & INFRASTRUCTURE LTD	Sec. 73(4)	10/5/2024	LIST OF DATE AND EVENTS MISSING & SYNOPSIS MISSING form 11 missed	HIMANSHU GARG
	0.0.0000	Company Petition	74040007000000		NITESH GUPTA VS RAZORSE SOFTWARE	IBC Under Sec	20/00/222	Book marking missed with the according index need to sepratly application demond notice reply missed or 9-3-B certificate missed vakalatnama not clear please merge vakalatnama in petition pdf & possible samp; amp; quot; & possible samp; amp; amp; amp; amp; amp; amp; amp;	DAIFNOF
2	6/6/2023	IB (IBC)	710102050892023		PRIVATE LIMITED	9	22/02/2024	711"" kindly income tax service and cs detail	RAJENDER
Ī		Company Appeal(Companie			NITESH GUPTA VS RAZORSE SOFTWARE			missed in index delhi.dcit.judicial.hc@incometax.gov.in	
3	7/6/2023	s Act)	710102051252023		PRIVATE LIMITED	Sec 252 (1)	27/05/2024	missed stk 7 translation	AVNISH SHARMA
14	27/07/2023	Company Appeal(Companie	710102065822023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (1)	27/05/2024	(list of date missed, counsel detail missed in index income tax service wrong) some pages not clear	AVNISH SHARMA
5		CA(A) Merger and Amalgamation(Co mpanies Act)	710102079802023		NIVAYA ASL PRIVATE LIMITED VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec. 230-232, Sec 234	22/04/2024	ocr missing bookmarking are mandatory list of date missing 116-117 page not clear	Divay Arora
6	10/10/2023	Company Appeal(Companie s Act)	710102087602023		NIVAYA ASL PRIVATE LIMITED VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (3)	11/1/2024	applicant not added in online portal notary not proper show 25rs welfare and 3rs court fee missed in vakaltnama stk 7 not added in petition pdf income tax service missed all annexure true copy missed (book marking mandatory)	Shiv Mangal Sharma
7	19/10/2023	Intervention Petition (IBC)	710102092422023		RITU ANAND AGRAWAL VS KWALITY CATERING SERVICES	Sec 60(5)	18/01/2024	please fill full address and details in the portal IB not mention in transfer application in TA	SIDDHARTH ACHARYA
8	6/11/2023	Company Petition (Companies Act)	710102096782023		PANKAJ KUMAR JAISWAL VS ACA HOLDINGS LIMITED	Sec. 73(4)	21/02/2024	memo of parties,list of date and event.brief synopsis missed 3rs court fee missed kindly merge all pdf	Dr. Pratyush Kumar
9	12/11/2023	Company Petition IB (IBC)	710102098132023		DHRUV RATHI VS ACA HOLDINGS LIMITED	Section 94(1)	8/1/2024	Pg-48,49,50 to 56,66 not clear .BOOK MARKING COMPULSORY	SANTOSH
10	12/11/2023	Company Petition IB (IBC)	710102098122023		RAGHAV RATHI VS ACA HOLDINGS LIMITED	Section 94(1)	8/1/2024	"ser vice missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s "	SANTOSH

				GIRJA SHANKAR RATHI				
11	10/11/2023	Company Petition	710102098022023	VS ACA HOLDINGS LIMITED	Section 94(1)	8/1/2024	Pg-48,49,50 to 55 not clear .BOOK MARKING COMPULSORY	SANTOSH
12	15/11/2023	Company Appeal(Companie	710102098562023	GIRJA SHANKAR RATHI VS ACA HOLDINGS LIMITED	Sec 252 (3)	8/7/2024	no of objections 1. vakaltnama missed 2.affidavit address mismatch (notary delhi but address is gurgoan) 3.40-43,64- 66,292-302 page noti clear f any doubt please visit registry)	
13	22/11/2023	Company Petition IB (IBC)	710102100682023	SHAMSHER BAHADUR SINGH VS ACA HOLDINGS LIMITED	Application under any other provisions- IBC	4/4/2024	case type wrong need to application for case type	VARSHA
14	14/12/2023	Company Petition	710102106332023	CENTRAL BANK OF INDIA VS DIGVIJAY SINGH	Section 95(1)	9/8/2024	1.please pdf from section of proof of service 2.OCR missed in entire pdf. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.master data missed 5.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. reminder /4	MOHD
15	20/12/2023	Company Petition	710102108182023	CENTRAL BANK OF INDIA VS SAJIVVE TREHAN	Section 95(1)	9/8/2024	"No of Objectios. 1.OCR missed in entire pdf. 2.pagination missed in index 3.Book marking missed acording to the index with the pagination. 4.SR no missed SR -4 to SR 14 betwwen Page no 13 and 14 5.please mention company name on page no 14. 6.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 7.court fee missed @ 1 rs in vakalatnama 8.master data missed file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file.	моно
16	28/12/2023	Company Petition (Companies Act)	710102109822023	APSARA SALES PRIVATE LIMITED VS SAJIVVE TREHAN LOUIS DREFUS	Sec. 230-232 - Second Motion	3/1/2024	1st motion not link in 2nd motion	MUKESH SUKHIJA
17	31/12/2023	Transfer Petition(Companie s Act)	710102111112023	ARMATEURS S.A.S. VS STARPORT LOGISTICS LIMITED	Rule16(d),NCL T Rules,2016	5/1/2024	case type wrong synopsis missed court fee and welfare missed in vakalatnama	Anshu
18	15/12/2023	Company Petition (Companies Act)	710102106472023	MOORGATE INDUSTRIES INDIA PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Sec. 241(1),Sec. 242(4)	15/01/2024	89,94 Moa and Aoa not clear 165,230- 235,296-297 page clear	Karan Khanna
19	8/1/2024	Company Appeal(Companie s Act)	710102002282024	MOORGATE INDUSTRIES INDIA PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory court fee and welfare missed in vaklatanama	PUNEET RAI

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20	10/12/2022	Contempt Petition	710102102022022	PROJECT ALSTONIA APARTMENT OWNERS ASSOCIATION GREATER NOIDA VS ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	8/1/2024	application missed	Aaditya
24	9/4/2024	Contempt Petition(Companie	740402002222024	M/S. POONAM BUILDWELL PVT. LTD. & ORS. THROUGH ITS DIRECTORS VS M/S. NIHO CONSTRUCTION LTD. THROUGH ITS	Sec. 425	42/04/2024	book marking mandatory and index missed every page not sign memo of party, synopsis,list of date and event missed affidavit missed proof of service	
21	9/1/2024	Company Petition	710102003332024	DIRECTORS SCAN SYNTHETICS LIMITED VS M/S. NIHO CONSTRUCTION LTD. THROUGH ITS DIRECTORS	IBC Under Sec	13/01/2024 18/03/2024	missed Pg- 86,88,90,92,93,94,95,96,100,102,103,104, 106,107,137,143,159,163,169,462,482 not clear need to sign on every page of application	SHANKARI MISHRA SINHA SHREY
23	10/1/2024	Transfer Petition (IBC)	710102003442024	ISHWARLAL SHANKARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCL T Rules,2016 IBC	31/01/2024	case type wrong main case not mention pdf need to true copy sign on annexuer your both file double apgiantion not allowed court fee @ 3 and welfare @ 25 rs missed reminder 3	ҮАНҮА
24	10/1/2024	Transfer Petition (IBC)	710102003412024	MANISH ISHWARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCL T Rules,2016 IBC	31/01/2024	case type wrong main case not mention pdf please delete previous pdf court fee @ 3 and welfare @ 25 rs missed	ҮАНҮА
25	11/1/2024	Company Petition	710102003582024	AVIAN MEDIA PRIVATE LIMITED VS SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec	5/3/2024	service missed need to true copy sign missed on annxure every page court fee 1 missed	PRAFUL JINDAL
26	11/1/2024	Contempt Petition(Companie s Act)	710102003902024	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Sec 425	13/01/2024	book marking numbering missed and synopsis missed application all pages not sign	komal Mundhra
27	12/1/2024	Company Petition (Companies Act)	710102003992024	KALPANA CHATURVEDI & ANR. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD. CHAMAN LAL GUPTA &	Sec. 73(4)	15/02/2024	petitioner and respondent detail missed in online portal and nclt form 11 missed	Sagar
28	12/1/2024	Company Petition (Companies Act)	710102004272024	ORS. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS.	Sec. 73(4)	15/02/2024	all petitioner and respondent detail missed in online portal nclt 1rs court fee missed in vakaltanama	Sagar
29	15/01/2024	Company Petition IB (IBC)	710102005572024	MYRA LIFESCIENCES VS CIAN HEALTHCARE LIMITED	IBC Under Sec	22/01/2024	Wronf Juridiction	SARVESH
30	18/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007222024	SHARPLINE NETWORK PRIVATE LIMITED VS CIAN HEALTHCARE LIMITED	Sec. 230-232 - Second Motion	29/01/2024	book marking mandatory second motion not link in first motion all petitioner detail missed in online portal	NEERU KAUSHIK

31	19/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007722024	JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
32	19/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007532024	JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (I)	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
33	20/01/2024	Company Petition IB (IBC)	710102007842024	SH. DIWAKAR DUBEY VS ATUL VATIKA DEVELOPERS PRIVATE LIMITED	IBC Under Sec	29/01/2024	master data missed notice and reply missed please properly file	Sujeet Kumar
34	22/01/2024	Company Petition (Companies Act)	710102008112024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS ATUL VATIKA DEVELOPERS PRIVATE LIMITED	Sec. 271-273	21/02/2024	synopsis missed bookmarking numbering missed petition every page not sign 98-99 page not clear annexure true copy missed	Palak Bhavsar
35	20/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007912024	JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I)	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
36	23/01/2024	Company Petition (Companies Act)	710102008632024	SURESH JANGID VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	1/2/2024	bookmarking not proper uploaded 53-54 62-67,75-81,94-95,103-109,120-121 page not clear date missed in vakaltnama proof service pages not mentioned case type wrong	jaswant singh
37	24/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008922024	JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
38	24/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008902024	JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

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39	23/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008572024	JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
40	24/04/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008832024	JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
40	24/01/2024	Company Petition	710102000032024	INDIAN BANK VS	or section 230	23/00/2024	bookmarking are manuatory	Silasilalik Agai wai
41	27/01/2024		710102009672024	SHYAM GUPTA INDIAN BANK VS	Section 95(1)	21/02/2024	wrong juridiction	Amod
42	27/01/2024	IB (IBC)	710102009682024	ANSHUL GUPTA	Section 95(1)	21/02/2024	wrong juridiction	Amod
43	30/01/2024	Company Petition IB (IBC)	710102010542024	M/S DIVYAM HEALTHCARE VS CELEBRITY BIOPHARMA LIMITED	IBC Under Sec	8/2/2024	Juridiction wrong	SARVESH
44	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009262024	JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama section issue etc.	Shashank Agarwal
45	30/01/2024	Company Petition IB (IBC)	710102010432024	CANBANK FACTORS LIMITED VS MR. ARVIND KUMAR SARAF	Section 95(1)	15/03/2024	U70109WB2008PTC128316 wrong juridiction	shivam
46	30/01/2024	Company Petition IB (IBC)	710102010442024	CANBANK FACTORS LIMITED VS MR. BRIJ BHUSHAN SHARMA	Section 95(1)	15/03/2024	quot;U70109WB2008PTC128316 wrong juridiction	shivam
47	1/2/2024	Transfer Petition (IBC)	710102011032024	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS MR. BRIJ BHUSHAN SHARMA	Rule16(d),NCL T Rules,2016 IBC	8/2/2024	case type wrong section wrong in pdf	KARAN
		Intervention		ONE CITY INFRASTRUCTURE PVT. LTD. VS ASGI			Pagination missed in book marking need to book marking according index list of date and events and brief	
48	2/2/2024	Petition (IBC)	710102011212024	PROPERTIES PVT. LTD.	Sec 60(5)	12/2/2024	synopsis missed vakalatnama missed	Ashutosh
49	19/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007562024	JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

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50	2/2/2024	Contempt Petition	710102011232024	PRASSAN NAVIN KUMAR SINHA VS PUNJAB & SIND BANK	Sec 60(5)	13/02/2024	book marrking missed acording to the index section wrong section should be rule-11 technically and in soft counsel detail incomplete after index, memo,prayer, need to court fee @ 3 rs and welfare 25 rs please check	PRASSAN NAVIN KUMAR SINHA
30	ZIZIZUZ4	(IDO)	710102011232024	TOROAD & SIND DARK	Jec 00(3)	13/02/2024	and wentare 23 13 please check	KOMAK OINTA
		CA(A) Merger and Amalgamation(Co		OASIS REALTORS PRIVATE LIMITED VS	Sec. 230-232 -			
51	1/2/2024	mpanies Act)	710102010992024	PUNJAB & SIND BANK	Second Motion	13/03/2024	due to payment section 230-232	Ashish
52	4/2/2024	Company Petition	710102011742024	THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED	IBC Under Sec	6/3/2024	please contact to registry regarding your file	SAURABH
-		Company Petition		MRS. SEEMA SOOD VS KEE PROJECTS			service missed Book marking missed acording index need to true copy sign on every page of annexure list of data events and brief synopsis missed court	
53	8/2/2024	IB (IBC)	710102012812024	LIMITED	Section 94(1)	14/02/2024	fee missed date missed in vakalatnama	USHA SINGH
EA	6/2/2024	Company Petition	740402042472024	GFA CONSULTING GROUP GMBH VS KEE PROJECTS LIMITED	Soc 424/4)	22/02/2024	wrong jurisdiction come to registry	PRAVIN KUMAR
54	6/2/2024	(Companies Act)	710102012472024	CANBANK FACTORS LIMITED VS MR. SURESH KUMAR	Sec. 131(1)	22/02/2024		CHHAJER
55	30/01/2024	Company Petition	710102010522024	SHARMA	Section 95(1)	15/03/2024	U70109WB2008PTC128316 wrong iuridiction and master data not found	shivam
	00/01/2024	Company Petition	710102010022024	APEX BUILDSYS LIMITED VS THE REGISTRAR OF	Application under any other	10/00/2024	section wrong Moa and Aoa missed and master data missed 25rs welfare	omvani
56	7/2/2024	(Companies Act)	710102012492024	COMPANIES	provisions	26/02/2024	missed in vakaltnama	Chandhiok&mahajan
		Company Appeal(Companie		APEX BUILDSYS LIMITED VS THE REGISTRAR OF				
57	9/2/2024	s Act)	710102013452024	COMPANIES	Sec 252 (3)	25/04/2024	counsel detail missed in index	CS CHARU
58	13/02/2024	Intervention Petition (IBC)	710102014372024	MANISH SAXENA VS IBD UNIVERSAL PRIVATE LIMITED	Sec 60(5)	21/02/2024	incomplete file please do propelry file	Avnish
59	13/02/2024	Company Petition (Companies Act)	710102014342024	H.R. ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3) - By Government Body	20/02/2024	case type wrong bookmarking are mandatory section wrong kindly remove govt body all pages not sign in annexure Moa and Aoa pages cut 90-95 english translation missed power of attorney missed Roc service missed	PRAMOD PRASAD KOTHARI
60	13/02/2024	Company Petition IB (IBC)	710102014362024	ISANGO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA RAMACHANDRAN	IBC Section 59	29/02/2024	Book marking missed acording to index counsel detail missed after index and master data should be first before voulme -1 Pg-18,80,99,101,102,103,178 not clear need to true copy sign on every page	sanjay
61	16/02/2024	Contempt Petition (IBC)	710102015202024	SUBRAMANIAN VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION	Application under any other provisions- IBC	23/02/2024	section wrong list of date events and brief synopsis missed	GAURAV MALIK

62	47/09/2024	Company Petition	710102015442024	ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMIT ED		7/3/2024	form 11 migraed master data mises d	Abhishek Chauhar
3		(Companies Act) Company Petition (Companies Act)	710102015562024	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Sec. 73(4) Sec. 241(1),Sec. 242(4),Sec. 244(1)	26/02/2024	form 11 missed master data missed 249 english translation missed kindly remove application and file separately	RAJEEV
		Contempt Petition		RITA KAPUR VS	Rule 11 of		section wrong in pdf need to sepratly both application page on 106	
4	19/02/2024	(IBC)	710102015712024	PANKAJ KHETAN	NCLT, 2016	26/02/2024	vakalatnama missed	RANVIR
65	23/02/2024	Company Petition IB (IBC)	710102017022024	DEEPAK MANGLA VS PANKAJ KHETAN	Section 94(1)	26/04/2024	volume wise index missed need to sign on every page of application double pagination not allowed need to true copy sign on every page Pg-286,322,324,333,340,341 to 349,354,367,368,370,372,392,413,414 not clear reminder 3 please contact to registry regrading your file	MRINAL HARSH VARDHAN
6	23/02/2024	Company Petition	710102017092024	KESHAV KUMAR VS PANKAJ KHETAN	Section 94(1)	4/4/2024	book marking missed acording to index OCR missed need to sign on every page of application need to true copy sign on every page Pg-44,46,62 not clear double pagination not allowed	
7		Intervention Petition (IBC)	710102016942024	ROOP NARAIN VS TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	15/03/2024	section wrong. case type wrong. brief synosis and date of event missing. memo of party missing. vakalatnama missing. please do properly file or contat to regsitry	vinay sabharwal
8	26/02/2024	Company Petition	710102017372024	MRS.RAJKUMARI GUPTA VS SILVER SICKLES AGRO PLAST PRIVATE LIMITED	IBC Under Sec	4/4/2024	wrong juridiction reminder 2	VIJAYESH ATRE
		Intervention		TRAVEL WALLET VS			section wrong in pdf main case wrong mention in pdf please fill all party in the portal from memo party need to sign on every page nof application court fee	
9		Petition (IBC) CP(AA) Merger	710102017862024	SHAILENDRA AJMERA SKB TRADEX PRIVATE	Sec 60(5)	27/03/2024	missed	ANGAD MEHTA
0	28/02/2024	Amalgamation(Co mpanies Act)	710102018372024	LIMITED VS SHAILENDRA AJMERA	Sec. 230-232 - Second Motion	19/03/2024	wrong file	Sweeny Gulati
1	28/02/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102018392024	SECTOR 113 GATEVIDA DEVELOPERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	6/3/2024	case type wrong 263 page wrong arrange 260,262,277-284,288,294- 295,300,301 page not clear all vakaltnama court fee and welfare missed proof of service missed	Gursat
72	29/02/2024	Company Petition	710102018652024	BONA VITA TECHNOLOGIES PRIVATE LIMITED VS ABHISHEK ANAND	Application under any other provisions- IBC	26/03/2024	section will be add technically	Harsh

73	5/3/2024	Intervention Petition (IBC)	710102019992024	MANJU YADAV VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	15/03/2024	incomplete file please do propelry file	RAKESH
74	6/3/2024	Company Petition (Companies Act)	710102020282024	P G I T SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	14/03/2024	wrong file	Aditya
75	5/3/2024	Company Petition (Companies Act)	710102020132024	VOGUE INTERNATIONAL AGENCIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	12/3/2024	bookmarking are mandatory due to payment section 272 index numbering missed sign missed counsel detail in index and other petition every page not sign petitioner and counsel sign missed in prayer affidavit notary missed Moa and Aoa missed master data missed date missed court fee and welfare missed in vakaltanama applicant and counsel sign missed in vakaltanama proof of service missed	RAKESH KUMAR
76	5/3/2024	Company Petition (Companies Act)	710102020122024	JADIE CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	12/3/2024	bookmarking are mandatory due to payment section 272 index numbering missed sign missed counsel detail in index and other petition every page not sign petitioner and counsel sign missed in prayer affidavit notary missed Moa and Aoa missed master data missed date missed court fee and welfare missed in vakaltanama applicant and counsel sign missed in vakaltanama proof of service missed	RAKESH KUMAR
77	40/2/2004	Company Petition	740400004740004	CENTRAL BANK OF INDIA VS BISHAN		20/02/2024	& amp; amp; quot; pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data	BINAY KUMAR
77	12/3/2024	IB (IBC)	710102021712024	BANSAL MADHUBALA	Section 95(1)	26/03/2024	missed"	MISHRA
78	12/3/2024	Company Petition IB (IBC)	710102021682024	CHAUHAN VS BISHAN BANSAL	Section 94(1)	10/5/2024	Pg-36,39,41,42,43,44,46,47,48,86,90,91, not clear	Vishisht
79	12/3/2024	Company Petition	710102022182024	CENTRAL BANK OF INDIA VS KUNAL BANSAL	Section 95(1)	27/03/2024	pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed	BINAY KUMAR MISHRA
80	12/3/2024	Company Petition	710102022262024	CENTRAL BANK OF	Section 95(1)	27/03/2024	& amp; amp; quot; pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed & amp; amp; quot;	
81	14/03/2024	Company Petition	710102022722024	PRUDENT ARC LIMITED VS MR. TARUN OBEROI		19/03/2024	book marking missed acording to the index Pg-51,55,124,128, hi hindi Pg-175 to 179, 219 to 223, 252, not clear welfare missed @ 25 rs need to true sign on every page of annexure	EKTA CHOUDHARY
82	12/3/2024	Company Petition IB (IBC)	710102022072024	CENTRAL BANK OF INDIA VS DEEPAK GUPTA	Section 95(1)	5/11/2024	wrong juridiction U85190HR20 13PLC049113 file should be in haryana	BINAY KUMAR MISHRA

83	Company Petition 14/03/2024 IB (IBC)	710102022712024	PRUDENT ARC LIMITED VS MR. ROBIN BARTHOLOMEW	Section 95(1)	19/03/2024	book marking missed acording to the index welfare missed @ 25 rs need to true sign on every page of annexure master data missed of both file 2271,2272, number Pg-52,56,125,129,in hindi Pg-180,213,222,238 to 240,not clear	EKTA CHOUDHARY
84	Company Petition 16/03/2024 IB (IBC)	710102023292024	STRATVISORS PRIVATE LIMITED VS SOURCE DOT COM PRIVATE LIMTED	IBC Under Sec	27/04/2024	wrong Juridiction J.POSHNA,UPPER KENCH\\\'S TRACE NEAR BETHESDA HOSPITAL, East Khasi Hills, SHILLONG, Meghalaya,India,793004	SHAILENDRA SINGH
85	Company Petition 18/03/2024 IB (IBC)	710102023682024	NAMAN KUMAR AND MAYANK KUMAR VS ZION PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	26/03/2024	case type wrong main case no not mention in pdf book marking missed acording to index section not mention in pdf and technically memo party missed Pg-13,14 not clear court fee and welfare missed in vakalatnama	Dr Mahesh Kumar
86	CA(A) Merger and Amalgamation(Co 16/03/2024 mpanies Act)	710102023332024	APOORV AGARWAL VS APOORV AGARWAL	Sub-section (I) of section 230	21/03/2024	pdf not proper uploaded wrong file	APOORV
87	Company Petition (Companies Act)	710102023552024	WEBTECH PACKAGINGS INDIA PRIVATE LIMITED VS SUNIL TANGRI	Rule 11 of NCLT,Sec 424 (3)	27/03/2024	kindly remove application and come to registry to file issue	ASHU GUPTA
88	Company Petition 20/03/2024 (Companies Act)	710102024332024	FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	26/03/2024	case type wrong bookmarking numbering missed 67-78,88 page not clear income tax service missed	NITIN
89	Intervention Petition(Companie 19/03/2024 s Act)	710102023942024	SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Rule 11 of NCLT	21/05/2024	wrong section wrong case type contact to registry	ASHOK KUMAR
90	Transfer Petition 21/03/2024 (IBC)	710102025062024	JAWED AKHTER VS JAWED HABIB HAIR & BEAUTY LIMITED ACADEMY	Rule16(d),NCL T Rules,2016 IBC	28/04/2024	Case Type transfer petition ibc but main case written in soft copy CP/309/(MB)2023 but wriiten Proper Case type or Change Case type if Matter is Companies act wrong file	Aditya Shukla
91	Company Petition 21/03/2024 IB (IBC)	710102024802024	ISANGO INDIA PRIVATE LIMITED VS JAWED HABIB HAIR & BEAUTY LIMITED ACADEMY	IBC Section 59	15/04/2024	book mraking missed acording to the index OCR missed counsel detail missed after index please page no 2 list of date and events missed please remove extra index double pagination not allowed welfare @ 25 rs and court fee @ 3 rs missed date missed in vakalatnama	sanjay
92	Company Petition 22/03/2024 IB (IBC)	710102024602024	ANAND MANDO EMOBILITY PRIVATE LIMITED VS BENLING INDIA ENERGY AND TECHNOLOGY PRIVATE LIMITED		1/4/2024	Wrong juridition	sanjay
93	Company Petition 21/03/2024 IB (IBC)	710102025072024	CENTRAL BANK OF INDIA LIMITED VS MR. ANIL JINDAL	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
94	Company Petition 24/03/2024 (Companies Act)	710102025642024	FEDERAL BANK LIMITED VS FEEDBACK INFRA PVT. LTD	Rule 11 of NCLT	25/04/2024	case type wrong and file not proper show	DIVAYA PRAKASH

		Company Petition		ANANT INFRASOLUTIONS PRIVATE LIMITED VS REGISTRATOF			OCR and bookmarking are mandatory case type wrong affidavit address up and notary delhi 58,64-66,68-70,74,79,page not clear stk 7 missed	
5	29/03/2024	(Companies Act) Company Petition	710102026542024	COMPANIES CENTRAL BANK OF INDIA VS MRS RITU	Sec 252 (3)	3/4/2024	income tax service missed	Avinya
6	22/03/2024		710102025372024	JINDAL	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
7	22/03/2024	Intervention Petition (IBC)	710102025322024	JABALPUR MUNICIPAL CORPORATION VS MRS RITU JINDAL	Sec 60(5)	16/05/2024	please fill all party in the portal from memo party Pg-12 in hindi	ANAND BHUBAN SAHU
3	22/03/2024		710102025352024	CENTRAL BANK OF INDIA VS RAJESH SINGLA	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
9	29/03/2024	Company Appeal(Companie s Act)	710102026442024	CENTRAL BANK OF INDIA VS RAJESH SINGLA	Sec 252 (3)	24/04/2024	bookmarking not proper uploaded and pdf not proper show	MAHESH CHAND GUPTA
00	29/03/2024	Contempt Petition	710102026522024	DH LIMITED VS SPLENDOR LANDBASE LIMITED	Rule 11 of NCLT, 2016	10/4/2024	case type wrong vakalatnama missed	Shlokchandra
01	1/4/2024	Company Petition	710102027352024	CENTRAL BANK OF INDIA VS VARTLKA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data missed "	BINAY KUMAR MISHRA
02	31/03/2024	Company Petition	740402027452024	CENTRAL BANK OF	(Section 05/4)	10/4/2024	& amp; amp; quot; & amp; amp; quot; & amp; amp; quot; Book marking missed with the pagination according to the index, need to every page of OCR Pg-38 to 51,76,78 not clear master data missed ticket not allowed on content of vakalatnama & amp; amp; quot; & amp; amp; amp; amp; amp; amp; amp; amp;	BINAY KUMAR MISHRA
)3	31/03/2024	Company Petition	710102027152024	CENTRAL BANK OF INDIA VS HARSHITA TIWARI	Section 95(1)	10/4/2024	amp;quot; "Book marking missed with the pagination acording to the index, need to every page of OCR Pg-38 to 51,76,78 not clear master data missed ticket not allowed on content of vakalatnama "	BINAY KUMAR MISHRA
04	1/4/2024	Company Petition IB (IBC)	710102027342024	CENTRAL BANK OF INDIA VS SUDHIR DUBEY	Section 95(1)	15/04/2024	""& amp;quot;"&q uot;""pa gination missed in book marking Pg- 38,39 to 51 not clear master data missed"" ""& amp;quot;"""	BINAY KUMAR MISHRA
		Company Petition	740402027202024	CENTRAL BANK OF INDIA VS ISHAN			"pagination missed in book marking Pg-38,39 to 51 not clear	BINAY KUMAR
05	1/4/2024	Company Petition	710102027302024	SHANKER TIWAR CENTRAL BANK OF INDIA VS SATVIK SHANKER TIWARI	Section 95(1) Section 95(1)	15/04/2024	master data missed" "pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data missed"	MISHRA BINAY KUMAR MISHRA

107	1/4/2024	Company Petition IB (IBC)	710102027232024	CENTRAL BANK OF INDIA VS KANDARP SHANKER TIWARI	Section 95(1)	15/04/2024	& amp; amp; quot; & amp; amp; quot; & amp; amp; quot; pagination missed in book marking Pg-38,39 to 51 not clear master data missed & amp; amp; quot;	BINAY KUMAR MISHRA
108	1/4/2024	Company Petition IB (IBC)	710102027292024	CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking Pg- 38,39 to 51 not clear master data missed	BINAY KUMAR MISHRA
109	1/4/2024	Company Appeal(Companie s Act)	710102027472024	CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Any other provision - Govt body	28/05/2024	section and case type wrong (file issue come to registry room no 103)	UNNATI GAUR
110	3/4/2024	Company Petition	710102028012024	MOHENDER AGGARWAL VS PARIBHASHITA TIWARI	Section 94(1)	15/04/2024	Book marking missed acording to the index with pagination OCR missed list of date events missed welfare @ 25 rs and court fee @ 3 rs missed	Raghav Kakkar
111	1/4/2024	Company Petition	710102027532024	CANARA BANK VS MR.ASHOK TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking OCR missed pagination missed in index vakalatnama missed master data missed incomplete file	SRI & ASSOCIATES
		Company Petition		M/S. BETON CONCRETE PRODUCTS PRIVATE LIMITED THROUGH ITS LIQUIDATOR CS ANAGHA ANASINGARAJU VS M/S. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED THROUGH THE SUPERINTENDING ENGINEER AND CHIEF ENGINEER CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) ZONE CHHATRAPATI SAMBHAJI NAGAR				AVINASH R
112	2/4/2024	IB (IBC)	710138027812024	(AURANGABAD) RURAL MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS M/S. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED THROUGH THE SUPERINTENDING ENGINEER AND CHIEF ENGINEER CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) ZONE CHHATRAPATI SAMBHAJI NAGAR	Sec 60(5)	15/04/2024	wrong juridiction	KHANOLKAR
113	4/4/2024	Company Petition (Companies Act)	710102028302024	(AURANGABAD) RURAL CIRCLE	Sec. 271-273	15/04/2024	34-35,42-43,54,57,59,64,70,73,98,,99, etc some page cut	Palak Bhavsar

				MEGHDOOT			case type wrong main case not link	
				CORROUGATORS &	Application		book marking missed with pagination	
				PACKERS PRIVATE	under any		acording to the index OCR missed need	
		Company Petition		LIMITED VS SPECTRUM	other		to sign on every page of application	
114	4/4/2024	IB (IBC)	710102028242024	AERO PRIVATE LIMITED	provisions- IBC	16/04/2024	need to sepratly both report	Punit
							book marking missed acording to the	
							index with the pagination OCR missed	
				RITA GUPTA			Pg-50 to 55,15,3,165,234 to	
				PERSONAL			238,243,251,252 not clear master data	
				GUARANTOR SANCO			missed court fee welfare missed in	
				INDUSTRIES LIMITED			vakalatnama chandigarh not allowed on	
		Company Petition		VS SPECTRUM AERO			vakalatnama heading list of date events	
115	6/4/2024	IB (IBC)	710102028972024	PRIVATE LIMITED	Section 94(1)	23/04/2024	and brief synopsis missed	ROHIT
							has been a substantial and a s	
							bookmarking are mandatory index	
							missed counsel sign missed in index	
							and other side petition every page sign	
							missed memo of parties,brief synopsis,list of date and event missed	
				DEEPANSHU TYAGI VS			prayer not sign notary missed in	
				GOLD COAST			affidavit MOa and Aoa missed master	
		Company Petition		DEVELOPERS PRIVATE			data missed vaklatnama missed proof	
116	8/4/2024	(Companies Act)	710102029252024	LIMITED	Sec. 241(1)	15/04/2024	of service missed file incomplete	Rahul Jain
	31412024	(Sompanies Act)		DEEPANSHU TYAGI VS	550. £41(1)	.0,0-,202-	Moa and Aoa,stk 7 mismatch in memo	randi valii
		Company		GOLD COAST			of parties company and master data	
		Appeal(Companie		DEVELOPERS PRIVATE			missed kindly court fee put some space	
117	9/4/2024	s Act)	710102029632024	LIMITED	Sec 252 (3)	27/05/2024	area	Nakul
							No of objections 1.Service not allowed	
				CENTRAL BANK OF			on whatsapp Note please remove all	
	0/4/0004	Company Petition		INDIA LIMITED VS		011010001	defect after that upload same file	
118	6/4/2024	IB (IBC)	710102028872024	PIYOOSH GOYAL	Section 95(1)	9/12/2024	uploaded by you Reminder/4	Aatreya Singh
				EII BEBTS HOSBITALITY			case type wrong bookmarking	
				FILBERTS HOSPITALITY PRIVATE LIMITED VS			numbering missed OCR missing 67- 77,88 page not clear stk 7 missing	
		Company Petition		REGISTRAR OF			income tax service wrong petition not	
119	11/4/2024		710102030282024	COMPANIES	Sec 252 (3)	10/5/2024	sign in every pages	NITIN
113	11/4/2024	(Oompanies Act)	710102030202024	M/S FILBERTS	Jec 232 (3)	10/3/2024	Sign in every pages	MITH
				HOSPITALITY PVT. LTD			bookmarking numbering missed income	
		Company Petition		VS REGISTRAR OF			tax service wrong case type wrong 67-	
120	10/4/2024	(Companies Act)	710102029982024	COMPANIES	Sec 252 (3)	10/5/2024	77,88 page not clear stk 7 missed	NITIN
		,		CENTRAL BANK OF	` '			
		Company Petition		INDIA VS AJEET			double pagination not allowed Pg-38 to	BINAY KUMAR
121	11/4/2024	IB (IBC)	710102030292024	PANDEY	Section 95(1)	24/04/2024	51,76 to 82 not clear master data missed	MISHRA
				CENTRAL BANK OF			Pampiampiauotidouble pagination	
l l		Company Potition		INDIA VS VINAY			& amp; amp; quot; double pagination not allowed Pg-38 to 51,76 to 82 not clear	DINAV KIIMAD
122	13/04/2024	Company Petition	710102030982024	SHANKER TIWARL	Section 95(1)	24/04/2024	master data missed & amp; amp; quot;	BINAY KUMAR MISHRA
144	10/04/2024	ID (IDO)	7.10.10200002024	CHARLER HWARL	Gection 33(1)		musion data missed damp,amp,quot,	on
							"double pagination not	
		Company Petition		CENTRAL BANK OF			allowed Pg-38 to 51,76 to 82 not clear	BINAY KUMAR
123	13/04/2024	IB (IBC)	710102031032024	INDIA VS REETA TIWARI	Section 95(1)	24/04/2024	master data missed "	MISHRA
							9	
							& amp; amp; quot; & amp; amp; quot; & amp; amp; amp; amp; amp; amp; amp; amp;	
							amp;quot;"&q	
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							gination missed in book marking Pg-	
							38,39 to 51 not clear master data	
				CENTRAL BANK OF			missed""	
		Company Petition		CENTRAL BANK OF INDIA VS SANJAY			""& amp;quot;"	BINAY KUMAR
124	1/4/2024	IB (IBC)	710102027362024	SINGH	Section 95(1)	15/04/2024	"	MISHRA
144	1/4/2024	וים (ווויס)	1 10 104041 304044	United	06CHOH 30(1)	13/04/2024	wamp,amp,quot,	MISTINA

125	1/4/2024	Company Petition IB (IBC)	710102027332024	CENTRAL BANK OF INDIA VS SUDESH PANDEY RANI BAJAJ VS PUNJAB NATIONAL	Section 95(1)	15/04/2024	""& amp;quot;"&q uot;""pa gination missed in book marking Pg- 38,39 to 51 not clear master data missed"" ""& amp;quot;""	BINAY KUMAR MISHRA
126	23/04/2024		710102035072024	BANK	Section 94(1)	24/05/2024	court fee missed @ 1 rs	SOHAIB
127 128	23/04/2024	Company Petition IB (IBC) Company Petition IB (IBC)	710102035222024	PILOT TECHNOLOGIES (INDIA) LIMITED VS PUNJAB NATIONAL BANK STATE BANK OF INDIA VS MRS. NITA PURI	IBC Under Sec 10 Section 121(1)	2/5/2024	book marking missed acording to the index with pagination OCR missed Pg-30 cut Pg-54,56,91,92,169 not clear No of Objectios. 1.need to file as a application with main case if any doubt please contact to regsitry regarding your file	Namrata Malik MITAL AND MITAL
129	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009112024	JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED			kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc.	Shashank Agarwal
130	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009212024	JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
131	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009122024	JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory 2 volume missed	Shashank Agarwal
132	24/04/2024	Company Petition (Companies Act)	710102035662024	MR. SANJEEV JETHI VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 58(3)	29/04/2024	brief synopsis missed index numbering incomplete sign missed in index and other side petitioner and advocate sign missed in prayer all pages numbering missed date missed in vakaltnama Moa not proper show proof of service missed	Aditya
133	25/04/2024	Company Petition IB (IBC)	710102035912024	NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT O-PAC LIMITED	BC Under Sec	7/5/2024	book marking missed acording to the inde with the pagination ticket not allowed on content of vakalatnama	NEERAJ GUPTA

134	27/04/2024	Company Petition (Companies Act)	710102036752024	DAMANJIT SINGH GREWAL VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 213	9/5/2024	bookmarking are mandatory index numbering missed counsel sign missed in index and others Moa and AOa missed master data missed all pages sign missed court fee and welfare missed proof of service missed and incomplete file	Nitesh
135	1/5/2024	Company Petition IB (IBC)	710102037942024	AAKASH EXPLORATION SERVICES LIMITED VS NAKASAWA INDIA PRIVATE LIMITED	IBC Under Sec 9	9/5/2024	book marking missed acording to the index with the pagination index missed & amp; amp; quot; & amp; & am	Ankit Shah
136	1/5/2024	Company Petition IB (IBC)	710102037662024	CANARA BANK VS ABHINAV JAGGI	Section 95(1)	3/1/2025	book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
137	2/5/2024	Company Petition (Companies Act)	710102038102024	PERFECTION BUILDERS AND DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	9/5/2024	case type wrong bookmarking are mandatory OCR missing 2nd volume index missed and all pdf not proper show roc and income tax service missed	монд
138	3/5/2024	Company Petition	710102038762024	CANARA BANK VS MOOL CHAND GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	& amp; amp; quot; service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file & amp; amp; quot;	Abhishek
139	2/5/2024	Company Petition	710102038352024	CANARA BANK VS MR.	Section 95(1)	9/5/2024	book marking missed acording to the index with the pagination pagination missed in index OCR missed court fee welfare missed in vakalatnama date missed in vakalatnama Pg-29 to 192 missed master data missed	SRI & ASSOCIATES
140	3/5/2024	Company Petition (Companies Act)	710102038562024	ARADHANA JHA VS PANKAJ NARANG	Rule 11 of NCLT	9/5/2024	case type and section wrong and pdf	Dr. Prabhat Kumar
141	3/5/2024	Company Petition IB (IBC)	710102038652024	CANARA BANK VS SANGEETA AGARWAL	Section 95(1)	10/5/2024	"service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file "	Abhishek
142	3/5/2024	Company Petition IB (IBC)	710102038662024	CANARA BANK VS SATYA NARAYAN AGARWAL	Section 95(1)	10/5/2024	& amp; amp; quot; service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file & amp; amp; quot;	Abhishek

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143	3/5/2024	Company Petition	710102038642024	CANARA BANK VS SANJEEV AGARWAL	Section 95(1)	10/5/2024	& amp; amp; quot; service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file & amp; amp; quot;	Abhishek
144	2/5/2024	Company Petition (Companies Act)	710102038112024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS SANJEEV AGARWAL	Sec. 271-273	22/05/2024	bookmarking numbering missed section not mentioned in index and respondent detail missed in online portal and respondent detail missed in memo of parties volume 4 index missed come to registry	Palak Bhavsar
		Company Petition		CANARA BANK VS KAMLESH GUPTA PERSONAL GUARANTOR OF JKAK			& amp; amp; quot; service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama	
145	3/5/2024	IB (IBC) Company Petition	710102038782024	CANARA BANK VS ANKUSH GUPTA PERSONAL GUARANTOR TO JKAK	Section 95(1)	10/5/2024	missed incomplete file & mp; amp; quot; service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete	Abhishek
146	3/5/2024	IB (IBC)	710102038772024	INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	file	Abhishek
147	7/5/2024	Company Petition (Companies Act)	710102039682024	ASHOK KUMAR VERMA VS BAVER SUSPECISION PRIVATE LIMITED ANKIT KUMAR GUPTA	Sec. 241(1),Sec. 242(4)	14/05/2024	wrong file	PRATIBHA
148	7/5/2024	Company Petition IB (IBC)	710102039742024	VS BAVER SUSPECISION PRIVATE LIMITED DINESH KUMAR BASIA	Section 121(1)	24/06/2024	please contact to regsitry regarding your file	SATISH
149	8/5/2024	Company Petition IB (IBC)	710102040012024	VS BAVER SUSPECISION PRIVATE LIMITED	Section 121(1)	24/06/2024	please contact to registry reagrding your file	SATISH
		Company Petition		CANARA BANK VS AMIT JAIN PERSONAL GUARANTOR OF CMI			& amp; amp; quot; book marking missed acording to the index with the pagination pagination missed in index need to sign on every page of application incomplete file vakalatnama	
150	9/5/2024	IB (IBC) Company Petition	710102040682024	SHYAMA DEVI VS AMIT JAIN PERSONAL GUARANTOR OF CMI	Section 95(1)	20/05/2024	paffidavit notary missed" book marking missed acording to the index with the pagination OCR missed 69,to79,274,276,1016,1018,1020,1022,10 24,1026,1028,1109,1111,1157,1159 in hindi 170,171,1107,1151,to,1155 not clear master data missed pagination missed in index for vakalatnama	Abhishek
151	11/3/2024	IB (IBC)	710102021632024	LTD.	Section 94(1)	11/5/2024	reminder 3 & amp; amp; quot; book marking missed	Abhishek Parmar
152	10/5/2024	Company Petition IB (IBC)	710102041092024	CANARA BANK VS MR.JITENDRA TIWARI	Section 95(1)	20/05/2024	acording to the index with the pagination incmoplete file & camp; amp; quot;	SRI & ASSOCIATES
153	10/5/2024	Company Petition IB (IBC)	710102041082024	CANARA BANK VS MRS.AMITA TIWARI	Section 95(1)	20/05/2024	"Pg- 30,32,34,36,38,40,42,44,46 in hindi Pg-59 to 78 not clear"	SRI & ASSOCIATES

				SALT EXPERIENCES				
				AND MANAGEMENT			,133-182 page not clear master data	
		Company Petition		PRIVATE LIMITED VS			missed proof of service missed index	
154	7/5/2024	(Companies Act)	710102039472024	SAMEER MUTREJA	Section 90(7)	12/6/2024	numbering missed	HIMANSHU
	11312024	(Companies Act)	110102000712024	OAWLER WOTRESA	Jection 30(1)	12/0/2024	please contact to regsitry reagrding	· ····································
				KRISHAN KUMAR			your file this sectin for us our senior	
		Company Petition					-	
4	0/5/0004		74040000400004	BASIA VS SAMEER	0 11 404/4)	04/00/0004	discussioning about that after that we	CATION
155	6/5/2024	IB (IBC)	710102039422024	MUTREJA	Section 121(1)	24/06/2024	will check	SATISH
							no objections 1. Moa And AoA not clear	
							2.65-71,91,106-107,112,138-139,145-	
							148,170 page not clear 3.200,213	
							english translation missed 4.kindly	
							serve in income tax service	
							delhi.dcit.judicial.hc@incometax.gov.in	
		Company		KRISHAN KUMAR			or delhi high court 5.(prayer cs sign	
		Appeal(Companie		BASIA VS SAMEER			missed If any doubt kindly visit registry	
156	13/05/2024	s Act)	710102041952024	MUTREJA	Sec 252 (3)	8/7/2024	section	YAMINI AGGARWAL
				CENTRAL BANK OF				
				INDIA VS AL-TAMASH			IRP certificate missed Pg-92,93,204,287	
		Company Petition		EXPORTS PRIVATE	IBC under Sec		to 321,329 to 344,362 to	BINAY KUMAR
157	14/05/2024	IB (IBC)	710102042212024	LIMITED	7	22/05/2024	374,377,378,418,520,521 not clear	MISHRA
		` '						
				SATISH KUMAR JAIN				
		Company Petition		VS M/S JAIN SHIKANJI				
158	15/05/2024	(Companies Act)	710102042412024	PRIVATE LIMITED	Sec. 7(7)	27/09/2024	contact to registry regarding file defects	CHERRY
		(- companies of the state of			(,)		January 1.	
				LOYALTY PRIME INDIA				
				PRIVATE LIMITED VS				
		Company Petition		M/S JAIN SHIKANJI				
159	16/05/2024		710102043152024	PRIVATE LIMITED	IBC Section 59	26/06/2024	need to file as a application.	KANISHK
	10/00/2021	()		CENTRAL BANK OF			nood to mo do d approacion	
		Company Petition		INDIA VS MR VINOD				
160	22/03/2024		710102025382024	JINDAL	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
		()		FATEH BAHADUR VS			ogjana.oo	
		Company Petition		HEMA ENGINEERING			please contact to registry reagrding	
161	19/05/2024	. ,	710102043872024	INDUSTRIES LTD	Sec 60(5)	27/05/2024	your file	SANJAY KUMAR
	13/00/2024	15 (150)	7 10 10 20 400 7 20 24	VINITHA P VS HEMA	000 00(0)	Z1700/Z0Z4	your me	OANOAT ROMAR
		Company Petition		ENGINEERING			please contact to registry reagrding	
162	19/05/2024		710102043902024	INDUSTRIES LTD	Sec 60(5)	27/05/2024	your file	SANJAY KUMAR
102	19/03/2024	וט (וטט)	7 10 102043302024	INDUSTRIES ETD	Jec 00(3)	2110312024	your me	UANUAL RUMAR
				CHALUKYA RAJAPPA				
				MOHANRAJ VS AIEZE				
		Company Petition		VERTEX PRIVATE	IBC Under Sec		service missed incomplete file plz do	
163	18/05/2024		710102043792024	LIMITED	9	27/05/2024	· · ·	Ankit
103	10/05/2024	ID (IDC)	/ 10 102043/ 92024	LALIT KUMAR VS HEMA	J	21/05/2024	properly	AIIKIL
		Commony Botisian					nlaces contact to register, recording	
404	40/05/065	Company Petition	74040004000004	ENGINEERING	0 00(5)	07/05/006	please contact to registry reagrding	OAN IAN KIRAT
164	19/05/2024	IR (IRC)	710102043882024	INDUSTRIES LTD	Sec 60(5)	27/05/2024	your file	SANJAY KUMAR
		0		SHIVAM SINGH VS				
		Company Petition		HEMA ENGINEERING			please contact to registry reagrding	
165	19/05/2024	IB (IBC)	710102043892024	INDUSTRIES LTD	Sec 60(5)	27/05/2024	your file	SANJAY KUMAR
				VINITHA P VS HEMA				
		Company Petition		ENGINEERING			please contact to registry reagrding	
166	19/05/2024	IB (IBC)	710102043912024	INDUSTRIES LTD	Sec 60(5)	27/05/2024	your file	SANJAY KUMAR
				CENTRAL BANK OF			"please contact to	
		Company Petition		INDIA VS MADHU			regsitry regarding your file reminder	
		IB (IBC)	710102108732023	SHEKHAWAT	Section 95(1)	20/05/2024	3"	MOHD

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168	19/12/2023	Company Petition IB (IBC)	710102107732023	CENTRAL BANK OF INDIA VS ROHAN TREHAN	Section 95(1)	9/8/2024	"No of Objectios. 1.OCR missed in entire pdf. 2.Pg-76,81,82,84,86 to 90,101 to 110,126 to 133,139 not clear 3.master data missed 4.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. reminder /4	монр
169	22/12/2023	Company Petition IB (IBC)	710102108742023	CENTRAL BANK OF INDIA VS KESAR KANWAR	Section 95(1)	9/8/2024	""& amp;quot;No of Objectios. 1.OCR missed in entire pdf. 2.Book marking missed acording to the index with the pagination. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.court fee missed @ 1 rs in vakalatnama 5.master data missed file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file." i called again and again but responsisve no reminder /4	монд
		Company Petition		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ELICIT REALTECH	IBC under Sec			
170	21/05/2024	•	710102044592024	PRIVATE LIMITED	7	13/06/2024	DD NOT SUBMITTED	Wamika
171	21/05/2024	Company Petition IB (IBC)	710102044582024	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ABET BUILDCON PRIVATE LIMITED	IBC under Sec	13/06/2024	DD NOT SUBMITTED	Wamika
172	24/05/2024	Company Petition	710102045602024	CHANDRADEEP CHANDRADEEP VS SSK TRADING PRIVATE LIMITED	Any other provision - Govt body	28/05/2024	case type wrong please choose main case not link counsel detail incomplete after index book marking missed acording to the index with the pagination pagination missed in pdf	Chandradeep Chandradeep
173	24/05/2024	Company Petition (Companies Act)	710102045572024	FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	1/6/2024	case type wrong bookmarking numbering missed, OCR missing petition every page sign missed stk 7 missed	NITIN
174	22/05/2024	Company Petition IB (IBC)	710102044892024	IPK EXPORTS PRIVATE LIMITED VS HSB HOME SOLUTIONS LIMITED	IBC under Sec	13/06/2024	DD NOT SUBMITTED	Prerana Priyanshu
175	22/05/2024	Company Petition IB (IBC)	710102044902024	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA) PRIVATE LIMITED	IBC Under Sec	30/05/2024	book marking missed acording to the index with the pagination Pg-46,56,64,78,82,83,84,96,100,106,108,115,118,119,122,130,132,147,151,155,164,165,166,169,179,184 not clear master data missed need to true copy sign on every page of anexure	MAREESH
176	24/05/2024	Company Petition (Companies Act)	710102045822024	GHANSHYAM TAYAL VS CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	4/6/2024	case type wrong contempt petition not add in main case	Anshul Gupta

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177	CA(A) Merger and Amalgamation(Co 25/01/2024 mpanies Act)	710102009222024	JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
177	25/0 1/2024 Impanies Acty	710102003222324	TRIVATE ENVITED	or section 250	23/00/2024		Oliasilalik Agai wal
	CA(A) Merger and Amalgamation(Co		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE	Sub-section (I)		kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc	
178	25/01/2024 mpanies Act)	710102009162024	PRIVATE LIMITED	of section 230	25/06/2024	bookmarking are mandatory	Shashank Agarwal
179	CA(A) Merger and Amalgamation(Co 20/01/2024 mpanies Act)	710102007902024	JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
180	CA(A) Merger and Amalgamation(Co 20/01/2024 mpanies Act)	710102007992024	JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
181	CA(A) Merger and Amalgamation(Co 20/01/2024 mpanies Act)	710102007892024	JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (I) of section 230		kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
182	CA(A) Merger and Amalgamation(Co 24/01/2024 mpanies Act)	710102008822024	JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

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83	23/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008332024	SOLU' LASEI	ATI EDUCATION TIONS LIMITED VS RVISION ESTATES TE LIMITED	Sub-section (I)	25/06/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
84	22/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008282024	SOLU' LEADI	ATI EDUCATION TIONS LIMITED VS NG EDGE TECH PRIVATE	Sub-section (I)	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
85	25/05/2024	Company Petition	710102046012024	ENGIN FINAN	IE LEASE CE B.V. VS JET LIMITED	IBC Under Sec	5/6/2024	need to sign on every page of application Pg-606 not clear vakalatnama missed	NAVAL KUMAR SHARMA
86	28/05/2024	Company Petition	710102046772024	INTER PRIVA	AAARIKA NATIONAL TE LIMITED VS ROR FOODEX ED	IBC Under Sec	4/6/2024	wrong jusidiction	Pradeep Kumar
87		Company Petition (Companies Act)	710102045312024	DANA	A YADAV VS ULI RETAIL INGS PRIVATE	Sec. 97(1),Applicati on under any other provisions	10/9/2024	no of objections 1.due to payment section 96 list of date missed 4. cs sign missed in index 5. proof of service missed 6. come to registry in file issue	SANDIP
		Company Petition		MEGH INTER PRIVA SUDA CONS	AAARIKA NATIONAL TE LIMITED VS RSHAN OLIDATED	IBC Under Sec		•	
88	29/05/2024	IB (IBC)	710102047102024	LIMITE	D.	9	5/6/2024	juridiction wrong	Pradeep Kumar
89	30/05/2024	Intervention Petition (IBC)	710102047292024	SHRE INFRA	AM YADAV VS E VARDHMAN HEIGHTS .TE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	31/05/2024	memo of parties mismatch according your online portal. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. proof of service missing. notary missing in affidavit.	Akshit
90	31/05/2024	Company Petition IB (IBC)	710102047632024	LIABIL PARTI	NERSHIP VS A INDIA PRIVATE	IBC Under Sec	11/6/2024	Pg-151 to 213 missed incomplete file	Eshna Kumar
91	31/05/2024	Company Petition (Companies Act)	710102047652024		RA BANK VS K TIWARI AND	Sec. 130(1),Any other provision - Govt body	12/6/2024	pdf not clear	SRI & ASSOCIATE
192	5/6/2024	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102049072024		NE VINIMAY PVT S ASHOK TIWARI DRS	Sec. 230-232 - Second Motion	11/6/2024	OCR missing power of attorney stamp paper missed in 50rs	Maroti

193	4/6/2024	Transfer Petition	710102048922024	PRINCE IT SOLUTIONS PRIVATE LIMITED VS FMIT SYSTEMS PRIVATE LIMITED	IBC Under Sec	20/07/2024	1.case type wrong please choose Company Petition IB (IBC) 2.please remove pages from the top of index 3.Pg-46,59 in hindi 4.Pg- 64,65,67,68,70,81 to 88,130,134,135 not clear 5.welfare missed @ 25 rs in vakalatnama 6.please mention true typd copy from to where . please attached order on top from High court if any doubt please come to regsitry you are filled again and again withdefect please remove all defetcs	Abhinav S. Raghuvanshi
133	4/0/2024	Company Petition	710102040322024	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS CANTERBURY REAL	IBC under Sec	20/01/2024	Telliove all defetos	Raynuvanoni
194	21/05/2024		710102044562024	TECH PRIVATE LIMITED		13/06/2024	DD NOT SUBMITTED	Wamika
195	7/6/2024	Intervention Petition (IBC)	710102049752024	MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	& Description of Objection Section Sec	Rashmi
196	7/6/2024	Contempt Petition	710102049742024	MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	12/6/2024	case type wrong section wrong Mrs. Aneeta Gupta,Mr. Atul Kumar Kansal fil in the portal	Rashmi
197	6/6/2024	Intervention Petition(Companie s Act)	710102049622024	JAIN FLORICULTURE LTD VS ARIES TRAVELS PRIVATE LIMITED & ORS	Rule 11 of NCLT	11/6/2024	wrong section wrong case type	NAKUL MOHTA
		Company Petition		FARHA KHAN VS AL- TABARAK FROZEN FOODS PRIVATE			all application kindly remove and file separately section mismatch in online portal and pdf MOA and AOA not clear 253,287,292-293 page not clear some annexure pages sign and true copy	
198	6/6/2024	(Companies Act)	710102049572024	LIMITED ABHILAV GUPTA VS AL-	Sec. 59	13/06/2024	missed	Nikhil Beniwal
199	7/6/2024	Company Petition IB (IBC)	710102049842024	TABARAK FROZEN FOODS PRIVATE LIMITED	Section 94(1)	26/06/2024	Pg-49,50 not clear court fee missed @ 3 rs	Deepak Sharma
200	10/6/2024	Company Petition (Companies Act)	710102050712024	RUBI RANI VS SHANI AUTO PRIVATE LIMITED	Sec 241 (2)	26/06/2024	due to payment section 241-242 petitioner and respondent detail missed in online portal 151 page not clear as per adv	Rupesh Kumar Tyagi
201	8/6/2024	Company Petition (Companies Act)	710102050362024	SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	5/7/2024	no objections 1. case type wrong 2. due to payment section 252 3.all pdf are blur 4. income tax service missed 5. bookmarking numbering missed If any doubt kindly visit registry	ANAM SIDDIQUI
202	10/6/2024	Company Petition	710102050652024	SHALINI MOHAN VS K D P INFRASTRUCTURE	IBC under Sec	14/06/2024	incomplete file please de prepaire file	Pankaj
202	10/0/2024	IB (IBC)	1 10 102030632024	PRIVATE LIMITED	1	14/00/2024	incomplete file please do propelry file	rankaj
203	13/06/2024	Company Petition	710102051642024	CANARA BANK VS GEETIKA KWEERA	Section 95(1)	18/07/2024	Pg-65 to 86,103 to 106,not clear please upload clear copy of the petition i request you to visit the registry in case of any query. reminder/ 3	Kumar Vishwjeet

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204	13/06/2024	Company Petition IB (IBC)	710102051762024	CANARA BANK VS MANOJ GAUR	Sec 60(2),Section 95(1)	23/08/2024	1.wrong juridiction 2.L14106UP1995PLC019017 Please do file in allahabad acording to the juridiction, iff any doub please contact to registry reagrding your file reminder 5	HITESH SACHAR
205	15/06/2024	Company Petition (Companies Act)	710102052372024	BABA AGRIBUILD PRIVATE LIMITED VS MANOJ GAUR	Sec 252 (1)	24/06/2024	case type wrong bookmarking are mandatory OCR missing petitioner and respondent detail missed in online portal petition every page sign missed affidavit not notary and power of attorney notary and 50rs stamp paper missed and master data missed stk 7 missed all pages not proper uploaded form nclt 12 sign missed proof of service missed	ROHIT SHARMA
206	15/06/2024	Company Petition IB (IBC)	710102052282024	CANARA BANK VS SANJAY DHINGRA PG TO KWALITY LTD.	Section 95(1)	24/06/2024	service missed pagination wrong in index pagination missed in book marking acording to the index need to sign on every page application notary missed inncomplete file please do properly file	Abhishek
207	17/06/2024	Intervention Petition (IBC)	710102052502024	MR MADHUKAR PANDEY VS MR. MILIND B KASODEKAR LIQUIDATOR OF M/S PHADNIS PROPERTIES LTD.	Sec 60(5)	24/06/2024	CP(IB)1029/MB /2017 wrong file and juridtion	SINHA SHREY
208	15/06/2024	Intervention Petition (IBC)	710102052172024	M/S ABHAY PROP. MANAGEMENT PRIVATE LIMITED VS MR. MILIND B KASODEKAR LIQUIDATOR OF M/S PHADNIS PROPERTIES LTD	Sec 60(5)	24/06/2024	wrong file CP(IB)1029/MB /2017	SINHA SHREY
		Company Petition		CANARA BANK VS			only uploaded proof of service as a	
209	19/06/2024	Company Petition	710102052922024	WG. CDR. JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	IBC under Sec	19/11/2024	Note-incomplete file please do properly file after that we will check	Avneesh Arputham
	10/00/2024	CA(A) Merger and Amalgamation(Co		VEEKAY SURGICALS PRIVATE LIMITED VS ANJALI BUILDCON	Sec. 230-232 -		and that we will disease	A putian
211	19/06/2024	mpanies Act)	710102052882024	PRIVATE LIMITED	Second Motion	25/06/2024	wrong file	Pankaj
212	19/06/2024	Company Petition IB (IBC)	710102052992024	CANARA BANK VS ALKA GOYAL	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
213	19/06/2024	Company Petition	710102052902024	CANARA BANK VS JK ARORA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
-		Company Petition		CANARA BANK VS	, ,		only uploaded proof of service as a	
214	19/06/2024	IB (IBC) Company Petition	710102052952024	RAJKUMAR GUPTA CANARA BANK VS RAM	Section 95(1)	26/06/2024	petition incomplete file	Adarsh
	1	IB (IBC)	710102052912024	LAL GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh

216	19/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007472024	JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
				ABHISHEK GUPTA VS				
		Company Petition		FALCATE BUILDERS				
217	7/6/2024	IB (IBC)	710102049862024	PRIVATE LIMITED	Section 94(1)	25/06/2024	court fee missed @ 3 rs	Deepak Sharma
		Company Petition		CANARA BANK VS AMARJEET SINGH			only uploaded proof of service as a	
218	19/06/2024		710102052962024	KALRA	Section 95(1)	26/06/2024	petition incomplete file	Adarsh
		Company Petition		CANARA BANK VS			only uploaded proof of service as a	
219	19/06/2024	IB (IBC)	710102052942024	SAHIL ARORA CANARA BANK VS	Section 95(1)	26/06/2024	petition incomplete file	Adarsh
		Company Petition		SURINDER KAUR			only uploaded proof of service as a	
220	19/06/2024		710102052972024	KALRA	Section 95(1)	26/06/2024	petition incomplete file	Adarsh
221		Company Petition	710102052932024	CANARA BANK VS AMAR CHAND GUPTA	Section 05(1)	26/06/2024	only uploaded proof of service as a	Adarah
221	19/06/2024	Company Petition	710102052932024	CANARA BANK VS	Section 95(1)	26/06/2024	petition incomplete file only uploaded proof of service as a	Adarsh
222	19/06/2024		710102052982024	RAJIV GOYAL	Section 95(1)	26/06/2024	petition incomplete file	Adarsh
223	26/06/2024	Company Petition (Companies Act)	710102054222024	SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	2/7/2024	pdf not clear case type wrong bookmarking numbering missed etc	ANAM SIDDIQUI
224	26/06/2024	Company Petition IB (IBC)	710102054372024	CANARA BANK VS MRS. NEELAM BHATIA	Section 95(1)	1/8/2024	welfare missed 25 rs in the vaklatnama if any doubt please contact to regsitry regarding your file.	Brijesh Kumar Tamber
225	26/06/2024	Company Petition IB (IBC)	710102054322024	CANARA BANK VS MR. SACHIN BHATIA	Section 95(1)	1/8/2024	welfare missed 25 rs in the vaklatnama if any doubt please contact to regsitry regarding your file.	Brijesh Kumar Tamber
226	26/06/2024	Company Petition IB (IBC)	710102054362024	CANARA BANK VS MR. ANIL BHATIA	Section 95(1)	1/8/2024	& amp; amp; quot; 1.welfare missed 25 rs in the vaklatnama if any doubt please contact to regsitry regarding your file. & amp; amp; quot;	Brijesh Kumar Tamber
				ASWIN SAMAL VS TQS	Sec.		due to section 242 3rs court fee missed	
		Company Petition		LOGISTICS SERVICES	241(1),Sec.		in vakaltanama and company master	
227	26/06/2024	(Companies Act)	710102054472024	PRIVATE LIMITED	244(1)	4/9/2024	data missed (jurisdiction haryana)	Prateek Khandelwal
228	3/7/2024	Company Petition IB (IBC)	710102056252024	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS PAWANSUT MEDIA SERVICES PRIVATE LIMITED	IBC under Sec	11/7/2024	& amp; amp; quot; & amp; amp; quot; & amp; amp; quot; 1. incomplete file only upload 5 page in the petition section, please do properly file after that we will check 2. i request you to visit the registry in case of any query after refile reminder /1& amp; amp; quot; & amp; amp; quot; & amp; amp; quot;	SIDDHANT KUMAR SINGH
229	2/7/2024	Company Petition IB (IBC)	710102056242024	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS OM JAI JAGDISH INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	11/7/2024	1.incomplete file only upload 5 page in the petition section,please do properly file after that we will check 2.i request you to visit the registry in case of any query after refile reminder /1	SIDDHANT KUMAR SINGH

220	4/7/0004	Company Petition	74040005550004	GAURAV SOOD VS OM JAI JAGDISH INFRASTRUCTURE	Castian 04/4)	47/00/0004	List of data and society with a	KAII AGU
230	1/7/2024	IB (IBC)	710102055532024	PRIVATE LIMITED	Section 94(1)	17/09/2024	List of date and events missed 1. main case wrong in pdf. 2.	KAILASH
							bookmarking compulsory with page	
				VIKAS GARG VS OM JAI	Application		numbering. 3. OCR missing. 4. remove	
				JAGDISH	under any		Vikas Garg details in online portal and	
		Company Petition		INFRASTRUCTURE	other		add Umesh Gupta details in petitioner	
231	15/07/2024	IB (IBC)	710102060862024	PRIVATE LIMITED	provisions- IBC	24/07/2024	corner.	Vikas Garg
		0 B - 4'4'		INDIAN BANK VS			1.incomplete file please do proerly file	
232	12/7/2024	Company Petition IB (IBC)	710102059192024	MAHESH CHANDRA AGGARWAL	Section 05(1)	18/07/2024	after we will check 2. you have only uploaded 11 pages	Amod
232	12/1/2024	ID (IDC)	7 10 10 20 39 19 20 24	AGGARWAL	Section 95(1)	10/07/2024	uploaded 11 pages	Alliou
				INDOSPIRIT			1.Pg-need to Book marking only voulme	
				DISTRIBUTION LIMITED			wise index 2.Pg-50 to 62,127,158 to	
		Company Petition		VS B9 BEVERAGES	IBC Under Sec		159,209 not clear if any doub please	
233	11/7/2024	IB (IBC)	710102059012024	LIMITED	9	18/07/2024	contact to registry reagrding your file	Himanshu Chaubey
							1.Pg-28,29,30 not clear 2.master data	
							missed for MIS ASIAN COLOUR	
				THE CANARA BANK			COATED ISPAT LIMITED if any doubt	
		Company Petition		LIMITED VS SMT. KAMLESH DEVI			please contact to regsitry regarding your file wrong juridcition need to file in	
234	20/07/2024		710102063272024	AGGARWAL	Section 95(1)	28/08/2024	mumbai	Preet Singh Oberoi
-0-	20/01/2024	ib (ibo)	710102000272024	AGGARTIAL	Occilon 30(1)	20/00/2024	manibai	r rect olligir oberor
							No of Objectios. 1.Pg-28,29,30,31 not	
							clear 2.master data missed for MIS	
							ASIAN COLOUR COATED ISP AT	
				THE CANARA BANK			LIMITED if any doubt please contact to	
		Company Petition		LIMITED VS SH			registry regarding your file wrong	
235	25/07/2024	IB (IBC)	710102064692024	PRADEEP AGGARWAM	Section 95(1)	28/08/2024	juridcition need to file in mumbai.	Preet Singh Oberoi
							No of Objectios. 1.section wrong please	
							you can write like application under	
							section 95 and readwith	
							etc, 2.Pg-	
							103,107,141,143,145,148,149,150,237,23	
					Sec		8 to 263,265,173,293,294 to 296A,308 to	
		Company Petition		CANARA BANK VS	60(2),Section		314 not clear if any doubt please	
236	25/07/2024	IB (IBC)	710102064642024	CHANDRESH JAJOO	95(1)	1/8/2024	contact to registry regarding your file	HITESH SACHAR
							No of Objectios. 1.Pg-28,29,30,31 not	
							clear 2.master data missed for MIS	
							ASIAN COLOUR COATED ISP AT	
				THE CANARA BANK			LIMITED if any doubt please contact to	
		Company Petition		LIMITED VS SMT.			registry regarding your file wrong	
237	25/07/2024	IB (IBC)	710102064702024	SAPNA AGGARWAL	Section 95(1)	28/08/2024	juridcition need to file in mumbai.	Preet Singh Oberoi
							No of Obligation A.B. 00 00 00 01	
							No of Objectios. 1.Pg-28,29,30,31 not	
							clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT	
				THE CANARA BANK			LIMITED if any doubt please contact to	
		Company Petition		LIMITED VS SH. VIKASH			registry regarding your file wrong	
238	25/07/2024		710102064722024	AGGARWAL	Section 95(1)	28/08/2024	juridcition need to file in mumbai.	Preet Singh Oberoi
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-30		1					No of Objectios. 1.Pg-28,29,30,31 not	
.30					1	1	clear 2.master data missed for MIS	1
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-50							ASIAN COLOUR COATED ISP AT	
200							ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to	
.50							ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file	
.30				THE CANADA BANK			ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file ""wrong	
.30		Company Petition		THE CANARA BANK LIMITED VS SMT			ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file	

	Contempt		VIKRAMADITYA EXPORTS PRIVATE	Application under any			
	Petition(Compani		LIMITED VS SMT	other		1. case type wrong. 2. contact to	
240	24/07/2024 s Act)	710102064362024	RAMDA FOODS AND SNACKS PRIVATE LIMITED VS	Application under any other	29/08/2024	registry regarding your file room no. 103. no of objections 1. case type wrong 2. bookmarking numbering missed 3., list of date,brief synopsis missed 4. 18- 19,27-31,38 page not clear 5. Stk 7 missed 6. Moa And Aoa missed 7. income tax service wrong (file issue	PRAVEEN
241	Company Petition 26/07/2024 (Companies Act)	710102065342024	REGISTRAR OF COMPANIES DELHI	provisions ,Sec 252 (3)	25/10/2024	kindly visit registry or call 011- 24363846)	SURENDER
242	Company Petition 26/07/2024 IB (IBC)	710102065232024	NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT- O-PAC LIMITED	IBC Under Sec	23/08/2024	No of Objectios. 1.OCR missed 2.court fee missed @ 1 rs in vakalatnama if any doubt please contact to registry regarding your file reminder 3	NEERAJ GUPTA
243	Company Petition 28/07/2024 (Companies Act)	710102065872024	PARVEEN GAUTAM VS NAVEEN GAUTAM	Sec 425	2/8/2024	no of objections 1. case type wrong 2. memo of parties, brief synopsis and list of date and event missed 3.advocate sign missed in prayer 4.3rs court fee missed in vakaltanama 5. main case not link	Avinya
244	Contempt Petition(Compani 29/07/2024 s Act)		M/S HITECH COMPETENT BUILDERS PVT LIMITED VS SHRI PRADEEP MAHIPAL	Sec 425	6/8/2024	58-61 english translation missed	Himanshu Satija
245	Intervention Petition(Companion 29/07/2024 s Act)	9 710102066162024	M/S HITECH COMPETENT BUILDERS PVT LIMITED VS SHRI PRADEEP MAHIPAL	Application under any other provisions	6/8/2024	section wrong. 2. add all respondent in online portal. 3. brief synopsis missing. 4. mention bookmarking according your index with page numbering. 5. pagination wrong in index.	Himanshu Satija
246	Company Petition 22/07/2024 (Companies Act)	710102063592024	MEIDEN T&D (INDIA) LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	30/07/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. all pdf pages, and cut are not clear 4 section wrong 5. memo of parties,brief synopsis and list of date missed 6. second volume index missed 7. master data index missed 8. company master data missed 9.proof of service missed if any doubt visit to registry	NITESH
247	Company Petition 2/5/2024 IB (IBC)	710102038252024	MRS. SUDHA PAWA VS PHOENIX ARC PRIVATE LIMITED	Section 94(1)	10/12/2024	1.Need to master data and please mention this name in the PHOENIX ARC PRIVATE LIMITED on page no 8 and SR no 14 3defect not removing upload again and again with defect. if any doubt please contact to regsitry Note-Wrong juridiction	RAKESH KUMAR
248	Company Petition 1/8/2024 IB (IBC)	710102067262024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS JAYANI DEVELOPERS PRIVATE LIMITED	IBC under Sec	3/9/2024	Juridiction wrong file shuld be in HYDERABAD	AMAR

249	3/8/2024	Company Petition IB (IBC)	710102067572024	M/S. SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (PUNE) PRIVATE LIMITED	IBC under Sec	13/08/2024	"U55101HR2008PTC046 360 wrong juridiction please you can file in Haryana . "	Prakash Legal Advisers
250	3/8/2024	Company Petition IB (IBC)	710102067582024	SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (HYDERABAD) PRIVATE LIMITED	IBC under Sec	13/08/2024	U55101HR2008PTC046360 wrong juridiction please you can file in Haryana .	Prakash Legal Advisers
251	2/8/2024	Company Petition (Companies Act)	710102067352024	SONIA SACHDEVA VS NIYATI COMMUNICATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/08/2024	no of objections 2. due to payment section 246 3. memo of parties, brief synopsis and list of date not added in bookmarking 4. counsel sign missed index and other side 5.petition every page sign missed 6.company master data missed 7. Moa and Aoa missed 8. incomplete file 9. proof of service missed	Monica
252	20/12/2023	Company Petition IB (IBC)	710102108172023	CENTRAL BANK OF INDIA VS RENA GAMBHIR	Section 95(1)	5/8/2024	No of Objectios. 1.pagination wrong in index. 2.pagination missed in index 3.Pg-74,79,80,82,84 to 88,99 to 109, 4.court fee @1 rs 5.master data missed reminder/4 Note-please upload petition only uplaod proof of service as a petition	монд
253	7/6/2024	Intervention Petition (IBC)	710102049782024	MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	& amp; amp; quot; & amp; amp; quot; No of Objectios. 1. case type wrong. contact to regsitry regarding your file as per advocate reminder 2& amp; amp; quot;	Rashmi
254	7/6/2024	Intervention Petition (IBC)	710102049772024	MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	& amp; amp; quot; & amp; amp; quot; No of Objectios. 1. case type wrong. contact to regsitry regarding your file as per advocate reminder 2& amp; amp; quot;	Rashmi
255	6/6/2024	Intervention Petition (IBC)	710102049722024	MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS MR. ATUL KUMAR KANSAL	Sec 60(5)	6/8/2024	" ""No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2"	Rashmi
		Intervention Petition(Companie		GAV DEVELOPERS PRIVATE LIMITED VS SHUBH ADVISOR	Rule 11 of			
256 257	5/8/2024	s Act) Intervention Petition (IBC)	710102068322024 710102068342024	PRIVATE LIMITED ADVAITA BAJAJ VADHERA VS SP PROPBUILD LLP	NCLT Sec 60(5)	14/08/2024 21/08/2024	file section wrong and case type wrong No of Objection 1.incomplete file please do properly file if any doubt please contac to regsitry	NITIN KUMAR GUPTA
258	6/8/2024	Company Petition IB (IBC)	710102068352024	MR. BHARAT SHARMA VS SHRI ANAND BRAR	Section 95(1)	21/08/2024	& amp; amp; quot; No of objections- 1. Pagination missed in book marking acording to thye index 2. list of date events and breif synopsis missed 3. councel detail missed after memo party 4. OCR missed 5. court fee and welafre missed please check and do propelry file if any doubt please contact to regsitry	Bharti Nawlani

259	7/8/2024	Intervention Petition (IBC)	710102068872024	DR. ANIL KUMAR PAREK VS BANK OF BARODA	Sec 60(5)	25/11/2024	No of objection 1.main case not link 2.Pg-170 to 177 missed Reminder/3	raunak wahi
				M/S DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA CHAIRMAN				
		Contempt Petition		IMPLEMENTATION AND MONITORING COMMITTEE-VEEKAY	Application under any other		Please you can write Contempt Petition	
260	6/8/2024	(IBC)	710102068462024	POLYCOATS LTD MADAN SINGH	provisions- IBC	21/08/2024	under rule-11 and read with etc	Mayank Aggarwal
		Company Petition		RAJPUROHIT & ORS VS HINDUSTAN ENERGY SAVERS PRIVATE	under any other			
261	9/8/2024	(Companies Act)	710102069502024	LIMITED	provisions	21/08/2024	file issue kindly visit registry section	Akshay
262	8/8/2024	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102069432024	AM WEBSHOP INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of	21/08/2024	1. remove respondent in online portal. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. case type wrong. 5. pagination missing in pdf.	lalit mohan
263	11/8/2024	Company Petition	710102069432024	RAJESH NAGPAL VS STATE BANK OF INDIA	Section 94(1)	31/08/2024	wrong jusidiction you can file in Chandigarh	Kavindra Solanki
264	14/08/2024	Company Petition	710102070982024	SUNIL MAKKAR VS GLOBALWASH CREATION PRIVATE LIMITED	IBC Under Sec	23/08/2024	Wrong juridiction GLOBALWASH CREATION PRIVATE Ltd need to file in chandigarh	ASAV RAJAN AROR
265	14/08/2024	Company Petition (Companies Act)	710102070762024	GVS COMPANY PVT LTD VS KK BUILDERS	Sec. 97(1)	14/08/2024	njhlkjfdhjiogfeiouhlihtjklhjikghughujhuj hjughjklrfhnyjhdgjkljnhjklghnjkfsghjkgtr fjkhngytjlkyhkjluyjhol	PK
266	14/08/2024	Company Petition IB (IBC)	710102070752024	ERA INFRASTRUICTURE VS MERA COMPAN Y LTD	IBC Under Sec	14/08/2024	DUE TO TECHNICAL GLITCHES OBJECTION NOT UPLOADED WE ARE HUMBLY REQUEST YOU PLEASE CONTACT HELP DESK	PK
267	12/8/2024	Company Petition IB (IBC)	710102070452024	AIR WAVE TECHNOCRATS PRIVATE LIMITED VS VOLTAS LIMITED	IBC Under Sec	21/08/2024	Wrong juridiction please do file in mumbai please check master data	VISHAL AGARWAL
268	3/8/2024	Contempt Petition (IBC)	710102067592024	DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA	Application under any other provisions- IBC	21/08/2024	No of Objectios. 1.section wrong please you can write application under rule-11 readwithetc if any doubt please contact to regsitry	Mayank Aggarwal
269	13/08/2024	Company Petition	710102070632024	INDO AMINES LIMITED VS INDIAN PEROXIDE LIMITED	IBC Under Sec		No of objection. 1.Book marking incomplete acording to the index with the pagination 2.OCR missed 3.Pg-42 to 59,64,70 not clear 4.BR missed if any doubt please contact to registry regarding your file reminder	Ajay Marathe
270	21/08/2024	Company Petition IB (IBC)	710102072582024	CANARA BANK VS MS. ABHILASHA AGGARWAL	Section 95(1)	29/11/2024	No of obejetion. 1.M/s. FE Aagrochem Private Limited 2.M/s FE (India) Limited please need to sepratly file fom 95	Brijesh Kumar Tamber
271	21/08/2024	Company Petition	710102072372024	CANARA BANK VS MONICA JAJOO	Sec 60(2),Section 95(1)	19/09/2024	No of objections 1.Pagination missed in index 2.affidavit not notarized 3.Pg-263,293 to 296A not clear 4.file upload again withdefect reminder/3	HITESH SACHAR

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272	18/05/2024	Company Petition (Companies Act)	710102043752024	NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	23/08/2024	bookmarking are mandatory index missed all petitioner and respondent detail missed in online portal petition every page not sign prayer missed affidavit missed Moa And Aoa missed master data missed proof of service missed vakaltanama missed (file issue kindly visit or call 01124363846)	Digvijay Prasad
273	21/08/2024	Company Petition (Companies Act)	710102072622024	HONASA CONSUMER LIMITED VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 230-232 - Second Motion	23/08/2024	no of objections 1. case type wrong 2. second motion not link in first motion	Sanjeev
274	22/08/2024	Company Petition	710102072762024	AKARA CAPITAL ADVISORS PRIVATE LIMITED VS MEDBAY INDIA PRIVATE LIMITED	IBC Section 59,Section 60(5)	30/08/2024	incomplete file please do peroperly file after that we will check you have only upload 13 pages pdf	ATUL KUMAR
275	23/08/2024	Company Petition IB (IBC)	710102072902024	THE CANARA BANK LIMITED VS DEEPAK RASTOGI	Section 95(1)	2/9/2024	No of objections 1.Service missed 2.need to sign on evry page 3.Pg-42,44,46,48,50 not clear 4.need to true copy on every page of annexure 5.volume wise index missed 6.welfare missed @ 5 rs on vakalatnama 7.date missed in vakalatnama 8.please mention true typed copy from to where if any doubt please contact to registry reagrding your file	Divyanshu
276	22/08/2024	Contempt Petition (IBC)	710102072702024	ASSOCIATED ROAD CARRIERS LTD VS HIL (INDIA) LIMITED	Rule 11 of NCLT, 2016	17/10/2024	No of objection 1.section wrong please you can write as a Contempt Petition under rule-11 please upload clear copy if any doubt please contact to regsitry	Sanjay
277	23/08/2024	Company Petition IB (IBC)	710102072912024	THE CANARA BANK LIMITED VS SONIA RASTOGI	Section 95(1)	2/9/2024	& amp; amp; quot; No of objections 1. Service missed 2. need to sign on evry page 3. Pg-42,44,46,48,50etc not clear 4. need to true copy on every page of annexure 5. volume wise index missed 6. welfare missed @ 5 rs on vakalatnama 7. date missed in vakalatnama 8. please mention true typed copy from to where 9. master data missed for M/s Fortek Bio-Sciences Pvt. Ltd. both file if any doubt please contact to registry reagrding your file & amp; amp; quot;	Divyanshu
278	24/08/2024	Company Petition IB (IBC)	710102073262024	NAVEEN BAJAJ VS SONIA RASTOGI	Section 94(1)	13/09/2024	No of objections 1.please do properly file and merge in single pdf after tha we will check and informe you if any doubt please contact to 103 NCLT ground floor regarding your file	Sidhant

279	Company Petition 25/08/2024 IB (IBC)	710102073482024	MURARI LAL SONI VS SONIA RASTOGI	Section 94(1)	2/9/2024	1.list of date events and brief syopsis missed 2.OCR missed 3.councel detail missed after index,memo 4.Pg-11,12,13,25, 5.need to true copy sign on every page of annecure 6.volume wise index missed 7.double pagination missed 8.vakalatnama missed 9.volume wise index missed 10.master data missed if any doubt please contact to registry reagrding your file & https://doi.org/10.0001/20	SANJAY GUPTA
280	CP(AA) Merger and Amalgamation(Co 27/08/2024 mpanies Act)	710102073732024	HONASA CONSUMER LIMITED VS SONIA RASTOGI	Sec. 230-232 - Second Motion	4/9/2024	kindly upload proper pdf	Sanjeev
281	Company Petition 27/08/2024 IB (IBC)	710102073782024	THAITHOTTATHIL ABDUL SALAM VS AL NOOR HOSPITALS PRIVATE LIMITED	Section 94(1)	6/9/2024	please merge file in single pdf with the right formate after that wel will check if any doubt please contact to registry regarding your file.	SHAJI CHIRAYATH
282	Company Appeal(Companie 29/08/2024 s Act)	710102074482024	THAITHOTTATHIL ABDUL SALAM VS AL NOOR HOSPITALS PRIVATE LIMITED	Sec 252 (3) - By Government Body	2/9/2024	no of objections 1. kindly merge pdf and remove extra pdf then proper check your file 2. due to payment section 252 this company not government company	Kunal Madan
283	Company Petition 29/08/2024 (Companies Act)	710102074422024	BABA AGRIBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES SAMMAAN CAPITAL VS SKY FORESTS	Sec 252 (1)	2/9/2024	no of objection 1.bookmarking are mandatory 2. ocr missing 3. case type wrong 4. kindly merge all pdf and extra pdf remove then properly check your file	
284	Company Petition 28/08/2024 IB (IBC)	710102074242024	PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/9/2024	wrong juridiction please do file in chandigarh U45201HR2005PTC077760	J SAGAR ASSOCIATES DELHI
285	Contempt Petition (IBC)	710102074622024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS KARAN PAL SINGH	Sec 60(5)	8/11/2024	No of objections 1.section wrong please you can write as application under rule-11 and readwith section 425, 2.list of date events and briefsynopsis missed 3.need to sign on every page of application 4.Pg-13,14,20 not clear 5.vakalatnama missed if any doubt please contact to regsitry regarding your file. reminder reminder/2	Prakash Legal Advisers
286	Company Petition 1/9/2024 IB (IBC)	710102075242024	CANARA BANK VS SANJJEEV MITTAL	Section 95(1)	19/12/2024	& amp; amp; quot; & amp; amp; quot; & amp; amp; quot; No of objections 1. pagination missed in book marking acording to the index 2. Double pagination not allowed 3. need to true copy sign on every page of annexure 4. court fee @ rs 2 missed in vakalatnama 5. please extra documents & amp; amp; quot; & amp; amp; amp; quot; & amp; amp; amp; amp; amp; amp; quot; & amp; amp; amp; amp; amp; amp; amp; amp;	Saurabh Kushawaha
287	Company Petition 1/9/2024 IB (IBC)	710102075232024	CANARA BANK VS RICHA MITTAL	Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking acording to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents	Saurabh Kushawaha

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288	1/9/2024	Company Petition IB (IBC)	710102075262024	CANARA BANK VS SATPAL GOYAL	Section 95(1)	11/9/2024	& amp; amp; quot; No of objections 1. pagination missed in book marking 2. Double pagination not allowed 3. need to true copy sign on every page of annexure 4. court fee welfare missed in vakalatnama & amp; amp; quot;	Saurabh Kushawaha
289	2/9/2024	Company Petition IB (IBC)	710102075372024	CANARA BANK VS MR. DEEPAK JAIN	Section 95(1)	10/9/2024	No of objections 1.pg- 53,55,59,63,64,67,68,73,77,118,132,133,1 34,135 not clear 2.master data missed 3.some pages not clear please upload clear copy and mention true typed copy of every hindi pages	VIKRAM
290	2/9/2024	Intervention Petition (IBC)	710102075422024	HEMANT SAINI VS INTERNATIONAL PRINT O-PAC LIMITED	NCLT, 2016	16/10/2024	no of objections. 1. case type wrong. 2. fill all details in online portal. 3. memo of parties mismatch according your online portal. 4.file upload with defect again and again if any doubt contact to registry DR sir reminder 3	SHIVAM SEHGAL
291	3/9/2024	Company Petition (Companies Act)	710102075882024	SAMIR MODI VS GODFREY PHILLIPS INDIA LIMITED AND ORS	Sec. 241(1),Sec. 242(4),Sec. 3 244(1)	4/9/2024	no of objections 1. jurisdiction issue (mumbai) 2. annexure 12 not clear 3. all respondent proof of service missed	APOORV
292	1/9/2024	Company Petition IB (IBC)	710102075222024	CANARA BANK VS RAJEEV MITTAL	Section 95(1)	19/12/2024	""& amp;quot;No of objections 1.pagination missed in book marking acording to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents ""& amp;quot;	Saurabh Kushawaha
293	8/9/2024	Company Petition	710102077412024	CANARA BANK VS KRISHAN PAL SINGH	Section 95(1)	18/09/2024	& amp; amp; quot; 1. Book marking pagination missed acording to the index 2. please you can write as application under section 95(1)ect readwith 3.Pg-29 not clear 4.Pg-71,77,cut 5.OCR missed 6. master data missed	Saurabh Kushawaha
233	0/3/2024	Company Petition	710102077412024	DEEPSHIKHA GOEL VS KRITA ENGINEERING	Application under any other	10/03/2024	missed d.master data missed	Oddrabii Rusiiawaiia
294	12/9/2024	(Companies Act)	710102078542024	PRIVATE LIMITED	provisions	27/09/2024	wrong file only one page upload no of objections 1. case type wrong you	DEEPSHIKHA GOEL
295	10/9/2024	Company Petition (Companies Act)	710102078112024	MADAN SINGH RAJPUROHIT VS RAHUI AAA LANDMARK PRIVATE LIMITECD VS	Rule 11 of NCLT	18/09/2024	can change case type then check proper file 1. case type wrong. 2. remove	AMIT VERMA
296	12/9/2024	Company Petition IB (IBC)	710102078582024	GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	20/09/2024	respondent in online portal. 2. ticket put on blank side in vakalatnama.	Achal Gupta
297	12/9/2024	Intervention Petition (IBC)	710102078942024	SHAILEE CONSTRUCTION VS SCK INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/09/2024	No of objection 1.index missed 2.cae type wrong 3.court fee and welfare missed in vakalatnama 4.4.file upload with defect again and again if any doubt contact to registry DR sir	SHIVAM SEHGAL

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298	16/09/2024	Company Petition IB (IBC)	710102079752024	MADAN SINGH RAJPUROHIT VS UNION OF INDIA	Rule 11 of NCLT, 2016	24/09/2024	No of objection 1.section wrong technically 2.pagination missed in index 3.need to sign after index 4.pagination missed in pdf 5.Book marking missed with the pagination acording to the index 6.service missed 7.vakalatnama missed 8.please fill all party from the memo in online portal 9.merge in single pdf 10.notary missed 11etc Note -wrong juridiction U51909HR2021PTC099913	AMIT VERMA
299	16/09/2024	Company Petition IB (IBC)	710102079822024	EVEREST INFRA SERVICES VS PNC INFRATECH LIMITED	IBC Under Sec 9	24/09/2024	No of objections 1.Book marking missed with the pagination according to the index 2.OCR missed 3.BR missed 4.Reply missed for notice 5.welfare missed on vaklaatnama	A.S likhari, Adv
300	17/09/2024	Company Petition IB (IBC)	710102080452024	GWALEC ELECTRICALS PRIVATE LTD VS N JOHNSON ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	24/09/2024	NO of objection 1.Pg-70 to 123 cut 2.need to true copy sign on every page of annexure 3.court fee missed @ 1 rs 4.	Shubham
301	14/09/2024	Company Petition IB (IBC)	710102079632024	ADITYA WADHAWAN VS N JOHNSON ENGINEERS PRIVATE LIMITED	Section 94(1)	3/1/2025	No fo objections 1. book marking missed with the pagination according to the index 2.need to sign every page of application 3.need to true copy sign on every page of annexure 4.Pg-68,70,76,80, in hinid	MRINAL HARSH VARDHAN
302	18/09/2024	Company Petition IB (IBC)	710102080622024	ASHISH JAIN VS PERFECT CONSTECH PRIVATE LIMITED	IBC under Sec	25/09/2024	No of objection 1.Service missed 2.Court fee missed @ 1 rs 3.section-7 not mention in pdf	Shohit Chaudhry
303	18/09/2024	Company Petition IB (IBC)	710102080592024	CAP. VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	IBC under Sec	25/09/2024	& amp; amp; quot; No of objection 1. Service missed 2. pagination missed in index 3. Book marking missed with the pagination acording to the index 4. need to sign on every page of application 5. OCR missed 6.169 in hindi 7. vakalatnama missed 8. master data missed	KARAN MALHOTRA
304	20/09/2024	Company Appeal(Companie s Act)	710102081012024	CAP. VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	Sec 252 (3)	25/09/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. index numbering incomplete 4. 46-47,67,69,70 page wrong arrange 5. 71 english translation missed 6. stk 7 list missed 7. 2nd volume index missed 8. 280 page missed	Rashmi
305	26/09/2024	Transfer Petition	710102083052024	BRILLIANT METALS PRIVATE LIMITED VS AVDHESH MITTAL	Rule16(d),NCL T Rules,2016 IBC	27/09/2024	No of objections 1.Case type wrong 2.list of date events brief synopsis missed 3.	Jitesh
306	27/09/2024	Company Petition IB (IBC)	710102083262024	THE CANARA BANK LIMITED VS SUNIL GUPTA	Section 95(1)	1/1/2025	No of objections 1.Pg-50,52,54,73,74,75 not clear 2.date missed in vakalatanama 3.defect not remove	Harshit Gupta

				THEJO ENGINEERING				
				LIMITED VS KEE PROJECTS LIMITED. (FORMERLY KNOWN				
		Contempt Petition(Companie		AS SHREE CONVEYORS SYSTEM	Any other provision -			
07	30/09/2024		710102083712024	PVT. LTD	Govt body	10/10/2024	wrong file kindly file additional	SAURABH
08	28/09/2024		710102083432024	THE CANARA BANK LIMITED VS ROBIN BARTHOLOMEW	Section 95(1)	1/1/2025	No of ojection 1.need to sign after index everywhere	Harshit Gupta
		CP(AA) Merger and		PRAYAG EXIM PRIVATE				
09	5/10/2024	Amalgamation(Co mpanies Act)	710102085572024	LIMITED VS ROBIN BARTHOLOMEW	Sub-section (I) of section 230	31/12/2024	vakaltanama missed	SHARAD
				DIPTI AGRAWAL VS			no of objections 1. bookmarking are	
		Transfer		ANSAL PROPERTIES			mandatory according index with	
10	9/10/2024	Petition(Companie s Act)	710102086662024	AND INFRASTRUCTURE	Sec. 73(4)	17/10/2024	numbering 2. OCR missing 3. case type wrong 4. date missed in vakalatanama	Sandeep
10	9/10/2024	S ACI)	7 10 102000002024	DEVYANI	Sec. 73(4)	17/10/2024	wrong 4. date missed in vakalatanama	Sandeep
				INTERNATIONAL LIMITED VS BUDDY				
		Company Petition		RETAIL PRIVATE	IBC Under Sec		wrong juridiction	
11	11/10/2024	IB (IBC)	710102087492024	LIMITED	9	17/10/2024	U52209HR2009PTC038740	SATISH
				SANJAY KUMAR VS			No of objection 1.please mention Name of corporate debtor for which guarantee	
		Company Petition		THE BANK OF BARODA			is given company name 2.master data	
12	10/10/2024		710102087092024	LIMITED	Section 94(1)	5/11/2024	missed	Vinay
		Company Petition		DCB BANK LIMITED VS	IBC under Sec		No of objection 1.pagination wrong in index 2.claim amount not mention in	
13	10/10/2024		710102087202024	DCB BANK LIMITED VS DIVYARTH KUMAR	7	11/11/2024	PART-IV paira 2,	HASHMAT NABI
		(/						
				NEW CHEMICAL CENTRE VS ANIL	Application under any		file incomplete please upload proper	
		Company Petition		RUBBER MILLS	other		after that we will check 3 pages	
14	15/10/2024		710102088432024	PRIVATE LIMITED HARLEEN KAUR	provisions- IBC	22/10/2024	uploaded by you	tushar budhiraja
				CHADHA VS M K	Sec.			
		Company Petition		SACHDEVA BUILDERS	241(1),Sec.		1. list of date and event missed 2. due to	
15	16/10/2024	(Companies Act)	710102090132024	PVT LTD HARLEEN KAUR	242(4)	24/12/2024	payment section 241 no of objections 1 counsel detail	Rajat Srivastava
		Company		CHADHA VS M K			missed in index 2. 1st page director	
		Appeal(Companie		SACHDEVA BUILDERS			sign missed 3.all hindi page english	Anupam Rajesh
16	17/10/2024	s Act)	710102090212024	PVT LTD	Sec 252 (3)	18/12/2024	translation missed	Aggarwal
							No of objections 1.Book marking	
							missed with the pagination acording to	
							the index 2.list of date events and breif sysnosis missed 3.need to sign on	
							every page of application 4.Pg-16,21 not	
				JAI CHAND BUNKAR VS			clear 5.court fee and welfare missed in	
		Intervention		HORIZON BUILDCON			vakalatnama 6.date missed in	
17	17/10/2024	Petition (IBC)	710102090182024	PVT LTD CANARA BANK VS MR.	Sec 60(5)	4/11/2024	vakalatnama No of objections 1.Pg-62 to 68,69 to 75	Navruti ojha
				KAMAL RADHU			to 107 not clear 2.court fee and welafre	
		Company Petition		(PERSONAL		1	missed Reminder-5 same pdf uploaded	Brijesh Kumar
18	23/10/2024	IB (IBC)	710102091982024	GUARANTOR) CANARA BANK VS MS.	Section 95(1)	11/12/2024	by you No of objections 1.Pg-62 to 68,69 to 75	Tamber
				ANJANA RADHU			to 107 not clear 2.court fee and welafre	
		Company Petition		(PERSONAL			missed Reminder-4 same pdf uploaded	Brijesh Kumar
19	23/10/2024	IB (IBC)	710102092012024	GUARANTOR)	Section 95(1)	11/12/2024	by you	Tamber
				CANARA BANK VS MR.			No of objections 1.62 to 107 not clear	
				VIVEK RADHU			need to upload clear copy 2.court fee	
••	001461995	Company Petition	74040000400004	(PERSONAL	0 - 41 - 0 - 41	4440/000	and welafre missed Reminder-4 same	Brijesh Kumar
320	23/10/2024	IR (IRC)	710102091992024	GUARANTOR)	Section 95(1)	11/12/2024	pdf uploaded by you	Tamber

		Contempt Petition		RAHUL KUMAR MEENA VS MR. VIVEK RADHU (PERSONAL	Section 42 - Submitted by Government		No of objection 1.incomlete file please do properly file after that we will check	
321	23/10/2024	•	710102091972024	GUARANTOR)	Body	4/11/2024	2.section wrong	Rahul Kumar Meena
322	23/10/2024	Company Petition	710102092112024	STATE BANK OF INDIA VS MEENA RANI	Section 95(1)	1/1/2025	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,20 4,205,207,457,458,458,459 not clear 2.Note-Need to true type copy for each page	SIDDHARTH SANGAL
323	23/10/2024	Company Petition IB (IBC)	710102092082024	STATE BANK OF INDIA VS DILBAG RAI CHAWLA	Section 95(1)	1/1/2025	No of objections 1.Pg-36 to 40,42,43,46,50,53,54,56,62,67,84,85,93,96,97,109 to 113,115,116,118,119,122,125,133,135,13 8,152,153,165,166,178,179,181,183,188,1 89,190,197,201,202 to 204,208,210,454,456,457, not clear Note .	SIDDHARTH SANGAL
224	23/10/2024	Company Petition	740402002052024	STATE BANK OF INDIA VS SUKHCHAIN	Section 95/4)	4/4/2025	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,20 4,205,207,457,458,458,459 not clear Note-Need to true type copy for each	SIDDHADTH SANGAI
324	23/10/2024	ID (IBC)	710102092052024	CHAWLA	Section 95(1)	1/1/2025	page	SIDDHARTH SANGAL
325	24/10/2024	Company Petition IB (IBC)	710102092262024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS GIRISH LUTHRA AND MRS. SUMAN LUTHRA INDER PAL SINGH VS	Rule 11 of NCLT, 2016	19/11/2024	No of objection 1case type wrong please contact to registry regarding your file to 103 DR sir	vijay
326	24/10/2024	Company Petition IB (IBC)	710102092352024	PUNJAB NATIONAL BANK	Section 94(1)	4/11/2024	wrong juridiction	RAKESH KUMAR
327	24/10/2024	Company Petition IB (IBC)	710102092432024	SATPAL SINGH VS PUNJAB NATIONAL BANK	Section 94(1)	4/11/2024	wrong juridiction	RAKESH KUMAR
328	24/10/2024	Company Petition (Companies Act)	710102092312024	VANI RAHEJA AND ORS VS ATS INFRASTRUCTURE LIMITED	Sec. 213	4/11/2024	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. all pages numbering missed 6. vakalatanama missed 7. proof of service missed 8. all annexure page true copy and sign missed 9. some pages not clear	Nithin
329	25/10/2024	Company Petition IB (IBC)	710102092642024	CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC Section 59	6/11/2024	No fo objection 1.Book marking missed acording to the index with the pagination 2.please delete extra pdf 3.list of date events abd brief syopsis missed 4.pagination missed in index 5.sign missed after index 6.need to sign on every page of application 7.notary missed 8.need to true copy sign on every page of annexure 9.court fee and welfare and date and sign missed in vakalatnama . 10.	Nilesh Tribhuvan
330	26/10/2024	Company Petition IB (IBC)	710102092842024	BANK OF BARODA VS MR. SAHIL BATLA	Section 95(1)	24/12/2024	U24100HR2010PTC040973 wrong juridiction Note-please contact to registry regarding your file to DR sir 103	ABHINDRA MAHRSHWARI

		Company Petition		INDER SAINI & OTHERS VS PSA IMPEX PRIVATE			No of objection 1.list of date events and brief synopsis missed 2.pagination wrong in index 3.Pg-169,172,174,176 to 184,187,188,189,196,198,238,239,275,28 0, 4.Pg-358,360 tp 370,374 to 389,405,409,488,544,558,570,570,571,57 2,573,605,606 to 609,616,663 to 670,783,784,811 to 818,823 to 824,897,898 to 911,965,969 to 980,1006,1034 to 1040,1048 to 1056, 1132,1133,1159,1170,1171,1172,1173 to 1178,1192,1194,1201,1215,1216 to 1223 not clear 5.pagination missed in pdf	
331	22/10/2024	Company Petition	710102091792024	CANARA BANK VS MR. AKHIL RADHU (PERSONAL GUARANTOR)	7 Section 95(1)	4/11/2024 26/11/2024	6.Pg-1081 in hindi No of objections 1.62 to 107 not clear need to upload clear copy 2.court fee and welafre missed in vakalatnama Reminder-3 same pdf uploaded by you	Rajat Brijesh Kumar Tamber
333		Company Petition	710102095022024	UNION BANK OF INDIA VS SURESH KUMAR	Section 95(1)	19/11/2024	""& amp;quot;No of objections 1.book marking missed acording to the index with the pagination 2.index pagination missed 3.sign missed after index 4.need to sign on every page of application and everywhere 5.master data missed 6.vakalatnama missed ""& amp;quot;	
334		Company Petition	710102095092024	UNION BANK OF INDIA VS ASHISH SINGLA	Section 95(1)	19/11/2024	No of objections 1.book marking missed acording to the index with the pagination 2.index pagination missed 3.sign missed after index 4.need to sign on every page of application and everywhere 5.master data missed 6.vakalatnama missed	Yogesh Goyal
335		Company Petition IB (IBC)	710102095002024	UNION BANK OF INDIA VS YOGESH KUMAR	Section 95(1)	19/11/2024	""& amp;quot;""&of objections 1.book marking missed acording to the index with the pagination 2.index pagination missed 3.sign missed after index 4.need to sign on every page of application and everywhere 5.master data missed 6.vakalatnama missed ""& amp;quot;"""""	
336	8/11/2024	Company Petition	710102095062024	UNION BANK OF INDIA VS NARESH KUMAR	Section 95(1)	19/11/2024	No of objections 1.book marking missed according to the index with the pagination 2.index pagination missed 3.sign missed after index 4.need to sign on every page of application and everywhere 5.master data missed 6.vakalatnama missed	Yogesh Goyal

337	9/11/2024	Company Petition (Companies Act)	710102095552024	MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Sec. 213	1/1/2025	no of objections 2. 193,305 ,397-405 page missed	DHIREN
338	14/11/2024	Contempt Petition(Companie s Act)	710102096542024	REKHA SAXENA VS GLADE DEVELOPERS PRIVATE LIMITED	Sec 425	21/11/2024	DUE TO TECHNICAL GLITCHES OBJECTION NOT UPLOADED WE ARE HUMBLY REQUEST YOU PLEASE CONTACT HELP DESK	ARJUN
339	14/11/2024	Company Petition (Companies Act)	710102097182024	RAJESH GUPTA DIRECTOR AND SHAREHOLDER VS ANAND ALUMINIUM LTD.	Sec. 59	17/12/2024	no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. index page numbering missed 4. all page numbering missed 5. index incomplete 6. counsel sign missed 7. counsel detail missed in index 8. Moa and Aoa not clear 9. 83,85,87,89,91,93,95,97,101,110,112,114, 116,118,120,122,124,127,131,133,135,13 7,143,145,147,149,153,157,159,161,163,165,167,178, 295,308, 311,315,319,322-329,page not clear 10. 2nd volume index missed 11. vakalatnama missed 12. all annexure sign and true copy missed 13. petition every page sign missed 14. proof of service missed 15. all petitioner and respondent detail missed in online portal	Viren
340	16/11/2024	Company Petition	710102097702024	TRIADSS TECH SOLUTIONS PRIVATE LIMITED VS N/A	IBC Under Sec	25/11/2024	No of objections 1.list of date events and brief synosis missed 2.Book marking missed with the pagination acording to the index 3.pagination missed in index 4.master data missed 5.court fee welfare missed in vakalatnama 6.BR missed 7.	Zain Ahmed Khan
341	15/11/2024	Company Petition	710102097432024	K.J.DIESELS PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	IBC under Sec	1/1/2025	No of objections 1.Pg-39 to 52,122 to 134,137,143 ,189,190,199,200,261 not clear 2.need to upload clear copy	HARSHIT
342	18/11/2024	Company Petition IB (IBC)	710102098192024	CENTRAL BANK OF INDIA VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED R.H. EQUIPMENTS DEVICES PRIVATE	IBC under Sec 7	26/11/2024	No of objection 1.Pg-67,102,cut 2.Form-B,IRP certificate missed 3.Pg-158,159,160,161 to 172,195 to 209, 4.need to sign on every page of application 5.need to true copy sign on every page of annexure 6.court fee and welfare missed in vakalatnama no of objections 1. petitioner and	KUNAL TANDON
343	22/11/2024	Company Petition (Companies Act)	710102099292024	LIMITED VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED	Sec 252 (3)	25/11/2024	respondent detail missed in online portal 2. 19-43,54,66,71 page not clear 3. case type wrong 4. nclt form 12 not in form 5. proof of service missed	Prince Wadhwa
344	1/5/2024	Company Petition IB (IBC)	710102037672024	CANARA BANK VS JYOTI JAGGI	Section 95(1)	3/1/2025	book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
45	20/11/2024	Company Petition IB (IBC)	710102098832024	COMMISSIONER COST VS MS. SONIYA GUPTA	Sec 42	4/12/2024	No of objections 1.case type wrong please choose company appeal in ibc	Mohit Seth

346	23/11/2024	Company Petition IB (IBC)	710102099372024	SHASHI BHUSHAN NAGAR VS SRI GANRAJ BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/12/2024	No of objection 1.case type wrong 2.please fill need to sepratly both application 3.Application for exemption not allowed 4.main case not link 5.Pg- 53,54,82 niot clear 6.Pg-54,55,90,in hindi	Shashi Bhushan Nagar
347	22/11/2024	Company Petition	710102099162024	UCO BANK VS MR. UMANG JINDAL (PERSONAL GUARANTOR)	Section 95(1)	2/12/2024	No objection 1.Service missed 2.Pg- 82,88 not clear 3.court fee and welare missed	Brijesh Kumar Tamber
348	23/11/2024	Contempt Petition	710102099362024	PUNIT SINGH VS RESOLUTION APPLICANTS	Application under any other provisions- IBC		1. case type wrong. 2. due payment section 60(5). 3. memo of parties mismatch according your online portal. 4. need every page sign in application. 5. page no. 58 are not clear.	Vivek Singh
349	14/11/2024	Company Appeal(Companie s Act)	710102096512024	PUNIT SINGH VS RESOLUTION APPLICANTS	Sec 252 (3)	25/11/2024	no of objections 1. bookmarking not proper uploaded as per index 2. petition every page sign missed 3. 60,66,67,70- 76 page not clear 4. court fee and welfare missed in vakaltnama 5. income tax service missed	Karan Aggarwal
350	24/11/2024	Company Petition	710102099772024	IDBI TRUSTEESHIP SERVICES LIMITED VS AMIT JAIN	Section 95(1)	1/1/2025	No of objection 1.master data missed for Mahagun (India) Private Limited	Akshita
351	22/11/2024	Company Petition	710102099302024	KDM BUSINESS NETWORK LIMITED VS DEV VERSHA BROADCASTING PRIVATE LIMITED	IBC under Sec	3/1/2025	No of objections 1.IRP certificate 2.Pg- 35,43,57,63,66,73,75 not clear 3.Date missed in vakalatnama	Akshay Joshi
352	26/11/2024	Company Petition (Companies Act)	710102100242024	SHIVRAM SYNTHETICS PRIVATE LIMITED VS STATE BANK OF INDIA	Sec. 271-273	29/11/2024	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. section mismatch in pdf 4. counsel sign missed in index and other side 5. all petitioner and respondent detail missed in online portal 6. petition every page sign missed 7. counsel and petitioner sign missed in prayer 8. all affidavit notary missed and sign missed 9. kindly remove application and file separately 10. all petitioner affidavit missed 11. company master data missed 12. Moa and Aoa missed 13. vakaltanama missed 14. proof of service missed	AJAY
353	25/11/2024	Company Petition IB (IBC)	710102099872024	PLANETCAST MEDIA SERVICES LIMITED VS TOTAL TELEFILMS PRIVATE LIMITED	IBC Under Sec	2/12/2024	No of objection 1.Book marking missed with the pagination acording to the index 2.volume wise index missed 3.Need to true copy sign on every page of annexure 4.	SOURABH LEEKHA
354	27/11/2024	Company Petition (Companies Act)	710102100482024	AJAY SAHNI VS PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	4/12/2024	Aoa missed	Shruti

	1	1				1		
355	30/11/2024	Company Petition (Companies Act) Company Petition	710102101692024	HIMANSHU GUPTA VS METAHEL CURE PRIVATE LIMITED GSBA BUILDERS PRIVATE LIMITED VS FORTIS HOSPITALS	Sec. 241(1),Sec. 242(4) IBC Under Sec	5/12/2024	no of objections 1. index missed 2. counsel sign missed in memo of parties and other side 3. bookmarking are mandatory 4. petition every page sign missed 5. counsel sign and petitioner sign missed in prayer 6. Company master data missed 7. Moa and Aoa missed 8. vakalatanama missed 9. proof of service missed No of objection 1.Need to tru copy sign on every page of annexure 2.Pg-129 to 140,220,257 not clear 3.master data	RAKESH KUMAR
56	1/12/2024	IB (IBC)	710102101982024	LIMITED	9	9/12/2024	missed	Ravi Kapoor
357	1/12/2024	Company Petition	710102101992024	GSBA BUILDERS PRIVATE LIMITED VS FORTIS HOSPITALS LIMITED	IBC Under Sec	9/12/2024	No of objection 1.Need to true copy sign on every page of annexure 3.Pg-119,159 to 170,252,283 not clear 4.master data missed	
358	3/12/2024	Company Petition (Companies Act)	710102102462024	OPTIMIST EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	6/12/2024	no of objections 1. bookmarking are mandatory 2. case type wrong 3. OCR missing 4. affidavit not notary 5. 80 page not clear 6. income tax service missed .	KUMAR GOPAL SINGHAL
359	4/12/2024	Company Petition IB (IBC)	710102102642024	RAJAT MOHAN PATHAK VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	S IBC under Sec 7	12/12/2024	No of objections 1.Book marking missed with pagination acording to the index 2.pagination missed in index 3.sign missed after index 4.need to sign on every page of application 5.need to true copy sign on annexure 6.Pg-148,149,150 blnak 7vakalatnama missed Note-incomplete file	Shivam
60	4/12/2024	Company Petition	710102102932024	EMBEE SOFTWARE PRIVATE LIMITED VS SWASH CONVERGENCE TECHNOLOGIES LIMITED	IBC Under Sec	26/12/2024	No of objection 1.Service missed 2.Need to be upload order on top 3.need to sepratly both application 4.notice and reply missed 5.Pg-67,68 not clear 6.BR missed Note-Please file properly	
361	6/12/2024	Company Petition	710102103402024	HYPRO ENGINEERS PRIVATE LIMITED VS PEGASI SPIRITS PRIVATE LIMITED	IBC Under Sec		No of objections 1.No of objections 1.Book marking missed with pagination acording to the index 2.counsel details incomplete 3.section not mention in pdf 4.Pg-58,61,64,66,106 not clear 5.5.need to true copy sign on annexure 6. court fee welfare missed 7.master data missed	Aashutosh
62	7/12/2024	Company Petition (Companies Act)	710102103692024	NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	6/1/2025	no of objections 1. section wrong 3. OCR missed 4. 18-60 page not clear	Digvijay Prasad
63	11/12/2024	Company Petition (Companies Act)	710102104592024	VATS TECHNOLOGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA TRI-STAR CREATIVE	Sec 252 (3)	16/12/2024	no of objections jurisdiction issue company address is gurugram	Manmeet Verma
364	9/12/2024	Company Petition IB (IBC)	710102104072024	PRODUCTS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	26/12/2024	No of objections 1.Pg-61 to 65,74,76,160 to 167 not clear	Arun Gupta

365	9/12/2024	Company Petition IB (IBC)	710102104052024	CORNERSTONE SECURITIES LIMITED VS REGISTRAR OF COMPANIES DELHI	IBC Section 59	1/1/2025	No of objections 1.Volume wise index missed 2.cover page missed before index 3.pagination missed before page no i in index 4.Pg- 29,37,127,151,202,219,222,223,231,234,2 36 not clear	JITENDER ARORA
66	15/12/2024	Company Petition (Companies Act)	710102105732024	REGIONAL DIRECTOR (NORTHERN REGION) VS SENSORISE DIGITAL SERVICES PRIVATE LIMITED SIEGWERK INDIA	Sec 233 (5)	18/12/2024	no of objections 1. bookmarking are mandatory 2. scheme missed 3. master index missed 4. 2nd,3 volume index missed 5. 2nd and 3 volume pages not clear 6. valuation report missed	VINOD
67	13/12/2024	Company Petition IB (IBC)	710102105122024	PRIVATE LIMITED VS ATTHARV SAI FLEXIPACK PRIVATE LIMITED	IBC Under Sec	18/12/2024	No of objections 1.Wrong jusidiction	Deepak Kumar
68	12/12/2024	Company Petition IB (IBC)	710102105042024	C S CONSTRUCTION COMPANY PRIVATE LIMITED VS SAMPOORN ACADEMY PRIVATE LIMITED	IBC Under Sec	18/12/2024	No of objection 1.Pg- 37,47,49,50,51,66,72,76,78 not clear and hindi pages 2.court fee missed @ 1 rs	Kriti
69	12/12/2024	Company Petition IB (IBC)	710102104962024	C S CONSTRUCTION COMPANY PRIVATE LIMITED VS CHANAKYA IAS ACADEMY PRIVATE LIMITED		18/12/2024	No of objections 1.Pg-43,45,47,62 not clear 2.Court fee missed 3.	Kriti
		Company Petition		U.C.O BANK VS TEJINDER SINGH			No of objections 1.Service missed 2.Book marking missed with the pgaination acording to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to transalate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data	
70	13/12/2024	IB (IBC)	710102105482024	CHEEMA MRS. ANJANI MITTAL	Section 95(1)	18/12/2024	missed	Yogesh Goyal
71	14/12/2024	Company Petition IB (IBC)	710102105692024	VS TEJINDER SINGH CHEEMA	Section 94(1)	18/12/2024	No of objections 1.Court fee missed @ 1 rs	Amrita Sarkar
72	13/12/2024	Company Petition	710102105462024	U.C.O BANK VS SURINDER KUMAR PALTA	Section 95(1)	18/12/2024	& amp; amp; quot; No of objections 1. Service missed 2. Book marking missed with the pgaination acording to the index 3. Ocr missed 4. volume wise index missed 5. Pg- 177,217,218,267,418,432,433 to 440 not clear 6. Pg-need to transalate all pages and mention on type copy 7. Need to true copy sign on every page of annexure 8. court fee and welfare missed on vakalatnama 9. master data missed & amp; amp; quot;	Yogesh Goyal

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373	13/12/2024	Company Petition IB (IBC)	710102105442024	U.C.O BANK VS RAJINDER KUMAR PAHWA	Section 95(1)	18/12/2024	"No of objections 1.Service missed 2.Book marking missed with the pgaination acording to the index 3.Ocr missed 4.volume wise index missed 5.Pg- 177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to transalate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed" No of objections 1.Service missed	Yogesh Goyal
374	13/12/2024	Company Petition	710102105262024	THE CANARA BANK LIMITED VS BRIJ BHUSHAN SINGAL	Section 95(1)	18/12/2024	2.pagination missed in book marking 3.Pg-26 to 28,51,53,56 cut 4.date missed in vakalatnama 5.court fee missed @ 1 rs 6.	Preet Singh Oberoi
375	13/12/2024	Company Petition	710102105152024	THE CANARA BANK LIMITED VS NEERAJ SINGAL	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.sign missed after index 3.Pg- 50,52,54,57 cut 4.date missed in vakalatnama 5.court fee missed @ 1 rs	Preet Singh Oberoi
376	16/12/2024	Company Petition	710102105862024	HARDIP SINGH WIRK VS ASIAN HOTELS (NORTH) LIMITED	IBC under Sec	24/12/2024	Note-incomplete file please doc complete file	Shashank Deo Sudhi
377	11/12/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102104712024	AMBROSIA CORNER HOUSE PRIVATE LIMITED VS ASIAN HOTELS (NORTH) LIMITED	Sec. 230-232 - Second Motion	16/12/2024	no of objections 1. first not link in second motion 2. bookmarking are mandatory 3. index numbering missed 4. petitioner sign missed in prayer 5. first motion certified order missed 6. section 133 certificate missed 7. vakaltanama missed	Vivek
378	3/12/2024	Contempt Petition	710102102402024	ATUL JAGNANI VS M/S JAYASWAL NECO INDUSTRIES LIMITED	Application under any other provisions- IBC	16/12/2024	No of objection 1.section wrong technically and pdf	Kushal
379		Company Petition	710102105942024	DEO SHARAN SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	24/12/2024	no of objections 1. bookmarking are mandatory	Sandeep
380	16/12/2024	Company Petition IB (IBC)	710102106082024	ALEXANDRE QUALITY MANAGEMENT INDIA PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Section 59	24/12/2024	No of objections 1.Pagination missed in bookamrking 2.OCR missed 3.need to sign on every page of application 4.Pg- 71 to 81, 5.need to true copy sign on every page of annexure 6.	Kiran Rana
381	8/10/2024	Company Petition (Companies Act)	710102086302024	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS ORIENTAL TRIMEX LIMITED	Rule 11 of NCLT	17/12/2024	no of objections 1. case type wrong and section wrong in online portal 2. application every page sign missed 3.respondent company master data missed 4.respondent company Moa and Aoa missed	Sarvam Ritam Khare

202	444412024	Company Petition	740402007452024	RAJESH GUPTA VS AGRIM FINVEST PVT. LTD	Sec. 50	47/42/2024	no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. all petitioner and respondent detail missed in online portal 4. counsel sign missed in index and other side 5. index numbering missed 6. all pages numbering missed 7. petition every page sign missed 8. due to payment section 241-242,213 9. Moa and Aoa not clear 10 all property paper 83,85,87,89,91,93,95,97,101,104,108,110, 112,114,116,118,120,122,124,127,131,13 3,135,137,143,145,147,149,264,295,297,2 98,311,315,319,322-329 page not clear 11. 2nd volume index missed 12. vakaltanama missed 13. proof of	
382	14/11/2024	(Companies Act) Company	710102097162024	RAJESH GUPTA VS	Sec. 59	17/12/2024	service missed	Viren
383	7/7/2024	Appeal(Companie s Act)	710102057462024	AGRIM FINVEST PVT.	Sec 252 (1)	6/1/2025	2. income tax service wrong list of date missed	AVNISH SHARMA
384	22/10/2024	Transfer Petition(Companie s Act)	710102091462024	NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	24/12/2024	wrong case type and wrong file upload	DEBARSHI
385	17/12/2024	Company Appeal(Companie s Act)	710102106512024	NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Sec 252 (3) - By Government Body	24/12/2024	no of objections 1. this company not govt company 2. bookmarking are mandatory 3. OCr missing 4. index not proper visible 5. synopsis and list of date not proper visible 6. file not proper uploaded and incomplete kindly all pdf merge and upload proper file then checked your file properly	Himanshu Bhatia
386	16/12/2024	Company Petition IB (IBC)	710102106302024	SEGASTAR IMPACT PRIVATE LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	IBC under Sec	24/12/2024	No of objections 1.Service missed 2.incomplete fill data in the portal from memo party 3.bookmarking missed with the pagnation acording to the inbdex 4.pagination missed in index 5.sign missed everywhere 6.Synopsis and List of Dates 7.etc Note-incomplete file please doc complete file	ASAV RAJAN ARORA
387	16/12/2024	Company Petition (Companies Act)	710102106132024	JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS SJSC UNISON PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/1/2025	no of objections 6. Moa and AOA missed 7. all file merge and upload final pdf	PRAMODKUMAR
388	16/12/2024	Company Petition IB (IBC)	710102106192024	M/S COMBITIC GLOBAL CAPLET PVT LTD VS M/S AMBIKA REALCON DEVELOPERS PVT LTD	IBC under Sec	24/12/2024	No of objections 1.need to sign on every page of application 2.Pg-104,105,202 to 209 not clear 3.Court fee missed @ 3 rs in vakaltnama 4.ticket not allowed on content of vakalatnama 5.Form-2,Form-B,IRP certificate missed	Nidhi Jain

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389	17/12/2024	Transfer Petition(Companie	710102106572024 710102106742024	CHANDER PRAKASH GAUTAM VS ANUP KUMAR MUKESH GARG VS HERO MOTOCORP LIMITED	Sec 42 Sec. 59,Rule 11 of NCLT	18/12/2024	No of objections 1.service missed 2.Book marking missed with the pgaination acording to the index 3.case type wrong 4.list of date events and brief synopsis missed 5.need to sign on every page of applications 6.need to true copy sign on every page of annexure 7.vakalatnama missed no of objections 1. application every page sign missed file issue kindly contact registry	Anshul Chowdhary SHASHANK KUMAR
391	12/12/2024	Company Petition IB (IBC)	710102105052024	OSWAL WOOLLEN MILLS LTD VS EKI ENERGY SERVICES LIMITED INNOVATIVIEW INDIA	IBC Under Sec 9,Application under any other provisions- IBC	2/1/2025	No of objections 1.counsel details missed after index 2.pagination missed in book marking 3.need to sign on every page of application 4.need to true copy sign on every page of annexure 5.court fee welfare missed on vakalatnama 6.reply of demond notice missed 7.master data missed	MURARI TIWARI
392	19/12/2024	Company Petition (Companies Act)	710102106882024	PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 131(1)	3/1/2025	no of objections company master data missed	Anurag
393	19/12/2024	Company Petition IB (IBC)	710102106912024	DINESH KUMAR GARG VS ADWIK HOMES PRIVATE LIMITED	IBC Under Sec	3/1/2025	No of objections 1.authority letter or BR missed 2.reply missed for demond notice or 9-3-B affidavit missed	PRANAV
394	1/9/2024	Company Petition	710102075252024	CANARA BANK VS SANTOSH GOYAL	Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign missed on annesure 4.court fee welfare missed in vakalatnama 5.delete extra pdf	Saurabh Kushawaha
395	8/9/2024	Company Petition	710102077402024	CANARA BANK VS RAMKESH BASHISHT	Section 95(1)	19/12/2024	No of objection 1.Book marking pagination missed acording to the index 2.please you can write as application under section 95(1) readwith Under rule 7(2) etc 3.Pg-33,34,35, not clear 4.70,76,77, cut 5.delete extra pdf 6.court fee missed @ 3 rs	Saurabh Kushawaha
396	20/12/2024	Company Petition (Companies Act)	710102107332024	MR. ANSHUMAN MAGAZINE VS GLEAMING REAL ESTATE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/1/2025	no of objection 308-318 page not clear	Rajnish
397	1/9/2024	Company Petition	710102075192024	CANARA BANK VS ANIL AGARWAL	Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @1 rs missed in vakalatnama	Saurabh Kushawaha
398	1/9/2024	Company Petition IB (IBC)	710102075212024	CANARA BANK VS SANJEEV KRISHNA SHARMA	Section 95(1)	19/12/2024	& amp; amp; quot; No of objections 1. pagination missed in book marking acording to the index 2. Double pagination not allowed 3. need to true copy sign on every page of annexure 4. court fee @ rs 2 missed in vakalatnama 5. please extra documents & amp; amp; quot;	Saurabh Kushawaha

399	6/9/2024	Company Petition IB (IBC)	710102076832024	CANARA BANK VS MAST RAM ATTER	Section 95(1)	19/12/2024	""& amp;quot;No of objections 1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents ""& amp;quot;	Saurabh Kushawaha
400	16/12/2024	Company Petition (Companies Act)	710102106202024	RAJU VERMA VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED PROMPT STEELS	Sec. 241(1),Sec. 242(4)	20/12/2024	no of objections 1. all petitioner and respondent detail missed in online portal 2. petition every page sign missed 3. all annexure pages sign and true copy missed 4. 95-98,101-134 page english translation missed	Palash Singhai
401	19/12/2024	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102107142024	PRIVATE LIMITED VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	26/12/2024	no of objections 1. 401-419 page not clear 2. 25rs welfare missed in vakalatanama	Bunny
402	20/12/2024	Company Petition	710102107352024	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec	26/12/2024	No of objections 1.Book marking missed acording to the index with paginations 2.Pg-53 to 74,329F, not clear 3.need to true copy sign on every page of annexure 4.volume wise index missed 5.date missed in vakalatnama 6.reply missed for demond notice 7.master data missed	SUREKHA
403		CP(AA) Merger and Amalgamation(Co mpanies Act)	710102105372024	MERVIS ENGINEERING AND INFRATECH PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec. 230-232 - Second Motion		bookmarking are mandatory 1. index numbering missed 2. incomplete file	VIJAY
404	22/12/2024	Company Petition IB (IBC)	710102107832024	CAPITAL EQUIPMENT INDIA VS BRANDAVAN FOOD PRODUCTS	IBC Under Sec	30/12/2024	No of objections 1.Pg-51 not clear 2.volume wise index missed 3.master data missed	SHIVAM SEHGAL
405	22/12/2024	Company Petition IB (IBC)	710102107792024	SAMEER BREJA & ANR. VS SPICEJET LIMITED ZFIRST	IBC Under Sec	30/12/2024	No of objections 1.Pg- 152,154,463,464,467 to 511 not clear 2.need to true copy sign on annexure every page 3. DUE TO TECHNICAL GLITCHES	Nithin
406	21/12/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102107682024	TECHNOLOGIES PRIVATE LIMITED VS SPICEJET LIMITED	Sec. 230-232 - Second Motion	26/12/2024	OBJECTION NOT UPLOADED WE ARE HUMBLY REQUEST YOU PLEASE CONTACT HELP DESK	Namitha Mathews
407	21/12/2024	Company Petition (Companies Act)	710102107612024	STAR IMAGING AND PATH LAB LIMITED VS MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	6/1/2025	no of objections 1. bookmarking are mandatory 2. 184-193,202,204,297,336 3. volume 3 to 8 index numbering wrong	MANISHA RAWAT

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408		CA(A) Merger and Amalgamation(Co mpanies Act) Company Petition (Companies Act)	710102108002024 710102108112024	BALAR MARKETING PVT LTD VS FYBROS MODDULAR PRIVATE LIMITED POLOTRIPS INDIA PRIVATE LIMITED VS DEEP ENGINEERING WORKS PRIVATE LIMITED	Sec. 230-232 - Second Motion Sec. 213	6/1/2025	no of objections 1. first motion not link in second motion 2. bookmarking are mandatory 3. index missed 4. memo of parties missed 5. brief synopsis missed 6. list of date and event missed 7. vakaltanama missed 8. certified order missed 9. section 133 certificate missed 10. incomplete file 11. case type wrong 12. kindly remove respondent detail and add petitioner	MANISHA RAWAT
		Company Petition		ALWAYSBLUE LABS PRIVATE LIMITED VS REGISTRAR OF			No of obejction 1.counsel detail missed 2.volume wise index missed 3.memo party missed 4.Pg-89 to 109,129,202,203 not clear 5.master data missed 6.please	THIRUPAL GORIGE
410	24/12/2024 25/12/2024	Company Petition (Companies Act)	710102108202024	SUKHJOT SINGH SODHI VS AVDESH INFOTECH PRIVATE LIMITED		30/12/2024	no of objections 1. kindly remove application and file separately 2. every page last line is hindi kindly translation 3. 121,123,125,127,138, english translation missed 4. all petitioner and respondent detail missed in online portal	
412	4/6/2024	Company Petition (Companies Act)	710102048752024	BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec. 131(1)	26/12/2024	1.Aoa not clear 2. kindly remove case no in affidavit	Sheetal
413	26/12/2024	Company Petition IB (IBC)	710102108552024	NANDLAL KISHANDAS POKHARNA VS HINDUSTAN BREWERIES & BOTTLING PVT LTD CENTRAL BANK OF	IBC Under Sec	30/12/2024	No of objections 1.counsel detail missed after index 2.court fee and welfare missed in vakalatnama 3.	Henna George
414	25/12/2024	Company Petition IB (IBC)	710102108462024	INDIA VS P.L.B. INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec	30/12/2024	No of objections 1.IRP certificate missed	BINAY KUMAR MISHRA
415	25/12/2024	Company Petition IB (IBC)	710102108472024	CORNISH ALUMINIUM INDIA PRIVATE LIMITED VS NEO NITIKA PROJECTS PRIVATE LIMITED	IBC Under Sec	30/12/2024	No of objections 1.Service missed 2.Pg- 199,200,202,203,204,563,578,580,584 to 591 not clear	VIVEK SETHI
416	28/12/2024	Company Petition (Companies Act)	710102109032024	SBEC SYSTEMS (INDIA) LIMITED VS NEO NITIKA PROJECTS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	1/1/2025	no of objections 1. kindly merge all pdf and file volume wise with proper index and bookmarking then check file properly	Preeti Aggarwal
417	28/12/2024	Company Petition	710102109022024	RITU GAKHAR VS OM KRISHNA DEVELOPERS PRIVATE LIMITED		2/1/2025	No of objections 1.Pg- 279,355,384,390,444,468,492,493,498,49 9,538,548,554,566,568,573,574 not clear 2.Pg-679 to 686,693 to 700,708 to 717,727 to 736,747 to 755 in hindi no of objections 1. bookmarking not proper uploaded 2. kindly check case	VINOD KUMAR
418	27/12/2024	Company Appeal(Companie s Act)	710102108622024	RITU GAKHAR VS OM KRISHNA DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	1/1/2025	no mentioned in pdf . 3. kindly serve service in roc delhi and income tax department	ALAM

419	27/12/2024	Contempt Petition (IBC)	710102108582024	EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Rule 11 of NCLT, 2016	1/1/2025	No of objections 1.list of date events brief synopsis missed 2.councel detail missed after index 3.please merge pdf in single	LOKESH SHARMA
		Company Appeal(Companie		EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON			no of objection 1. bookmarking are mandatory 2. OCR missing 3. kindly check main case no mentioned in pdf 4. kindly serve service roc delhi and	
20	27/12/2024	s Act)	710102108592024	INFRACON PVT. LTD	Sec 252 (3)	1/1/2025	income tax service missed No of objections 1.section wrong	ALAM
21	25/12/2024	Contempt Petition (IBC)	710102108492024	PARVEEN BANSAL VS SATYENDRA SHARMA	Rule 11 of NCLT, 2016	31/12/2024	technically and in soft 2.court fee and welfare missed in vakalatnama	Kushal
22	28/12/2024	Company Petition IB (IBC)	710102109062024	CENTRAL BANK OF INDIA VS MADHU SHEKHAWAT	Section 95(1)	2/1/2025	No of objections 1.Pg-54,56,72,73 not clear	BINAY KUMAR MISHRA
23	27/12/2024	Company Petition IB (IBC)	710102108702024	BFA INDIA PRIVATE LIMITED VS MADHU SHEKHAWAT BFA INDIA PRIVATE	IBC Section 59	1/1/2025	No of objections 1.Pg- 58,59,62,63,72,73,76,77,80 to 94,101,106,107,109,110,126,127,128 to 140,141,168,178,189,223 not clear	Arun Gupta
24	31/12/2024	Appeal(Companie s Act)	710102109492024	LIMITED VS MADHU SHEKHAWAT	Sec 252 (3)	4/1/2025	file not proper upload	AWNISH
125	29/12/2024	Company Petition (Companies Act)	710102109192024	T MAMATA PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICES PRIVATE LIMITED	Sec. 97(1)	1/1/2025	no of objections 1. bookmarking numbering missed 2. OCR missing 3. cs detail missed in index 4. 30-34,48 page are blur 5. Moa and Aoa missed 6. power of attorney with 50rs stamp or board resolution missed	SOUMYA
26	30/12/2024	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102109462024	MVA FINANCE PRIVATE LIMITED VS TOSHALI HOLIDAYS FINANCIAL SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/1/2025	no of objections 1. account treatment certificate section 133 missed	Sumit
27	1/5/2024	Company Petition IB (IBC)	710102037652024	CANARA BANK VS PAWAN JAGGI	Section 95(1)	3/1/2025	book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
28	28/12/2024	Company Petition IB (IBC)	710102109072024	CENTRAL BANK OF INDIA VS MRS KESAR KANWAR	Section 95(1)	2/1/2025	No of objections 1.Pg-54 missed 2.Pg- 59,76,77 not clear	BINAY KUMAR MISHRA
29	30/12/2024	Company Petition IB (IBC)	710102109442024	CENTRAL BANK OF INDIA VS BTL HOLDING COMPANY LIMITED	IBC under Sec	3/1/2025	Wrong Juridiction SRS Multiplex, Top Floor, City Centre, Sector-12, Faridabad, Fal"idabad, Haryana, India, 121007	BINAY KUMAR MISHRA
30	19/06/2024	Company Petition IB (IBC)	710102053242024	CANARA BANK VS MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	pagination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file	Abhishek

431	31/12/2024	Company Petition (Companies Act)	710102109572024	STAREDU EDUCATION AND TRAINING INSTITUTE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	6/1/2025	no of objections 1. index numbering missed 2. application every page sign missed 3. 40-41,128,178-180,184-185 page missed 4. OCR missing 5.double numbering 6. date missed in vakalatanama	MANISHA RAWAT
432	28/09/2024	Company Petition IB (IBC)	710102083452024	THE CANARA BANK LIMITED VS TARUN OBEROI	Section 95(1)	1/1/2025	1.Pagination missed in book marking 2.Pagination missed in index 3.need to sign on every page of application 4.Pagination missed in pdf 5.date missed in vakalatnama 6.spme pages not clear	Harshit Gupta
433	19/06/2024	Company Petition IB (IBC)	710102053202024	CANARA BANK VS ASHOK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	& amp; amp; amp; amp; amp; quot; pag ination missed in book marking acording to the index pagination missed in index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file & amp; amp; amp; amp; amp; quot;	Abhishek
434	19/06/2024	Company Petition IB (IBC)	710102053182024	CANARA BANK VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	& amp; amp; amp; amp; amp; quot; pag ination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file & amp; amp; amp; amp; amp; quot;	Abhishek
435	31/12/2024	Company Petition IB (IBC)	710102109652024	SORLET MEDIA AND ENTERTAINMENT PRIVATE LIMITED VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	IBC Section 59	3/1/2025	No of objections 1.Pg-150,151 not clear 2.Date missed in vakalatnama	Ashutosh
136	19/06/2024	Company Petition IB (IBC)	710102053252024	CANARA BANK VS ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	& amp; amp; amp; amp; amp; quot; pag ination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file & amp; amp; amp; amp; amp; quot;	Abhishek
437	31/12/2024	Company Petition IB (IBC)	710102109772024	TATA CAPITAL LIMITED VS UTTAM CYLINDERS PRIVATE LIMITED	IBC under Sec	3/1/2025	No of objections 1.need to sepretly both file 2.IRP certificate missed 3.need to sign on every page of appliaction and annecure 4.volume wise index 5.	ARGUS PARTNERS

	1				CODERS BRAIN				
					TECHNOLOGY PRIVATE				
					LIMITED VS IDC				
					TECHNOLOGIES			No of objections 1.pagination missed in	
400	04/40/0004	Company Petition	740400400070004		SOLUTIONS INDIA	IBC Under Sec	0/4/0005	pdf 2.date missed in vakalatnama	0.4140111
438	31/12/2024	IB (IBC)	710102109672024		PRIVATE LIMITED	9	3/1/2025	3.court fee missed @ 3 rs	SAKSHI
								& amp; amp; amp; amp; quot; pag ination missed in book marking	
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					CANARA BANK VS			in index pagination missed in pdf	
					SHANTI SWARUP RAJA			service missed need to sign on every	
					PERSONAL			page of application master data missed	
439	19/06/2024	Company Petition	710102053262024		GUARANTOR OF HIM STEEL PVT. LTD.	Section 05(1)	3/1/2025	vakalatnama missed incomplete file	Abhishek
439	19/06/2024	ів (івс)	710102053262024		SIEEL PVI. LID.	Section 95(1)	3/1/2025	"	Abnishek
					AARUSHI PROMOTERS				
					AND DEVELOPERS				
		CD(AA) Margar			PRIVATE LIMITED VS SHANTI SWARUP RAJA				
		CP(AA) Merger and			PERSONAL			no of objections 1. section 133	
		Amalgamation(Co			GUARANTOR OF HIM	Sec. 230-232 -		certificate missed 2. cs nclt form 12	
440	31/12/2024	mpanies Act)	710102109632024		STEEL PVT. LTD.	Second Motion	3/1/2025	missed	NEHA SHARMA
					UNISOL FOOTWEAR			no of objections 1. first motion link	
		Company Petition			PRIVATE LIMITED VS UNISOL INDIA PRIVATE	Sec. 230-232 -		second motion 2. kindly remove respondent detail and add petitioner 3.	
441	31/12/2024	(Companies Act)	710102109782024		LIMITED	Second Motion	6/1/2025	case type wrong	Advocate
		(- compound of the compound o						No of objections 1.dimond notice and	
								reply missed 2.authority letter missed	
		O P - 4'4'			M/S PIONEER AQUA VS	IDO Hardan Ora		please contact to registry regarding	
442	30/07/2024	Company Petition	710102066362024		TOPLINE BUILD-TECH PRIVATE LIMITED	IBC Under Sec 9	3/1/2025	your file 3.please do properly file as a fresh file	Ramesh
772	00/01/2024	CP(AA) Merger	71010200002024		TRIVATE EMITTED		0/1/2020	TOTAL THE	rumesn
		and			BRIGHTSUN EQUITY			Add "SPARSH DEALMARK	
		Amalgamation(Co			FINVEST PRIVATE	Sec. 230-232 -	0///000=	PRIVATE LIMITED" in petitioner	101114 5
443	30/12/2024	mpanies Act)	710102109272024		LIMITED VS NA	Second Motion	3/1/2025	side and remove it from respondent side	ISWAR
					DEEPINDER SINGH				
					BEDI FILED THROUGH BISHWA RANJAN			1. main case not link. 2. remove double	
					CHATTERJEE			pdf. 3. section wrong. 4. counsel details	
		Company Petition			(RESOLUTION	Rule 11 of		incomplete in index or memo of parties	
444	28/12/2024	IB (IBC)	710102108922024		PROFESSIONAL) VS NA	NCLT, 2016	3/1/2025	and prayer.	BISHWA
					M/C DATMA HICHMAY			1 coco typo wrong 2 byiof cymosi-	
		Intervention			M/S PATNA HIGHWAY PROJECTS LIMITED VS			1. case type wrong. 2. brief synosis missing. 3. evernt of date missing. 4.	
445	5/1/2025	Petition (IBC)	710102001352025		NA	Sec 60(5)	6/1/2025	section wrong.	Niranjan
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		Interlegates		COMPANY	SRSA RETAIL PVT. LTD.			Prover incomplete Veksletnems wissing	VACH DDAMACH
446	18/04/2023	Interlocutory Application (I.B.C)	710102036572023	PETITION IB (IBC)/277(ND)2020	VS BONZO KIDS APPAREL PVT. LTD.	Sec 60(5)	8/5/2024	Prayer incomplete Vakalatnama missing contact to registry	SHARAN
773	10/0-4/2023	, ppiloution (i.b.o)		(1.50):21 (115):2020	ALL MILLID.	220 00(0)	CIGIEGET	contact to region y	VII OINOIN
				COMPANY				All party in memo party should be on	
		Restoration		PETITION	ROOPAK NARENDRA	Dula 44 - 5		online portal and page number missing	
447	14/07/2022	Application (Companies Act)	710102060792023	(COMPANIES ACT)/63(PB)2019	KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	16/02/2024	20 to 26, 34 to 36 page and bookmarking as per index with page nos	Pankai
	14/07/2023	(Companies Act)	1 10 102000/ 92023	AO 1 J/03(FB)2019	AUGUCIATES FVI LID	HOLI	10/02/2024	main case wrong section mention in	i ailhaj
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		Interlegates		COMPANY	PRAMOD KUMAR VS	Bulo 11 of		missing in annexure bookmarking as	
448	27/09/2023	Interlocutory Application (I.B.C)	710102083792023	PETITION IB (IBC)/323(ND)2019	THEME EXPORT PVT	Rule 11 of NCLT, 2016	4/5/2024	per index with page nos contact to registry	Hemang
770	2110012020	, application (i.b.c)		1.20,020(110)2019			-//0/2027	i ogioti y	

				COMPANY					
149	6/10/2023	Interlocutory Application (I.B.C)	710102086002023	PETITION IB (IBC)/1899(ND)201 9	CARGO PLANNERS LTD VS AAKRITI INFO- MEDIA PVT LTD	Sec 60(5)	27/02/2024	memo party mismatch according to online portal. IASs title online portal according to pdf	Ritesh Agrawal
				COMPANY PETITION IB	CARGO PLANNERS LTD	Application under any		remove main case party in online portal and added liquidator details in online	
E0	6/40/2022	Interlocutory	740402005052022	(IBC)/1899(ND)201	VS AAKRITI INFO-	other	0 27/02/2024	portal. section wrong choose rule 11 in	Ditach Agrawal
50	6/10/2023	Application (I.B.C)	710102085952023	9	MEDIA PVT LTD	provisions- IB	C 27/02/2024	online portal.	Ritesh Agrawal
51	14/10/2023	Interlocutory Application (I.B.C)	710102089482023	COMPANY PETITION IB (IBC)/1372(PB)201 8	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF VS AAKRITI INFO- MEDIA PV TUTT	Application under any other provisions- IB	C 2/1/2024	page no. missing in index and true copy sign missing on annexure affidavit address mismatch with notary	Dhananjaya Sud
	4.440/0000	Interlocutory	740400000000000000000000000000000000000	COMPANY PETITION IB	SANJAY GUPTA LIQUIDATOR OF SAM TEL COLOR LIMITED VS AAKRITI INFO-MEDIA	0 00(5)	44/4/0004	Progress report and Application	Diament and Out
52	14/10/2023	Application (I.B.C)	710102089522023	(IBC)/132(PB)2017 COMPANY	PVT LTD	Sec 60(5)	11/1/2024	separate file in Separate IA	Dhananjaya Sud
453	19/10/2023	Interlocutory Application (I.B.C)	710102092182023	PETITION IB	CARGO PLANNERS LTD VS AAKRITI INFO- MEDIA PVT LTD	Rule 11 of NCLT, 2016	27/02/2024	vineeta gupta detail missing on online portal bookmarking as per index with page nos	Ritesh Agrawal
54	16/10/2023	Interlocutory Application (I.B.C)	710102090752023	COMPANY PETITION IB (IBC)/1493(PB)201	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	C 29/02/2024	both reports file separate contact to registry	RAJIV MALIK
		Interlocutory		COMPANY PETITION IB	RAM TILAK & ORS VS	Rule 11 of		fill all details in online portal. section wrong. applicant respondent fill online as per memo party. need every page	VIPUL SRIVASTA
155	7/11/2023	Application (I.B.C)	710102097022023	(IBC)/558(ND)2019	RATHI ISPAT LIMITED	NCLT, 2016	5/3/2024	sign.	ADVOCATE
156	9/11/2023	Interlocutory Application (I.B.C)	710102097612023	COMPANY PETITION IB (IBC)/674(PB)2021	MIS DECOR SOURCING VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sec 60(5)	2/2/2024	pdf not clear.	Palash Singhai
		Company Application(Comp		COMPANY PETITION (COMPANIES	PUSHPINDER BHANDARI VS MR. AJEET SINGH	Application under any other		respondent missing in memo of parties. sign missing on application	
157	28/11/2023	anies Act)	710102101922023	ACT)/69(ND)2015	BHANDARI	provisions Application	18/02/2024	bookmarking as per index with page nos	Harshit Batra
.50	0.4/4.4/0.000	Company Application(Comp	710102101302023	COMPANY PETITION (COMPANIES	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR	under any other provisions ,Rule 11 of NCLT	13/02/2024	applicant respondent detail fill online according to memo of party	Saurahh Sunta
.58	24/11/2023	Interlocutory	710102101302023	COMPANY PETITION IB	ACHIN GAUTAM VS M/S	NGLI	13/02/2024	bookmarking as per index with page nos	Sourabn Gupta
59	30/11/2023	•	710102102872023	(IBC)/17(ND)2019	PARK PVT. LTD	Sec 60(5)	13/02/2024	bookmarking as per index with page nos	Kumar Mihir
60	7/12/2023	Interlocutory Application (I.B.C)	710102104722023	COMPANY PETITION IB (IBC)/1757(PB)201 8	ANIL KUMAR VISHWAS VS MUKUL KUMAR	Rule 11 of NCLT, 2016	21/02/2024	applicant respondent fill online according to mop affidavit attach second applicant	Bhavya Sethi
61	7/12/2023	Company Application(Companies Act)	710102104722023	COMPANY PETITION (COMPANIES ACT)/164(ND)2023	PARDEEP KUMAR SHAH VS PAWAN	Rule 11 of NCLT	16/01/2024	dua payment section 151.	RAKESH KUMAR
162	13/12/2023	Company Application(Comp anies Act)	710102105942023	COMPANY PETITION (COMPANIES ACT)/165(ND)2023	PARDEEP KUMAR SHAH VS PAWAN	Rule 11 of NCLT	16/01/2024	Bookmarking Compulsory	RAKESH KUMAR

463	12/12/2023	Interlocutory Application (I.B.C)	710102105672023	COMPANY PETITION IB (IBC)/802(ND)2022		22(3)a	1/2/2024	Bookmarking Compulsory as per index with page nos	VARSHA
464	12/12/2023	Restoration Application (IBC)	710102105662023	COMPANY PETITION IB (IBC)/175(ND)2023	TURNKEY INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	Sec 60(5)	8/2/2024	section wrong mention rule 11	Sandeep
465	15/12/2023	Interlocutory Application (I.B.C)	710102106622023	COMPANY PETITION IB (IBC)/362(ND)2023	ARUN CHADHA VS VIPUL LIMITED	Rule 11 of NCLT, 2016	1/3/2024	bookmarking as per index with page nos	SURBHI
466	18/12/2023	Restoration Application (IBC)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)201	YEESHU JAIN VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	power of attorney not notarized contact to registry	ANCHIT
467	28/12/2023	Interlocutory Application (I.B.C)	710102110022023	COMPANY PETITION IB (IBC)/571(PB)2021	SAPAN MOHAN GARG VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	11/1/2024	section fill online according to pdf. main case applicant name mismatch in pdf or online.	Chandhiok&mahajan
468	28/12/2023	Company Appeal	710102109982023	COMPANY PETITION IB (IBC)/1565(PB)201	MR. MAHADEVAN NAGARATNAM VS M/S. CROWN REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	4/1/2024	case type wrong & mp;quot;BOOK MARKING AND DIGITAL SIGNATURE COMPULSORY & mp;quot;	SAURABH
469		Restoration Application (IBC)	710102110892023	COMPANY PETITION IB (IBC)/50(PB)2021	EMPLOYEE PROVIDENT FUND ORGANIZATION VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	17/01/2024	order missing. restoration mention in index and prayer.	Kaushik Kumar Dey
		Interlocutory		COMPANY PETITION IB	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN	Application under any other		fill all details in online portal.	
471	5/1/2024	Application (I.B.C) Interlocutory Application (I.B.C)		(IBC)/208(PB)2019 COMPANY PETITION IB (IBC)/20(ND)2022	PRATIBHA SHARMA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	provisions- IBC	11/1/2024	memo of parties missing. pagination missing in index. date missing in index and prayer. applicant sign missing in prayer. notary missing in affidavit. need every page sign. vakalatnama not mention in index. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	B S Deswal
472	2/1/2024	Interlocutory Application (I.B.C)	710102000472024	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/1/2024	due payment section 17 and 13. affidavit address mismatch in notary. bookmarking compulsory.	JAGNEET SINGH
473	4/1/2024	Interlocutory Application (I.B.C)	710102000932024	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/1/2024	page no. 19 are not clear. remove double pagination. bookmarking compulsory.	JAGNEET SINGH

474	8/1/2024	Company Application(Comp anies Act)	710102002292024	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTISING PVT LTD	Section 379	12/1/2024	section wrong and all party in memo party should be on online portal	Sanjana Saddy
475	19/12/2023	Restoration Application (IBC)	710102107642023	COMPANY PETITION IB (IBC)/1083(PB)201	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	contact to registryPage no 31 not clear power of attroney notary missing	ANCHIT
476	19/12/2023	Restoration Application (IBC)	710102107632023	COMPANY PETITION IB (IBC)/1083(PB)201	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	contact to registrypower of attorney not notarized	ANCHIT
477	4/1/2024	Interlocutory Application (I.B.C)	710102000842024	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 60(5)	17/02/2024	all applicants affidavit POA authority letter attach	ADITYA
478	3/1/2024	Interlocutory Application (I.B.C)	710102000662024	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS PALKA DHINGRA	Rule 11 of NCLT, 2016	8/1/2024	bookmaking compulsory.	ARV CHAMBERS LAW
479	4/1/2024	Interlocutory Application (I.B.C)	710102000912024	COMPANY PETITION IB (IBC)/683(ND)2023	SHAMSHER BHADHUR SINGH VS PALKA DHINGRA	Application under any other provisions- IBC	23/01/2024	bookmarking compulsory	VARSHA
480	9/1/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/456(ND)2018	MR. SIDHANT KAPOOR VS MR. ATUL KANSAL	Sec 60(5)	13/01/2024	application every page sign,41 page not clear	Nitesh
481	8/1/2024	Interlocutory Application (I.B.C)	710102002672024	COMPANY PETITION IB (IBC)/2432(PB)201 9	MECON LIMITED VS M/S INTEC INDIA LIMITED LTD	Rule 11 of NCLT, 2016	29/01/2024	all party in memo party should be on online portal Case Type Wrong both application separate file	JOYDIP
482	4/1/2024	Interlocutory Application (I.B.C)	710102001042024	COMPANY PETITION IB (IBC)/43(ND)2018	DHRUV GUPTA VS MR. DINESH SOOD LIQUIDATOR SURESH SAREEN &	Rule 11 of NCLT, 2016	23/01/2024	affidavit address mismatch in notary.	Rajanish
483	9/1/2024	Miscellaneous Application (IBC)	710102002942024	COMPANY PETITION IB (IBC)/357(ND)2022	ORS VS INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	Application under any other provisions- IBC	13/01/2024	wrong filing. bookmarking compulsory. CASE TYPE WRONG CHECK DOCUMENTS PROPERLY	ISHAAN GEORGE
484	9/1/2024	Company Application(Comp	710102003102024	COMPANY PETITION (COMPANIES	ACO DEVELOPERS PVT. LTD VS SKY SCRAPER INFRA PROJECTS PVT. LTD & ORS	Sec. 242(4)	29/01/2024	pagination wrong in pdf and pagination mismatch with the pdf and book marking	HAPSHITA CIII ATI
		Interlocutory		COMPANY PETITION IB	MRS.NEHA CHAUHAN VS AJNARA INDIA	Rule 11 of			
485	9/1/2024	Application (I.B.C)	710102002912024	COMPANY PETITION IB	M/S SALASAR INFRASTRUCTURE DEVELOPERS VS MR.	NCLT, 2016	13/01/2024	memo of parties missing. applicant and respondent detail incomplete on online portal and 57- 58,64-66,68,70-71,not clear page and bookmarking and digital sign	shivam

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						Regulation			
						44(2),			
						Liquidation			
				COMPANY		process			
		Interlocutory		PETITION IB	PRABHJIT SINGH SONI	Regulation,		section wrong. bookmarking	
87	9/1/2024	Application (I.B.C)	710102003212024	(IBC)/178(PB)2017	VS MR. ATUL KANSAL	2016	13/01/2024	compulsory.	PRABHJIT
					AMR MALL AND I				
					HOMES OWNER				
					WELFARE				
					ASSOCIATION VS M/S.			page no.169-174 not clear page and	
				COMPANY	AMR			welfare and court fee missing and true	
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88	9/1/2024	Application (I.B.C)	710102003342024	(IBC)/02(PB)2017	LIMITED	Sec 60(5)	13/01/2024	application pge	Sarim Khan
					PHOENIX ARC PRIVATE	Application			
				COMPANY	LIMITED VS ELLY	under any			
		Interlocutory		PETITION IB	REALCON PRIVATE	other		section wrong and due payment other	
89	11/1/2024	Application (I.B.C)	710102003742024	(IBC)/84(ND)2021	LIMITED	provisions- IBC	27/04/2024	section	Shikhar Kumar
.03	11/1/2024	Application (I.B.C)	7 10 1020037 42024	(100)/04(110)2021	LIMITED	provisions- IDC	27/01/2024	Section	Silikilai Kulliai
					MR. HARISH CHANDER				
				COMPANY	MANCHANDA VS ELLY				
		Interlocutory		PETITION IB	REALCON PRIVATE	Rule 11 of			
190	6/1/2024	Application (I.B.C)	710102001372024	(IBC)/16(PB)2017	LIMITED	NCLT, 2016	11/1/2024	section wrong.	RAKESH KUMAR
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				COMPANY					
		Miscellaneous		PETITION	SUMIT VERMA VS			case type wrong and memo party	
		Application(Comp		(COMPANIES	SLATWALL COMMERCE	Rule 11 of		missing and address and notary	
91	11/1/2024	anies Act)	710102003932024	ACT)/151(ND)2023	PRIVATE LIMITED	NCLT	15/01/2024	mismatch in affidavit	Beleena Biju
		•							-
								all detail fill online portal.3 Rs court fee	
								missing and memo party missing	
					TRANSCONTINENTAL			section mention index or page no 1- rule	
					FREIGHT SERVICES			11 or sec 48 also mention in online	
				COMPANY	INDIA PVT LTD VS			portal or payment due and bookmarking	
		Restoration		PETITION	SUMERU VERRDHE	Any other		missing as per index with page nos ocr	
		Application		(COMPANIES	TECHNOLOGIES PVT	provision -		missing order missing service missing	
92	24/04/2023	(Companies Act)	710102038202023	ACT)/182(ND)2019		Govt body	31/05/2024	contact to registry	Shivam
					JAKSON ENGINEERS				
				COMPANY	LIMITED VS SUMERU				
				PETITION IB	VERRDHE	Any other			
		Interlocutory		(IBC)/2581(ND)201	TECHNOLOGIES PVT	provision -			
93	6/1/2024	Application (I.B.C)	710102001732024	9	LTD	Govt body	12/1/2024	wrong filing.	Tushar Kumar
				COMPANY	DUDA DAIDY FADMO				
		Missellanssus		COMPANY	RUPA DAIRY FARMS			case type wrong. memo of parties	
		Miscellaneous		PETITION	PRIVATE LIMITED VS	D. I. 44 . 6		mismatch according your online portal.	
	07/40/0000	Application(Comp	7404004000000	(COMPANIES	RUPA DAIRY FARMS	Rule 11 of	40/04/0004	memo of parties missing in index.	0.0.455
94	27/12/2023	anies Act)	710102109602023	ACT)/88(ND)2023 COMPANY	PRIVATE LIMITED	NCLT	16/01/2024	memo party missing need to sign every page in application	S.S. Ahluwalia
				PETITION IB	KUSUM DWIVEDI VS			and notary missing in affidavit and	
		Interlocutory				Pulo 11 of			
05	8/1/2024	Interlocutory Application (I.B.C)	740402002222024	(IBC)/2742(ND)201	M/S THREE C SHELTERS PVT. LTD.	Rule 11 of	12/1/2024	bookmarking and digital sign	Akash Verma
95	0/1/2024	Application (I.B.C)	710102002222024	9	SHELIERS PVI. LID.	NCLT, 2016	12/1/2024	compulsory	Akasii verilia
					MR. SACHIN SAXENA				
					VS RESOLUTION				
				1					
					PROFESSIONAL OF MIS		l .	III	1
					PROFESSIONAL OF M/S				
				COMPANY	ANSAL PROPERTIES				
		Interlocutory		COMPANY PETITION IR	ANSAL PROPERTIES AND INFRASTRUCTURE				
96	12/1/2024	Interlocutory	710102004262024	PETITION IB	ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE	Sec 60(5)	16/01/2024	wrong filing	Krishan Kumar
96	12/1/2024	Interlocutory Application (I.B.C)	710102004262024	PETITION IB (IBC)/330(ND)2021	ANSAL PROPERTIES AND INFRASTRUCTURE	Sec 60(5)	16/01/2024	wrong filing.	Krishan Kumar
96	12/1/2024		710102004262024	PETITION IB (IBC)/330(ND)2021 COMPANY	ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	16/01/2024		Krishan Kumar
96	12/1/2024		710102004262024	PETITION IB (IBC)/330(ND)2021	ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE	Sec 60(5)	16/01/2024	wrong filing. added all applicant in online portal. bookmarking compulsory, need every	Krishan Kumar BIRENDRA PRASA

400	42/04/2024	Interlocutory	740402004422024	COMPANY PETITION IB	HARVINDER KUMAR JATANA VS SARAYA	Application under any other	47/02/2024		HADWINDED
498	13/01/2024	Application (I.B.C)	710102004422024	(IBC)/904(PB)2018 COMPANY	INDUSTRIES LTD	provisions- IBC	17/02/2024	page numbering missing in bookmarking	HARVINDER
499	15/01/2024	Interlocutory Application (I.B.C)	710102005462024	PETITION IB (IBC)/1059(ND)201 8	AVHILASH KUMAR VS SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	5/2/2024	affidavit not clear. pagination wrong. need every page sign and true copy in annexure. vakalatnama not clear	Anjaneya
433	13/01/2024	Application (i.b.c)	710102003402024	0	BOILD I LOTT FVI. LID.	Sec 60(3)	3/2/2024	annexure. Vakalatilania not clear	Ailjaileya
500	15/01/2024	Interlocutory Application (I.B.C)	710102005562024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	18/01/2024	page no. 3 not clear. applicant sign missing in prayer. bookmarking compulsory.	Pankaj
501	16/01/2024	Interlocutory Application (I.B.C)	710102006382024	COMPANY PETITION IB (IBC)/546(PB)2018	LIQUIDATION PROCEEDINGS OF STERLING VEHICLES AND GENERAL SALES PVT LTD VS STERLING VEHICLES & GENERAL SALES PVT LTD	Application under any other provisions- IBC	18/01/2024	bookmarking compulsory.	Sunil Prakash Sharma
					DEEPIKA B PRASAD				
502	16/01/2024	Interlocutory Application (I.B.C)	710102005702024	COMPANY PETITION IB (IBC)/1510(ND)201 9	LIQUIDATOR OF KANIK VS STERLING VEHICLES & GENERAL SALES PVT LTD	Sec 60(5)	31/01/2024	fill all details in online portal. bookmarking compulsory as per index with page nos	Dhananjaya Sud
		Interlocutory		COMPANY PETITION IB (IBC)/1064(PB)201	M/S. GRID INFRATECH PVT. LTD. VS M/S. HYTHRO POWER	Application under any other			
503	16/01/2024	Application (I.B.C)	710102006002024	8	CORPORATION LTD.	provisions- IBC	18/01/2024	bookmarking compulsory.	kinshuk Chatterjee
504	16/01/2024	Interlocutory Application (I.B.C)	710102005932024	COMPANY PETITION IB (IBC)/1064(PB)201 8	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	pagination not complete in index. please delete double pdf. bookmarking compulsory.	kinshuk Chatterjee
505	16/01/2024	Interlocutory	740402006402024	COMPANY PETITION IB	MR SANJAY GUPTA- LIQUIDATOR OF SAMTEL COLOR LIMITED VS M/S. HYTHRO POWER	Soc 60(E)	4/3/2024	fill all details in online portal. section wrong online according to pdf. bookmarking compulsory as per index	Dhananious Sud
505	16/01/2024	Application (I.B.C)	710102006402024	(IBC)/132(PB)2017	CORPORATION LTD. ARUNAVA SIKDAR	Sec 60(5)	4/3/2024	with page nos	Dhananjaya Sud
506	16/01/2024	Interlocutory Application (I.B.C)	710102006232024	COMPANY PETITION IB (IBC)/15(PB)2017	CLUTCH AUTO LIMITED VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. bookmarking compulsory.	ARUNAVA SIKDAR
		Interlocutory		COMPANY PETITION IB	K.V. SIVARAMAN LIQ. HARIDWAR VS M/S. HYTHRO POWER	Application under any other		bookmarking compulsory as per index with page nos affidavit address mismatch with notary full detail fill in	
507	16/01/2024	Application (I.B.C)	710102006162024	(IBC)/532(PB)2017	CORPORATION LTD.	provisions- IBC	1/2/2024	online portal	Dhananjaya Sud
508	16/01/2024	Interlocutory Application (I.B.C)	710102006082024	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN GLOBALITE VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. bookmarking compulsory.	AMAR
509	16/01/2024	Interlocutory Application (I.B.C)	710102006142024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR PARIVARTAN VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos fill all details in online portal.	Dhananjaya Sud

510	15/01/2024	Interlocutory Application (I.B.C)	710102005612024	COMPANY PETITION IB (IBC)/597(PB)2017	ADV. SANJAY GUPTA VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC 31/01/202	bookmarking compulsory as per index with page nos	Dhananjaya Sud
		Interlocutory		COMPANY PETITION IB	VIJAY PRATAP SINGH	Rule 11 of		
511	16/01/2024	Application (I.B.C)	710102006512024	(IBC)/296(PB)2023		NCLT, 2016 17/02/202	year wrong mention on vakalatnama	Arjun Sehgal
512	17/01/2024	Interlocutory Application (I.B.C)	710102006742024	COMPANY PETITION IB (IBC)/3455(ND)201 9	MR. HANS RAJ BHOGRA LIQUIDATOR OF MK FURNCRAFT PRIVATE LIMITED VS ASHISH SINGH	Application under any other provisions- IBC 7/2/2024	pdf not clear. section wrong. fill all details in online portal. mention bookmarking according your index with numbering.	Dhananjaya Sud
513	16/01/2024	Interlocutory Application (I.B.C)	710102006522024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE (INDIA) LTD VS ASHISH SINGH	Application under any other provisions- IBC 20/02/2020	bookmarking compulsory as per index with page nos	Aditi Sharma
514	12/1/2024	Interlocutory Application (I.B.C)	710102004372024	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR LIQUIDATOR OF MACRO COMMERCE LTD. VS ASHISH SINGH	Application under any other provisions- IBC 23/02/202	true copy sign missing on annexure	Dhananjaya Sud
515	17/01/2024	Interlocutory Application (I.B.C)	710102007072024	COMPANY PETITION IB (IBC)/384(ND)2021	MANINDRA KUMAR TIWARI VS ASHISH SINGH	Application under any other provisions- IBC 5/2/2024	bookmarking compulsory as per index with page nos	Manindra Kumar Tiwari
516	19/01/2024	Interlocutory Application (I.B.C)	710102007542024	COMPANY PETITION IB (IBC)/446(ND)2017	M/S TAKKSHILA ENTERPRISES VS DHARMENDRA KUMAR	Rule 11 of NCLT, 2016 30/01/202	fill all details in online portal memo of parties missing. bookmarking compulsory.	Chamber of Advocate
517	19/01/2024	Interlocutory Application (I.B.C)	710102007402024	COMPANY PETITION IB (IBC)/1095(ND)201	M/S RAIN AUTOMOTIVE	Reg. 15 of IBBI (Liq.) Regulation 2016 28/11/202	bookmarking compulsory as per index with page nos	Maya Gupta
518	20/01/2024	Company Application(Comp	710102008032024	COMPANY PETITION (COMPANIES ACT)/40(ND)2023	SH. MANOJ KUMAR GUPTA VS ASHOK KUMAR JAIN	Rule 11 of NCLT 27/01/202	pdf not clear.	RAKESH KUMAR
519		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/654(PB)2019	SH. ROOP SINGH AND OTHERS VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC 17/02/202	Roop Singh affidavit address mismatch	shivam
520		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/506(PB)2022	LITEON ELECTRICALS LLP VS EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS.	Rule 11 of NCLT, 2016 31/01/202	memo of parties mismatch according your online portal. applicant sign missing in prayer. bookmarking	Prashant Katara
521	23/01/2024	Interlocutory Application (I.B.C)	710102008542024	COMPANY PETITION IB (IBC)/996(ND)2020	MAHESH BAJAJ VS VINAY KUMAR SINGHAL	Sec 60(5) 17/02/202	notary missing in affidavit. page no. 51,53,54,56 are cut. vakalatnama missing. bookmarking compulsory.	Aman
522	20/01/2024	Restoration Application (IBC)	710102007862024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5) 28/02/202	section wrong mention sec 48 or rule 11 same as online portal applicant respondent fill online according to mop. proof of service missing bookmarking compulsory as per index with page nos	

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523	23/01/2024	Interlocutory Application (I.B.C)	710102008432024	COMPANY PETITION IB (IBC)/627(ND)2018	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA THROUGH AUTHORIZED REPRESENTATIVE VS M/S TALWAR AGENCIES PVT. LTD.	Sec 60(5)	16/02/2024	memo of parties missing in index. mention memo of parties according your online portal. prayer missing. bookmarking compulsory.	NIDHI KHANNA
524	20/01/2024	Restoration Application (IBC)	710102007852024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	29/02/2024	section wrong select rule 11 or 48 in pd(index or pge no 5 or online portal applicant respondent detail fill online according to pdf bookmarking as per index with page nos	ABHISHEK SETHI
525	23/01/2024	Interlocutory Application (I.B.C)	710102008312024	COMPANY PETITION IB (IBC)/67(ND)2022	ANUJ GAUR VS RABINDRA KUMAR MINTRI	Sec 60(5)	5/2/2024	applicant sign missing in prayer. bookmarking compulsory.	Davesh Bhatia
526	24/01/2024	Interlocutory Application (I.B.C)	710102008862024	COMPANY PETITION IB (IBC)/1397(PB)201	CHERUB SINGLA VS NARENDRA KUMAR SHARMA	Sec 60(5)	31/01/2024	case type wrong. section wrong. NCLT order missing.	RADHIKA GOEL
527	23/01/2024	Interlocutory Application (I.B.C)	710102008612024		VEKAS KUMAR GARG VS NARENDRA KUMAR SHARMA	Application under any other provisions- IBC	1/2/2024	main case missing in online portal. mein case wrong in pdf. bookmarking compulsory.	VEKAS
528		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/505(ND)2022	MR VIVEK KUMAR VS NARENDRA KUMAR	Sec 60(5)	5/2/2024	bookmarking compulsory.	PRANAV
529		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/3398(ND)201	RAJESH KUMAR GOEL VS NARENDRA KUMAR SHARMA	Application under any other provisions- IBC		wrong filing filed in additional documents.	Muskaan Garg
530	24/01/2024	Interlocutory Application (I.B.C)	710102008792024	COMPANY PETITION IB (IBC)/20(ND)2022	VISHNU DUTT VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	2/3/2024	memo party missing. Hindi page mention english translate in pdf 12 to 18.need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory as per index with page nos.	Abhinav
531	25/01/2024	Interlocutory Application (I.B.C)	710102009292024	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	5/2/2024	memo party missing	VARSHA
532		Interlocutory Application (I.B.C)		COMPANY PETITION IB	MR. SHAH FAHAD KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	6/2/2024	added all respondent in online portal. 1Rs court short fee in vakalatnama. mention bookmarking with numbering.	PRANAV
533	25/01/2024	Interlocutory Application (I.B.C)	710102009312024	COMPANY PETITION IB (IBC)/1348(ND)201 9	MS. MAZIA FATIMA KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	6/2/2024	main case missing. added all respondent in online portal. date missing in vakalatnama. 1Rs court fee short in vakalatnama. bookmarking compulsory.	PRANAV
534	26/01/2024	Interlocutory Application (I.B.C)	710102009412024	COMPANY PETITION IB (IBC)/1348(ND)201 9	MR. HARIS HAMEED KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	7/2/2024	mention main case no. properly in memo of parties. added respondent in online portal. counsel details missing in memo party. need every page sign and true copy in annexure. page no. 7 to 13 mention sign. mention bookmarking according your index with numbering.	PRANAV

				COMPANY	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE	Application under any			
FOF	26/04/2024	Interlocutory	740402000542024	PETITION IB	PRIVATE LIMITED (IN	other		fill all details in online portal. mention bookmarking with page numbering.	B S Deswal
535		Application (I.B.C) Interlocutory Application (I.B.C)	710102009512024 710102009452024	(IBC)/208(PB)2019 COMPANY PETITION IB (IBC)/201(ND)2021	LIQUIDATION) RAJEEV RANJAN SINGH VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC 13/0		Section mention in index or page no 2	SATISH
537	27/01/2024	Restoration Application (Companies Act)	710102009612024	COMPANY APPEAL(COMPAN IES ACT)/13(ND)2023 COMPANY APPEAL(COMPAN	RAJEEV RANJAN SINGH VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION) ANIL SEETARAM VAIDYA VS AVJ INFRASTRUCTURE		/2024	due payment for application. restoration application mention in index. VAKALATNAMA MISSING DOUBLE ENTRY IN BASIC DETAILS main case missing in online portal. section not mention in index. 25Rs welfare fee and date missing in	KARAN
538	29/01/2024	Interlocutory Application (I.B.C)	710102009872024	IES ACT)/13(ND)2023	PRIVATE LIMITED (IN LIQUIDATION)	Rule 11 of NCLT, 2016 8/2/2		vakalatnama. need every page true copy in annexure.	Mishra Legals
539		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1493(PB)201	RAJIV MALIK VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC 8/2/2		remove double pagination.	RAJIV MALIK
540	1/2/2024	Interlocutory Application (I.B.C) Company	710102010922024	COMPANY PETITION IB (IBC)/113(ND)2021 COMPANY PETITION	ONE CITY INFRASTRUCTURE PVT. LTD. VS ADWIK HOMES PVT. LTD. UPPAL HOUSING PRIVATE LIMITED VS UMANG CO-	Sec 60(5) 12/2		added all respondent in online portal. mention bookmarking with numbering.	Ashutosh
541	31/01/2024	Application(Comp	710102010872024	(COMPANIES ACT)/50(PB)2023	DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT 12/2	2/2024	vakalatnama missing	KNM & Partners
542	1/2/2024	Interlocutory Application (I.B.C)	710102011022024	COMPANY PETITION IB (IBC)/255(PB)2023	ATHAR ZIA VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC 19/0		affidavit address mismatch in notary. section mention in index or page no 2	Abhay Gupta
543	2/2/2024	Interlocutory Application (I.B.C)	710102011292024	COMPANY PETITION IB (IBC)/381(ND)2021	PHL FININVEST PRIVATE LIMITED VS MRS. MONICA JAJOO	Rule 11 of NCLT, 2016 13/0		please remove application heading from main case and bookmarking compulsory and primal enterprises detail not fill on online portal	Angad
544	2/2/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB	PK HEALTHCARE PRIVATE LIMITED VS WIKREATE WORLDWIDE PRIVATE LIMITED	Rule 11 of		page no. missing in index and memo party missing and section wrong and bookmarking compulsory and sign missing in application page and notary missing in affidavit	VIKAS
- 4 -	0/0/0004	Interlocutory		COMPANY PETITION IB (IBC)/1721(PB)201	CS SATYADEVI ALAMURI VS WIKREATE WORLDWIDE PRIVATE	Application under any other		page no. missing in index and page no.13-16 not clear page and	Di
545	2/2/2024	,	710102011222024	COMPANY PETITION IB	KOTAK MAHINDRA	provisions- IBC 12/2		bookmarking compulsory	Bhavana Duhoon
546	1/2/2024	Review Application (IBC)	710102011102024	(IBC)/1221(ND)201 8	BANK LIMITED VS MS. ANJU AGARWAL	Rule 11 of NCLT, 2016 12/2		section not mention in index. case type wrong. bookmarking compulsory.	Gulshan Kr.
547	1/2/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS MIS TRIKALP LAMINATES	Rule 11 of		memo of parties. need every page sign	VISHAL

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				COMPANY	ANSHUJ DHINGRA VS COMMITTEE OF CREDITORS THROUGH SOLE COC MEMBER:				
	07/04/0004	Interlocutory		PETITION IB	HVR INDUSTRIES PVT.	Rule 11 of	4.4/0.0/0.04	both application file separately	
548	27/01/2024	Application (I.B.C)	710102009692024	(IBC)/199(PB)2018 COMPANY	LTD.	NCLT, 2016	14/02/2024	according to prayer	ANSHUJ DHINGRA
		Interlocutory		PETITION IB (IBC)/1059(ND)201	AVHILASH KUMAR VS \$HUBH KAMNA			page no.25,28,30,43,44,46,55-57,128, not clear page and true copy sign	
549	2/2/2024	Application (I.B.C)	710102011302024	8	BUILDTECH PVT. LTD.	Sec 60(5)	13/02/2024	missing	Anjaneya
550	3/2/2024	Interlocutory Application (I.B.C)	710102011652024	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS JAKSON LIMITED	Application under any other provisions- IBC	3/5/2024	vakalatnama missing	ANAND PRAKASH
551	2/2/2024	Interlocutory Application (I.B.C)	710102011392024	COMPANY PETITION IB (IBC)/1529(ND)201	RAM KRISHAN GHILDIYAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	12/2/2024	memo of parties missing. affidavit address mismatch in notary. ticket put on blank side in vakalatnama. main case missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	lakshay sawhney
552	2/2/2024	Interlocutory Application (I.B.C)	710102011382024	COMPANY PETITION IB (IBC)/1529(ND)201	HEMA GHILDIYAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	13/02/2024	memo party missing and 12 not clear page and page no.14,15 cut page	lakshay sawhney
553	6/2/2024	Interlocutory Application (I.B.C)	710102012272024	COMPANY PETITION IB (IBC)/987(ND)2019	RITA KAPUR VS PANKAJ KHETAN RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27/02/2024	main case no. wrong in pdf main case title mention in pdf according to online	RANVIR
554	3/2/2024	Interlocutory Application (I.B.C)	710102011522024	COMPANY PETITION IB (IBC)/3042(ND)201 9	VARUN SHUTTERING STORE VS NICE PROJECT LIMITED	Sec 60(5)	3/4/2024	section change 60(5) page no 2 l.A. (IBC) PLAN NO/2024 change with l.A. (IBC) NO/2024 in all pdf	Aniruddha Deshmu
555	4/2/2024	Interlocutory Application (I.B.C)	710102011762024	COMPANY PETITION IB (IBC)/820(PB)2022	MR. SERVAGAYA JAIN VS MR. DEEPAK MAINI	Sec 60(5)	13/02/2024	sign missing in application page and bookmarking compulsory	SHANKARI MISHRA
		Interlocutory		COMPANY PETITION IB	RAKESH RAWAT VS	2 22/2		applicant and respondent all detail not	
556	5/2/2024	Application (I.B.C)	710102011962024	(IBC)/755(PB)2018 COMPANY	GANGA RAM AGARWAL AMAZON WHOLESALE (INDIA) PRIVATE LIMITED VS MULTIPLIER BRAND	Sec 60(5)	26/03/2024	fill on online portal as per memo of party applicant and respondent detail	Tasnvardnan Singh
557	6/2/2024	Interlocutory Application (I.B.C)	710102012102024	PETITION IB (IBC)/757(ND)2023	SOLUTIONS PRIVATE LIMITED GO AIRLINES THROUGH ITS RESOLUTION PROFESSIONAL VS MULTIPLIER BRAND	Rule 11 of NCLT, 2016	13/02/2024	mismatch on online portal and vakalantma missing	Saurabh
558	3/2/2024	Interlocutory Application (I.B.C)	710102011582024	PETITION IB (IBC)/264(PB)2023	SOLUTIONS PRIVATE LIMITED	Sec 60(5)	13/02/2024	fill all details in online portal. due payment section (12). memo of parties.	Yugam Taneja
559	29/01/2024	Interlocutory Application (I.B.C)	710102009992024	COMPANY PETITION IB (IBC)/468(ND)2020	RADHEYA SHYAM YADAV VS MR. AMARJIT SINGH KALARA & ORS.	Application under any other provisions- IBC	8/2/2024	wrong filing. filed additional documents.	ASHOK

560	7/2/2024	Interlocutory Application (I.B.C)	710102012702024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	due payment for application. ticket put on blank side in vakalatnama. date and main case missing in vakalatnama. mention bookmarking with numbering. fill all details in online portal.	OM PRAKASH
561	8/2/2024	Restoration Application (Companies Act)	710102012842024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	18/03/2024	bookmarking with page numbering with page nos case number mention in prayer	Buddh prakash
562	8/2/2024	Interlocutory Application (I.B.C)	710102013072024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	fill all details in online portal. due payment for application. ticket put on blank side in vakalatnama. main case missing in vakalatnama. mention bookmarking with numbering.	OM PRAKASH
563	8/2/2024	Company Application(Companies Act)	710102013062024	COMPANY PETITION (COMPANIES ACT)/16(PB)2019	MUDIT BANSAL VS ANANT SOURCING MANAGEMENT SERVICES PVT LTD	Application under any other provisions	16/02/2024	memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. mention bookmarking with numbering.	Abhinav
564	10/2/2024	Interlocutory Application (I.B.C)	710102013722024	COMPANY PETITION IB (IBC)/468(ND)2023	IRP SUNIL KUMAR AGRAWAL VS ANANT SOURCING MANAGEMENT SERVICES PVT LTD SIEMENS FINANCIAL	22(3)a	8/3/2024	counsel details incomplete in memo of parties.	SUNIL KUMAR AGRAWAL
565	8/2/2024	Interlocutory Application (I.B.C)	710102013302024	COMPANY PETITION IB (IBC)/793(PB)2022	SERVICES PRIVATELIMITED VS HIMASHU GUPTA	Rule 11 of NCLT, 2016	16/02/2024	vakalatnama compulsory.	ASHWINI
566	9/2/2024	Interlocutory Application (I.B.C)	710102013352024	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS HIMASHU GUPTA	Application under any other provisions- IBC	16/02/2024	notary missing. bookmarking compulsory.	Anup
567	9/2/2024	Company Application(Comp anies Act)	710102013412024	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	AGRAWAL JODHANI & CO. VS AGRAWAL JODHANI & CO.	Rule 11 of NCLT	2/3/2024	Applicant respondents fill online as per mop	Rakesh Kumar
568	31/01/2024	Interlocutory Application (I.B.C)	710102010822024	COMPANY PETITION IB (IBC)/1064(PB)201 8	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	12/2/2024	page numbering missing in bookmarking	kinshuk Chatterjee
569	5/2/2024	Company Application(Comp anies Act)	710102011982024	COMPANY APPEAL(COMPAN IES ACT)/167(ND)2023	INCOME TAX VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	13/02/2024	DOCUMENT NOT UPLOAD	Himanshu Ahuja
570	13/02/2024	Interlocutory Application (I.B.C)	710102014542024	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR ABHISHEK GUPTA	Application under any other provisions- IBC	22/02/2024	service required	DINKAR SINGH
571		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/375(PB)2018	SARDARI LAL TOKAS VS SATYA PRAKASH	Sec 60(5)	17/02/2024	fill all details in online portal. need every page sign in pdf. mention true copy in annexure. vakalatnama not clear. 25Rs welfare fee and 1Rs court fee short in vakalatnama. mention bookmarking with page numbering.	PREM GARG

		Interlocutory		COMPANY PETITION IB	M/S EVERGREEN TOWNSHIP PVT. LTD.X VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE			page no. 20,21,25 are cut. need every	
572	13/02/2024	Application (I.B.C)	710102014382024	(IBC)/375(PB)2018	LIMITED}	Sec 60(5)	18/02/2024	page sign and true copy in annexure.	SINHA SHREY
573	13/02/2024	Interlocutory Application (I.B.C)	710102014532024	COMPANY PETITION IB (IBC)/704(ND)2023 COMPANY	NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Application under any other provisions- IBC	18/02/2024	wrong filing. filed in additional document.	MUKESH
574	13/02/2024	Interlocutory Application (I.B.C)	710102014332024	PETITION IB	CARGO PLANNERS LTD VS AAKRITI INFO- MEDIA PVT LTD SATENDRA SINGH	Rule 11 of NCLT, 2016	26/02/2024	pagination missing in index. memo of parties mismatch according your online portal.	Ritesh Agrawal
575	12/2/2024	Company Application(Comp anies Act)	710102014192024	COMPANY PETITION (COMPANIES ACT)/107(ND)2020	TOMAR VS KRISHNA SAHIL CONSTRUCTIONS	Rule 11 of NCLT,Rule 32	2/3/2024	affidavit address mismatch in notary.	KUNAL ANAND
<u> </u>	12/2/2024	Interlocutory	10102014132024	COMPANY PETITION IB	ASSOCIATION OF APPU GHAR INVESTORS VS M/S INTERNATIONAL RECREATION AND	TOLI, NUIC 32	L. 012024	amaurit audi 655 mismaton in notary.	NOTICE CHARLE
576	12/2/2024	Application (I.B.C)	710102014142024	(IBC)/297(PB)2018	AMUSEMENT LIMITED	Sec 60(5)	18/02/2024	wrong filing.	Chaitanyashil
577	13/02/2024	Interlocutory Application (I.B.C)	710102014512024	COMPANY PETITION IB (IBC)/403(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR. AJAY GUPTA SHOBHA KHURANA VS	Application under any other provisions- IBC	22/02/2024	service required	DINKAR SINGH
578	13/02/2024	Interlocutory Application (I.B.C)	710102014392024	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	18/02/2024	affidavit address mismatch in notary.	SINHA SHREY
579	14/02/2024	Miscellaneous Application (IBC)	710102014722024	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Rule 11 of NCLT, 2016	29/02/2024	case type wrong. mention bookmarking according your index with page numbering.	PANKAJ
580	7/2/2024	Interlocutory Application (I.B.C)	710102012562024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	22/02/2024	true copy sign mandatory all annexures	ARGUS PARTNERS
581		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE	Application under any other provisions- IBC		wrong filing. filed in additional documents.	Kamall
582	19/02/2024	Interlocutory Application (I.B.C)	710102015692024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	22/02/2024	bookmarking compulsory with page numbering.	Pawan Kumar Agrawal

					T		1		
583	21/02/2024	Interlocutory Application (I.B.C)	710102016512024	COMPANY PETITION IB (IBC)/3463(ND)201 9	PRASSAN NAVIN KUMAR SINHA (RESOLUTON PROFESSIONAL) VS NA	Sec. 12A	27/02/2024	pdf not upload.	ALAM
84	19/02/2024	Interlocutory Application (I.B.C)	710102015912024	COMPANY PETITION IB (IBC)/296(PB)2023	MR. VISHAL DUBEY VS MR. ASHISH SINGH	Application under any other provisions- IBC	22/02/2024	page no. 38 are not clear. 1Rs court fee short and date missing in vakalatnama. mention bookmarking with page numbering.	Satakshi
5	20/02/2024	Interlocutory Application (I.B.C)	710102016262024	COMPANY PETITION IB (IBC)/594(PB)2023	NARESH THAKUR VS BANK OF INDIA	Rule 11 of NCLT, 2016	22/02/2024	section wrong technically and in pdf case type wrong Pg-54,55,56,69 not clear	VAIBHAV TYAGI
6	20/02/2024	Company Application(Comp anies Act)	710102016072024	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	SANJIV KAPOOR VS KAPIL BATRA	Rule 11 of NCLT	20/03/2024	section change page no 1 or prayer according to index	SAKSHI
7	21/02/2024	Interlocutory Application (I.B.C)	710102016442024	COMPANY PETITION IB (IBC)/544(ND)2023	MOHAN BHARADWAJ VS LALIT MOHAN BHARADWAJ	Sec 60(5)	7/3/2024	fill all details in online portal. due payment section 66.affidavit address mismatch in notary. ticket put on blank side in vakalatnama. 3Rs court fee and date missing in vakalatnama.	RAJIV K.GARG
8		Interlocutory	710102016632024	COMPANY PETITION IB (IBC)/531(ND)2019	M/S OYSTER STEEL & IRON PVT LTD VS PUNJAB NATIONAL	Sec 60(5)	10/5/2024	memo of parties mismatch according your online portal. page no. 51 to 60 are not clear. contact to registry many time reminder	KARTIK SANDAL
9	24/02/2024	Interlocutory Application (I.B.C)	710102017252024	COMPANY PETITION IB (IBC)/531(ND)2019	NITIN NARANG VS ANURAG SARAF	Application under any other provisions- IBC	28/02/2024	main case wrong. page no. 2 to 15 mention sign. remove double pagination. 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	MOHD
0	24/02/2024	Interlocutory Application (I.B.C)	710102017262024	COMPANY PETITION IB (IBC)/531(ND)2019	NITIN NARANG VS VINEET SARAF	Application under any other provisions- IBC	28/02/2024	main case missing in online portal. page no. 2 to 15 mention sign in pdf. 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	MOHD
1	26/02/2024	Interlocutory Application (I.B.C)	740402047402024	COMPANY PETITION IB (IBC)/22(PB)2018	SATYA KUMAR KASHYAP VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	29/02/2024	fill all details in online portal. section wrong. added all respondent in online portal. affidavit address mismatch in notary.	Sanjeev Bajaj
2		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/22(PB)2018	NAMITA RANI VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT. 2016	29/02/2024	fill all details in online portal. section wrong. hindi page mention english traslate copy in pdf.	Sanjeev Bajaj
		Interlocutory		COMPANY PETITION IB	SURAJ MAL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE			section wrong. date missing in vakalatnama. need every page sign and	
3		Application (I.B.C)		COMPANY PETITION IB (IBC)/2688(ND)201	LIMITED) COMMERCIAL TAX DEPARTMENT VS BRIJESH SINGH	Sec 60(5)	28/02/2024	true copy in annexure.	SINHA SHREY
94	23/02/2024	Application (I.B.C)	710102016862024	COMPANY PETITION	ASHISH KUMAR VS ROADGODS	Sec 60(5)	28/02/2024	pdf not upload.	Vidhan

596	28/02/2024	Company Application(Comp anies Act)	710102018102024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	5/3/2024	section wrong. vakalatnama compulsory.	Sumit Rajput
597	26/02/2024	Interlocutory Application (I.B.C)	710102017532024		RAJESH KUMAR GUPTA VS ROADGODS AUTOGEAR PRIVATE LIMITED	Application under any other provisions- IBC	29/02/2024	main case missing in online portal. bookmarking compulsory with page numbering.	Rajesh Kumar Gupt
598	29/02/2024	Interlocutory Application (I.B.C)	710102018682024	COMPANY PETITION IB (IBC)/239(PB)2023	VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	1/3/2024	all applicant added online portal attach all applicant affidavit	Manu Chaturvedi
599	29/02/2024	Interlocutory Application (I.B.C)	710102018872024	COMPANY PETITION IB (IBC)/654(PB)2019	VINAY JAIN VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	4/3/2024	need every page sing and true copy in annexure. page no. 78 mention english translate in pdf. 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering.	Joel James
600	1/3/2024	Interlocutory Application (I.B.C)	710102019122024	COMPANY PETITION IB (IBC)/202(PB)2017	BHUSHAN POWER AND STEEL LIMITED VS BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	4/3/2024	remove main case party in online portal. mention bookmarking with page numbering. vakalatnama compulsory.	abhishek seth
601	1/3/2024	Company Application(Comp anies Act)	710102019152024	COMPANY PETITION (COMPANIES ACT)/85(ND)2021	BWI AUTOMOTIVE TECHNOLOGIES PVT. LTD. VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	8/3/2024	vakalatnama compulsory. bookmarking as per index with page nos	RAKESH KUMAR
602	1/3/2024	Interlocutory Application (I.B.C)	710102019182024	COMPANY PETITION IB (IBC)/1248(PB)201 8	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	5/3/2024	fill all details in online portal.	SHASHWAT
603	2/3/2024	Interlocutory Application (I.B.C)	710102019622024	COMPANY PETITION IB (IBC)/275(ND)2020		Sec 60(5)	1/4/2024	counsel details missing in prayer.	ATUL SHARMA
604	28/02/2024	Miscellaneous Application (IBC)	710102018142024	COMPANY PETITION IB (IBC)/378(PB)2017	MOSER BAER INDIA LIMITED VS NOIDA SPECIAL ECONOMIC ZONE MINISTRY OF COMMERCE	Any other provision - Govt body	15/03/2024	wrong filing.	Anshul
605	6/3/2024	Interlocutory Application (I.B.C)	710102020482024	COMPANY PETITION IB (IBC)/794(ND)2018	AKHILESH KUMAR GUPTA VS MR. KUNDAN GUPTA	Sec 60(5)	3/4/2024	case type wrong contact to registry	Akhilesh Kumar Gupta
606	7/3/2024	Interlocutory Application (I.B.C)	710102020702024	COMPANY PETITION IB (IBC)/727(ND)2023	RR INSOLVENCY PROFESSIONALS LLP THROUGH PARTNER MR. RAKESH JINDAL VS MR. KUNDAN GUPTA	Application under any other provisions- IBC	11/3/2024	bookmarking compulsory with page numbering.	RR Insolvency

607	7/3/2024	Interlocutory Application (I.B.C)	710102020652024	, , ,	SOFTWARE TECHNOLOGY PARKS OF INDIA VS ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PVT. LTD.	Rule 11 of NCLT, 2016	12/3/2024	vakalatnama compulsory.	HONEY SATPAL
608	6/3/2024	Company Application(Comp anies Act)	710102020272024	TRANSFER APPLICATION/12(PB)2023 RESTORED	ANIL KUMAR GARG VS M/S QUEENS GRANITE PVT LTD	Rule 11 of NCLT	19/03/2024	section wrong online as per index or pdf or file in rule 11 Vakalatnama missing	Vipul
609	7/3/2024	Interlocutory Application (I.B.C)	710102020592024	COMPANY PETITION (IBC)/8(ND)2023	ASP SEALING PRODUCTS LIMITED VS MAXWELL	Sec 60(5)	15/03/2024	pagination wrong in index, Hindi page 41 42 44 45 47 48 mention English translate copy in pdf.	Aditya Nayyar
610	6/3/2024	Interlocutory Application (I.B.C)	710102020392024	COMPANY PETITION IB (IBC)/263(ND)2023	AAR KAY INDUSTRIES (PROP. INDIAN SECURITIES LTD) VS JATALIA GLOBAL VENTURES LIMITED	Application under any other provisions- IBC	11/3/2024	section not mention in index. vakalatnama compulsory.	Mateen
611	13/03/2024	Interlocutory Application (I.B.C)	710102022342024	COMPANY PETITION IB (IBC)/133(ND)2023	DEVENDRA UMRAO VS JATALIA GLOBAL VENTURES LIMITED	Sec 60(5)	15/03/2024	need every page sign and true copy in annexure.	Abhishek Parmar
		Interlocutory		COMPANY PETITION IB	COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN VS RAJ	Rule 11 of		memo of parties missing in index. counsel details missing in memo of parties. notary missing. page no. 9 to 11 are not clear. vakalatnama are not clear. bookmarking compulsory with page	
612	12/3/2024	Application (I.B.C)	710102021732024	(IBC)/540(PB)2017	KUMAR RALHAN	NCLT, 2016	19/03/2024	numbering.	Vidhan
613	13/03/2024	Company Application(Comp anies Act)	710102022392024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS UNICURE INDIA LIMITED	Section 447	20/03/2024	due payment section 448,449. added all company in online portal. need every page sign in pdf. vakalatnama compulsory. section not mention in index.	Sandeep Nainwal
614	12/3/2024	Interlocutory Application (I.B.C)	710102021692024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	19/03/2024	vakalatnama compulsory. mention bookmarking according your index with page numbering.	Akash Verma
615	13/03/2024	Interlocutory Application (I.B.C)	710102022532024	RESTORED COMPANY PETITION (IBC)/7(ND)2023	NEWTECH PROMOTERS AND DEVELOPERS VS BANK OF MAHARASHTRA	Sec 60(5)	20/03/2024	memo of parties mismatch according your online portal. vakalatnama compulsory.	CHANDRA SHEKHER GUPTA
616	13/03/2024	Interlocutory Application (I.B.C)	710102022702024	COMPANY PETITION IB (IBC)/686(ND)2023	BANK OF MAHARASHTRA VS RAVINDER PAL SINGH	Rule 154 (1)	20/03/2024	vakalatnama compulsory.	Nishant
617	13/03/2024	Restoration Application (IBC)	710102022662024	COMPANY PETITION IB (IBC)/654(PB)2019	MR. VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS RAVINDER PAL SINGH	Rule 11 of NCLT, 2016	24/04/2024	NCLT order missing restore application. All Restoration IAs will be file separately contact to registry.	Mani Gupta
618	15/03/2024	Restoration Application (IBC)	710102023072024	COMPANY PETITION IB (IBC)/260(ND)2023	BANK OF MAHARASHTRA VS KUNAL KHANNA	Sec 60(5)	21/03/2024	section wrong and memo party missing and due payment other section	VK GUPTA
619	19/03/2024	Interlocutory Application (I.B.C)	710102023882024	COMPANY PETITION IB (IBC)/204(ND)2021	G.S. VERMA VS M/S SUPERTECH LIMITED	Sec 60(5)	22/03/2024	54-59,62,74-81,83-86,123-124, not clear page and 117-121,145-148,177-185,189- 198 hindi page	Amit Kumar Singh

				COMPANY	MUKESH KUMAR	Regulation 44(2),			
	10/00/0004	Interlocutory		COMPANY PETITION IB (IBC)/1164(ND)201	GROVER LIQUIDATOR OF KREDO BEAUTY PVT. LTD. VS M/S	Liquidation process Regulation,		section wrong. mention bookmarking according your index with page	
620	16/03/2024	Application (I.B.C)	710102023142024	COMPANY	RAHUL JINDAL VS	2016	26/03/2024	numbering. case type wrong. section wrong. brief	PARTHO
621	18/03/2024	Interlocutory Application (I.B.C)	710102023572024	PETITION IB (IBC)/598(ND)2022	SUDHIR KUMAR AWASTHI	Sec 60(5)	4/4/2024	synopsis, date of events or vakalatnama missing	KARAN
		Interlocutory		COMPANY PETITION IB	MOHAMMAD NAUSHAD ANSARI VS AJNARA			case type wrong select intervention missing brief synopsis date of events	
622	16/03/2024	Application (I.B.C)	710102023272024	COMPANY	HARVINDER KUMAR JATANA VS M/S SURYA	Sec 60(5) Sec 60(5),Regulation 44(2), Liquidation process Regulation,	21/05/2024	contact to registry	VIPIN TIWARI
623	15/03/2024	Interlocutory Application (I.B.C)	710102023112024	PETITION IB (IBC)/904(PB)2018	PHARMACEUTICALS LTD.	2016,Rule 11 of NCLT, 2016	21/03/2024	page no.178 not clear page	SRI & ASSOCIATES
		Interlocutory		COMPANY PETITION IB (IBC)/1411(ND)201	RAJESH KUMAR GUPTA VS M/S SURYA PHARMACEUTICALS	Application under any other			
624	21/03/2024	Application (I.B.C)	710102025132024	9	LTD.	provisions- IBC	2/4/2024	bookmarking with page numbering.	Rajesh Kumar Gupta
625	21/03/2024	Interlocutory Application (I.B.C)	710102025142024	COMPANY PETITION IB (IBC)/1412(ND)201 9	RAJESH KUMAR GUPTA VS M/S SURYA PHARMACEUTICALS LTD.	Application under any other provisions- IBC	1/4/2024	bookmarking compulsory with page numbering.	Rajesh Kumar Gupta
626	27/03/2024	Interlocutory Application (I.B.C)	710102025992024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	5/4/2024	page no. 16 to 26 are not clear. mention bookmarking with page numbering OCR missing.	Pawan Kumar Agrawal
627	29/03/2024	Interlocutory Application (I.B.C)	710102026642024	COMPANY PETITION IB (IBC)/440(ND)2021	JAYANT PANT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	10/4/2024	page no. 36,46,47,75,78,80,84,85 are not clear. Hindi page mention English type copy in pdf. mention all advocate sign in vakalatnama. 25Rs welfare and 3Rs court missing in vakalatnama.	Deepak Singh
		Interlocutory		COMPANY PETITION IB	RP SUNIL KUMAR AGRAWAL VS LOGIX CITY DEVELOPERS	Application under any other		counsel sign missing in index and prayer. bookmarking compulsory with	SUNIL KUMAR
629		Application (I.B.C) Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/783(ND)2022		provisions- IBC Regulation 44(2), Liquidation process Regulation, 2016	1/4/2024	page numbering. OCR missing. wrong jurisdiction. main case missing in online portal.	AGRAWAL ISWAR
		Interlocutory		COMPANY PETITION IB (IBC)/2380(ND)201	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE	Application under any other		pagination missing in pdf. mention bookmarking with page numbering. remove main case parties and added	
630	1/4/2024	Application (I.B.C) Company Application(Comp	710102027272024	9 TRANSFER PETITION(COMPA NIES	LIMITED RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION -	provisions- IBC Application under any other	15/04/2024	liquidator details in online portal.	ANAND
631	2/4/2024	anies Act)	710102027772024	ACT)/8(PB)2023	SERVICES LIMITED	provisions	22/04/2024	section wrong in pdf contact to registry	Jeevesh Nagrath

632	2/4/2024	Company Application(Comp anies Act)	710102027762024	TRANSFER PETITION(COMPA NIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	22/04/2024	section wrong in pdf vakalatnama compulsory. contact to registry	Jeevesh Nagrath
633	4/4/2024	Interlocutory Application (I.B.C)	710102028152024	COMPANY PETITION IB (IBC)/264(PB)2023	JACKSON SQUARE AVIATION IRELAND LIMITED VS SHAILENDRA AJMERA RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LTD	Sec 60(5),Rule 11 of NCLT, 2016	15/04/2024	case type wrong as per prayer file in intervention application contact to registry	MISHA
		Interlocutory		COMPANY PETITION IB	RAJINDER SINGH VS ATS INFRABUILD			fill all details in online portal. vol 1,2 separate index missing. page no. 41 to 63 are not clear. page no. 138,140 Hindi page mention English type copy. need every page sign in pdf. need every page sign and true copy in annexure. date missing in vakalatnama. 1Rs court fee	
634	5/4/2024	Application (I.B.C)	710102028572024	(IBC)/555(ND)2023	PRIVATE LIMITED JAYANT PANT VS	Sec 60(5)	16/04/2024	short in vakalatnama.	A&S LEGAL
635	9/4/2024	Interlocutory Application (I.B.C)	710102029742024	COMPANY PETITION IB (IBC)/440(ND)2021	LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	19/04/2024	35-43,45-47,75-81,83-85,96 not clear page and 48-67, hindi page	Deepak Singh
636	11/4/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB	ROSMERTA TECHNOLOGIES LTD VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Rule 154 (1)	12/4/2024	wrong filing.	RANJANA ROY GAWAI
637	11/4/2024	Restoration Application (Companies Act)	710102030522024	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	SIDDHANT GUPTA VS SIDDHANT GUPTA	Section 251	22/04/2024	wrong filling.	SANJAY MISHRA
538	10/4/2024	Interlocutory Application (I.B.C)	710102030182024	COMPANY PETITION IB (IBC)/330(ND)2021	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL ANSAL PROPERTIES AND INFRASTRUTURE LIMITED (FERNHILL PROJECT GURUGOAN VS SIDDHANT GUPTA	Rule 11 of NCLT, 2016	19/04/2024	need every page true copy in annexure. mention bookmarking according your index with page numbering. OCR missing.	RAKESH KUMAR
39	10/4/2024	Interlocutory Application (I.B.C)	710102029832024	COMPANY PETITION IB (IBC)/657(ND)2022	STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR- RATHI ISPAT LIMITED)	Sec 60(5)	30/04/2024	section wrong.	MITAL AND MITAL
640	14/04/2024	Interlocutory Application (I.B.C)	710102031572024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR- RATHI ISPAT LIMITED)	Application under any other provisions- IBC	24/04/2024	memo of parties.	ARUNAVA SIKDAR
641	12/4/2024	Company Application(Comp anies Act)	710102030822024	COMPANY PETITION (COMPANIES ACT)/96(ND)2023	MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	44 of LLP act, 2008	22/04/2024	section wrong. contact to registry.	shivam

642	12/4/2024	Interlocutory Application (I.B.C)	710102030712024	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	22/04/2024	section not mention in index. need every page sign in pdf. vakalatnama compulsory. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	GARGI SHARMA
643	13/04/2024	Interlocutory Application (I.B.C)	710102031222024	COMPANY PETITION IB (IBC)/359(ND)2022	TATA CAPITAL LIMITED VS MR. BHAVINDER SINGH KHURANA	Rule 11 of NCLT, 2016	9/5/2024	respondent added online portal as per memo of parties	ARGUS PARTNERS
644	16/04/2024	Interlocutory Application (I.B.C)	710102032542024	COMPANY PETITION IB (IBC)/1372(PB)201 8	MS. DEEPIKA BHUGRA PRASAD- LIQUIDATOR OF COMPACT LAMPS PRIVATE LIMITED VS MR. BHAVINDER SINGH KHURANA	Application under any other provisions- IBC	28/04/2024	pagination missing. need every page sign and true copy in pdf. bookmarking compulsory with page numbering. counsel sign missing in index and memo of parties.	Dhananjaya Sud
645	15/04/2024	Interlocutory Application (I.B.C)	710102031892024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS MR. BHAVINDER SINGH KHURANA	Application under any other provisions- IBC	28/04/2024	bookmarking compulsory with page numbering.	Anish Kumar Sanghi
646	16/04/2024	Interlocutory Application (I.B.C)	710102032552024	COMPANY PETITION IB (IBC)/532(PB)2017	HARIDWAR THROUGH LIQUIDATOR KV SIVARAMAN VS MR. BHAVINDER SINGH KHURANA	Sec 60(5)	30/04/2024	fill all details in online portal. prayer missing. mention bookmarking according your index with page numbering. OCR missing.	Swechcha Mishra
647	16/04/2024	Interlocutory Application (I.B.C)	710102032822024	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	need every page sign in pdf. vakalatnama compulsory.	Ashutosh
648	15/04/2024	Interlocutory Application (I.B.C)	710102032422024	COMPANY PETITION IB (IBC)/564(ND)2019	KV SIVARAMAN LIQUIDATOR OF GLOBALITE VS FERROUS INVESTMENTS PRIVATE LIMITED	Sec 60(5)	25/04/2024	fill all details in online portal. page no. 85,86 are not mention in pdf. mention bookmarking according your index with page numbering. OCR missing.	Swechcha Mishra
649	16/04/2024	Interlocutory Application (I.B.C)	710102032752024	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/04/2024	vakalatnama compulsory.	Ashutosh
650	16/04/2024	Interlocutory Application (I.B.C)	710102032882024	COMPANY PETITION IB (IBC)/66(ND)2022	GARG AND COMPANY VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	29/04/2024	need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.	Harish
651	16/04/2024	Interlocutory Application (I.B.C)	710102032602024	COMPANY PETITION IB (IBC)/900(ND)2020	M/S P. R. ROLLING MILLS PVT. LTD. VS M/S HEMA ENGINEERING INDUSTRIES LTD.	Rule 11 of NCLT, 2016	29/04/2024	fill all details in online portal. memo of parties missing. need every page sign in and true copy in pdf. vakalatnama compulsory.	VISHAL
652	17/04/2024	Miscellaneous Application (IBC)	710102033652024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT LTD UGRO CAPITAL	Sec 60(5)	9/5/2024	wrong filling. need to be file in additional contact to registry	OM PRAKASJ VIJAY
653	16/04/2024	Interlocutory Application (I.B.C)	710102033192024	COMPANY PETITION IB (IBC)/706(ND)2021	LIMITED VS A.ES ENGINEERS PRIVATE	Sec 60(5)	29/04/2024	section not mention in index. vakalatnama compulsory. mention bookmarking with page numbering.	ARVIND

654	16/04/2024	Interlocutory Application (I.B.C)	710102033162024	COMPANY PETITION IB (IBC)/26(ND)2023	VARUN GOEL VS A.ES ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	wrong filling.	Varun
655	17/04/2024	Miscellaneous Application (IBC)	710102033722024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
656	17/04/2024	Miscellaneous Application (IBC)	710102033692024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHNAD JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
		Company Application(Comp		COMPANY PETITION (COMPANIES	AVLIGHT AUTOMOTIVES LTD & ORS VS AVLIGHT AUTOMOTIVES LTD &	Section 271- 272 of the company act 2013 - Govt			
657	17/04/2024		710102033332024	ACT)/15(ND)2008	ORS	body	1/5/2024	wrong filling.	sushant Kumar
658	16/04/2024	Interlocutory Application (I.B.C)	710102032932024	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD. VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND ORS. HEMANT GOYAL	Sec 60(5)	16/05/2024	DD NOT SUBMITED PLEASE VERIFY ROOM NO 101	Swechcha Mishra
659	18/04/2024	Interlocutory Application (I.B.C)	710102033812024	COMPANY PETITION IB (IBC)/674(PB)2023	MOTORS PRIVATE LIMITED VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND	Sec 60(5)	15/05/2024	mention bookmarking according your index with page numbering. OCR missing.	Pridhi Singla
660		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1185(ND)201	VINAY GUPTA ERSTWHILE DIRECTOR	Sec 60(5)	20/05/2024	recall order missing	Prakash Legal Advisers
661	18/04/2024	Miscellaneous Application (IBC)	710102033842024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
662	18/04/2024	Interlocutory Application (I.B.C)	710102033992024	COMPANY PETITION IB (IBC)/1619(ND)201 9	TRANSRAIL LIGHTING LIMITED VS ZAPDOR ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/5/2024	memo of parties missing and mention also index	SUMEER SODHI
663	10/4/2024	Interlocutory Application (I.B.C)	710102029822024	COMPANY PETITION IB (IBC)/636(ND)2022	STATE BANK OF INDIA VS ARUN KUMAR RATHI	Sec 60(5)	29/04/2024	section wrong.	MITAL AND MITAL
664	19/04/2024	Interlocutory Application (I.B.C)	710102034152024	COMPANY PETITION IB (IBC)/2582(ND)201	NIRMAL SINGH VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	1/5/2024	fill all details in online portal. pagination missing. counsel sign missing in index and memo of parties and prayer. applicant sign missing in prayer. notary missing. remove double pagination. need every page sign and true copy in annexure. vakalatnama compulsory. bookmarking compulsory with page numbering.	mehak upadhyay

				COMPANY					
665	20/04/2024	Interlocutory Application (I.B.C)	710102034522024	PETITION IB (IBC)/1899(ND)201 9	CARGO PLANNERS LTD VS AAKRITI INFO- MEDIA PVT LTD	Rule 11 of NCLT, 2016	2/5/2024	remove main case parties and added liquidator details in online portal. OCR missing.	Ritesh Agrawal
666	22/04/2024	Interlocutory Application (I.B.C)	710102035022024	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS M/S SUPERTECH TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	2/5/2024	memo of parties missing. vakalatnama compulsory.	Nishant
667	23/04/2024	Interlocutory Application (I.B.C)	710102035402024	COMPANY PETITION IB (IBC)/53(ND)2024	STRUFCON ENGINEERS THROUGH PROPRIETOR SAHEBRAO GANGADHAR KADAM VS JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED	Sec 60(5)	2/5/2024	main case missing. case type wrong. section wrong.	Jitendra Ramadhar Gautam
668	23/04/2024	Interlocutory Application (I.B.C)	710102035152024	COMPANY PETITION IB (IBC)/1081(PB)202	GOLF AVENUE WELFARES ASSOCIATION VS ROOTS DEVELOPERS PRIVATE LIMITED	Sec 60(5)	2/5/2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama. page no. 109,111,132,133,135 are not clear.	ABHINAV TYAGI
669	24/04/2024	Interlocutory Application (I.B.C)	710102035462024	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Sec 60(5)	4/5/2024	bookmarking compulsory with page numbering. OCR missing.	Kumar Piyush Pushkar
670	15/04/2024	Interlocutory Application (I.B.C)	710102032342024	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS MITTAL PIGMENTS PRIVATE LIMITED	Sec 60(5)	24/04/2024	advocate sign missing in vakalatnama. 25Rs welfare fee missing in vakalatnama.	Prakash
671	1/4/2024	Interlocutory Application (I.B.C)	710102027552024	COMPANY PETITION IB (IBC)/375(PB)2018	RISHI SRIVASTAVA & ANR. VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	24/04/2024	section wrong online as per pdf	Arjun Jain
672	15/04/2024	Interlocutory Application (I.B.C)	710102032362024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	pagination missing. counsel details missing in memo of parties. need every page sign and true copy in pdf. fill all details in online portal.	Dhananjaya Sud
673	15/04/2024	Interlocutory Application (I.B.C)	710102032532024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA- LIQUIDATOR OF SAMTEL COLOR LIMITED VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	22/05/2024	fill all details in online portal. section wrong. counsel sign missing in index. memo of parties or prayer affidavit missing. need every page sign and true copy in pdf. both application file separately pagination missing on index or pdf contact to registry	Dhananjaya Sud
674	25/04/2024	Interlocutory Application (I.B.C)	710102036042024	COMPANY PETITION IB (IBC)/968(PB)2019	PUNJAB NATIONAL BANK VS ROYAL KITCHEN APPLIANCES PVT. LTD.	22(3)(b)	6/5/2024	vakalatanma missing and page number missing in bookmarking	RAJ

675	24/04/2024	Interlocutory Application (I.B.C)	710102035762024	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	Rule 11 of NCLT, 2016	6/5/2024	page no.11,13,24,26,37,39,51,53,65,67,78,80,9 0,92,102,104,114,116, 129,131,140,142,152,154,164,166,177,17 9,190,192,203,205,215,217,227,229,239,2 41,251,253, hindi page and 126 not clear page and vakalatnama missing	ANANNYA
676	26/04/2024	Company Application(Comp anies Act)	710102036462024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	6/5/2024	added all respondent in online portal. case type wrong. NCLT order missing. vakalatnama compulsory. additional documents separately filled.	ARJUN NANDA
677	26/04/2024	Interlocutory Application (I.B.C)	710102036222024	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions- IBC	6/5/2024	case type wrong choose IA(IBC)Plan. section wrong. vol 2 missing. mention bookmarking according your index with page numbering.	Pankaj
678	26/04/2024	Company Application(Companies Act) Miscellaneous	710102036452024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018 COMPANY PETITION IB (IBC)/3240(ND)201	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS M/S ARKUN SOLAR PRIVATE	Rule 11 of NCLT	6/5/2024	memo of parties missing. vakalatnama compulsory. memo of parties missing, case type	ARJUN NANDA
679	29/04/2024	Application (IBC)	710102036872024	9	LIMITED	NCLT, 2016	1/5/2024	wrong. vakalatnama compulsory.	K.V. Girish Chowdary
680	26/04/2024	Interlocutory Application (I.B.C)	710102036432024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS VIPSHEL INFOTECH PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/5/2024	pdf not upload.	Himanshu Kapoor
681	28/04/2024	Interlocutory Application (I.B.C)	710102036842024	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS RUMJHUM CHATTERJEE	Sec 60(5)	7/5/2024	wrong filling.	Jagriti Ahuja
682	28/04/2024	Interlocutory Application (I.B.C)	710102036832024	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS R S RAMASUBRAMANIUM	Sec 60(5)	7/5/2024	wrong filing.	Jagriti Ahuja
683	29/04/2024	Interlocutory Application (I.B.C)	710102037022024	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Any other provision - Govt body	9/5/2024	due payment for application. section missing. memo of parties missing. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	Amrita Singh
684	29/04/2024	Interlocutory Application (I.B.C)	710102036942024	COMPANY PETITION IB (IBC)/460(ND)2021	ISHU HOTELS PVT LTD VS UNIK BAZAR LIMITED	Sec 60(5)	8/5/2024	main case wrong. memo of parties missing. vakalatnama compulsory.	Sanyam
685		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Any other provision - Govt body	9/5/2024	wrong filling.	Amrita Singh
686		Miscellaneous Application (IBC)	710102036592024	COMPANY PETITION IB (IBC)/1144(ND)201	UNION BANK OF INDIA VS EKDANT BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC		wrong filing filed in additional document. contact to registry	Arijeet

						Application			
				COMPANY	PARVEEN BANSAL VS	under any			
		Interlocutory		PETITION IB	VA REALCON PRIVATE	other		section wrong. case type wrong	
87	27/04/2024	Application (I.B.C)	710102036572024	(IBC)/23(ND)2021	LIMITED	provisions- IBC	15/05/2024	Vakalatnama missing contact to registry	Parveen
		, , ,		COMPANY					
				PETITION IB	RAVINDER SINGH				
		Interlocutory		(IBC)/2552(ND)201	CHAUHAN VS PANKAJ			added all applicant in online portal.	
888	1/5/2024	Application (I.B.C)	710102037912024	9	NARANG	Sec 60(5)	9/5/2024	added all applicant affidavit in pdf.	Dhrubajit
		, ,				, , ,			
				COMPANY					
		Company		PETITION	RAJIV KAPUR VS				
		Application(Comp		(COMPANIES	NAPCO BEVEL GEAR	Rule 11 of		bookmarking compulsory with page	
889	1/5/2024	anies Act)	710102037742024	ACT)/788(ND)2019	OF INDIA LTD.	NCLT	13/05/2024	numbering.	ANGAD MEHTA
				, , ,	SHAILENDRA KUMAR				
					SINGH & ORS VS				
				COMPANY	MORPHEUS				
		Interlocutory		PETITION IB	PRODEVELOPERS			applicant respondent detail fill online as	
90	1/5/2024		710102037692024	(IBC)/62(ND)2024	PRIVATE LIMITED	Sec 49(2)	28/05/2024	per memo of parties	YOGESH
				()	SUDHANSHU GUPTA				
				COMPANY	VS DISTINCTIVE				
		Interlocutory		PETITION IB	PROPERTIES AND	Sec 43(1) r/w			
691	26/04/2024	Application (I.B.C)	710102036422024	_	LEASING LIMITED	Sec 44 (1)	6/5/2024	pdf not upload.	Himanshu Kapoor
		[2] [2] [2] [2] [2] [2] [2] [2] [2] [2]		/ - / / / / / / / / / / / - / - / / / / / / / / / / / -	OXYZO FINANCIAL			H. S. Misser.	
					SERVICES PRIVATE				
					LIMITED VS KLD				
				COMPANY	CREATION				
		Interlocutory		PETITION IB	INFRASTRUCTURE	Rule 11 of		need every page sign and true copy in	
692	4/5/2024	Application (I.B.C)	710102038912024	(IBC)/12(ND)2024	PRIVATE LIMITED	NCLT, 2016	9/5/2024	annexure. vakalatnama compulsory.	Legislegal
		- 		()()	BSFB VS KLD	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		,	
				COMPANY	CREATION	Any other		case type wrong, bookmarking	
		Miscellaneous		PETITION IB	INFRASTRUCTURE	provision -		compulsory with page numbering. OCR	Chandradeep
693	6/5/2024	Application (IBC)	710102039432024	(IBC)/960(ND)2020	PRIVATE LIMITED	Govt body	9/5/2024	missing.	Chandradeep
				(==)*****					
					DINESH CHAND JAIN &				
				COMPANY	ORS VS KLD CREATION				
		Miscellaneous		PETITION IB	INFRASTRUCTURE			case type wrong. mention bookmarking	
694	6/5/2024	Application (IBC)	710102039402024	(IBC)/37(PB)2018	PRIVATE LIMITED	Sec 60(5)	9/5/2024	with page numbering.	OM PRAKASJ VIJA
					RP SUNIL KUMAR	` ` ` `		, ,	
					AGRAWAL VS KLD			No. of objections 1.main case no.	
					CREATION			missing in online portal and not	
		Interlocutory			INFRASTRUCTURE			link(Third time objection) if any doubt	SUNIL KUMAR
695	6/5/2024	Application (I.B.C)	710102039242024		PRIVATE LIMITED	Sec 60(5)	15/07/2024	contact to registry	AGRAWAL
						V-7		<u> </u>	
				COMPANY					
		Interlocutory		PETITION IB	CANARA BANK VS				
696	7/5/2024	Application (I.B.C)	710102039562024	(IBC)/791(ND)2022	RAJNEESH NAGAR	Sec 49(2)	10/5/2024	wrong filling. filed additional documents.	Saurabh Kushawah
		[2] [2] [2] [2] [2] [2] [2] [2] [2] [2]		, = = , : = : (=)=====					
				COMPANY	MR ASHOK KUMAR				
		Miscellaneous		PETITION	VERMA VS M/S BAVER	Any other			
		Application(Comp		(COMPANIES	SUSPENSION PRIVATE	provision -			
697	8/5/2024	anies Act)	710102040222024	ACT)/365(ND)2017		Govt body	10/5/2024	wrong filling, filed additional documents.	PRATIBHA
				,,,,,,,,,,,,					
								memo of parties missing. need every	
								page sign in pdf. both file filed	
								separately, vakalatnama compulsory.	
				COMPANY	MR ASHOK KUMAR			mention bookmarking according your	
		Miscellaneous		PETITION	VERMA VS M/S BAVER			index with page numbering. OCR	
		Application(Comp		(COMPANIES	SUSPENSION PRIVATE	Rule 11 of		missing. section wrong. case type	
698	8/5/2024	anies Act)	710102040082024	ACT)/365(ND)2017	LIMITED & ORS	NCLT	10/5/2024	wrong.	PRATIBHA
	0/3/2024	unica Act)	0102070002024	ACT J1000(ND)2011	LIMITED & ONG	UL1	10/0/2024	section not mention in index. memo of	LIVATIONA
				COMPANY		Application		parties mismatch according your online	
		Company		PETITION		under any		portal. vakalatnama compulsory.	
		Application(Comp		(COMPANIES	SURAJ MUNJAL VS M/S	other		mention bookmarking with page	
		anies Act)	710102039712024	•	CHANDAN MUNJAL	provisions	10/5/2024	numbering.	PRADEEP
699									

700	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040172024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. counsel sign missing in prayer. bookmarking compulsory with page numbering. OCR missing.	PRATIBHA
01	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040272024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
'02	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040202024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. NCLT headline proper not showing in notice of motion. case type wrong. applicant sign missing in prayer. need every page sign in application. mention bookmarking according your index with numbering. OCR missing.	PRATIBHA
'03	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040182024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. counsel sign missing in index and prayer. applicant sign missing in prayer. need every page sign in application. notary missing. need every page sign and true copy in annexure. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
704	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040212024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
705	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040072024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. both application filed separately. applicant sign missing in prayer. need every page sign in application. vakalatnama compulsory. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
706	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040192024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. applicant sign missing in prayer. need every page sign and true copy in annexure. mention bookmarking according your index with page numbering. vakalatnama compulsory. OCR missing.	PRATIBHA
707	7/5/2024	Interlocutory Application (I.B.C)	710102039652024	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS R.V RAIL PRODUCTS PRIVATE LIMITED VS DEEPAK MAINI RESOLUTION PROFESSIONAL OF AMZEN	Sec 60(5)	12/6/2024	page no. 69,68,70are cut.	Pridhi Singla
708	9/5/2024	Interlocutory Application (I.B.C)	710102040892024	COMPANY PETITION IB (IBC)/3(ND)2020	TRANSPORTATION INDUSTRIES PRIVATE LIMITED	Sec 60(5)	20/05/2024	page no. 94 to 100,107 are not clear. bookmarking as per index with page nos OCR missing.	Utsav

709	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040252024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
710	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040232024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
711	8/5/2024	Interlocutory Application (I.B.C)	710102040362024	COMPANY PETITION IB (IBC)/169(ND)2024	PVR INOX LIMITED VS CURO INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/5/2024	vakalatnama compulsory. OCR missing.	NIHARIKA AHLUWALIA
712	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040282024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
713	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040242024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional document.	PRATIBHA
714	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040262024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
715	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040162024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
746	40/5/2024	Miscellaneous Application(Comp	740402044222024	TRANSFER PETITION(COMPA NIES	INFRASTRUCTURE	Rule 11 of	44/6/2024	case type wrong, select company application applicant respondent fill online as per memo of parties delete previous document additional	Dhanniau
<u>716</u> 717	10/5/2024	Miscellaneous Application(Companies Act)	710102041322024	TRANSFER PETITION(COMPA NIES ACT)/11(PB)2022	ARRNNAV MUNJAL VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	22/05/2024	case type wrong. fill all details in online portal. memo of parties missing. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing. delete previous document	Dhananjay Dhananjay
718	10/5/2024	Interlocutory Application (I.B.C)	710102041292024	COMPANY PETITION IB (IBC)/1411(ND)201	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	14/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
719	10/5/2024	Interlocutory Application (I.B.C)	710102041282024	COMPANY PETITION IB (IBC)/1155(ND)201	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	14/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
720	10/5/2024	Interlocutory	710102040972024	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS NEXGEN INFRACON PRIVATE	IBC Under Sec	15/05/2024	"wrong filig file should be additional"	SADAPURNA MUKHERJEE

721	10/5/2024	Miscellaneous Application(Comp anies Act)	710102041272024	TRANSFER PETITION(COMPA NIES ACT)/11(PB)2022	MOHIT RATNA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	12/6/2024	case type wrong applicant respondent fill online as per memo of parties additional documents separately filed. delete previous document contact to registry	Dhananjay
722	10/5/2024	Miscellaneous Application(Comp anies Act)	710102041222024	TRANSFER PETITION(COMPA NIES ACT)/11(PB)2022	AMIT BHASIN VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties. true copy missing in annexure	Dhananjay
723	23/04/2024	Interlocutory Application (I.B.C)	710102035182024	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Rule 11 of NCLT, 2016	11/5/2024	counsel details missing in index and memo of parties or prayer. memo of parties mismatch according your online portal. bookmarking compulsory with page numbering. vakalatnama compulsory. OCR missing.	Mahesh Kumar
724	11/5/2024	Interlocutory Application (I.B.C)	710102041462024	COMPANY PETITION IB (IBC)/492(ND)2022	STATE BANK OF INDIA VS K.M. SEBASTINE	Sec 60(5)	14/05/2024	case type wrong list of date events and brief synopsis missed section wrong vakalatnama missed	Mr. jitendra kumar
725	11/5/2024	Interlocutory Application (I.B.C)	710102041472024	COMPANY PETITION IB (IBC)/822(ND)2021	SUNRISE INDUSTRIES VS UMESH GUPTA	IBC Under Sec	15/05/2024	wrong filig file should be additional	alok kumar
726	9/5/2024	Interlocutory Application (I.B.C)	710102040692024	COMPANY PETITION IB (IBC)/536(PB)2022	PRINCIPAL COMMISSIONER OF INCOME TAX VS UMESH GUPTA	Any other provision - Govt body	13/05/2024	file incomplete.	URVASHI DHUGGA
727	21/02/2024	Interlocutory Application (I.B.C)	710102016292024	COMPANY PETITION IB (IBC)/623(ND)2023	NITIN NARANG VS MOHD. ARHAM QURESHI	Application under any other provisions- IBC	13/05/2024	page no. 19 ,28 are not clear. rescan or attach type copy	MOHD
728	10/5/2024	Interlocutory Application (I.B.C)	710102041312024	COMPANY PETITION IB (IBC)/1412(ND)201	RAJESH KUMAR GUPTA VS MOHD. ARHAM QURESHI	Application under any other provisions- IBC	22/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
729	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	31/05/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page no. OCR compulsory service missingMany Times Reminder contact to registry	ABHISHEK
730	13/05/2024	Interlocutory Application (I.B.C)	710102041992024	COMPANY PETITION IB (IBC)/104(PB)2017		Rule 11 of NCLT, 2016	15/05/2024	wrong jurisdiction.	Shivam
731	14/05/2024	Interlocutory Application (I.B.C)	710102042012024	COMPANY PETITION IB (IBC)/667(ND)2019	CS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL OF THE CORPORATE DEBTOR VS AMANDEEP SINGH SRAN	Sec 60(5) Application	20/05/2024	bookmarking compulsory with page numbering. OCR missing.	RAKESH KUMAR
732	13/05/2024	Company Application(Comp anies Act)	710102041942024	COMPANY PETITION IB (IBC)/667(ND)2019	YKM HOLDINGS PVT LTD VS AMANDEEP SINGH SRAN	under any other provisions	12/6/2024	main case missing in online portal. vakalatnama compulsory. contact to registryMany time reminder	HARKESH

Sec 20(1) Sec 20(2) Sec 20(3) Sec 20(4) Sec 20(5) Sec	14	1/05/2024	Company Application(Comp	710102042182024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS NIHAAL AZIZ	Section 447	13/06/2024	applicant respondent fill online as per mop Vakalatnama compulsory contact to registry, many time reminder	Azka Ahmed
Interlocutory			Interlocutory		COMPANY PETITION IB	BALDEV KUMAR B VARMA VS SATYA			fill all details in online portal. memo of parties missing. applicant sign missing in prayer. need every page sign in application. bookmarking compulsory with page numbering. OCR missing.	SAMANT
Interlocutory Application (I.B.C.) Tol 102042602024 Application (I.B.C.) Tol 102042602024 Application (I.B.C.) Tol 102042602024 COMPANY PETTION IB (IBC)/5567(PB)2021 (IBC)/56767(PB)2021	13	8/05/2024		710102042002024	PETITION IB (IBC)/375(PB)2018 COMPANY	SATYA PRAKASH GUPTA		15/05/2024	wrong jurisdiction. bookmarking compulsory with page numbering. counsel details missing in memo of	Shivam
15/05/2024 Application (I.B.C) 710102042602024 8 PACK PYTLTD Sec 60(5) 20/05/2024 missing. 1Rs court for short in vakalatama. bookmarking compulsory with page numbering. OC mpany Application (Comp A) 710102042972024 COMPANY PETITION IB (IRC)/556/P8)2021 PRIVATE LIMITED VS ESERVICES PRIVATE LIMITED VS ESERVICES FORWATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED VS ENDLESS SERVICES			Interlocutory		_					
Interlocutory	15	5/05/2024		710102042602024		PACK PVT LTD	Sec 60(5)	20/05/2024	missing.	SHWETA
Company		_			PETITION IB	PRIVATE LIMITED VS ENDLESS SERVICES			compulsory with page numbering. OCR	
Company	16	5/05/2024	Application (I.B.C)	710102042972024	(IBC)/565(PB)2021	PRIVATE LIMITED	NCLT, 2016	20/05/2024	missing.	SHUBH
COMPANY PETITION IS SETTY VS SECURITIES AND EXCHANGE BOARD OF INDIA (COMPANIES BOARD OF INDIA) NORTHERN REGIONAL OFFICE BOARD OF INDIA (COMPANIES BOARD OF INDIA) NORTHERN REGIONAL OFFICE BOARD OF INDIA (COMPANIES BOARD OF INDIA) NORTHERN REGIONAL OFFICE BOARD OFFIC	17	7/05/2024	Application(Comp	710102043472024	PETITION (COMPANIES	MOHAN VS SECURITIES AND EXCHANGE BOARD OF INDIA	By Government	20/05/2024	wrong filling. filed additional documents.	Amrita Singh
COMMISSIONER CENTRAL GOODS AND SERVICE TAX DIVISION- D BHIWADI VS M/S RCI INDUSTRIES AND TECHNOLOGIES LIMITED THROUGH COMPANY PETITION IB (IBC)/2688(ND)201 BRIJESH SINGH BRIJESH SINGH BRIJESH SINGH BRIJESH SINGH BRIJESH SINGH SEC 60(5) 22/05/2024 Pdf not clear. Any other provision - Govt body Application (I.B.C) T101020433502024 T10102043502024 Application (I.B.C) T10102043502024 T10102043502024 T10102043502024 T10102043502024 T10102044432024 T1010204443204 T1010204443204	17	7/05/2024	Application(Comp	710102043462024	PETITION (COMPANIES	AND EXCHANGE BOARD OF INDIA NORTHERN REGIONAL	provision -	20/05/2024	wrong filling.	Amrita Singh
The Interlocutory Interlocutory Application (I.B.C) 710102043502024 PETITION IB (IBC)/223(ND)2021 PETITION IB PETITION I	17	7/05/2024		710102043362024	PETITION IB (IBC)/2688(ND)201	COMMISSIONER CENTRAL GOODS AND SERVICE TAX DIVISION- D BHIWADI VS M/S RCI INDUSTRIES AND TECHNOLOGIES LIMITED THROUGH RESOLUTION PROFESSIONAL SH. BRIJESH SINGH BHADAURIYA	Sec 60(5)	22/05/2024	pdf not clear.	Arjun Jain
741 17/05/2024 Application (I.B.C) 710102043502024 (IBC)/223(ND)2021 OF INDIA Govt body 20/05/2024 documents. VIKAS GARG VS SMALL INDUSTRIAL UNDUSTRIAL DEVELOPMENT BANK OTHER PETITION IB DEVELOPMENT BANK OF INDIA DEVELOPMENT BANK OTHER PROVISIONS- IBC 22/05/2024 Mention in index. BALBIR KAUR VS EARTH GRACIA BUILDCON PRIVATE BUILDCON PRIVATE Memo of parties missing. need every			Interlocutory			SMALL INDUSTRIAL	•		wrong filling filed in additional	
VIKAS GARG VS SMALL INDUSTRIAL Under any other provisions- IBC 22/05/2024 Interlocutory Application (I.B.C) 710102044432024 VIKAS GARG VS SMALL INDUSTRIAL Under any other provisions- IBC 22/05/2024 Machine (IBC)/139(ND)2021 BALBIR KAUR VS EARTH GRACIA PETITION IB BUILDCON PRIVATE Interlocutory VIKAS GARG VS SMALL Application under any other provisions- IBC 22/05/2024 mention in index. need every page true copy in annexur bookmarking compulsory with page numbering. OCR missing. section not mention in index.	17	7/05/2024		710102043502024				20/05/2024		GAUTAM
COMPANY EARTH GRACIA Interlocutory PETITION IB BUILDCON PRIVATE memo of parties missing. need every			Interlocutory		COMPANY PETITION IB	VIKAS GARG VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Application under any other		numbering. OCR missing. section not	Vikas Garg
						EARTH GRACIA				
	22	2/05/2024		710102044782024	(IBC)/448(PB)2017	LIMITED	Sec 60(5)	24/05/2024	memo of parties missing. need every page sign and true copy in annexure.	Firoz Khan
M/S. AHLUWALIA COMPANY CONTRACTS (INDIA) Interlocutory Application (I.B.C) 710102045092024 M/S. AHLUWALIA CONTRACTS (INDIA) MITTAL MITTAL					PETITION IB	CONTRACTS (INDIA) LIMITED VS MR. ATUL				Sourav Roy

745	28/05/2024	Company Application(Comp anies Act) 710102046702024	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS INDEBO TRAVELS PRIVATE LIMITED	Rule 11 of NCLT	29/05/2024	memo of parties missing. vakalatnama compulsory.	Siddharth
746	27/05/2024	Restoration Application (Companies Act) 710102046382024	COMPANY PETITION (COMPANIES ACT)/23(ND)2017	MR. MALIRAM BILWAL VS M/S HSB AGRO INDUSTRIES PVT. LTD.	Rule 11 of NCLT	20/06/2024	applicant respondent fill online as per mop NCLT order missing. page no. 12 to 19 mention English type copy in pdf. main case number wrong in pdf as per online portal contact to registry.	ASHISH DHOUNDIYAL
747		Interlocutory Application (I.B.C) 710102046832024	COMPANY PETITION IB (IBC)/508(ND)2021	SNG TRADING COMPANY PRIVATE LIMITED VS AXIS		1/6/2024	vakalatnama compulsory.	Zain Ahmed Khan
748	30/05/2024	Interlocutory Application (I.B.C) 710102047212024	COMPANY PETITION IB (IBC)/901(ND)2020	ARUN KUMAR SINGH AND SUNIL KUMAR SINGH VS SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	4/6/2024	page no. 24,25,26 are not clear. 1Rs court fee short in vakalatnama. counsel details incomplete in index or memo of parties and prayer. memo of parties mismatch according your online portal.	Naresh Panwar
749		Interlocutory Application (I.B.C) 710102047442024	COMPANY PETITION IB (IBC)/95(PB)2022	INDO ALUSYS INDUSTRIES LIMITED VS KOREA TRADE	Rule 11 of NCLT, 2016	31/05/2024	fill all details in online portal. memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. OCR missing.	NARENDERA M SHARMA
750	3/6/2024	Interlocutory Application (I.B.C) 710102048302024	COMPANY PETITION IB (IBC)/1744(ND)201	PRAVEEN SHARMA VS DEBASHIS NANDA	Sec 60(5)	5/6/2024	pagination missing. need every page sign in application. affidavit missing. need every page sign and true copy in annexure. vakalatnama missing. proof of service missing. mention bookmarking according your index with page numbering. OCR missing.	PAWAN KUMAR YADAV
751	1/6/2024	Interlocutory Application (I.B.C) 710102047762024	COMPANY PETITION IB (IBC)/1744(ND)201 9	ROSMERTA TECHNOLOGIES LTD VS DEBASHIS NANDA	Sec 60(5)	4/6/2024	main case missing. need true copy in annexure. 3Rs court fee missing in vakalatnama.	RANJANA ROY GAWAI
752	29/05/2024	Interlocutory Application (I.B.C) 710102047022024	COMPANY PETITION IB (IBC)/1744(ND)201 9	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	1/6/2024	wrong jurisdiction.	SANGEETA BOHRA
753	1/6/2024	Interlocutory Application (I.B.C) 710102047822024	COMPANY PETITION IB (IBC)/933(PB)2019	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA		3/6/2024	main case IB not mention in pdf. memo of parties missing. counsel sign missing in index. need every page sign and true copy annexure.	Bhavana Duhoon
754	31/05/2024	Interlocutory Application (I.B.C) 710102047782024	COMPANY PETITION IB (IBC)/1096(PB)201 8	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	10/6/2024	Manasvi Security Service mention IAS title in online portal case type wrong file in intervention section wrong file in 60(5) list of event synopsis missing contact to registry	SUMEER SODHI
755	31/05/2024	Company Application(Comp anies Act) 710102047792024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	add all respondent in online portal. case type wrong. vakalatnama compulsory. proof of service missing.	ARJUN NANDA

756	3/6/2024	Interlocutory Application (I.B.C)	710102048572024	COMPANY PETITION IB (IBC)/1083(PB)201 8	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL	Sec 60(5)	13/06/2024	Application merge in one pdf. true copy sign missing on annexures. contact to registry	shekhar
757	31/05/2024	Company Application(Comp anies Act)	710102047802024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	memo of parties missing. need every page true copy in annexure. vakalatnama compulsory. proof of service missing.	ARJUN NANDA
758	3/6/2024	Miscellaneous Application (IBC)	710102048322024	COMPANY PETITION IB (IBC)/449(PB)2019	PEYUSH AGGARWAL VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions- IBC	5/6/2024	case type wrong. section wrong. index missing. affidavit missing. pagination missing. 25Rs welfare fee 3Rs court fee missing in vakalatnama. bookmarking compulsory. OCR missing.	rahul manala
759	3/6/2024	Company Application(Companies Act)	710102048322024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Section 420	7/6/2024	need every page sign and true copy in annexure. vakalatnama compulosry.	Sumit Rajput
760	4/6/2024	Company Application(Comp anies Act)	710102048762024	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS KAMALASHA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	5/6/2024	contact to registry.	Manish Kumar Srivastava
761	5/6/2024	Interlocutory Application (I.B.C)	710102049052024	COMPANY PETITION IB (IBC)/1022(ND)201	MEERA GIRI AND 31 OTHERS VS KAMALASHA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	counsel details incomplete in index and prayer. memo of parties missing. NCLT heading missing in page no. 5. vol 1 and 2 separately index missing. vakalatnama missing. pdf not clear. affidavit missing. bookmarking compulsory with page numbering. OCR missing. need every page true copy in annexure.	KUSHAGRA DIKSHIT
		Interlocutory		COMPANY PETITION IB	BROWN BIRD ENTERPRISES PRIVATE LIMITED VS KAMALASHA EXPORTS			memo of parties missing, section not mention in index. vakalatnama	
762 763	10/6/2024	Application (I.B.C) Company Application(Companies Act)	710102049162024	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	PRIVATE LIMITED HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED VS SMT. RITU AGARWAL	Rule 11 of NCLT	7/6/2024 24/06/2024	applicant respondent fill online as per memo of parties. due payment section 32. proof of service missing all applicant affidavit or authority letter attach contact to registry	Anil
764	10/6/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB	POOJA BAHRY VS RESOLUTION PROFESSIONAL - KIRAN UDYOG PVT LTD	Application under any other		section wrong online as per pdf	Pooja Bahry
765	13/06/2024	Miscellaneous Application(Comp anies Act)	710102051682024	TRANSFER PETITION(COMPA NIES ACT)/11(PB)2022	M/S AIR SHAGOON (INETWORK) PVT. LTD. VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	14/06/2024	case type wrong. fill all details in online portal. memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. OCR missing.	Aditya

					BANK OF				
				RESTORED COMPANY	MAHARASHTRA VS NEWTECH				
		Interlocutory		PETITION	PROMOTERS AND	Rule 11 of	40/00/0004	memo of parties missing. vakalatnama	
766	13/06/2024	Application (I.B.C)	710102051492024	(IBC)/7(ND)2023	DEVELOPERS	NCLT, 2016	19/06/2024	compulsory. OCR missing.	Nishant
		Interlegations		COMPANY PETITION IB	KAMAL AGARWAL VS				
767		Interlocutory Application (I.B.C)	710102051922024	(IBC)/361(ND)2020		Sec 66(1)	20/06/2024	vakaltnama missing	KAMAL AGARWAL
				COMPANY					
		Interlocutory		PETITION IB	KAMAL AGARWAL VS	Sec 43(1) r/w			
768	14/06/2024	Application (I.B.C)	710102051872024	(IBC)/361(ND)2020	KARAN BANSAL	Sec 44 (1)	20/06/2024	vakalatnama missing	KAMAL AGARWAL
				COMPANY PETITION IB		Application			
		Interlocutory			ANJU AGARWAL VS	under any other		section wrong. add respondent in	
769	15/06/2024	Application (I.B.C)	710102052292024	9	KARAN BANSAL	provisions- IBC	24/06/2024	online portal.	NIBRUTI SAMAL
				COMPANY					
770		Interlocutory Application (I.B.C)	710102052702024	PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISRA VS SUBODH RAY	Sec 66(1)	24/06/2024	due payment section 67.	Abhishek Anand
				COMPANY PETITION IB	THE SOUTH INDIAN			section not mention in index.	
		Interlocutory		(IBC)/2688(ND)201	BANK LTD VS BRIJESH			vakalatnama compulsory. section	
771	16/06/2024	Application (I.B.C)	710102052442024	9	SINGH BHADAURIYA PRUDENT ARC LIMITED	Sec 60(5)	24/06/2024	wrong and vakalatnama missing	A. KARTHIK
		Restoration		COMPANY PETITION IB	VS KARAN AUTOMOTIVES	Rule 11 of			
772			710102053972024	(IBC)/60(ND)2023	PRIVATE LIMITED	NCLT, 2016	25/06/2024	NCLT order missing.	Siddharth
				COMPANY				subsection missing in index. remove	
773		Interlocutory Application (I.B.C)	740402054022024	PETITION IB (IBC)/393(PB)2023	SEEMA MALHOTRA VS STATE BANK OF INDIA	Sec 60(5)	26/06/2024	double pagination. vakalatnama compulsory.	Vishal
113	23/00/2024	Application (I.B.C)	710102034032024			Sec 60(3)	20/00/2024		Visital
		Interlocutory		COMPANY PETITION IB	MR. KHUSHVINDER SINGHAL VS MR.			page no. 911 to 916,922,923,924,929 to 934 are not clear. OCR missing in	
774		Application (I.B.C)	710102054182024	(IBC)/776(ND)2022	NAVEEN CHAUHAN	Sec 66(1)	13/12/2024	volume 2 4 5	Kanika
				COMPANY	MR. KHUSHVINDER				
775		Interlocutory Application (I.B.C)	710102054212024	PETITION IB (IBC)/776(ND)2022	SINGHAL VS MR. NAVEEN CHAUHAN	Sec. 45 (1)	13/12/2024	OCR missing in volume 1	Kanika
	20/00/2024	reprioation (iiDio)	7 10 10 200 12 12 02 1	(150), 110(115)2022	INTELLY OFFICER	000.40(1)	10/12/2027	Continuoung in volume :	rama
								no of objections. 1 memo of parties	
					ASSET RECONSTRUCTION			mismatch according your online portal. 2 section not mention in index. 3 notary	
				COMPANY	COMPANY (INDIA)			missing. 4 vakalatnama compulsory. 5	
776		Interlocutory Application (I.B.C)	710102055552024	PETITION IB (IBC)/160(PB)2018	LIMITED VS WHITE METALS LIMITED	Sec 60(5)	5/7/2024	bookmarking compulsory with page numbering. 6 OCR missing.	RISHI
				COMPANY	AKJ METALS PRIVATE LIMITED VS SAIVI	, ,			
		Interlocutory		PETITION IB	FINANCE PRIVATE	Rule 11 of		memo of parties missing. mention	
777	28/06/2024	Application (I.B.C)	710102055002024	(IBC)/24(ND)2024	LIMITED NSL NAGAPATNAM	NCLT, 2016	3/7/2024	bookmarking with page numbering.	PRANAY AGRAWALA
					POWER AND			no of objections. 1. fill all details in	
					INFRATECH LIMITED THROUGH RP MR.			online portal. 2. main case not link in online portal. 3. add all respondent in	
		Interlocutory		COMPANY PETITION IB	NAVNEET KUMAR GUPTA VS MANDAVA	Sec 66(1),Sec		online portal. 4. counsel details missing in memo of parties and prayer. 5. page	
778		Application (I.B.C)	710102055612024	(IBC)/24(ND)2024	RAO PRABHAKARA	49(2)	5/7/2024	no. 337 to 365 are not clear.	PRANAY AGRAWALA

779	1/7/2024	Interlocutory Application (I.B.C)	710102055562024	COMPANY PETITION IB (IBC)/825(ND)2022	GAURAV BANSAL VS BANK OF MAHARASHTRA	Rule 11 of NCLT, 2016	29/07/2024	no of objections. 1 fill all details in online portal. 2 applicant respondent fill online as per memo of parties missing. (reminder 3) If you have any doubt humble request to you please contact to registry	Niharika Gulati
780	3/7/2024	Interlocutory Application (I.B.C)	710102056172024	COMPANY PETITION IB (IBC)/825(ND)2022	RAJESH RAMESH KAMATH VS BANK OF MAHARASHTRA	Application under any other provisions- IBC	15/07/2024	No of objections. 1. main case not link in online portal. 2. wrong jurisdiction If you have any doubt humble request to you Please contact to registry	RAJESH RAMESH KAMATH
781	3/7/2024	Company Application(Comp anies Act)	710102056382024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	8/7/2024	no of objections. 1. memo of parties missing. 2. vakalatnama compulsory.	ARJUN NANDA
782	4/7/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1096(PB)201	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	9/7/2024	no of objections. 1. case type wrong choose intervention in case type.	SUMEER SODHI
783	3/7/2024	Interlocutory Application (I.B.C)	710102056412024	COMPANY PETITION IB (IBC)/524(ND)2021	RAJEEV KUMAR CHAUDHARY AND ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	no of objections. 1.Main case number wrong mention in prayer if you have any doubt humble request to you contact to registry reminder 5	RAJAT KAPOOR
784	3/7/2024	Interlocutory Application (I.B.C)	710102056482024	COMPANY PETITION IB (IBC)/524(ND)2021	BHAWESH SRIVASTAVA & ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	No of objections. 1. main case number wrong mention in prayer. reminder 5 If you have any doubt humble request to you contact to registry 01124363846	RAJAT KAPOOR
785	8/7/2024	Interlocutory Application (I.B.C)	710102057922024	COMPANY PETITION IB (IBC)/292(ND)2021	BALAJI DUROBUILD PRIATE LIMITED VS SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	IBC Under Sec 9	20/07/2024	1.section wrong please choose technically 60(5), 2.OCR missed 3.pagination missed in index 4.1.book marking missed acording to the index with pagination. 5.sign missed after index 6.need to sign on every page of application, 7.please fill party in the portal from memo party 8.court fee and welfare missed in the vakalatnama if any query please contact to registry regarding your file	Azka Ahmed
786	8/7/2024	Interlocutory Application (I.B.C)	710102058032024	COMPANY PETITION IB (IBC)/412(ND)2021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Sec 60(5)	25/07/2024	No of objections 1. vakalatnama compulsory. (Reminder 2)	MITAL AND MITAL
787	7/7/2024	Interlocutory Application (I.B.C)	710102057682024	COMPANY PETITION IB (IBC)/524(ND)2021	SURENDRA CHOUDHARY & ORS VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	no of objection. 1. add all applicant in online portal. attach all affidavit 2. page no. 487,489,491,498,499,502,,503,1287 are cut. 3. Main case number wrong mention in prayer reminder 5 no of objections. 1. memo of parties	RAJAT KAPOOR
788	5/7/2024	Interlocutory Application (I.B.C)	710102056892024	COMPANY PETITION IB (IBC)/20(ND)2022	FLAT BUYER ASSOCIATION VS LEENA BATRA	Sec 60(5)	10/7/2024	mismatch according your online portal. 2. case type wrong choose intervention in case type.	VIJAY KASANA
789	10/7/2024	Interlocutory Application (I.B.C)	710102058472024	COMPANY PETITION IB (IBC)/1248(PB)201	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	16/07/2024	section mismatch in online portal and pdf.	SHASHWAT

790	5/7/2024	Company Application(Comp anies Act)	710102057092024	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	SRM BANQUETS PRIVATE LIMITED VS GAURANG GUPTA	Sec. 242(4)	29/07/2024	No of objections. 1. Need to affidavit for SRM BANQUETS PRIVATE LIMITED 2. Bookmarking as per index with page number OCR Missing If you have any doubt humble request to you please contact to registry	SANJAY MISHRA
791	7/7/2024	Company Application(Comp anies Act)	710102057442024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021	BLOGMINT DIGITAL PVT LTD VS GAURANG GUPTA	Rule 11 of NCLT	11/7/2024	no of objections. 1. vakalatnama compulsory.	Sasttra Legal
792	8/7/2024	Interlocutory Application (I.B.C)	710102057872024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS GAURANG GUPTA	Application under any other provisions- IBC	11/7/2024	no of objections. 1. memo of parties. 2. bookmarking compulsory with page numbering. 3. OCR missing.	ARUNAVA SIKDAR
793	7/7/2024	Interlocutory Application (I.B.C)	710102057632024	COMPANY PETITION IB (IBC)/338(ND)2024	CANARA BANK VS RISHABH SINGH	Rule 11 of NCLT, 2016	11/7/2024	1. memo of parties missing.	HITESH SACHAR
794	7/7/2024	Interlocutory Application (I.B.C)	710102057642024	COMPANY PETITION IB (IBC)/333(ND)2024	CANARA BANK VS GEETA SINGH	Rule 11 of NCLT, 2016	11/7/2024	no of objections. 1. memo of parties missing.	HITESH SACHAR
795	11/7/2024	Interlocutory Application (I.B.C)	710102058912024	TRANSFER APPLICATION (IBC)/34(PB)2024	JAYANT KUMAR JAIN VS UCO BANK	Rule 11 of NCLT, 2016	29/07/2024	1. vakalatnama compulsory.	Vikas
796	13/07/2024	Interlocutory Application (I.B.C)	710102059682024	COMPANY PETITION IB (IBC)/281(ND)2023	MANOJ KUMAR SINGH VS DWARKADHIS PROJECTS PRIVATE LIMITED	Section 21	25/07/2024	1. section wrong choose 21 in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. OCR missing. 5. page no. 93 to 100 are not clear. 6. need every page sign and true copy in annexure.	Sandiv
797	11/7/2024	Miscellaneous Application(Comp anies Act)	710102059122024	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED VS DWARKADHIS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT	25/07/2024	No. of objections 1. case type wrong. 2. add all applicant company in online portal. 3. need to be affidavit for all company. 4. Vakalatnama compulsory. 5. counsel sign missing in index. 6. First motion case no. mention in prayer difference from number mention in pdf If you have any doubt humble request to you please contact to registry	Arjun Singh
798	10/7/2024	Interlocutory Application (I.B.C)	710102058672024	COMPANY PETITION IB (IBC)/670(ND)2021	STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/7/2024	section wrong	MITAL AND MITAL
799	15/07/2024	Interlocutory Application (I.B.C)	710102061002024	COMPANY PETITION IB (IBC)/2240(ND)201	TARUN JAIN VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2024	main case wrong in pdf. 2. remove Tarun Jain details in online portal and added Umesh Gupta details in petitioner corner. 3. mention bookmarking with page numbering. 4.OCR missing. 5. need true copy in annexure.	Tarun
800	15/07/2024	Interlocutory Application (I.B.C)	3310118000012020	COMPANY PETITION IB (IBC)/2240(ND)201 9	SRIPRIYA KUMAR VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2024	1. contact to registry room no. 103.	Vijaykumar N P

801	15/07/2024	Interlocutory Application (I.B.C)	710102060942024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC 25/07/2	main case wrong in pdf. 2. fill all details in online portal according your memo of parties. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Anish Kumar Sanghi
802	15/07/2024	Interlocutory Application (I.B.C)	710102060802024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Sec 60(5) 27/07/2	no of objections 1. bookmarking as per index with page number 2. ocr missing 3.memo of party missing after attach mop applicant respondent fill online as per mop 4.upload only one pdf	Pankaj
803	15/07/2024	Interlocutory Application (I.B.C)	710102060842024	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG VS BANK OF BARODA	Application under any other provisions- IBC 6/8/20:	main case wrong in pdf. (wrong pdf) remove Vikas Garg details in online portal and added Umesh Gupta details in online portal. 3. bookmarking compulsory with page numbering. 4. OCR missing. reminder 2 If you have any doubt humble request to you contact to registry	Vikas Garg
804	15/07/2024	Interlocutory Application (I.B.C)	710102061302024	COMPANY PETITION IB (IBC)/1064(PB)201 8	MAHESH AGARWAL VS BANK OF BARODA	Application under any other provisions- IBC 6/8/20		kinshuk Chatterjee
805	16/07/2024	Interlocutory Application (I.B.C)	710102061422024	COMPANY PETITION IB (IBC)/1144(ND)201	CHETAN GUPTA VS BANK OF BARODA	Rule 11 of NCLT, 2016 21/11/	no of objections 1. bookmarking as per index with page Nos 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. 25 Rs welfare 3 Rs court fess or date missing on Vakalatnama	ASHOK
806	16/07/2024	Interlocutory Application (I.B.C)	710102061702024	COMPANY PETITION IB (IBC)/293(PB)2021	ANIL KUMAR SINGHAL VS BANK OF BARODA	Application under any other provisions-IBC 27/07/2	remove main case parties in online portal. 2. case type wrong choose IA (Liq.) Progress Report.	Avinash Kaur
807	16/07/2024	Company Application(Companies Act)	710102061582024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 2. SHRI. RAJESH MALIK MANAGING DIRECTOR	Rule 11 of NCLT 23/08/	no of objections 1. applicant respondent fill online portal as per mop and attach all applicant affidavit 2. need true copy in annexure. 4. bookmarking as per index with page number 4. OCR missing reminder 5	Devesh Maurya
808		Interlocutory	710102062242024	COMPANY PETITION IB (IBC)/1899(ND)201	VINEET GUPTA LIQUIDATOR AAKRITI INFO-MEDIA PRIVATE LIMITED VS NA	Rule 11 of NCLT, 2016 23/08/	no of objections 1. case type wrong choose IA (Liq.) Progress Report this case type is newly launch reminder 4	Ritesh Agrawal
809	17/07/2024	Interlocutory Application (I.B.C)	710102062162024	COMPANY PETITION IB (IBC)/196(ND)2024	YES BANK LIMITED VS MR. GETAMBER ANAND	Application under any other provisions- IBC 1/8/20	section wrong choose rule 11 in online portal.	V. Anush
810	22/07/2024	Interlocutory Application (I.B.C)	710102063652024	COMPANY PETITION IB (IBC)/1248(PB)201 8	RAJIVE RANJAN AND RITU RAJ THROUGH POWER OF ATTORNEY HOLDER I.E. PNB HOUSING FINANCE LIMITED VS PRABHJIT SINGH SONI RESOLUTION PROFESSIONAL OF GRANITE GATE PROPERTIES LIMITED	Sec 60(5) 24/07/2	/2024 1. OCR missing.	Naman Singh Bagga

811	23/07/2024	Miscellaneous Application (IBC)	710102064142024	COMPANY PETITION IB (IBC)/286(ND)2024	PURI CONSTRUCTION PRIVATE LTD VS TRIVENI ADVERTISING PVT. LTD.	Sec 60(5)	1/8/2024	case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	Esh Gupta
812	23/07/2024	Company Appeal	710102064062024	COMPANY PETITION IB (IBC)/138(ND)2020	EMPLOYEES PROVIDENT FUND ORGANIZATION VS NARMADA CEREAL PVT. LTD	Sec 42	1/8/2024	No of Objectios. 1.index missed 2.memo party missed 3.list of date events and brief synopsis missed 4.section wrong 5.case type wrong 6.vakalatnama missed 1.incomplete file please properly file 2.if any doubt please contact to registry regarding your file	Swati Jindal
942	24/07/2024	Company Application(Comp	740402064972024	COMPANY PETITION (COMPANIES	WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED VS UNION OF INDIA	Rule 11 of	44/0/2024	4 add all reproduct in police postal	Nijetha Cunta
813	24/07/2024	Interlocutory	710102064272024	COMPANY PETITION IB	DEPARTMENT OF STATE TAX VS TECPRO	Rule 11 of	11/9/2024	add all respondent in online portal. memo of parties missing. 2. main case wrong in pdf. 3. section wrong. 4. application missing. 5. contact to	Nistha Gupta
814		Application (I.B.C) Interlocutory Application (I.B.C)		(IBC)/197(PB)2017 COMPANY PETITION IB (IBC)/590(ND)2023	SYSTEM LIMITED LION BUILDCON PRIVATE LIMITED VS TECPRO SYSTEM LIMITED	NCLT, 2016 Section 21/Regulation 17 (1)	1/8/2024	registry regarding your file room no. 103. 1. section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Shwetal shepal CA GAURAV
816	24/07/2024	Interlocutory Application (I.B.C)	710102064352024	COMPANY PETITION IB (IBC)/108(ND)2023	GOLDENLINE INFRASTRUCTURES PRIVATELIMITED VS BANK OF BARODA	Section 21	1/8/2024	section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Amol
817	26/07/2024	Interlocutory Application (I.B.C)	710102065562024	COMPANY PETITION IB (IBC)/445(ND)2023	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. VS BANK OF BARODA	Rule 11 of NCLT, 2016	5/8/2024	need to separately field application and report.	Amol
818	26/07/2024	Company Application(Comp anies Act)	710102065592024	COMPANY PETITION (COMPANIES ACT)/27(ND)2022	LATIKA REGUNATHAN VS NA	Rule 32	5/9/2024	memo of parties mismatch according your online portal.	ATUL NAGARAJAN
819	29/07/2024	Company Application(Comp	710102065962024	COMPANY PETITION (COMPANIES	PRATAP SINGH PARMAR VS RESPONDENT NO.1	Rule 11 of NCLT	22/08/2024	1. bookmarking compulsory with page numbering. 2. PRABH PAUL PARMAR name mention as respondent in IAs title in online portal reminder 2 Regarding This Objections if You Have Doubt Please Contact To Help Desk Contac No 011 24363846 & mp;amp;amp;amp;amp; 011 24361890	
820	27/07/2024	Company Application(Comp anies Act)	710102065812024	COMPANY PETITION (COMPANIES ACT)/85(ND)2019	POONAM BUILDWELL PRIVATE LIMITED VS NIHO CONSTRUCTION LIMITED	Rule 11 of NCLT	6/8/2024	file incomplete. 2. contact to registry room no. 103.	SHANKARI MISHRA
821	27/07/2024	Interlocutory Application (I.B.C)	710102065672024	COMPANY PETITION IB (IBC)/1085(ND)201	RANJAN CHAKRABORTI VS NIHO CONSTRUCTION LIMITED	Section 21	6/8/2024	section wrong. 2. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering. 4. OCR missing.	Ashutosh

822	29/07/2024	Interlocutory Application (I.B.C)	710102065942024	COMPANY PETITION IB (IBC)/2721(ND)201	M/S STRABAG ENGINEERS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Section 60(5)	6/8/2024	1. fill all details in online portal. 2. applicant sign missing in prayer. 3. counsel sign missing in prayer. 4. index missing. 5. memo of parties missing. 6. notary missing. 7. need every page sign in application. 8. bookmarking compulsory with page numbering. 9. OCR missing. 10. proof of service missing. 11. file incomplete.	GAURAV MALIK
823	29/07/2024	Company Application(Comp anies Act)	710102066192024	COMPANY PETITION (COMPANIES ACT)/91(ND)2024	MR. MAYANK GOYAL VS SHASHANK GOYAL	Rule 11 of NCLT	6/8/2024	memo of parties missing.	Shubham Jain
824	29/07/2024	Interlocutory Application (I.B.C)	710102065982024	COMPANY PETITION IB (IBC)/1665(PB)201	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH RESOLUTION APPLICANT VS DCB BANK LIMITED	Rule 11 of NCLT, 2016	6/8/2024	fill all details in online portal. 2. need every page sign in application. 3. OCR missing.	ankur gupta
825	26/07/2024	Interlocutory Application (I.B.C)	710102065192024	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS DCB BANK LIMITED	Regulation 33	31/07/2024	no of objections 1. application all pages sign 3. pages 27 to 29 attach English type copy	RAGHAV CHADHA
826	22/07/2024	Company Application(Comp anies Act)	710102063762024	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS GOPI NATH PVT LTD	Rule 11 of NCLT	31/07/2024	vakalatnama compulsory.	ASHISH KUMAR GUPTA
827	17/07/2024	Interlocutory Application (I.B.C)	710102062292024	COMPANY PETITION IB (IBC)/690(ND)2018	RAJEEV LOCHAN VS GOPI NATH PVT LTD	Rule 11 of NCLT, 2016	31/07/2024	case type wrong choose IA (Liq.) Progress Report.	Shivam
828	22/07/2024	Miscellaneous Application (IBC)	710102063722024	COMPANY PETITION IB (IBC)/287(ND)2024	DHEER PROPERTIES LIMITED VS DHEER PROPERTIES LIMITED	Sec 60(5)	31/07/2024	case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. OCR missing.	Esh Gupta
829	22/07/2024	Company Application(Comp anies Act)	710102063522024	COMPANY PETITION (COMPANIES ACT)/297(ND)2018	REGISTRAR OF COMPANIES VS M/S EDOPTICA DEVELOPERS (INDIA) LIMITED	Rule 11 of NCLT	24/09/2024	1. fill all details in online portal. 2. section wrong online as per pdf 3. applicant respondent fill online as per mop PDF wrong main case link with CP/297(ND)2018 but pdf main case is (IB)-297(PB/2018 If you have any doubt request to you plz contact to registry room no 103 reminder 3	Sabhay
830	20/06/2024	Interlocutory Application (I.B.C)	710102053382024	COMPANY PETITION IB (IBC)/468(ND)2023	S U~ I L KUMAR AG RAWAL RESOLUTION PROFESSIONAL VS STAR SYNTHETICS PVT LTD	Sec 12(2)	9/8/2024	no of objections 1.only mention SUNIL KUMAR AGRAWAL RP details in online portal in IAs titles. 2. applicant respondent fill online as per mop 3.OCR missing. (reminder 3)	DHRUV GUPTA
831	17/07/2024	Interlocutory Application (I.B.C)	710102062062024	COMPANY PETITION IB (IBC)/2581(ND)201 9	GAURAV MAMIK VS STAR SYNTHETICS PVT LTD	Rule 11 of NCLT, 2016	31/07/2024	1. vakalatnama compulsory.	Rahul Tyagi
832	15/07/2024	Interlocutory Application (I.B.C)	710102061052024	COMPANY PETITION IB (IBC)/1083(PB)201	UMESH GUPTA VS STAR SYNTHETICS PVT LTD	Application under any other provisions- IBC	31/07/2024	need every page sign in application. bookmarking compulsory with page numbering. 3. OCR missing. 4. case type wrong choose IA (Liq.) Progress Report.	Umesh Gupta

833	23/07/2024	Interlocutory Application (I.B.C)	710102063842024	COMPANY PETITION IB (IBC)/233(ND)2022	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VS KAMAL RENU CREDIT & INVEST PRIVATELIMITED	Application under any other provisions- IBC	31/07/2024	1. fill all details in online portal. 2. mention index according your in pdf. 3. counsel sign missing in index or memo of parties and prayer. 4. need every page sign in application. 5. mention bookmarking according your index with page numbering. 6. applicant sign missing in prayer. 7. need every page sign and true copy in annexure. 8. contact to registry regarding your file room no. 103.	PARAS
334	17/07/2024	Interlocutory Application (I.B.C)	710102062042024	COMPANY PETITION IB (IBC)/2380(ND)201	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	31/07/2024	application file not upload	ANAND
335	16/07/2024	Interlocutory Application (I.B.C)	710102061742024	COMPANY PETITION IB (IBC)/356(ND)2021	ASHOK ARORA LIQUIDATOR VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/9/2024	file not open please re upload this file after reupload file is scrutinized reminder 4	ABHISHEK
		Interlocutory		COMPANY PETITION IB	AJAY KADMAWALA VS AD VICTORIAM VENTURES PRIVATE			no of objections 1. section wrong online as per pdf 2. add respondent in online portal as per mop 3IAs title fill online as per mop 4.True copy sign missing on annexures 5. bookmarking as per index	
336		Application (I.B.C) Restoration Application (Companies Act)	710102062382024	(IBC)/688(ND)2020 COMPANY APPEAL(COMPAN IES ACT)/205(ND)2022	VEER VATI VS	Rule 11 of	31/07/2024	1. contact to registry regarding your file room no. 103.	Rahul Jayender Jain
138	2/8/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB	DR. VIJAYKANT DIXIT VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	2/8/2024	need to translate all hindi pages. 2. vakalatnama compulsory.	Prachi Johri
:39	1/8/2024	Restoration Application (Companies Act)	710102067072024	COMPANY PETITION (COMPANIES ACT)/123(ND)2024	REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	25/11/2024	no of objections 1. main case no. and titles mention in pdf 2. counsel detail missing on index mop or prayer 3. Vakalatnama missing 4. proof of service missing file incomplete If you have any doubt humble request to you contact to registry room no 103 at DR 0112436890	Sonika Bharati
		Interlocutory		COMPANY PETITION IB	GYAN CHANDRA MISRA VS GIRISH CHANDER			1. section wrong. 2. page no. 52 are not clear. 3. OCR missing. 4. proof of	
840	3/8/2024	Application (I.B.C) Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/470(ND)2017	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD. VS COMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT.	Sec 60(5)	12/8/2024	service missing. 1. page no. 36 to 39	Avinash Bhati

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842	2/8/2024	Interlocutory Application (I.B.C)	710102067432024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS GIRISH CHANDER JOSHI KRISHNA BUILDESTATES PRIVATE LIMITED VS	Sec 60(5)	9/8/2024	proof of service missing. 2. OCR missing. 3. remove pdf in proof of service section. 4. section wrong.	Avinash Bhati
843	3/8/2024	Interlocutory Application (I.B.C)	710102067632024	COMPANY PETITION IB (IBC)/529(ND)2023	TRIUNE GLOBAL SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/08/2024	vakalatnama compulsory. attach but Rs 25 welfare fees or Rs 3 court fees missing reminder 2	Monica
844	4/8/2024	Interlocutory Application (I.B.C)	710102067922024	COMPANY PETITION IB (IBC)/204(ND)2021	ASHISH BHATNAGAR AND RANJANA KRISHNA VS M/S SUPERTECH LIMITED	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	25/11/2024	memo of parties mismatch according your online portal. reminder 3 If you have any doubt humble request to you contact to registry	Umesh Chauhan
845	2/8/2024	Interlocutory Application (I.B.C)	710102067412024	COMPANY PETITION IB (IBC)/204(ND)2021	ANIL KUMAR OJHA VS M/S SUPERTECH LIMITED	Sec 60(5)	4/10/2024	no of objections 1. main case not link. 2. counsel details incomplete index, mop and prayer. 3. Vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5 After the 4 reminder conern person visit registry and we trying to solve his problem but that time concern person told us main case going on in chennai bench so, that main case is not link with petition so main matter going on in chennai bench so how main case will link in delhi reminder 4 If you have any doubt humble request to you contact to DR at room no 103	ANIL KUMAR OJHA
846	5/8/2024	Company Application(Comp anies Act)	710102068022024	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	VIJAY AGGARWAL VS SUSHIL AGGARWAL & COMPANY PRIVATE	Rule 11 of NCLT	10/8/2024	1. vakalatnama compulsory.	DHRUV KAPUR
847	5/8/2024	Interlocutory	710102068022024	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS FENEXA TECHNOLOGY PRIVATE LIMITED ANSHUL ELECTRONICS	Application under any		mention IAs title as per mop 2. vakalatnama compulsory. attach but welfare Rs 25 or Court fees Rs 3 missing reminder 2	Shiv
848	5/8/2024	Interlocutory Application (I.B.C)	710102068032024	COMPANY PETITION IB (IBC)/771(PB)2018	PVT. LTD. VS VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	28/08/2024	vakalatnama compulsory. attach but court fees Rs 1 missing	YOGESH
849	6/8/2024	Interlocutory Application (I.B.C)	710102068422024	COMPANY PETITION IB (IBC)/687(PB)2020	INDIAN BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Section 22	14/08/2024	memo of parties missing. 2. section wrong. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory.	REEMA KHORANA
850	6/8/2024	Interlocutory Application (I.B.C)	710102068492024	COMPANY PETITION IB (IBC)/197(PB)2017	MR. RAMACHANDRAN SUBRAMANIAN VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/08/2024	case type wrong choose IA(LIQ).Progress Report.	ANJALI SHARMA
851	7/8/2024	Company Application(Comp anies Act)	710102068822024	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS UMESH GUPTA	Rule 32	30/08/2024	1. fill all details in online portal. 2. need every page sign in application and annexure. 3. remove double pagination in pdf. 4. vakalatnama compulsory. 5. need every page true copy in annexure. PDF not uploaded plz upload with clear all defects	Ridhima Bansal

852	8/8/2024	Interlocutory Application (I.B.C)	710102069402024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS UMESH GUPTA	Sec 60(5)	20/08/2024	1. section wrong. 2. case type wrong.	Avinash Bhati
853	8/8/2024	Interlocutory Application (I.B.C)	740402069472024	COMPANY PETITION IB (IBC)/872(ND)2020	MANISH GUPTA VS UMESH GUPTA	Application under any other provisions- IBC	20/08/2024	section wrong. 2. section wrong in page no. 1. 3. mention bookmarking with page numbering.	Manish Gupta
854	9/8/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT	Rule 11 of NCLT, 2016	21/08/2024	1. bookmarking compulsory with page numbering. 2. memo of parties missing. 3. section not mention in index. 4. counsel details incomplete in prayer. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory. 7. OCR missing.	SUNNY GANGWANI
855	9/8/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB	ABDUSSALAM VS MANOJ KULSHRESHTA	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)		fill all details in online portal. 2. date missing in vakalatnama. 3. proof of service missing.	RAJ VARDHAN
856	10/8/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/460(ND)2023	M/S. MAYANK TRADING COMPANY VS FRANK EDUCATIONAL AIDS	Sec 60(5)	14/08/2024	memo of parties missing. 2. need every page sign in application. 3. vakalatnama compulsory.	VIVEK SARIN
857	9/8/2024	Interlocutory Application (I.B.C)	710102069632024	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Application under any other provisions- IBC	21/08/2024	wrong filling need to be filed in additional documents.	SHITAL KHATRI
858	9/1/2024	Interlocutory Application (I.B.C)	710102003122024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Sec 49(2)	4/9/2024	no of objections 1.section wrong online as per pdf If you have any doubt humble request to you contact to registry	SHUBH
859	14/08/2024	Interlocutory Application (I.B.C)	710102070792024	COMPANY PETITION IB (IBC)/1095(ND)201 9	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED	Sec 60(5)	3/10/2024	1.section wrong online as per pdf select rule 11 reminder 5	Jitesh Prakash Gupta
860	12/8/2024	Interlocutory Application (I.B.C)	710102070412024	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS RAKESH NAYAR	Rule 11 of NCLT, 2016	21/08/2024	1. file incomplete.	SRI & ASSOCIATES
861	12/8/2024	Interlocutory Application (I.B.C)	710102070492024	COMPANY PETITION IB (IBC)/201(ND)2021	MASOOD HASAN VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	21/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. pagination missing. 4. counsel sign missing in index and prayer. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory. 7. OCR missing. 8. affidavit missing.	MAREESH
862	13/08/2024	Interlocutory Application (I.B.C)	710102070662024	COMPANY PETITION IB (IBC)/590(ND)2023	LION BUILDCON PRIVATE LIMITED VS M/S ELEGANT INFRACON PVT. LTD.	Section 22	22/08/2024	memo of parties missing. 2. bookmarking compulsory with page numbering. 3. OCR missing.	CA GAURAV
863	13/08/2024	Interlocutory Application (I.B.C)	710102070552024	COMPANY PETITION IB (IBC)/1721(PB)201	SATYADEVI ALAMURI VS AJAY KUMAR BISHNOI	Rule 11 of NCLT, 2016	22/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. page no. 70 are wrong adjust. 4. OCR missing. 5. section wrong mention in index. 6. proof of service missing. 7. remove pdf in proof of service section. 8. vakalatnama compulsory.	Bhavana Duhoon

364	14/08/2024	Interlocutory Application (I.B.C)	710102070842024	COMPANY PETITION IB (IBC)/742(ND)2018	MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED		12/11/2024	pagination missing in index as per pdf or incomplete in pdf reminder 2	Sasttra Legal
		Interlocutory		COMPANY PETITION IB	MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS	Application under any other provisions-		Pagination missing in index pagination	
65	14/08/2024	Application (I.B.C)	710102070802024	(IBC)/742(ND)2018	INDIA PRIVATE LIMITED	IBC,Sec 49(2)	13/11/2024	incomplete in pdf	Sasttra Legal
866	15/08/2024	Interlocutory Application (I.B.C)	710102071022024	COMPANY PETITION IB (IBC)/2628(ND)201	AJINDER PAL SINGH VS SARAYA INDUSTRIES LTD	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	22/08/2024	bookmarking compulsory with page numbering. 2. need true copy in annexure. 3. need to be affidavit for all applicant. 4. OCR missing. 5. date missing in vakalatnama.	BIRENDRA PRASA SINGH
67	17/08/2024	Interlocutory Application (I.B.C)	710102071442024	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	3/9/2024	1. volume 1 and 2 separately index missing. remider 2	Rajiv Malik
68	17/08/2024	Company Application(Comp	710102071772024	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS PRABHA PAUL PARMAR	Rule 11 of NCLT	23/08/2024	bookmarking compulsory with page numbering.	Adarsh
69		Miscellaneous Application (IBC)	710102072002024	COMPANY PETITION IB (IBC)/960(ND)2020	SUMAN KUMAR VERMA VS PRABHA PAUL	Application under any other provisions- IBC		1. wrong filling.	SUMAN
70	20/08/2024	Company Application(Comp anies Act)	710102072112024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	23/08/2024	1. section wrong.	Sumit Rajput
71	19/08/2024	Interlocutory Application (I.B.C)	710102071912024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	23/08/2024	section wrong. 2. vakalatnama compulsory.	Muskan Puri
170	20/00/2004	Company Application(Comp	74040007007004	COMPANY PETITION (COMPANIES	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE	Rule 11 of	22/00/2024	1. section wrong. 2. need every page	Sumit Baimut
72 73	19/08/2024	Interlocutory Application (I.B.C)	710102072072024	ACT)/44(PB)2020 COMPANY PETITION IB (IBC)/1572(ND)201	MADAN MOHAN DHUPAR VS FLYING BEE HOSPITALITY LLP	NCLT Sec 60(5)	3/9/2024	1. fill all details in online portal. 2. page no. 52 are not clear. reminder 2	Sumit Rajput KARAN
74		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/378(PB)2017	SAHASRA ELECTRONIC SOLUTIONS LIMITED VS MR ANIL KOHLI LIQUIDATOR	Section 60(5)	24/08/2024	3Rs court fee missing in vakalatnama.	
375	20/08/2024	Company Application(Comp	710102072102024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	24/08/2024	1. section wrong.	Sumit Rajput
376	20/08/2024	Company Application(Comp anies Act)	710102072222024	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES	Application under any other provisions	24/08/2024	main case not complete in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. vakalatnama compulsory. 5. need every page sign and true copy in annexure.	Aishwarya Tyagi

877	22/08/2024	Interlocutory Application (I.B.C)	710102072872024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS DEEPAK KUMAR GOYAL	Sec 60(5)	18/09/2024	memo of parties mismatch according your online portal. reminder 3 SIDHARTH CHAUHAN as fill as a applicant or SHRI DEEPAK KUMAR GOYAL, PUNJAB NATIONAL BANK fill as a respondent in online portal	Shiv Mangal Sharma
878	22/08/2024	Interlocutory Application (I.B.C)	710102072752024	COMPANY PETITION IB (IBC)/114(ND)2024		Sec 60(5)	28/08/2024	memo of parties missing. 2. section wrong. 3. vakalatnama compulsory.	AYAL
879	21/08/2024	Company Application(Comp anies Act)	710102072522024	COMPANY APPEAL(COMPAN IES ACT)/177(ND)2022	M/S. LEADS HOUSES & INFRASTRUCTURE PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI PANKHURI	Rule 11 of NCLT	27/08/2024	1. vakalatnama compulsory.	AKSHAT GUPTA
880	23/08/2024	Interlocutory Application (I.B.C)	710102073042024	COMPANY PETITION IB (IBC)/625(PB)2018	INVESTMENT AND SECURITES LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	Application under any other provisions- IBC	28/08/2024	bookmarking compulsory with page numbering. 2. case type wrong choose IA (Liq.) Progress Report.	Nishant Gaurav Gupta
881	23/08/2024	Interlocutory Application (I.B.C)	710102072982024	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANIJ & COAL NAGPUR PRIVATE LIMITED VS GLOBUS SPIRITS LIMITED	Rule 11 of NCLT, 2016	28/08/2024	memo of parties missing. 2. section wrong. 3. 25Rs welfare fee not showing properly.	shivam
882	8/8/2024	Interlocutory Application (I.B.C)	710102069012024	COMPANY PETITION IB (IBC)/100(ND)2019	DEEPALI DESIGNS & EXBIHITS PVT LTD VS PICO EVENT INDIA MARKETING PVT LTD	Application under any other provisions- IBC	30/08/2024	section wrong online as per pdf 2. fill all details in online portal. 3. 15Rs welfare fee missing in Vakalatnama. reminder 2	Ajit
883	22/08/2024	Restoration Application (Companies Act)	710102072802024	COMPANY PETITION (COMPANIES ACT)/121(ND)2021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES	Rule 48	6/9/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. counsel details incomplete in prayer. 4. applicant sign missing in prayer. 5. page no. 11,15 are not clear. 6. vakalatnama compulsory. reminder 2	K GAURAV & CO.
884	16/08/2024	Company Application(Comp anies Act)	710102071372024	COMPANY PETITION (COMPANIES ACT)/198(ND)2023	MADAN LAL JINDAL VS KURINJI METALS PRIVATE LIMITED	Rule 11 of NCLT	24/08/2024	1. vakalatnama compulsory.	KARAN MALHOTRA
885	24/08/2024	Review Application (Companies Act)	710102073192024	COMPANY PETITION (COMPANIES ACT)/180(ND)2023	BALVEEN KAUR VS DEEPAK GULATI & ASSOCIATES	Rule 11 of NCLT	27/08/2024	case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. remove extra pdf. 5. OCR missing.	DEEPAK GULATI AND ASSOCIATES
886	26/08/2024	Interlocutory Application (I.B.C)	710102073552024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	30/08/2024	section not mention in index. 2. bookmarking compulsory with page numbering. 3. memo of parties missing. remove pdf in proof of service section. 5. pagination missing. 6. vakalatnama compulsory. 7. proof of service missing. 8. need every page sign in application. 9. counsel details and applicant sign missing in prayer and index. 10. file incomplete.	Muskan Puri

887	27/08/2024	Interlocutory Application (I.B.C)	710102073812024	COMPANY PETITION IB (IBC)/1444(PB)201 8	SUNAR JEWELS PVT.LTD VS THE REGISTRAR OF COMPANIES	Sec 60(5)	30/08/2024	vakalatnama compulsory.	MANOJ
888	27/08/2024	Interlocutory Application (I.B.C)	710102074022024	COMPANY PETITION IB (IBC)/289(ND)2024	BHUVAN MADAN VS THE REGISTRAR OF COMPANIES	Sec 60(5)	28/08/2024	true copy and sign in annexures	Bhavya Khatreja
889	22/08/2024	Interlocutory Application (I.B.C)	710102072892024	COMPANY PETITION IB (IBC)/2130(ND)201	LUDHIANA IMPROVEMENT TRUST VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	13/09/2024	need every page sign and true copy in annexure. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. proof of service missing. reminder 2	Divita Vyas
		Interlocutory		COMPANY PETITION IB	VIPIN AGGARWAL VS TODAY HOMES AND INFRASTRUCTURE			bookmarking with page numbering	
890 891		Application (I.B.C) Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/128(PB)2024	PVT. LTD. ATMA RAM HOUSE INVESTMENT PRIVATE LIMITED VS 1. BHUSHAN POWER AND STEEL LIMITED	Application under any other provisions- IBC	31/08/2024	missing section wrong ocr missing 1. proof of service missing.	SOAYIB QURESHI
892		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1248(PB)201	IHDP HOME INTERIORS EXPORTS PARKS PVT.LTD. VS RP	Sections 60(5)/Regulatio n 13		Tool of service missing. Add all respondent in online portal. 2. remove double pagination in pdf. 3. bookmarking compulsory with page numbering.	GOVIND
893	30/08/2024	Interlocutory Application (I.B.C)	710102074572024	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	Rule 11 of NCLT, 2016	4/9/2024	memo of parties missing. 2. need every page true copy in annexure. 3. vakalatnama compulsory. 4. mention bookmarking according your index with page numbering. 4. OCR missing.	SANYAM JAIN
894	30/08/2024	Interlocutory Application (I.B.C)	710102074812024	COMPANY PETITION IB (IBC)/496(ND)2018	M/S ALPHABET HEIGHTS PVT. LTD. VS M/S MAPLE REALCON PVT. LTD.	Sec 60(5)	4/9/2024	section wrong. 2. remove main case parties in online portal. 3. 1Rs court fee short in vakalatnama.	MRINAL HARSH VARDHAN
905	1/9/2024	Interlocutory	740402075202024	COMPANY PETITION IB (IBC)/1412(ND)201	RAJESH KUMAR GUPTA VS M/S MAPLE	Application under any other	E(0/2024	no of objection. 1. case type wrong choose IA (Liq.) Progress Report. 2. bookmarking compulsory with page	Beiseh Kuman Cunto
895 896		Application (I.B.C) Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/31(ND)2023	VERSHA DEWAN VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	provisions- IBC	5/9/2024	numbering. 3. OCR missing. no of objection. 1. need every page sign in application. 2. pdf not clear.	Rajesh Kumar Gupta Dipanshu Chugh
897	1/9/2024	Interlocutory Application (I.B.C)	710102075292024	COMPANY PETITION IB (IBC)/1155(ND)201	RAJESH KUMAR GUPTA VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	Application under any other provisions- IBC	5/9/2024	no of objections. 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Rajesh Kumar Gupta
898	3/9/2024	Company Application(Comp anies Act)	710102075762024	COMPANY APPEAL(COMPAN IES ACT)/95(ND)2024	RAJOURI CHITS AND FINANCE PYT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA HAVING ITS OFFICE AT 4TH FLOOR IFCI TOWER61 NEHRU PLACE NEW DELHI 110019	Application under any other provisions	17/09/2024	1. pdf not upload. reminder 2	SHANKAR KUMAR JHA

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399	3/9/2024	Interlocutory Application (I.B.C)	710102075982024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA HAVING ITS OFFICE AT 4TH FLOOR IFCI TOWER61 NEHRU PLACE NEW DELHI 110019	Rule 11 of NCLT, 2016	6/9/2024	no of objections. 1. section wrong. 2. case type wrong.	Avinash Bhati
00	3/9/2024	Restoration Application (Companies Act)	710102075932024	COMPANY APPEAL(COMPAN IES ACT)/104(ND)2020	INCOME TAX OFFICER WARD- 19(4) VS REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S PICTURESQUE PROMOTERS PVT. LTD.)	Rule 11 of NCLT	28/10/2024	Parvinder Singh detail not fill on online portal put on ticket blank side	Rahul Singh
001	5/9/2024	Interlocutory Application (I.B.C)	710102076682024	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/09/2024	memo of parties mismatch according your online portal. reminder 2	KNM & Partners
902	5/9/2024	Interlocutory Application (I.B.C)	710102076422024	COMPANY PETITION IB (IBC)/1221(ND)201	ALPINE REALTECH PVT LTD VS PUNJAB & SIND BANK	Sec 60(5)	13/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. counsel details missing in index. 4. counsel sign missing in prayer. 5. need every page sign and true copy in annexure. 6. bookmarking compulsory with page numbering. 7. page no. 299 to 379 are not clear. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. proof of service missing. 10. OCR missing.	Kiran
03	6/9/2024	Interlocutory Application (I.B.C)	710102076892024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS RAJIV MALIK	Section 19(2) / Regulation 30	3/10/2024	bench wrong mention in page no 4 in pdf	Rahul
04	5/9/2024	Interlocutory Application (I.B.C)	710102076542024	COMPANY PETITION IB (IBC)/297(PB)2018	MRS. SURINDER KAUR VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED SUDHIR KUMAR	Rule 11 of NCLT, 2016	13/09/2024	memo of parties missing. 2. need every page sign and true copy in annexure. 3. pagination wrong in index. vakalatnama compulsory. 5. need to be affidavit for all applicant.	DHRUV KUMRA
05	6/9/2024	Interlocutory Application (I.B.C)	710102077002024	COMPANY PETITION IB (IBC)/98(ND)2024	AGARWAL VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Application under any other provisions- IBC	7/10/2024	page no. 24 to 31 are not clear. reminder 3	SURBHI
06	8/9/2024	Company Application(Comp anies Act)	710102077442024	TRANSFER PETITION(COMPA NIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS M~OUT INFRASTRUCTURE PVT~ LTD:	Application under any other provisions	18/09/2024	1. contact to registry room no. 103.	Deepa
07	10/0/2024	Interlocutory	740402079002024	COMPANY PETITION IB (IBC)/1529(ND)201	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS	Soc 60/5)	24/44/2024	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATIO detail missing	Doing Molling
007	9/9/2024	Application (I.B.C) Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PVT. LTD. VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	6/12/2024	in pdf 1. memo of parties mismatch according your online portal. make mop as per application Contact to registry at room no 103	Rajiv Malik Apoorva Pandey

909	9/9/2024	Interlocutory Application (I.B.C)	710102077742024	COMPANY PETITION IB (IBC)/256(ND)2019	NIRMALA SINGH VS JC WORLD HOSPITALITY PRIVATE LIMITED ANIL KUMAR	Sec 60(5)	2/12/2024	1. page no. 29 to 65,178 to 180 to 191 2. remove double pagination reminder 7	Anurag
10	11/9/2024	Interlocutory Application (I.B.C)	710102078422024	COMPANY PETITION IB (IBC)/419(PB)2018	(LIQUIDATOR OF PEARL VISION PVT. LTD) VS INDIAN OVERSEAS BANK	Sec 60(5)	19/09/2024	fill all details in online portal. 2. mention bookmarking according your index with page numbering. 3. vakalatnama compulsory.	SAHIL CHANDRA
11	11/9/2024	Interlocutory Application (I.B.C)	710102078152024	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA VS MAPLE LOGISTICS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A		file incomplete place do properly after that we will check.	SANJAY JAIN
12	12/9/2024	Company Application(Comp anies Act)	710102078672024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ADARSH INFO TECH PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
13	11/9/2024	Interlocutory Application (I.B.C)	710102078242024	COMPANY PETITION IB (IBC)/417(ND)2023	MS PAKHI INFRA & OTHERS VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 60(5)	20/09/2024	No of objection 1.case type wrong please choose intervention petition in online 2.list of date events and brief synopsis missed 3.councel detail missed after index 4.online portal entry incomplete 5.sign missed after memo 6.need to sign on every page of application 7.court fee missed and welfare in vakalatnama 8.service missed	ANANNYA
4	12/9/2024	Company Application(Comp anies Act)	710102078652024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA ASL INVESTMENTS	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
5	12/9/2024	Company Application(Comp anies Act)	710102078682024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
6	12/9/2024	Company Application(Comp anies Act)	710102078722024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	DECOR INVESTMENT & FINANCE PRIVATELIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
17	12/9/2024	Company Application(Comp anies Act)	710102078732024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AARTI IRON & POWER PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
18	12/9/2024	Company Application(Comp anies Act)	710102078692024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BIC INVESTMENT PRIVATE LIMITED (TRANSFERRED TO DELHI) VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.

919	12/9/2024	Interlocutory Application (I.B.C)	710102078562024	COMPANY PETITION IB (IBC)/48(PB)2020	ARUN KUMAR BAJPAI VS VEKAS KUMAR GARG	Section 60(5)	20/09/2024	1. page no. 37,78,79,80 are not clear. 2. need every page true copy in annexure.	A.K ASSOCIATES law offices
920	12/9/2024	Company Application(Comp anies Act)	710102078662024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRUDENT TRANSPORT COMPANY LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
921	12/9/2024	Company Application(Comp anies Act)	710102078742024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
922	12/9/2024	Company Application(Comp anies Act)	710102078702024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SILVER-STAR COMMERCIAL COMPANY PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering.	VINEET K.
923	12/9/2024	Company Application(Comp anies Act)	710102078762024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BIC INVESTMENT PRIVATE LIMITED (TRANSFERRED TO DELHI) VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	wrong filling need to filed in addition documents.	VINEET K.
924	12/9/2024	Company Application(Comp anies Act)	710102078712024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BSN ENTERPRISES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
925	12/9/2024	Company Application(Companies Act)	710102078822024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AROMATIC STEEL PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION	Rule 11 of NCLT	20/09/2024	wrong filling need to be filed in additional document.	Vishisht
926	12/9/2024	Interlocutory Application (I.B.C)	710102078992024	COMPANY PETITION IB (IBC)/417(ND)2021	MILIND KASHIRAM JADHAV AND OTHERS VS MR. SAJJANKUMAR DOKANIA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	20/09/2024	memo of parties mismatch according your online portal. 2. counsel details missing in prayer. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5. OCR missing.	SIDHARTH SINGH
927	12/9/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/487(ND)2024	KRISHAN KANHAI ASSOCIATES VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. OCR missing. 4. mention bookmarking with page numbering.	Harish
928	12/9/2024	Company Application(Comp anies Act)	710102078752024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ASL INVESTMENTS PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.

929	13/09/2024	Interlocutory Application (I.B.C)	710102079232024	COMPANY PETITION IB (IBC)/545(ND)2023	PUJA JAIN VS RAJNEESH KUMAR AGGARWAL	Sections 60(5)/Regulatio n 13	20/09/2024	page no.42-61 not clear page ticket put on blank side vakalatnama and true copy sign mising in annexure page	Simran Makhija
930	12/9/2024	Company Application(Comp anies Act)	710102078792024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AARTI IRON & POWER PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
930	12/9/2024	anies Act)	710102076792024	AC1)/109(ND)2023	OF INDIA	NGLI	20/09/2024	1. wrong ming.	VINCET K.
931	13/09/2024	Interlocutory Application (I.B.C)	710102079212024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	RAJENDRA DEVIDAS PURANIK VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3),Rule 11 of NCLT, 2016	20/09/2024	wrong file please choose location mumabi	ANOOP
		Company Application(Comp		COMPANY PETITION (COMPANIES	BSN ENTERPRISES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION	Rule 11 of			
932	12/9/2024	anies Act)	710102078772024	ACT)/105(ND)2023	OF INDIA AROMATIC STEEL	NCLT	20/09/2024	1. wrong filling.	VINEET K.
933	12/9/2024	Company Application(Comp anies Act)	710102078802024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Vishisht
934	12/9/2024	Company Application(Comp anies Act)	710102078782024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ADARSH INFO TECH PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of	20/09/2024	1. wrong filling.	VINEET K.
		Interlocutory		COMPANY PETITION IB	VINAY KUMAR VS TECHNICOLOUR DREAM PANTS				
935	13/09/2024	Application (I.B.C)	710102079362024	(IBC)/193(ND)2024	PRIVATE LIMITED	Sec 60(5)	27/09/2024	Page 11 to 40, 47 53 105 not clear pages	Uday Chaudhary
936	14/09/2024	Interlocutory Application (I.B.C)	710102079452024	COMPANY PETITION IB (IBC)/3196(ND)201	MS. VARINDER KAUR BANGA & ANR. VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS.	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	20/11/2024	MT. MANINDER SINGH BANGA and MR.NILESH SHARMA and REGISTRAR OF COMPANIES detail missing on online portal bookmarking missing true copy sign missing in annexure sign missing in application page	AMARENDRA KUMAR DUBEY
937	16/09/2024	Interlocutory Application (I.B.C)	710102079932024	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS.	Application under any other provisions- IBC	8/10/2024	1. memo of parties missing and mention in index 2. If this application is dissolution application change case type Interlocutory Application(IBC)(Dis.) 3 section wrong choose 54 online portal or index 4. both application file separately 5. sign missing in annexure 3. contact to registry room no. 103.	Nishant Gaurav Gupta
938	16/09/2024	Interlocutory Application (I.B.C)	710102080042024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTH CHAUHAN (SUSPENDED DIRECTOR) VS SIDHARTHA BUILDHOME PRIVATE	Sec 60(5)	23/09/2024	need every page sign in application. need true copy in annexure.	Shiv Mangal Sharma

939	7/9/2024	Company Application(Comp anies Act)	710102077382024	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	SANJAY KUMAR AGARWAL VS RAJ CHAUDHARY	Sec. 242(4)	17/09/2024	pagination missing in index. 2. counsel sign missing in prayer. 3. bookmarking compulsory with page numbering. 4. notary missing. 5. proof of service missing. 6. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 7. OCR missing.	DHRUV GUPTA
940	17/09/2024	Interlocutory Application (I.B.C)	710102080362024	COMPANY PETITION IB (IBC)/610(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
941	17/09/2024	Interlocutory Application (I.B.C)	710102080332024	COMPANY PETITION IB (IBC)/613(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
942	17/09/2024	Interlocutory Application (I.B.C)	710102080232024	COMPANY PETITION IB (IBC)/612(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
943	47/00/2024	Interlocutory Application (I.B.C)	740402090272024	COMPANY PETITION IB (IBC)/281(ND)2023	LEKHRAJ BAJAJ VS THE DIRECTOR TOWN AND COUNTRY PLANNING HARYANA	Soc 60/5)	24/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. affidavit missing. 5. bookmarking compulsory with page numbering. 6. vakalatnama compulsory.	Nakul
944		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/541(ND)2022	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS ORBIS TRUSTEESHIP SERVICES PRIVATE	Rule 11 of	24/09/2024	section wrong. 2. vakalatnama compulsory.	VIVEK
945	11/9/2024	Company Application(Comp anies Act)	710102078372024	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 244(1)	19/09/2024	1. memo of parties missing. 2. need to be affidavit for all applicant. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. OCR missing. 6. need every page sign in application.	Jitesh
946	20/09/2024	Miscellaneous Application(Comp anies Act)	710102081132024	TRANSFER PETITION(COMPA NIES ACT)/30(PB)2024	ALLEGIS SERVICES INDIA PVT LTD VS OLIVE TELECOMMUNICATION PRIVATE LTD.	Application under any other provisions	23/09/2024	case type wrong. 2. section wrong. 3. volume 1 and 2 separately index missing. 4. prayer missing. 5. OCR missing. 6, mention bookmarking according your index with page numbering.	Ajit Warrier
947	12/9/2024	Company Appeal (IBC)	710102078522024	COMPANY PETITION IB (IBC)/995(PB)2020	AAA LANDMARK PRIVATE LIMITECD VS GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	20/09/2024	case type wrong. 2. remove respondent in online portal. 3. ticket put on blank side in vakalatnama.	Achal Gupta
948	20/09/2024	Interlocutory Application (I.B.C)	710102080842024	COMPANY PETITION IB (IBC)/412(ND)2021	ARCHANA AGGARWAL VS STATE BANK OF INDIA	Sec 60(5)	18/10/2024	need every page sign in application. Vakalatnama compulsory. 3. numbering wrong in bookmarking. 4. OCR missing reminder 3	Ajay
949	19/09/2024	Interlocutory Application (I.B.C)	710102080742024	COMPANY PETITION IB (IBC)/1369(PB)201 9	MR. RAJIV KUMAR MAHAJAN VS ANSAL HOUSING LIMITED	Rule 11 of NCLT, 2016	17/10/2024	memo of party missing also mention in index Vakalatnama missing if you have any doubt humble request to you contact to registry room no 103	HARSHIT KHANNA
950	20/09/2024	Company Application(Comp anies Act)	710102080782024	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	NIJI SAPRA VS UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS	Rule 11 of NCLT	8/10/2024	1 SECTION WRONG online as per pdf select Application under any other provisions companies act	Neeraj Kumar

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					MEENA JONEJA SUSPENDED			counsel sign missing in index and memo of parties and prayer. 2. remove main case parties in online portal. 3.	
		Interlocutory		COMPANY PETITION IB	DIRECTOR OF SCHON ULTRA WARES PVT LTD VS SCHON ULTRAWARES PRIVATE			need every page sign in application. 4. notary missing. 5. vakalatnama incomplete. 6. need every page sign and true copy in annexure. 7. bookmarking	
1	21/09/2024	Application (I.B.C)	710102081282024	(IBC)/622(ND)2022		Sec 60(5)	25/09/2024	compulsory with page numbering.	Apoorv Khator
2	20/09/2024	Interlocutory Application (I.B.C)	710102080862024	COMPANY PETITION IB (IBC)/413(ND)2021	SAPNA AGGARWAL VS STATE BANK OF INDIA	Sec 60(5)	18/10/2024	need every page sign in application. numbering wrong in bookmarking. 3. OCR missing. 4. vakalatnama compulsory, reminder 3	Ajay
	20/03/2024	Application (i.b.o)	71010200002024	COMPANY PETITION IB	EMERALD LANDS (INDIA) PVT. LTD VS SILVERGLADES INFRASTRCUTURE	Jec 00(3)	10/10/2024	Compulsory, reminuer o	Ajay
		Interlocutory		(IBC)/1466(ND)201	PRIVATE LIMITED &				
3	23/09/2024	Application (I.B.C)	710102081542024	9	ORS MR. NITIN NARANG VS	Sec 66(1)	15/10/2024	1. pagination wrong in index.	Sujoy
		Interlocutory		COMPANY PETITION IB	SILVERGLADES INFRASTRCUTURE PRIVATE LIMITED &	Application under any other			
54	17/09/2024	Application (I.B.C)	710102080262024	(IBC)/608(ND)2023	ORS	provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
		Interlocutory		COMPANY PETITION IB	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS NESTIVA HEALTHCARE	Rule 11 of			
55	23/09/2024	Application (I.B.C)	710102081612024	(IBC)/69(PB)2023	PRIVATE LIMITED	NCLT, 2016	26/09/2024	1. vakalatnama compulsory.	Dhruv Gupta
56	23/09/2024	Interlocutory Application (I.B.C)	710102081622024	COMPANY PETITION IB (IBC)/843(ND)2018	DIRECTORATE OF ENFORCEMENT VS DR JAIN VIDEO ON WHEELS LIMITED	Application under any other provisions- IBC	26/09/2024	section not mention in index. 2. vakalatnama compulsory.	Zoheb
. 7	25/09/2024	Company Application(Comp anies Act)	710102082312024	COMPANY PETITION (COMPANIES ACT)/175(PB)2024	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA & ORS VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA & ORS	Rule 11 of NCLT	27/09/2024	section wrong. 2. main case missing in everywhere in pdf.	RAJEEV
		Interlocutory		COMPANY PETITION IB	KRIPA SHANKER			1. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 2. NCLT headline missing in vakalatnama.	
58		Application (I.B.C)	710102082192024	8	GUPTA	Sec 66(1)	25/11/2024	3. need to be affidavit for all applicant.	Amol Chitravansi
		Interlocutory		COMPANY PETITION IB	TATA CAPITAL LTD. VS AL NAFEES FROZEN FOOD EXPORTS	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13,		1. add all respondent in online portal. 2. need every page sign in application. 3. ticket put on blank side in vakalatnama. 4. 1Rs court fee short and date missing in vakalatnama. 5. need every page sign	
59	27/09/2024	Interlocutory Application (I.B.C)	710102083192024		PRIVATELIMITED	12, 12A, 13, 14, 17(1)	30/09/2024	and true copy in annexure.	LALIT PANDEY
		Interlocutory			KRIT NARAYAN MISHRA VS AL NAFEES FROZEN FOOD EXPORTS	Application under any other		main case missing. 2. bookmarking compulsory with page numbering. 3.	
	00/00/0004		710102082952024		PRIVATELIMITED	provisions- IBC	20/00/2024	section not mention in index.	Krit

961	30/09/2024	Interlocutory Application (I.B.C)	710102083672024	COMPANY PETITION IB (IBC)/533(ND)2024	DTH INFRA ENGINEERS PRIVATE LIMITED VS HINDUSTAN URVARAK & RASAYAN LIMITED	Rule 11 of NCLT, 2016	3/10/2024	section not mention in index. 2. counsel details missing in memo of parties.	Aamir Zafar Khan
62	28/09/2024	Company Appeal (IBC)	710102083592024	COMPANY PETITION IB (IBC)/16(PB)2017	REEMA CHAUHAN VS EARTH ICONIC INFRASTRUCTURES	Sec 42	3/10/2024	No of objections 1.book marking missed with the pagination according to the index 2.Need to sign on every page of application 3.brief synopsis missed 4.	ADV. ANKUR
63	28/09/2024	Restoration Application (IBC)	710102083372024	COMPANY PETITION IB (IBC)/609(ND)2017	BANK OF INDIA VS EARTH ICONIC INFRASTRUCTURES	Rule 11 of NCLT, 2016	9/12/2024	Vakalatnama compulsory attach but ticket paste on blank side 2. Bookmarking as per index with page number	Ashish
64	30/09/2024	Interlocutory Application (I.B.C)	710102083752024	COMPANY PETITION IB (IBC)/587(ND)2023	JAMMU AND KSHMIR BANK LIMITED VS L.D.CRYSTALS PRIVATE LIMITED	Application under any other provisions- IBC	9/10/2024	counsel details missing in memo of parties. 2. section not mention in index. need true copy in annexure. 4. bookmarking compulsory with page numbering. 5. OCR missing. PDF not upload please upload after upload will chek application	Ravinder
65	2/10/2024	Interlocutory Application (I.B.C)	710102084402024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulatio n 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 57 to 59,66 to 70.75.89 are not clear.	Ashutosh
66	3/10/2024	Company Application(Companies Act)	710102084702024	COMPANY PETITION (COMPANIES ACT)/26(ND)2023	SAREL DRILL & ENGINEERING EQUIPMENTINDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Rule 11 of	15/10/2024	memo of parties missing. 2. vakalatnama compulsory. 3. remove extra pdf.	Rakesh Taneja
67		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1333(ND)201 8	ARUN CHATURVEDI VS ACE FOOTMARK PVT. LTD	Rule 11 of NCLT, 2016	18/10/2024	NCLT Order missing. 2. 1Rs court fee short in vakalatnama.	Rama Nath Jha
68	7/10/2024	Miscellaneous Application(Comp anies Act)	710102085972024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	17/10/2024	case type wrong. 2. vakalatnama compulsory. 3. remove main case parties in online portal.	VINOD
69	8/10/2024	Company Application(Comp anies Act)	710102086242024	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Rule 11 of NCLT	18/10/2024	memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. proof of service missing. OCR missing.	DHANANJAY
)70	8/10/2024	Interlocutory Application (I.B.C)	710102086152024	COMPANY PETITION IB (IBC)/13(ND)2024	DR.TARUNA GOYAL RESOLUTION PROFESSIONAL VS PADMAKRITI CREATIONS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	pagination missing. 2. bookmarking compulsory with page numbering. 3. need every page sign in application. 4. need every page sign and true copy in annexure.	SWATI SALUJA

		T	T	1	M/S KUMAR				T
971	8/10/2024	Interlocutory Application (I.B.C)	710102086212024	COMPANY PETITION IB (IBC)/549(ND)2022	ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	memo of parties mismatch according your online portal. 2. remove pdf of poof of service section.	kinshuk Chatterjee
972	9/10/2024	Interlocutory Application (I.B.C)	710102086872024	COMPANY PETITION IB (IBC)/330(ND)2021	ANIL KUMAR VS JALESH KUMAR GROVER	Sec 49(2)	19/10/2024	1. due payment rule 11.	SANTOSHI YADAV
973	8/10/2024	Interlocutory Application (I.B.C)	710102086552024	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	memo of parties mismatch according your online portal.	kinshuk Chatterjee
974		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1083(PB)201	UMESH GUPTA VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC		case type wrong	Umesh Gupta
975	12/10/2024	Interlocutory Application (I.B.C)	710102087642024	COMPANY PETITION IB (IBC)/410(ND)2024	TARUNA GOEL IRP VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/10/2024	notary missing. 2. need every page sign and true copy in annexure. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. bookmarking compulsory with page numbering.	SWATI SALUJA
976	11/10/2024	Interlocutory Application (I.B.C)	710102087412024	COMPANY PETITION IB (IBC)/901(ND)2020	KOTAK MAHINDRA BANK LTDASSIGNEE OF PNB HOUSING FINANCE LIMITED- VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Rule 11 of NCLT, 2016	6/12/2024	ocr missing	Vikas Kumar
977		Interlocutory Application (I.B.C)	710102087062024	COMPANY PETITION IB (IBC)/919(ND)2020	SHRI SUMIT BANSAL & ANR. VS TRESCO HOMES PVT. LTD	Section 60(5)	26/12/2024	No of objection 1.main case year wrong in pdf (IB-919(ND)/2018/ in pdf C.P. (IB)/919(ND)2020 liked 2.main case no not mention in vakalatnama 3.case type wrong	Abhirakshak Rajpal
978		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS TRESCO HOMES PVT. LTD		4/12/2024	1.bookmarking as per index with index 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. remove extra pdf 5. heading of pdf wrong should be NCLT	Pankaj
979	15/10/2024	Interlocutory Application (I.B.C)	710102088462024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS TRESCO HOMES PVT. LTD	Application under any other provisions- IBC	22/10/2024	case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. OCR missing.	Santanu Samanta

980	15/10/2024	Interlocutory Application (I.B.C)	710102088362024	COMPANY PETITION IB (IBC)/2240(ND)201	TARUN JAIN VS TRESCO HOMES PVT. LTD	Application under any other provisions- IBC	22/10/2024	case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. counsel sing missing in index and memo of parties. 4. mention bookmarking with page numbering. 5. OCR missing.	Tarun
981	15/10/2024	Interlocutory Application (I.B.C)	710102088442024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS TRESCO HOMES PVT. LTD	Sec 54(1)	23/12/2024	case type wrong choose IA (Liq.) Progress Report.	Gaurav Joshi
982	16/10/2024	Interlocutory Application (I.B.C)	710102088852024	COMPANY PETITION IB (IBC)/233(ND)2024	MACHINO POLYMERS LIMITED VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Sec 60(5)	25/10/2024	1. fill all details in online portal.	ABHINAY SHARMA
983	16/10/2024	Interlocutory Application (I.B.C)	710102089502024	COMPANY PETITION IB (IBC)/1095(ND)201	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	28/11/2024	bookmarking compulsory with page numbering. 2. Maya Gupta name fill as a applicant in IAs title or online portal	Maya Gupta
984		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1372(PB)201	DEEPIKA B PRASAD LIQUIDATOR OF COMPACT VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	28/10/2024	pdf not upload.	Dhananjaya Sud
985		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN VS MAG FILTERS AND EQUIPMENTS PRIVATE	Reg. 15 of IBBI (Liq.) Regulation 2016	28/10/2024	pdf not upload.	Dhananjaya Sud
986		Miscellaneous Application (IBC)	710102089712024	COMPANY PETITION IB (IBC)/272(PB)2019	PANKAJ SAXENA VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Application under any other provisions- IBC	5/11/2024	Please do properly after that we will Check, you have uploaded only 4pages file incomplete case type wrong index mop annexures with true copy sign vakalatnama or proof of service missing	
987		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/10/2024	memo of parties missing. 2. bookmarking compulsory with page numbering. 3. 25Rs welfare fee missing in vakalatnama. 4. OCR missing.	Neeraj Kumar
000	40/40/2023	Interlocutory	7404000000707000	COMPANY PETITION IB	MR. ANKIT GOEL LIQUIDATOR OF CRYSTAL FACILITIES PVT LTD VS MAG FILTERS AND EQUIPMENTS PRIVATE	Ocation 20/7	0/44/0004		Dhamarian Cod
988		Application (I.B.C) Interlocutory Application (I.B.C)		(IBC)/439(ND)2022 COMPANY PETITION IB (IBC)/412(ND)2022	ANOOP PRAKASH AWASTHI VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/11/2024 28/10/2024	section wrong	Dhananjaya Sud ANOOP
990	17/10/2024	Interlocutory Application (I.B.C)	710102090272024		RP SUNIL KUMAR AGRAWAL VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Application under any other provisions- IBC	28/10/2024	ocr and bookmarking missing	SUNIL KUMAR AGRAWAL

991	17/10/2024	Interlocutory Application (I.B.C)	710102090172024		RITCO TRAVELS AND TOURS PRIVATE LIMITED /OBJECTOR VS UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED		28/10/2024	main case wrong	Atul Agarwal
992	19/10/2024	Interlocutory Application (I.B.C)	710102091132024	COMPANY PETITION IB (IBC)/182(PB)2024	SURINDER AGGARWAL & ORS. VS M/S RAHEJA DEVELOPERS LTD.	Rule 11 of NCLT, 2016	28/10/2024	memo of parties mismatch according your online portal. contact to registry regarding your mop room no 103	Raian
993	19/10/2024	Company Application(Comp anies Act)	710102091142024	COMPANY PETITION (COMPANIES ACT)/188(ND)2024	RAMESH N. KESWANI VS KRISHANT EXIM PRIVATE LIMITED	Sec. 73(4)	4/11/2024	Vakalatnama compulsory attach but date missing 2.contact to registry regarding your section	Pranav Singal
994	21/10/2024	Miscellaneous Application (IBC)	710102091292024	COMPANY PETITION IB (IBC)/48(PB)2020	DINESH KUMAR TIWARI VS VEKAS KUMAR GARG	Sec 60(5)	4/11/2024	case type wrong and ocr and bookmarking missing and 28-47, 49,51- 57,74-88,99-118,135-137,144- 155,160,162,164,172-175, not clear page page no.201-204 cut page volume wise index missing vo-1 vo-2	A.K ASSOCIATES law offices
95	19/10/2024	Interlocutory Application (I.B.C)	710102090992024	COMPANY PETITION IB (IBC)/456(ND)2018	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS VEKAS KUMAR GARG	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	2/12/2024	need every page sign and true copy in annexure. 2. bookmarking compulsory with page numbering. 3. SRs welfare fee and 3Rs court fee and date missing in vakalatnama. reminder 3.	Swapnil Gupta
96	19/10/2024	Interlocutory Application (I.B.C)	710102091042024	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS VEKAS KUMAR GARG	Application under any other provisions- IBC	30/10/2024	application merge in one pdf. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Satya Prakash Gupt
997	19/10/2024	Interlocutory Application (I.B.C)	710102091032024	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS VEKAS KUMAR GARG	Application under any other provisions- IBC	30/10/2024	bookmarking compulsory with page numbering. 2. OCR missing.	Satya Prakash Gupt
98	18/10/2024	Interlocutory Application (I.B.C)	710102090882024	COMPANY PETITION IB (IBC)/1529(ND)201 9	REGIONAL PF COMMISSIONER- II(LEGAL) VS PRABHAKAR KUMAR(RP OF ORIOR DEVELOPERS	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	23/12/2024	DD NOT SUBMITTED	CHAKRADHAR PANDA
99	21/10/2024	Interlocutory Application (I.B.C)	710102091362024	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS MDS TELEMATICS PVT LTD	Sec 60(5)	13/11/2024	1.prayer missing	LISHA
1000	21/10/2024	Miscellaneous Application (IBC)	710102091442024	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS VS SATNAM GLOBAL INFRAPROJECTS LIMITED	Application under any other provisions- IBC	10/12/2024	1.case type wrong choose Interlocutory Application (I.B.C) 2. section mention in index or page no 1 3. prayer missing	SUMAN KUMAR
1001	21/10/2024	Miscellaneous Application (IBC)	710102091342024	COMPANY PETITION IB (IBC)/666(ND)2024	NU-WORLD INDUSTRIES (PTY) LTD VS NU-WORLD INDUSTRIES (PTY) LTD	Application under any other provisions- IBC	4/11/2024	case type wrong and memo party missing and vakaltnama missing	Anand Sharma
1002	23/10/2024	Interlocutory Application (I.B.C)	710102092002024	COMPANY PETITION IB (IBC)/664(ND)2022	RAHUL KUMAR MEENA VS NU-WORLD INDUSTRIES (PTY) LTD	Section 42 - Submitted by Government Body	25/10/2024	wrong file need to be file in additional documents, with index	Rahul Kumar Meena

1003	23/10/2024	Interlocutory Application (I.B.C)	710102091922024	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC 25/1	11/2024	case type wrong choose IA (Liq.) Progress Report	Mohan Lal
1004	22/10/2024	Interlocutory Application (I.B.C)	710102091672024	COMPANY PETITION IB (IBC)/517(ND)2023	SHASHI BHUSHAN NAGAR VS SRI GANRAJ BUILDCON PRIVATE LIMITED	,		page no. 82,93 to 96 are not clear. 2. need to translate all Hindi pages. 3. 3Rs court fee missing in vakalatnama. 4. both application filed separately.	MADHURA
1005	23/10/2024	Interlocutory Application (I.B.C)	710102092142024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS SRI GANRAJ BUILDCON PRIVATE LIMITED		1/2024	page no.30 not clear page	ARGUS PARTNERS
1006		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1095(ND)201	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED		12/2024	memo of parties mismatch according your online portal correct your memo of party as per application contact to registry at room no 103	Jitesh Prakash Gupta
1007	24/10/2024	Interlocutory Application (I.B.C)	710102092472024	COMPANY PETITION IB (IBC)/410(ND)2024	MS TARUNA GOEL RP VS FORD CREDIT INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016 29/1		25 welfare fee missing in vakalatnama. 2. mention bookmarking according your index with page numbering.	JAGNEET SINGH
1008	24/10/2024	Interlocutory Application (I.B.C)	710102092502024	COMPANY PETITION IB (IBC)/393(PB)2023	RITA KHANNA VS SEEMA MALHOTRA	Application under any other provisions- IBC 6/12	2/2024	DD NOT SUBMIT	ANUBHAV MEHROTRA
1009	16/10/2024	Interlocutory Application (I.B.C)	710102088592024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS SEEMA MALHOTRA	Application under any other provisions- IBC 28/1	10/2024	case type wrong	Anish Kumar Sanghi
1010	28/10/2024	Interlocutory Application (I.B.C)	710102093072024	COMPANY PETITION IB (IBC)/2926(ND)201	MANISH KUMAR AGGARWAL VS MANISH GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A 6/11	1/2024	1. file incomplete.	Vishal
1011	22/10/2024	Interlocutory Application (I.B.C)	710102091662024	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS MANISH GOEL	Application under any other provisions- IBC 4/11		case type wrong choose IA (Liq.) Progress Report. 2. section wrong.	Rajiv Malik
1012	22/10/2024	Interlocutory Application (I.B.C)	710102091612024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS MANISH GOEL	Sec 30 4/11	1/2024	1. application not upload.	Himanshu Kapoor
1013	2/11/2024	Interlocutory Application (I.B.C)	710102093762024	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS MANISH GOEL	Application under any other provisions- IBC 25/1		1. memo of parties missing. 2. prayer missing. 3. affidavit missing. 4. page no. 392 to 401,542 are not clear.	Nishant Gaurav Gupta
1014	3/11/2024	Company Application(Comp anies Act)	710102093792024	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED	Rule 11 of NCLT 8/11		bookmarking compulsory with page numbering. 2. need every page sign in application. 3. vakalatnama compulsory. OCR missing.	Cauvery
1015	24/10/2024	Interlocutory Application (I.B.C)	710102092512024	COMPANY PETITION IB (IBC)/450(PB)2018	M/S VASU BUILDCON VS M/S IVR PRIME IT. SEZ PVT. LTD.	Sec 60(5) 5/11		section not mention in index. 2. proof of service missing. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	SAMIR SAGAR

1016	5/11/2024	Interlocutory Application (I.B.C)	710102094282024		M/S ADITYA CONSTRUCTIONS VS HSK INFRA PRIVATE LIMITED	Section 22	8/11/2024	section wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure.	Chetan Sharma
		Interlocutory		` ' ' '	DEEPIKA BHUGRA PRASAD VS HSK INFRA				
1017	5/11/2024	Application (I.B.C)	710102094322024	9	PRIVATE LIMITED	Section 12(2)	11/11/2024	1. pdf not upload.	Akshay
1018	5/11/2024	Interlocutory Application (I.B.C)	710102094262024	COMPANY PETITION IB (IBC)/24(ND)2023	UNION BANK OF INDIA VS MR. DEEPAK MITTAL	Rule 11 of NCLT, 2016	20/11/2024	vakalatnama compulsory. PDF not upload	Nishi
1019	5/11/2024	Company Application(Comp anies Act)	710102094042024	COMPANY PETITION (COMPANIES ACT)/182(ND)2024	PRITI SHARMA VS M R REALTECH LIMITED	Rule16(d),NCL T Rules,2016	13/11/2024	case type wrong kindly change case type then checked proper file	ALAM
1020	7/11/2024	Interlocutory Application (I.B.C)	710102094832024	COMPANY PETITION IB (IBC)/613(ND)2019	REKHA (PROPRIETOR OF SHRI KRISHAN NITIN KUMAR) VS M R REALTECH LIMITED	Sec 42,Sections 60(5)/Regulatio n 13	13/11/2024	application merge in one pdf.	Gaurav
		Interlocutory		COMPANY PETITION IB	DEEPAK GROVER VS	Sections 60(5)/Regulatio		fill all details in online portal. 2. main case missing in memo of parties and application pages. 3. need every page sign in application. 4. need every page	
1021	8/11/2024	Application (I.B.C)	710102094952024	(IBC)/806(PB)2019	DEEPAK AGGARWAL	n 13	13/11/2024	sign and true copy in annexure.	Manish
1022	7/11/2024	Interlocutory Application (I.B.C)	710102094892024	COMPANY PETITION IB (IBC)/699(ND)2019	REGIONAL PF COMMISSIONER- II(LEGAL) VS SH. VIJAY KUMAR GUPTA RP DHIR GLOBAL INDUSTRIES	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	DD NOT SUBMIT	CHAKRADHAR PANDA
1023	13/11/2024	Company Application(Comp anies Act)	710102095972024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	JAGDISH PRASAD PUROHIT VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 241 (2)	20/11/2024	1. wrong filling.	Nikhil Kumar Rungta
		Miscellaneous Application(Comp		COMPANY PETITION (COMPANIES	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED &	Rule 11 of		case type wrong. 2. vakalatnama compulsory. 3. mention bookmarking with page numbering. 4. add all applicant and respondent in online portal. 5. need to be affidavit for all	
1024	14/11/2024	anies Act)	710102096112024	ACT)/365(ND)2017	ORS SIDHARTHA CHAUHAN	NCLT	20/11/2024	applicant.	PRATIBHA
1025	12/11/2024	Interlocutory Application (I.B.C)	710102095842024	COMPANY PETITION IB (IBC)/717(ND)2019	VS SIDHARTHA GLOBAL PRIVATE LIMITED DEVENDRA SINGH VS	Sec 60(5)	30/12/2024	Memo of parties mismatch according your online portal 2. page no. 44 are not clear. 3. IAs title fill online as per mop	Shiv Mangal Sharma
1026	12/11/2024	Interlocutory Application (I.B.C)	710102095862024	COMPANY PETITION IB (IBC)/717(ND)2019	KINGCUP CONSTRUCTION PRIVATE LIMITEDQ DEVENDRA SINGH VS	Sec 60(5)	30/12/2024	memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs titles fill online as per mop	Shiv Mangal Sharma
1027	12/11/2024	Interlocutory Application (I.B.C)	710102095872024	COMPANY PETITION IB (IBC)/717(ND)2019	ROSEMARY BUILDHOME PRIVATE	Sec 60(5)	30/12/2024	memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs titles fill online as per mop	Shiv Mangal Sharma

1028	14/11/2024	Miscellaneous Application(Comp anies Act)	710102096122024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	31/12/2024	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagination missing on pdf. 6. Sign missing on application pages reminder 4	PRATIBHA
1029	12/11/2024	Interlocutory Application (I.B.C)	710102095832024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS CSN ESTATE PRIVATE LIMITED	Section 60(5)	30/12/2024	memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs title fill online as per mop	Shiv Mangal Sharma
1030	13/11/2024	Interlocutory Application (I.B.C)	710102096052024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE	Sec 60(5)	20/11/2024	1. application incomplete.	Shiv Mangal Sharma
1031	13/11/2024	Company Application(Comp anies Act)	710102095962024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	KRISHAN KUMAR KHADARIA VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 241 (2)	20/11/2024	1. wrong filling.	Nikhil Kumar Rungta
1032		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/524(ND)2023	STATE BANK OF INDIA	Rule 11 of NCLT, 2016	22/11/2024	memo of parties missing. 2. due payment section 15,17. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory.	Kulsum Ansari
1033	14/11/2024	Interlocutory Application (I.B.C)	710102096532024	COMPANY PETITION IB (IBC)/1481(PB)201 9	MR. KANHEYA LAL BHATIA VS SHRI RAM PHAL BHARDWAJ	Rule 11 of NCLT, 2016	13/12/2024	1. fill all details in online portal.	HASHIM KHAN
1034	14/11/2024	Miscellaneous Application(Comp anies Act)	710102096692024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRIYANKA MIGLANI VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/11/2024	1. wrong filling.	PERVINDER
1035	14/11/2024	Interlocutory Application (I.B.C)	710102096802024	COMPANY PETITION IB (IBC)/297(PB)2018	KESHRI KUMAR VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	2/12/2024	remove respondent in online portal. 2. need every page sign in application. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure.	Keshri Kumar
1036	14/11/2024	Interlocutory Application (I.B.C)	710102097122024	COMPANY PETITION IB (IBC)/425(ND)2023	STATE BANK OF INDIA VS SHRI NARESH KUMAR GUPTA	Rule 11 of NCLT, 2016	20/11/2024	due payment section 15,17. 2. memo of parties missing. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering.	Kulsum Ansari
1037	14/11/2024	Interlocutory Application (I.B.C)	710102097102024	COMPANY PETITION IB (IBC)/2081(ND)201 9	LIQUIDATOR SUNIL KUMAR AGRAWAL VS SHRI NARESH KUMAR GUPTA	Application under any other provisions- IBC	21/11/2024	case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	IRP SUNIL KUMAR AGRA
1038	14/11/2024	Interlocutory Application (I.B.C)	710102096982024	COMPANY PETITION IB (IBC)/523(ND)2023	STATE BANK OF INDIA VS AMIT KUMAR GUPTA	Rule 11 of NCLT, 2016	22/11/2024	memo of parties missing. 2. due payment section 15,17. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. remove Amit Kumar Gupta details in petitioner corner.	Kulsum Ansari

1039	14/11/2024	Company Application(Comp anies Act)	710102097042024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED COL SANJEEV DALAL	Rule 11 of NCLT	22/11/2024	main case wrong in pdf. 2. prayer missing.	Omar Hoda
040	14/11/2024	Interlocutory Application (I.B.C)	710102096612024	COMPANY PETITION IB (IBC)/297(PB)2018	RETD VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	25/11/2024	1. case type wrong.	Keshri Kumar
041		Interlocutory Application (I.B.C)	710102096662024	TRANSFER APPLICATION (IBC)/63(PB)2024	BRILLIANT METALS PRIVATE LIMITED VS AVDHESH MITTAL	Rule 11 of NCLT, 2016 Sections	25/11/2024	vakalatnama compulsory.	RAGHU VASISHTH
042	14/11/2024	Interlocutory Application (I.B.C)	710102096452024	COMPANY PETITION IB (IBC)/764(ND)2022	TCA SURVEYORS AND ADVISORS PVT LTD VS MS POOJA BAHRY	60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	19/12/2024	1. ticket put on blank side in Vakalatnama.	Shiv Kumar
043	14/11/2024	Restoration Application (IBC)	710102097172024	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED VS MS POOJA BAHRY	Rule 11 of NCLT, 2016	19/12/2024	tickets paste on Vakalatnama on blank side.	Anurag
1044	14/11/2024	Miscellaneous Application(Comp anies Act)	710102096132024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	31/12/2024	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagination missing on pdf. 6. Sign missing on application pages. reminder 4	PRATIBHA
045	14/11/2024	Interlocutory Application (I.B.C)	710102096582024	COMPANY PETITION IB (IBC)/622(ND)2022	JAIPUR VIDYUT VITRAN NIGAM LIMITED VS M/S SCHON ULTRAWARES PVT. LTD.	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	31/12/2024	pdf not clear. 2. mention bookmarking with page numbering.	ARURADHA UPADHYAY
046	15/11/2024	Interlocutory Application (I.B.C)	740402007482024	COMPANY PETITION IB	SUNIL GUPTA VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/11/2024	main case missing in pdf.	Eshna Kumar
047		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA	Rule 11 of NCLT, 2016	21/11/2024	order missing	MITAL AND MITAL
048		Interlocutory Application (I.B.C)		COMPANY PETITION IB	STATE BANK OF INDIA VS PREM CHAND GARG	Rule 11 of	21/11/2024	order missing	MITAL AND MITAL
049		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/48(PB)2020 COMPANY	CHETAN KUMAR SHARMA VS VEKAS KUMAR GARG	Sec 60(5)	28/11/2024	1. page no. 27 to 31,37,45 to 54,63,64 are not clear. 2. need true copy in annexure. 3. 1Rs court fee short in vakalatnama.	A.K ASSOCIATES law offices
050	16/11/2024	Interlocutory Application (I.B.C)	710102097662024	PETITION IB (IBC)/3042(ND)201 9	VIVEK PARTI VS M/S AGGARWAL ESTATE MANAGEMENT CO.	Rule 154 (1)	28/11/2024	1. pdf not upload.	KARAN
051	17/11/2024	Interlocutory Application (I.B.C)	710102098042024	COMPANY PETITION IB (IBC)/3042(ND)201 9	UNITED ASIAN TRADERS LTD VS SREI EQUIPMENT FINANCE LIMITED	Rule16(d),NCL T Rules,2016 IBC	28/11/2024	1. case type wrong.	Sandip

1052	20/11/2024	Interlocutory Application (I.B.C)	710102098512024	COMPANY PETITION IB (IBC)/556(ND)2024	BKM MINING PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Application under any other provisions- IBC	9/12/2024	1. pagination missing in index. 2. page no. 60,61,75 are not clear. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	ANURAG YADAV
		Company Application(Comp		COMPANY APPEAL(COMPAN IES	RAJESH ANAND VS VIDARBHA INDUSTRIES	Sec 252 (1) - By Government			
1053	18/11/2024		710102098162024	ACT)/1(ND)2024	POWER LIMITED	Body	28/11/2024	1. application not upload.	Rajesh Anand
1054	19/11/2024	Miscellaneous Application (IBC)	710102098242024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD THROUGH LIQUIDATOR OM PRAKASH VIJAY	Sec 60(5)	27/11/2024	1. proof of service missing.	OM PRAKASJ VIJAY
1055	19/11/2024	Interlocutory Application (I.B.C)	710102098422024	COMPANY PETITION IB (IBC)/139(ND)2023	PURSHOTTAM KUMAR VS MANISH AGGARWAL RP	Sec 60(5)	28/11/2024	fill all details in online portal. 2. remove double pagination. 3. need every page sign and true copy in annexure. 4. 1Rs court fee short in vakalatnama. 5. bookmarking compulsory with page numbering. 6. OCR missing.	VINOD DAHIYA
1056	14/11/2024	Interlocutory Application (I.B.C)	710102097052024	COMPANY PETITION IB (IBC)/445(ND)2023	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED VS MANISH AGGARWAL RP	Section 21	25/11/2024	1. section wrong.	Abhirup
1057	19/11/2024	Interlocutory Application (I.B.C)	710102098382024	COMPANY PETITION IB (IBC)/822(ND)2021	JAIPUR VIDYUT VITRAN NIGAM LIMITED VS STARLINK CALL CONCEPTS PRIVATE LIMITED SANTANU KUMAR	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	31/12/2024	section wrong 2. Bookmarking s per index with page number	ARURADHA UPADHYAY
1058	23/11/2024	Interlocutory Application (I.B.C)	710102099612024	COMPANY PETITION IB (IBC)/684(ND)2020	SAMANTA VS STARLINK CALL CONCEPTS PRIVATE	Application under any other provisions- IBC	10/12/2024	case type wrong choose IA (Liq.) Progress Report.	Santanu Samanta
1059		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	2/12/2024	remove main case parties in online portal. 2. mention bookmarking with page numbering.	Kamall
1060	23/11/2024	Company Application(Comp anies Act)	710102099592024	COMPANY APPEAL(COMPAN IES ACT)/178(ND)2024	M/S VADEHRA LUMINARIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR.	Sec 252 (3)	13/12/2024	section wrong online as per pdf 2. Bookmarking as per index with page number 3. need to be affidavit for all applicant.	Kunal Madan
1061		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/350(PB)2021	DR SURENDRA TIWARI & ANR VS NILESH SHARMA INTERIM RESOLUTION PROFESSIONAL	Section 60(5)	2/12/2024	1. need to translate all Hindi pages. 2. page no. 43,55,57 are not clear.	GAURAV MALHOTRA
1062	23/11/2024	Interlocutory Application (I.B.C)	710102099532024	COMPANY PETITION IB (IBC)/2(ND)2023	MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	2/12/2024	need every page true copy in annexure.	SANGEETA BOHRA

1063	14/11/2024	Interlocutory Application (I.B.C)	740402006722024	COMPANY PETITION IB (IBC)/1768(ND)201	SANJAY MALIK AND ORS. VS CELESTIAL ESTATE PRIVATE LIMITED	Soc 60(5)	25/11/2024	1. memo of parties mismatch according your online portal. 2. page no. 20 to 26,30,31,36 to 45 are not clear. 3. master index missing.	Pawan
1064		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/528(PB)2024	SUDHIR KUMAR AGGARWAL VS CELESTIAL ESTATE PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/12/2024	1. section wrong. 2. page no. 32 to 35 are not clear.	SURBHI
1065	23/11/2024	Interlocutory Application (I.B.C)	710102099642024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS CELESTIAL ESTATE PRIVATE LIMITED	Application under any other provisions- IBC	10/12/2024	case type wrong choose IA (Liq.) Progress Report.	Santanu Samanta
1066	26/11/2024	Interlocutory Application (I.B.C)	710102100312024	COMPANY PETITION IB (IBC)/456(ND)2018	SUDHA YADAV VS UNIVERSAL BUILDWELL PVT. LTD.	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	1. fill all details in online portal. 2. need to be affidavit for all applicant. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure. 5. 1Rs court fee short in vakalatnama. 6. bookmarking compulsory with page numbering. 7. OCR missing.	Avinya
1067	27/11/2024	Interlocutory Application (I.B.C)	710102100712024	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS GAURAV AGGARWAL	Rule 11 of NCLT, 2016	6/12/2024	memo of parties missing. 2. vakalatnama compulsory. 3. page no. 11,35 to 46 are not clear.	Avinya
1068	27/11/2024	Interlocutory Application (I.B.C)	710102100562024	COMPANY PETITION IB (IBC)/382(ND)2021	JAYANT PRAKASH VS GAURAV AGGARWAL	Application under any other provisions- IBC	2/12/2024	1. pdf not upload.	ADHISH SRIVASTAVA
1069	25/11/2024	Interlocutory Application (I.B.C)	710102100002024	COMPANY PETITION IB (IBC)/647(ND)2024	SIDHARTHA BUILDHOME PRIVATE LIMITED VS PUNJAB AND SIND BANK	Rule 11 of NCLT, 2016	27/12/2024	Applicant respondent fill online as per mop	Shiv Mangal Sharma
1070	25/11/2024	Interlocutory Application (I.B.C)	710102099972024	COMPANY PETITION IB (IBC)/41(ND)2012	M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS M/S ADORE INFRASMITH PRIVATE LIMITED & ORS	Rule 11 of NCLT, 2016	26/12/2024	memo of parties missing attach but applicant respondent fill online as per mop	Nitesh
1071	27/11/2024	Interlocutory Application (I.B.C)	710102100532024	COMPANY PETITION IB (IBC)/859(ND)2022	SMT. RAMANPREET KAUR VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties missing. 2. volume 1 and 2 separately index missing. 3. need every page sign in annexure. 4. remove double pagination. 5. vakalatnama compulsory. 6. mention bookmarking according your index with page numbering. 7. OCR missing.	AYUSH PURI
1072	27/11/2024	Interlocutory Application (I.B.C)	710102100722024	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS MOHENDER AGGARWAL	Rule 11 of NCLT, 2016	5/12/2024	memo of parties missing. 2. page no. 11,35 to 46 are not clear. 3. vakalatnama compulsory.	AYUSH PURI
1073	27/11/2024	Interlocutory Application (I.B.C)	710102100542024	COMPANY PETITION IB (IBC)/847(PB)2022	DAVINDER SINGH CHAWLA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Application under any other provisions- IBC	6/12/2024	1. memo of parties missing. 2. need every page sign in application. 3, volume 1 and 2 separately index missing. 4. need every page sign and true copy in annexure. 5. vakalatnama compulsory. 6. bookmarking compulsory with page numbering. 7. OCR missing.	AYUSH PURI

1074	26/11/2024	Miscellaneous Application (IBC)	710102100362024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec 60(5)	6/12/2024	case type wrong. 2. fill all details in online portal. 3. memo of parties missing. 4. vakalatnama compulsory. 5. proof of service missing.	кк
1075	27/11/2024	Interlocutory Application (I.B.C)	710102100732024	COMPANY PETITION IB (IBC)/730(ND)2024	BANK OF BARODA VS SUNITA AGGARWAL	Rule 11 of NCLT, 2016	5/12/2024	memo of parties missing. 2. vakalatnama compulsory. 3. page no. 11,35 to 46 are not clear.	KK
1076		Interlocutory Application (I.B.C)	710102100342024	COMPANY PETITION IB (IBC)/77(PB)2017	M/S VIKRAM ENGINEER & CONTRACTOR VS JAYPEE INFRATECH LIMITED	Sec 60(5),Section 74	6/12/2024	fill all details in online portal. 2. remove main case parties in online portal.	EKTA CHOUDHAR
077	27/11/2024	Interlocutory Application (I.B.C)	710102100682024	COMPANY PETITION IB (IBC)/960(ND)2020	SUMAN KUMAR VERMA VS JAYPEE INFRATECH LIMITED	Application under any other provisions- IBC	6/12/2024	case type wrong choose IA (Liq.) Progress Report. 2. section wrong.	Kamal Deep Tyagi
078	28/11/2024	Interlocutory Application (I.B.C)	710102101152024	COMPANY PETITION IB (IBC)/478(ND)2024	MULTITEX FLITRATION ENGINEERS LTD. VS MADHAVAN BALAKRISHNAN	Rule 11 of NCLT, 2016	5/12/2024	memo of parties mismatch according your online portal.	Sana
1079	28/11/2024	Interlocutory Application (I.B.C)	710102101172024	COMPANY PETITION IB (IBC)/317(ND)2022		Sec 60(5)	26/12/2024	1. Index missing 2.Bookmarking as per index with page number 3. Applicant respondent fill online as per mop 4. True copy sign missing on annexures 5 Pages 42 180 not clear 6. Vakalatnama compulsory 7. Fill all details in online portal 8 Proof of service missing or delete annexure 4 9. Translate all Hindi pages incomplete file	Daksh Kadian
080	30/11/2024	Interlocutory Application (I.B.C)	710102101722024	COMPANY PETITION IB (IBC)/22(PB)2018	MRS SUSHMA SINHA DECEASED THROUGH HER LRS VS VALUE INFRACON INDIA PVT. LTD	Sections 60(5)/Regulatio n 13	6/12/2024	page no.37,113,138-143 not clear page and date missing and court fee missing in vakalatnama	Deepanshu Badiw
081	28/11/2024	Interlocutory Application (I.B.C)	710102101132024	COMPANY PETITION IB (IBC)/450(PB)2018	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL IVR PRIME IT SEZ PVT. LTD VS VALUE INFRACON INDIA PVT. LTD	Section 21	6/12/2024	1. file incomplete.	Niraj Chamyal
082	30/11/2024	Interlocutory Application (I.B.C)	710102101862024	COMPANY PETITION IB (IBC)/698(ND)2024	MAYA GUPTA VS VALUE INFRACON INDIA PVT. LTD	Application under any other provisions- IBC	4/12/2024	counsel sign missing in index. No of objections 1.sign missed after	Maya Gupta
083	30/11/2024	Company Appeal (IBC)	710102101812024	COMPANY PETITION IB (IBC)/657(ND)2021	MRS. ARUN LATA GUPTA VS REVITAL REALITY PRIVATE LIMITED	Sec 60(5)	4/12/2024	index need to every where 2.service missed 3.case type wrong 4.Pg-40,41,48, not clear	BHARAT ARORA
1084	24/11/2024	Interlocutory Application (I.B.C)	710102099822024	COMPANY PETITION IB (IBC)/330(ND)2021	MS PIYARE LAL HARI SINGH BUILDERS PVT. LTD. AND ORS. VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	4/12/2024	memo of parties missing. 2. vakalatnama compulsory.	Rajesh Bhardwaj

1085	2/12/2024	Interlocutory Application (I.B.C)	710102102042024	COMPANY PETITION IB (IBC)/1721(PB)201	SATYADEVI ALAMURI VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	12/12/2024	section wrong online as per pdf	Bhavana Duhoon
		Company		COMPANY PETITION	JYOTI KATARIA VS				
086	3/12/2024	Application(Comp anies Act)	710102102372024	(COMPANIES ACT)/218(ND)2024	EKAGA INFRASTRUCTURE LLP	Rule 11 of NCLT	9/12/2024	memo of parties missing. 2. vakalatnama compulsory.	Rahul Shukla
087	2/12/2024	Interlocutory Application (I.B.C)	710102102212024	COMPANY PETITION IB (IBC)/661(PB)2021	RITU RASTOGI (INTERIM RESOLUTION PROFESSIONAL) VS EKAGA INFRASTRUCTURE LLP	Sec 60(5)	17/12/2024	1. pagination wrong on volume 2 or 3 as per index 2. OCR missing in volume 1 3. pages 95 to 106, 352 to 392 not clear	Harshit Khare
088	4/12/2024	Company Application(Comp anies Act)	710102103032024	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS L. R. BUILDERS PRIVATE LIMITED	Rule 11 of NCLT	5/12/2024	memo of parties missing. 2. vakalatnama compulsory.	Chaitanyashil
089	3/12/2024	Interlocutory Application (I.B.C)	710102102592024	COMPANY PETITION IB (IBC)/2721(ND)201	GREENOPOLIS WELFERE CONFEDERATION VS PRADEEP KUMAR KAUSHIK	Sec 60(5)	9/12/2024	need every page sign in application. bookmarking compulsory with page numbering. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure. 5. date missing in vakalatnama. 6. OCR missing.	MOKSH TYAGI
1090	4/12/2024	Company Application(Comp anies Act)	710102102782024	COMPANY PETITION (COMPANIES ACT)/143(ND)2024	RAVI KUMAR VS JANKI JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	10/12/2024	memo of parties missing. 2. fill all details in online portal. 3. vakalatnama compulsory. 4. remove double pagination.	ANKIT JAIN
		Interlocutory		COMPANY PETITION IB (IBC)/3370(ND)201	STATE BANK OF INDIA VS VAT DEPARTMENT OF STATE OF				
091	4/12/2024	Application (I.B.C) Interlocutory Application (I.B.C)		COMPANY PETITION IB	CHHATISHGARH PRITI RAWAT PANDEY & ORS VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sec 60(5) Sections 60(5)/Regulatio n 13	10/12/2024	need to translate all hindi pages. remove main case parties in online portal. 2. need to translate all hindi pages. 3. bookmarking numbering wrong according your index.	Harshit Khare Vidhisha Haritwal
092	4/12/2024	Company Application(Companies Act)	710102102082024	COMPANY PETITION (COMPANIES ACT)/154(ND)2024	NITIN KUMAR VS JANKI JEWELLERS PRIVATE	Rule 11 of NCLT	10/12/2024	fill all details in online portal. 2. memo of parties missing. 3. vakalatnama compulsory.	ANKIT JAIN
094	3/12/2024	Interlocutory Application (I.B.C)	710102102572024	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS SAURABH Y ADA V	Sec 60(5)	30/12/2024	fill all details in online portal. 2. memo parties missing attach but applicant respondent fill online as per mop 3. IAs titles fill online as per mop	Varun
095	3/12/2024	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS NARESH SHARMA	Sec 60(5)	30/12/2024	Fill all details in online portal. 2. Memo of parties missing attach but respondent applicant fill online as per mop 3. IAs title fill online as per mop	Varun
096		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/410(ND)2022	KARUR VYSYA BANK	Section 123	19/12/2024	prayer missing make properly	Prateek Kushwaha

					MORGAN ASIA				
1097	4/12/2024	Interlocutory Application (I.B.C)	710102103062024	COMPANY PETITION IB (IBC)/428(ND)2024	PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	Section 12(A) /Regulation 30A	30/12/2024	Section wrong online as per pdf Section 12(A) mention in index or page no 3 contact to registry at room no 103	SOLVUS LAW PARTNERS
1098	4/12/2024	Restoration Application (IBC)	710102102892024	COMPANY PETITION IB (IBC)/226(ND)2022	APEX ELECTRO DEVICES PRIVATE LIMITED VS DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	23/12/2024	vakaltnama missing	Atul
1099	25/11/2024	Restoration Application (Companies Act)	710102099892024	COMPANY APPEAL(COMPAN IES ACT)/228(ND)2023	INCOME TAX OFFICER WARD 13(3) VS JAYCEE INFRASTRUCTURE LTD		26/12/2024	proof of service missing to ROC 2. section wrong online as per pdf	Income Tax
1100	4/12/2024	Miscellaneous	710102102952024	COMPANY PETITION IB (IBC)/126(ND)2024	RAJIV MALIK VS JAYCEE INFRASTRUCTURE LTD	Application under any other provisions- IBC	10/12/2024	case type wrong. 2. memo of parties missing. 3. bookmarking compulsory with page numbering.	Rajiv Malik
1101	4/12/2024	Interlocutory Application (I.B.C)		TRANSFER APPLICATION (IBC)/44(PB)2024	HULASH CHAND JAIN VS UCO BANK & ORS.	Rule16(d),NCL T Rules,2016	17/12/2024	section wrong. 2. vakalatnama compulsory attach but tickets paste on blank side 3. Case type wrong contact to registry at room no 103	Rajat Sinha
1102	4/12/2024	Interlocutory	710102103042024	TRANSFER APPLICATION (IBC)/43(PB)2024	NAVIN KUMAR JAIN VS UCO BANK & ORS.	Rule16(d),NCL T Rules,2016 IBC	17/12/2024	section wrong. 2. Vakalatnama compulsory attach but tickets paste on blank side 3. case type wrong. contact to registry at room no 103	Rajat Sinha
1103	2/12/2024	Interlocutory Application (I.B.C)	710102102052024	TRANSFER APPLICATION (IBC)/43(PB)2024	BHOOPESH GUPTA VS UCO BANK & ORS.	Sec 60(5)	19/12/2024	wrong file	ABHISHEK DEVGAN
1104	6/12/2024	Company Appeal (IBC)	710102103532024	COMPANY PETITION IB (IBC)/408(ND)2022	BANK OF INDIA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 42	24/12/2024	No of objection 1.need to true copy sign on every page of annexure 2.memo party missed 3.section wrong 4.court fee welfare missed on vakalatnama	Ananya Kukreti
1105	8/12/2024	Interlocutory Application (I.B.C)	710102103922024	COMPANY PETITION IB (IBC)/282(ND)2023	C. L. SHARMA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 60(5)	12/12/2024	file incomplete. page no.	SHANKARI MISHRA
1106	10/12/2024	Interlocutory Application (I.B.C)	710102104112024	COMPANY PETITION IB (IBC)/13(ND)2024	TARUNA GOEL RP VS DHARITRIMAA URJA PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/12/2024	103,105,106,107,108,109,110,113,115 are not clear. 2. mention bookmarking according your index with page numbering.	SWATI SALUJA
1107	10/12/2024	Interlocutory Application (I.B.C)	710102104162024	COMPANY PETITION IB (IBC)/761(ND)2018	RANJAN CHAKRABORTI VS MR. S.G CHOUDHARY	Sec 60(5)	16/12/2024	fill all details in online portal. 2. page no. 92 to 140 blur. fill all details in online portal. 2. mana.	RANJAN
1108	11/12/2024	Interlocutory Application (I.B.C)	710102104652024	COMPANY PETITION IB (IBC)/180(ND)2024	SPICEJET LIMITED VS AWAS 36695 IRELAND LIMITED	Sections 60(5)/Regulatio n 13	17/12/2024	fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. date missing in vakalatnama.	Nikhil
1109	8/12/2024	Interlocutory Application (I.B.C)	710102103972024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A		Memo of parties mismatch according your online portal. 2. Page no. 385 are not clear. 3. bookmarking compulsory with page numbering. 4 IAs title fill online as per mop	KUNAL TANDON

				COMPANY	SPICEJET LIMITED VS	Sections		fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. date missing in	
1110	11/12/2024	Interlocutory Application (I.B.C)	710102104632024	PETITION IB (IBC)/179(ND)2024	AWAS 36694 IRELAND LIMITED	60(5)/Regulatio n 13	17/12/2024	vakalatnama. 4. 1Rs court fee short in vakalatnama. 1. fill all details in online portal. 2. memo	Nikhil
1111	11/12/2024	Interlocutory Application (I.B.C)	710102104642024	COMPANY PETITION IB (IBC)/178(ND)2024	SPICEJET LIMITED VS AWAS 36698 IRELAND LIMITED	Sections 60(5)/Regulatio n 13	17/12/2024	of parties mismatch according your online portal. 3. date missing in vakalatnama.	Nikhil
1112		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/806(PB)2019	MEERA ANAND VS DEEPAK AGGARWAL & ORS	Section 60(5)	17/12/2024	add all respondent on online portal. 2. need every page sign in application. 3. SRs welfare and 3Rs court fee and date missing in vakalatnama. 4. need every page sign and true copy in annexure. 5. proof of service missing.	Shashank Deo Sudhi
1113	8/12/2024	Interlocutory Application (I.B.C)	710102103962024	COMPANY PETITION IB (IBC)/278(ND)2022	PRIVATELIMITED VS EMCO TECH	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	24/12/2024	1. memo of parties mismatch according your online portal. 2. IAs Title fill online as per mop. 3. page no. 371 are not clear. 4. bookmarking compulsory with page numbering. 5.pagination incomplete in vol 2	KUNAL TANDON
1113	0/12/2024	Interlocutory	710102103302024	COMPANY PETITION IB (IBC)/1565(PB)201	AMITAVA RAYCHAUHURI VS CROWN ABACUS IT	11 33A	24/12/2024	incomplete in voi 2	RONAL TANDON
1114	12/12/2024	Application (I.B.C)	710102104872024	8	PARK ASSOCIATION	Sec 60(5)	26/12/2024	1.OCR Missing	Rishabh Govila
1115	8/12/2024	Interlocutory Application (I.B.C)	710102103912024	COMPANY PETITION IB (IBC)/285(ND)2023	DEEPAK SHARMA VS CROWN ABACUS IT PARK ASSOCIATION MARSH STEEL	Sec 60(5)	12/12/2024	1. file incomplete.	SHANKARI MISHRA
		Company Application(Comp		COMPANY PETITION (COMPANIES	TRADING LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION	Application under any other			anupinder singh
1116	12/12/2024	,	710102104982024	ACT)/105(ND)2023 COMPANY PETITION IB	OF INDIA JURISTICA LEGAL SERVICES LLP VS	provisions	17/12/2024	1. wrong filling.	jassal
1117	13/12/2024	Interlocutory Application (I.B.C)	710102105382024	(IBC)/2721(ND)201 9	PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	19/12/2024	need to translate all Hindi pages. 2. vakalatnama compulsory. No of objections 1.memo party missed	JURISTICA
1118	13/12/2024	Miscellaneous Application (IBC)	710102105402024	COMPANY PETITION IB (IBC)/1397(PB)201	LATE SUNITA SACHDEVA VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	27/12/2024	attach but applicant respondent fill online as per mop 2.section wrong online as per pdf 3.case type wrong choose restoration 4.vakalatnama missed	gandharv anand
		Miscellaneous		COMPANY PETITION IB (IBC)/1397(PB)201	NK ASSOCIATES VS NARENDER KUMAR	Rule 11 of		objections 1.fill all details in online portal 2.section wrong online as per pdf 3.case type wrong choose restoration	
1119	13/12/2024	Application (IBC)	710102105412024	9 COMPANY	SHARMA	NCLT, 2016	27/12/2024	4.vakalatnama missed	gandharv anand
1120	13/12/2024	Interlocutory Application (I.B.C)	710102105662024	PETITION IB (IBC)/386(ND)2024	YOGENDRA SINGH VS CANARA BANK	Sec 60(5)	19/12/2024	1. vakalatnama compulsory.	Om Pal
1121	13/12/2024	Miscellaneous Application (IBC)	710102105392024	COMPANY PETITION IB (IBC)/1397(PB)201	AKSHAY SACHDEVA VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	27/12/2024	No of objections 1.fill all details in online portal 2.section wrong online as per pdf 3.case type wrong choose restoration 4.vakalatnama missed	gandharv anand
1122	13/12/2024	Interlocutory Application (I.B.C)	710102105682024	COMPANY PETITION IB (IBC)/2081(ND)201 9	SUNIL KUMAR AGRAWAL VS NARENDER KUMAR SHARMA	Reg. 15 of IBBI (Liq.) Regulation 2016	26/12/2024	Case type wrong choose IA (Liq.) Progress Report.	RAKESH KUMAR

1123	13/12/2024	Interlocutory Application (I.B.C)	710102105242024	COMPANY PETITION IB (IBC)/385(ND)2024	RITU SINGH VS CANARA BANK	Sec 60(5)	19/12/2024	vakalatnama compulsroy.	Om Pal
		,				Sections 60(5)/Regulatio			
	2/42/2224	Interlocutory		COMPANY PETITION IB	RAKHEE GUPTA VS SATYA PRAKASH	n 7,8, 8A, 9, 12, 12A, 13,		sing missing in application page date missing in vakaltnama ticket put on	
1124	9/12/2024	Application (I.B.C)	710102104022024	(IBC)/375(PB)2018	GUPTA	14, 17(1) Section	23/12/2024	blank side vakaltnama ocr missing	Himanshu
				COMPANY		25(2)(j), 43,45,47,50,60(
1125	13/12/2024	Interlocutory Application (I.B.C)	710102105652024	PETITION IB (IBC)/210(PB)2024	PANKAJ KUMAR TIWARI VS RAM DIYA	5),66/Regulatio n 35A	30/12/2024	page no. 34 to 38 are not clear.	Bhupendra
								1. case type wrong. 2. page no. 9 to 33,42 to 51,71 to 79,90 to 100 are not	
		Miscellaneous		COMPANY PETITION	ISITH PRAKASH GANGOOLY VS			clear. 3. Bookmarking as per index with page nos 4.OCR missing PDF not	
		Application(Comp		(COMPANIES	NUGREEN ENERGY	Rule 11 of	40/40/0004	upload after upload will check the	
1126	7/10/2024	anies Act)	710102085852024	, , ,	PRIVATE LIMITED GURCHARAN SINGH VS	NCLT	16/12/2024	objections	Abhishek Yadav
		Interlocutory		COMPANY PETITION IB	EARTH GRACIA BUILDCON PRIVATE			No of objections Respondent fill online as per mop or IAs title fill online as per	
1127	22/05/2024	Application (I.B.C)	710102044772024	(IBC)/448(PB)2017 COMPANY	LIMITED HARVINDER SINGH VS	Sec 60(5)	16/12/2024	mop reminder 5	Firoz Khan
		Intoriocutom		PETITION IB	EARTH GRACIA	Dule 44 of			
1128	17/10/2024	Interlocutory Application (I.B.C)	710102090322024	9	BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/12/2024	1.memo of party missing	Kanika
				COMPANY	ASHA GUPTA VS ATUL MITTAL RESOLUTION			1. mention bookmarking according your	
1129	16/12/2024	Interlocutory Application (I.B.C)	710102105962024	PETITION IB	PROFESSIONAL LOGIX INFRATECH PVT. LTD.	Sec 60(5)	31/12/2024	online portal with page numbering. 2. proof of service missing.	DEVASHISH BHADAURIA
1123	10/12/2024	Application (I.B.O)	710102103302024	, , , ,	SURESH KUMAR		31/12/2024	proof of service missing.	BHADAONIA
		Interlocutory		COMPANY PETITION IB	SAWLANI VS VALUE INFRA BUYERS	Sections 60(5)/Regulatio			
1130	16/12/2024	Application (I.B.C)	710102105982024	(IBC)/22(PB)2018	ASSOCIATION	n 13	20/12/2024	1. pdf not upload.	Mishal Vij
		Interlocutory		COMPANY PETITION IB	ARCHANA MISHRA VS VALUE INFRA BUYERS	Sections 60(5)/Regulatio			
1131	16/12/2024	Application (I.B.C)	710102105992024	(IBC)/22(PB)2018	ASSOCIATION	n 13	20/12/2024	1. pdf not upload.	Mishal Vij
								1. counsel details missing in memo of	
								parties. 2. page no. 27 to 58,120 to 124 are not clear. 3. proof of service	
				COMPANY	CENTRAL BANK OF			missing. 4. bookmarking compulsory with page numbering. 5. 25Rs welfare	
1132	16/12/2024	Interlocutory Application (I.B.C)	740402405922024	PETITION IB (IBC)/313(ND)2024	INDIA VS TIJARAT	Sec 60(5)	20/12/2024	fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	SRI & ASSOCIATES
1132	16/12/2024	Application (i.b.c)	710102103622024	(IBC)/313(ND)2024	EXPORTS	Sec 60(5)	20/12/2024	vakalathama. 6. OCR missing.	SRI & ASSOCIATES
					INFORMATION TV			1. section not mention in index. 2. memo	
		Interlocutory		COMPANY PETITION IB	PRIVATE LIMITED VS SUKHVINDER SINGH			of parties mismatch according your online portal. 3. need every page sign in	
1133	16/12/2024	Application (I.B.C)	710102105802024	(IBC)/699(ND)2023		Sec 60(5)	20/12/2024	application. 4. vakalatnama compulsory.	SIDDHARTH BAMBH
					ALCON	Castian			
					LABORATORIES (INDIA) PRIVATELIMITED VS	Section 25(2)(j),		1. memo of parties mismatch according	
		Interlocutory		COMPANY PETITION IB	EMCO TECH EQUIPMENTS PRIVATE	43,45,47,50,60(5),66/Regulatio		your online portal. 2. 25Rs welfare fee and 3Rs court fee and date missing in	
1134	16/12/2024	Application (I.B.C)	710102105952024	(IBC)/278(ND)2022		n 35A	20/12/2024	vakalatnama.	KUNAL TANDON

					T		I		T
1135		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/318(ND)2024 COMPANY PETITION IB	CENTRAL BANK OF INDIA VS MOHD ALTAMASHPROPRIETO RTIJARAT EXPORTS & ANR TIRANGA LOGISTICS PRIVATE LIMITED VS EMPIRE HOME APPLIANCES PRIVATE	Sec 60(5)	20/12/2024	counsel details missing in memo of parties. 2. page no. 17 to 29,56 to 62,66 to 71 are not clear. 3. proof of service missing. 4. bookmarking compulsory with page numbering. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing. fill all details in online portal. 2. memo of parties missing. 3. section wrong. 4. counsel sign missing in index. 5. mention bookmarking with page	SRI & ASSOCIATES
1136	10/12/2024	Application (I.B.C)	710102104382024	(IBC)/631(ND)2024	LIMITED	NCLT, 2016	17/12/2024	numbering.	S.S. Sobti
1137	16/12/2024	Interlocutory Application (I.B.C)	710102106342024	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Application under any other provisions- IBC	20/12/2024	bookmarking compulsory with page numbering. 2. OCR missing.	Anwesha Dasgupta
1138	16/12/2024	Interlocutory Application (I.B.C)	710102106162024	COMPANY PETITION IB (IBC)/470(ND)2017	LIMITED	Sections 60(5)/Regulatio n 13	26/12/2024	Fill all details in online portal. 2. sign missing on application pages	PRABHAT KAUSHIK
1139	17/12/2024	Interlocutory Application (I.B.C)	710102106412024	COMPANY PETITION IB (IBC)/1529(ND)201 9	REGIONAL PF COMMISSIONER- II(LEGAL) VS PRABHAKAR KUMAR(RP OF ORIOR DEVELOPERS	Sections 60(5)/Regulatio n 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	20/12/2024	need every page sign in application. affidavit page are cut. 3. mention bookmarking according your index with page numbering. 4. need every page sign and true copy in annexure.	CHAKRADHAR PANDA
1140	16/12/2024	Interlocutory Application (I.B.C)	710102106282024	COMPANY PETITION IB (IBC)/1022(ND)201 8	IDBI BANK LTD. VS M/S ROHTAS PROJECTS LTD.	Rule 11 of NCLT, 2016	20/12/2024	memo of parties missing. 2. page no. 62,63 are not clear. 3. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering.	KRISHAN KUMAR
1141	17/12/2024	Interlocutory Application (I.B.C)	710102106392024	COMPANY PETITION IB (IBC)/237(ND)2019	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS ATUL MITTAL	Section 60(5)	20/12/2024	1. page no. 316 need translate copy.	Rachit
		Interlocutory		COMPANY PETITION IB (IBC)/1058(ND)201	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA			1. case type wrong. 2. section wrong. 3.	
1142		Application (I.B.C)		COMPANY PETITION IB (IBC)/1974(ND)201		Section 74 Regulation 44(2), Liquidation process Regulation,	24/12/2024	proof of service missing. 1. fill all details in online portal. 2. mention bookmarking according your	Abhishek
1143		Application (I.B.C) Interlocutory Application (I.B.C)		9 COMPANY PETITION IB (IBC)/20(ND)2022	DR. RADESH SURI & ORS. VS PRATEEK JAIN	2016 Rule 11 of NCLT, 2016	23/12/2024	index with page numbering. 1. pdf not upload.	Harish Pankaj
1145	19/12/2024	Interlocutory Application (I.B.C)	710102106892024	COMPANY PETITION IB (IBC)/1411(ND)201 8	ASHOK KUMAR (LIQUIDATOR FOR INDIANROOTS SHOPPING LTD.) VS PRATEEK JAIN	Rule 11 of NCLT, 2016	23/12/2024	1. NCLT order missing.	Prachi Johri
1146	18/12/2024	Interlocutory Application (I.B.C)	710102106792024	COMPANY PETITION IB (IBC)/1411(ND)201 8	ASHOK KUMAR (LIQUIDATOR FOR INDIANROOTS SHOPPING LTD.) VS PRATEEK JAIN	Rule 11 of NCLT, 2016	23/12/2024	1. NCLT order missing.	Prachi Johri

1147	13/12/2024	Restoration Application (Companies Act)	710102105562024	COMPANY APPEAL(COMPAN IES ACT)/603(ND)2018	REGISTRAR OF	Rule 11 of	19/12/2024	memo of parties mismatch according your online portal. 2. page no. 10 are wrong adjust. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Aman
1148		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/764(ND)2023	MADASA KUMAR RP M/S RALPH AGRI SCIENCE VS REGISTRAR OF	Application under any other provisions- IBC	24/12/2024	1. case type wrong. 2. section wrong. 3.	chakilam nagarjunarao
1149	20/12/2024	Interlocutory Application (I.B.C)	710102107202024	COMPANY PETITION IB (IBC)/276(ND)2021	MR. NITIN NARANG VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	24/12/2024	1. pdf not upload.	Gaurav Joshi
1150	20/12/2024	Interlocutory Application (I.B.C)	710102107262024	COMPANY PETITION IB (IBC)/265(ND)2022	GAGAN GULATI VS REGISTRAR OF COMPANIES	Section 12(2)	24/12/2024	section wrong. 2. pagination missing. fill all details in online portal. 4. counsel sign missing in index and memo of parties and prayer. 5. need every page sign in application. 6. mention bookmarking according your index with page numbering. 7. need every page sign and true copy in annexure. 8. affidavit missing.	Kumar Vishwjeet
		Interlocutory		COMPANY PETITION IB	RAJENDER KUMAR JAIN VS REGISTRAR OF			V	
1151		Application (I.B.C) Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/361(ND)2022	GAGAN GULATI VS REGISTRAR OF	Application under any other provisions- IBC	24/12/2024	wrong jurisdiction. fill all details in online portal. 2. section wrong. 3. pagination missing. 4. mention bookmarking according your index with page numbering. 5. counsel sign missing in index and memo of parties and prayer. 6. need every page sign in application. 7. affidavit missing. 8. need every page sign and true copy in annexure. 9. vakalatnama compulsory.	Kumar Vishwjeet
1153	18/12/2024	Company Application(Comp anies Act)	710102106622024	COMPANY PETITION (COMPANIES ACT)/142(ND)2021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Application under any other provisions	23/12/2024	section not mention in index. 2. add all applicant and respondent in online portal. 2. vakalatnama compulsory.	SATYA PRAKASH SHARAN
1154	21/12/2024	Interlocutory Application (I.B.C)	710102107572024	COMPANY PETITION IB (IBC)/913(ND)2020	MANISH AGARWAL VS PRADEEP MAHIPAL	Section 12(2)	24/12/2024	1. memo of parties missing.	KUNAL
1155	22/12/2024	Interlocutory Application (I.B.C)	710102107772024	COMPANY PETITION IB (IBC)/744(PB)2021	STATE BANK OF INDIA VS NARENDRA KISHORE PRADEEP	Sec 60(5)	26/12/2024	main case wrong. 2. mamo of parties mismatch according your online portal. vakalatnama compulsory.	EKTA CHOUDHARY
1156	21/12/2024	Miscellaneous Application(Comp anies Act)	710102107552024	COMPANY PETITION (COMPANIES ACT)/199(ND)2024	MR. MANJEET VAID VS GRAND INFRACONS PRIVATE LIMITED	Rule 11 of NCLT	24/12/2024	case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	SIDDHARTH

1157	20/12/2024	Interlocutory Application (I.B.C)	710102107282024	COMPANY PETITION IB (IBC)/363(ND)2022	GAGAN GULATI VS GRAND INFRACONS PRIVATE LIMITED	Section 12(2)	24/12/2024	section wrong. 2. pagination missing. fill all details in online portal. 4. counsel sign missing in index and memo of parties and prayer. 5. need every page sign in application. 6. mention bookmarking according your index with page numbering. 7. need every page sign and true copy in annexure. 8. affidavit missing.	Kumar Vishwjeet
1158	21/12/2024	Company Application(Comp anies Act)	710102107512024	COMPANY PETITION (COMPANIES ACT)/101(ND)2024	MR. SAURABH KUMAR VS MR. ASHBIR SINGH	Rule 11 of NCLT	24/12/2024	need to be affidavit for all applicant. vakalatnama compulsory.	RAKESH KUMAR
1159	21/12/2024	Interlocutory Application (I.B.C)	710102107492024	COMPANY PETITION IB (IBC)/104(PB)2017	NIVAYA RESOURCES PVT LTD VS RAHUL JINDAL INTERACTIVE	Rule 11 of NCLT, 2016	24/12/2024	counsel details incomplete in prayer. vakalatnama compulsory.	Dhananjai Jain
		Interlocutory		COMPANY PETITION IB	COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS MR. DHANSHYAM			1. main case wrong. 2. counsel sign missing in index. 3. need to translate all hindi pages. 4. page no. 277,278,279,280 are not clear. 5. vakalatnama	
1160	24/12/2024	Application (I.B.C)	710102108192024	(IBC)/513(ND)2022 COMPANY PETITION IB	KANTILAL PATEL	Sec 60(5) Sections 60(5)/Regulatio n 7,8, 8A, 9,	26/12/2024	1. need every page sign and true copy in annexure. 2. 25Rs welfare fee and	Sagar
1161	24/12/2024	Interlocutory Application (I.B.C)	710102108152024	(IBC)/1016(PB)202 0	DEVINDER SINGH VS RAKESH BHATIA (RP)	12, 12A, 13, 14, 17(1)	26/12/2024	3Rs court fee and date missing in vakalatnama.	Gursat
1162	24/12/2024	Interlocutory Application (I.B.C)	710102108182024	COMPANY PETITION IB (IBC)/513(ND)2022	ICONS PROJECTS INDIA PRIVATE LIMITED VS MR. DHANSHYAM KANTILAL PATEL RESOLUTION PROFESSIONAL OF SHIPRA ESTATE LIMITED	Sec 60(5)	26/12/2024	volume 1 separately index missing. 2. pagination wrong in index. 3. need to translate all hindi pages. 4. page no. 198,199,200 are not clear. 5. pagination missing in volume 2. 6. vakalatnama compulsory.	Sagar
		Interlocutory		COMPANY PETITION IB	CANARA BANK VS			section wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. mention bookmarking with page numbering. 5. need every page sign and	
1163	25/12/2024	Application (I.B.C)	710102108312024	(IBC)/657(ND)2024 COMPANY	VINAY GUPTA	Section 22	30/12/2024	true copy in annexure.	Saksham Mittal
1164	24/12/2024	Interlocutory Application (I.B.C)	710102108062024	PETITION IB (IBC)/894(ND)2019 COMPANY PETITION IB	ANJANA SONI VS MR. KRIT NARAYAN MISHRA CREATIVE INFRAHEIGHTS PVT.	, ,	26/12/2024	fill all details in online portal.	MANISH PRATAP SINGH
1165	23/12/2024	Interlocutory Application (I.B.C)	710102107972024	(IBC)/2552(ND)201 9	LTD. VS MR. KRIT NARAYAN MISHRA	Rule 11 of NCLT, 2016	26/12/2024	1. file incomplete.	ANSHUJ DHINGRA
1166		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/3173(ND)201	UTTARAKHAND POWER CORPORATION LIMITED VS MR. HEMANT SETHI	Sec 60(5)	30/12/2024	fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. 3Rs court fee and date missing vakalatnama.	SONAM
1167		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1689(ND)201 9	RAJIV BAJAJ VS MR. HEMANT SETHI	Rule 11 of NCLT, 2016	31/12/2024	section wrong. 2. bookmarking compulsory with page numbering.	RAJIV

1168	27/12/2024	Interlocutory Application (I.B.C)	710102108812024	COMPANY PETITION IB (IBC)/3173(ND)201	UTTARAKHAND POWER CORPORATION LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Sec 60(5)	31/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. 3Rs court fee and date missing in vakalatnama. 5. need every page sign and true copy in annexure.	SONAM
1169	27/12/2024	Interlocutory Application (I.B.C)	710102108732024	COMPANY PETITION IB (IBC)/162(ND)2024	DEV VRAT RANA VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Application under any other provisions- IBC	31/12/2024	case type wrong. 2. section wrong. 3. volume 1 and 2 separately in index. 4. mention bookmarking according your index with page numbering. 5. memo of parties missing.	Shivani Jaiswal
1170	29/12/2024	Interlocutory Application (I.B.C)	710102109182024	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Section 12(2)	31/12/2024	need every page sign in application. pagination wrong in bookmarking.	Utsav
1171		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/916(PB)2022	KAPIL AGGARWAL VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Rule 11 of	31/12/2024	25Rs welfare fee missing in vakalatnama.	ADITYA
1172		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/913(PB)2022	SADHNA AGGARWAL VS EMKAY AUTOMOBILES INDUSTRIES LIMITED RAKESH AGGARWAL	Rule 11 of	31/12/2024	prayer missing. 2. 25Rs welfare fee missing in vakalatnama.	ADITYA
173	28/12/2024	Interlocutory Application (I.B.C)	710102109142024	COMPANY PETITION IB (IBC)/918(PB)2022	VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	31/12/2024	25Rs welfare fee missing in vakalatnama. 2. mention bookmarking with page numbering.	ADITYA
174 175	27/11/2023	071010200036202 3/3	710102000362023	MERCANTILE Vs.	Sec. 230-232 - Second Motion	Report	20-02-2024	marking missing OCR Compulsory in pdf, & book marking missing	
176 177	29/12/2023	071010200036202 3/5	710102000362023	ANJANEYA MERCANTILE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	4/3/2024	OCR Compulsory in pdf, & book marking missing OCR Compulsory in pdf, & book marking missing	
178 179	28/02/2024	071010200039202 4/3	710102000392024	AGRA CHAINS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	4/3/2024	OCR Compulsory in pdf, & book marking missing OCR Compulsory in pdf, & book marking missing	
180	16/04/2024	071010200039202	740402000202024	AGRA CHAINS PRIVATE LIMITED	Sec. 230-232 - Second	Panart	46.04.2024	OCR Compulsory in pdf, & book marking missing OCR Compulsory in pdf, & book	
181 182 183		071010200039202	710102000392024 710102000392024	AGRA CHAINS PRIVATE LIMITED Vs.	Motion Sec. 230-232 - Second Motion	Order Report	16-04-2024 19-04-2024	double pagination, OCR Compulsory in pdf,	
184 185		071010200039202 4/8	710102000392024	AGRA CHAINS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	26-04-2024	OCR Compulsory in pdf, & book marking missing	
186 187				LEO ELECTRODS PRIVATE LIMITED Vs.	-				
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324		071010203668202		PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book
325	24/07/2024	4/1	710102036682024	Vs.	Motion	Order	30-07-2024	marking missing
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326		071010203749202		PRIVATE LIMITED				OCR Compulsory in pdf, & book
327	21/08/2024		710102037492024	Vs.	IBC Section 59	Order	24-09-2024	marking missing
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328		071010203799202		PRIVATE LIMITED				OCR Compulsory in pdf, & book
329	12/8/2024	4/4	710102037992024	Vs.	IBC Section 59	Order	24-09-2024	marking missing
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330		071010203799202		PRIVATE LIMITED				OCR Compulsory in pdf, & book
331	12/8/2024	4/5	710102037992024	Vs.	IBC Section 59	Order	24-09-2024	marking missing
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332 333	-	071010203889202		LIMITED	=			OCR Compulsory in pdf, & book
334	9/7/2024	4/1	710102038892024	Vs. NA	IBC Section 59	Order	10/7/2024	marking missing
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337	11/6/2024	4/2	710102039992024	HARYANA	IBC Section 59	Report	14-06-2024	marking missing
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338		071010204052202			Sec. 230-232 - Second			OCR Compulsory in pdf, & book
339	14/11/2024	4/4	710102040522024	Vs.	Motion	Report	16-12-2024	marking missing
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340		071010204141202		PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book
340 341	5/3/2024	3/10	710102041412023	Vs.	Motion	Order	25-04-2024	marking missing
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342				PRIVATE LIMITED				
343	1			Vs.	†			
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344	3/9/2024	4/3	710102046302024	COMPANIES	Sec 252 (3)	Order	24-09-2024	marking missing
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345				PRIVATE LIMITED				
346				Vs.				
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347	3/9/2024	4/6	710102046302024	COMPANIES	Sec 252 (3)	Order	16-12-2024	marking missing
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350	29/11/2024	071010204630202	710102046302024	REGISTRAR OF COMPANIES	Sec 252 (3)	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing

1351 1352		071010204636202		PRARAMBH REALTORS PRIVATE LIMITED Vs. REGISTRAR OF	-			OCR Compulsory in pdf, & book
1353	18/09/2024	4/4	710102046362024	COMPANIES CRYSTAL CITY	Sec 252 (3)	Order	16-12-2024	marking missing
1354	40/40/0004	071010204685202	740400040050004	DEVELOPERS PRIVATE LIMITED		Domont	24.42.2024	OCR Compulsory in pdf, & book
1355	18/12/2024	4/4	710102046852024	Vs.	section 230	Report	24-12-2024	marking missing
1356 1357	6/9/2024	071010204700202 4/2	710102047002024	ZYTER INDIA PRIVATE LIMITED Vs.	IBC Section 59	Report	16-12-2024	OCR Compulsory in pdf, & book marking missing
1358				MONSOON ACCESSORIZE INDIA PRIVATE LIMITED				
1359		071010204885202		Vs. REGISTRAR OF COMPANIES NCT OF DELHI &				OCR Compulsory in pdf, & book
1360	9/8/2024	4/2	710102048852024	HARYANA	IBC Section 59	Order	14-08-2024	marking missing
1361 1362	12/1/2024	071010205061202 3/5	710102050612023	NEER INFRACON LIMITED Vs.	Sec. 230-232 - Second Motion	Report	5/2/2024	book marking numbering missed ,
1363 1364				SHARMA GANDHI HIRE PURCHASE LTD Vs.	-			
1365	9/5/2024	071010205199202 2/3	710102051992022		IBC under Sec 7	Report	14-05-2024	book marking mandatory as per index and need file to ocr, upload full file,
1366 1367				ANIL KUMAR JOHRI Vs.				
1368 1369	9/11/2024	071010205268202 4/4	710102052682024	PAM COMPOSITE PVT. LTD. ANIL KUMAR JOHRI	Sec. 241(1),Sec. 242(4)	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing
1370				Vs.	_			
1371	9/11/2024	071010205268202 4/5	710102052682024	PAM COMPOSITE PVT. LTD.	Sec. 241(1),Sec. 242(4)	Report	16-12-2024	OCR Compulsory in pdf, & book marking missing
1372 1373		071010205289202		RGC INDUSTRIES LIMITED Vs.				OCR Compulsory in pdf, & book
1374	21/08/2024	4/1	710102052892024	ROC DELHI CINTERION	IBC Section 59	Order	16-12-2024	marking missing
1375 1376	21/08/2024	071010205344202 4/2	710102053442024	WIRELESS MODULES INDIA PRIVATE LIMITED Vs. IISS INDIA	IBC Section 59,IBC Section 59	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing
1377 1378	24/09/2024	071010205438202 4/4	710102054382024	ORGANISATION Vs.	IBC Section 59	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing
1379		071010205473202		PAYAL POLYCOMPOUND S PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book

1380	22/10/2024	4/3	710102054732024	Vs.	Motion	Order	12/11/2024	marking missing
1381 1382	19/12/2024	071010205563202 3/6	710102055632023	B. KHERA FINANCIAL SERVICES PRIVATELIMITED Vs.	IBC Section 59	Order	24-12-2024	OCR Compulsory in pdf, & book marking missing
1383 1384		071010205634202		NEW AGE AQUA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &				OCR Compulsory in pdf, & book
1385	10/6/2024	2/6	710102056342022	HARYANA	Sec 252 (3)	Order	16-12-2024	marking missing
1386 1387				NEW AGE AQUA PRIVATE LIMITED Vs. REGISTRAR OF				
1388	9/8/2024	071010205634202 2/7	710102056342022	COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	Report	14-08-2024	OCR Compulsory in pdf, & book marking missing
1389		071010205711202		LITE BITE TRAVEL FOODS PRIVATE LIMITED	Sub-Section (1) 0f			OCR Compulsory in pdf, & book
1390 1391 1392	19/09/2024	071010205852202	710102057112024	SAUNDARYA BUILDERS PRIVATE LIMITED Vs.	Section 66. Sec. 230-232 - Second Motion	Report	17-12-2024	marking missing no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection 1. book marking mandatory as per index
1393 1394	19/09/2024	071010205852202	710102058522024	SAUNDARYA BUILDERS PRIVATE LIMITED Vs.	Sec. 230-232 - Second	Report	13-11-2024	no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection 1. book marking mandatory as per index
1395 1396	19/09/2024	071010205852202	710102058522024	SAUNDARYA BUILDERS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	13-11-2024	no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection 1. book marking mandatory as per index
1397		071010205985202		GRAM VAANI COMMUNITY MEDIA PRIVATE LIMITED.				no of objection 1. book marking
1398	10/9/2024	4/2	710102059852024	Vs. EMTEX ENGINEERING	IBC Section 59	Report	21-11-2024	mandatory as per index with pagination,
1399	5/2/2024	071010206050202 3/3	710102060502023	PRIVATE LIMITED Vs. SURAJ KUMAR KAUSHAL &	Sub-Section (1) 0f Section 66.	Order	21-02-2024	
1401 1402				OTHERS Vs. SARVOTTAM	-			
1403	29/02/2024	071010206092202 0/9	710102060922020	REALCON PRIVATE LIMITED	IBC under Sec 7	Order	4/6/2024	
1404		071010206310202		ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second			

1405	11/3/2024	3/7	710102063102023	Vs. CSL APOLLO ARC PRIVATE	Motion	Report	4/6/2024		
1406 1407	_	071010206440202		Vs. REGISTRAR OF	-				
1408	12/8/2024	4/1	710102064402024	COMPANIES	IBC Section 59	Order	17-12-2024		
1409		071010206451202		CHANCHAL DUA LIQUIDATOR FOR TREND FLOORING PRIVATE LIMITED					
1410	3/12/2024	4/3	710102064512024	Vs. PARAMJEET	Sec 54(1)	Order	17-12-2024		
1411		071010206547202		SINGH BHATIA LIQUIDATOR					
1412	3/12/2024	4/2	710102065472024	Vs.	Sec 54(1)	Order	17-12-2024		
1413		071010206703202		A R L TRADING PRIVATE LIMITED	Sec. 230-232 - Second				
1414	8/12/2023	3/7	710102067032023	Vs. STATE BANK OF	Motion	Report	20-02-2024		
1415 1416				INDIA Vs.	_				
1417	31/01/2024	071010206866202 1/6	710102068662021	GOVIND PRASHAD TODI	Section 95(1)	Order	4/6/2024		
1418 1419				SHALU KHANNA Vs.					
1413		071010206916202		M/S MORRIS LAMINATES PVT	Section 19(2) /				
1420	9/11/2024	4/3	710102069162024	LTD	Regulation 30	Order	16-12-2024		
1421 1422	30/10/2024	071010207082202 4/4	710102070822024	GLOBAL HEALTH LIMITED Vs.	Sec. 230-232 - Second Motion	Report	6/11/2024	no of objection 1.bookmarking as per index and extra pdf remove submit the final pdf.,	
1423		071010207082202		GLOBAL HEALTH LIMITED	Sec. 230-232 - Second				
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1426	_	071010207227202		Vs. NAVNEET	Application under any				
1427	30/09/2024		710102072272020	AGARWAL	other provisions- IBC	Report	17-12-2024		
1428 1429				BLOGMINT DIGITAL PVT LTD Vs.					
1430	1/3/2024	071010207386202 1/10	710102073862021	THOUGHTBUZZ INDIA PVT LTD	Sec. 230-232 - Second Motion	Report	17-05-2024		
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1433				JAI CHAND BUNKAR	_				
1434	24/12/2024	071010207631202 3/4	710102076312023	Vs. HORIZON CONCEPT PVT. LTD.	Sec 60(5)	Order	17-12-2024		
1436		071010207860202		AMAN TEXTILE PRIVATE LIMITED	Sec. 230-232 - Second				
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1479	1470	12/3/2024	3/3	7 10 102 1007 92023	VS.	IBC Section 55	Report	4/6/2024	
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92		071010210554202		FOODS PRIVATE LIMITED	Sec. 230-232 - Second				
93	8/2/2024	3/1	710102105542023	Vs.	Motion	Report	1/4/2024	bookmarking mandatory as per index,	
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				FEXPRIME					
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94 95	10/4/2024	071010210649202 3/2	710102106492023	PRIVATE LIMITED Vs.	Sub-Section (1) 0f Section 66.	Report	4/6/2024		
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96 97	10/4/2024	071010210649202 3/4	710102106492023	Vs.	Sub-Section (1) 0f Section 66.	Report	29-04-2024	OCR missing in odf,	
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98	40/4/0004	071010210649202	740400400400000			Damant	2/5/2024		
99	10/4/2024	3/5	710102106492023	Vs. QUILTRONICS	Section 66.	Report	3/5/2024		
				INDIA PRIVATE					
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01	4	07404024070202		Vs.	4				
02	19/02/2024	071010210783202 3/3	710102107832023	REGISTRAR OF COMPANIES	Sec 252 (3)	Report	4/6/2024		
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				M/S WHITE LINE					
03				ENTERPRISES					
04		071010210869202		Vs.					
505	25/11/2024		710102108692023	MR SAHIL CHUGH	Section 95(1)	Order	17-12-2024	1.bookmarking mandatory.,	
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506		071010210908202		MERCHANDISERS PRIVATE LIMITED					
507	7/5/2024	3/2	710102109082023	Vs.	IBC Section 59	Order	4/6/2024		
508		071010210990202		APSARA SALES PRIVATE LIMITED	Sec. 230-232 - Second				
509	22/03/2024		710102109902023	Vs.	Motion	Report	4/6/2024		
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10 11	+			PRIVATE LIMITED Vs.	+				
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512	30/07/2024	3/3	710102110122023	COMPANIS	Sec 252 (3)	Report	31-07-2024		
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513				PRIVATE LIMITED					
514	1			Vs.					
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15 16	4/12/2024	3/5	710102110122023	COMPANIS AMIT VERMA	Sec 252 (3)	Report	17-12-2024	1.bookmarking mandatory.,	
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1522 1523	14/03/2024	071010211660202 0/2	710102116602020	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	Report	31-05-2024	
1524 1525	8/5/2024	071010211660202 0/3	710102116602020	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	Order	31-05-2024	
1526 1527	22/05/2024	071010211660202 0/4	710102116602020	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	Report	31-05-2024	
1528 1529	16/05/2024	071010211660202 0/5	710102116602020	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	Order	31-05-2024	
1530 1531				RITU JAIN Vs. THE REGISTRAR OF COMPANIES NATIONAL CAPITAL				
1532	16/02/2024	071010213522201 9/6	710102135222019	TERRITORY OF DELHI AND HARYANA	Sec 252 (1)	Order	31-05-2024	
1533 1534	8/1/2024	071010216522201 9/4	710102165222019	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs.	Sub-Section (1) 0f Section 66.	Report	31-05-2024	
1535 1536	8/1/2024	071010216522201 9/5	710102165222019	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs.	Sub-Section (1) 0f Section 66.	Report	31-05-2024	
1537 1538		071010216522201 9/6	710102165222019	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs.		Report	31-05-2024	
1539 1540		071010242670201		MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS				
1541 1542 1543	11/2/2020	8/9	710102426702018		IBC Under Sec 9	Report	17-12-2024 1.all document file separately.,	

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4544	40/04/0004	071012000147201	74040004470040	E PRIVATE	IDO do Oc 7	Damant	04 05 0004		
1544	13/01/2024	8/2/	710120001472018	M/S UNIVERSAL	IBC under Sec 7	Report	31-05-2024		
1545 1546	_			ENTERPRISES Vs.					
		071012000507201		AASTHA SURGIMED					
1547	14/07/2023		710120005072018	LIMITED	IBC Under Sec 9	Report	31-05-2024		
				M/S. PLATINA BULKERS PVT.					
1548 1549				LTD. Vs.					
1545				M/S. STAR					
		071020041017201		MINERAL RESOURCES					
1550	7/12/2023	8/34	710200410172018	PVT. LTD.	IBC Under Sec 9	Order	17-12-2024	1.all document file separately.,	
				NUVOCO VISTAS					
1551				CORPORATION LIMITED					
1552				Vs.					
		071020041221201		WIG BROTHERS CONSTRUCTION					
1553	3/12/2024	7/11	710200412212017	PRIVATE LIMITED STATE BANK OF	IBC Under Sec 9	Report	17-12-2024	1.bookmarking mandatory.,	
1554		074000044000004		INDIA					
1555 1556	9/2/2018	071020041266201 7/5	710200412662017	Vs. ARGL LTD.	IBC under Sec 7	Order	31-05-2024		
				M/S. PREMSONS					
4557				SUPER STEEL					
1557 1558		071020043979201		PVT. LTD. Vs.					
1559	30/07/2024	8/10	710200439792018	BANK OF INDIA M/S. MONETA	IBC Under Sec 10	Order	17-12-2024	1.bookmarking mandatory.,	
1560 1561				AUTO PVT. LTD.					
		071020070011201		REGISTRAR OF					
1562	14/02/2024	8/6	710200700112018	COMPANIES	Sec 252 (1)	Report	31-05-2024		
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1563	9/4/2024	071010202954202 4(No.of Docs 0)	0710102029542024/2	IES ACT)/91(ND)2024	COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	sign missing in index. 6.pagination missing in index.	
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				INTERLOCUTORY APPLICATION	RESOLUTION PROFESSIONAL VS. DR. SUBHASH	Application under any		no of objection 1.order missing 2.need all pages ocr. 3.date missing in	
1564	7/11/2024	071010209486202 4(No.of Docs 0)	0710102094862024/7	(I.B.C)/5505(ND)20 24	CHANDRA PERSONAL GAURANTOR	other provisions- IBC	6/1/2025	vakalatnama. 4.nee every pages true copy in Annexure.	
1304	7/11/2024		07 10 102034002024/7	INTERLOCUTORY APPLICATION		provisions- IBC	0/1/2023	copy in Annexure.	
1565	1/1/2025	071010200915202 3(No.of Docs 2)	0710102009152023/3	(I.B.C)/973(ND)202 3	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal

1566	3/7/2019	071010210010201 9(No.of Docs 0)	0710102100102019/3 2	COMPANY PETITION IB (IBC)/1619(ND)201	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
1567	7/11/2024	071010209486202 4(No.of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)20 24	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.nee every pages true copy in Annexure.	
1568	23-12-2024	071010208068202 4(No.of Docs 3)	0710102080682024/3		SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
1569	1/1/2025	071010200915202 3(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)202 3	HARI BABU THOTA	Sec 54(1)	6/1/2025	Compliance order missing.	honeysatpal
1570	13-05-2024	071010204184202 4(No.of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)20 24	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
1571	7/11/2024	071010209486202 4(No.of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)20 24	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.nee every pages true copy in Annexure.	
1572	13-05-2024	071010204184202 4(No.of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)20 24	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
1573		071010209486202 4(No.of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)20	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH	Application under any other provisions- IBC		no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.nee every pages true copy in Annexure.	
1574	9/4/2024	071010202954202 4(No.of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPAN IES ACT)/91(ND)2024	COMPANIES NCT OF	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	

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1575	13-05-2024	071010204184202 4(No.of Docs 0)	0710102041842024/1		PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
576	23-12-2024	071010208068202 4(No.of Docs 3)	0710102080682024/3	APPLICATION (I.B.C)/4658(PB)20	DIRECTOR VS. AMBICA	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
577	23-12-2024	071010208068202 4(No.of Docs 3)	0710102080682024/3	APPLICATION (I.B.C)/4658(PB)20	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
578	9/4/2024	071010202954202 4(No.of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPAN IES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	
579	23-12-2024	071010208068202 4(No.of Docs 3)	0710102080682024/3	APPLICATION (I.B.C)/4658(PB)20 24	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
580	1/1/2025	071010200915202 3(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)202 3	HARI BABU THOTA	Sec 54(1)	6/1/2025	Compliance order missing.	honeysatpal
581	1/1/2025	071010200915202 3(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)202 3	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
582	13-05-2024	071010204184202 4(No.of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)20 24	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
583		071010210010201 9(No.of Docs 0)	0710102100102019/3 2	COMPANY PETITION IB (IBC)/1619(ND)201	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED		6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
584	3/7/2019	071010210010201 9(No.of Docs 0)	0710102100102019/3 2	COMPANY PETITION IB (IBC)/1619(ND)201	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
585	3/7/2019	071010210010201 9(No.of Docs 0)	0710102100102019/3 2	COMPANY PETITION IB (IBC)/1619(ND)201	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	

1586	9/4/2024	071010202954202 4(No.of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPAN IES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	
1587	3/1/2025	071010209486202 4(No.of Docs 2)	0710102094862024/8	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)20 24	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	4/1/2025	no of objection 1. reply need every pages sign 2. 25 rs welfare fee missed on vakalatnama.	ads legal ncit
1588	3/1/2025	071020042036201 8(No.of Docs 1)	0710200420362018/1 99	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	4/1/2025	no of objection 1. book marking do as like index 2. annexures pages missed ocr 3 order missed ORDER DATED 04.12.2023 which mention in index 4 index page missed in book marking	Atul Kansal
1589	17-11-2024	071010209789202 4(No.of Docs 0)	0710102097892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5675(ND)20 24	VEENU DRALL	Application under any other provisions- IBC	4/1/2025	no of objection 1. book marking mandatory as per index with pagination	
1590	25-10-2024	071010209255202 4(No.of Docs 0)	0710102092552024/1	COMPANY PETITION IB (IBC)/762(ND)2024	RPS INFRASTRUCTURE LTD. VS. SUDARSHAN BUILDTECH PRIVATE LIMITED	IBC Under Sec	4/1/2025	no of objection 1. page no 2 and 3 wrong alignment of pages adjustment	
1591 1592	3/1/2025	071010209894202 2(No.of Docs 1) 071010208547202 4(No.of Docs 0)	0710102098942022/5 0710102085472024/7	INTERLOCUTORY APPLICATION (I.B.C)/4977(ND)20	DR. AMIT CHAUDHARY VS. M/S NESTIVA MEDICARE PVT. LTD. & ORS. SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Sec. 241(1),Sec. 242(4) Section 60(5)	4/1/2025 4/1/2025	no of objection 1. missed compliance of the order of this Hon'ble Tribunal dated 14.10.2024 which mention in index no of objection 1. blank page of proof of service	D81952018
1593	3/1/2025	071010207048202 4(No.of Docs 1)	0710102070482024/1 2	TRANSFER APPLICATION/36(PB)2024	HARSH RAJANI AND ANR. VS. DHIRAJ INVESTMENTS COMPANY (A PRIVATE COMPANY WITH UNLIMITED LIABILITY)	Rule16(d),NCL T Rules,2016	4/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. 1 rs court fee missed on vakalatnama	advsiddharthjain
1594	12/3/2024	071010202165202 4(No.of Docs 0)	0710102021652024/2	COMPANY PETITION IB (IBC)/391(ND)2024	VIRENDER KUMAR CHAUHAN	Section 94(1)	4/1/2025	No of objection 1. book marking mandatory as per index with pagination 2. annexure page need sign with true copy of every pages	
1595	17-11-2024	071010209790202 4(No.of Docs 0)	0710102097902024/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)20 24	VEENU DRALL	Application under any other provisions- IBC	4/1/2025	no of objection 1. book marking mandatory as per index with pagination	
1596	21-12-2024	071010240052200 9(No.of Docs 2)	0710102400522009/3 4	COMPANY PETITION (COMPANIES ACT)/103(ND)2009	LALIT AGGARWAL & ANR. VS M/S. BSL BUILDINCON PVT. LTD. & ORS.	Application under any other provisions	3/1/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need all pages ocr.	R K GUPTA
1597	27-12-2024	071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY0

1598	071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY(
1599	071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY
1600	071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY
1601	071010202478202 2(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
602	071010204225202 4(No.of Docs 1)	0710102042252024/1 0	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)20 24	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	3/1/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	rj92
603	071020040055200 7(No.of Docs 2)	0710200400552007/1 1	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	3/1/2025	no of objection 1. need to write & mp;amp;quot; rejoinder & amp;amp;quot; at the place of & amp;amp;quot; affidavit & amp;amp;quot; on dms portal online 2. need every pages sign on rejoinder 3. rejoinder need proof of service 4 missed letter of service in pdf	sthaviasthana
1604	071010208187202 4(No.of Docs 2)	0710102081872024/2	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCL T Rules,2016 IBC	3/1/2025	no of objection 1. incomplete counsel detail on index pages and page no 1 and 4 2. need every page sign of page no 1 to 4 3 page no 5 to 6 wrong adjustment of alignment of pages 4 page no 5 to 6 annexures pages missed sign with true copy	kavya@pss.legal
1605	071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY
1606	071010209268202 4(No.of Docs 1)	0710102092682024/1	INTERLOCUTORY APPLICATION (I.B.C)/5465(ND)20 24	M/S UDAY ESTATES PRIVATE LIMITED THROUGH ITS DIRECTOR VS. BANK OF BARODA THROUGH ITS DGM & BRANCH HEAD	Sec 60(5)	3/1/2025	No of objection 1. missed compliance last order - dated 19.11.2024 which mention in index	netik2256.nk@gmail
1607	071010205409202 4(No.of Docs 2)	0710102054092024/4	CONTEMPT PETITION (IBC)/23(ND)2024	INDIAN RAILWAY CATERING AND TRANSPORT CORPORATION VSOTTIMO VISUALS	Sec 60(5),Rule 11 of NCLT, 2016	3/1/2025	no of objection 1. missed order dated 19.11.2024 which mention in index	lawofficeofrashmi

1608	20-12-2024	071010212675201 9(No.of Docs 1)	0710102126752019/9	COMPANY PETITION IB (IBC)/2689(ND)201 9	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec	3/1/2025	no of objection 1. index page missed sign at the place of counsel detail 2. need to write & Detail 2. amp;amp;quot; affidavit & Detail 2. amp;amp;quot; at the place of & Detail 2. Amp;amp;quot; proof of service & Detail 2.	advshubhamsh
609	1/1/2025	071010202478202 2(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
610	1/1/2025	071010202478202 2(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
611	2/1/2025	071010206282202 4(No.of Docs 2)	0710102062822024/5	INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)20 24	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS. ASHOK TIWARI	Rule 11 of NCLT, 2016	3/1/2025	no of objection 1. missed COMPLIANCE TO THE ORDER DATED 04.12.2024 which mention in index	mehtavikas
612	1/1/2025	071010202478202 2(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
613	1/1/2025	071010210183202 4(No.of Docs 2)	0710102101832024/1	COMPANY APPLICATION(CO MPANIES ACT)/277(PB)2024	AJAY SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	3/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply	mohitnegi
614	1/1/2025	071010207022202 4(No.of Docs 1)	0710102070222024/1	COMPANY PETITION (COMPANIES ACT)/212(ND)2024	VIKAS LIFECARE LIMITED VS. A P SECURITAS PRIVATE LIMITED	Sec. 213	3/1/2025	no of objection 1. missed compliance of order dated 25.11.2024. which mention in index	MAPLEGAL
615	26-12-2024	071010210939202 3(No.of Docs 1)	0710102109392023/2	COMPANY PETITION IB (IBC)/805(ND)2024	M/S SINGAL TRANSPORT CORPORATION VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	3/1/2025	no of objection 1. missed compliance of the order 1-2 dated 11.12.2024. which mention in index 2. need to write & amp; amp; quot; affidavit & amp; amp; quot; at the place of & amp; amp; quot; proof of service & amp; amp; quot; in online portal	ASUTOSH LOHIA
616	18-12-2024	071010210424202 4(No.of Docs 2)	0710102104242024/1		BAZEL MOTORS PRIVATE LIMITED VS. MR. SAURABH CHAWLA	Sections 60(5)/Regulatio n 13	3/1/2025	no of objection 1. wrong file 2. this is application	Raghav
617	31-12-2024	071010210323202 3(No.of Docs 2)	0710102103232023/1 0	APPLICATION	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	3/1/2025	no of objection 1. application need last compliance order of nclt	MANOJDUBEY

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1618	19-12-2024	071020040049201 1(No.of Docs 2)	0710200400492011/2 8	COMPANY PETITION (COMPANIES ACT)/136(ND)2011	MR NAVNEET GARG VS M/S XILON TRADING PRIVATE LIMITED & ORS	Application under any other provisions	3/1/2025	no of objection 1. 3 rs court fee missed on vakalatanama.	rmalik2301
1619	20-12-2024	071010241054201 7(No.of Docs 2)	0710102410542017/9	COMPANY PETITION IB (IBC)/580(PB)2017	DUANE PARK PVT. LTD. VS ZYNKE EXPORTS PVT. LTD.	IBC under Sec	3/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf.	Amit1234!
1620	1/1/2025	071010203011202 4(No.of Docs 2)	0710102030112024/2	RESTORATION APPLICATION (IBC)/59(ND)2024	RAJA BHOJ	Application under any other provisions- IBC	3/1/2025	no of objection 1. ocr missed in reply and page no 11	tandonandco
1621		071020042036201 8(No.of Docs 1)	0710200420362018/1 96	COMPANY	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL	IBC under Sec	3/1/2025	no of objection 1. missed ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1622		071020042036201 8(No.of Docs 1)	0710200420362018/1 98	COMPANY	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL	IBC under Sec	3/1/2025	no of objection 1. missed COMPLIANCE OF ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1623	23-12-2024	071020042036201 8(No.of Docs 1)	0710200420362018/1 97	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec	3/1/2025	no of objection 1. missed COMPLIANCE OF 1-2 ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1624	2/1/2025	071010201380202 4(No.of Docs 2)	0710102013802024/1	COMPANY PETITION (COMPANIES	GARIMA JINDAL VS. A K LUMBERS LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Applicat ion under any other provisions ,Section 447	3/1/2025	no of objection 1. missed sign on index page at the place of counsel detail 2. need every pages sign of reply 3 missed affidavit with verification	corporatejudis@NCL
1625		071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20	ANIL KOHLI	Application under any other provisions- IBC		1.bookmarking mandatory.	MITHILESHPANDEYO
1626	2/1/2025	071020040055200 7(No.of Docs 2)	0710200400552007/1 0	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	3/1/2025	no of objection 1. missed sign of every page of reply 2. missed sign of annexures page of every pages 3. page no 140 3 rs court fees and 25 rs welfare fee on vakalatnama	sthaviasthana
1627	27-12-2024	071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY0
1628	27-12-2024	071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY0
1629	27-12-2024	071010210353202 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)20 23	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY0

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1630	071010202491202 2(No.of Docs 4)	0710102024912022/1 0	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1) 2/1/2025	no of objection 1. pagination missed in book marking as per index 2 ocr missed in pdf in volume 1 page no 1 to 198 3 in volume 2 incomplete book marking as per index with pagination 4 both document file separately in different slash number written submission and complication judgement 5 book marking mandatory as per index with pagination missed in written submission	rajeevahuja
1631	071010203264202 3(No.of Docs 0)	0710102032642023/8 5	COMPANY PETITION (COMPANIES	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2) 1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. compliance affidavit need nclt last order	,
1632	071010209800202 4(No.of Docs 0)	0710102098002024/1	INTERLOCUTORY APPLICATION (I.B.C)/5919(ND)20	SUMAN KUMAR VERMA VS. PINKI GARG	Application under any other provisions- IBC 1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need ocr page no 4 to 8 3. need to write & amp;amp;quot; affidavit& amp;amp;quot; at the place of & amp;amp;quot; proof of service& amp;amp;quot; in online document types portal	
1633	071010209796202 4(No.of Docs 0)	0710102097962024/1	INTERLOCUTORY APPLICATION (I.B.C)/5902(ND)20 24	SUMAN KUMAR VERMA VS. GEETA DEVI GARG	Application under any other provisions- IBC 1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need to write & mp;amp;quot; affidavit& mp;amp;quot; at the place of & mp;amp;quot; proof of services& mp;amp;quot; in online document types 3. page no 4 to 8 need ocr	
1634	071010209799202 4(No.of Docs 0)	0710102097992024/1	INTERLOCUTORY APPLICATION (I.B.C)/5903(ND)20 24	SUMAN KUMAR VERMA VS. PAWAN KUMAR GARG	Application under any other provisions- IBC 1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in page no 4 to 8 3 need to write & amp; amp; quot; affidavit& amp; amp; quot; at the place of & amp; amp; quot; proof of service & amp; amp; quot; in online document types portal	
1635	071010209802202 4(No.of Docs 0)	0710102098022024/1	INTERLOCUTORY APPLICATION (I.B.C)/5896(ND)20 24	SUMAN KUMAR VERMA VS. SUSHIL KUMAR JINDAL	Application under any other provisions- IBC 1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 4 to 8 missed ocr 3. need to write & Damp; amp; quot; affidavit & Damp; amp; quot; at the place of & Damp; amp; quot; proof of service & Damp; amp; quot; in online document types	
1636	071010209798202 4(No.of Docs 0)	0710102097982024/1	, , , ,	SUMAN KUMAR VERMA VS. MANOJ KUMAR	Application under any other provisions- IBC 1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need ocr page no 4 to 8 3. need to write & amp;amp;quot;affidavit" at the place & amp;amp;quot; proof of service& amp;amp;quot; in online document types portal	

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1637	17-11-2024	071010209797202 4(No.of Docs 0)	0710102097972024/1	INTERLOCUTORY APPLICATION (I.B.C)/5895(ND)20 24	SUMAN KUMAR VERMA VS. GOPI RAM AGGARWAL	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 4 to 8 need ocr 3. need to write & amp; amp; quot; affidavit & amp; amp; quot; at the place of & amp; amp; quot; proof of service & amp; amp; quot; in online document types	
1638	30-12-2024	071010201201202 4(No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)202	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1639	30-12-2024	071010201201202 4(No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)202	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal IRP
1640		071010201201202 4(No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)202	RANJAN CHAKRABORTI VSMR. SRIGOPAL	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal IRP
1641		071010201201202 4(No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)202	RANJAN CHAKRABORTI VSMR. SRIGOPAL	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal IRP
1642		071010209904202 4(No.of Docs 1)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/5889(ND)20	TRANS GLOBE NKS HOLDINGS LTD VS. MONITORING COMMITTEE OF TRANS GLOBE TEXTILES LTD	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed to write true copy of every pages	nazim@1234
1643	19-11-2024	071010209830202 4(No.of Docs 0)	0710102098302024/2	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec	1/1/2025	no of objection 1. book marking mandatory as per index with pagination	
1644	20-12-2024	071010209190202 4(No.of Docs 2)	0710102091902024/1	APPLICATION (I.B.C)/5224(ND)20	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD & ORS.	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail	henna15
1645	17-12-2024	071010208096202 4(No.of Docs 2)	0710102080962024/3	INTERLOCUTORY APPLICATION (I.B.C)/4749(PB)20 24	KIRAN GUPTA	Sec 60(5)	1/1/2025	no of objection 1. missed ocr in pdf 2. missed order 18.11.2024 which mention in index 3. annexures page missed sign with true copy	mohitseth

1646	17-11-2024	071010209801202 4(No.of Docs 0)	0710102098012024/1	INTERLOCUTORY APPLICATION (I.B.C)/5920(ND)20 24	SUMAN KUMAR VERMA VS. PRAVEEN KUMAR GARG GHANSHYAM DASS	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 4 to 8 missed ocr 3 need to write & paginamp; quot; affidavit & paginamp; quot; at the place of & pamp; amp; quot; proof of service & paginamp; quot; in online document types	
1647	3/6/2024	071010204842202 4(No.of Docs 0)	0710102048422024/9	CONTEMPT PETITION(COMPA NIES ACT)/12(ND)2024	TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	31-12-2024	1.bookmarking mandatory with compliance order missing.	
1648	17-04-2024	071010203335202 4(No.of Docs 0)	0710102033352024/4	COMPANY PETITION IB (IBC)/270(ND)2024	BANK OF BARODA VS. MR VIKAS GOEL	Section 95(1)	31-12-2024	1.date missing in vakalatnama. 2.pagiantion missing in bookmarking.	
1649	22-05-2024	071010204482202 4(No.of Docs 0)	0710102044822024/2	COMPANY PETITION IB (IBC)/632(ND)2024	CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL	Section 95(1)	31-12-2024	no of objection 1. book marking do as like index page with pagination 2. date and month year missed on vakalatanama	
1650	30-12-2024	071010202125202 4(No.of Docs 1)	0710102021252024/1 1	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec	31-12-2024	no of objection 1. incomplete file uploaded 2. book marking mandatory as per index with pagination 3. index page missed in pdf and book marking also	ip_vivek
1651	24-05-2024	071010204569202 4(No.of Docs 0)	0710102045692024/2	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	31-12-2024	no of objection 1. book marking do as like index with pagination 2. date month and year missed on vakalatnama.	
1652	17-04-2024	071010203349202 4(No.of Docs 0)	0710102033492024/1		ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
1653		071010203349202 4(No.of Docs 0)	0710102033492024/1		ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
1654	30-12-2024	071010203306202 2(No.of Docs 1)	0710102033062022/1 0	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)20 22	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	31-12-2024	No of objection 1. book marking mandatory as per index with pagination	jaspreet\$29
1655	6/8/2024	071010206866202 4(No.of Docs 0)	0710102068662024/1 3	24	ANIL SYAL VS. AJAY GUPTA	Application under any other provisions- IBC	31-12-2024	1.bookmarking mandatory.	
1656	15-07-2024	071010206047202 4(No.of Docs 0)	0710102060472024/4	24	AMARPAL VSSINGH FINLEASE PVT. LTD.	Sec 60(5)	31-12-2024	no of objection 1. vakalatnama and rejoinder need file separately in different slash number	
1657	17-04-2024	071010203349202 4(No.of Docs 0)	0710102033492024/1		ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	

1658	27-12-2024	071010204808202 4(No.of Docs 1)	0710102048082024/3		AVIRAM FINANCE AND INVESTMENT PRIVATE LIMITED	Sec. 230-232, Sec 234	31-12-2024	no of objection 1. need to write & Description 2. need to write & Description 2. any other document & Description 3. any other document & Description 3. any other document & Description 3. any other documents & Description 3. any other document & Description 3. any other documents & Description 3. any other doc	csmohit310893
1659	17-04-2024	071010203349202 4(No.of Docs 0)	0710102033492024/1	, , , , ,	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
1660	26-12-2024	071010207738202 3(No.of Docs 1)	0710102077382023/5	, , , , ,	MR. ANKIT GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	31-12-2024	no of objection 1. missed compliance of the order dated 19.12.2024 which mention in index	vivekamar95
1661	27-12-2024	071010204937202 4(No.of Docs 2)	0710102049372024/4	RESTORATION APPLICATION (IBC)/73(ND)2024	PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	31-12-2024	no of objection 1. missed COMPLI CE OF ORDER DATED 07.10.2024 which mention in index	nlslawservices
1662	27-12-2024	071010207585202 4(No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)20 24	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1663	26.12.2024	071010201521202 4(No.of Docs 2)	0710102015212024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES	APPLE SPONGE & POWER LIMITED VS. NA	Sub-section (I)	30.12.2024	no of objection 1. only order uploaded in pdf 2. missed "APPLE SPONGE & amp; amp; POWER LIMITED" BEARING COMPANY APPEAL (AT) (INSOLVENCY) NO. 2020 OF 2024 in pdf 3 missed document type portal of online	Manohar@2239
1664		071010207284202 0(No.of Docs 0)	0710102072842020/1	COMPANY APPLICATION(CO MPANIES	RAKESH KHANNA VS. CHINTAMANI METAL	Rule 11 of NCLT	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,938,966,967,968,969,97 0,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
1665	22-07-2020	071010207284202 0(No.of Docs 0)	0710102072842020/1	COMPANY APPLICATION(CO MPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,938,966,967,968,969,97 0,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	

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1666	22-07-2020	071010207284202 0(No.of Docs 0)	0710102072842020/1	COMPANY APPLICATION(CO MPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,938,966,967,968,969,97 0,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
1667	22-07-2020	071010207284202 0(No.of Docs 0)	0710102072842020/1	MPANIES `	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,938,966,967,968,969,97 0,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
1668	24-12-2024	071010203264202 3(No.of Docs 1)	0710102032642023/6 8	,	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	ronak123
1669	24-12-2024	071010203264202 3(No.of Docs 1)	0710102032642023/6 9	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	ronak123
1670	27-12-2024	071010203264202 3(No.of Docs 2)	0710102032642023/8 3	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.25rs welfare ticket date missing in vakalatnama. 2.order missing.	ekamlaw
1671	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/1	, , , ,	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1672	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/1	APPLICATION (I.B.C)/4753(ND)20	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1673	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)20 24	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008

1674	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/2	APPLICATION (I.B.C)/4753(ND)20	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
675	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/2	APPLICATION (I.B.C)/4753(ND)20	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
576	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/2	APPLICATION (I.B.C)/4753(ND)20	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
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678	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/1	APPLICATION (I.B.C)/4753(ND)20	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
679	23-12-2024	071010207857201 9(No.of Docs 1)	0710102078572019/2 9		OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec	30-12-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	munishmehta
680	27-12-2024	071010203264202 3(No.of Docs 2)	0710102032642023/8 2	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.order missing. 2.date missing in vakalatnama.	ekamlaw
681	27-12-2024	071010203264202 3(No.of Docs 2)	0710102032642023/8 4	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.25rs welfare ticket date missing in vakalatnama. 2.order missing.	ekamlaw
882	27-12-2024	071010202974202 2(No.of Docs 1)	0710102029742022/1 8	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30-12-2024	no of objection 1. missed ocr in pdf 2. missed counsel detail in index page with sign 3. book marking mandatory as per index with sign 4	abavinaash
883	27-12-2024	071010202974202 2(No.of Docs 1)	0710102029742022/1 7	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30-12-2024	no of objection 1. missed CP(IB) NO IN pdf 2. missed counsel detail in index page with sign	abavinaash
684	19-12-2024	071010206813202 4(No.of Docs 2)	0710102068132024/1	APPLICATION(CO MPANIES	KHANNA TRADERS & ORS VS. SCHOLAR PUBLISHING HOUSE PVT. LTD & ORS	Rule 11 of NCLT	30-12-2024	no of objection 1. incomplete index page 2. boom marking mandatory as per index with pagination .3. need every pages sign of rejoinder 4. not verified affidavit 5. missed proof of service in pdf	

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1697	19-12-2024	071010207332202 4(No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.22
1698	19-12-2024	071010207332202 4(No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.22
699	19 12 2024	071010207332202 4(No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING	IBC Under Sec	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.22
1700	7/10/2024	071010208578202 4(No.of Docs 0)	0710102073322024/3	INTÉRLOCUTORY APPLICATION (I.B.C)/5259(ND)20	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	30-12-2024	1.vol 2 missing in pdf.	aipiiaconsultants.22
1701	13-11-2024	071010207440202 3(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
702	13-11-2024	071010207440202 3(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
703	18-12-2024	071010208609202 4(No.of Docs 2)	0710102086092024/3	COMPANY PETITION IB (IBC)/696(ND)2024	MR. AJAY KUMAR GUPTA PROPRIETOR OF M/S. GUPTA PLASTIC UDYOG VS. L C PACKERS PRIVATE LIMITED	IBC Under Sec	30-12-2024	no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatanama.	asethi9999
704	27-12-2024	071010207585202 4(No.of Docs 1)	0710102075852024/2	APPLICATION (I.B.C)/4754(ND)20	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
705		071010207585202 4(No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)20	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
706		071010207585202 4(No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)20	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1706		071010207198202 3(No.of Docs 2)		COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE	IBC Under Sec		no of objection 1. book marking mandatory as per index with pagination	

1708	22-12-2024	071010204720202 4(No.of Docs 2)	0710102047202024/2	APPLICATION	BRAHMPUTRA CRACKERS AND POLYMER LTD VS. VEENU DRALL IRP	Sec 60(5)	27-12-2024	no of objection 1.pagination missing in bookmarking. 2.need all pages ocr.	VEENUDRALL
1709		071010204719202 4(No.of Docs 2)	0710102047192024/2		GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	27-12-2024	no of objection 1.pagination missing in bookmarking. 2.need all pages ocr.	VEENUDRALL
1710	19-12-2024	071010200758202 4(No.of Docs 2)	0710102007582024/2	COMPANY PETITION (COMPANIES ACT)/43(PB)2024	MRS. NEHA GUPTA VS. VANESA CARE PRIVATE LIMITED	Sec. 59	26-12-2024	no of objection 1. incomplete index 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4. pagination missed in pdf pages 5. incomplete reply . 6. reply need affidavit	ADV-VIREN
711	17-12-2024	071010209471202 4(No.of Docs 1)	0710102094712024/1	COMPANY PETITION IB (IBC)/745(ND)2024	SCORG INTERNATIONAL CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	suryanshgarg21
712	19-12-2024	071010200206202 2(No.of Docs 2)	0710102002062022/1	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)202	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	26-12-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	theguild
713		071010201476202 4(No.of Docs 2)	0710102014762024/1	INTERLOCUTORY APPLICATION (I.B.C)/782(ND)202	VIBIN VINCENT	Application under any other provisions- IBC		no of objection 1. missed sign on index page at the place of counsel detail	Vidhisha
714		071010201934201 8(No.of Docs 2)	0710102019342018/1 7	COMPANY APPLICATION(IBC)/1114(PB)2018	VIKRAM BAJAJ VS. R.C. INFO SYSTEMS LTD	Sec 66(1)	26-12-2024	no of objection 1. page no 7 to 25 missed ocr 2. 25 rs welfare fee and 3 rs court fee missed on vakalatanama	tandtlaw
715	20-12-2024	071010201934201 8(No.of Docs 2)	0710102019342018/1 8	COMPANY APPLICATION(IBC)/1114(PB)2018	VIKRAM BAJAJ VS. R.C. INFO SYSTEMS LTD	Sec 66(1)	26-12-2024	no of objection 1. page no 7 to 25 missed ocr 2. 25 rs welfare fee and 3 rs court fee missed on vakalatanama. 3. page no 6 missed on vakalatanama	tandtlaw
716	20-12-2024	071010202705202 4(No.of Docs 3)	0710102027052024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign 3. petition need nclt last compliance order if this file as additional document	Ravi Mohan
717	20-12-2024	071010203903202 4(No.of Docs 2)	0710102039032024/3	APPLICATION(IBC	VINESH TRADERS PVT.	Sec 54(1)	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed in reply in pdf 3. only affidavit uploaded	negimilan04
1718	19-12-2024	071010205951202 4(No.of Docs 2)	0710102059512024/1	APPLICATION (I.B.C)/3689(ND)20	CONCEPT CAPTITAL INFRA PROJECTS PVT. LTD. VS. SANJIV RAI MEHRA & ORS.	Rule 11 of NCLT, 2016	26-12-2024	no of objection 1. improper book marking as per index 2. book marking mandatory do as per index with pagination 3. rejoinder need every pages sign 4 annexures pages missed sign with true copy and ocr also missed 5.page no 38 to 44 hindi pages need english translate copy	ADV-VIREN

1719	20 42 2024	071010203061202 3(No.of Docs 6)	0710102030612023/2	RESTORATION APPLICATION (COMPANIES	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	26-12-2024	no of objection 1. all files like petition written submission documents file separately in different slash number	hitendra
1719		071010201068202 3(No.of Docs 2)	0710102030812023/2 0710102010682023/1	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	26-12-2024	no of objection 1. missed sign of index page at the place counsel detail 2. page no 22 missed sign at the last page of written submission	rajat.bhardwaj
1721		071010202451202 4(No.of Docs 3)	0710102024512024/9	CA(A) MERGER AND AMALGAMATION(COMPANIES	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I)		no of objection 1. ocr missed in both volume 2. book marking do as like index 3 page no 92 93 109 11 113 114 159 160 161 162 not readable 4 blank proof of service 5 master index comes top of the book marking note plz contact to registry if you have any doubt regarding these objection	namitha@samvidlega
1722	20-12-2024	071010201066202 3(No.of Docs 2)	0710102010662023/1 2	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	26-12-2024	no of objection 1. missed index pages sign at the place of counsel detail 2. need sign last page of written submission page no 22	rajat.bhardwaj
1723	19-12-2024	071010202451202 4(No.of Docs 3)	0710102024512024/8	COMPANIES	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	26-12-2024	no of objection 1. affidavit and petition both document file separately in different slash number	namitha@samvidlegal
1724	20-12-2024	071010209437202 4(No.of Docs 1)	0710102094372024/1	RESTORATION APPLICATION (IBC)/133(ND)2024	FARUKHI GLASS INDUSTRIES PRIVATE LIMITED VS. BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26-12-2024	no of objection 1. pagination missed in book marking as per index 2. 13.12.2024 missed order which mention in index	aanchaltikmani
1725	17-12-2024	071010209414202 4(No.of Docs 3)	0710102094142024/1	INTERLOCUTORY APPLICATION (I.B.C)/5470(ND)20 24	AKHIL AHUJA VS. BAJAJ & ASSOCIATES STATUTORY AUDITOR OF THE CORPORATE DEBTOR	Sec 60(5)	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. affidavit missed in reply 3. wrong alignment of page no 45 46 48 49 50 51 52 54 56 57 58 59 61 4 page no 82 to 105 hindi page need english translated copy 5 double pagination in pdf 6 page no 234 to 236 page no 238 to 240 missed ocr in pdf volume 2 7 index pages missed in book marking	videhvaish
1726	17-12-2024	071010207167202 3(No.of Docs 2)	0710102071672023/6	COMPANY PETITION IB (IBC)/530(ND)2023	RAJESH KHANNA & ORS. VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec	23-12-2024	no of objection 1. missed order dated 13 December 2024 which mention in index	sidhant123
1727	19-12-2024	071010202451202 4(No.of Docs 3)	0710102024512024/1 0	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	no of objection 1. master index comes at the top of page of book marking 2. pagination missed in pdf pages 1 to 4 3 page no 13 to 87 89 90 92 93 to 98 missed ocr in both volume 4. page no 88 91 99 108 110 113 117 158 159 160 161 not clearly visible in volume 1 2.blank page of proof of service not required in pdf	namitha@samvidlegal
1728	16-12-2024	071010210962202 0(No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. page no 76 77 78 79 80 81 82 83 84 3. 138 to 165 have double pagination 4 annexures page missed sign with true copy	aayush.kevlani

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				INTERLOCUTORY		Application			
				APPLICATION		under any			
		071010207389202		(I.B.C)/4290(ND)20		other		no of objection 1. check the year on	
1729	27-08-2024	4(No.of Docs 0)	0710102073892024/5	24	DEEPAK MITTAL	provisions- IBC	23-12-2024	vakalatanama.13 /11 /2029	
					YALA CONSTRUCTION				
				TRANSFER	CO PRIVATE LIMITED			no of objection 1. incomplete file	
		071010203779202		APPLICATION/15(VS. REGISTRAR OF	Rule16(d),NCL		uploaded 2. only proof of service	
1730	18-12-2024	4(No.of Docs 1)	0710102037792024/3	•	COMPANIES	T Rules,2016	23-12-2024	uploaded	wamikatrehan
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					PATIALA BIO POWER				
				TRANSFER	COMPANY LIMITED VS.				
		071010203780202		APPLICATION/16(REGISTRAR OF	Rule16(d),NCL			
1731	18-12-2024	4(No.of Docs 2)	0710102037802024/3	PB)2024	COMPANIES	T Rules,2016	23-12-2024	pages not clear in annexure	wamikatrehan
					CENERIS COMTRADE				
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				COMPANY	PRIVATE LIMITED VS. OPULENT				
		071010202944202		PETITION IB	INFRADEVELOPERS	IBC under Sec		no of chication 1. 25 to walfare ticket	
1732	10 12 2024	2(No.of Docs 2)	0740402020442022/9	-		7	23-12-2024	no of objection 1. 25 rs welfare ticket	iguntal I B
1732	10-12-2024	2(NO.01 DOCS 2)	0710102029442022/8	(IBC)/304(ND)2022	PRIVATE LIMITED	,	23-12-2024	paste on vakalatanama.	jguptaLLB
				COMPANY	THE BANK OF			no of objection 1. incomplete file	
		071010208553202		PETITION IB	MAHARASHTRA			uploaded 2. only proof of service	
1733	17-12-2024	4(No.of Docs 1)	0710102085532024/1	(IBC)/782(ND)2024	LIMITED VS. ARUN PURI	Section 95(1)	23-12-2024	uploaded	onkarroy
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				COMPANY	ASHOKA KUMAR GARG				
				PETITION	VS RENUKA	Sec.		no of objection 1. book marking	
		071020042522201		(COMPANIES	INFRATECH PRIVATE	241(1),Sec.		mandatory as per index with pagination	sourabhllb@gmail.co
1734	11/12/2024	8(No.of Docs 2)	0710200425222018/5	ACT)/166(ND)2017	LIMITED	242(4)	23-12-2024	2. reply need every page sign	m
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				INTERLOCUTORY	RKG FINVEST LIMITED	Sec 33(1) (b)		mandatory as per index with pagination	
		071010210690202		APPLICATION(IBC	VSBEANS & MORE	(i) to (iii) r/w		3. rejoinder need every pages sign 4	
1735	17-12-2024	3(No.of Docs 2)	0710102106902023/5)(LIQ.)/7(ND)2024	HOSPITALITY PVT. LTD.	Sec 33(3)	23-12-2024	missed verification of affidavit	rakesh@12
				CA(A) MERGER					
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		071010202451202		COMPANIES	TECHNOLOGIES	Sub-section (I)		1 vol 2 vol 2 come nagge is not clear in	namitha@camvidlag
1736	11/12/2024	4(No.of Docs 4)	0710102024512024/5		PRIVATE LIMITED	of section 230	22 42 2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidleg
1730	11/12/2024	4(NO.01 DOCS 4)	07 10102024312024/3	INTERLOCUTORY	PRIVATE LIMITED	or section 230	23-12-2024	pui.	•
				APPLICATION	SANJEEV MAHAJAN				
		071010209985202		(I.B.C)/5874(ND)20	VS. INDIAN BANK AND	Rule 11 of		no of objection 1. blank page uploaded	
1737	25-11-2024	4(No.of Docs 0)	0710102099852024/1		ANR	NCLT, 2016	23-12-2024	2. file not uploaded	
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				COMPANY		Application			
				PETITION	SMT. GEETA KHANNA	under any			
		071020040055200		(COMPANIES	VS M/S. ANIL RUBBER	other		no of objection 1 all document file	
1738	14-12-2024	7(No.of Docs 5)	0710200400552007/8	· -	MILLS PVT. LTD.	provisions	23-12-2024	separately in different slash number	sthaviasthana
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					UP AWAS EVAM VIKAS			and annexures pages 2. hindi pages	
				INTERLOCUTORY	PARISHAD VS. GAUTAM			page no 26 and 27 need english	
				APPLICATION	BUILDER WITH RAPID			translated copy 3 page no	
		071010209956202		(I.B.C)/5797(ND)20	CONTRACTS PVT. LTD.			VAKALATNAMA 163-164 missed in	
1739	17-12-2024	4(No.of Docs 2)	0710102099562024/1	24	(SRA)	Sec 60(5)	23-12-2024	book marking	ADHISH
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1740	9/12/2024	3(No.of Docs 1)	0710102102622023/2	ACT)/44(ND)2024	SURI AND ORS	NCLT	23-12-2024	2.order missing.	raghav.sabharwal

1741	11/12/2024	071010209705201 9(No.of Docs 2)	0710102097052019/1 4	IES `	RELIGARE ENTERPRISES LIMITED VS. MALVINDER MOHAN SINGH & ORS	Sec. 59	23-12-2024	no of objection 1. petition need nclt last compliance order 2. paste ticket on blank side of vakalatanama.	Prismlaw42
	4- 40	071010204722202		INTERLOCUTORY APPLICATION (I.B.C)/3869(ND)20		Application under any other		no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3.double pagination	
1742	17-12-2024	4(No.of Docs 2)	0710102047222024/3	CA(A) MERGER AND	VSRACHANA ZFIRST	provisions- IBC	23-12-2024	in pdf	dgguptadhruv
1743	11/12/2024	071010202451202 4(No.of Docs 4)	0710102024512024/5	COMPANIES ACT)/62(ND)2024 INTERLOCUTORY	TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlega
1744	18-12-2024	071010202204202 3(No.of Docs 1)	0710102022042023/4	APPLICATION (I.B.C)/1416(ND)20 23	SUMIT SHARMA VS. NUVOCO VISTAS CORPORATION LIMITED	Sec 60(5)	23-12-2024	no of objection 1. missed compliance with the Order dated 13.11.2024 which mention in index	karangandhii
4745	44 42 2024	071010209572202	0740402005722024/4	, , , ,	CENTRAL BANK OF INDIA LIMITED VS.	Section 22	22 42 2024	4 hookmarking mandaton.	himalalhi
1745	14-12-2024	4(No.of Docs 1) 071010209105202	0710102095722024/1	COMPANY APPLICATION(CO MPANIES	REENA GAMBHIR NARESH KUMAR JAIN & ORS. VS. M/S AMBROSIA CORNER	Section 22 Rule 11 of	23-12-2024	1.bookmarking mandatory. no of objection 1. 3 rs court fee and 25	bkmdelhi
1746	17-12-2024	4(No.of Docs 1)	0710102091052024/3	,	ZFIRST		23-12-2024	rs welfare fee missed on vakalatanama.	gaurav.hsethi@gmail.
1747	10/12/2024	071010202451202 4(No.of Docs 4)	0710102024512024/7	COMPANIES ACT)/62(ND)2024	PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal
		071010202451202		COMPANIES	ZFIRST TECHNOLOGIES	Sub-section (I)		1.vol 2 vol 3 some pages is not clear in	namitha@samvidlegal
1748	11/12/2024	4(No.of Docs 4)	0710102024512024/5	ACT)/62(ND)2024 CA(A) MERGER AND AMALGAMATION(COMPANIES	ZFIRST TECHNOLOGIES	of section 230 Sub-section (I)	23-12-2024	pdf. 1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,21 4,215,216, 222 to 241. 281 to 287. 364 to	namitha@samvidlegal
1749	11/12/2024	4(No.of Docs 5)	0710102024512024/6	ACT)/62(ND)2024	PRIVATE LIMITED PAWAN VIRMANI VS.	of section 230	23-12-2024	380. 385 to 390. 422 to 440. 621 to 628.	
1750	17-12-2024	071010209377202 4(No.of Docs 2)	0710102093772024/1	APPLICATION	SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Section 22, 27	23-12-2024	1.some pages is not clear.	Ashishlu
1751	13-12-2024	071010211423202 0(No.of Docs 3)	0710102114232020/2 5	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-12-2024	no of objection 1. page no 81 82 hindi portion need english translated copy 2. pagination no 1 to 8 missed in book marking	ROHITRC0602

1752	10/12/2024	071010200306202 2(No.of Docs 117)	0710102003062022/5	, , ,	SARDA MINES PRIVATE LIMITED VS. NAVDEEP PORTFOLIO PRIVATE LIMITED	Sec. 45QA RBI Act	23-12-2024	No of objection 1. book marking mandatory as per index with pagination in volume 1 2. ocr missed in pdf 3 master index in pdf 4 need volume wise index missed in pdf 5 affidavit missed in rejoinder 6 wrong book marking in volume 2 7 missed volume wise index in all volume 8 blank pages not allowed in pdf in all volume 9 incomplete file uploaded 10 page no 1463 not readable 11. page no 1463 and 1464 Hindi pages need English translate copy 12. page no 1466 1468 1471 1472 1474 1476 1478 1480 not clearly visible 13 double page not require in pdf 14 page no 1912 to 1914 and 1916 to 1918 1926 to 1929 and 1931 1934 1946 1949 1955 1958 1959 1960 1963 1968 1969 1970 1970 1971 1972 1977 1978 1979 not visible 15 page no 1946 1949 are wrong alignment of	namansinghal
1753	11/12/2024	071010202451202 4(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,21 4,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal
1754	18-12-2024	071010211423202 0(No.of Docs 2)	0710102114232020/2 6	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-12-2024	1.all document file separately.	ROHITRC0602
1755	11/12/2024	071010202451202 4(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,21 4,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal
1756	10/12/2024	071020042619201 8(No.of Docs 1)	0710200426192018/2 0	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec	23-12-2024	no of objection 1. file not uploaded 2. blank page uploaded	NILESH
1757	11/12/2024	071010202451202 4(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,21 4,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal
1758	10/12/2024	071010202451202 4(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal
1759	17-12-2024	071010204549202 4(No.of Docs 2)	0710102045492024/6	INTERLOCUTORY APPLICATION (I.B.C)/2767(ND)20 24	RESOLUTION	Sec 60(5)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed verification of affidavit 3. index page missed in pdf 4 incomplete file uploaded	quadlegal
1760	10/12/2024	071010202451202 4(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal

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1761	10/12/2024	071010209861202 4(No.of Docs 1)	0710102098612024/1	APPLICATION (I.B.C)/5717(ND)20	BPTP LTD VS. UDAYRAJ PATWARDHAN	Section 60(5)	23-12-2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	ninaddogra
1762	17-12-2024	071010209239202 3(No.of Docs 2)	0710102092392023/3		DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	23-12-2024	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure.	arguspartners
		071010209239202		INTERLOCUTORY APPLICATION (I.B.C)/6483(ND)20	DHIRESH PANDEY			no of objection 1. book marking mandatory as per index with pagination 2. page no missed in pdf 3 page no	
1763	17-12-2024	3(No.of Docs 2)	0710102092392023/2	23	VSHITESH GOYAL RISHABH CHAND LODHA HEAD OF MONITORING	Sec 60(5)	23-12-2024	missed in index page	arguspartners
4704	40.40.0004	071010201609202	074040004000004	APPLICATION (I.B.C)/1129(ND)20	COMMITTEE AND ERSTWHILE RP VS. HINDUJA LEYLAND	0 - 00(5)	00 40 0004	no of objection 1. need every pages	counselgulshan@gma
1764	18-12-2024	2(No.of Docs 2) 071010209830202	0710102016092022/1	COMPANY PETITION IB	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE	Sec 60(5)	23-12-2024	sign of reply	ii
1765		4(No.of Docs 1) 071010209808202	0710102098302024/1	INTERLOCUTORY APPLICATION (I.B.C)/5745(PB)20		9	23-12-2024	1.need every pages sign. no of objection 1. book marking do as like index with pagination 2. improper book marking as per index with pagination 3. annexure pages missed	RIMPYJHA
1766		4(No.of Docs 2) 071010202451202	0710102098082024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES	ZFIRST TECHNOLOGIES	Sec 60(5) Sub-section (I)	23-12-2024	sign with true copy 1.vol 2 vol 3 some pages is not clear in	Khaitanlegal namitha@samvidlegal
1767		4(No.of Docs 4) 071010208094202 4(No.of Docs 2)	0710102024512024/5	INTERLOCUTORY APPLICATION (I.B.C)/4752(PB)20 24	PRIVATE LIMITED	of section 230 Sec 60(5)	23-12-2024	pdf. no of objection 1. ocr missed in pdf 2. pagination of page no 1 to 10 missed in book marking 3. missed order dated 18.11.2024 which mention in index 4 annexures pages missed sign with true	mohitseth
1700	17-12-2024	4(NO.01 DOCS 2)	071010200034202473	CA(A) MERGER AND AMALGAMATION(ZFIRST	Sec 60(5)	23-12-2024	сору	monitsetti
1769	10/12/2024	071010202451202 4(No.of Docs 4)	0710102024512024/7	COMPANIES ACT)/62(ND)2024	TECHNOLOGIES PRIVATE LIMITED MR. AJAY KUMAR GUPTA PROPRIETOR	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal
1770	12/12/2024	071010208609202 4(No.of Docs 2)	0710102086092024/2	COMPANY PETITION IB (IBC)/696(ND)2024	OF M/S. GUPTA PLASTIC UDYOG VS. L C PACKERS PRIVATE LIMITED	IBC Under Sec	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. missed sign of page no 1 3. 1 rs court fee missed on vakalatanama.	asethi9999
1771	17-12-2024	071010210862202 3(No.of Docs 2)	0710102108622023/6	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec	23-12-2024	no of objection 1. missed sign of every pages	malikp81

1772	17-12-2024	071010205313202 3(No.of Docs 2)	0710102053132023/2 0	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. reply need every pages sign 4 page no 20 to 22 hindi pages need english translated copy 5. double pagination in pdf not require	dmyassociates
1773	17-12-2024	071010205313202 3(No.of Docs 2)	0710102053132023/2 1	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of reply 4 page no 20 to 22 hindi pages need english translated copy 5. annexures pages need sign with true copy with ocr	dmyassociates
1774	16-12-2024	071010210939202 3(No.of Docs 3)	0710102109392023/1	COMPANY PETITION IB (IBC)/805(ND)2024	M/S SINGAL TRANSPORT CORPORATION VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec	23-12-2024	no of objection 1. missed compliance of the order dated 11.12.2024 which mention in index	ASUTOSH LOHIA
1775	22-11-2024	071010200945202 1(No.of Docs 5)	0710102009452021/1 2	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3 . page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nct	Dgrover
1776		071010208548202 4(No.of Docs 2)	0710102085482024/3	INTÉRLOCUTORY APPLICATION (I.B.C)/5010(PB)20	NIVAYA RESOURCES PVT. LTD. VS. MR. RAHUL JINDAL	Rule 11 of NCLT, 2016	20-12-2024	1.need every pages sign and true copy in Annexure.	projuris
1777	22-11-2024	071010200945202 1(No.of Docs 5)	0710102009452021/1 2	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 12. pagination missed in book marking as per index in both volume 3. ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
1770	17 12 2024	071010201015202	0740402040452024/2	APPLICATION (I.B.C)/827(ND)202	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI		20-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply 3. reply need proof of service at the mail form	swastikakumari@ym
1778 1779		071010208534202 4(No.of Docs 1)	0710102010152024/3 0710102085342024/1	COMPANY APPEAL(COMPAN IES	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF	Sec 66(1)	20-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file uploaded	MAHRISHI@NCLT1

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1780	14-12-2024	071010208378202 2(No.of Docs 2)	0710102083782022/2	INTERLOCUTORY APPLICATION (I.B.C)/5356(ND)20 22	SHRAVAN KUMAR VISHNOI VS. MANAGING DIRECTOR M/S PURVANCHAL VIDHUT VITRAN NIGAM LTD.	Sec 60(5)	20-12-2024		vipinkushwahaadv
1781	22-11-2024	071010200945202 1(No.of Docs 5)	0710102009452021/1 2	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3. ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
1782	22,41,2024	071010200945202 1(No.of Docs 5)	0710102009452021/1 2	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3. ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of ncit	Darover
1/82	22-11-2024		2	INTÉRLOCÚTORY APPLICATION	MANISHA GOEL VS.		20-12-2024	103 of neit	Dgrover
1783	16-12-2024	071010206688202 3(No.of Docs 2)	0710102066882023/4	(I.B.C)/4092(ND)20 23	LOTUS AUTO ENGINEERING LIMITED	Rule 11 of NCLT, 2016	19-12-2024	1.extra pdf remove submit final pdf.	kanishk.khetan
1784	14-12-2024	071010204288202 2(No.of Docs 2)	0710102042882022/3	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf on index 3 index page missed sign at the place of counsel detail 4 reply need every pages sign 5 affidavit missed with verification in pdf	Adityamadaan
1785	15-12-2024	071010204826202 2(No.of Docs 2)	0710102048262022/7	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)20 22	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. need every pages sign 4 incomplete file uploaded	vipinkushwahaadv
1786		071010206600202 3(No.of Docs 1)		INTERLOCATORY APPLICATION(CO MPANIES	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	19-12-2024	1.bookmarking mandatory.	aparnakc
1787		071010202322202 4(No.of Docs 2)	0710102023222024/5	INTERLOCATORY APPLICATION(CO MPANIES	AJAY PAL SINGH VS. TIMES BUILDCON	Rule 11 of NCLT	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr in pdf 3 need order dated 14.06.2024 which mention in index	shubhamchaturvedi9

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1788	27-07-2023	071010206600202 3(No.of Docs 0)	0710102066002023/3	INTERLOCATORY APPLICATION(CO MPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	19-12-2024	1.wrong file.	
1789	16-12-2024	071010201779202 4(No.of Docs 2)	0710102017792024/2	COMPANY APPLICATION(CO MPANIES ACT)/51(ND)2024	SALEEM SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 242(4)	19-12-2024	1.need all pages sign. 2.order missing.	amchamber133
1790	16-12-2024	071010202932202 2(No.of Docs 2)	0710102029322022/1 1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19-12-2024	1.all document file separately.	RASTOGIFCS5
1791	16-12-2024	071010206593202 4(No.of Docs 2)	0710102065932024/4	COMPANY PETITION IB (IBC)/582(ND)2024	AITMC VENTURES LIMITED VS. APPAREL MADE-UPS AND HOME FURNISHING SECTOR SKILL COUNCIL	IBC Under Sec	19-12-2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	pk134167@gmail.com
1792	44/42/2024	071010207003202 0(No.of Docs 1)	0710102070032020/7	COMPANY PETITION IB (IBC)/1128(ND)202	NARESH BASIA	Section 94(1)	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missing ORDER DATED 23.08.2024 which mention in index	satishrai
1793			07101020/10032020// 0710102011752024/1 9	CONTEMPT	PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	18-12-2024	no of objection 1.book marking mandatory as per index with pagination 2. date missed on vakalatanama. 3. ocr missed on power of attorney	MITHILESHPANDEY0
			0710102020762020/1	`	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH			no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without	
1794	11/12/2024	0(No.of Docs 4)	1	ACT)/57(ND)2020	VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	cure defect completely	Arorasrbh328nclt

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1795	11/12/2024	071010202076202 0(No.of Docs 4)	0710102020762020/1 1	COMPANY PETITION (COMPANIES ACT)/57(ND)2020 INTERLOCUTORY APPLICATION	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS.	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	
1796	40/40/0004	071010205023202 4(No.of Docs 1)	0710102050232024/2	(I.B.C)/3117(PB)20	GIRISH LUTHRA AND ORS.	Sec 60(5)	18-12-2024	of page no 74 to 111 and also missed ocr 3. reply need proof of service	Legitime
1797	12/12/2024	071010205370202 4(No.of Docs 2) 071010205103202	0710102053702024/1	COMPANY PETITION (COMPANIES ACT)/153(ND)2024 COMPANY PETITION IB	SANJAY CHUGH VS. M2M BUILDTECH PRIVATE LIMITED CANARA BANK VS. SUNITA AGGARWAL ,CANARA BANK VS.	Sec. 241(1),Sec. 242(4)	18-12-2024	no of objection 1. Amended-Petition need nclt last compliance order no of objection 1. book making mandatory as per index with pagination	ashishmiddha@rocke tm
1798	11/12/2024	4(No.of Docs 2)	0710102051032024/2	COMPANY	M/S INTECO MELTING	Section 95(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on	krishenkumar
1799	11/12/2024	071010202076202 0(No.of Docs 4) 071010201175202	0710102020762020/1	PETITION (COMPANIES ACT)/57(ND)2020 CONTEMPT	AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND	Sec. 241(1)	18-12-2024	blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in power of attorney 3.	Arorasrbh328nclt
1800	13-12-2024	4(No.of Docs 1)	0710102011752024/2 0	PETITION (IBC)/11(ND)2024	BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	18-12-2024	date missed on vakalatanama	MITHILESHPANDEY 0

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1801	11/12/2024	071010202076202 0(No.of Docs 4)	0710102020762020/1 1	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328ncit
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1802	8/12/2024	071010202547202 3(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION(CO MPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED LEELAWATI MAHIPAL	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
1803	6/12/2024	071010201452202 2(No.of Docs 1)	0710102014522022/5	APPLICATION (I.B.C)/1120(PB)20	VS. M/S ARAVALI	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1804	8/12/2024	071010202547202 3(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION(CO MPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
1805	8/12/2024	071010202547202 3(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION(CO MPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
1906	8/42/2024	071010202547202	0740402025472022/2	COMPANY APPLICATION(CO MPANIES	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX	Sec.	17 12 2024	4 bookmarking mandatons	nikhilgovol10
1806	8/12/2024	3(No.of Docs 2)	0710102025472023/2	ACT)/109(ND)2023	LIMITED	242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
1807	11/12/2024	071010205406202 4(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmacsneha
1808	11/12/2024	071010205406202 4(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmacsneha
1809	11/12/2024	071010205406202 4(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmacsneha

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810	071010205406202 11/12/2024 4(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmacsneha
811	071010204314202 10/12/2024 4(No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPAN IES ACT)/118(ND)2024	REGISTRAR OF	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
812	071010204314202 10/12/2024 4(No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPAN IES ACT)/118(ND)2024	REGISTRAR OF	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
813	071010204314202 10/12/2024 4(No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPAN IES ACT)/118(ND)2024	REGISTRAR OF	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
814	071010208068202 10/12/2024 4(No.of Docs 3)	0710102080682024/2	APPLICATION (I.B.C)/4658(PB)20	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	17-12-2024	no of objection 1.pagination missed in book marking as per index of page no 1 to 39 2. ocr missed in pdf . 3. double pagination in pdf .4 annexure pages need sign with true copy 5 page no 49 to 50 missed sign with true copy 6. page no 51 to 75 missed true copy 7 page no 94 to 105 missed sign	amikuslaw
815	071010204314202 10/12/2024 4(No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPAN IES	REGISTRAR OF	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmogha
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1817	14-12-2024	071010202076202 0(No.of Docs 5)	0710102020762020/1 4	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. wrong adjustment of page no 135 136 142 145 147 149 150 to 153 and 158 to 169 250 257 275 279 296 303 to 305 and 306 to 4 annexures pages missed sign with true copy in all volume 5 index page missed in volume 2,3, 4 6 page no 302 305 not clearly visible 7 pagination not seen after 345 to the last page 8 in volume 3 pagination not show in pdf pagination need as per index 9 in volume3 page no 93 to 95 wrong adjustment of page 10 page no 536 537 539 not readable 11. page no 4 616 617 620 631 to 634 646 650 658 663 714 to 716 wrong adjustment of pages alignment 12 paste ticket on blank side of vakalatanama	ANJUMANTRIPATHY
				INTÉRLOCÚTORY APPLICATION	LEELAWATI MAHIPAL VS. M/S ARAVALI				
1818	6/12/2024	071010201452202 2(No.of Docs 1)	0710102014522022/5	(I.B.C)/1120(PB)20	CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1819	11/12/2024	071010202076202 0(No.of Docs 1)	0710102020762020/1 2	COMPANY PETITION (COMPANIES ACT)/57(ND)2020 INTERLOCUTORY	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI LEELAWATI MAHIPAL	Sec. 241(1)	17-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page need in book marking and pdf also 3. 1 rs court fee missed on vakalatanama	Arorasrbh328nclt
1920	6/12/2024	071010201452202	0740402044522022/5	APPLICATION (I.B.C)/1120(PB)20	VS. M/S ARAVALI CYLINDERS PRIVATE	Soc 60(5)	17-12-2024	1.welfare ticket missing 25rs in	tuchita abooh
1820	6/12/2024	2(No.of Docs 1) 071010201452202 2(No.of Docs 1)	0710102014522022/5 0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)20	LIMITED LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	vakalatnama. 1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh tushita.ghosh
1822		071010207883202 4(No.of Docs 1) 071010208169202 4(No.of Docs 2)	0710102078832024/2 0710102081692024/2	COMPANIES ACT)/80(ND)2024 INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)20	SG PREFAB & ENGINEERING PRIVATE LIMITED RAKESH TAKYAR VS. NIYATI CHOUDHARY	Sec. 230-232 - Second Motion Application under any other provisions- IBC		1.order missing. no of objection 1. index page missed in book marking 2. reply need every pages sign 3. pagination missed in book marking as per index 4 page no 29 wrong adjustment of page	CPINDIA
1824	12/12/2024	071010208169202 4(No.of Docs 2)	0710102081692024/3	. , , ,	RAKESH TAKYAR VS. NIYATI CHOUDHARY	Application under any other provisions- IBC	16-12-2024	no of objection 1. index page missed in book marking 2. reply need every pages sign 3 pagination missed in book marking as per index 3 page n o 29 wrong adjustment of pages	nc2024
1825	10/12/2024	071010205165202 4(No.of Docs 2)	0710102051652024/2	COMPANY PETITION IB (IBC)/413(ND)2024	RASHTRIYA CARGO MOVERS VS. PRAFFUL OVERSEAS PRIVATE LIMITED	IBC Under Sec	16-12-2024	no of objection 1. book marking mandatory as per index with pagination. 2.incomplete counsel detail of page no 3 3. index page missed in pdf 4 pagination of pdf need at the top of page header 5 annexure pages need sign with true copy	adv.arjunmpadhiyar

1826	10/12/2024	071010207718202 4(No.of Docs 1)	0710102077182024/2	INTERLOCUTORY APPLICATION (I.B.C)/4999(ND)20 24	ATUL TANDON	Application under any other provisions- IBC	16-12-2024	no of objection 1. incomplete file uploaded	indiacorplaw
1827	11/12/2024	071010203288202 1(No.of Docs 2)	0710102032882021/6 8	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	16-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy 3. need to delete extra same pdf uploaded in proof of service	rrglawoffice
4020	44/42/2024	071010202322202	0740402003222004/4	MPANIES	AJAY PAL SINGH VS. TIMES BUILDCON	Rule 11 of	46 42 2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 missed order	shubhamchaturvedi9
1828 1829		4(No.of Docs 2) 071010204694202 3(No.of Docs 2)	0710102023222024/4 0710102046942023/1	INTERLOCUTORY APPLICATION (I.B.C)/4494(ND)20 23	COMMERCIAL TAX DEPARTMENT VS. B. NAGA BHUSHAN	NCLT Sec 60(5)	16-12-2024	dated which mention in index 14.06.2024 No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of rejoinder	Vidhan12
1830	9/12/2024	071010207415202 4(No.of Docs 1)	0710102074152024/2	COMPANY PETITION IB (IBC)/607(ND)2024	AIR WORKS INDIA (ENGINEERING)PVT LTD VS. PRADHAAN AIR EXPRESS PRIVATE	IBC Under Sec	16-12-2024	1.bookmarking mandatory.	abinitiolegal
1831	10/12/2024	071010207301202 4(No.of Docs 1)	0710102073012024/1	COMPANY APPEAL(COMPAN IES ACT)/194(ND)2024	** WILL BE AUTO FILLED LATER	Sec 252 (1)	16-12-2024	no of objection 1. incomplete counsel detail on index page 2. need to write & more amp; amp; quot; affidavit& more amp; quot; at the place of & more amp; quot; proof of service & more amp; amp; quot; on dms portal	advankurchawla
1832	12/12/2024	071010208194202 4(No.of Docs 2)	0710102081942024/3	COMPANY PETITION (COMPANIES	GREGORY JAMES MCCRAY VS. PREDICTANT INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-12-2024	no of objection 1. improper book marking as per index with pagination 2.book marking do as like index with pagination 3. need to write & amp;amp;quot; reply& amp;amp;quot; at the place of & amp;amp;quot; WRITTEN-STATEMENTS & amp;amp;quot; on dms portal.	manishsohal
	,=,,=,=,=	071010208205201	0710102082052019/4	COMPANY PETITION IB (IBC)/1397(PB)201	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE	IBC under Sec		no of objection 1. index page missed in pdf 2.book marking mandatory as per	
1833	10/12/2024	9(No.of Docs 1)	8	COMPANY	LIMITED UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON ,UV ASSET CONSTRUCTION	7	16-12-2024	no of objection 1.bookmarking	prafuljindal
1834	9/12/2024	071010206562202 4(No.of Docs 1)	0710102065622024/1	PETITION IB (IBC)/681(PB)2024 INTERLOCUTORY APPLICATION		Section 95(1)	13-12-2024	mandatory. 2.put on tickets blank side in vakalatnama. no of objection 1.bookmarking mandatory. 2.need every pages sign	BISHWAJIT SINGH 1971
1835	9/12/2024	071010205869202 4(No.of Docs 2) 071010209777202	0710102058692024/2		SITABKHAN VS. M/S.	Sec 66(1)	12/12/2024	and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
1836	9/11/2024	3(No.of Docs 2)	0710102097772023/1	. , , ,	ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	12/12/2024	1.bookmarking mandatory.	Khaitanlegal

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1837	29-11-2024	071010210130202 4(No.of Docs 1)	0710102101302024/3 5	TRANSFER PETITION(COMPA NIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	12/12/2024	1.incomplete file.	assistreg
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838	29-11-2024	4(No.of Docs 1)	1	ACT)/39(PB)2024	INDIAN OVERSEAS	Govt body	12/12/2024	1.incomplete file.	assistreg
				COMPANY	BANK VS. GREEN				
839	9/12/2024	071010206345202 4(No.of Docs 1)	0710102063452024/1	PETITION IB (IBC)/733(ND)2024	VALLEY PLYWOOD	IBC under Sec	12/12/2024	1.bookmarking as per index.	P5791984
039	3/12/2024	4(NO.01 DOCS 1)	0710102063432024/1	(IBC)//33(ND)2024	LIMITED	,	12/12/2024	1.bookmarking as per index.	F3/31304
				COMPANY	AWAS36694 IRELAND			No of objection 1. application need nclt	
840	9/12/2024	071010202114202 4(No.of Docs 2)	0710102021142024/6	PETITION IB	LIMITED VS. SPICEJET	IBC Under Sec	12/12/2024	last compliance order 2. date missed on vakalatanama.	adv.nikhiljain
U-TU	31 1212024	-(140.01 D003 2)	5. 10102021142024/0	INTÉRLOCUTORY	LIMIT LD		12112124	no of objection 1.bookmarking	aav.iiikiiijaiii
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841	9/12/2024	071010205865202 4(No.of Docs 2)	0710102058652024/3	, , , ,	RAJEEV LOCHAN VS. ANIL BHALLA	Sec. 45 (1)	12/12/2024	and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
041	3/ 12/2024	+(NO.01 BOCS 2)	0710102000002024/0	INTERLOCUTORY	ANIE BITALLA	Sec 43(1) r/w	12/12/2024	no of objection 1.bookmarking	Adityamadaan
		074040005044000		APPLICATION	DA IEEVI OOLIAN	Sec 44 (1),Sec		mandatory. 2.need every pages sign	
842	9/12/2024	071010205844202 4(No.of Docs 2)	0710102058442024/1		RAJEEV LOCHAN VSANIL BHALLA	43(1) r/w Sec 44 (1)	12/12/2024	and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
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843	29-11-2024	4(No.of Docs 1)	0	ACT)/39(PB)2024	1 RESPONDENT NO.	Govt body	11/12/2024	1.incomplete file.	assistreg
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844	29-11-2024	4(No.of Docs 2)	0710102093632024/1	24	VS. ASREC (INDIA) LTD.	provisions- IBC	11/12/2024	1.incomplete file.	rrglawoffice
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				COMPANY	LTD. VS GRIHA			no of objection 1.bookmarking	
045	E/40/0004	071020041714201	074000044744004044	PETITION IB	PRAVESH BUILDTECH	IBC Under Sec	44/40/0004	mandatory. 2.index missing in pdf.	CHAUDIIVIE IAZ
845	5/12/2024	8(No.of Docs 2)	0710200417142018/4	(IBC)/653(ND)2018	PVI. LID.	9	11/12/2024	3.double pagination wrong in pages.	SHAHRUKHEJAZ
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				PETITION(COMPA	PVT.LTD VS. MS	Sec		of counsel detail 3. ocr missed in pdf 4	
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846	9/12/2024	4(No.of Docs 2)	4	ACT)/10(PB)2024	PVT. LTD.	of CA 1956	11/12/2024	service uploaded	DEEPAKBASHTA
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847	9/12/2024	071010201399202 4(No.of Docs 2)	0710102013992024/2 2	NIES ACT)/13(PB)2024	PICCADILY HOTELS PVT LTD	433(e)/433(f) of CA 1956	11/12/2024	2. index page missed sign at the place of counsel detail 3. ocr missed in pdf	DEEPAKBASHTA
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		074040000704055		APPLICATION	ANKIT PATHAK VS. M/S				
848	5/12/2024	071010209701202 4(No.of Docs 1)	0710102097012024/1	(I.B.C)/5538(ND)20	IVR PRIME IT. SEZ PVT. LTD.	Sec 60(5)	11/12/2024	1.bookmarking mandatory with index.	nayyaradi
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1849	9/12/2024	071010202322202 4(No.of Docs 2)	0710102023222024/3	MPANIES	AJAY PAL SINGH VS. TIMES BUILDCON	Rule 11 of NCLT	11/12/2024	no of objection 1. ORDER Dated 14\\\'- 06.2024 which mention in index	shubhamchaturvedi
1045	9/12/2024	4(NO.01 DOCS 2)	0/10/02023222024/3	TRANSFER	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH		11/12/2024	V6.2024 WHICH MEMORI III IIIUEX	30
		071010210130202	0710102101302024/4	PETITION(COMPA NIES	MULLICK VS. LEPTONS EXLM DEFENDANT NO	Any other provision -			
850	29-11-2024	4(No.of Docs 1)	1	ACT)/39(PB)2024	1 RESPONDENT NO.	Govt body	11/12/2024	1.incomplete file.	assistreg
1851	1/12/2024	071010209762202 4(No.of Docs 2)	0710102097622024/3	, , , ,	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	11/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	Khaitanlegal
1852	6/12/2024	071010209066202 4(No.of Docs 2)	0710102090662024/1 2	APPLICATION	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	11/12/2024	no of objection 1. index page missed in pdf 2. index page missed in book marking	Kiran Bisht
1853	28-11-2024	071010208993202 4(No.of Docs 2)	0710102089932024/1	INTERLOCUTORY APPLICATION (I.B.C)/5241(ND)20	VIMAL KUMAR	Application under any other provisions- IBC	11/12/2024	1.extra pdf remove submit final pdf.	shivamgautam02
1854	3/12/2024	071010208646202 4(No.of Docs 1)	0710102086462024/2	APPLICATION	ASHOK TIWARI VS. MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISHAR IMPEX PRIVATE LTD MR. SHAMSHAD	Sec 60(5)	11/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing affidavit.	sanand665
855	28 44 2024	071010208663202 4(No.of Docs 1)	0710102086632024/1	COMPANY PETITION (COMPANIES ACT)/191(ND)2024	AHMAD VS. VEDIC AYURCURE HEALTH AND RETAILS PRIVATE LIMITED	Sec. 241(1)	11/12/2024	1.counsel details sign missing in index.	zainkhan
		071010210130202	0710102101302024/3 6	TRANSFER PETITION(COMPA NIES	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO	Any other provision -	11/12/2024		
1856 1857		4(No.of Docs 1) 071010210130202 4(No.of Docs 1)	0710102101302024/4 2	TRANSFER PETITION(COMPA NIES ACT)/39(PB)2024	1 RESPONDENT NO. SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file. 1.incomplete file.	assistreg assistreg
1858		071010209566202 3(No.of Docs 2)	0710102095662023/7	COMPANY PETITION (COMPANIES	TUSHAR KANT JINDAL VS. KURINJI METALS	Sec. 241(1),Sec. 242(4)	11/12/2024	no of objection 1. need to delete extra same copy in pdf proof of service 2. proof of service missed in rejoinder	karan.legalis

1859		071010210130202 4(No.of Docs 1)	0710102101302024/3 8	TRANSFER PETITION(COMPA NIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1860	6/12/2024	071010209882202 4(No.of Docs 2)	0710102098822024/1	IES `	DSM REALTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	11/12/2024	no of objection 1. amended memo parties need nclt last compliance order	abhay@123
1861	9/12/2024	071010202116202 4(No.of Docs 2)	0710102021162024/5	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec	11/12/2024	no of objection 1. application need nclt last compliance order 2. date missed on vakalatanama.	adv.nikhiljain
1862	9/12/2024	071010202116202 4(No.of Docs 2)	0710102021162024/6	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec	11/12/2024	no of objection 1. application need nclt last compliance order 2. date missed on vakalatanama	adv.nikhiljain
1863	2/12/2024	071010209431202 4(No.of Docs 1)	0710102094312024/1	INTERLOCUTORY APPLICATION (I.B.C)/5544(ND)20 24	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/12/2024	no of objection 1. missed counsel detail in index page 2.pagination missed in book marking 3. missed proof of service	Taplegal
1864	18-11-2024	071010209222202 2(No.of Docs 1)	0710102092222022/5	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	11/12/2024	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTE
1865		071010209410202 4(No.of Docs 1)	0710102094102024/1	APPLICATION (I.B.C)/5536(PB)20	CERTA INFRASTRUCTURE PRIVATE LIMITED VS. PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	11/12/2024	1.incomplete file.	amikuslaw
1866		071010210130202 4(No.of Docs 1)	0710102101302024/3 4	TRANSFER PETITION(COMPA NIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1867		071010208177202 3(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI GREENSTAT	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1868		071010208177202 3(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1869	21-10-2024	071010208177202 3(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1870	21-11-2024	071010207857201 9(No.of Docs 1)	0710102078572019/2 8	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec	10/12/2024	no of objection 1. only proof of service uploaded 2. pdf not uploaded	munishmehta
1871	9/11/2024	071010209514202 2(No.of Docs 2)	0710102095142022/5	COMPANY PETITION IB (IBC)/41(ND)2023	CANARA BANK VS. MR. SAMEER BANSAL	Section 95(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need every pages ocr.	prashantkatara

1872	12/11/2024	071010207734202 2(No.of Docs 2)	0710102077342022/8	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRATECH LIMITED	Sec. 213	10/12/2024	no of objection 1.bookmarking mandatory. 2.remove extra pdf submit final pdf. 3.pagenumbring missing in pages. 4.need every pages ocr.	lexalliance.jitesh
1873	21-10-2024	071010208177202 3(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1874	7/12/2024	071010200206202 2(No.of Docs 2)	0710102002062022/9	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)202 2 TRANSFER PETITION(COMPA	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD. SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS	Sec 60(5)	10/12/2024	no of objection 1. index page missed in pdf 2. ocr missed in pdf 3 book marking mandatory with pagination	theguild
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1875		4(No.of Docs 1) 071010210130202 4(No.of Docs 1)	0710102101302024/3 9	TRANSFER PETITION(COMPA NIES ACT)/39(PB)2024	1 RESPONDENT NO. SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file. 1.incomplete file.	assistreg assistreg
1877	25-11-2024	071012001264201 8(No.of Docs 2)	0710120012642018/4 4	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT20 2
1878	4/12/2024	071010207778202 3(No.of Docs 3)	0710102077782023/5	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)20 23	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	10/12/2024	1.kindly file IA. no of objection 1. pagination missed in	bajpaianand24
1879	2/12/2024	071010207887202 4(No.of Docs 1)	0710102078872024/1	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)20 24	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Sec 49(2)	10/12/2024	book marking as per index 2. index page missed counsel detail . 3. annexure page missed sign with true copy	Taplegal
1880	9/11/2024	071010206520202 4(No.of Docs 2)	0710102065202024/1		SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
1881	29-11-2024	071010207563202 4(No.of Docs 2)	0710102075632024/2	INTERLOCUTORY APPLICATION (I.B.C)/4860(ND)20 24	SANJAY GARG VS. HARYANA SHAHARI VIKAS PRADHIKARAN	Sec 60(5)	10/12/2024	no of objection 1.pagination missing in bookmarking. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	anuragkulharia
1882	9/11/2024	071010206520202 4(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPAN IES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175

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1883	071010200206202 2(No.of Docs 3)	0710102002062022/8		GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD. SREI EQUIPMENT	Sec 60(5)	10/12/2024	no of objection 1. book marking mandatory as per index with pagination in both volume 2. incomplete counsel detail on index page in both volume both master index and volume wise index 3. ocr missed in pdf of both volume	theguild
1884	071010205114202 4(No.of Docs 1)	0710102051142024/2 5	COMPANY PETITION IB (IBC)/556(ND)2024	FINANCE LIMITED VS. BKM MINING PRIVATE LIMITED	IBC under Sec	10/12/2024	no of objection 1.incomplete file uploaded 2. volume 2 missed in pdf 3. reply need proof of service	vedlegal
1885	071010210130202 4(No.of Docs 1)	0710102101302024/3 2	TRANSFER PETITION(COMPA NIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1886	071012001264201 8(No.of Docs 2)	0710120012642018/4 3	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT2 2
1887	071012001264201 8(No.of Docs 2)	0710120012642018/4 5	COMPANY PETITION (COMPANIES ACT)/384(PB)2018		Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT2 2
1888	071010207777202 4(No.of Docs 2)	0710102077772024/5	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)20 24	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	10/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.counsel details missing in index	advdube_patil
4000	071010206520202	0740402065202024/4	IES `	COMPANIES NCT OF	Sec 252 (2)	40/43/2024	4 wyong filo	VAMINIATE
1889	4(No.of Docs 2) 071010206520202 4(No.of Docs 2)		COMPANY APPEAL(COMPAN IES	DELHI AND HARYANA. SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file. 1.wrong file.	YAMINI175
1891	071010206580202 3(No.of Docs 3)	0710102065802023/2	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)20	RAJEEV GUPTA VS. MR. BRIJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	10/12/2024	no of objection 1. pagination missed in book marking as per index 2.page no 24 to 31 in fir hindi portion need english translate copy 3. reply and vakalatanama filled separately in different slash number	
1892	071010207504202 3(No.of Docs 2)	0710102075042023/2 6	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec	10/12/2024	no of objection 1. whatsup proof of service is not valid	Ambareen@1234

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1894	21-10-2024	071010204380202 3(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)20 23	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
1895	21-10-2024	071010204380202 3(No.of Docs 2)	0710102043802023/3	` ' ' '	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
		071010204380202			DHARMENDRA GREWAL VS. RAJIV	Application under any other			
1896		3(No.of Docs 2) 071010204380202 3(No.of Docs 2)	0710102043802023/3 0710102043802023/3	. , , ,	BAJAJ RP DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC		1.extra pdf remove and submit final pdf. 1.extra pdf remove and submit final pdf.	
1898		071010202938202 4(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
1899	29-10-2024	071010202938202 4(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
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1902	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1903		071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1904		071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

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1906		071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1907	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	. , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1908	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1909	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1910	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1911	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1912	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1913	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	, , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1914	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1915	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	. , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

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1917	24-10-2024	4(No.of Docs 2)	0710102029302024/5	, , , ,	SATIRAM YADAV	Sec 60(5)	9/12/2024	51 are paper cutting	epochlegal77
1918	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1919	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1920	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1921	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	, , , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1922	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	, , , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1923	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1924	3/12/2024	071010210083202 3(No.of Docs 2)	0710102100832023/5	NIES	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	9/12/2024	kindly file IA.	NCLTefilingSSK
1925	4/12/2024	071010210081202 3(No.of Docs 3)	0710102100812023/5	TRANSFER PETITION(COMPA NIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	9/12/2024	1.kindly file IA.	NCLTefilingSSK
1926	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	, , , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

1927	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1928		071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1929	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	. , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1930	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1931	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1932	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1933	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1934	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1935	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	, , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1936	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1937	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	. , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

1938	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1939	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1940	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	. , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1941	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1942	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1943	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1944	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	. , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1945	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1946	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	, , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1947	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1948	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB	CENTRAL BANK OF INDIA VS. RAJ KUMAR	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
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1951	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1952	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1953	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1954	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1955	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	, , , ,	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1956	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1957	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1958	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1959	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1960	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1961	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1962	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1963	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi

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1964	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1965	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1966	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1967	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1968		071010202851202 4(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB	CANARA BANK VS. VS REALTECH PRIVATE	IBC under Sec	9/12/2024	wrong file.	advprateekgautam
1969		071010202851202 4(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB	CANARA BANK VS. VS REALTECH PRIVATE	IBC under Sec	9/12/2024	wrong file.	advprateekgautam
1970	21-08-2024	071010202851202 4(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec	9/12/2024	wrong file.	advprateekgautam
1971	21-08-2024	071010202851202 4(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB	CANARA BANK VS. VS REALTECH PRIVATE	IBC under Sec	9/12/2024	wrong file.	advprateekgautam
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1972	9/10/2024	071010202376202 0(No.of Docs 7)	0710102023762020/3 5	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without	Shivam2645

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pagination also 1 in volume 2 page no 281 to 283 missed sign with true copy and double pagination also 3 in volume 2 page no 285 to 283 missed sign with true copy and subular pagination also 3 in volume 2 page no 281 to 349 missed true copy and subular pagination also 3 in volume 2 page no 281 to 349 missed true copy and subular pagination also 3 in volume 2 page no 351 to 369 missed sign with true copy and subular pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 4 page no 515 to 518 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on an express every pages 10 in volume 4 page no 65 to 750 missed sign with true copy on an express every pages 10 in volume 2 nanex every pages 10 in volume 3 nanex every pages 10 in volume 4 page no 285 to 283 missed sign with true copy of every pages reminder 2 this filter effilted again without 5 hivam2645 missed sign with true copy of every page no 285 to 283 missed sign with true copy and double pagination also 3 in volume 2 page no 285 to 349 missed corr in volume 2 page no 735 to 369 missed sign with true copy 2 in volume 2 page no 735 to 369 missed sign with true copy and sign and adouble pagination also 3 in volume 2 page no 515 to 518 missed sign with true copy 3 in volume 4 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 4 page no 515 to 518 missed sign with true copy 9 in volume 4 pages no 515 to 518 missed sign with true copy 9 in volume 4 double pagination and 3 no missed sign with true copy 9 in volume 4 double pagination and so missed sign with true copy 9 in volume 4 pages no 515 to 518 missed sign with true copy 9 in volume 4 pages no 515 to 518 missed sign with true copy of every pages 10 in volume 4 pages no 515 to 518 missed sign with true copy 6 reminder 2 this filter effilted again without 5 hivam2645 reminder 2 this filter effilted again without 5 hivam2645 reminder 2 this filter effilted aga	1975	9/10/2024			PETITION (COMPANIES	PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE	241(1),Sec.	9/12/2024	86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages	Shivam2645
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977	3/12/2024	071010206678202 0(No.of Docs 1)	0710102066782020/4 3	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	9/12/2024	1.bookmarking mandatory.	sfioncit
911	3/12/2024	O(IVO.OI DOCS I)	3	ACT//99(ND)2021	& OKS	360 241 (2)	3/12/2024	1.DOOKIIIai Kiiig Iliandatory.	SHOHCIL
978	5/11/2024	071010206839202 0(No.of Docs 2)	0710102068392020/1 6	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	HEMANT KHANDELWAL VS. NIHO CONSTRUCTION	Sec. 241(1)	9/12/2024	1.need every pages sign of reply	advishaan
		071010204568202		INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)20		Application under any other			
979	25-10-2024	4(No.of Docs 3)	0710102045682024/1		SONIYA GUPTA VS. NA	provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1980		071010204568202 4(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)20	SONIYA GUPTA VS. NA	Application under any other provisions- IBC		1.extra pdf remove submit final pdf.	CSSONIYA
		071010204568202		INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)20		Application under any other			
1981	25-10-2024	4(No.of Docs 3)	0710102045682024/1	24	SONIYA GUPTA VS. NA	provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1982	25-10-2024	071010204568202 4(No.of Docs 3)	0710102045682024/1		SONIYA GUPTA VS. NA	Application under any other provisions- IBC	C 9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1983	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/9	24 INTERLOCUTORY APPLICATION	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1) Sec 25(j),Sec	9/12/2024	1.pagination missing in pages.	Saral Sharma
		071010204663202		, , , ,	DEEPAK MAINI VS. M/S	43(1) r/w Sec	011010001		
984	22-10-2024	4(No.of Docs 2)	0710102046632024/9	24 INTERLOCUTORY	WIRE HOUSE INDIA	44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
985	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/8	APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1986	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/8	24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1987	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/8	24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
988	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/8	24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
989	22_10_2024	071010204663202 4(No.of Docs 2)	0710102046632024/9		DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1303	22-10-2024	071010204663202		INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20	DEEPAK MAINI VS. M/S	Sec 25(j),Sec 43(1) r/w Sec		п-раушацин шээшу ш раусэ.	
1990	22-10-2024	4(No.of Docs 2) 071010206143202	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/4025(PB)20	NIKHIL TANDON VS.	44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1991	4/12/2024	4(No.of Docs 2)	0710102061432024/4		SANJEEV BINDAL	Sec 60(5)	9/12/2024	1.incomplete file.	akhil.shankhwa
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1992	9/11/2024	071010208150202 2(No.of Docs 2)	0710102081502022/2	COMPANY APPLICATION(CO MPANIES ACT)/384(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT	9/12/2024	no of objection 1.need every pages sign. 2.need every pages ocr. 3.bookmarking as per index.	krishnakumar305
1993	20-11-2024	071010208069202 2(No.of Docs 1)	0710102080692022/2	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)20 22	MANISH AGARWAL RESOLUTION PROFESSIONAL	Sec 12(2)	9/12/2024	no of objection 1.index page missed in pdf 2. book marking mandatory as per index with pagination 3. not verified affidavit 4. annexures pages missed sign with true copy 5.page no 37 not readable	viditjain
1994	14-11-2024	071010206797202 3(No.of Docs 1)	0710102067972023/5	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	9/12/2024	no of objection 1. file not uploaded 2. proof of service only uploaded 3 file not uploaded in proof of service portal in dms portal	ssbhati1404
4005	7/44/0004	071010202788202	27/04/0007/0007/17	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)20	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE	000(5)	0/40/0004	no of objection 1. need to file both rejoinder in different slash number 2. need to write & Different slash number 2. need to write slash number 2. need to flash number 2. need to file both number 2. need to write slash nu	
1995	7/11/2024	1(No.of Docs 4) 071010202788202 1(No.of Docs 4)	0710102027882021/7 0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)20	LIMITED KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	& amp; amp; quot; in dms portal no of objection 1. need to file both rejoinder in different slash number 2. need to write & amp; quot; rejoinder & amp; amp; quot; at the place of & amp; amp; quot; affidavit & amp; amp; quot; in dms portal	abhishek.kumar@nclt abhishek.kumar@nclt
1997	7/11/2024	071010202788202 1(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)20	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write & amp; amp; quot; rejoinder & amp; amp; quot; at the place of & amp; amp; quot; affidavit & amp; amp; quot; in dms portal	abhishek.kumar@nclt
1998	7/11/2024	071010202788202 1(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)20	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write & Department; rejoinder & Department; at the place of & Department; affidavit & Depa	abhishek.kumar@nclt
1999	6/12/2024	071010204915202 4(No.of Docs 2)	0710102049152024/5	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)20	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	rakesh@12
2000	29-11-2024	071010206525202 2(No.of Docs 2)	0710102065252022/7	CONTEMPT PETITION(COMPA NIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
2001	29-11-2024	071010206525202 2(No.of Docs 2)	0710102065252022/4	CONTEMPT PETITION(COMPA NIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
2002	29-11-2024	071010206525202 2(No.of Docs 2)	0710102065252022/5	CONTEMPT PETITION(COMPA NIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19

2003	29-11-2024	071010206525202 2(No.of Docs 2)	0710102065252022/6	CONTEMPT PETITION(COMPA NIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
2004		071010206261202 2(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)20	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
005	25-10-2024	071010206261202 2(No.of Docs 5)	0710102062612022/3	, , , ,	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
2006	25 40 2024	071010206261202 2(No.of Docs 5)	0710102062612022/3	, , , , , ,	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Pachmi Chonra
2007		071010206261202 2(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)20	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :-reminder 2 this file refilled again without cure previous defect	Rashmi Chopra Rashmi Chopra
2008	4/11/2024	071010206031202 2(No.of Docs 2)	0710102060312022/6	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3.pagination missed in pdf 4. missed counsel detail at the last page of written submission	msv8691
2009	8/11/2024	071010207440202 3(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
2010	8/11/2024	071010207440202 3(No.of Docs 1)		COMPANY PETITION (COMPANIES	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
2011	8/11/2024	071010207440202 3(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
2012	8/11/2024	071010207440202 3(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar

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2013	8/10/2024	071010206646202 1(No.of Docs 1)	0710102066462021/9	COMPANY PETITION IB (IBC)/574(ND)2021	THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA STATE BANK OF INDIA	Section 95(1)	9/12/2024	1.incomplete file.	IP Har meet Kaur
2014	8/10/2024	071010206649202 1(No.of Docs 1)	0710102066492021/9	COMPANY PETITION IB (IBC)/575(ND)2021	THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	9/12/2024	1.incomplete file.	IP Har meet Kaur
2015	19-10-2024	071010208435202 4(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)20 24	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
2016	19-10-2024	071010208435202 4(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)20	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
2017		071010208435202 4(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)20	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
2018	19-10-2024	071010208435202 4(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)20 24	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
2019	29-11-2024	071010208302202 4(No.of Docs 2)	0710102083022024/1		TARUN KAPOOR VS. ASREC (INDIA) LTD	Application under any other provisions- IBC	9/12/2024	1.incomplete file.	rrglawoffice
2020	3/12/2024	071010208196202 4(No.of Docs 1)	0710102081962024/8	. , , ,	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	9/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	sanand665
2021	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2022	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2023	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocke tm

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2024	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocke tm
2025	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocke tm
2026	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocke tm
2027	9/11/2024	071010208080202 4(No.of Docs 1)	0710102080802024/1	RESTORATION APPLICATION (IBC)/120(ND)2024	AMANJYOT SINGH GULATI VS. ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Application under any other provisions- IBC	9/12/2024	1.bookmarking mandatory.	sangeeta233
2028	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2029	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2030	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2031	5/11/2024	071010208056202 4(No.of Docs 1)	0710102080562024/1	COMPANY PETITION (COMPANIES ACT)/194(ND)2024	PURAN TAJPURIYA VS. CARE4YOU MEDTEC PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	1.bookmarking mandatory.	ghscream
2032	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/6	MPANIES	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2033	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2034	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm

2035	8/11/2024	071010206613202 4(No.of Docs 1)	0710102066132024/3	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS. PATHWAYS RETAIL PRIVATE LIMITED	IBC Under Sec	9/12/2024	No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. 25 rs welfare and 3 rs court fee missed on vakalatanama 4 missed client sign on vakalatanama	abhinav@archeus
036	18-11-2024	071010206613202 4(No.of Docs 2)	0710102066132024/4	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS. PATHWAYS RETAIL PRIVATE LIMITED	IBC Under Sec	9/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	abhinav@archeus
037	6/12/2024	071010206676202 4(No.of Docs 2)	0710102066762024/3	. , , ,	HARISH TANEJA VS. KUMAR BHARAT	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A		no of objection 1. need every pages sign of reply 2. 3 rs court fee missed on vakalatanama.	ajitpandey
038	8/11/2024	071010206220202 4(No.of Docs 1)	0710102062202024/2	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/40(ND)2024	KAMALL AHUJA VS. NA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/12/2024	1.bookmarking mandatory.	Kamall.liquidator
039	7/11/2024	071010206706202 4(No.of Docs 2)	0710102067062024/3	, , , ,	SUSHIL KUMAR VSASHISH SINGH	Sections 60(5)/Regulatio n 13	9/12/2024	1.date missing in vakalatnama.	abhi4064
040	18-11-2024	071010206723202 4(No.of Docs 1)	0710102067232024/4	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS. REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	9/12/2024	1.court fee 1rs missing in vakalatnama.	HG0616
041	2/11/2024	071010207379202 4(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sitbanerjeework
042	2/11/2024	071010207379202 4(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeework
043	2/11/2024	071010207379202 4(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeework
044	2/11/2024	071010207379202 4(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeework

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2045	4/11/2024	071010207315202 4(No.of Docs 1)	0710102073152024/2	INTERLOCUTORY APPLICATION (I.B.C)/4474(ND)20	MR. BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf	Vidhisha
2043	4/11/2024	4(NO.01 DOCS 1)	0710102073132024/2	COMPANY	TIRANGA LOGISTICS PRIVATE LIMITED VS. EMPIRE HOME	NGL1, 2010	3/12/2024	2. Illuex page misseu in pui	Vidilistia
2046	7/12/2024	071010207255202 4(No.of Docs 2)	0710102072552024/1	PETITION IB (IBC)/631(ND)2024	APPLIANCES PRIVATE LIMITED DIGITAL	IBC Under Sec 9	9/12/2024	no of objection 1. application need nclt last order of compliance	9910040471
				COMPANY	COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING				
2047	17-10-2024	071010200891202 2(No.of Docs 2)	0710102008912022/3	PETITION IB	SOLUTION PRIVATELIMITED	IBC under Sec	9/12/2024	1.affidavit missing in pdf.	Jazz
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2048	17-10-2024	2(No.of Docs 2)	0710102008912022/3	COMPANY	PRIVATELIMITED DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING	1	9/12/2024	1.affidavit missing in pdf.	Jazz
		071010200891202		PETITION IB	SOLUTION	IBC under Sec			
2049	17-10-2024	2(No.of Docs 2)	0710102008912022/3	(IBC)/142(ND)2022	PRIVATELIMITED DIGITAL COMPUSYSTEMS	7	9/12/2024	1.affidavit missing in pdf.	Jazz
2050	17-10-2024	071010200891202 2(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec	9/12/2024	1.affidavit missing in pdf.	Jazz
2051	11/11/2024	071010207067202 4(No.of Docs 1)	0710102070672024/1	INTERLOCUTORY APPLICATION (I.B.C)/4302(PB)20 24	STATE BANK OF INDIA VS. C & C CONSTRUCTIONS LTD	Sec 60(5)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	sri8191
2052	11/11/2024	071010207038202 3(No.of Docs 1)	0710102070382023/3	INTERLOCUTORY APPLICATION (I.B.C)/5127(ND)20 23	MUKESH KUMAR JAIN RP OF TRANS GULF FROZEN FOOD CONTAINERS PVT LTD VS. SUNEET DEWAN	Sec 25(j)	9/12/2024	no of objection 1. order missed which you mention in index 30.09.2024 2 need to write & amp; amp; quot; Any other document& amp; amp; quot; IN DMS PORTAL at the place of & amp; amp; quot; proof of service & amp; amp; quot;.	sumitsinha20
		071010206903202		COMPANY APPLICATION(CO MPANIES	ANKIT TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE	Rule 11 of		no of objection 1. book marking mandatory as per index with pagination 2. missed last compliance order of nclt	
2053	4/11/2024	4(No.of Docs 2)	0710102069032024/1	INTÉRLOCUTORY APPLICATION	SOHAN LAL	NCLT	9/12/2024	need amended memo parties	mayankgoeladv
2054	7/11/2024	071010206964202 4(No.of Docs 1)	0710102069642024/1	(I.B.C)/4691(ND)20 24	(DECEASED THROUGH LEGAL HEIRS)	Sec 60(5)	9/12/2024	1.incomplete final.	ajalegal
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2055	7/11/2024	071010206964202 4(No.of Docs 1)	0710102069642024/2	(I.B.C)/4691(ND)20 24	(DECEASED THROUGH LEGAL HEIRS)	Sec 60(5)	9/12/2024	1.incomplete final.	ajalegal
				COMPANY	KRISHAN KANHAI ASSOCIATES VS. VARDHMAN				
2056	12/11/2024	071010206976202 4(No.of Docs 1)	0710102069762024/4	PETITION IB (IBC)/487(ND)2024	INFRADEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	1.bookmarking mandatory.	sidhant123

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2057	28-11-2024	4(No.of Docs 2)	0710102069252024/2	ACT)/170(ND)2024	COMPANIES	Sec 252 (3)	9/12/2024	1.incomplete file.	YBCORPORATE
				COMPANY		Sec.			
				PETITION		241(1),Sec.			
		071010206936202		(COMPANIES	PRITI SHARMA VS. M R	242(4),Sec.			
2058	5/11/2024	4(No.of Docs 2)	0710102069362024/1	ACT)/182(ND)2024	REALTECH LIMITED	244(1)	9/12/2024	1.kindly file IA.	Naren01
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2060	5/11/2024	071010200530202 4(No.of Docs 2)	0710102005302024/5	COMPANIES	HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
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		071010205456202		(I.B.C)/3350(PB)20	NIKHIL TANDON VS.				
2063	4/12/2024	4(No.of Docs 2)	0710102054562024/2		SANJEEV BINDAL	Sec 60(5)	7/12/2024	1.bookmarking with index.	ankitsrivastav019
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2065	14-11-2024	071010205785202 4(No.of Docs 1)	0710102057852024/1	(I.B.C)/4505(ND)20 24	VS. MONITORING COMMITTEE	Sec 60(5)	7/12/2024	2. annexures pages missed sign with true copy	ICLLO
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				APPLICATION	PRASAD VS. ANGAD				
		071010207577202		(I.B.C)/4409(ND)20	INFRASTRUCTURE				
2067	12/11/2024	4(No.of Docs 2)	0710102075772024/2	24	PRIVATE LIMITED	Section 12(2)	7/12/2024	1.kindly file IA.	shrutimunjal13
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2070	28-11-2024	4(No.of Docs 2)	0710102050832024/1	(IBC)/722(ND)2024	APRESH GARG	Section 95(1)	7/12/2024	1.bookmarking mandatory.	krishenkumar
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				INTERLOCUTORY	ASSESSING OFFICER				
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2072	30-11-2024	1(No.of Docs 2)	0710102060012021/7	21	CIRCLE-1(1)(1) MUMBAI	Sec 60(5)	7/12/2024	1.kindly file IA.	abhay@123
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2073	4/12/2024	2(No.of Docs 1)	0710102048302022/3	ACT)/79(ND)2022 INTERLOCUTORY	PRIVATE LIMITED PIPALIA CABLES AND	Second Motion	7/12/2024	1.bookmarking mandatory. no of objection 1. book marking	VAPNASSOCIATES
				APPLICATION	WIRES PVT LTD VS.	Sec 60(5),Rule		mandatory as per index with pagination	
		071010205854202		(I.B.C)/4126(ND)20	ALCOBEX METALS	11 of NCLT,		2. index page missed in pdf 3.	
2074	8/11/2024	3(No.of Docs 2)	0710102058542023/7		LIMITED	2016	7/12/2024	incomplete file uploaded	sangeeta233
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				AND					
				AMALGAMATION(AMBROSIA CORNER				
		071010200530202		COMPANIES	HOUSE PRIVATE	Sec. 230-232,			
2075	5/11/2024	4(No.of Docs 2)	0710102005302024/5		LIMITED	Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
				INTERLOCUTORY	PIPALIA CABLES AND]		
				APPLICATION	WIRES PVT LTD VS.	Sec 60(5),Rule			
		071010205854202		(I.B.C)/4126(ND)20	ALCOBEX METALS	11 of NCLT,			
2076	3/12/2024	3(No.of Docs 1)	0710102058542023/8	23	LIMITED	2016	7/12/2024	1.pdf is wrong adjusted	sangeeta233
				COMPANY	DANK OF				
		07404020952222		COMPANY PETITION IB	BANK OF MAHARASHTRA VS.				
2077	12/11/2024	071010208522202 4(No.of Docs 1)	0710102085222024/1	(IBC)/721(ND)2024		Section 05/4)	7/12/2024	1.affidavit missing in pdf.	6394259272
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				TRANSFER	AIDEM VENTURES PVT				
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		071010210084202		NIES	NEWSLINE NETWORK	433(e)/433(f)			
2078	3/12/2024	3(No.of Docs 2)	0710102100842023/5		PVT LTD	of CA 1956	7/12/2024	1.kindly file IA.	NCLTefilingSSK
				TRANSFER	AIDEM VENTURES PVT				
				PETITION(COMPA	LTD VS. B A G	Sec			
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2079	3/12/2024	3(No.of Docs 2)	0710102100842023/6	ACT)/38(PB)2023	PVT LTD	of CA 1956	7/12/2024	1.kindly file IA.	NCLTefilingSSK

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				APPLICATION	CEREAL PRIVATE				
2080	21 11 2024	071010208526202 4(No.of Docs 2)	0710102085262024/2	(I.B.C)/5196(ND)20 24	LIMITED VS. PUNJAB NATIONAL BANK	Sec 60(5)	7/12/2024	1.date missing in vakalatnama.	kant19vishnu
000	21-11-2024	4(NO.01 DOCS 2)	0710102005202024/2	24	SOM ESTATES PRIVATE	Sec 60(5)	1/12/2024	1.uate missing in vakalamana.	Kantisvisiniu
				COMPANY	LIMITED VS.				
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081	2/12/2024	4(No.of Docs 2)	0710102076202024/3	ACT)/171(ND)2024	DELHI & HARYANA	Sec 252 (1)	7/12/2024	index with pagination 3. incomplete file	advravikishore
					UNION OF INDIA				
				COMPANY	THROUGH SERIOUS				
				PETITION	FRAUD INVESTIGATION			no of objection 1.bookmarking	
		071010205703202	0710102057032023/1	(COMPANIES	OFFICE VS. ATUL K.			mandatory. 2.counsel details missing in	
082	4/12/2024	3(No.of Docs 2)	4	ACT)/147(PB)2023	GARG & CO.	Sec. 140(5)	7/12/2024	index. 3.need every pages sign.	sfionclt
				COMPANY	SARISH KUMAR				
				PETITION	CHAUDHARY VS.	Sec.		no of objection 1.bookmarking	
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083	21-11-2024	3(No.of Docs 2)	9	ACT)/134(PB)2023	SOLUTIONS PVT. LTD.	242(4)	7/12/2024	index. 3.need every pages sign.	Adv Aditya
				CA(A) MERGER AND					
				AMALGAMATION(AMBROSIA CORNER				
		071010200530202		COMPANIES	HOUSE PRIVATE	Sec. 230-232,			
084	5/11/2024	4(No.of Docs 2)	0710102005302024/6	ACT)/8(ND)2024	LIMITED	Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
				INTERLOCUTORY	SIDDHI VINAYAK				
		071010208537202		APPLICATION	POWER GENERATION & DISTRIBUTORS				
2085	11/11/2024	3(No.of Docs 2)	0710102085372023/6	(I.B.C)/5354(ND)20 23	PRIVATE LIMITED	Sec 54(1)	7/12/2024	1.bookmarking mandatory.	as.juris
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				APPLICATION	V JYOTI SHARMA &				
		071010205354202		(I.B.C)/3970(ND)20	OTHERS VS. HITESH				
086	25-11-2024	4(No.of Docs 1)	0710102053542024/1	24	GOEL	Sec 60(5)	7/12/2024	1.bookmarking mandatory.	vksharmanclt
				CA(A) MERGER AND					
				AMALGAMATION(AMBROSIA CORNER				
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089	4/12/2024	071010202582202 4(No.of Docs 2)	0710102025822024/7	(COMPANIES ACT)/78(ND)2024	FURNITURES PRIVATE LIMITED	241(1),Sec. 242(4)	6/12/2024	1.kindly file IA.	Sakshi7297
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					CAPITAL LTD VS.				
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				PETITION	VS. NEEMRANA				
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091	27-11-2024	8(No.of Docs 2)	9	ACT)/348(ND)2017	LIMITED	Sec. 242(4)	6/12/2024	page no 1 and 26 and 31 not readable	nidhimohanparash

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2092	29-11-2024	071010210130202 4(No.of Docs 1)	0710102101302024/4 3	TRANSFER PETITION(COMPA NIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	6/12/2024	1.incomplete file.	assistreg
2002	E/42/2024	071010201655202	0740402046552024/2	COMPANY PETITION IB	BANK OF MAHARASHTRA VS. SH.	Section 05(4)	6/42/2024	4 Abia ia magga ia Ulindi 44E 4a 426	ah bin dua
2093	13-10-2024	4(No.of Docs 2) 071010202261202 4(No.of Docs 1)	0710102016552024/2 0710102022612024/3	COMPANY PETITION IB	AMIT GOYAL ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec	6/12/2024 6/12/2024	1.this is pages is Hindi 115 to 136. 1.kindly file IA.	abhindra anishag3
2095	13-10-2024	071010202261202 4(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec	6/12/2024	1.kindly file IA.	anishag3
		071010204360202		COMPANY PETITION (COMPANIES	VANDANA JAIN & ANR.			no of objection 1.bookmarking with	Suryansh Kumar
2096	3/12/2024	3(No.of Docs 1) 071010207901202	0710102043602023/5	INTERLOCUTORY APPLICATION (I.B.C)/4664(ND)20	VS. NUPUR JAIN & ANR.	Application under any other	6/12/2024	index. 2.date missing in vakalatnama.	Arora
2097	5/12/2024	4(No.of Docs 3)	0710102079012024/1	24	VIJAY KUMAR GUPTA	provisions- IBC	6/12/2024	1.all document file separately.	sumitsinha20
2098	3/12/2024	071010204360202 3(No.of Docs 1)	0710102043602023/4	COMPANY PETITION (COMPANIES ACT)/110(ND)2023	VANDANA JAIN & ANR. VS. NUPUR JAIN & ANR.	Sec. 241(1)	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
2099	3/12/2024	071010204586202 4(No.of Docs 1)	0710102045862024/2	COMPANY APPLICATION(CO MPANIES ACT)/128(ND)2024	NUPUR JAIN VS. VANDANA JAIN & ANR. ASK PROPERTY	Rule 11 of NCLT	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
100	2/12/2024	071010204738202 3(No.of Docs 2)	0710102047382023/1 9	COMPANY PETITION IB (IBC)/390(PB)2023	INVESTMENT ADVISORS PRIVATE LIMITED VS. NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec	6/12/2024	1.bookmarking mandatory.	wamikatrehan
2101	13-10-2024	071010202261202 4(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec	6/12/2024	1.kindly file IA.	anishag3
102		071020041389201 7(No.of Docs 2)	0710202413892017/9	COMPANY PETITION (COMPANIES	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/12/2024	1.bookmarking mandatory.	sangeeta233
2103	13-10-2024	071010202261202 4(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec	6/12/2024	1.kindly file IA.	anishag3

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104	3/12/2024	071010204586202 4(No.of Docs 1)	0710102045862024/1	MPANIES	NUPUR JAIN VS. VANDANA JAIN & ANR.	Rule 11 of NCLT	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
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06	29-11-2024	4(No.of Docs 2)	0710102037812024/4	PETITION IB	INFRASTRUCTURE PRIVATE LIMITED	7	6/12/2024	vakalatnama.	sandhya@123
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		071010207907202		PETITION IB	ZAZZ TECHNOLOGY	IBC Under Sec	0/40/0004		
07	25-11-2024	4(No.of Docs 1)	0710102079072024/1	(IBC)/725(PB)2024	RAHUL JINDAL VS.	9	6/12/2024		advrishikapoor
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08	2/12/2024	071010201759202 4(No.of Docs 2)	0710102017592024/1 3	(I.B.C)/1219(PB)20 24	THROUGH LEAD BANK BOI	Sec 60(5)	5/12/2024	1.bookmarking mandatory.	karangandhii
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09	26-06-2024	4(No.of Docs 0)	0710102054382024/5	(IBC)/458(ND)2024	ORGANISATION	IBC Section 59	4/12/2024	1.bookmarking mandatory.	
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140	2/42/2024	071010204292202	0710102042922024/1 0		PRIVATE LIMITED AND	Soc 60/5)	4/12/2024	no of objection 1.bookmarking mandatory. 2.order missing.	advahivanah
110	3/12/2024	4(No.of Docs 2)	U	24	ANR	Sec 60(5)	4/12/2024	manuatory. 2.order missing.	advshivanshu
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44	2/42/2024	071010211925202	0740402440252020	(I.B.C)/5744(ND)20		See GO(E)	2/4.2/2024	index page in pdf 3. annexures pages	le melure ald 2400
111	2/12/2024	0(No.of Docs 2)	0710102119252020/3	20	PROFESSIONAL	Sec 60(5)	3/12/2024	missed in pdf index	legalworld2499

2112	17-07-2024	071010206223202 4(No.of Docs 0)	0710102062232024/2	COMPANY PETITION IB (IBC)/473(ND)2024	M/S ADITYA CONSTRUCTIONS VS. HSK INFRA PRIVATE LIMITED	IBC Under Sec	3/12/2024	no of objection 1.some pages is not clear. 2.some pages is wrong adjust. 3.some pages Hindi mention type copy in English. 4.put on tickets blank side in vakalatnama.	
2113	22-11-2024	071010210323202 3(No.of Docs 5)	0710102103232023/8	APPLICATION (I.B.C)/6557(ND)20	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	2/12/2024	no of objection 1. Application condonation of delay not file as additional document 2. reply and vakalatanama file separately in different slash number	MANOJDUBEY
2114	27-11-2024	071010200952202 4(No.of Docs 2)	0710102009522024/6	COMPANY PETITION IB (IBC)/143(ND)2024	SC CREDIT FUND VS. DANCY BUILDERS PRIVATE LIMITED	IBC under Sec	2/12/2024	no of objection 1. index page missed in pdf 2. incomplete file	utsavmukherjee
2115	21-11-2024	071010210422202 3(No.of Docs 2)	0710102104222023/4	NIES	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	2/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.court fee 1rs missing in vakalatnama.	angadmehta
2116	21-11-2024	071010210422202 3(No.of Docs 2)	0710102104222023/4	NIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	2/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.court fee 1rs missing in vakalatnama.	angadmehta
2117	25-11-2024	071010210952202 3(No.of Docs 6)	0710102109522023/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/12/2024	1.all document file separately.	csyogesh89
2118	1/12/2024	071010203685202 4(No.of Docs 1)	0710102036852024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2024	HONASA CONSUMER	Sec. 230-232, Sec 234	2/12/2024	no of objection 1. pagination missed in book marking as per index 2.NCLT vide the order dated 26th November 2024	PRALaw
2119	26-11-2024	071010204005202 4(No.of Docs 3)	0710102040052024/2	COMPANY PETITION IB (IBC)/262(ND)2024	MR. ARUN KUMAR MISHRA VS. HINDUSTAN BUILDCON PRIVATE LIMITED	Section 94(1)	2/12/2024	no of objection 1.double pagination wrong in pages. 2.some pages is not clear. 3.court fee 1rs missing in vakalatnama. 4.master index missing in pdf. 5.vol 2 index missing in bookmarking.	Ajay-Fatyal
		071010212896201			MAYA GUPTA VS. NEELKANTH			no of objection 1. book marking mandatory as per index with pagination 2. mismatched document internal and external pdf 3 application need nclt last	
2120	8/11/2024	9(No.of Docs 3) 071010202403202	0710102128962019/5	COMPANY PETITION IB	CROCKERY EMPORIUM JASPAL INTERNATIONAL FASHIONS PRIVATE		2/12/2024	compliance order	liquidatortapl
2121		4(No.of Docs 1) 071010201948202 3(No.of Docs 1)	0710102024032024/3 0710102019482023/8	(IBC)/292(ND)2024 COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATELIMITED	Sub-Section (1) Of Section 66.	2/12/2024	no of objection 1.pagination missing in bookmarking. 2.order missing.	varunjainj@yahoo.co
2123	25-11-2024	071010204937202 4(No.of Docs 2)	0710102049372024/3	RESTORATION APPLICATION (IBC)/73(ND)2024	PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/12/2024	1.bookmarking mandatory.	Sanjeev1513

2124	21-11-2024	071010202964202 4(No.of Docs 3)	0710102029642024/2	APPLICATION (I.B.C)/2078(ND)20	S M MILKOSE LIMITED VS. ASSISTANT COLLECTOR/ DEPUTY COMMISSIONER	Sec 60(5)	29-11-2024	no of objection 1.extra pdf remove submit final pdf. (same file uploaded twice)	wittonslaw
2125	7/10/2023	071010208629202 3(No.of Docs 0)	0710102086292023/5	COMPANY APPEAL(COMPAN IES ACT)/249(ND)2023	REGISTRAR OF	Sec 252 (3)	29-11-2024	no of objection 1. paste welfare ticket on blank side of vakalatanama 3. 3 rs court fee missed on vakalatanama	
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2126		071010207339202 4(No.of Docs 4)	0710102025052021/4 0710102073392024/1	INTERLOCUTORY APPLICATION (I.B.C)/4583(ND)20	PRIVATE LIMITED RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED VS. VIKRAM BAJAJ IRP ,RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED VS. VIKRAM BAJAJ IRP	Sec 234 Sec 60(5)	29-11-2024	no of objection 1.bookmarking mandatory. 2.some pages hindi.	ADITYAGAURI
2128	26-11-2024	071010209066202 4(No.of Docs 2)	0710102090662024/6	INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)20 24	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	29-11-2024	no of objection 1.bookmarking mandatory, 2.need every pages ocr.	Kiran Bisht
2129		071010206593202 3(No.of Docs 2)	0710102065932023/5	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-11-2024	no of objection 1. need every pages sign of reply 2. annexures pages need sign with true copy	D/1781/2012
2130	13-11-2024	071010208924202 3(No.of Docs 2)	0710102089242023/4		ADITYA GHOSH VS. SAPAN MOHAN GARG	Sec 60(5)	29-11-2024	No of objection 1. need every pages sign of reply 2. not verified of affidavit	ashukansal@gmail.co m
2131	6/11/2024	071010206294202 4(No.of Docs 1)	0740402062942024/4	COMPANY PETITION (COMPANIES	PRITI SHARMA VS. RAJEEV KUMAR ARORA	Sec. 241(1),Sec. 242(4),Sec.	29-11-2024	no of objection 1. book marking mandatory as per index with pagination	Naran01
2132		071010204610202 4(No.of Docs 0)	0710102062942024/1	INTÉRLOCUTORY APPLICATION (I.B.C)/3351(ND)20 24		Rule 11 of NCLT, 2016	28-11-2024	1.pdf is not clear 2.bookmarking mandatory.	INGI CITO I
2133		071010208260202 4(No.of Docs 2)	0710102082602024/2	INTERLOCUTORY APPLICATION (I.B.C)/4878(ND)20 24	RAJIV BHATNAGAR VS. CENTRAL BUREAU OF INVESTIGATION	Section 19(2) / Regulation 30	28-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr. 3.affidavit missing in pdf. 4.pagination missing in pages.	devesh143596
2134	24-11-2024	071010202079202 4(No.of Docs 2)	0710102020792024/3	INTERLOCUTORY APPLICATION (I.B.C)/1460(ND)20 24	HARMENDER SINGH SRAN VS. ROHIT SEHGAL	Sec 60(5)	28-11-2024	1.kindly file IA.	shivangsingh

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2135	071010201060202 25-11-2024 4(No.of Docs 1)	0710102010602024/6	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	28-11-2024	no of objection 1.bookmarking mandatory. 2.date missing in vakalatnama.	rksharma54@gmail.c
2136	071010208239202 18-11-2024 4(No.of Docs 2)	0710102010002024/2	INTERLOCUTORY APPLICATION (I.B.C)/4846(PB)20	DEVENDRA UMRAO VS. HARINDER BASHISTA	Section 19(2) / Regulation 30	28-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. reply missed 3. ocr missed	yashasvi91
2137	071010208364202 29-09-2024 4(No.of Docs 0)	0710102083642024/1	IES	KARMYOGI BUILDERS PRIVATE LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	28-11-2024	no of objection 1. mismatched pagination in book marking as per index 2. annexures pages missed sign with true copy	
2138	071010208194202 24-11-2024 4(No.of Docs 2)	0710102081942024/2	COMPANY PETITION (COMPANIES	GREGORY JAMES MCCRAY VS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-11-2024	no of objection 1. mismatched pagination in book marking as per index 2. annexures pages missed ocr 3 annexures pages missed true copy of every pages 4 missed affidavit in reply	manishsohal
2139	071010208378202 6/11/2024 1(No.of Docs 2)		COMPANY APPLICATION(CO MPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of	28-11-2024	no of objection 1. book marking mandatory as per index with pagination 2 need to delete extra same copy pdf in proof of service	rrglawoffice
2140	071010209441202 12/11/2024 4(No.of Docs 2)	0710102094412024/1	INTÉRLOCUTORY APPLICATION (I.B.C)/5392(ND)20 24 INTERLOCUTORY	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28-11-2024	1.order missing.	ashish_choudhury007
2141	071010209441202 12/11/2024 4(No.of Docs 2)	0710102094412024/1	APPLICATION (I.B.C)/5392(ND)20 24 INTERLOCUTORY	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28-11-2024	1.order missing.	ashish_choudhury007
2142	071010209441202 12/11/2024 4(No.of Docs 2)	0710102094412024/1	APPLICATION (I.B.C)/5392(ND)20	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28-11-2024	1.order missing.	ashish_choudhury007
2143	071010209441202 12/11/2024 4(No.of Docs 2)	0710102094412024/1	APPLICATION (I.B.C)/5392(ND)20	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28-11-2024	1.order missing.	ashish_choudhury007
2144	071010201447202 21-11-2024 1(No.of Docs 4)	0710102014472021/4	COMPANY APPEAL(COMPAN IES ACT)/138(ND)2021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS. ROC DELHI	Sec 252 (1)	28-11-2024	no of objection 1.bookmarking as per index. 2.need every pages ocr. 3.double pagination wrong in pages. 4.put on tickets blank side in vakalatnama.	snpadv88@gmail.com
2145	071010202633202 24-10-2024 4(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB	BROWN BIRD ENTERPRISES PRIVATE		27-11-2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
2146	071010204629202 27-05-2024 4(No.of Docs 0)	0710102046292024/4	IES `	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27-11-2024	1.put on ticket blank side in vakalatnama.	
2147	071010202633202 24-10-2024 4(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec	27-11-2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
2148	071010209274202 27-11-2024 4(No.of Docs 2)	0710102092742024/1		UNITED NEWS OF INDIA WORKERS	Sec 30	27-11-2024	1.index missing in pdf.	admin@chandhiok.co m

2149	27-05-2024	071010204629202 4(No.of Docs 0)	0710102046292024/4	IES	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27-11-2024	1.put on ticket blank side in vakalatnama.	
2150	25-11-2024	071010207603202 4(No.of Docs 2)	0710102076032024/2	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS. MOHENDER AGGARWAL	Section 95(1)	27-11-2024	no of objection 1. application not file as additional document wrong file .	S.K.SINGHI & CO
2151	27-05-2024	071010204629202 4(No.of Docs 0)	0710102046292024/4	IES	INCOME TAX	Sec 252 (3)	27-11-2024	1.put on ticket blank side in vakalatnama.	
2152	25-11-2024	071010207601202 4(No.of Docs 2)	0710102076012024/2	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS. GAURAV AGGARWAL	Section 95(1)	27-11-2024	no of objection 1. application not filled as additional document wrong file	S.K.SINGHI & CO
2153	24-10-2024	071010202633202 4(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec	27-11-2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
2154	27-05-2024	071010204629202 4(No.of Docs 0)	0710102046292024/4	IES `	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27-11-2024	1.put on ticket blank side in vakalatnama.	
2155		071010207602202 4(No.of Docs 2)	0710102076022024/2	COMPANY PETITION IB	BANK OF BARODA VS. SUNITA AGGARWAL	Section 95(1)	27-11-2024	no of objection 1. application For Seeking Exemption not file as additional document wrong file	S.K.SINGHI & CO
2156	24-10-2024	071010202633202 4(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec	27-11-2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
2157	12/11/2024	071010209066202 4(No.of Docs 2)	0710102090662024/4	INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)20 24	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	26-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	juriscorp
2158	20-11-2024	071010203747202 3(No.of Docs 2)	0710102037472023/1 3	INTERLOCUTORY APPLICATION (I.B.C)/4787(ND)20 23	AMUTHA VARADHARAJAN VSPRISTINE INFRACON PRIVATE LIMITED	Sec 60(5)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed true copy of annexures pages 3 missed wrong adjustment of page page no 37 to 46	Advajay
2159		071010207778202 3(No.of Docs 2)	0710102077782023/3	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)20	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	25-11-2024	1.kindly file IA.	bajpaianand24
2160	14-11-2024	071010201201202 4(No.of Docs 1)	0710102012012024/7	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)202 4	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	25-11-2024	no of objection 1. index page missed in pdf 2. ocr missed in pdf 3. book marking mandatory as per index with pagination	Pcoal_IRP
2161	24-05-2024	071010204569202 4(No.of Docs 0)	0710102045692024/1	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	25-11-2024	1.bookmarking mandatory.	
2162	5/11/2024	071010202376202 0(No.of Docs 2)	0710102023762020/3 8	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-11-2024	1.court fee 3rs welfare ticket 25rs missing in vakalatnama.	mahluwalia1408

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2163	7/11/2024	071010202376202 0(No.of Docs 1)	0710102023762020/3 9	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-11-2024	1.court fee 1rs missing in vakalatnama.	DYUT I
2164	12/11/2024	071010211626202 0(No.of Docs 2)	0710102116262020/2	APPLICATION (I.B.C)/5526(ND)20	AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	25-11-2024	1.kindly file IA.	bajpaianand24
2165	20-11-2024	071010204179202 4(No.of Docs 2)	0710102041792024/4 4	INTERLOCUTORY APPLICATION (I.B.C)/3022(ND)20 24	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES & INFRASTRUCTURE LTD VS. ARCHANA CAPOOR		25-11-2024	no of objection 1.need every pages sign of reply 2. annexures pages missed sign with true copy	amiteshgaurav
166	16-11-2024	071010201341202 3(No.of Docs 2)	0710102013412023/2	APPLICATION (I.B.C)/1253(PB)20	BANK OF BARODA VSSH. ASHISH SINGH RP OFPIYUSH COLONISERS LIMITED	Sec 60(5)	25-11-2024	1.incomplete file.	Arthalegal
2167	11/11/2024	071010201649202 3(No.of Docs 1)	0710102016492023/1 0	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec	25-11-2024	No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Fidere2
:168	21-11-2024	071010203781202 3(No.of Docs 2)	0710102037812023/1 3	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	25-11-2024	no of objection 1.bookmaking mandatory. 2.pagiantion missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages.	rajatkatyaladv
:169	21-11-2024	071010203781202 3(No.of Docs 2)	0710102037812023/1 4	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	25-11-2024	no of objection 1.bookmaking mandatory. 2.pagiantion missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages.	rajatkatyaladv
170	21-11-2024	071010203781202 3(No.of Docs 2)	0710102037812023/1 2	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	25-11-2024	no of objection 1.bookmaking mandatory. 2.pagiantion missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages.	rajatkatyaladv
171	18-11-2024	071010215726201 9(No.of Docs 2)	0710102157262019/6	COMPANY APPEAL(COMPAN IES ACT)/962(ND)2019	REGISTRAR OF	Sec 252 (1) - By Government Body	25-11-2024	no of objection 1. pagination missed in book marking as per index	sandhya@123
172	19-11-2024	071010202335202 4(No.of Docs 1)	0710102023352024/2	COMPANY	COSMIC INFRASOLUTIONS PRIVATE LIMITED VS. WEL INTERTRADE PRIVATE LIMITED ICATALYST WEALTH ADVISORS PVT.LTD.	IBC under Sec 7	25-11-2024	1.date missing in vakalatnama.	dhruvchawla
173	11/11/2024	071010212675201 9(No.of Docs 1)	0710102126752019/6	PETITION IB (IBC)/2689(ND)201 9	VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec	25-11-2024	no of objection 1.bookmarking mandatory. 2.document file name wrong upload in pdf.	advshubhamsh

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					COC OF TIRUPATI				
				INTERLOCUTORY	INFRAPROJECTS				
				APPLICATION	PRIVATE LIMITED				
		071010201759202	0710102017592024/1	(I.B.C)/1219(PB)20	THROUGH LEAD BANK				
2174	13-11-2024	4(No.of Docs 2)	1	24	BOI	Sec 60(5)	25-11-2024	1.bookmarking mandatory.	expletuslegal
				COMPANY	ICATALYST WEALTH ADVISORS PVT.LTD.				
				PETITION IB	VS. SIR JOHN			no of objection 1.bookmarking	
		071010212675201		(IBC)/2689(ND)201	BAKERIES INDIA PVT.	IBC under Sec		mandatory. 2.document file name wrong	
2175	13-11-2024	9(No.of Docs 1)	0710102126752019/7		LTD.	7	25-11-2024	file in pdf.	advshubhamsh
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						Sec. 213,Sec.			
				COMPANY		241(1),Sec.		no of objection 1.bookmarking	
				COMPANY PETITION	RAHUL TREHAN VS.	242(4),Applicat ion under any		mandatory. 2.pagination missing in index. 3.need every pages sign and true	
		071010203781202	0710102037812023/1	(COMPANIES	KSN TOURS PRIVATE	other		copy in annexure. 4.pagination missing	
2176	21-11-2024	3(No.of Docs 2)	1	ACT)/93(PB)2023	LIMITED	provisions	25-11-2024	in all pages.	rajatkatyaladv
			-		YOGESH KUMAR			pg	
				INTERLOCUTORY	GUPTA VS.			no of objection 1. book marking	
				APPLICATION	RESOLUTION			mandatory as per index with pagination	
0477	00 44 0001	071010202978202	0710102029782024/1	(I.B.C)/1796(ND)20	PROFESSIONAL	0 00(5)	05 44 0004	2. missed compliance of Order dated	allala av maa et
2177	20-11-2024	4(No.of Docs 2)	0	24	DEVENDRA UMRAO GAUTAM SINGHAL	Sec 60(5)	25-11-2024	29.08.2024 which mention in index	vaibhavmadv
				INTERLOCUTORY	RESOLUTION			no of objection 1. book marking	
				APPLICATION	PROFESSIONAL VS.			mandatory as per index with pagination	
		071010202389202		(I.B.C)/1672(ND)20	SHARDA CHANDRA	Sec 43(1) r/w		2. need every pages sign of rejoinder 3.	
2178	14-11-2024	3(No.of Docs 2)	0710102023892023/2	23	GOEL	Sec 44 (1)	25-11-2024	incomplete file uploaded	vishalganda
				INTERL COUTORY					
				INTERLOCUTORY				no of objection 1. page no 18 to 22 missed ocr 2 1 rs court fee missed on	
		071010202972202		APPLICATION (I.B.C)/2141(ND)20	SONALI ANE IA			vakalatanama. 2. do pagination in pdf in	
2179	6/11/2024	4(No.of Docs 2)	0710102029722024/2		VSNEERAJ KUMAR JAIN	Sec 60(5)	25-11-2024	same alignment of sequence	SBA2505
	0/11/2024	-(NO.01 B000 2)	011010202012202472		VOITEETO TO TO THE OTHER	555 55(5)	20 11 2024	ound angiment of objection	05/12000
					GAUTAM SINGHAL			no of objection 1. book marking	
				INTERLOCUTORY	RESOLUTION			mandatory as per index with pagination	
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		071010202552202		(I.B.C)/1933(ND)20	SHARDA CHANDRA			incomplete file uploaded 4 rejoinder	
2180	14-11-2024	3(No.of Docs 2)	0710102025522023/5	23	GOEL M/S KHERA	Sec 66(1)	25-11-2024	need proof of service no of objection 1. need to filled	vishalganda
				COMPANY	ENTERPRISES VS. M/S			separately of different file report and	
		071020041145201	0710200411452018/1	-	TALWAR AGENCIES	IBC Under Sec		other document to different slash	
2181	24-05-2023	8(No.of Docs 5)	3	(IBC)/627(ND)2018	PVT. LTD.	9	25-11-2024	number	liquidatortapl
					M/S KHERA			no of objection 1. need to filled	
				COMPANY	ENTERPRISES VS. M/S			separately of different file report and	
2402	24 05 2022	071020041145201 8(No.of Docs 5)	0710200411452018/1 3		TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25 44 2024	other document to different slash number	liquidatortanl
2182	24-00-2023	0(140.01 10008 9)	J	(IBC)/627(ND)2018	M/S KHERA	3	25-11-2024	no of objection 1. need to filled	liquidatortapl
				COMPANY	ENTERPRISES VS. M/S			separately of different file report and	
		071020041145201	0710200411452018/1	PETITION IB	TALWAR AGENCIES	IBC Under Sec		other document to different slash	
2183	24-05-2023	8(No.of Docs 5)	3	(IBC)/627(ND)2018		9	25-11-2024	number	liquidatortapl
				OOMBANS:	M/S KHERA			no of objection 1. need to filled	
		074020044445204	074020044445204044	COMPANY	ENTERPRISES VS. M/S	IBC Under Sec		separately of different file report and	
2184	24-05-2022	071020041145201 8(No.of Docs 5)	0710200411452018/1 3	PETITION IB (IBC)/627(ND)2018	TALWAR AGENCIES PVT. LTD.	9	25-11-2024	other document to different slash number	liquidatortapl
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	1			COMPANY	ENTERPRISES VS. M/S			no of objection 1. book marking	
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2185	11/11/2024	071020041145201 8(No.of Docs 1)	0710200411452018/1 4	(IBC)/627(ND)2018	PVT. LTD.	9	25-11-2024	2. ocr missed in pdf	liquidatortapl
2185	11/11/2024			(IBC)/627(ND)2018		9	25-11-2024	2. ocr missed in pdf	liquidatortapl
2185	11/11/2024	8(No.of Docs 1)		(IBC)/627(ND)2018 COMPANY	INTEC CAPITAL	9	25-11-2024		
		8(No.of Docs 1) 071010204713202	4	(IBC)/627(ND)2018 COMPANY PETITION IB	INTEC CAPITAL LIMITED VS. SUKRUTI			no of objection 1. book marking	NCLTMATTER@INTE
2185		8(No.of Docs 1)		(IBC)/627(ND)2018 COMPANY PETITION IB	INTEC CAPITAL	Section 95(1)	25-11-2024	no of objection 1. book marking	
		8(No.of Docs 1) 071010204713202	4	(IBC)/627(ND)2018 COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI			no of objection 1. book marking	NCLTMATTER@INTE
	18-11-2024	8(No.of Docs 1) 071010204713202	4	(IBC)/627(ND)2018 COMPANY PETITION IB (IBC)/565(PB)2022 INTERLOCUTORY APPLICATION (I.B.C)/2796(ND)20	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL			no of objection 1. book marking	NCLTMATTER@INTE

		071010200329202		INTERLOCUTORY APPLICATION (I.B.C)/332(ND)202	DEVINDER KUMAR RESOLUTION PROFESSIONAL	Application under any other			
2188	21-11-2024	4(No.of Docs 2) 071010204316202	0710102003292024/4	INTERLOCUTORY APPLICATION	VSHOMI STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM	provisions- IBC	25-11-2024	1.bookmarking as per index. no of objection 1.index page missed in pdf 2 book marking mandatory as per index with pagination 3. 1 rs court fee	rashigupta
2189	6/11/2024	4(No.of Docs 1)	0710102043162024/6	24	LIMITED V GO MOTOR PRIVATE	Sec 60(5)	25-11-2024	missed on vakalatanam	anuradha123
2190	12/11/2024	071010201652202 4(No.of Docs 1)	0710102016522024/1	COMPANY PETITION IB (IBC)/488(ND)2024	LIMITED VS. V GO MOTOR PRIVATE LIMITED	IBC Under Sec	25-11-2024	1.bookmarking mandatory.	mpsahay
2191	11/11/2024	071010203630202 4(No.of Docs 3)	0710102036302024/3	,	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-11-2024	no of objection 1. reply affidavit missed in reply in pdf 2. vakalatanama missed 25 rs welfare fee and 3 rs court fee 3. vakalatanama and reply filled separately in different slash number	Atulbhatia
2192	9/11/2024	071010203630202 4(No.of Docs 3)	0710102036302024/2	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/32(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-11-2024	1.all document file separately.	Atulbhatia
				INTERLOCUTORY APPLICATION	POFISOR SERVICES				
2193	12/11/2024	071010207778202 3(No.of Docs 2)	0710102077782023/4	(I.B.C)/4799(ND)20 23	PRIVATE LIMITED VS.	Sec 60(5)	25-11-2024	1.kindly file IA.	bajpaianand24
2194	19-11-2024	071010203485202 4(No.of Docs 3)	0710102034852024/4	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	25-11-2024	1.all document file separately.	F9989
2195	14-11-2024	071010200105202 4(No.of Docs 2)	0710102001052024/2	, , ,	RAKESH MISHRA VSRAVI GUPTA	Sec 43(1) r/w Sec 44 (1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply 3. not verified affidavit 4 reply need proof of service	prashantmehta
2196		071010200276202 4(No.of Docs 4)	0710102002762024/3	COMPANY PETITION (COMPANIES	MR. ARUN CHAWLA VS. ON EVENTS &	Sec. 241(1),Sec. 242(4)	25-11-2024	no of objection 1. missed COMPANY PETITION NO OF 2024 in pdf 2. ocr missed in pdf of all volume 3. book marking mandatory as per index with pagination 4. page 71 to 181 wrong adjustment of page in volume 1 5 page 206 to 227 wrong adjustment of page in volume 2	neerajgupta

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2197	13-11-2024	071010204482202 4(No.of Docs 1)	0710102044822024/1	COMPANY PETITION IB (IBC)/632(ND)2024	CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL	Section 95(1)	25-11-2024	1.bookmarking mandatory.	Saksham0757
2198	14-11-2024	071010200276202 4(No.of Docs 4)	0710102002762024/4	COMPANY PETITION (COMPANIES ACT)/77(ND)2024 INTERLOCUTORY	LIMITED ASHISH SINGH VS.	Sec. 241(1),Sec. 242(4)	25-11-2024	no of objection 1. missed cp no in pdf 2. ocr missed in all volume 3. missed volume wise index in pdf of volume 1 4. page no 71 to 181 wrong adjustment of pages in volume 1 5 book marking mandatory as per index with pagination of all volume 6 page no 206 to 227 wrong adjustment of pages in volume 2 no of objection 1. book marking	neerajgupta
		074040000004000		APPLICATION(IBC	INDUSTRIAL			mandatory as per index with pagination	
2199	11/11/2024	071010203094202 4(No.of Docs 1)	0710102030942024/2)(PLAN)/15(PB)202 4	AUTHORITY	Sec 30	25-11-2024	2. index page missed in pdf and book marking also	Atulbhatia
2200	4/11/2024	071010204565202 4(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
2201	4/11/2024	071010204565202 4(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
2202	4/11/2024	071010204565202 4(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
2203	4/11/2024	071010204565202 4(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
2204	18-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/1	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	25-11-2024	no of objection 1. rearrange the pdf pages 2. index page need to first page in book marking and index also 3 application need nclt last compliance order 4 need pagination in book marking also	ashishmiddha@rocke tm
2205	11/11/2024	071010206666202 4(No.of Docs 2)	0710102066662024/1		HEMANT KUMAR BHATT THROUGH ITS AUTHORISED REPRESENTATIVE MR. DEEPAK BHATT VS. PAWAN KUMAR GOYAL AUTHORISED REPRESENTATIVE OF THE FINANCIAL CREDITORS IN A CLASS PIYUSH IT SOLUTIONS PVT. LTD.	Sec 60(5)	25-11-2024	no of objection 1. need to pagination as like index 1 to 24 instead of 24 2. ocr missed in reply pdf 3 need every pages sign of reply	prithugarg
2206	20-11-2024	071010200297202 4(No.of Docs 2)	0710102002972024/1	. , , ,	SHIVANK RASTOGI VS. ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	25-11-2024	no of objection 1.index page missed in pdf 2. index page missed in book marking	shikharbajpai

2207	20-11-2024	071010202978202 4(No.of Docs 2)	0710102029782024/1 1	APPLICATION	YOGESH KUMAR GUPTA VS. RESOLUTION PROFESSIONAL DEVENDRA UMRAO	Sec 60(5)	22-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed COMPLIANCE OF ORDER DATED 29.08.2024 3. need to delete extra same pdf in proof of service 4 only proof of service uploaded in dms of proof of service portal	vaibhavmadv
2208	16-10-2024	071010207220202 2(No.of Docs 1)	0710102072202022/1 1	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	21-11-2024	no of objection 1. book marking mandatory as per index with pagination 2 page no 2 missed date and month on vakalatanama 3.3 rs court fee and 25 rs welfare fee missed on vakalatanama 4 missed sign of client 5 missed name of client on vakalatanama	amannaqvi
2209	21-10-2024	071010208193202 4(No.of Docs 1)	0710102081932024/2	IES `	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	21-11-2024	no of objection 1. only proof of service uploaded 2. main pdf not uploaded 3. amended memo parties need last compliance order	shreedharlawoffice
2210	15-10-2024	071010207192202 3(No.of Docs 2)	0710102071922023/3	APPLICATION (I.B.C)/4471(ND)20	ART HOUSING FINANCE (INDIA) LIMITED VS. AAYAGARI VISWANANDA SARMA	Sec 60(5)	21-11-2024	no of objection 1. pagination missed in book marking as per index 2. application require nclt last compliance order . 3. double pagination need not require in pdf 4 page no 13 to 24 ocr missed in pdf 5 page no 25 wrong adjustment of alignment of page 6. page no 27 to 37 and 36 missed ocr in pdf 7 page no 46 to 54 annexures page missed sign with true copy 8 page no 10 to 39 missed sign with true copy of annexures pages	vedantalegal
		071010206916202		INTERLOCUTORY APPLICATION (I.B.C)/4106(ND)20	SHALU KHANNA VS. M/S MORRIS	Section 19(2) /		no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply 3. ocr missed in annexures pages 4 page no 17 wrong	
2211	28-10-2024	4(No.of Docs 2)	0710102069162024/2		LAMINATES PVT LTD	Regulation 30	20-11-2024	adjustment of page	vaibhavgupta456
2212	10/10/2024	071010207009202 4(No.of Docs 1)	0710102070092024/1	COMPANY PETITION IB (IBC)/618(ND)2024	ICICI BANK LIMITED VS. CHARANJEET SINGH	Section 95(1)	20-11-2024	1.incomplete file.	aaryan@sasttralega
2213	8/11/2024	071010209769201 9(No.of Docs 2) 071010207030202 1(No.of Docs 1)	0710102097692019/6 0710102070302021/4	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)20	ATUL KUMAR KANSAL VS. SAMYAK PROJECT PRIVATE SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. M/S WATER FOODS PVT LTD & ORS	Sec. 45 (1) Sec 60(5)	19-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of report 4 volume 2 and 3 missed in pdf 5. annexures pages missed sign with true copy 6 pagination missed in pdf 7 page no 192 and 193 not readable no of objection 1. book marking mandatory as per index with pagination	Rashmi Chopra DhruvPande9
2215	4/11/2024	071010201649202 3(No.of Docs 1)	0710102016492023/9	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec	14-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Fidere2

2216	8/10/2024	071010206651202 1(No.of Docs 1)	0710102066512021/2 5	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	14-11-2024	1.incomplete file.	IP Har meet Kaur
217	21-10-2024	071010203385201 8(No.of Docs 3)	0710102033852018/2 0	IES `	IND FINANCE AND SECURITTIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14-11-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
040	04 40 0004	071010203385201	0710102033852018/2	COMPANY APPEAL(COMPAN IES	IND FINANCE AND SECURITTIES TRUST PVT. LTD VS. EICHER	050	44.44.0004	no of objection 1.bookmarking mandatory. 2.extra pdf remove and	
218		8(No.of Docs 3) 071010206706202	0	INTERLOCUTORY APPLICATION (I.B.C)/4441(PB)20	SUSHIL KUMAR	Sec. 59 Sections 60(5)/Regulatio		submit final pdf. no of objection 1. page no 46 wrong adjustment of page in pdf 2 page no 47 to 54 not readable 3 date missed on	Anoop Dawar
219	7/11/2024	4(No.of Docs 2)	0710102067062024/2	COMPANY PETITION IB	INDU KUMAR AND ORS	n 13	14-11-2024	vakalatanama.	abhi4064
220	9/11/2024	071010203219201 8(No.of Docs 1)	0710102032192018/4 9	(IBC)/1781(ND)201 8	VS. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	14-11-2024	1.date missing in vakalatnama.	associate.amc
2221	21-10-2024	071010203385201 8(No.of Docs 3)	0710102033852018/2 0	IES	IND FINANCE AND SECURITTIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14-11-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
222	12/11/2024	071010201570202 4(No.of Docs 2)	0710102015702024/6	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign.	lexalliance.jitesh
223	21-10-2024	071010203385201 8(No.of Docs 3)	0710102033852018/2 0	IES `	IND FINANCE AND SECURITTIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14-11-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
224	5/11/2024	071010209663202 2(No.of Docs 4)	0710102096632022/6	COMPANY PETITION IB (IBC)/910(ND)2022	DAYANAND VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	13-11-2024	1.this pages is wrong adjust 59 to 80 2.date missing in vakalatnama.	chandnisadana
225	29-10-2024	071010205650202 1(No.of Docs 1)	0710102056502021/1 0	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHANDR ASEKAR	Section 95(1)	13-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and counsel details sign missing in index.	CHAN2019
226	24-10-2024	071010206525202 2(No.of Docs 1)	0710102065252022/3	NIES	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13-11-2024	no of objection 1. file not uploaded 2. only proof of service uploaded 3.book marking mandatory with pagination	nikhilgoyal19
227	24-10-2024	071010206525202 2(No.of Docs 4)	0710102065252022/2	CONTEMPT PETITION(COMPA NIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. separate filled all affidavit in different slash number	nikhilgoyal19
2228		071010206627202 3(No.of Docs 5)	0710102066272023/4	INTERLOCATORY APPLICATION(CO MPANIES	SURJEET SINGH CHADHA & ANR VS. CHADHA INFRATECH	Rule 11 of NCLT	13-11-2024	no of objection 1. page no 102 to 119 and 198 missed english type copy of hindi pages in volume 1 2 page no 310 to 396 missed true copy 3 page no 397 to 514 missed true copy 4 mention the type copy number on type copies pages 5 missed true copy on page no 595 to 720	

2229	14-10-2024	071010206461202 3(No.of Docs 2)	0710102064612023/2	APPLICATION(CO MPANIES ACT)/264(ND)2023 COMPANY	NAVDEEP PORTFOLIO PRIVATE LIMITED VS. SARDA MINES PRIVATE LIMITED DRAGERWERK AG & CO. KGAA VS. ION BIO MED-ICARE PRIVATE LIMITED ,DRAGERWERK AG & CO. KGAA VS. ION BIO	NCLT	13-11-2024	1.pdf is blank	ssinghal
2230	26-10-2024	071010206990202 4(No.of Docs 2)	0710102069902024/2	PETITION IB (IBC)/595(ND)2024	MED-ICARE PRIVATE LIMITED	IBC Under Sec	13-11-2024	1.kindly file IA.	hammurabi.solomon
2231		071010206626202 3(No.of Docs 6)	0710102066262023/5	INTERLOCATORY APPLICATION(CO MPANIES	SURJEET SINGH CHADHA & ANR VS. CHADHA INFRATECH	Rule 11 of NCLT	13-11-2024	No of objection 1. page no 135 to 152 missed english type copy of hindi pages in volume 1 2. page no 384 to 396 missed true copy in volume 2 3. page no 767-773 missed in book marking 4 mismatched pagination in volume 5 do book marking pagination as per index	prashantmehta
				COMPANY					
2232	10/10/2024	071010206999202 4(No.of Docs 1)	0710102069992024/1	PETITION IB (IBC)/617(ND)2024	ICICI BANK LIMITED VS. JYOTI SAHNI	Section 95(1)	13-11-2024	1.incomplete file.	aaryan@sasttralegal
2233	25-10-2024	071010205400202 4(No.of Docs 1)	0710102054002024/2	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)20 24	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	12/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in pdf 3. page no 21 missed in pdf	rakesh@12
2234	8/11/2024	071010201234202 4(No.of Docs 2)	0710102012342024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2024	SHARPLINE NETWORK PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/11/2024	no of objection 1. book marking mandatory as per index wit h pagination 2. ocr missed in pdf 3 page no 53 and 53 pixel cutting of writing portion	neerukaushik
2235	12/11/2024	071010203264202 3(No.of Docs 2)	0710102032642023/5 5	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	12/11/2024	no of objection 1. date missed on vakalatanama	vishishtnclt
2236	4/11/2024	071010210796202 0(No.of Docs 4)	0710102107962020/2		SATYA PRAKASH GUPTA VS. M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	12/11/2024	no of objection 1. need to delete extra 4 same copy pdf on dms portal 2. page no 72 and 73 77 81 85 wrong adjustment of page	spgfinance
2237	24-10-2024	071010205400202 4(No.of Docs 1)	0710102054002024/1		SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	12/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. not verified affidavit	rakesh@12
2238	5/11/2024	071010204064202 4(No.of Docs 1)	0710102040642024/1	COMPANY PETITION IB (IBC)/288(ND)2024	BANK OF BARODA VS. MONIKA HARSH	Section 95(1)	11/11/2024	filr not open	arenesslaw

2248	24-10 2024	071010207839202 4(No.of Docs 1)	0710102078392024/1	, , , ,	RAM PHAL BHARDWAJ VS. CHIRAG MITTAL	Section 19(2) / Regulation 30	7/11/2024	no of objection 1.bookmarking mandatory. 2.order missing.	mohit.nandwani
2247	2/11/2024	071010203264202 3(No.of Docs 2)	0710102032642023/4 9	INTÉRLOCUTORY	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	8/11/2024	1.order missing.	Vineetwadhwa
2246	6/11/2024	071010205044202 4(No.of Docs 2)	0710102050442024/2	COMPANY PETITION IB (IBC)/399(ND)2024		IBC Under Sec	8/11/2024	no of objection 1. missed COMPLIANCE OF ORDER DATED 05.11.2024 which mention in index	Prafful@0009
2245	19-10-2024	071010202781202 3(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec	8/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiantion missing in index.	corporatejudis@NCI
2244	2/11/2024	071010203264202 3(No.of Docs 2)	0710102032642023/4 8	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	8/11/2024	1.order missing.	Vineetwadhwa
2243	2/11/2024	071010204706202 4(No.of Docs 3)	0710102047062024/2	COMPANY PETITION IB (IBC)/394(ND)2024	MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS. KAISER INDUSTRIES LTD	IBC Under Sec	8/11/2024	no of objection 1.bookmarking mandatory. 2.vol 2 index missing in pdf. 4.this pages is not clear 105,18,13,107,	rahulssmalhotra
2242	29-10-2024	071010204934202 4(No.of Docs 2)	0710102049342024/3	COMPANY PETITION IB (IBC)/341(ND)2024	FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS. R A D CONSULTANCY PRIVATE LIMITED	IBC Under Sec	8/11/2024	no of objection 1.pagination missing in bookmarking and index. 2.court fee 3rs and welfare ticket 25rs date missing in vakalatnama.	agirgupta
2241	19-10-2024	071010202781202 3(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec	8/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiantion missing in index.	corporatejudis@NCL
2240	19-10-2024	071010202781202 3(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec	8/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiantion missing in index.	corporatejudis@NCI
2239	19-10-2024	071010202781202 3(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec	8/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiantion missing in index.	corporatejudis@NCL

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2249	23.40.2024	071010200530202 4(No.of Docs 4)	0710102005302024/2	COMPANIES	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/11/2024	no of objection 1. book marking mandatory as per index with pagination in volume 1 and 2 3 4 3. pagination missed in index page 3.ocr missed in pdf 4. annexures pages missed sign with true copy 5 51 is blank page 6.page no 52 to 198 have double pagination 7 page no 190 to 198 not readable 8 page no 199 200 missed in pages in pdf 9 page no 198 to 216 not readable pages in volume 2 10 in volume 2 and 3 4 have in double pagination and annexures pages missed sign with true copy and also missed ocr 11 in volume 3 page no 521 to 547 not readable 12 volume wise index missed in every volume 2 3 4 13 in volume 4 page no 665 to 735 wrong adjustment of page	VMLAWOFFICE
2249	23-10-2024	4(NO.OT DOCS 4)	0/10102005302024/2	AC1)/8(ND)2024	PUNJAB & SIND BANK	Sec 234	7/11/2024	adjustment of page	VIVILAWOFFICE
2250	24-10-2024	071010202900202 4(No.of Docs 1)	0710102029002024/1	COMPANY PETITION IB (IBC)/237(ND)2024	THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS. SH. HONEY KATYAL	Section 95(1)	7/11/2024	no of objection 1. book marking mandatory as per index with pagination	alok@kumar
	10-2024	1,10.01 2000 1)	3. 1010E0E0E0E4/1	, , ,	SPARTA GLOBAL	230000100(1)			
		071010202254202	0710102022542020/1	PETITION IB	PROJECTS PVT. LTD VS. KUGD SERVICES	IBC Under Sec		no of objection 1. separately filled all different reply of IA IN different slash	
2251	19-02-2020	0(No.of Docs 0)	0	(IBC)/582(ND)2020	PVT. LTD	9	7/11/2024	number with proof of service	
2252	17-10-2024	071010206282202 4(No.of Docs 2)	0710102062822024/4	INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)20 24	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS. ASHOK TIWARI	Rule 11 of NCLT, 2016	7/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed counsel detail with sign on the index page 3 need every pages sign of reply 4 pagination missed in index 5 pagination missed in pdf 6 affidavit missed in reply	sanand665
0050		071010207549202	2740400774000444	APPLICATION (I.B.C)/4477(ND)20	COMMITTEE OF CREDITORS OF MHG LAND STOCKIST PVT LTD VS. PRABHJIT	0	7/44/0004		advswarnika
2253	30-10-2024	4(No.of Docs 2)	0710102075492024/1	24	SINGH SONI (RP)	Section 74	7/11/2024	1.bookmarking mandatory.	aggarwal
2254	16-10-2024		0710102077122022/1 3	COMPANY PETITION (COMPANIES ACT)/157(ND)2022		Sec. 241(1),Sec 241 (2)	7/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. page no 2 date and month missed on vakalatanama 3. missed the client name on vakalatanama 4 missed 3 rs court fee and 25 rs welfare fee missed on vakalatanama	amannaqvi
2255	24-10-2024	071010207777202 4(No.of Docs 2)	0710102077772024/4	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)20 24	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	7/11/2024	no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination 3. ocr missed in pdf	advdube_patil
2256	18-10-2024		0710102024672020/1 7	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec	7/11/2024	1.25rs welfare ticket and court fee 3rs missing in vakalatnama.	ilexjurix

2257	24-10-2024	071010207777202 4(No.of Docs 2)	0710102077772024/3	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)20 24	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	7/11/2024	no of objection 1. index page missed in pdf 2. index page missed in book marking 3 25 welfare fee and 3 rs court fee missed on vakalatanama 4. book marking mandatory as per index with pagination	advdube_patil
2258	15-10-2024	071010208392202 3(No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023 CA(A) MERGER	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	6/11/2024	no of objection 1. missed order dated 04.09 .2024 which mention in index	advcsyadav
2259	23-10-2024	071010200530202 4(No.of Docs 2)	0710102005302024/3	AND AMALGAMATION(COMPANIES	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	6/11/2024	1.all document file separately. different Slash "/"	VMLAWOFFICE
2260	4/10/2024	071010201208202 4(No.of Docs 1)	0710102012082024/4	COMPANY PETITION IB (IBC)/93(ND)2024	RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED	IBC Under Sec	6/11/2024	no of objection 1.bookmarking mandatory with page numbering. 2.index missing in pdf.	Rakesh10
2261	29-10-2024	071010201268202 2(No.of Docs 3)	0710102012682022/4	INTERLOCUTORY APPLICATION (I.B.C)/850(ND)202 2	AMRAPALI FINCAP LIMITED VS. RESOLUTION PROFESSIONAL	Sec 60(5),Rule 11 of NCLT, 2016	6/11/2024	no of objection 1. page no 3 to 114 missed sign with true copy 2. page no 56 to 99 missed ocr 3. complication judgment filled separately in different slash number 4. ocr missed in complication judgement pdf	vaibhavmadv
2262	28-10-2024	071010200936202 4(No.of Docs 2)	0710102009362024/2	COMPANY PETITION (COMPANIES ACT)/29(ND)2024	ANU AGGARWAL VS. M P N FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/11/2024	no of objection 1. incomplete book marking as per index with pagination 2. ocr missed in pdf in reply and annexures pages 3. annexures pages missed sign with true copy 4 mention translate copy number on pages	Adityamadaan
2263	18-10-2024	071010208836202 2(No.of Docs 1)	0710102088362022/7	CONTEMPT PETITION(COMPA NIES ACT)/25(PB)2022	MUKESH SATPAL MALHOTRA VS. PUNEET SATPAL MALHOTRA	Sec 425	6/11/2024	1.bookmarking mandatory.	D&K Law
2264	30-10-2024	071010206902202 4(No.of Docs 2)	0710102069022024/1	INTERLOCUTORY APPLICATION (I.B.C)/4139(ND)20 24	DHARMENDER VSIDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	5/11/2024	no of objection 1. page no 31 33 68 70 102 104 hindi page need english translate copy 2. page no 58 93 127 149 dim pages 3. double pagination in pdf	Abhirup Dasgupta
2265	15-10-2024	071010207976202 4(No.of Docs 1)	0710102079762024/1	INTERLOCUTORY APPLICATION (I.B.C)/4696(ND)20 24	RAKESH KUMAR JAIN ISNOLVENCY PROFESSIONAL	22(3)a	4/11/2024	no of objection 1. company application need nclt last compliance order 2. annexures pages need sign with true copy	Rakesh
2266	20-10-2024	071010203732202 4(No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	4/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
2267	20-10-2024	071010203732202 4(No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024 INTERLOCUTORY	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	4/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
2268	22-10-2024	071010210294202 3(No.of Docs 1)	0710102102942023/2	APPLICATION (I.B.C)/6531(ND)20	KAMALL AHUJA VS. M/S KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	4/11/2024	no of objection 1. only proof of service uploaded 2. main pdf not uploaded in pdf	kamall.lawmax

2269	22-10-2024	071010202467202 0(No.of Docs 2)	0710102024672020/1 8	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3 need every pages sign of reply 4 affidavit missed in reply	ilexjurix
2270	17-10-2024	071010209725202 3(No.of Docs 1)	0710102097252023/6	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/11/2024	no of objection 1. main pdf not uploaded 2. only proof of service uploaded .	rdharmendra47
2271	21-10-2024	071010203596202 4(No.of Docs 3)	0710102035962024/1	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS. PRABH PAUL PARMAR	Sec. 241(1)	4/11/2024	no of objection 1. book marking mandatory as per index with pagination	nidsbits
2272	15-10-2024	071010207857201 9(No.of Docs 1)	0710102078572019/2 6	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf 3 file according to the index page	munishmehta
2273	15-10-2024	071010207857201 9(No.of Docs 1)	0710102078572019/2 7	(IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec	4/11/2024	no of objection 1. incomplete pdf uploaded 2. only gmail page uploaded	munishmehta
2274	17-10-2024	071010208105202 4(No.of Docs 2)	0710102081052024/1	APPLICATION (I.B.C)/4966(ND)20	ISHWARI PRASAD SINGH VS. JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. amended memo parties need last compliance order	ashwarya.sinha1984
2275	23-10-2024	071010208196202 4(No.of Docs 2)	0710102081962024/2	. , , ,	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	4/11/2024	all pages is wrong adjust in pdf. up side down in pdf	нкьо
2276	23-10-2024	071010208196202 4(No.of Docs 2)	0710102081962024/2	. , , ,	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	4/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
2277	15-10-2024	071010209148202 3(No.of Docs 2)	0710102091482023/5	COMPANY PETITION IB (IBC)/670(ND)2023	VINEET POLYFAB PRIVATE LIMITED VS. VINIT KNITTINGS PRIVATE LIMITED	IBC Under Sec	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3 pagination missed in pdf 4 need sign at the last page of pdf of written submission 5 need to delete extra pdf in proof of service	advsanyam
2278	23-10-2024	071010208196202 4(No.of Docs 2)	0710102081962024/2	. , , ,	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	4/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
2279	18-10-2024	071010202582202 4(No.of Docs 1)	0710102025822024/4		OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	4/11/2024	1.court fee 1rs missing in vakalatnama.	Sakshi7297
2280	23-10-2024	071010208196202 4(No.of Docs 2)	0710102081962024/2	. , , ,	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	4/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
2281	24-10-2024	071010202547202 3(No.of Docs 2)	0710102025472023/1	COMPANY APPLICATION(CO MPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply	nikhilgoyal19

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2282	22-10-2024	071010210484202 3(No.of Docs 1)	0710102104842023/3		KAMALL AHUJA VS. ICICI BANK LIMITED	Sec 60(5)	4/11/2024	no of objection 1. only proof of service uploaded 2 application missed in pdf	kamall.lawmax
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				PETITION	DREAM TREADERS	130(1),Sec.		mandatory as per index with pagination	
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283	20-10-2024	4(No.of Docs 2)	0710102037322024/2	ACT)/106(ND)2024	LIMITED	242(4)	4/11/2024	missed on vakalatanama.	advshreysinha
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284	20-10-2024	4(No.of Docs 2)	0710102037322024/2	ACT)/106(ND)2024	LIMITED	242(4)	4/11/2024	missed on vakalatanama.	advshreysinha
					UNION OF INDIA				
				COMPANY	THROUGH SERIOUS				
				PETITION	FRAUD INVESTIGATION			no of objection 1. need every pages	
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285	17-10-2024	4(No.of Docs 2)	0710102010602024/5	ACT)/52(PB)2024	& CO.	Sec. 140(5)	30-10-2024	on vakalatanama	ravinderagar
				COMPANY		Application			
				PETITION	M/S MMTC LTD VS M/S	under any			
		071020040054201		(COMPANIES	INDIAN COMMODITY	other			
286	14-10-2024	1(No.of Docs 5)	0710200400542011/8	ACT)/123(ND)2011	EXCHANGE LTD	provisions	30-10-2024	1.all document file separately.	sameer.parekh
					DR TEJ KUMAR MATHUR VS.				
				COMPANY	HEALTHSFIRST				
				PETITION	HEALTHCARE &	Sec.			
		071010210898202		(COMPANIES		241(1),Sec.			
287	11/10/2024	3(No.of Docs 1)	0710102108982023/3		LIMITED	242(4)	30-10-2024	1.bookmarking mandatory.	CSSHARAD
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288	7/10/2024	3(No.of Docs 1)	5	ACT)/9(ND)2024	PRIVATE LIMITED	Sec 234	30-10-2024	with sign	manishsohal
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289	14-10-2024	071010210579202 3(No.of Docs 2)	0710102105792023/2	APPLICATION	INSTITUTION PVT. LTD.	under any	30-10-2024	1.91,92,93,96,97,98,99,this pages is not clear	lokeshmalik
289	14-10-2024		0710102105792023/2	APPLICATION (I.B.C)/191(ND)202	INSTITUTION PVT. LTD. VSMEGHA VERMA AND	under any other	30-10-2024		lokeshmalik
289	14-10-2024		0710102105792023/2	APPLICATION (I.B.C)/191(ND)202 4	INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS.	under any other	30-10-2024		lokeshmalik
		3(No.of Docs 2)		APPLICATION (I.B.C)/191(ND)202 4 COMPANY PETITION IB	INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS. RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED	under any other provisions- IBC			lokeshmalik Rakesh10
289 290		3(No.of Docs 2) 071010201208202		APPLICATION (I.B.C)/191(ND)202 4 COMPANY PETITION IB (IBC)/93(ND)2024	INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS. RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED M/S. PRASANTHI	under any other provisions- IBC		clear	
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290	4/10/2024	3(No.of Docs 2) 071010201208202 4(No.of Docs 1)		APPLICATION (I.B.C)/191(ND)202 4 COMPANY PETITION IB (IBC)/93(ND)2024 INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)20	INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS. RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA	under any other provisions- IBC IBC Under Sec 9	30-10-2024	1.incomplete file.	Rakesh10
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290	4/10/2024	3(No.of Docs 2) 071010201208202 4(No.of Docs 1) 071010202143202	0710102012082024/3	APPLICATION (I.B.C)/191(ND)202 4 COMPANY PETITION IB (IBC)/93(ND)2024 INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)20	INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS. RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	under any other provisions- IBC IBC Under Sec 9	30-10-2024	1.incomplete file. no of objection 1. book marking	Rakesh10
290	4/10/2024	3(No.of Docs 2) 071010201208202 4(No.of Docs 1) 071010202143202	0710102012082024/3 0710102021432024/8	APPLICATION (I.B.C)/191(ND)202 4 COMPANY PETITION IB (IBC)/93(ND)2024 INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)20 24 COMPANY	INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS. RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED UNION OF INDIA THROUGH SERIOUS	under any other provisions- IBC IBC Under Sec 9	30-10-2024	1.incomplete file. no of objection 1. book marking mandatory as per index with pagination	Rakesh10
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2295	14-10-2024	071010204408202 2(No.of Docs 1)	0710102044082022/2 1	COMPANY PETITION IB (IBC)/513(ND)2022	SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec	25-10-2024	no of objection 1. book marking mandatory as per index with pagination	DhanshyamPatel
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2296	16-10-2024	3(No.of Docs 1)	0710102044032023/2	(IBC)/332(ND)2023 COMPANY PETITION	AJAY KUMAR GUPTA	Section 95(1)	24-10-2024	file	kapoorandcompany
2297	17-10-2024	071010205037201 9(No.of Docs 1)	0710102050372019/9	(COMPANIES	VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
2298	16-10-2024	071010203768202 4(No.of Docs 1)	0710102037682024/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	24-10-2024	1.bookmarking mandatory.	amannaqvi
2299	16-10-2024	071010204966202 2(No.of Docs 2)	0710102049662022/8	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	24-10-2024	NO OF OBJECTION 1. Book marking mandatory as per index with pagination 2.pagination missed in index 3 missed sign on index page at the place of counsel detail 4 need every page sign of reply 5 affidavit missed in reply with verification 6 need to do delete extra pdf in proof of service 7 reply need proof of service	himanshuharbola
2300	21-10-2024	071010203416202 4(No.of Docs 2)	0710102034162024/4	COMPANY PETITION IB (IBC)/246(ND)2024	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec	24-10-2024	1.Bookmarking missing 2. Proof of service mention in Index	aditya.dausawala
2301	2/6/2024	071010204823202 4(No.of Docs 0)	0710102048232024/1	COMPANY PETITION IB (IBC)/584(ND)2024	THE CANARA BANK LIMITED VS. GEETA DEVI GARG	Section 95(1)	24-10-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory.	
2302	17-10-2024	071010205037201 9(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
2303	17-10-2024	071010205037201 9(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
2304		071010205037201 9(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
2305	17-10-2024	071010208102202 4(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCL T Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
2306	17-10-2024	071010208102202 4(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCL T Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE

2307	17-10-2024	071010208102202 4(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCL T Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
2308	16-10-2024	071010201457202 4(No.of Docs 1)	0710102014572024/1	COMPANY PETITION (COMPANIES ACT)/109(PB)2024	M/S PANCHSHEEL CUISINE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	23-10-2024	1.incomplete file.	amikuslaw
2309		071010208102202 4(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCL T Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
2310	16-10-2024	071010202079202 4(No.of Docs 3)	0710102020792024/2	INTERLOCUTORY APPLICATION (I.B.C)/1460(ND)20 24	HARMENDER SINGH SRAN VS. ROHIT SEHGAL	Sec 60(5)	23-10-2024	no of objection 1. annexures page missed sign with true copy in both volume 2. page no 261 to 262 missed in volume wise index	sanand665
2311	20-10-2024	071010207053202 4(No.of Docs 1)	0710102070532024/2	TRANSFER APPLICATION/41(PB)2024	GAURANSH VYAS VS. LIMINAL CUSTODY THROUGH DIRECTOR - MAHIN GUPTA	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	23-10-2024	No of objection 1. transfer application file in & Depth amp; amp; quot; any other document & Depth amp; quot; in uploading time on dms portal 2. index page missed in pdf 3. book marking mandatory as per index with pagination 4. missed Compliance with the Order dated 27.09.2024 in pdf 5 pagination missed in pdf.	varunrawal
2312	15-10-2024	071010203085202 3(No.of Docs 2)	0710102030852023/7	COMPANY APPEAL(COMPAN IES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	23-10-2024	no of objection 1.book marking mandatory as per index with pagination 2 annexures pages missed sign with true copy 3 pagination need start 1 instead of 849 to 850	РСЅВНК
2313	15-10-2024	071010200033202 1(No.of Docs 1)	0710102000332021/6	COMPANY PETITION (COMPANIES ACT)/21(ND)2021	CHANDER KISHORE MADAN VS. M/S ROINET SOLUTIONS PVT LTD	Sec. 58(3),Sec. 59	22-10-2024	no of objection 1. pagination missed in book marking as per index 2. 3 rs court fee missed on vakalatanama	Kanika Singhal
2314	16-10-2024	071010200629202 2(No.of Docs 2)	0710102006292022/1 0	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)202 2	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS. MR. VISWANADHA SARMA RESOLUTION PROFESSIONAL FOR PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	22-10-2024	1.remove extra pdf and submit final pdf.	arguspartners
2315	5/10/2024	071010202260202 4(No.of Docs 2)		COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava66
2316	5/10/2024	071010202260202 4(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava66

2317	5/10/2024	071010202260202 4(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
2318	12/10/2024	071010203995202 4(No.of Docs 1)	0710102039952024/5	COMPANY PETITION IB (IBC)/281(ND)2024	CANARA BANK VS. ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	21-10-2024	1.bookmarking mandatory.	vedalegal1
2319	14-10-2024	071010202739202 4(No.of Docs 1)	0710102027392024/3	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	21-10-2024		bkmdelhi
2320	5/10/2024	071010202260202 4(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
2321	15-10-2024	071010202921202 0(No.of Docs 1)	0710102029212020/1 0	COMPANY PETITION IB (IBC)/711(ND)2020	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	IBC Under Sec	21-10-2024	1.25rs welfare ticket missing in vakalatnama.	ATIUTTAM
2322	16-10-2024	071010206251202 4(No.of Docs 1)	0710102062512024/3	24	JAYANT PRAKASH VS. KRISHAN KUMAR JAJOO	Application under any other provisions- IBC	21-10-2024	NO OF OBJECTION 1. HINDI PAGES NEED ENGLISH TRANSLATE COPY PAGE NO 17 19 23 25 2. PAGE NO 28 TO 188 MISSED SIGN OF EVERY PAGES	ADHISH
2323	9/10/2024	071010208260202 4(No.of Docs 1)	0710102082602024/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(ND)20 24	RAJIV BHATNAGAR VS. CENTRAL BUREAU OF INVESTIGATION	Section 19(2) / Regulation 30	18-10-2024	no of objection 1.bookmarking mandatory. 2.cocument file name wrong upload in pdf.	Bhatnagarca
2324	17-09-2024	071010208008202 4(No.of Docs 0)	0710102080082024/2	APPLICATION (I.B.C)/4618(ND)20	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	18-10-2024	No of objection (volume 1) 1. index page missed in book marking as per index 2. pagination missed in book marking as per index 3. need every page sign of reply 4 improper book marking as per index with pagination 5 annexure page missed sign with true copy 6 page no 44 64 74 950 to 95 missed ocr 7 page no 65 wrong alignment of adjustment of page 8 page no 46 to 64 double pagination (volume 2) 1. bookmarking mandatory as per index with pagination 2 annexures pages missed sign with true copy	
2325	8/10/2024 9/10/2024	071010210034202 3(No.of Docs 2) 071010208177202 3(No.of Docs 2)	0710102100342023/5 0710102081772023/1 0	COMPANY PETITION (COMPANIES	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 59,Sec. 73(4),Sec. 74(2) Sec. 131(1)	18-10-2024 18-10-2024	no of objection 1 pagination missed in book marking as per index 2 need every page sign of rejoinder 3 page no 48 to 50 missed ocr 4 page no 76 to 78 missed ocr 5 annexure pages missed sign with true copy no of objection 1.bookmarking mandatory. 2.extra pdf remove and final pdf submit in pdf.	123 Bbhargavi09
2327	12/10/2024	071010203990202 4(No.of Docs 1)	0710102039902024/5	COMPANY PETITION IB (IBC)/263(ND)2024	CANARA BANK VS. VINOD KUMAR SHARMA	Sec 60(2),Section 95(1)	18-10-2024	1.bookmarking mandatory.	vedalegal1

2328	9/10/2024	071010215779201 9(No.of Docs 3)	0710102157792019/8	INTERLOCATORY APPLICATION (IBC)/1543(ND)201 9	RGTL INDUSTRIES LIMITED VS. SAURABH RATHI	Sec 66(1)	18-10-2024	no of objection 1. ocr missed in reply	bajpaiankita86
2329	8/10/2024	071010206646202 1(No.of Docs 1)	0710102066462021/8	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA CENTRAL BANK OF	Section 95(1)	17-10-2024	1.incomplete file.	IP Har meet Kaur
2330	10/10/2024	071010204646202 4(No.of Docs 1)	0710102046462024/1	COMPANY PETITION IB (IBC)/484(ND)2024	INDIA VS. A S TECHNOBUILD PRIVATE LIMITED M/S KUMAR	IBC under Sec	17-10-2024	1.kindly file IA.	bkmdelhi
2331	8/10/2024	071010204757202 2(No.of Docs 1)	0710102047572022/9	COMPANY PETITION IB (IBC)/549(ND)2022	ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec	16-10-2024	1.kindly file IA.	kchatterjee
2332	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2333	5/10/2024	071010208177202 3(No.of Docs 1)	0710102081772023/7	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking mandatory as per index with pagination 2. need to write & pagination 2. need to write amp; and another document amp; amp; quot; at the place of amp; amp; quot; 3. need sign at the place of counsel detail of index page	Bbhargavi09
2334	5/10/2024	071010208177202 3(No.of Docs 1)	0710102081772023/8	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign at the place of counsel detail of index page	Bbhargavi09
2335	5/10/2024	071010208177202 3(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat _Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
2336	5/10/2024	071010208177202 3(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat _Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09

2337	5/10/2024	071010208177202 3(No.of Docs 4)	0710102081772023/6	COMPANY PETITION	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS.	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat _Final-Set. and Application-for-Condonation.pdf filed separately in different slash number no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat _Final-Set. and Application-for-Condonation.pdf	Bbhargavi09
2338	5/10/2024	071010208177202 3(No.of Docs 4)	0710102081772023/6	(COMPANIES ACT)/217(ND)2023	REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	filed separately in different slash number	Bbhargavi09
2339	9/10/2024	071010205798202 2(No.of Docs 1)	0710102057982022/1 5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	16-10-2024	1.index missing in bookmarking.	adv.shobhan.mahanti
2340	15-10-2024	071010202633202 4(No.of Docs 2)	0710102026332024/9	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2 page no 13 and 14 to 19 not readable 3 page no 25 to 29 not readable 4 page no 48 to 53 not readable 5 annexures pages missed sign with true copy	nikhilswami85
2341	10/9/2021	071010201519202 1(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(CO MPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
2342	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	,	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2343	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal

2344	14-10-2024	071010206340202 3(No.of Docs 2)	0710102063402023/7	COMPANY PETITION IB (IBC)/502(ND)2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS. SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec	16-10-2024	no of objection 1. index page missed in book marking as per index 2. pagination missed in book marking as per index	Priyasoni
2345	10/9/2021	071010201519202 1(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(CO MPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
2346	10/9/2021	071010201519202 1(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(CO MPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
2347	10/9/2021	071010201519202 1(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(CO MPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
2348	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2349	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal

2350	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2351	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2352	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2353	13-10-2024	071010203796202 4(No.of Docs 2)	0710102037962024/2	COMPANY PETITION (COMPANIES ACT)/100(ND)2024	KUMKUM SANYAL VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. pagination incomplete in pdf of index	Bhuwan Singh
2354	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2355	10/10/2024	071010203264202 3(No.of Docs 2)	0710102032642023/4 4	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	16-10-2024	no of objection 1. date missed on vakalatanama	vishishtncit
2356	8/10/2024	071010201249202 2(No.of Docs 1)	0710102012492022/9	COMPANIES	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-10-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	Gsvlegal

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2357	12/9/2024	071010207898202 4(No.of Docs 0)	0710102078982024/1	COMPANY PETITION (COMPANIES ACT)/172(ND)2024		241(1),Sec.	15-10-2024	& amp; amp; quot; affidavit & amp; amp; quot; in proof of service uploading time 2. annexures pages missed sign of pdf page no 3 to 28 3. mismatched pagination of book marking page no 3 to 5 change into 3 to 28	
2358	7/10/2024	071010207074202 3(No.of Docs 1)	0710102070742023/4	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)20 23	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	15-10-2024	no of objection 1. 1 rs court fee missed on vakalatanama	kunalsharma
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2359	7/10/2024	071010209392202 2(No.of Docs 2)	0710102093922022/2 2	PETITION (COMPANIES ACT)/210(ND)2022 COMPANY	MAHESH GUPTA VS. GOPI NATH PVT LTD MRS.ANITA MEHTA VS.	Sec. 241(1),Sec. 242(4)	15-10-2024	no of objection 1. order missed which mention in index 13.09.2024;	ashishgupta2310
2360	4/10/2024	071010209992201 9(No.of Docs 1)	0710102099922019/1 5	PETITION IB (IBC)/1592(ND)201 9	M/S LOTUS INFRAESTATES PRIVATE LIMITED	IBC under Sec	15-10-2024	no of objection 1. book marking mandatory as per index with pagination	centrik
2361	4/11/2022	071010209112202 2(No.of Docs 0)	0710102091122022/1	INTERLOCUTORY APPLICATION (I.B.C)/5427(ND)20 22	VIVEK PARTI	Rule 11 of NCLT, 2016	15-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
2362	8/10/2024	071010201949202 2(No.of Docs 2)	0710102019492022/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/55(ND)2022	ELEGANT KAR ACCESORIES PRIVATE LIMITED VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Rule 11 of NCLT	15-10-2024	no of objection 1.need every pages sign. 2.need every pages ocr.	purveshbuttan@gmail
2363	7/10/2024	071010205247202 2(No.of Docs 2)	0710102052472022/2 2	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)20 22	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
2364	7/10/2024	071010205247202 2(No.of Docs 2)	0710102052472022/2 2	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)20 22	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
2365	7/10/2024	071010205247202 2(No.of Docs 2)	0710102052472022/2 2	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)20 22	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
2366	7/10/2024	071010205247202 2(No.of Docs 2)	0710102052472022/2 2	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)20 22	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
	10/0/200	071010208177202		COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTARA OF			no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel	
2367	12/9/2024		0710102081772023/5 0710102057982022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES	COMPANIES DELHI KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF	Sec. 131(1) Sec. 230-232 -	14-10-2024	detail in index page 1.please extra pdf remove and final pdf	Bbhargavi09
2368	7/10/2024	2(No.of Docs 4) 071010202863202 4(No.of Docs 1)	0710102028632024/3	ACT)/89(ND)2022 CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2024	BASIX PROMOTERS PRIVATE LIMITED	Sec. 230-232 - Second Motion		no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	adv.shobhan.mahanti

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2370	30-09-2024	071010201928202 2(No.of Docs 1)	0710102019282022/5	COMPANY PETITION IB (IBC)/213(PB)2022	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
2371	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2372	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2373	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2374	5/10/2024	071010203485202 4(No.of Docs 1)		COMPANY PETITION IB (IBC)/395(ND)2024 COMPANY	GRAVITATE VENTURES PRIVATE LIMITED GREENSTAT HYDROGEN INDIA	IBC Section 59		no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf no of objection 1. improper book	F9989
2375	12/9/2024	071010208177202 3(No.of Docs 1)	0710102081772023/5	PETITION (COMPANIES	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
2376	12/9/2024	071010208177202 3(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
2377	7/10/2024	071010200394202 3(No.of Docs 1)	0710102003942023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3 index page missed in pdf also	GLOBIZ
2378	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2379	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2380	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED GREENSTAT	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2381	12/9/2024	071010208177202 3(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
2382	5/10/2024	071010203485202 4(No.of Docs 1)		COMPANY PETITION IB	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59		no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2383	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2384	30-09-2024	071010201931202 2(No.of Docs 1)	0710102019312022/6	COMPANY PETITION IB (IBC)/215(PB)2022	MUTHOOT FINCORP LIMITED VS. SAJJAN SINGH BENIWAL	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351

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2386	7/10/2024	071010205798202 2(No.of Docs 4)	0710102057982022/1 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
2387	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2388	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2389	7/10/2024	071010205798202 2(No.of Docs 4)	0710102057982022/1 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
2390	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2391	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2392	7/10/2024	071010205798202 2(No.of Docs 4)	0710102057982022/1 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
2393	30-09-2024	071010201930202 2(No.of Docs 1)	0710102019302022/5	COMPANY PETITION IB (IBC)/216(PB)2022	MUTHOOT FINCORP LIMITED VS. RAM NIWAS LATHER	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
2394	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
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2396	26-09-2024	071010202327202 3(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.co m
2397	4/10/2024	071010210637202 2(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti

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2398	4/10/2024	071010210637202 2(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023 CP(AA) MERGER	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA VEEPEE INTERNATIONAL	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2399	4/10/2024	071010210637202 2(No.of Docs 3)	0710102106372022/7	AND AMALGAMATION(COMPANIES	PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2400	4/10/2024	071010202933202 3(No.of Docs 4)	0710102029332023/2	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	10/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. application need nclt last compliance order 3. ocr missed in pdf 4 index page missed in pdf 5 both the document filled separately in different slash number	Advocateavnish
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2401	26-09-2024	071010207925202 3(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
2402	26-09-2024	071010202327202 3(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA BANK OF	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.co m
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2404		071010207925202 3(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
2405		071010207925202 3(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
2406	26-09-2024	071010202327202 3(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.co m
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2408	26-09-2024	071010202326202 3(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.co m
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2410	4/10/2024	071010210637202 2(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2411	26-09-2024	071010202326202 3(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.co m
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2414	3/10/2024	071010202323202 3(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
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2418	26-09-2024	071010202324202 3(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
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2419	4/10/2024	2(No.of Docs 3) 071010202324202 3(No.of Docs 2)	0710102106372022/7 0710102023242023/5	COMPANY PETITION IB	BANK OF MAHARASHTRA VS.	Second Motion Section 95(1)	10/10/2024	1.all document file separately. no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	adv.shobhan.mahanti kgola7676@gmail.co m
2420		071010202324202 3(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB	BANK OF MAHARASHTRA VS.		10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co

		071010202354202		RESTORATION APPLICATION	II	Rule 11 of		No of objection 1. book marking mandatory as per index with pagination 2. notary missed in affidavit 3	
2422	5/10/2024	4(No.of Docs 2) 071010201759202 4(No.of Docs 2)	0710102023542024/3 0710102017592024/7	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)20	ENGINEERS LIMITED RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	NCLT, 2016 Sec 60(5)	10/10/2024	No of objection 1. page no 2 and 3 missed sign 2. COMPLIANCE ORDER DATED 07.08.2024 which mention in index missed	atul9555 karangandhii
2424	26-09-2024	071010202324202 3(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
2425	5/10/2024	071010202354202 4(No.of Docs 2)	0710102023542024/2	RESTORATION APPLICATION (IBC)/38(ND)2024	APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	10/10/2024	NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. NOTARY MISSED IN AFFIDAVIT 3 VERIFICATION MISSED IN AFFIDAVIT	atul9555
2426	4/10/2024	071010210637202 2(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2427	4/10/2024	071010210637202 2(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2428	4/10/2024	071010201003202 4(No.of Docs 1)	0710102010032024/2 2	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)202	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	9/10/2024	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure. 3.document file name wrong upload in pdf.	azeem2112
2429	1/10/2024	071010207777202 4(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)20	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
2430			0710102025882024/2 3	TRANSFER PETITION(COMPA	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	012002014
2431	24-09-2024	071010200716202 4(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)20 24	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
2432	24-09-2024	071010200716202 4(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)20 24	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090

2433	24-09-2024	071010200716202 4(No.of Docs 2)	0710102007162024/2	APPLICATION	(RESOLUTION	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
434	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
435		071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
436	3/10/2024	071010210690202 3(No.of Docs 2)	0710102106902023/3	INTERLOCUTORY	RKG FINVEST LIMITED VSBEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/10/2024	no of objection 1. mismatched CP No. (IB) year online portal and internal pdf	advswarnika aggarwal
137	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
438	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
439	3/10/2024	071010205732202 3(No.of Docs 2)	0710102057322023/3	COMPANY PETITION IB (IBC)/684(ND)2023	DE BONO FLEXCOM INDIA LIMITED	IBC Under Sec	8/10/2024	no of objection 1. improper book marking as per index with pagination 2. need every pages sign of rejoinder	RITU1171
440	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
141	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
142		071010207777202 4(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)20	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
143		071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
144	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
445	3/10/2024	071010207328202 4(No.of Docs 1)	0710102073282024/1	TRANSFER APPLICATION (IBC)/55(PB)2024	VIJAY LILARAMANI VS. SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	8/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. notary and verification missed in pdf	prashantkatara

2446	3/10/2024	071010207329202 4(No.of Docs 1)	0710102073292024/1	TRANSFER APPLICATION (IBC)/56(PB)2024	ANJU VIJAY LILARAMANI VS. SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	8/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. notary and verification missed in affidavit	prashantkatara
2447	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2448	3/10/2024	071010201128202 4(No.of Docs 2) 071010207268202 4(No.of Docs 3)	0710102011282024/5 0710102072682024/5	, , ,	DRISHIAN	Sec. 230-232 - Second Motion Sec 60(5)	8/10/2024 8/10/2024	no of objection 1. book marking mandatory as per index with pagination no of objection 1.pagination missed in book marking as per index 2. need every page sign of reply	sdancit lawyer.rkgarg
2450	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2451		071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER	JAGTAR SINGH & SONS	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2452	25-09-2024	071010205423202 4(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)20	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
453	25-09-2024	071010205423202 4(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)20 24	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
2454	30-09-2024	071010200206202 2(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)202 2	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
455	30-09-2024	071010200206202 2(No.of Docs 5)	0710102002062022/5	, , ,	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
2456	30-09-2024	071010200206202 2(No.of Docs 5)	0710102002062022/5		GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild

2457	30-09-2024	071010200206202 2(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)202 2	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
2458	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2459		071010205423202 4(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)20	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC		1.all document file separately.	nakslaw
2460	3/10/2024	071010207103202 4(No.of Docs 1)	0710102071032024/1	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)20 24	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	8/10/2024	no of objection 1. mismatched document internal pdf and online portal 2. need to write " affidavit " at the place of " proof of service " in uploading time	KDHIR
2461	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2462	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD JAGDISH KUMAR	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2463	1/10/2024	071010207777202 4(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)20 24	PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
2464	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2 3	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2465	25-09-2024	071010205423202 4(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)20 24	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA JAGDISH KUMAR	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
2466	1/10/2024	071010207777202 4(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)20 24	PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
2467	26-09-2024	071010207053202 4(No.of Docs 3)	0710102070532024/1	TRANSFER APPLICATION/41(PB)2024	GAURANSH VYAS VS. LIMINAL CUSTODY THROUGH DIRECTOR - MAHIN GUPTA	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	8/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2 index page missed in pdf 3 annexure page missed in pdf 4 ocr missed in pdf 5 both document need to file separately in different slash number	varunrawal

2468	24-09-2024	071010200716202 4(No.of Docs 2)	0710102007162024/2	APPLICATION (I.B.C)/1198(ND)20	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
2469	6/10/2024	071010202735202 1(No.of Docs 1)	0710102027352021/6	COMPANY PETITION IB (IBC)/220(PB)2021	BANK OF INDIA THROUGH ANIL KOHLI VS. SHRI PRADEEP GEOL	Section 95(1)	7/10/2024	no of objection 1. book marking mandatory as per index with pagination	sinhasindhu07
2470	22-02-2020	071010202376202 0(No.of Docs 0)	0710102023762020/3 3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/10/2024	no of objection (volume 1) 1. pagination missed in book marking as per index 2. need every pages sign of reply 3.annexure pages missed ocr of every pages 4 page no 84 to 91 148 149 150 151 152 to 155 and 183 to 191 pages not readable in volume 1 and also missed ocr 5 page no 108 135 155 wrong adjustment in file 6 double pagination in pdf in volume 1 (volume 2) 1. index page missed in volume 2 and 3 of book marking 2. page no 193 to 201 and page no 205 to 227 page not readable and also have double pagination in pdf of volume 2 3 annexures pages missed ocr (volume3) 1. page no 462 to 465 pages not readable 2. page no 578 to 582 missed ocr 3 page no 582 hindi pages not readable 4 improper book marking as per index (volume 4) 1.	
2470	22-02-2020	O(NO.01 DOCS 0)	3			242(4)	7710/2024	marking as per muex (volume 4) 1.	
2471	26-09-2024	071010207922202 3(No.of Docs 1)	0710102079222023/4	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN IDBI TRUSTEESHIP	Section 95(1)	4/10/2024	no of objection 1. book marking mandatory as per index with pagination	vmsjuris@gmail.com
2472	27-09-2024	071010207569202 3(No.of Docs 2)	0710102075692023/1 5	COMPANY PETITION IB (IBC)/555(ND)2023		IBC under Sec	4/10/2024	no of objection 1. need every page sign of page no 1 to 155 2. page no 47 to 70 missed ocr 3 page no 71 to 99 missed ocr 4 page no 138 to 155 missed ocr	knlegal
2473	26-09-2024	071010207268202 4(No.of Docs 3)	0710102072682024/6	APPLICATION (I.B.C)/4291(ND)20	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	4/10/2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of reply	lawyer.rkgarg
2474		071010240764201 8(No.of Docs 1)	0710102407642018/1 2	COMPANY PETITION IB	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec	4/10/2024	no of objection 1.document file name wrong upload. 2.pagination missing in bookmarking.	deveshbhatia
2475		071010204947202 4(No.of Docs 2)	0710102049472024/1	COMPANY PETITION (COMPANIES	MEDISURGE TECHNOLOGIES PRIVATE LIMITED	Sec. 271- 273,Sec 272 of the Companies Act , 2013		1.incomplete file.	Palak308
		071010206563202		TRANSFER APPLICATION		Rule16(d),NCL T Rules,2016		no of objection 1.bookmarking	
2476	1/10/2024	4(No.of Docs 2) 071010201610202 4(No.of Docs 1)	0710102065632024/2 0710102016102024/4	(IBC)/49(PB)2024 COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	4/10/2024	mandatory. 2.affidavit missing in pdf. no of objection 1.directions vide order dated 02.09.2024. which mention in index missed	lawjpv DEV&DEV
2478		071010207922202 3(No.of Docs 1)		COMPANY PETITION IB	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/10/2024	no of objection 1. book marking mandatory as per index with pagination	

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		071010207198202		PETITION IB	SGM STEELS PRIVATE	IBC Under Sec			
479	28-09-2024	3(No.of Docs 1)	0710102071982023/3			10	4/10/2024	ocr missing	Advocatebharti@1
					PIPALIA CABLES AND				
				APPLICATION	WIRES PVT LTD VS.	Sec 60(5),Rule			
		071010205854202		, , , ,	ALCOBEX METALS	11 of NCLT,			
480	26-09-2024	3(No.of Docs 2)	0710102058542023/6		LIMITED	2016	4/10/2024	1.incomplete file.	sangeeta233
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		071010204570202		APPLICATION	MR. RAM RATAN			4 mand all magnes aign and compliance	
2481		3(No.of Docs 2)	0710102045702023/5	. , , ,	KANOONGO VS. DILIP TRADING CO.	Soc 49(2)	4/10/2024	1.need all pages sign and compliance order missing.	Eshna Kumar
40 1	21-09-2024	3(NO.01 DOCS 2)	07 10 10 20 45 7 0 20 23/5	23	M M IRON & STEELS	Sec 49(2)	4/10/2024	order missing.	ESIIIIa Kuillai
				COMPANY	VS. ASPG				
		071010205416202	0710102054162022/1	PETITION IB	INFRASTRUCTURES	IBC Under Sec		no of objection 1.bookmarking	
2482		2(No.of Docs 1)	1	(IBC)/557(ND)2022		9	4/10/2024	mandatory. 2.order missing.	Rachit 26
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		071010205808202		PETITION IB	MUJAHID VS. U P BONE	IBC Under Sec		1.need every pages sign and true copy	
2483	26-09-2024	3(No.of Docs 1)	0710102058082023/6	(IBC)/472(ND)2023	MILLS PRIVATE LIMITED	9	4/10/2024	in Annexure.	nikitamanu
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								bookmarking. 2.need every pages sign.	
				COMPANY	CACUIN ANAMENO	0		3.hindi pages 83,84, 4.this pages not	
		071010208984202		PETITION (COMPANIES	SACHIN ANAND VS. NAND BATTERIES	Sec.		clear no 102,103,104,109,110,111 to 139,185, 235 to 244, 5.wrong adjust no	
2484		3(No.of Docs 3)	0710102089842023/2	,	PRIVATE LIMITED.	241(1),Sec. 242(4)	4/10/2024	219,220,221,	adv.rahul
404	1/10/2024	3(140.01 D0CS 3)	07 10 10 200 90 42 02 3/2	AC1)/193(FB)2023	PRIVATE LIMITED.	242(4)	4/10/2024	219,220,221,	auv.ranui
				COMPANY	ANIL GOYAL AND ORS	Application		no of objection 1. book marking	
				PETITION	VS KALYAN	under any		mandatory as per index with pagination	
		071020040122201	0710200401222016/2	(COMPANIES	POLYPACKS LTD AND	other		2. date month and year missed in book	
2485	30-09-2024	6(No.of Docs 1)	4	ACT)/31(ND)2016	ORS	provisions	4/10/2024	marking also	ravi@rkapoor.in
								no of objection 1. improper book	
								marking as per index with pagination 2.	
				COMPANY	ANJU SAHNI VS.			do book marking as per index 3 page no	
				PETITION	MAGNEFIQUE			10 36 119 113 111 108 98 96 93 75 69 57	
100			0710102077902022/1	(COMPANIES	EXPORTS PRIVATE	0 50(2)	4/40/0004	51 39 paper cutting which have not	
2486	25-09-2024	2(No.of Docs 2)	3	ACT)/163(ND)2022	LIMITED EDELWEISS ASSET	Sec. 58(3)	4/10/2024	readable	nsachambers
				COMPANY	RECONSTRUCTION CO.				
		071010241028201	0710102410282017/2		LTD. VS NET 4 INDIA	IBC under Sec		no of objection 1.bookmarking	
2487		7(No.of Docs 1)	6		LIMITED	7	4/10/2024	mandatory. 2.order missing.	Rachit 26
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				APPLICATION	ROHIT SEHGAL VS.			no of objection 1. pagination missed in	
		071010208827202		(I.B.C)/5221(PB)20	BHAVINDER SINGH			book marking as per index 2. ocr	
2488	17-09-2023	2(No.of Docs 5)	0710102088272022/3		KHURANA & ORS .	Sec 66(1)	3/10/2024	missed in pdf of rejoinder	gaganchhabra777
				INTERLOCUTORY					
		074040000007007		APPLICATION	ROHIT SEHGAL VS.			no of objection 1. pagination missed in	
		071010208827202	07404000000700000	(I.B.C)/5221(PB)20	BHAVINDER SINGH	0 00(4)	0/40/0004	book marking as per index 2. ocr	
489	17-09-2023	2(No.of Docs 5)	0710102088272022/3		KHURANA & ORS .	Sec 66(1)	3/10/2024	missed in pdf of rejoinder	gaganchhabra777
				APPLICATION	ROHIT SEHGAL VS.			no of objection 1. pagination missed in	
		071010208827202			BHAVINDER SINGH			book marking as per index 2. ocr	
2490	17-09-2023	2(No.of Docs 5)	0710102088272022/3	. , , ,	KHURANA & ORS .	Sec 66(1)	3/10/2024	missed in pdf of rejoinder	gaganchhabra777
	11 11 111	,							5.3
				COMPANY		Sec.			
				PETITION		241(1),Sec.			
		071010200325202		(COMPANIES	PRAMOD CHHIKARA	242(4),Sec.		no of objection 1. ocr missed in pdf	
2491	30-09-2024	4(No.of Docs 1)	0710102003252024/3	ACT)/10(ND)2024	VS. RAMANJIT KAUR	244(1)	3/10/2024	reply and annexures pages	deepen_hooda
			1	INTERLOCUTORY					
				APPLICATION	M/S KHANNA				
2492		071010208903202 1(No.of Docs 2)	0710102089032021/2	APPLICATION (I.B.C)/562(ND)202	M/S KHANNA BROTHERS VSKANTI MOHAN RUSTAGI	Sec 60(5)	3/10/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	singhrishabh_7

								no of objection 1. book marking	
2493	26-09-2024	071010203100202 3(No.of Docs 2)	0710102031002023/7	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec	3/10/2024	mandatory as per index with pagination 2. ocr missed in pdf written submission and annexures pages 3. missed sign with true copy in pdf written submission and annexures pages	sanyam007
2494	30-09-2024	071010207406202 4(No.of Docs 1)	0710102074062024/1	INTERLOCUTORY APPLICATION (I.B.C)/4361(ND)20 24	MR. DEBASHIS NANDA LIQUIDATOR OF NUTRIONEX MANUFACTURERS LTD. VS. ADDITIONAL COMMISSIONER OF INCOME TAX & ANR.	Sec 60(5)	3/10/2024	page no. 4 is missing in pdf	sanjay.bhatt
2495	21-09-2024	071010208678202 0(No.of Docs 4)	0710102086782020/5	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)20 20	ARUNAVA SIKDAR VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Application under any other provisions- IBC	3/10/2024	No of objection 1. page no 1 to 26 missed ocr 2. page no 122 to 142 missed ocr 3. page no 143 to 169 missed ocr 4 page no 182 to 189 missed ocr 5 page no 299 to 316 missed ocr 6 16. Deputy Director, Directorate of 7 page no 317-358 add in volume 3 in pdf index page 8 page no 367 to 463 missed ocr	zohebhossain
2496		071010208678202 0(No.of Docs 4)	0710102086782020/6	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)20		Application under any other provisions- IBC		no of objection 1.page no 1 to 26 missed ocr 2. page no 122 to 142 missed ocr 3. page no 143 to 169 missed ocr 4 page no 363 to 463 missed ocr 5 page no 317-358 add in index extra in volume 3 in pdf	zohebhossain
2497	26-09-2024	071010209870202 2(No.of Docs 2)	0710102098702022/2 1	ACT)/54(PB)2022	DHARA LIFESCIENCE PRIVATE LIMITED VS. NESTOR PHARMACEUTICALS LIMITED	Sec 433(e)/433(f) of CA 1956	3/10/2024	no of objection 1. missed ocr of rejoinder 2. need every page sign of rejoinder	ADVMSVSankar
2498	17-09-2023	071010208827202 2(No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)20 22	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2499	24-09-2024	071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2500		071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC		no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	
2501	8/9/2024	071010207504202 3(No.of Docs 2)	0710102075042023/1 0	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec	1/10/2024	no of objection 1. index page uploaded again 2. ocr missed in pdf 3 improper pagination in pdf as per index 4. do proper pagination in pdf	SADAPURNA18
2502	24-09-2024	071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2503	24-09-2024	071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21

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2504	2/9/2024	071010210729202 3(No.of Docs 1)	0710102107292023/2	INTERLOCUTORY APPLICATION (I.B.C)/141(ND)202 4	MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Application under any other provisions- IBC	1/10/2024	no of objection 1. missed ticket on vakalatnama 2.3 rs court fee and 25 rs welfare fee 3. paste ticket on blank side of vakalatnama	CSGAURAVJOSHI
2505	26-09-2024	071010202345202 4(No.of Docs 1)	0710102023452024/3	TRANSFER APPLICATION (IBC)/18(PB)2024	VIYANI BIYANI PERSONAL GUARANTOR OF ISKRUPA MALL MANAGEMENT CO PVT LTD VSCENTRAL BANK OF INDIA	Rule16(d),NCL T Rules,2016 IBC	1/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	Asavrajan@123
2506	24-09-2024	071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2507	24-09-2024	071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2508	24-09-2024	071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2509	24-09-2024	071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2510	26-09-2024	071010202345202 4(No.of Docs 1)	0710102023452024/4	TRANSFER APPLICATION (IBC)/18(PB)2024	VIYANI BIYANI PERSONAL GUARANTOR OF ISKRUPA MALL MANAGEMENT CO PVT LTD VSCENTRAL BANK OF INDIA	Rule16(d),NCL T Rules,2016 IBC	1/10/2024	no of objection 1. improper book marking as per index with pagination 2. index pages missed in pdf 3 exhibit pages need sign of every pages 4. need to pagination sequence in pdf at same alignment	Asavrajan@123
2511	24-09-2024	071010207690202 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2512	27-09-2024	071010204232202 3(No.of Docs 2)	0710102042322023/4	APPLICATION (I.B.C)/2685(PB)20	KUMAR (SUSPENDED DIRECTOR OF THE	Sec 49(2)	1/10/2024	no of objection 1. missed sign of every page of Synopsis Compiled in pdf 2 missed Compliance with the order of this Hon'ble Tribunal dated 01.04.2024 which mention in index reminder 1 this file refilled again without removing the defect	Eshna Kumar
2513	24-09-2024	071010207646202 3(No.of Docs 2)	0710102076462023/1 3	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec	30-09-2024	no of objection 1. mismatched pagination in index pdf and book marking 2. page no 5 to 76 missed ocr 3. page no 5 to 76 missed sign with true copy	linklegal
2514	20-09-2024	071010207376202 4(No.of Docs 1)	0710102073762024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-09-2024	no of objection 1. index page missed in book marking 2. affidavit missed in pdf 3 advertisement newpaper english paper not readable	guptas23

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<u> 2515</u>	11/9/2024	071010207504202 3(No.of Docs 1)	0710102075042023/1	COMPANY PETITION IB (IBC)/543(ND)2023		IBC Under Sec 9	30-09-2024	no of objection 1.pagination missed in book marking as per index page no 1 to 3 2. ocr missed in pdf 3. double pagination in pdf 4 need to proper pagination in pdf as per index no of objection 1.book marking mandatory as per index with pagination 2. pagination missed in pdf 3. index page missed sign 4 missed counsel detail in index 5 need sign at the last page of written submission and	SADAPURNA18
2516	26 09 2024	071010215385201 9(No.of Docs 2)	0710102153852019/2 2	APPLICATION(IBC)/2884(PB)2019	VIKARM BAJAJ VS. RAM CHANDER SONI	Sec 66(1)	30-09-2024	complete counsel detail with sign at the counsel detail	lexalliance.amrita
2310	20-03-2024	9(140.01 DOCS 2)		INTERLOCUTORY	KAWI CHANDER SONI	3ec 66(1)	30-09-2024	Couriser detail	lexamance.amma
	0/0/0004	071010207778202		APPLICATION (I.B.C)/4799(ND)20		2 22/5		no of objection 1. book marking mandatory as per index with pagination	
2517	6/9/2024	3(No.of Docs 1)	0710102077782023/1	23	NA PLUM SALONS PVT.	Sec 60(5)	30-09-2024	2 1 rs court fee missed on vakalatanama	bajpaianand24
2518	2/9/2024	071010210213202 3(No.of Docs 1)	0710102102132023/4	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)20 23	LTD VS. COMMMITEE OF CREDITORS OF DR.	Sec 60(5)	30-09-2024	no of objection 1.book marking mandatory as per index with pagination	kvsinghaladv
2519	11/9/2024	071010207420202 4(No.of Docs 2)	0710102074202024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/86(ND)2024	MALDON MARKETING PRIVATE LIMITED	Sec. 230-232, Sec 234	30-09-2024	1.wrong file.	avinash.kaur
2520	24-09-2024	071010207698202 4(No.of Docs 1)	0710102076982024/1	INTERLOCUTORY APPLICATION (I.B.C)/4582(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	30-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3. index pages not in pdf with book marking mandatory as per index	ADVSUR21
2521		071010210147202 3(No.of Docs 4)	0710102101472023/1	COMPANY PETITION (COMPANIES	SEMANTICS SMART SOLUTIONS PRIVATE	Sub-Section (1) 0f Section 66.	30-09-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. final application uploaded in proof of service 4 need not uploaded same extra copy in pdf 5 application need nclt last compliance order 6 ocr missed in pdf 7 page no 47 wrong alignment in page	info@saassociates.in
2522	24-09-2024	071010207694202 4(No.of Docs 1)	0710102076942024/1	INTERLOCUTORY APPLICATION (I.B.C)/4554(ND)20 24	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	30-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	ADVSUR21
2523	23-08-2024	071010210119202 3(No.of Docs 1)	0710102101192023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/425(ND)2023	MINU SUBBA VS. SUBBA MICROSYSTEM LIMITED	Sec. 244(1)	30-09-2024	no of objection 1. bookmarking mandatory. 2.index missing in pdf.	aparnakc
2524	13-09-2024	071010208065202 3(No.of Docs 2)	0710102080652023/2	INTERLOCUTORY APPLICATION (I.B.C)/5040(ND)20 23	NITIN NARANG LIQUIDATOR M/S GUPTA MARRIAGE HALL VS. RAKESH KUMAR GUPTA & ORS	Application under any other provisions- IBC	29-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply 3. pagination missed in pdf 4 index page missed in pdf 5. affidavit missed in pdf	rakesh@12

2525	12/9/2024	071010207226202 4(No.of Docs 1)	0710102072262024/1	COMPANY APPLICATION(CO MPANIES ACT)/205(PB)2024	SILVER STAR COMMERCIAL COMPANY PVT.LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
2526	26-09-2024	071010208187202 4(No.of Docs 2)	0710102081872024/1	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCL T Rules,2016 IBC	29-09-2024	no of objection 1 page no 5 to 10 missed ocr 2. page no 35 to 66 missed ocr 3 page no 72 to 182 missed ocr	kavya@pss.legal
2527	21-08-2024	071010209335202 3(No.of Docs 1)	0710102093352023/4	COMPANY PETITION IB (IBC)/679(ND)2023 COMPANY	ADITYA GUPTA	Section 94(1)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination no of objection 1. missed notary in	pridhi_nclt
2528	20-09-2024	071010209815201 9(No.of Docs 1)	0710102098152019/2 7	PETITION IB (IBC)/1789(ND)201 9	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	29-09-2024	affidavit 2. verified the affidavit 3. 3 rs court fee and 25 rs welfare fee missed on vakalatanama	KANTI@MOHAN
2529	12/9/2024	071010207227202 4(No.of Docs 1)	0710102072272024/1	COMPANY APPLICATION(CO MPANIES ACT)/203(PB)2024	PRUDENT TRANSPORT COMPANY VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
2530	22-09-2024	071010209303202 0(No.of Docs 1)	0710102093032020/8	, , , ,	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. paste welfare ticket on blank side of vakalatanama 3 need not hide the written portion of vakalatanama	HYDRIC
2531	31-08-2024	071010209815201 9(No.of Docs 1)	0710102098152019/2 6	COMPANY PETITION IB (IBC)/1789(ND)201 9	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	KANTI@MOHAN
2532	22-08-2024	071010209320202 3(No.of Docs 1)	0710102093202023/7	COMPANY PETITION IB (IBC)/694(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL INFRASTRUCTURE LIMITED	IBC under Sec	29-09-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf in all volume 3.in volume 3 double pagination	MITHILESHPANDEY0
		071010207335202		. , , ,	VIVEK JAIRATH VS. VINAY KUMAR SINGHAL RP OF INTARVO TECHNOLOGIES PVT.	Application under any other			
2533 2534	6/9/2024	4(No.of Docs 2) 071010205547202 4(No.of Docs 2)	0710102073352024/1 0710102055472024/1	COMPANY PETITION IB (IBC)/438(ND)2024	MR. ASHWANI ARYA S/O LATE SH. GL ARYA VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	provisions- IBC Section 94(1)	28-09-2024	no of objection 1. incomplete pdf uploaded 2. index page missed in pdf and book marking 3. book marking mandatory as per index with pagination	rmalik2301
2535	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2536	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301

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2537	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2538	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2539	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2540	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write & mp;amp;quot; affidavit & mp;amp;quot; at the place of document type instead of proof of service on line portal	niclegal
2541		071010206609202 4(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24		Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write & mp; amp; quot; affidavit & amp; amp; quot; at the place of document type instead of proof of service on line portal	niclegal
2542	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/3	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1. merge the file in one pdf 2 affidavit missed in pdf 3. affidavit not uploaded	niclegal
2543	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write & mp; amp; quot; affidavit & amp; amp; quot; at the place of document type instead of proof of service on line portal	niclegal
2544	9/9/2024	071010210757202 3(No.of Docs 1)	0710102107572023/2	COMPANY PETITION (COMPANIES ACT)/40(ND)2024	MANISH GARG VS. BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	28-09-2024	1.25rs welfare ticket and 3rs court fee missing in vakalatnama.	gusainabhí
2545	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2546		071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301

2547	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2548	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write & mp; amp; quot; affidavit & amp; amp; quot; at the place of document type instead of proof of service on line portal	niclegal
		071010206563202		TRANSFER APPLICATION		Rule16(d),NCL T Rules,2016		1.bookmarking mandatory. with page	
2549	25-09-2024	4(No.of Docs 2)	0710102065632024/1	(IBC)/49(PB)2024	DEEPINDER SINGH BEDI	IBC	28-09-2024	numbering	lawjpv
2550	20-09-2024	071010207060202 4(No.of Docs 2)	0710102070602024/1	COMPANY APPEAL (IBC)/18(ND)2024	GURDIAL SINGH VS. ON- DOT COURIERS AND CARGO LIMITED	Sec 42	28-09-2024	no of objection 1. petition need nclt last compliance order	9250922672
2551	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2552	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2553	2/9/2024	071010210725202 3(No.of Docs 1)	0710102107252023/2	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)202	THE BANK OF MAHARASHTRA LIMITED VS. NAVINDER SINGH SOIN	Application under any other provisions- IBC	28-09-2024	no of objection 1. missed ticket on vakalatnama 2.3 rs court fee and 25 rs welfare fee 3. paste ticket on blank side of vakalatnama	CSGAURAVJOSHI
2554	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2555	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2556	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2557	18-09-2024	071010204620202 3(No.of Docs 1)	0710102046202023/2 0	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. date missed on vakalatanama 3 page no 5 date missed on vakalatanama 4 page no 8 date missed on vakalatanama 4 page no 5 paper cutting	nitin2042
2558	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301

2559	12/9/2024	071010207194202 4(No.of Docs 1)	0710102071942024/1	MPANIES	DECOR INVESTMENTS&FINANC E PVT.LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
560	9/9/2024	071010207151202 4(No.of Docs 2)	0710102071512024/2	INTERLOCUTORY APPLICATION (I.B.C)/4082(ND)20 24	VIKAS LIFECARE LIMITED VS. ANIL PURI	Application under any other provisions- IBC	28-09-2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign.	MAPLEGAL
561	11/9/2024	071010207128202 4(No.of Docs 1)		INTERLOCUTORY APPLICATION	VIVEK PARTI VS. AGGARWAL ESTATE MANAGEMENT CO.	Sec 60(5)	28-09-2024	no of objection 1.order missing. 2.need every pages sign and true copy in Annexure.	karangandhii
562	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
563	25-09-2024	071010209005201 9(No.of Docs 1)	0710102090052019/1 2	COMPANY PETITION IB (IBC)/1285(ND)201 9	BINDALS MERCHANDISE VS. THREE PLANTINUM SOFTECH (P) LTD	IBC Under Sec 9	28-09-2024	no of objection 1.bookmarking mandatory. 2.double pagination wrong in pages. 3.index pagination missing. 4.wrong adjust pages no 51,52, 5.order missing. 6.need every pages ocr.	Rajendra1979
564	10/9/2024	071010206781202 4(No.of Docs 2)	0710102067812024/3	APPLICATION(IBC	SANJEET KUMAR SHARMA (RESOLUTION PROFESSIONAL) VSCOMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT. LTD. AND ORS.	Sec 30	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf 3. pagination missed in index	negimilan04
665	20-09-2024	071010207060202 4(No.of Docs 2)	0710102070602024/2	COMPANY APPEAL (IBC)/18(ND)2024	GURDIAL SINGH VS. ON- DOT COURIERS AND CARGO LIMITED	Sec 42	28-09-2024	no of objection 1. pagination missed in book marking as per index 2. petition need nclt last compliance order 3. missed sign of every pages of pdf	9250922672
566	10/9/2024	071010207051202 4(No.of Docs 1)	0710102070512024/1	MPANIES ACT)/212(ND)2024	MR ATUL NATH VS. M/S ASHOK MANUFACTURING COMPANY	Rule 11 of NCLT	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf with sign 3 index page also need in book marking	nistha_gupta
567	23-09-2024	071010205666202 4(No.of Docs 3)	0710102056662024/1	INTERLOCUTORY APPLICATION	AMIT JAIN VS. DEEPAK MAINI	Sec 60(5)	28-09-2024	1.double pagination wrong in pdf.	Ashutosh Gupta
568	19-09-2024	071010204600202 2(No.of Docs 2)	0710102046002022/1 5	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS	IBC under Sec	28-09-2024	1.bookmarking mandatory.	Pranjit365

0550	20.00.2024	071020040053200	0710200400532008/2	COMPANY PETITION (COMPANIES	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY	Application under any other	28.00.2024	no of objection volume 1 1. ocr missed in pdf of both volume 2. page no 52 to 78 and page no 86 to 112 and page no 117 to 119 123 to 125 133 to 138 150 to 165 168 to 169 172 174 to 190 hindi pages need english translate copy 3 page no 4 and 5 wrong adjustment in alignment 4 page no 80 81 82 83 84 85 139 149 171 173 not readable volume 2 1. book marking mandatory as per index with pagination 2 page no 191 wrong adjustment in alignment 3. page no 194 to 195 and hindi pages need english translate copy 4 page no 196 197 210 213 214 216 218 313 314 5 ocr missed in volume 2 1 need to delete extra same	9-2
2569	20-09-2024	8(No.of Docs 3)	2	ACT)/29(ND)2008	PVT. LTD. & ORS.	provisions	28-09-2024	pdf in proof of service uploaded	saxena&saxena
2570	21-09-2024	071010205603202 4(No.of Docs 5)	0710102056032024/4	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED SHALU KHANNA	Sec. 241(1),Sec. 244(1)	28-09-2024	No of objection 1.book marking mandatory as per index with pagination 2. missed every page sign of reply 3. page no 88 to 120 double pagination 4 page no 132 to 156 double pagination 5 page no 170 168 162 pages are paper cutting	sahil@sgclegal.in
2571	22-09-2024	071010207030202 1(No.of Docs 1)	0710102070302021/3	APPLICATION (I.B.C)/4733(ND)20	RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. M/S WATER FOODS PVT LTD & ORS	Sec 60(5)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	DhruvPande9
2572	23-03-2023	071010202743202 3(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
2573	23-03-2023	071010202743202 3(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
2574	23-03-2023	071010202743202 3(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
2575	23-03-2023	071010202743202 3(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
2576		071010240930201 8(No.of Docs 0)	0710102409302018/1 3	COMPANY PETITION IB	RELIGARE LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec	28-09-2024	no of objection 1.pagination missed in book marking as per index 2.improper book marking as per index 3.book marking need as per index with pagination 4 index need book marking 5 index page need sign at the place of counsel detail	

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2577	12/9/2024	071010202002202 3(No.of Docs 4)	0710102020022023/1 2	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
2578	12/9/2024	071010202002202 3(No.of Docs 4)	0710102020022023/1 2	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
2579	12/9/2024	071010202002202 3(No.of Docs 4)	0710102020022023/1 2	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
2580	12/9/2024	071010202002202 3(No.of Docs 4)	0710102020022023/1 2	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
2581	4/6/2018	071010240909201 8(No.of Docs 0)	0710102409092018/1 2	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED VS STAR ARTWORKS PRIVATE LIMITED PRATIBHA	IBC under Sec	28-09-2024	no of objection 1. missed sign in index at the place of counsel detail	
		071010206916202		COMPANY APPEAL(COMPAN IES	COMPANIES NCT OF			no of objection 1. book marking mandatory as per index with pagination 2 notary mismatched with verification	
2582 2583	12/9/2024 23-09-2024	3(No.of Docs 1) 071010206521202 0(No.of Docs 2)	0710102069162023/3 0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)20	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 252 (3) Sec 60(5)	28-09-2024 28-09-2024	no of objection 1.bookmarking mandatory, 2.need every pages ocr.	9899708650 Harishtaneja78
2584	6/9/2024	071010210532202 3(No.of Docs 4)	0710102105322023/2	TRANSFER APPLICATION	M/S SAYAM SHARES & SECURITIES PRIVATE LIMITED VS. IDBI BANK LTD	Rule16(d),NCL T Rules,2016 IBC	28-09-2024	no of objection 1. pagination missed in book marking as per index 2. volume wise index missed in volume 1 with pagination in pdf and book marking also 3. volume wise index missed in volume 2 3 with pagination in pdf and book marking also 5 annexures pages missed sign with true copy	D&K Law
2585	23-09-2024	071010206521202 0(No.of Docs 2)	0710102065212020/4		ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
2586	23-09-2024	071010206521202 0(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)20 20 INTERLOCUTORY	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
2587	23-09-2024	071010206521202 0(No.of Docs 2)	0710102065212020/4	APPLICATION (I.B.C)/2366(PB)20	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
2588	10/9/2024	071010206852202 4(No.of Docs 5)	0710102068522024/3	INTERLOCATORY APPLICATION(CO MPANIES ACT)/277(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	28-09-2024	no of objection 1. separate uploaded all the document like written submission rejoinder and judgement of different slash number along with proof of service	Keystone Partners

2589	10/9/2024	071010206884202 4(No.of Docs 1)	0710102068842024/1	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)20 24	MS. NEERJA MEHTA VS. MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-09-2024	no of objection 1. index page missed in pdf with sign 2. book marking mandatory as per index with pagination 3. index missed in book marking also	nistha_gupta
2590	12/9/2024	071010204407202 4(No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
2591	4/9/2024	071010203497202 0(No.of Docs 1)	0710102034972020/1 0	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
2592	4/9/2024	071010203497202 0(No.of Docs 1)	0710102034972020/1 0	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
2593	12/9/2024	071010204407202 4(No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
0504	40/0/2024	071010204407202	274.040.00.440.70.00.4/0	COMPANY PETITION IB	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE	IBC Under Sec	20.00.2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3.	
2594 2595	12/9/2024	4(No.of Docs 2) 071010204407202 4(No.of Docs 2)	0710102044072024/2 0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE	IBC Under Sec	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
2596	12/9/2024	071010205698202 3(No.of Docs 2)	0710102056982023/7	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.insex page missed sign at the place of counsel detail 3.missed every page sign of rejoinder 4 pagination missed in pdf and index	Adv Aditya
2597	4/9/2024		0710102034972020/1 0	COMPANY PETITION IB	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
2598	4/9/2024	071010203497202 0(No.of Docs 1)	0710102034972020/1 0	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD MS. NEERJA MEHTA	IBC under Sec	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
2599	10/9/2024	071010206884202 4(No.of Docs 1)	0710102068842024/2	, , , ,	VS. MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S. ANSAL PROPERTIES AND	Sec 60(5)	28-09-2024	No of objection 1.book marking mandatory as per index with pagination 2. index page missed in pdf	nistha_gupta

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600		071010210684202 2(No.of Docs 2)	0710102106842022/2	(I.B.C)/282(PB)202	BUILD LLP VSATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	1.bookmarking mandatory. with page numbering	siddharth bhatli
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601		071010210684202 2(No.of Docs 2)	0710102106842022/1	(I.B.C)/282(PB)202 3	BUILD LLP VSATUL KUMAR KANSAL	NCLT, 2016	28-09-2024	1.bookmarking mandatory with page number	siddharth bhatli
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				INTERLOCUTORY	SUSPENDED DIRECTOR OF M/S				
				APPLICATION	CROWN REALTECH			no of objection 1.book marking	
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602	28-08-2024	2(No.of Docs 2)	0710102106852022/1	3	KUMAR KANSAL	NCLT, 2016	28-09-2024	2. need every page sign	siddharth bhatli
					JMDS LOGISTICS				
				COMPANY	PRIVATE LIMITED VS.				
603		071010206760202 4(No.of Docs 0)	0710102067602024/1	PETITION IB (IBC)/537(ND)2024	BIO VEDA FARMACY PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	
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604		2(No.of Docs 2)	0710102015682022/4		PRIVATE LIMITED	Sec. 97(1)	28-09-2024	missing in affidavit.	rmalik2301
					MRS. DIVYA ARYA W/O				
					MR. ASHWANI ARYA			no of objection 1. incomplete pdf	
		071010205546202		COMPANY PETITION IB	VS. SMALL INDUSTRIES DEVELOPMENT BANK			uploaded 2. index page missed in pdf	
605		4(No.of Docs 2)	0710102055462024/1	-	OF INDIA (SIDBI)	Section 94(1)	28-09-2024	and book marking 3. book marking mandatory as per index with pagination	rmalik2301
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								no of objection 1. need to separate all different document like reply rejoinder	
								and affidavit with along proof of service	
								2. ocr missed in pdf reply and rejoinder	
				COMPANY PETITION	SMT. GEETA KHANNA	Application under any		and annexures pages 3. pagination missed in book marking as per index 4.	
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606	6/9/2024	7(No.of Docs 4)	0710200400552007/7	ACT)/40(ND)2007	MILLS PVT. LTD.	provisions	28-09-2024	also	sthaviasthana
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607	10/8/2024	4(No.of Docs 0)	0710102069772024/1	24	MRS. AMITA VERMA	provisions- IBC	27-09-2024	service	
				INTERLOCUTORY		Application		no of objection 1. document type need	
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608		4(No.of Docs 0)	0710102069772024/1	(I.B.C)/4303(ND)/20 24	ASHOK KRIPLANI VS. MRS. AMITA VERMA	provisions- IBC	27-09-2024	& mp; amp; quot; at the place of proof of service	
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609	9/9/2024	0(No.of Docs 1)	0710102073882020/6	20	MONITORING AGENCY	Sec 60(5)	27-09-2024	1.incomplete file, only POS uploaded	AG
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		071010205426202		COMPANY PETITION IB	PRIVATELIMITED VS. CLOTHWARI PRINTING	IBC Under Sec		No of objection 1. book marking	
610		3(No.of Docs 0)	0710102054262023/5			9	27-09-2024	mandatory as per index with pagination	

2621	11/9/2024	071010207512202 4(No.of Docs 2) 071010202823202 3(No.of Docs 2)	0710102075122024/1 0710102028232023/3	24 INTERLOCUTORY APPLICATION (I.B.C)/1735(ND)20	VIVEK JAIRATH VS. VINAY KUMAR SINGHAL SUNEET GUPTA VS. VIKAS GARG LIQUIDATOR	, ,	26-09-2024	1.incomplete file. 1.bookmarking mandatory.	AAVNA.LEGAL prashantkatara
620		071010207777202 3(No.of Docs 1)	0710102077772023/3	23 INTERLOCUTORY APPLICATION	SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC,Application under any other provisions- IBC		1.bookmarking mandatory.	sanand665
619	23-09-2024	071010201570202 4(No.of Docs 2)	0710102015702024/5	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-09-2024	no of objection 1. incomplete book marking as per index with pagination 2 Page no 68 to 107 missed ocr 3. annexures every page missed sign at the place true copy	lexalliance.jitesh
618	12/3/2024	071010202170202 4(No.of Docs 0)	0710102021702024/5	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANIJ & COAL NAGPUR PRIVATE LIMITED VS. GLOBUS SPIRITS LIMITED	IBC Under Sec	27-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	
617	10/8/2024	071010206977202 4(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)20 24	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write " affidavit " at the place of proof of service	
616	10/8/2024	071010206977202 4(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)20 24	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write " affidavit " at the place of proof of service	
615	21-06-2023	071010205426202 3(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
614	26-09-2024	071010200028202 2(No.of Docs 2)	0710102000282022/1	APPLICATION	AARCITY BUILDERS PRIVATE LIMITED VSSWATI MERCHANTS PRIVATE LIMITED	Sec 60(5)	27-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 petition need nclt last compliance order	kunal.godhwani
613	21-06-2023	071010205426202 3(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
612	27-08-2024	071010209498201 9(No.of Docs 1)	0710102094982019/3	, , , ,	SK SYSTEMS PRIVATE LIMITED VS. ALLIED ENERGY SYSTEMS PVT. LTD.	IBC Under Sec	27-09-2024	no of objection 1. book marking mandatory as per index with pagination	Aditya Trehan
S11	21-06-2023	071010205426202 3(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	

2623	7/9/2024	071010207777202 3(No.of Docs 2)	0710102077772023/4		SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC,Application under any other provisions- IBC	26-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr. 3.notary missing in affidavit.	prashantkatara
2624		071010207504202 3(No.of Docs 2)	0710102075042023/1 2	COMPANY	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE	IBC Under Sec	26-09-2024	kindly file as IA.	SADAPURNA18
2625	24-09-2024	071010204685202 4(No.of Docs 2)	0710102046852024/1	COMPANIES	CRYSTAL CITY DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	26-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	anirudhdas
2626	30-08-2024	071010206779202 3(No.of Docs 3)	0710102067792023/4	RESTORATION APPLICATION (COMPANIES ACT)/38(ND)2023	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	26-09-2024	1.incomplete file. please do proper filing	8750993648
2627	27-08-2024	071010206827202 4(No.of Docs 2)	0710102068272024/1	INTERLOCUTORY APPLICATION (I.B.C)/4186(ND)20 24	VIVEK PARTI	Sec 60(5)	26-09-2024	no of objection 1 book marking mandatory as per index with pagination 2.sign missed on index 3. need every pages sign of written submission	karangandhii
2628	12/9/2024	071010205720202 4(No.of Docs 2)	0710102057202024/2		SAJJAN KUMAR DOKANIA VS. MILIND KASHIRAM JADHAV	Sec 66(1)	26-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. blank page not permitted in court 3. ocr missed in pdf 4 annexures page missed ocr in pdf 5.page no 142 3 rs court fee and 25 rs welfare fee missed on vakalatanama	sidharthsingh89
2629	23-09-2024	071010201759202 4(No.of Docs 2)	0710102017592024/6	. , , ,	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	26-09-2024	No of objection 1. book marking mandatory as per index with pagination	FANISHKJAIN
2630	16-09-2024	071010203530202 4(No.of Docs 1)	0710102035302024/2	RESTORATION APPLICATION (IBC)/49(ND)2024	SGM STEELS PRIVATE LIMITED.	Application under any other provisions- IBC	26-09-2024	1.bookmarking mandatory.	Advocatebharti@17
2631	21-09-2024	071010207646202 3(No.of Docs 2)	0710102076462023/1 2	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec	26-09-2024	1.bookmarking mandatory. with page numbering and OCR	tewariamitabh
2632	6/9/2024	071010216883201 9(No.of Docs 2)	0710102168832019/6	COMPANY PETITION IB (IBC)/12(PB)2020	DOLPHIN RESOURCES PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf no of objection 1 page no 1 to 26	MEHROTRANUBHAV
2633	18-09-2024	071010208508202 0(No.of Docs 4)	0710102085082020/7	APPLICATION (I.B.C)/3698(PB)20	ASHOK KUMAR GUPTA VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT (PMLA)	Rule 11 of NCLT, 2016	25-09-2024	missed ocr in pdf 2. page no 122 to 160 missed ocr in pdf 3. page no 299 to 316 missed ocr in pdf 4 page no 317-358 add in volume 3 but this page also add in volume 2 5 page no 367 to 463 missed ocr	zohebhossain

2634	6/9/2024	071010240140201 6(No.of Docs 1)	0710102401402016/2 8	COMPANY PETITION (COMPANIES ACT)/1236(PB)201 6	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	25-09-2024	no of objection 1. book marking mandatory as per index with pagination	archerjurists
2025	02.00.0004	071010207010202	0740400070400004/4	INTERLOCUTORY APPLICATION (I.B.C)/4078(PB)20	DDADEED KIIMAD DAV	Application under any other	25 00 2024	no of objection 1. book marking mandatory as per index with pagination 2 missed ocr of ANNEXURE- A4 to A5 of	Shubban 777
2635		4(No.of Docs 1) 071010203131202 3(No.of Docs 2)	0710102070102024/1 0710102031312023/1 0	INTERLOCUTORY APPLICATION (I.B.C)/2475(PB)20 23	PRADEEP KUMAR RAY ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS. AMANDEEP SINGH SRAN	Application under any other provisions- IBC		no of objection 1.pagination missing in bookmarking. 2.order missing.	Shubham777 expletuslegal
2637	21-09-2024	071010202863202 4(No.of Docs 1)	0710102028632024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2024	BASIX PROMOTERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-09-2024	1.incomplete file.	manishsohal
2638	18-09-2024	071010205155202 4(No.of Docs 1)	0710102051552024/1	COMPANY PETITION IB (IBC)/478(ND)2024	MADHAVAN BALAKRISHNAN VS. MULTITEX FLITRATION ENGINEERS LTD.	IBC Under Sec	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write & amp;amp;quot; affidavit & amp;amp;quot; on dms portal instead of & amp;amp;quot; proof of service & amp;amp;quot;	bhavanaduhoon
2639	22-09-2024	071010204934202 4(No.of Docs 1)	0710102049342024/2	COMPANY PETITION IB (IBC)/341(ND)2024	FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS. R A D CONSULTANCY PRIVATE LIMITED	IBC Under Sec	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking and pdf also 3. 1 rs court fee and 25 rs welfare fee missed on vakalatanama missed	agirgupta
2640		071010209439202 1(No.of Docs 2)	0710102094392021/1 1	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	24-09-2024	no of objection 1. amend memo parties need nclt last compliance order 2. delete extra same copy of pdf in proof of service 3. affidavit missed in pdf	akshaygupta
2641	20-09-2024	071010200143202 2(No.of Docs 2)	0710102001432022/4		CS SATYADEVI ALAMURI VSAJAY KUMAR BISHNOI	Application under any other provisions- IBC	24-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	bhavanaduhoon
2642	19-09-2024	071010200910202 1(No.of Docs 2)	0710102009102021/6	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)202 1	VIJAY YADAV	Sec 60(5)	24-09-2024	1.incomplete file.	rajivdewan
2643	19-09-2024	071010200224202 4(No.of Docs 1)	0710102002242024/3	COMPANY APPEAL(COMPAN IES ACT)/12(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OM RUDRA EXPORTS PVT. LTD.)	Sec 252 (1) - By Government Body	24-09-2024	no of objection 1.bookmarking mandatory. 2. 25rs welfare ticket and 1rs court fee missing in vakalatnama.	sanyam007
2644	19-09-2024	071010201836202 0(No.of Docs 2)	0710102018362020/3	COMPANY APPLICATION(IBC)/1169(ND)2020	AJAY MAKKAR VS. GENESIS INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	24-09-2024	1.incomplete file.	akhil.shankhwar1

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2645	18-09-2024	071010200015201 6(No.of Docs 2)	0710102000152016/6	COMPANY PETITION (COMPANIES ACT)/689(PB)2016	MGF DEVELOPMENTS LIMITED VS EMAAR MGF LAND LIMITED	Sec. 241(1)	24-09-2024	no of objection 1. only NCLT Receipt uploaded file not uploaded 2 uploaded the file	tusharnaga5
2646	19-09-2024	071010200224202 4(No.of Docs 1)	0710102002242024/2	COMPANY APPEAL(COMPAN IES ACT)/12(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OM RUDRA EXPORTS PVT. LTD.)	Sec 252 (1) - By Government Body	24-09-2024	no of objection 1.bookmarking mandatory. 2. 25rs welfare ticket and 1rs court fee missing in vakalatnama.	sanyam007
2647	20-09-2024	071010200143202 2(No.of Docs 1)	0710102001432022/3	INTERLOCUTORY APPLICATION (I.B.C)/1305(ND)20	CS SATYADEVI ALAMURI VSAJAY KUMAR BISHNOI	Application under any other provisions- IBC	24-09-2024	no of objection 1.bookmarking mandatory. 2.document file name wrong upload in pdf.	bhavanaduhoon
2648	13-09-2024	071010205263202 3(No.of Docs 3)	0710102052632023/1	COMPANY PETITION (COMPANIES ACT)/114(ND)2023	REKHA SAXENA VS. GLADE DEVELOPERS PRIVATE LIMITED	Sec. 59	23-09-2024	all file separately.	sonalijoon
2649	3/9/2024	071010205327202 4(No.of Docs 1)	0710102053272024/1	COMPANY PETITION (COMPANIES ACT)/131(ND)2024	ASHEESH MATHUR VS. YAMUNA BAGH RESORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec 272 of the Companies Act , 2013	23-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf 3.need every pages sign.	AAYUSAXENA
2650	6/9/2024	071010205268202 4(No.of Docs 1)	0710102052682024/3	COMPANY PETITION (COMPANIES	ANIL KUMAR JOHRI VS. MOHIT PHULL	Sec. 241(1),Sec. 242(4)	23-09-2024	no of objection 1. COMPLIANCE OF ORDER DT. 02.07.2024 PASSED BY THIS HON'BLE TRIBUNAL which you	
2651		071010204901202 4(No.of Docs 2)	0710102032882024/3	COMPANY PETITION IB	YES BANK LIMITED VS. PRIYANKA MALHOTRA	Section 95(1)	23-09-2024	mention in index missed in pdf no of objection 1.need every pages sign. 2.1rs court fees missing in vakalatnama.	monishsatyam harshit@dehadrai.in
2652	9/9/2024	071010205313202 3(No.of Docs 2)	0710102053132023/1 7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-09-2024	no of objection 1.bookmarkign mandatory. 2.all pages Hindi mention type copy in English.	dmyassociates
2653	9/9/2024	071010205313202 3(No.of Docs 2)	0710102053132023/1	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-09-2024	no of objection 1.bookmarkign mandatory. 2.all pages Hindi mention type copy in English.	dmyassociates
2654	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2655	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2656	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2657	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2658	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2659	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2660	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2661	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2662	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2663	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2664	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2665	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2666	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2667	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2668	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2669	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2670	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2671	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2672	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2673	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2674	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2675	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2676	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2677	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2678	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2679	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2680	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2681	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2682	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2683	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2684	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2685	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2686	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2687	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2688	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2689	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2690	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2691	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2692	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2693	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2694	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2695	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2696	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2697	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2698	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
		071010208177202		COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF			no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again	
2699 2700	12/9/2024	3(No.of Docs 2) 071010208177202 3(No.of Docs 2)	0710102081772023/3 0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09 Bbhargavi09
2700		071010206343202 4(No.of Docs 1)	0710102063432024/1	INTÉRLOCUTORY APPLICATION (I.B.C)/4172(ND)20	VIPIN AGGARWAL	Rule 11 of NCLT, 2016	20-09-2024	no of objection 1.bookmarking mandatory. 2.order missing.	devganabhishek

2702	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2703	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2704	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2705	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2706	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2707	3/9/2024	071010205908202 4(No.of Docs 1)	0710102059082024/1	INTERLOCUTORY APPLICATION (I.B.C)/4011(ND)20 24	SM MILKOSE LIMITED & ANR. VS. DEPUTY COMMISSIONER OF INCOME TAX AND ANR	Sec 60(5)	20-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	wittonslaw
2708	28-08-2024	071010208378202 1(No.of Docs 2)	0710102083782021/7	COMPANY APPLICATION(CO MPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	20-09-2024	1.bookmarking mandatory with page numbering	rrglawoffice
2709	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2710	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2711	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2712	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2713	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2714	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2715	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2716	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2747	42/0/2024	071010208177202	0740402004772022/2	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	San 424/4)	20.00.2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filled again and again	Phharasii00
2717	12/9/2024	071010208177202	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again	Bbhargavi09
2718	12/9/2024	3(No.of Docs 2)	0710102081772023/3	INTÉRLOCUTORY	COMPANIES DELHI	Sec. 131(1)	20-09-2024	without removing the defect	Bbhargavi09
2719	3/9/2024	071010206036202 3(No.of Docs 2)	0710102060362023/6		DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	Sec 66(1)	20-09-2024	no of objection. 1.bookmarking mandatory.	karangandhii
2720	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2721	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2722	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2723	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2724	5/9/2024	071010204757202 2(No.of Docs 3)	0710102047572022/8	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec	20-09-2024	1.incomplete file.	kchatterjee
2725	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2726	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2727	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2728	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2729	12/9/2024	071010205766202 4(No.of Docs 2)	0710102057662024/2	, , , ,	SAJJAN KUMAR DOKANIA VS. MILIND KASHIRAM JADHAV	Sec 43(1) r/w Sec 44 (1)	20-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. blank page not permitted in court 3. ocr missed in pdf 4 annexures page missed ocr in pdf 5.page no 142 3 rs court fee and 25 rs welfare fee missed on vakalatanama 6 need every page sign of reply 7 sequence pagination in pdf in same alignment	sidharthsingh89
2730	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2731	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2732	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2733	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2734	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2735	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2736	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2737	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2738	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2739	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2740	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2741	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2742	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2743	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2744	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2745	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2746	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2747	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2748	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2749	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2750	31-08-2024	071010205183202 4(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)20 24	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions- IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
2751	31-08-2024	071010205183202 4(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)20 24	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions- IBC,19(2) Application	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
2752	31-08-2024	071010205183202 4(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)20 24	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	under any other provisions- IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
2753	31-08-2024	071010205183202 4(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)20 24	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions- IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
2754	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2755	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF		20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2756		071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2757	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2758	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2759	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2760	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2761	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2762	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2763	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2764	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2765	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2766	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

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2767		071010200039202 1(No.of Docs 3) 071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure. no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV MEHROTRANUBHAV
2768	31-08-2024	1(NO.01 DOCS 3)	0710102000392021/6	(IBC)/52(PB)2021 COMPANY	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS.		20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need	MEHROTRANOBHAV
2769	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	PETITION IB (IBC)/52(PB)2021	STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2770	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2771	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2772	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2773	12 00 2024	071010208677202 3(No.of Docs 1)	0710102086772023/1	, , , ,	BANI KUMAR RANA VS. GYAN CHANDRA MISRA	Sac 60/5)	20-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	csanand22
2774		071010208261202 2(No.of Docs 1)	0710102082612022/1 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion		no of objection 1. annexures pages missed sign with true copy of every pages 2. page no 45 are paper cutting 3.missed notary in affidavit	Deepaliadvocate
2775	4/9/2024	071010208392202 3(No.of Docs 2)	0710102083922023/1	RESTORATION APPLICATION (COMPANIES	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	20-09-2024	1.incomplete file.	advcsyadav
2776	6/9/2024	071010205000202 4(No.of Docs 1)	0710102050002024/2	INTERLOCUTORY APPLICATION (I.B.C)/3161(PB)20	DIRECTOR GENERAL OF GOODS AND	Sec 60(5)	20-09-2024	no of objection 1. missed 3 rs court fee and 25 rs welfare missed on vakalatanama	trinitylaw

2777	29-08-2024	071010205839202 3(No.of Docs 1)	0710102058392023/2	COMPANY APPEAL(COMPAN IES ACT)/174(ND)2023	TECHNOFAB TRADING	Sec 252 (1) - By Government Body	19-09-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory. 3.need every pages sign.	itdpuneetrai
2778	12/9/2024	071010203746202 4(No.of Docs 3)	0710102037462024/2	INTERLOCUTORY APPLICATION (I.B.C)/2285(ND)20 24	RAJEEV DHINGRA VS. SANDEEP BHEL	Sec 43(1) r/w Sec 44 (1)	19-09-2024	no of objection 1. volume wise index page missed in book marking and pdf also in both volume 2 annexures pages missed sign with true copy page no 14 to 37 in vol 1 3. page no 115 116 117 120 121 124 125 126 128 129 131 132 not readable 4 annexure pages missed sign with true copy of volume 2	rkpandassociates
		071010202737202		COMPANY PETITION (COMPANIES	MR. RITESH SINGH VS. ARM DIGITAL MEDIA	Sec. 241(1),Sec.			
2779	1/4/2024	4(No.of Docs 0) 071010206315202	0710102027372024/6	ACT)/83(ND)2024 INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)20	PRIVATE LIMITED SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE	242(4)	19-09-2024	1.kindly file IA. no of objection 1. book marking	
2780	31-08-2024	4(No.of Docs 1)	0710102063152024/1	RESTORATION APPLICATION (COMPANIES	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT.	Sec 60(5)	19-09-2024	mandatory as per index with pagination no of objection 1. book marking mandatory as per index with pagination in all document 2. separate all the document in different slash no as like rejoinder petition and reply 3. paste	9717728017
2781	30-08-2024	3(No.of Docs 8)	0710102067792023/3	•	LTD.	NCLT	19-09-2024	ticket on blank side of vakalatnama	8750993648
2782	31-08-2024	071010206315202 4(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)20 24	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
2783	14-09-2024	071010203580202 4(No.of Docs 5)	0710102035802024/1	COMPANY PETITION IB (IBC)/455(ND)2024	INDUSIND BANK LTD. VS. CROSSWAYS VERTICAL SOLUTIONS LIMITED	IBC under Sec	19-09-2024	no of objection 1. petition need nclt last compliance order of nclt 2. pagination missed in book marking	Vigil Juris
		071010204269202	0710102042692024/1	TRANSFER PETITION(COMPA NIES	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST	Sec 433(e)/433(f)		no of objection 1. date missed on	
2784	31 08 2024	4(No.of Docs 1) 071010206315202 4(No.of Docs 1)	0710102063152024/1	ACT)/26(ND)2024 INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)20	FAIRDEALS P LTD SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	of CA 1956 Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	akhilsachar65
2786		071010201258202 4(No.of Docs 2)	0710102063192024/1	COMPANY APPLICATION(CO MPANIES	ZICO ENVIROMENTAL SOLUTIONS PVT. LTD. VS. MR. SIDDHARTH JAIN	Rule 11 of NCLT	19-09-2024	no of objection 1. amended meme parties need nclt last compliance order	nishantkumar
2787		071010206315202 4(No.of Docs 1)	0710102063152024/1	INTÉRLÒCÚTORY APPLICATION (I.B.C)/3661(PB)20	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD INTEGRATED	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	
2788	14-09-2024	071010200946202 0(No.of Docs 2)	0710102009462020/1 8	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	18-09-2024	no of objection 1. application need nclt last order of compliance. or 2. file fresh application	lokeshsharmalaw

2789	14-09-2024	071010200946202 0(No.of Docs 2)	0710102009462020/1 9	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	18-09-2024	no of objection 1. application need nclt last order of compliance or 2. file fresh app	lokeshsharmalaw
2790	17-09-2024	071010202743202 3(No.of Docs 2)	0710102027432023/2 8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec	18-09-2024	no of objection 1. pagination missed in book marking as per index 2.both the document filed separate in different slash number application and affidavit 3 all extra same copy need to be delete of on line portal	Heament9911
2791	11/9/2024	071010204030202 3(No.of Docs 2)	0710102040302023/4	COMPANY PETITION IB	JAMPANA CONSTRUCTION PRIVATE LIMITED VS.	IBC Under Sec	17-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.need every pages ocr.	JUSTLAW
2792	9/9/2024	071010209827202 3(No.of Docs 2)	0710102098272023/2	INTERLOCUTORY APPLICATION (I.B.C)/6217(ND)20 23	MAHESH BANSAL RESOLUTION PROFESSIONAL VS. ISHWAR CHAND GEOL	Application under any other provisions- IBC	17-09-2024	1.pdf of volume missing. and contact to registry no 011 24361890 if you don\'t understand the defects	bajpaiankita86
2793	11/9/2024	071010211305201 9(No.of Docs 2)	0710102113052019/1 8	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Sec. 59	17-09-2024	1.incomplete file.	samakshjainlaw
2794	28-08-2024	071010210752202 2(No.of Docs 2)	0710102107522022/3	COMPANY PETITION IB (IBC)/220(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Section 95(1)	17-09-2024	1.bookmarking mandatory. with page numbering	abhishek.naik
2795	4/9/2024	071010206797202 3(No.of Docs 1)	0710102067972023/4	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	17-09-2024	no of objection 1.bookmarking mandatory as per index with pagination 2.need to write Any other document in dms portal instead of proof of service	ssbhati1404
2796	13-09-2024	071010201966202 4(No.of Docs 2)	0710102019662024/5	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCL T Rules,2016 IBC	17-09-2024	no of objection 1.pagination missing in bookmarking. 2.date missing in vakalatnama.	AKR Legal
2797	13-09-2024	071010202482202 4(No.of Docs 1)	0710102024822024/2	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)20 24 INTERLOCUTORY APPLICATION	GUPTA VSCROWN	Sec 60(5)	17-09-2024	1.bookmarking mandatory.	Ruchira@CRG
2798	10/9/2024	071010204066202 4(No.of Docs 1)	0710102040662024/2	(I.B.C)/2681(ND)20 24	ABACUS IT PARK ASSOCIATION	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination	abhishek.nahta
2799	11/9/2024	071010205438202 4(No.of Docs 1)	0710102054382024/1	COMPANY PETITION IB (IBC)/458(ND)2024	IISS INDIA ORGANISATION	IBC Section 59	17-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign.	VISHAWJEET
2800	31-08-2024	071010206536202 1(No.of Docs 2)	0710102065362021/3		TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7

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2801	31-08-2024	071010206536202 1(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)20 21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
2802	31-08-2024	071010206536202 1(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)20 21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
2803	31-08-2024	071010206536202 1(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)20 21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
2804	13-09-2024	071010201442202 4(No.of Docs 1)	0710102014422024/2	COMPANY APPEAL(COMPAN IES	H.R. ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	17-09-2024	1.bookmarking mandatory.	ppdkothari1
2805	11/9/2024	071010206499202	0710102064992024/1	INTERLOCUTORY APPLICATION (I.B.C)/3983(ND)20	ANUP KUMAR VSKOTAK MAHINDRA BANK LTD.	Application under any other provisions- IBC		no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	taniashar
2806	12/9/2024	4(No.of Docs 1) 071010202113202 4(No.of Docs 1)	0710102064992024/1	COMPANY PETITION IB	DURGA ENTERPRISES VS. DHARAMRAJ CONTRACTS INDIA	IBC Under Sec	17-09-2024	no of objection 1. pagination missed in pdf 2. pagination missed in book marking 3. incomplete book marking as per index 4 index page missed in book marking	nazim@1234
2807	5/9/2024	071010206609202 4(No.of Docs 4)	0710102066092024/2	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20		Sec 60(5),Rule 11 of NCLT, 2016	17-09-2024	1.incomplete file.	niclegal
2808	4/9/2024	071010206213202 3(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
2809	10/9/2024	071010203359202 4(No.of Docs 1)	0710102033592024/2	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)20	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19/2)	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.compliance order missed which mention in index	advsiddharthjain
2810	11/8/2024	071010206851202 4(No.of Docs 2)	0710102033592024/2		M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.co
2811	11/8/2024	071010206851202 4(No.of Docs 2)	0710102068512024/1	APPLICATION(CO MPANIES	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.co

2812	11/8/2024	071010206851202 4(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/278(ND)2024	LIMITED VS. EMAAR MGF CONSTRUCTION	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.co
2813	8/9/2024	071010202781202 3(No.of Docs 2)	0710102027812023/8	COMPANY PETITION IB (IBC)/236(ND)2023	TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH	IBC Under Sec	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	jurisprudence011
2814	11/8/2024	071010206851202 4(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/278(ND)2024		Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.co m
2815	8/9/2024	071010205148202 3(No.of Docs 2)	0710102051482023/3	APPLICATION (I.B.C)/3539(ND)20	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	16-09-2024	1.court fee 1rs missing in vakalatnama.	ashishgupta2310
2816	10/9/2024	071010200859202 4(No.of Docs 8)	0710102008592024/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/78(ND)2024	SANGEETA HIMMATRAMKA & OTHERS VS. WELCOME PROBUILD PRIVATE LIMITED	Rule 11 of	16-09-2024	no of objection 1. need to file every rejoinder separately uploaded in different slash number along with proof of services	LSPASSOCIATES
2817	3/9/2024	071010205101202 1(No.of Docs 2)	0710102051012021/3	INTÉRLOCÚTORY APPLICATION (I.B.C)/3290(ND)20 21 INTERLOCUTORY APPLICATION	COMMISSIONER OF TRADE AND TAXES VSKANTI MOHAN RUSTAGI COMMISSIONER OF TRADE AND TAXES	Sec 60(5)	16-09-2024	no of objection 1. missed notary in affidavit with verification	singhrishabh_7
2818	31-08-2024	071010205101202 1(No.of Docs 3)	0710102051012021/2	(I.B.C)/3290(ND)20 21	VSKANTI MOHAN RUSTAGI	Sec 60(5)	16-09-2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	singhrishabh_7
2819	7/9/2024	071010204834202 4(No.of Docs 2)	0710102048342024/3	INTERLOCUTORY APPLICATION (I.B.C)/3013(ND)20 24	M/S UDAY ESTATES PRIVATE LIMITED THROUGH ITS DIRECTOR VS. PUNJAB AND SIND BANK	Sec 60(5)	16-09-2024	1.bookmarking mandatory.	Girish-84a
2820	11/9/2024	071010202633202 4(No.of Docs 1)	0710102026332024/5	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec	16-09-2024	no of objection 1.bookmarking mandatory. 2.3rs court fee missing in vakalatnama. 3.need every page sign.	nikhilswami85
2821	10/9/2024	071010203814202 4(No.of Docs 2)	0710102038142024/2 0	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	16-09-2024	no of objection 1 index page missed in book marking 2. double pagination in pdf 3. page no 39 40 41 43 44 51 52 53 54 55 page not readable of report received from Registrar of Companies pages	sanjay918
2822	4/9/2024	071010202376202 0(No.of Docs 2)	0710102023762020/3 2	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-09-2024	no of objection 1. index page missed in book marking 2. pagination missed in bookmarking as per index 3.counsel detail missed at the last page of index with sign 4. master index missed in book marking 5 volume wise index in pdf and also in book marking 6 page 50 51 100 101 105 106 107 110 165 wrong alignment in adjustment of page 7 page no 82 to 110 ocr missed in pdf 8 186 187 are blank page 9 board resolution and Vakalatnama missed in pdf	Shivam2645

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2823	4/9/2024	071010206213202 3(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
2824	4/9/2024	071010206213202 3(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
		071010206213202		COMPANY PETITION IB	TRESCO HOMES PRIVATE LIMITED VS.	IBC under Sec		1.pagination missing in bookmarking.	
2825	4/9/2024	3(No.of Docs 2)	0710102062132023/9		SOHO LIMITED	7	16-09-2024	2.kindly file IA pay the fees.	epochlegal77
2826	5/9/2024	071010203207202 2(No.of Docs 2)	0710102032072022/6	COMPANY PETITION (COMPANIES	KUNAL KHATRI VS. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	16-09-2024	no of objection 1.bookmarking mandatory. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure.	atul@adv
2827	3/9/2024	071010201695202 2(No.of Docs 2)	0710102016952022/7	COMPANY PETITION IB (IBC)/195(ND)2022	PNB HOUSING FINANCE LIMITED VS. PRAMOD KUMAR GUPTA	Section 95(1)	13-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.ocr missed in pdf	intellectlawpartners
2828	12/9/2024	071010202004202 4(No.of Docs 2)	0710102020042024/4	INTERLOCUTORY APPLICATION (I.B.C)/1357(ND)20 24	SHRUTI GUPTA VS. DEVENDRA KUMAR PNB HOUSING	Sec 60(5)	13-09-2024	1. sign missing written submission pages 1-5 2. sign. and true copy missing in page no. 5-69	BMKHURANA
2829	3/9/2024	071010201692202 2(No.of Docs 2)	0710102016922022/7	COMPANY PETITION IB (IBC)/167(ND)2022	FINANCE LIMITED VS. MR. VINOD KUMAR	Section 95(1)	13-09-2024	1.bookmarking mandatory.	intellectlawpartners
2830	4/9/2024	071010202739202 4(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
		071010209220202		COMPANY PETITION IB	SANGRUR AUTOS	IBC Under Sec		no of objection 1. book marking	
2831		3(No.of Docs 2) 071010209199202	0710102092202023/3	COMPANY PETITION IB	HEMANT GOYAL MOTORS PRIVATE	IBC Under Sec	12/9/2024	mandatory as per index with pagination no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of list and date	pridhi_nclt
2832		3(No.of Docs 2) 071010202739202	0710102091992023/2	COMPANY PETITION IB	CENTRAL BANK OF INDIA VS. SHEFALI	10	12/9/2024	of events	pridhi_nclt
2833	4/9/2024	4(No.of Docs 1) 071010206839202	0710102027392024/2 0710102068392020/1	COMPANY PETITION (COMPANIES	HEMANT KHANDELWAL VS.	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees. No of objection 1 improper bookmarking as per index with pagination 2.ocr missed in pdf 3. need every page sign of reply 4. page no 43 to 45 wrong alignment in adjustment of	bkmdelhi
2834	3/9/2024	0(No.of Docs 2) 071010204512202 4(No.of Docs 4)	0710102045122024/1	ACT)/89(ND)2020 COMPANY PETITION IB (IBC)/423(ND)2024	NIHO CONSTRUCTION ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	advishaan Guru1177
2836	26-07-2024	071010205703202 3(No.of Docs 1)	0710102057032023/1 2	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K.	Sec. 140(5)	12/9/2024	1.incomplete file. only proof of service uploaded	sfionclt
2837	4/9/2024	071010202739202 4(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi

2849	29-08-2024	071010207765202 2(No.of Docs 2)	0710102077652022/1 1	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	11/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. page no 11 and 12 wrong adjustment in alignment 3. need to delete extra same pdf on dms portal in proof of service	RAVISHARMA
2848	4/9/2024	071010207801202 2(No.of Docs 1)	0710102078012022/5	APPLICATION (I.B.C)/4811(ND)20	PROPBUILD PVT. LTD. VSINDUSIND BANK LIMITED	Sec 60(5)	11/9/2024	1.pdf is not showing.	satishrai
2847	28-08-2024	071010208231202 3(No.of Docs 2)	0710102082312023/2	COMPANY PETITION IB (IBC)/6(ND)2024 INTERLOCUTORY	THE BANK OF MAHARASHTRA LIMITED VS. MR. KUNWER SACHDEV MOONLIGHT	Section 95(1)	11/9/2024	1.wrong file	onkarroy
2846	3/9/2024	071010207181202 4(No.of Docs 1)	0710102071812024/1	INTERLOCUTORY APPLICATION (I.B.C)/4215(ND)20 24	REPRESENTATIVE OF CLASS OF CREDITORS - HOME BUYERS	Application under any other provisions- IBC	11/9/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	abhi4064
2845	10/9/2024	071010200688201 9(No.of Docs 2)	0710102006882019/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2019	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 244(1)	11/9/2024	no of objection 1. Need to file as fresh IA. not as additional documents	D13602017
2844	15-07-2024	071010208267202 3(No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
2843	3/9/2024	071010204512202 4(No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
2842	4/9/2024	071010202739202 4(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024		Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
2841	25-07-2024	071010209422202 3(No.of Docs 1)	0710102094222023/2	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec	12/9/2024	No of objection 1. book marking mandatory as per index with pagination	advlisha
2840	6/8/2024	071010208386202 3(No.of Docs 2)	0710102083862023/6	COMPANY PETITION (COMPANIES ACT)/179(ND)2023		Sec. 241(1),Sec. 242(4)	12/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. missed sign of every pages of rejoinder 3. affidavit missed in rejoinder 3.missed sign of at the place of counsel detail in rejoinder last page 3. pagination missed in pdf	gayatriverma
2839	3/9/2024	071010204512202 4(No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
2838	3/9/2024	071010204512202 4(No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024		IBC Under Sec	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177

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		071010208267202		COMPANY PETITION IB	MAHARASHTRA LIMITED VS. RAMESH				
850	15-07-2024	3(No.of Docs 4)	0710102082672023/1	(IBC)/4(ND)2024	PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
				COMPANY	THE BANK OF				
		071010208267202		COMPANY PETITION IB	MAHARASHTRA LIMITED VS. RAMESH				
2851	15-07-2024	3(No.of Docs 4)	0710102082672023/1	(IBC)/4(ND)2024	PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
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2852	15-07-2024	3(No.of Docs 4)	0710102082672023/1	(IBC)/4(ND)2024	PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
				COMPANY	KUSH GRAPHICS				
				APPEAL(COMPAN	PRIVATE LIMITED VS.				
		071010200588202		IES	REGISTRAR OF				
853	5/9/2024	0(No.of Docs 3)	0710102005882020/2	ACT)/156(ND)2020	COMPANIES	Sec 252 (1)	11/9/2024	1.kindly file petition and pay the fees.	rachitmit
				COMPANY	THE BANK OF				
		071010208300202		PETITION IB	MAHARASHTRA				
2854	28-08-2024	3(No.of Docs 2)	0710102083002023/2	(IBC)/5(ND)2024	LIMITED VS. VIBHA PURI	Section 95(1)	11/9/2024	1.wrong file	onkarroy
				INTERLOCUTORY					
				INTERLOCUTORY APPLICATION	RELIGARE COMTRADE				
		071010207485202		(I.B.C)/4563(PB)20	LIMITED VS. BEST			no of objection 1. mismatched cp ib no	
2855	2/9/2024	3(No.of Docs 1)	0710102074852023/1	, , , ,	HEALTHCARE PVT LTD	Sec 60(5)	11/9/2024	internal pdf and on line portal	kjjohnco
				COMPANY	SHAGUFTA YASMIN VS.				
		071010208147202	0710102081472021/1	PETITION (COMPANIES	HERBALLIFE HEALTHCARE PRIVATE	241(1),Sec. 242(4),Sec.		no of objection 1. book marking	zkadvocate1@gma
2856	30-08-2024	1(No.of Docs 1)	3	ACT)/127(PB)2022	LIMITED	244(1)	11/9/2024	mandatory as per index with pagination	0
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				INTERLOCUTORY		Application			
		071010203607202		APPLICATION (I.B.C)/3152(ND)20	REPORT UNDER REG	under any other		no of objection 1.book marking mandatory as per index with pagination	
2857	2/9/2024	4(No.of Docs 1)	0710102036072024/1	, , , ,	13 & 17 (TANVEER ILAHI)	provisions- IBC	10/9/2024	2. ocr missed in pdf	Tanveer@1234
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858	2/9/2024	2(No.of Docs 2)	1	(IBC)/612(ND)2022	SHIV KARAN SINGH	7	10/9/2024	mandatory as per index with pagination	advmuskanpuri
					BAGGA VS. DENA				
				COMPANY	BANK (DENA BANK				
		071010203559202		PETITION IB	MERGED WITH BANK			no of objection 1. book marking	
2859	2/9/2024	4(No.of Docs 1)	0710102035592024/2	(IBC)/298(PB)2024	OF BARODA)	Section 94(1)	10/9/2024	mandatory as per index with pagination	sangeeta233
					TRANSLINE TECHNOLOGIES				
				COMPANY	PRIVATE LIMITED VS.				
		071010202781202		PETITION IB	EXPERIO TECH	IBC Under Sec		no of objection 1. petition need nclt last	
2860	2/9/2024	3(No.of Docs 4)	0710102027812023/7	(IBC)/236(ND)2023	PRIVATE LIMITED	9	9/9/2024	order of compliance	jurisprudence011
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				INTERLOCUTORY APPLICATION(IBC	BHALCHANDRA DESAI			no of objection 1.bookmarking mandatory with pagination 2.index	
		071010204604202)(PLAN)/24(ND)202	II			missing in pages. 3.need every pages	
2861	14-08-2024	4(No.of Docs 2)	0710102046042024/1		PROFESSIONAL	Sec 30	9/9/2024	sign and true copy in Annexure.	AKR Legal
				DESTORATION	VADUM VACUICUT VO	Application			
		071010201475202		RESTORATION APPLICATION	VARUN VASHISHT VS. MR. ASHOK KUMAR	under any other			
2862	3/9/2024	3(No.of Docs 2)	0710102014752023/1	(IBC)/46(ND)2023	GUPTA & ANR.	provisions- IBC	9/9/2024	1.bookmarking mandatory.	intellectlawpartners
		2,3.0.0. 2000 2)			JAGPREET KAUR	p. c. c. c. c. c. c			
				COMPANY	GULATI VS. COMEX				
	0/0/000	071010201920202		PETITION IB	INFRATECH PRIVATE	041 0 4445	0/0/005	no of objection 1. book marking	
2863	2/9/2024	4(No.of Docs 1)	0710102019202024/2	(IBC)/297(PB)2024	LIMITED	Section 94(1)	9/9/2024	mandatory as per index with pagination	sangeeta233

2864	24-08-2024	071010205987202 4(No.of Docs 1)	0710102059872024/2	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec	9/9/2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf 3.put on ticket blank side in vakalatnama.	knmnclt
2865	14-08-2024	071010204604202 4(No.of Docs 2)	0710102046042024/1	APPLICATION(IBC)(PLAN)/24(ND)202	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
2866	14-08-2024	071010204604202 4(No.of Docs 2)	0710102046042024/1	APPLICATION(IBC)(PLAN)/24(ND)202	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
2867	14-08-2024	071010204604202 4(No.of Docs 2)	0710102046042024/1)(PLAN)/24(ND)202	BHALCHANDRA DESAI	Sec 30 Application	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
2868	11/8/2024	071020040164201 6(No.of Docs 2)	0710200401642016/6	PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2869	6/8/2024	071020041330201 8(No.of Docs 2)	0710200413302018/1 5	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
2870	6/8/2024	071020041330201 8(No.of Docs 2)	0710200413302018/1 5	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
2871	6/8/2024	071020041330201 8(No.of Docs 2)	0710200413302018/1 5	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
2872	29-07-2024	071010206346202 4(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
		071010206346202		COMPANY PETITION IB	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK				
2873	29-07-2024	4(No.of Docs 2)	0710102063462024/1	(IBC)/419(ND)2024	LIMITED PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
2874	29-07-2024	071010206346202 4(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers

					PRAVEEN KUMAR	1	1		
					PERSONAL				
					GUARANTOR				
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					INFRATECH PVT. LTD				
					VS. NOIDA				
				COMPANY	COMMERCIAL				
		071010206346202		PETITION IB	COOPERATIVE BANK				
2875	29-07-2024	4(No.of Docs 2)	0710102063462024/1	(IBC)/419(ND)2024	LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
				()	RUSTAGI PROJECTS				p
				COMPANY	PRIVATE LIMITED VS.				
		071010201245202		PETITION IB	SONI E VEHICLE PVT	IBC Under Sec			
2876	31-08-2024	1(No.of Docs 2)	0710102012452021/2	(IBC)/245(ND)2021	LTD	9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
					RUSTAGI PROJECTS				
				COMPANY	PRIVATE LIMITED VS.				
		071010201245202		PETITION IB	SONI E VEHICLE PVT	IBC Under Sec			
2877	31-08-2024	1(No.of Docs 2)	0710102012452021/2	(IBC)/245(ND)2021	LTD	9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
					RUSTAGI PROJECTS				
				COMPANY	PRIVATE LIMITED VS.				
		071010201245202		PETITION IB	SONI E VEHICLE PVT	IBC Under Sec			
2878	31-08-2024	1(No.of Docs 2)	0710102012452021/2	(IBC)/245(ND)2021	LTD	9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
				COMPANY	RUSTAGI PROJECTS				
		074040204245202		COMPANY PETITION IB	PRIVATE LIMITED VS.	IBC Under Sec			
2879	24 00 2024	071010201245202	0740402042452024/2	(IBC)/245(ND)2021	SONI E VEHICLE PVT	9	5/9/2024	1.wrong file. need to filed application.	annuvanio4
2019	31-00-2024	1(No.of Docs 2)	0710102012452021/2	INTERLOCUTORY		9	5/5/2024	1.wrong me. need to med application.	gangwanis1
				APPLICATION	MOHAN GAHRANA VS.				
		071010201374202			LIC HOUSING FINANCE				
2880	31-08-2024	4(No.of Docs 2)	0710102013742024/4	. , , ,	LIMITED	Sec 60(5)	5/9/2024	1.incomplete file.	legal.bajaj
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					ARUN POLYCHEM				
					PRIVATE LIMITED VS.				
				COMPANY	CHARANPAADUKA				
		071010204407202		PETITION IB	INDUSTRIES PRIVATE	IBC Under Sec			
2881	29-08-2024	4(No.of Docs 2)	0710102044072024/1	(IBC)/398(ND)2024	LIMITED	9	5/9/2024	1.incomplete file.	ravivachher
					SARE GURUGRAM				
					PRIVATE LIMITED VS.				
				TRANSFER	BRILLIANT SARE				
		071010205303202	0710102053032024/1	PETITION	REALITY PRIVATE	IBC under Sec			
2882	28-08-2024	4(No.of Docs 2)	6	(IBC)/1(PB)2024	LIMITED	7	5/9/2024	1.bookmarking mandatory.	vndubey
					SARE GURUGRAM				
					PRIVATE LIMITED VS.				
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2883	8/8/2024	4(No.of Docs 1)	2	(IBC)/1(PB)2024	SARE GURUGRAM	1	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
					PRIVATE LIMITED VS.				
				TRANSFER	BRILLIANT SARE				
		071010205303202	0710102053032024/1	PETITION	REALITY PRIVATE	IBC under Sec			
2884	8/8/2024	4(No.of Docs 1)	2	(IBC)/1(PB)2024	LIMITED	7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
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2885	8/8/2024	4(No.of Docs 1)	2	(IBC)/1(PB)2024	LIMITED	7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
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					PRIVATE LIMITED VS.				
				TRANSFER	BRILLIANT SARE				
		071010205303202	0710102053032024/1	PETITION	REALITY PRIVATE	IBC under Sec			
2886	8/8/2024	4(No.of Docs 1)	2	(IBC)/1(PB)2024	LIMITED	7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
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		071010205631202		APPLICATION	VEHICH CINICH AS TOTAL	Soc 43/4) #/v:		with true copy reminder 2 this document filled again and again without	namitha@comuidless
2887	20 07 2024	4(No.of Docs 2)			ASHISH SINGH VS. ICICI BANK LTD.	Sec 43(1) r/w Sec 44 (1)	5/9/2024	removing the defects	mamina@samviulega
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2888	29-08-2024	071010204956202 4(No.of Docs 1)	0710102049562024/4	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	5/9/2024	1.bookmarking mandatory. with page numbering	mathuropadv
				COMPANY	PARSVNATH DEVELOPERS LTD VS				
		071020041330201	0710200413302018/1	-	SAVEMAX WHOLESALE	IBC Under Sec			
2889	6/8/2024	8(No.of Docs 2)	5	(IBC)/138(ND)2018	CLUB PVT LTD	9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
				COMPANY					
		071010204958202		PETITION IB	CANARA BANK VS.			1.bookmarking mandatory, with page	
890	29-08-2024	4(No.of Docs 1)	0710102049582024/4	(IBC)/386(ND)2024	YOGENDRA SINGH	Section 95(1)	5/9/2024	numbering	mathuropadv
		,		COMPANY		Application			
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891	11/8/2024	071020040164201	0710200401642016/8	(COMPANIES	M/S WINNER DEVICE & DISPLAY PVT LTD	other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
091	11/0/2024	6(No.of Docs 2)	0710200401642016/6	COMPANY	DISPLATEVILID	Application	5/5/2024	2430040	D3552021
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892	11/8/2024	6(No.of Docs 2)	0710200401642016/8		DISPLAY PVT LTD	provisions	5/9/2024	2436846	D3552021
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893	11/8/2024	6(No.of Docs 2)	0710200401642016/6	`	DISPLAY PVT LTD	provisions	5/9/2024	this document	D3552021
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894	11/8/2024	6(No.of Docs 2)	0710200401642016/6	ACT)/2(ND)2016 COMPANY	DISPLAY PVT LTD	provisions	5/9/2024	this document	D3552021
				PETITION	MR PRITAM KUMAR VS.	Application under any		1.vol 1 and vol 2 missing as per index in	
		071020040164201		(COMPANIES	M/S WINNER DEVICE &	other		pdf. 2. compliance or last order to file	
895	11/8/2024	6(No.of Docs 2)	0710200401642016/6	, -	DISPLAY PVT LTD	provisions	5/9/2024	this document	D3552021
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896	11/8/2024	6(No.of Docs 2)	0710200401642016/6	COMPANY	DISPLAY PVT LTD	provisions Application	5/9/2024	this document	D3552021
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897	11/8/2024	6(No.of Docs 2)	0710200401642016/6		DISPLAY PVT LTD	provisions	5/9/2024	this document	D3552021
				COMPANY		Application			
		071020040164201		PETITION (COMPANIES	MR PRITAM KUMAR VS. M/S WINNER DEVICE &	under any other		1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file	
898	11/8/2024	6(No.of Docs 2)	0710200401642016/6		DISPLAY PVT LTD	provisions	5/9/2024	this document	D3552021
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899	11/8/2024	6(No.of Docs 2)	0710200401642016/6	, , ,	DISPLAY PVT LTD	provisions	5/9/2024	this document	D3552021
				COMPANY PETITION	MR PRITAM KUMAR VS.	Application			
		071020040164201		(COMPANIES	M/S WINNER DEVICE &	under any other		please contact to registry. or call 011	
900	11/8/2024	6(No.of Docs 2)	0710200401642016/7	ACT)/2(ND)2016	DISPLAY PVT LTD	provisions	5/9/2024	2436846	D3552021
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				COMPANY PETITION	MR PRITAM KUMAR VS.	Application under any		1.vol 1 and vol 2 missing as per index in	
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902	11/8/2024	6(No.of Docs 2)	0710200401642016/6	,	DISPLAY PVT LTD	provisions	5/9/2024	this document	D3552021
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2904	11/8/2024	071020040164201 6(No.of Docs 2)	0710200401642016/6		M/S WINNER DEVICE & DISPLAY PVT LTD	other provisions	5/9/2024	pdf. 2. compliance or last order to file this document	D3552021
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2905	11/8/2024	6(No.of Docs 2)	0710200401642016/6		DISPLAY PVT LTD	provisions	5/9/2024	this document	D3552021
				COMPANY PETITION	MR PRITAM KUMAR VS.	Application under any			
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2906	11/8/2024	6(No.of Docs 2)	0710200401642016/8	ACT)/2(ND)2016 COMPANY	DISPLAY PVT LTD	provisions Application	5/9/2024	2436846	D3552021
				PETITION	MR PRITAM KUMAR VS.	under any			
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2907	11/8/2024	6(No.of Docs 2)	0710200401642016/8	ACT)/2(ND)2016 COMPANY	DISPLAY PVT LTD	provisions Application	5/9/2024	2436846	D3552021
				PETITION	MR PRITAM KUMAR VS.	under any		1.vol 1 and vol 2 missing as per index in	
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2908	11/8/2024	6(No.of Docs 2)	0710200401642016/6	ACT)/2(ND)2016 COMPANY	DISPLAY PVT LTD	provisions Application	5/9/2024	this document	D3552021
				PETITION	MR PRITAM KUMAR VS.	under any		1.vol 1 and vol 2 missing as per index in	
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2909	11/8/2024	6(No.of Docs 2)	0710200401642016/6	ACT)/2(ND)2016 COMPANY	DISPLAY PVT LTD	provisions Application	5/9/2024	this document	D3552021
				PETITION	MR PRITAM KUMAR VS.	under any		1.vol 1 and vol 2 missing as per index in	
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2910	11/8/2024	6(No.of Docs 2)	0710200401642016/6	ACT)/2(ND)2016 COMPANY	DISPLAY PVT LTD	provisions Application	5/9/2024	this document	D3552021
				PETITION	MR PRITAM KUMAR VS.	under any		1.vol 1 and vol 2 missing as per index in	
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2911	11/8/2024	6(No.of Docs 2)	0710200401642016/6	ACT)/2(ND)2016 COMPANY	DISPLAY PVT LTD	provisions Application	5/9/2024	this document	D3552021
				PETITION	MR PRITAM KUMAR VS.	under any			
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2912	11/8/2024	6(No.of Docs 2)	0710200401642016/7	ACT)/2(ND)2016 COMPANY	DISPLAY PVT LTD	provisions Application	5/9/2024	2436846	D3552021
				PETITION	MR PRITAM KUMAR VS.	under any			
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2913	11/8/2024	6(No.of Docs 2)	0710200401642016/7	ACT)/2(ND)2016	DISPLAY PVT LTD	provisions	5/9/2024	2436846	D3552021
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2914	29-08-2024	071010203936202 4(No.of Docs 1)	0710102039362024/3	, , , ,	LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	4/9/2024	1.pdf is blank.	satishrai
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		071010203908202		TRANSFER APPLICATION	VS. CONCEPT MANAGEMENT	Rule16(d),NCL T Rules,2016			
2915	29-08-2024	4(No.of Docs 2)	0710102039082024/4	_	CONSULTING LIMITED	IBC	4/9/2024	1.bookmarking as per index.	SDPSPartners
								no of objection 1.pagination missing in	
				COMPANY	BANK OF			bookmarking. 2.need every pages sign.	
		071010202327202		PETITION IB	MAHARASHTRA VS.			3. 25rs welfare ticket 3rs court fee date	
2916	28-08-2024	3(No.of Docs 2)	0710102023272023/4	(IBC)/167(ND)2023	POONAM GUPTA	Section 95(1)	3/9/2024	missing in vakalanama.	789789
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2917	28-08-2024	071010202326202 3(No.of Docs 2)	0710102023262023/4	PETITION IB (IBC)/164(ND)2023	MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	3/9/2024	3.25rs welfare ticket 3rs court fee date missing in vakalatnama.	789789
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2918	28-08-2024	3(No.of Docs 2)	0710102023232023/4	(IBC)/163(ND)2023	RAJ KUMAR GUPTA	Section 95(1)	3/9/2024	ticket on blank side of vakalatnama	789789

2919	28-08-2024	071010202324202 3(No.of Docs 2) 071010205665202	0710102023242023/4	INTERVENTION	BANK OF MAHARASHTRA VS. KAPIL GUPTA RATAN DEBNATH VS. SHIV-VANI OIL & GAS EXPLORATION -	Section 95(1)	3/9/2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of reply 3.missed date on vakalatnama 4 paste ticket on blank side of vakalatnama no of objection 1.document type wrong 2 need to write affidavit in dms portal instead of proof of service 3. annexures	789789
2920	31-08-2024	4(No.of Docs 1)	0710102056652024/1	ACT)/6(PB)2024	SERVICES LIMITED	NCLT	3/9/2024	pages need sign with true copy	jeeveshnagrath
2921	27-08-2024	071010204044202 4(No.of Docs 2)	0710102040442024/2	TRANSFER APPLICATION (IBC)/36(PB)2024	ANUBHAV A. AGARWAL VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016,Rule16(d) ,NCLT Rules,2016 IBC	3/9/2024	wrong file need to file fresh transfer application not as additional document	ANIRUTH@LEX- LEGAL.IN
2922	3/8/2024	071010200963202 4(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCL T
		071010205798202	0710102057982022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF	Sec. 230-232 -		no of objection 1. book marking mandatory as per index with pagination 2 mismatched COMPANY APPLICATION NO. CAA.89[ND/ OF 2022 online portal and internal portion	
2923	21-08-2024	2(No.of Docs 2)	2	ACT)/89(ND)2022	DELHI AND HARYANA	Second Motion	3/9/2024	C.A.(CAA)/69(ND)2022	adv.shobhan.mahanti
2924	3/8/2024	071010200963202 4(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCL T
2925	3/8/2024	071010200963202 4(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCL T
2926	3/8/2024	071010200963202 4(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCL T
2927	26.07 2024	071010202002202 3(No.of Docs 2)	0710102020022023/1 0	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST	IBC Under Sec	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman Shah
2928		071010202002202 3(No.of Docs 2)	0710102020022023/1	COMPANY PETITION IB	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman Shah
2929		071010202002202 3(No.of Docs 2)	0710102020022023/1 0	COMPANY PETITION IB	UNIWORTH ENTERPRISES LLP VS.	IBC Under Sec	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman

2930	26-07-2024	071010202002202 3(No.of Docs 2)	0710102020022023/1 0	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman Shah
2931	6/4/2024	071010202885202 4(No.of Docs 0)	0710102028852024/5	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4 /5. file all in one slash	
2932	22-08-2024	071010205579202 4(No.of Docs 2)	0710102055792024/1	COMPANY PETITION (COMPANIES ACT)/129(ND)2024	AMAN TEKRIWAL VS. NOTESGEN TECHNOLOGIES PRIVATE LIMITED	Sec. 73(4)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf and index	adv.shobhan.mahanti
2933	22-08-2024	071010204348202 3(No.of Docs 4)	0710102043482023/1 7	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec	3/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3 double pagination page no 1 to 42 volume 2 and 3 4 need proper pagination in pdf	MITHILESHPANDEY0
2934	26-08-2024	071010206677202 2(No.of Docs 2)	0710102066772022/8	COMPANY PETITION IB (IBC)/690(ND)2022	SADHNA GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	3/9/2024	1.bookmarking mandatory. with pagination	nishi.eap
2935	6/4/2024	071010202885202 4(No.of Docs 0)	0710102028852024/4	COMPANY PETITION IB (IBC)/326(ND)2024 INTERLOCUTORY	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4 /5. file all in one slash no of objection 1.bookmarking	
2936	26-08-2024	071010202798202 0(No.of Docs 2)	0710102027982020/6	, , , ,	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/9/2024	mandatory. with page numbering 2. paper cutting 19. 3.need every pages ocr.	Mansumyer Singh
2937	6/5/2024	071010203936202 4(No.of Docs 0)	0710102039362024/1	INTERLOCUTORY APPLICATION (I.B.C)/2557(ND)20 24	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	2/9/2024	no of objection 1.ocr missed in annexures pages 2. pagination do as like 1 to 46 instead pf 46 in volume 1 3 page nO 273 to 318 Missed ocr	
2938		071010205387202 3(No.of Docs 2) 071010208900202	0710102053872023/3	23	II	Sec 60(5)	2/9/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3.need every pages ocr. no of objection 1. petition need nclt last	deepakkagarwal
2939		3(No.of Docs 2) 071010201610202 4(No.of Docs 2)	0710102089002023/4 0710102016102024/3	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	Sec 60(5)	2/9/2024	compliance order or file fresh no of objection 1. annexures pages missed sign with true copy 2.page no 15 to 63 pixel cut of font	AMS.MISHA DEV&DEV
2941		071010205224202 4(No.of Docs 1)	0710102052242024/1	INTERLOCUTORY APPLICATION(IBC	SANJEEV BINDAL VSRADHEY SHAM TANDON MFG. PVT. LTD.		2/9/2024	No of objection 1 1 rs court fee missed on vakalatnama 2 need to write written submission in dms portal on document type not in any other documents	sanjeev bindal
2942	23-08-2024	071010205303202 4(No.of Docs 2)	0710102053032024/1 5	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec	2/9/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3. 25rs welfare ticket missing 3rs court fee missing date missing in vakalatnama.	vndubey

2943	4/8/2024	071010205222202 4(No.of Docs 2)	0710102052222024/1	COMPANY PETITION IB (IBC)/437(ND)2024	CANARA BANK VS. GURMEET KAUR M S UNIQUE SYSTEM	Section 95(1)	31-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAWA HA
2944	11/8/2024	071010204401202 4(No.of Docs 1)	0710102044012024/3	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)20 24	THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	31-08-2024	no of objection 1. pagination missed in book marking as per index 2.missed C.P NO. (IB) in pdf 3 notary missed in affidavit 4.not verified affidavit 5 missed COMPLIANCE OF ORDER DATED 15.07.2024 which mention in index 6. annexures pages missed sign with true copy	sheetal92
2945	22-08-2024	071010203981202 4(No.of Docs 1)	0710102039812024/1	COMPANY PETITION IB (IBC)/460(ND)2024	CENTRAL BANK OF INDIA VS. RAVI BHOLA	Section 95(1)	31-08-2024	no of objection 1. document typer need to write & amp; amp; quot; any another document & amp; amp; quot; instead of & amp; amp; quot; proof of service & amp; amp; quot; 2. pagination missed in book marking	bkmdelhi
2946	24-08-2024	071010202427202 3(No.of Docs 1)	0710102024272023/5	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec	31-08-2024	no of objection 1. book marking mandatory as per index with pagination	Naren01
2947	21-08-2024	071010210796202 0(No.of Docs 1)	0710102107962020/1	INTERLOCUTORY APPLICATION (I.B.C)/5080(PB)20 20	SATYA PRAKASH GUPTA VS. M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	31-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. file not uploaded 3 only index uploaded	spgfinance
2948	29-07-2024	071010208374202 1(No.of Docs 2)	0710102083742021/2	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS. GLOBUS SALES INDIA PRIVATE LIMITED	Sec. 241(1)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.counsel detail missed in index page with sign	D11812003
2040	22.08.2024	071010204130202	0740402044202004/6	INTERLOCUTORY APPLICATION (I.B.C)/2538(ND)20	KRUPASINDHU MANDAL VSUTM	Sec 50(5)	24.09.2024	no of objection 1. book marking mandatory as per index with pagination 2.index missed in pdf 3. missed sign at the page no 4 at the place of counsel detail 4. page no 10 wrong adjustment	kontinakan
2949		4(No.of Docs 2) 071010208007202 2(No.of Docs 0)	0710102041302024/6 0710102080072022/9	COMPANY PETITION (COMPANIES	ENGINEERING PVT LTD VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec 60(5) Sec. 241(1),Sec. 242(4),Section 246	31-08-2024	in alignment no of objection 1 page no 34 missed in book marking 2. application need nclt last compliance order 3. page no 3 not visible	kantimohan
2951		071010241302201 7(No.of Docs 2)	0710102413022017/1 6	CP(AA) MERGER AND	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	No of objection 1.incomplete book marking as per index with pagination	rakesh@12
2952	29-08-2024	071010241302201 7(No.of Docs 2)	0710102413022017/1 2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	no of objection 1. pagination missed in pdf and book marking also 2.sign missed in pdf 3. index missed in pdf	rakesh@12

2953	9/10/2023	071010208692202 3(No.of Docs 0)	0710102086922023/3	COMPANY PETITION IB (IBC)/114(ND)2024	SAMIR JAIN	Section 94(1)	31-08-2024	no of objection 1.missed sign of reply every pages 2. page 68 71 73 106 107 108 not readable page 3. double pagination in pdf in both volume 4. index page missed in pdf in volume 2 5 index page missed in book marking 6 volume wise index missed in pdf 7 page no 172 to 210 page missed in book marking in volume 2 8 book marking do as volume wise index of both volume 9 annexure page missed sign with true copy 10 page no 213 to 216 220 224 225 not visible 11 259 page have wrong alignment	
		071010205230202		COMPANY PETITION IB	CANARA BANK VS. PAPINDER SINGH			no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO	SAURABHKUSHAWA
2954	4/8/2024	4(No.of Docs 2)	0710102052302024/1	(IBC)/439(ND)2024 COMPANY	MAKAN JV HOLDING PRIVATE	Section 95(1)	31-08-2024	MISSED IN PDF	НА
2955	13 08 2024	071010210840202 3(No.of Docs 1)	0710102108402023/5	PETITION IB (IBC)/84(ND)2024	LIMITED VS. MR ANUJ NAUTIYAL	Section 95(1)	31-08-2024	no of objection 1. proof of service uploaded 2. incomplete file uploaded	Sahil36
2956	21-08-2024	071010204818202 4(No.of Docs 5)	0710102048182024/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/210(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	31-08-2024	no of objection 1. pagination missed in book marking as per index 2. delete extra same copy of reply affidavit annexure vakalatnama 3. court fee hide the written portion of vakalatnama 4.annexures pages missed sign with true copy	advdipankarbrar
2957	20-08-2024	071010203852202 3(No.of Docs 1)	0710102038522023/5		RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index need in pdf and book marking	Ashutosh Gupta
2958	21-08-2024	071010204818202 4(No.of Docs 5)	0710102048182024/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/210(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	31-08-2024	no of objection 1. pagination missed in book marking as per index 2. notary not visible in affidavit 3.verification detail not visible in affidavit 4 page no 49 51 56 hindi page need english translate copy 5 ticket paste blank side of vakalatnama 6 ticket hide written portion of vakalatnama 7 delete repeat pdf of reply to online portal	ajaykumargupta
2959	21-08-2024	071010203884202 4(No.of Docs 3)	0710102038842024/1	APPLICATION (I.B.C)/2658(ND)20	AJIT GYANCHAND JAIN VS. COMMITTEE OF CREDITORS OF COAST TOWN PLANNERS PRIVATE LIMITED I.E. PHOENIX ARC PRIVATE LIMITED (TRUSTEE OF PHOENIX TRUST FY22- 16)	Sec 60(5)	31-08-2024	no of objection 1. delete extra same pdf on dms portal	arguspartners
2960	29-08-2024	071010241302201 7(No.of Docs 2)	0710102413022017/1 1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	no of objection 1. index page missed in pdf 2 pagination missed in book marking 3 pagination missed in pdf	rakesh@12

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2961	21-08-2024	071010216618201 9(No.of Docs 1)	0710102166182019/1 1	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD M/S PITAMBARA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-08-2024	No of objection 1. bookmarking mandatory as per index with pagination as per index 2 index page missed in book marking 3 index page missed in pdf 4 missed 3 rs court fee and 25 rs welfare tickets on vakalatnama	satishrai
2962	23-08-2024	071020040054201 2(No.of Docs 2)	0710200400542012/9	COMPANY PETITION (COMPANIES ACT)/144(ND)2012	BOOKS PRIVATE LIMITED VS. M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions	31-08-2024	1.all document file separately. in different slash	Keystone Partners
2963	22-08-2024	071010204233202 4(No.of Docs 1)	0710102042332024/1	COMPANY PETITION (COMPANIES ACT)/107(ND)2024	RAMESH GROVER & ORS VS. MIS PGT COMPONENTS LTD	Sec. 241(1),Sec. 242(4)	31-08-2024	no of objection 1. sign missed in index at the place of counsel detail 2. annexures pages missed sign with true copy	aaryan@sasttralegal
2964	21-08-2024	071010208374202 1(No.of Docs 2)	0710102083742021/3	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS. GLOBUS SALES INDIA PRIVATE LIMITED	Sec. 241(1)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 ocr missed in rejoinder	D11812003
		071010204779202		COMPANY PETITION IB	RAJINDER KUMAR MITTAL VS. EDELWEISS ASSET RECONSTRUCTION			no of pagination 1. index page missed in pdf 2. book marking mandatory as per	
2965		3(No.of Docs 2) 071010206986202	0710102047792023/2	INTÉRLOCUTORY APPLICATION (I.B.C)/2695(PB)20	CHANDRA PRAKASH	Section 94(1)	31-08-2024	index with pagination no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of written	akanchhasinha
2966	9/8/2024	0(No.of Docs 2) 071010207005202 2(No.of Docs 4)	0710102069862020/3 0710102070052022/5	COMPANY APPEAL(COMPAN IES ACT)/212(ND)2022	COMPANIES NCT OF	Sec 66(1) Sec 252 (1)	29-08-2024	no of objection 1. ocr missed in pdf 2. page no 169 is dim 3. volume 2 missed book marking as per index 4. volume 3 missed book marking as per index 5 page no 384 and 386 395 are paper cutting 6 page no 406 408 410 not readable 7.write reply in any other document in dms portal	As25793 abhay@123
2968	21-08-2024	071010200051202 3(No.of Docs 2)	0710102000512023/5	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)202 3	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.page no 16 wrong page alignment in pdf	VIKRAMNIMBLI
2969	24-08-2024	071010206257202 4(No.of Docs 1)	0710102062572024/2	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS. NOIDA MARKETING PRIVATE LIMITED	IBC under Sec	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3. index page missed in pdf	knmncit
2970		071010200893202 4(No.of Docs 2)	0710102008932024/6	COMPANY APPEAL(COMPAN IES	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	29-08-2024	no of objection 1.missed COMPANY PETITION NO OF 2024 in pdf	Abdula569
2971		071010201470202 4(No.of Docs 1)	0710102014702024/1	COMPANY APPEAL(COMPAN IES	M/S ROSEMARY BUILDCON PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	29-08-2024	no of objection 1. improper book marking as per index with pagination. bookmarking must be as per index	auraleague

				INTERLOCUTORY				no of objection 1. book marking	
		071010206986202		APPLICATION (I.B.C)/2695(PB)20	CHANDRA PRAKASH			mandatory as per index with pagination 2. need every pages sign of written	
2972	27-07-2024	0(No.of Docs 2)	0710102069862020/4	INTERLOCUTORY	VS. BVG INDIA LIMITED	Sec 66(1)	29-08-2024	submission	As25793
2973	16-08-2024	071010204903202 4(No.of Docs 2)	0710102049032024/3	APPLICATION (I.B.C)/3029(ND)20 24	BIMAL KUMAR SHARMA VS. IDBI BANK LTD.	Sec 60(5)	28-08-2024	no of objection 1. ocr missed in pdf	Sonia1972!
2974	28-07-2024	071010204401202 4(No.of Docs 1)	0710102044012024/1	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)20 24	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.annexures pages missed sign with true copy 3. missed CP(IB) NO IN PDF	sheetal92
2975	6/6/2024	071010203725202 2(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)20 22	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
2976	6/6/2024	071010203725202 2(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)20 22	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
2977		071010204958202 4(No.of Docs 2)	0710102049582024/2	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 missed ocr in pdf	sna2277
2978		071010204956202 4(No.of Docs 2)	0710102049562024/2	COMPANY PETITION IB	CANARA BANK VS.	Section 95(1)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in pdf	sna2277
2979	6/6/2024	071010203725202 2(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)20 22	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
2980		071010204264202 4(No.of Docs 1)	0710102042642024/2	TRANSFER APPLICATION	SARANGA AGARWAL VS. STATE BANK OF INDIA (THROUGH RP MR. AJIT KUMAR M S UNIQUE SYSTEM	Rule 11 of NCLT, 2016,Rule16(d) ,NCLT Rules,2016 IBC		1.document file name wrong upload in pdf.	ANIRUTH@LEX- LEGAL.IN
2981	29-07-2024	071010204401202 4(No.of Docs 1)	0710102044012024/2	` , ` ,	THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S	Sec 60(5)	27-08-2024	no of objection 1.pagination missed in book marking as per index 2. missed CP (IB) NO in pdf 3. annexures every pages missed sign with true copy	sheetal92

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2982	6/6/2024	071010203725202 2(No.of Docs 2) 071010203926202	0710102037252022/3	22 INTERVENTION PETITION(COMPA NIES	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
2983	16-08-2024	4(No.of Docs 1)	0710102039262024/1	ACT)/7(PB)2024	VINOD KUMAR GUPTA	Sec 424 (3)	24-08-2024	copy of annexures pages	swaroop
2984	22-07-2024	071010208723202 0(No.of Docs 2)	0710102087232020/5 2	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	24-08-2024	no of objection 1.pagination missed in book marking as per index 2. missed proof of service in reply	rmalik2301
2985	8/8/2024	071010204072202 2(No.of Docs 1)	0710102040722022/1 1	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. MR ABHISHEK GUPTA	Section 95(1)	24-08-2024	no of objection 1 only proof of service uploaded	dsingh205
2986	24-07-2024	071010208125202 3(No.of Docs 1)	0710102081252023/8	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages ocr 3.this pages is wrong adjust 32 to 41	gauravca
2987	30-07-2024	071010208936202 2(No.of Docs 2)	0710102089362022/4	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)20 22	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Application under any other provisions- IBC	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign.	ds337052
2988		071010208915202 2(No.of Docs 2)	0710102089152022/4	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)20 22	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA		24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign.	ds337052
2989	5/8/2024	071010208967202 3(No.of Docs 1)	0710102089672023/1	APPLICATION (I.B.C)/5568(ND)20	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	24-08-2024	no of objection 1. index page missed in pdf with sign at the place of counsel detail 2. index page missed in book marking	ATIUTTAM
2990	31-07-2024	071010207297202 0(No.of Docs 4)	0710102072972020/1 1	COMPANY APPLICATION(CO MPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONTRUCTION PVT. LTD.	Application under any other provisions	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed CP NO in pdf 3. need every pages sign with true copy 4. missed title of document type on dms portal 5. missed index page in pdf and book marking with sign of counsel detail 6.delete extra same copy on dms portal 7. incomplete file uploaded	arpit2491
2991	9/8/2024	071010207297202 0(No.of Docs 2)	0710102072972020/1 2	COMPANY APPLICATION(CO MPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONTRUCTION PVT. LTD.	Application under any other provisions	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf 3. need every pages sign with true copy	arpit2491

2992	8/8/2024	071010204234202 4(No.of Docs 3)	0710102042342024/2	CONTEMPT PETITION (IBC)/13(ND)2024	MR. RAMACHANDRAN SUBRAMANIAN VS. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT	Rule 11 of NCLT, 2016	24-08-2024	no of objection 1.mismatched C.P. (IB)/197(PB)2017 in online portal and COMPANY PETITION (ill) NO. I5(PB)/2017 internal pdf 2.3 rs court fee missed on vakalatanama 3. hindi pages need english translate copy	anujbhandari123
2993	17-08-2024	071010202938202 3(No.of Docs 2)	0710102029382023/4	IES .	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	24-08-2024	no of objection 1. missed book marking mandatory as per index with pagination 2.missed compliance of order dated 16.08.2024 which you mention in index	sameer.srivastava661
2994	13-08-2024	071010202781202 3(No.of Docs 2)	0710102027812023/6	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	24-08-2024	No of objection 1.incomplete book marking as per index 2 pagination require missed in book marking 3 page no 9 wrong adjustment in alignment 4 page no 14 to 16 need to english type copy 5 page no 17 to 21 and 31 to 43 missed ocr 6 page no 22 to 29 missed sign with true copy	corporatejudis@NCL T
2995	13-08-2024	071010208125202 3(No.of Docs 1)	0710102081252023/9	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 proof of service missed	gauravca
2996		071010201888202 1(No.of Docs 2)	0710102018882021/2 0	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion		no of objection 1. bookmarking mandatory. with page numbering 2. need every pages sign and true copy in Annexure. 3. need every pages ocr.	anubhavncit
2997		071010201116202 4(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)20 24	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED ICICI BANK LIMITED VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS	Application under any other provisions- IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
2998	20-08-2024	3(No.of Docs 2)	0710102022962023/5		LIMITED	Sec 60(5) Application	23-08-2024	1.need every pages ocr.	sanjay.bhatt
2999	29-06-2024	071010201116202 4(No.of Docs 2)	0710102011162024/3	APPLICATION (I.B.C)/1370(ND)20	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	under any other provisions- IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
3000	14-08-2024	071010213097201 9(No.of Docs 2)	0710102130972019/3	COMPANY PETITION IB (IBC)/2017(PB)201 9	DINESH CHAND JAIN & ORS VS. M/S FANTASTIC BUILDCON PRIVATE LIMITED & ORS	Sec 42	23-08-2024	no of objection 1.missed page no 129 to 172 in index 2. missed sign and counsel detail in index 3. page no 76 80 85 88 96 131 132 133 134 135 136 137 138 139 are readable 4 missed 25 rs welfare 3 rs court fee on vakalatnama	asa@asalegal.in
3001	29-06-2024	071010201116202 4(No.of Docs 2)	0710102011162024/3	APPLICATION (I.B.C)/1370(ND)20	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal

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3002	14-08-2024	071010202140202 4(No.of Docs 2)	0710102021402024/1	PETITION (IBC)/14(ND)2024	VINOD KHANNA VS. SHYAM ARORA	Rule 11 of NCLT, 2016	23-08-2024	mandatory as per index with pagination 2. ocr missed in pdf	Khushboo230
3003	29-06-2024	071010201116202 4(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)20 24	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
3004		071010202698202 3(No.of Docs 0)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1732(ND)20	MR. JEETENDRA S KAUSHAL VS. MR. ATUL KUMAR KANSAL RP OF UNIVERSAL BUILDWELL PRIVATE LIMITED	Sec 60(5)	23-08-2024	no of objection 1. missed sign of every page of report 2. missed sign of with true copy of annexures pages of all volume 3. page no 64 blank page 4. page no 132 136 184 186 202 239 245 247 276 375 379 454 461 465 525 549 553 580 584 631 635 680 684 713 728 732 688 795 799 815 819 834 838 853 857 hindi page need english translate copy 5 page 149 150 151 152 153 154 155 156 157 158 159 160 161 169 178 266 267 268 269 272 453 459 485 486 487 489 490 491 492 493 494 495 496 497 498 513 514 515 520 570 536 574 579 581 583 585 586 587 588 589 590 591 592 652 674 679 751 774 775 776 777 are paper cutting 6 volume wise missed index in volume 2, 3 4 5 7 index page missed in book marking 2 3 4 5 8 annexures page need sign with true	quadiegai
3005	20-08-2024	071010202631202 3(No.of Docs 2)	0710102026312023/6	COMPANY PETITION IB (IBC)/290(ND)2023	SHIVEN METALS VS. UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec	23-08-2024	1.bookmarking mandatory. With pagination	GAURAVRAGHAV8B
3006	13-08-2024	071010200855202 4(No.of Docs 1)	0710102008552024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2024	MAKAMS INDUSTRIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page also need in book marking	sarkar6996
3007	10/8/2024	071020042476201 8(No.of Docs 1)	0710200424762018/9	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf	varun.sharma301
3008	22-07-2024	071010240140201 6(No.of Docs 2)	0710102401402016/2 7	COMPANY PETITION (COMPANIES ACT)/1236(PB)201 6	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	23-08-2024	no of objection 1. book marking mandatory as per index with pagination	archerjurists
3009	20-08-2024	071010201040202 4(No.of Docs 2)	0710102010402024/8	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)202 4	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD SUBHASH CHANDER	Rule 11 of NCLT, 2016	23-08-2024	1. pagination missing in pages.	bajpaianand24
3010	23-07-2024	071020040145201 6(No.of Docs 2)	0710200401452016/3 6	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	23-08-2024	no of objection 1. index page missed in book marking . 2. some pages have wrong adjust in ALIGNMENT pdf 3. missed C.P (IB) NO IN PDF	CSSHARAD

3011		071010201823202 2(No.of Docs 1)	0710102018232022/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/124(ND)2022	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Application under any other provisions	23-08-2024	no of objection 1.missed compliance of order dated 05.06.2024 which you mention in index	aaryan@sasttralegal
3012		071010201806202 3(No.of Docs 2)	0710102018062023/2	COMPANY PETITION IB (IBC)/283(ND)2023	MANISH BHASKAR	Section 94(1)	23-08-2024	mandatory as per index with pagination 2. pagination missed in pdf 3 pagination missed in index 4 application need nclt last compliance order 5 missed sign in pdf	kapoorandcompany
3013		071010206004202 1(No.of Docs 3)	0710102060042021/2	COMPANY PETITION (COMPANIES	SMT. PREETI SRIVASTAVA VS. M/S SOHO FOUNDATION	Soc 241(4)	21-08-2024	no of objection 1. need to write reply in document type instead of any other document on dms 2. book marking mandatory as per index with pagination 3. ocr missed in reply 4 delete extra reply on dms portal 5 counsel detail missed on index page 6. index pages need sign at the place of counsel detail	D11812003
3013	29-07-2024	I(NO.01 DOCS 3)	0710102060042021/2	ACT)/10(PB)2022	SOHO FOUNDATION	Sec. 241(1)	21-00-2024	need sign at the place of counsel detail	D11012003
3014		071020042476201 8(No.of Docs 2)	0710200424762018/1 1	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD. IPE M/S. DUCTURUS	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of reply	varun.sharma301
3015	8/8/2024	071010206198202 4(No.of Docs 2)	0710102061982024/1	INTERLOCUTORY APPLICATION (I.B.C)/3692(ND)20 24	RESOLUTION PROFESSIONALS PVT. LTD. THROUGH MR. JALESH KUMAR GROVER VS. COC OF SHREE VARDHAMAN BUILDPROP PVT THROUGH KAUTILYA FINAANCE BV	Sec 60(5)	21-08-2024	no of objection 1APPLICANT IN COMPLIANCE OF THE ORDER DATED 29.07.2024 PASSED BY THIS HON'BLE TRIBUNAL missed which mention in index	RIL ASSOCIATES & ADV
3016		071020040147201 6(No.of Docs 2)	0710200401472016/5 7	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1.index page missed in book marking 2. some pages have wrong adjust in pdf 3. need to take affidavit in document type uploading time instead of any other document	CSSHARAD
		071010205913202		COMPANY PETITION IB	UNION BANK OF INDIA LIMITED VS. VIPUL			no of objection 1. need every pages sign of reply 2. missed address in	
		3(No.of Docs 2) 071010206340202 3(No.of Docs 2)	0710102059132023/1 0710102063402023/5	COMPANY PETITION IB	OUPTA NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS. SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec	21-08-2024	affidavit 3.page no 7 not readable 1.index missing in bookmarking.	knmnclt info@dsnlegal
		071020042476201 8(No.of Docs 1)	0710200424762018/1 0	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf and also need in book marking	varun.sharma301
3013	10/0/2024	071010206293202		CONTEMPT PETITION	KAMAL AGARWAL VS.	Rule 11 of	21-00-2024	nieeu ili book iliai kilig	va: นก.อกสกกสอบ 1

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3021	30-07-2024	071010210015202 3(No.of Docs 4)	0710102100152023/3		SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master	Nikhil.mehra
3022	30-07-2024	071010210015202 3(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
3023	10/8/2024	071010203600202 4(No.of Docs 1)	0710102036002024/2	CONTEMPT PETITION (IBC)/15(ND)2024	AAA INSOLVENCY PROFESSIONALS LLP THROUGH MR. ANIL GOEL RESOLUTION PROFESSIONAL VSMR. PRAVEEN KUMAR AND ORS.	Rule 11 of NCLT, 2016	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.index also need in book marking	adityaguha907
3024	30-07-2024	071010210015202 3(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
		071010210034202		COMPANY PETITION (COMPANIES	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE	Sec. 59,Sec.		no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all	
3025	5/8/2024 5/8/2024	3(No.of Docs 4) 071010210034202 3(No.of Docs 4)	0710102100342023/4 0710102100342023/4	COMPANY PETITION (COMPANIES	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	73(4),Sec. 74(2) Sec. 59,Sec. 73(4),Sec. 74(2)		no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	
3027	9/8/2024	071010204797202 3(No.of Docs 2)	0710102047972023/3	APPLICATION (I.B.C)/3200(ND)20	CBRE SOUTH ASIA PRIVATE LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Sec 60(5)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.ocr missed in pdf 3.need sign with true copy of every pages 4. missed 25 rs welfare fee and 3 rs court fee on vakalatnama	admin@chandhiok.co m
3028	30-07-2024	071010210015202 3(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra

3029	4/8/2024	071010205162202 4(No.of Docs 2)	0710102051622024/1	COMPANY PETITION IB (IBC)/424(ND)2024	CANARA BANK VS. SANGEETA JAIN	Section 95(1)	20-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAWA HA
3030	5/8/2024	071010210034202 3(No.of Docs 4)	0710102100342023/4	COMPANY	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable no of objection 1. pagination missed in	Nikhil.mehra
3031	31-07-2024	071010205174202 4(No.of Docs 1)	0710102051742024/1	PETITION IB (IBC)/404(PB)2024	IDBI BANK LIMIKTED VS. HIL INDIA LIMITED	IBC under Sec 7	20-08-2024	book marking as per index 2.annexures every page missed sign with true copy.	BBLS@123
3032	5/8/2024	071010210034202 3(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	
3033	12/8/2024	071010200193202 2(No.of Docs 1)	0710102001932022/5		CS SATYADEVI ALAMURI VS. AJAY KUMAR BISHNOI	Sec. 45 (1)	16-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. document type wrong 3. need affidavit of services in document type 4. proof of service not required in affidavit of service 5 delete extra same copy in dms portal	bhavanaduhoon
3034	10/8/2024	071010203751202 3(No.of Docs 1)	0710102037512023/5	CONTEMPT PETITION (IBC)/33(ND)2023	AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VSMEGHA VERMA	Rule 11 of NCLT, 2016	16-08-2024	no of objection 1. book marking mandatory as per index with pagination	adityaguha907
3035	12/8/2024	071010200186202 2(No.of Docs 2)	0710102001862022/9	COMPANY PETITION IB (IBC)/57(PB)2022	ISKCON INFOTECH PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	16-08-2024	no of objection 1. need every page sign of reply 2.compliance of order dated 12.06.2024 passed by this Hon'ble Tribunal which mention in index 3.annexure pages missed ocr	tusharsingh145
3036	12/8/2024	071010200343202 2(No.of Docs 2)	0710102003432022/1 0	COMPANY PETITION IB (IBC)/55(PB)2022	ANJANEY STEELS PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	16-08-2024	No of objection 1 IN COMPLIANCE OF ORDER DATED 12.06.2024 missed which mention in index 2 missed every page sign of reply	tusharsingh145
3037	12/8/2024	071010203814202 4(No.of Docs 2)	0710102038142024/1 7	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	16-08-2024	no of objection 1. double pagination in pdf 2. page no 41 43 44 52 53 54 not readable 3. mismatched document type & (amp; amp; quot; affidavit & (amp; amp; quot; and documents & (amp; amp; quot; reply & (amp; amp; quot; in dms portal 4. write document type according to the internal pdf 5 affidavit of compliance need nclt last order	sanjay918

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3038	8/8/2024	071010202666202 4(No.of Docs 2)	0710102026662024/3	PETITION IB (IBC)/170(ND)2024	PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	16-08-2024	readable 3. ocr missed in pdf 4 page 2 to 3 missed sign and ocr	9971003100
3030	0/0/2024	4(NO.01 DOCS 2)	0710102020002024/3	(150)/170(ND)2024	GLOW INFOCOM	9	10-00-2024	to 3 missed sign and oci	397 1003 100
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3039	30-07-2024	3(No.of Docs 2)	0710102077412023/3	ACT)/244(ND)2023	DELHI & HARYANA	Sec 252 (3)	16-08-2024	1.bookmarking as per index.	AshishSingh
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				COMPANY	THROUGH SERIOUS	Section 465 of			
		071010202174202		PETITION (COMPANIES	FRAUD INVESTIGATION OFFICE VS. PRABHAT	the Companies			
3040	9/8/2024	1(No.of Docs 1)	0710102021742021/6	`	KUMAR SRIVASTAVA	Act 2013	16-08-2024	1.incomplete file.	sfionclt
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3041	12/8/2024	2(No.of Docs 1)	0710102001932022/6	. , , ,	KUMAR BISHNOI	Sec. 45 (1)	16-08-2024	of service	bhavanaduhoon
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		071010207466202	0710102074662021/4	-	ANAND INFOEDGE	IBC under Sec		3. annexures pages need sign with true	
3042	26-07-2024	1(No.of Docs 1)	1	(IBC)/682(PB)2021	PRIVATE LIMITED	7	16-08-2024	copy	associate.amc
		,						No of objection 1. mismatched	
		074040005445000		COMPANY	DHANLAXMI BANK			document type in dms portal and inner	
3043	11/12/2023	071010205145202 3(No.of Docs 2)	0710102051452023/3	PETITION IB (IBC)/433(ND)2023	LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
3043	11/12/2023	3(NO.01 DOCS 2)	07 10 10 20 3 14 3 2 0 2 3 / 3	(IDC)/433(ND)2023	WARZOOK	Section 93(1)	14-00-2024	No of objection 1. mismatched	Asaviajan@125
				COMPANY	DHANLAXMI BANK			document type in dms portal and inner	
		071010205145202		PETITION IB	LIMITED VS. K N			pdf 2.missed page 66 to 67 in book	
3044	11/12/2023	3(No.of Docs 2)	0710102051452023/3	(IBC)/433(ND)2023	MARZOOK	Section 95(1)	14-08-2024	marking	Asavrajan@123
				COMPANY	DHANLAXMI BANK			No of objection 1. mismatched document type in dms portal and inner	
		071010205145202		PETITION IB	LIMITED VS. K N			pdf 2.missed page 66 to 67 in book	
3045	11/12/2023	3(No.of Docs 2)	0710102051452023/3			Section 95(1)	14-08-2024	marking	Asavrajan@123
								no of objection 1. mismatched	
								document online portal Affidavits and	
								Reply.pdf 2.write document type portal	
								according to the internal pdf 3. improper	
								book marking as per index with	
				COMPANY				pagination 4 double pagination 5.page	
		071010203814202	0710102038142024/1	COMPANY PETITION IB	ISANGO INDIA PRIVATE			no 43 44 50 51 52 53 not readable 6. missed reply letter in affidavit 7 affidavit	
3046	9/8/2024	4(No.of Docs 1)	6	(IBC)/244(ND)2024		IBC Section 59	14-08-2024	of compliance need nelt order	sanjay918
		, ,	-	,				No of objection 1. mismatched	
				COMPANY	DHANLAXMI BANK			document type in dms portal and inner	
2047	44/40/0000	071010205145202	0740402054450000	PETITION IB	LIMITED VS. K N	Section OF(4)	44.00.0004	pdf 2.missed page 66 to 67 in book	Accuration @400
3047	11/12/2023	3(No.of Docs 2)	0710102051452023/3	(IBC)/433(ND)2023	MARZOOK	Section 95(1)	14-08-2024	marking	Asavrajan@123
				INTERLOCUTORY		Application			
				APPLICATION		under any		no of objection 1.bookmarking	
		071010201369202		(I.B.C)/677(ND)202		other		mandatory page number 2.date missing	
3048	10/2/2024	4(No.of Docs 0)	0710102013692024/3	4	ARVIND MITTAL	provisions- IBC	13-08-2024	in vakalatnama	

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3049	25-05-2024	071010204617202 4(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCL T Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
3050	25-05-2024	071010204617202 4(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCL T Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
3051	25-05-2024	071010204617202 4(No.of Docs 0)	0710102046172024/3	· / · /	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCL T Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
3052	9/8/2024	071010201622201 9(No.of Docs 2)	0710102016222019/3	COMPANY PETITION (COMPANIES ACT)/00151(ND)20	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-08-2024	1.all document file separately.	csnirbhaykumar
3053		071010204617202 4(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCL T Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
3054	7/8/2024	071010209343202 3(No.of Docs 2) 071010210099202 3(No.of Docs 2)	0710102093432023/5 0710102100992023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023 INTERLOCUTORY APPLICATION (I.B.C)/6439(ND)20 23	YG ESTATES PVT LTD LEKHRAJ BAJAJ RERSOLUTION PROFESSIONAL	Sec. 230-232 - Second Motion Application under any other provisions- IBC		no of objection 1.delete extra same copy of pdf in dms portal 2. need last compliance order of nclt no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. missed proof of service	AshishSingh abhi4064
3056		071010209123202 3(No.of Docs 2)	0710102091232023/3	COMPANY PETITION IB	REFEX INDUSTRIES LIMITED VS. TRN ENERGY PRIVATE	IBC Under Sec	12/8/2024	no of objection 1. mismatched document type on dms portal and internal portal pdf 2. application need nclt last compliance order 3. book marking mandatory as per index with pagination 4 missed counsel detail in index page and page no 2 also 5 need every pages missed sign	pranav100293
3057	7/8/2024	071010209082202 3(No.of Docs 1)	0710102090822023/1 1	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	12/8/2024	no of objection 1. missed sign in index at the place of counsel detail 2. pagination missed in book marking	prat_garg

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					R.K. STOCKHOLDING				
				INTERLOCATORY	PRIVATE LIMITED VS.				
				APPLICATION(CO	JYOTI FINANCIAL				
		071010204950202		MPANIES	CONSULTANT	Rule 11 of		no of objection 1. only proof of services	
3058	3/8/2024	4(No.of Docs 1)	0710102049502024/1	ACT)/250(ND)2024	PRIVATELIMITED	NCLT	12/8/2024	uploaded 2. file not uploaded	SHAILENDRA81
				COMPANY	0.1.0.1.0.1.4.0.1.4.4.4.4.4.4.4.4.4.4.4.				
		074040240052202		PETITION	SHRI BHAGWAN VATS	Sec.		no of objection 1.document type wrong	
3059	5/8/2024	071010210952202 3(No.of Docs 1)	0710102109522023/3	(COMPANIES ACT)/2(ND)2024	VS. UDAANSURE PRIVATE LIMITED	241(1),Sec.	12/8/2024	in online portal 2. need to take affidavit of service in online portal	CYIPK2537A
3033	5/6/2024	3(NO.01 DOCS 1)	07 10 102 109 52 202 3/3	INTERLOCUTORY	PRIVATE LIMITED	242(4)	12/0/2024	of service in offilite portal	CTIPK255/A
I				APPLICATION	M/S GLOBE SECURITY			no of objection 1. mismatched CP(ib) no	
1		071010204496202		(I.B.C)/2927(ND)20	SOLUTIONS			in pdf and dms portal 2. need every	
3060	4/8/2024	4(No.of Docs 2)	0710102044962024/4	24	VSNAVNEET GUPTA	Sec 60(5)	12/8/2024	pages sign of written submission	D/2579/2012
				COMPANY	UNION OF INDIA				
		071010209358202		PETITION (COMPANIES	THROUGH SFIO VS. PEEYUSH AGGARWAL				
3061	6/8/2024	0/10/10/209358202 0(No.of Docs 2)	0710102093582020/5	,	AND COMP.	Sec. 140(5)	12/8/2024	1.affidavit missing in pdf.	sfionclt
3001	0/0/2024	0(NO.01 DOCS 2)	0710102093302020/3	ACT)/33(ND)2021	AND COMF.	3ec. 140(3)	12/0/2024	1.amuavit missing in pur.	SHOHER
I				INTERLOCUTORY	FIMOSYS			no of objection 1.index missing in	
				APPLICATION	INFRASTRUCTURE PVT			bookmarking 2.counsel details missing	
		071010204787202		(I.B.C)/3556(ND)20	LTD VSATUL KUMAR			in index 3.address missing in affidavit.	
3062	30-07-2024	4(No.of Docs 1)	0710102047872024/1	24	KANSAL	Sec 60(5)	12/8/2024	4.verified details missing in affidavit.	Srslegal3150
								no of objection 1. book marking	
				INTERLOCATORY	M C E DEVEL ODMENTS			mandatory as per index with pagination 2. ocr missed in pdf 3. wrong	
				INTERLOCATORY APPLICATION(CO	M G F DEVELOPMENTS LIMITED VS. EMAAR			adjustment page no 59 to 70 7	
		071010206852202		MPANIES	MGF CONSTRUCTION			annexures pages missed sign with true	admin@chandhiok.co
3063	11/8/2024	4(No.of Docs 2)	0710102068522024/1			Sec. 242(4)	12/8/2024	copy of every pages	m
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				COMPANY	UNION OF INDIA VS.				
				APPLICATION(CO	DELHI GYMKHANA	Sec.			
		071010209106202		MPANIES	CLUB LIMITED &	242(4),Rule 11			madhavikhanna@123
3064	24-07-2024	3(No.of Docs 1)	0710102091062023/4	ACT)/384(ND)2023	OTHERS GRID COMMERCIAL	of NCLT	12/8/2024	1.incomplete file	4
					PRIVATE LIMITED VS.				
					DEEPKIRAN				
				TRANSFER	ENGINEERS AND				
		071010210822202	0710102108222023/1	APPLICATION/3(P	CONTRACTOR PRIVATE	Rule16(d),NCL			
3065	6/8/2024	3(No.of Docs 2)	5	B)2024	LIMITED	T Rules,2016	12/8/2024	1.incomplete file.	mmconclt
					GAURAV MITTAL VS.				
				COMPANY	EDELWEISS ASSET			no of objection 1.book marking	
2000	0/7/0004	071010204778202	0710102047782023/3	PETITION IB	RECONSTRUCTION	Ca ation 04(4)	40/0/0004	mandatory as per index with pagination	
3066	2/7/2024	3(No.of Docs 1)	0710102047762023/3	(IBC)/526(ND)2023	COMPANY	Section 94(1)	12/8/2024	2.missed ocr in pdf	nksood44
					UNION OF INDIA				
				COMPANY	THROUGH SERIOUS				
				PETITION	FRAUD INVESTIGATION				
			0710102090822023/1		OFFICE VS. AGARWAL			1.bookmarking mandatory. with page	
3067	6/8/2024	3(No.of Docs 1)	0	ACT)/55(PB)2024	GUPTA & KOHLI	Sec. 140(5)	12/8/2024	number	sfionclt
					RAJ KUMAR SINGAL			no of objection 1. book marking	
		071010203698202		APPLICATION (I.B.C)/2487(PB)20	VSCHAIRMAN MONITORING			mandatory as per index with pagination 2. Missed sign of every pages of pdf 3.	
3068	5/8/2024	3(No.of Docs 2)	0710102036982023/2	. , , ,	COMMITTEE	Sec 60(5)	12/8/2024	missed ocr in pdf	nikhilgoyal19
2000	J. J. Z.	5,.10.0. D000 Z)	J. 1010200002020/2			230 00(0)			yojuilo
				COMPANY					
		071010209517202		PETITION IB				no of objection 1. book marking	
3069	1/11/2023	3(No.of Docs 0)	0710102095172023/2	(IBC)/105(ND)2024	SUBHASH GUPTA	Section 94(1)	12/8/2024	mandatory as per index with pagination	
								no of objection 1. page no 154 to 157	
				COMPANY				183 189 191 230 234 235 237 238 240	
				COMPANY PETITION	HONEY SINGH VS. ARM	Soc		241 243 244 245 329 332 333 335 336 338 339 341 are not readable in volume	
		071010204845202		(COMPANIES		Sec. 241(1),Sec.		2 2. 1 rs court fee missed on	
3070	5/8/2024	4(No.of Docs 5)	0710102048452024/3	,		241(1),3ec. 242(4)	12/8/2024	vakalatnama	Snayak
5010	3/0/2024	לה פסחת וחייחנים	0.10102040432024/3	A31/1110(ND)2024	I INVAIL CHAILIED	(- <i>)</i>	12/0/2024	vanadiana	Jiiayak

3071	3/8/2024	071010210599202 3(No.of Docs 1)	0710102105992023/1	23 INTERLOCUTORY	ZAVERI AND CO PVT LTD VS. RAKESH KUMAR AGARWAL	Sec 60(5)	12/8/2024	no of objection 1. missed CP(IB) NO IN PDF 2. Mismatched CP(IB) YEAR IN pdf and online portal reminder 2 this document filled again and again without removing the defects	palashsinghai
		071010205405202		APPLICATION (I.B.C)/3536(ND)20				no of objection 1. mismatched pagination according to the index 2.	
3072	5/8/2024	4(No.of Docs 1)	0710102054052024/1	24	SHRUTI GUPTA VS	Sec 60(5)	11/8/2024	annexure pages missed ocr	BMKHURANA
3073	30-07-2024	071010203640202 4(No.of Docs 2)	0710102036402024/3	CONTEMPT PETITION(COMPA NIES ACT)/11(ND)2024	JAIDEV SEHRAWAT VS. GOLDEN BUILDCON PRIVATE LIMITED SUCCESSFUL	Sec 425	11/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages sign 3.notary missing in affidavit.	zainkhan
				INTERLOCUTORY APPLICATION	RESOLUTION APPLICANT VS.				
2074	E1010004	071010203289202	074040000000004/0	, , , ,		0 00(5)	44/0/0004	no of objection 1.book marking	-1
3074	5/8/2024	1(No.of Docs 1)	0710102032892021/6	21	BANK	Sec 60(5)	11/8/2024	mandatory as per index with pagination	ajeyo
3075	24-07-2024	071010201965202 4(No.of Docs 2)	0710102019652024/3	TRANSFER APPLICATION (IBC)/20(PB)2024	MR. ANIL ANAND PERSONAL GUARANTOR OF CORPORATE DEBTOR ALTAIR INDUSTRIAL TECHNOLOGIES PRIVATE LIMITED) VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCL T Rules,2016 IBC	11/8/2024	1.incomplete file	bhavanaduhoon
3076	24-07-2024	071010201966202 4(No.of Docs 2)	0710102019662024/3	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCL T Rules,2016 IBC	11/8/2024	1.incomplete file. index with book markin . 2. last order (compliance order) to file the document	bhavanaduhoon
3077	28-07-2024	071010201570202 4(No.of Docs 1)	0710102015702024/3	, , ,	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL SANDEEP KUMAR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write affidavit in uploading document type on dms portal instead of proof of service 3. annexures every pages need sign with true copy	lexalliance.jitesh
3078	7/8/2024	071010202361202 1(No.of Docs 2)	0710102023612021/6	APPLICATION (I.B.C)/1505(ND)20	BHATT VSEMPLOYEES	Sec 60(5),Rule 11 of NCLT, 2016	11/8/2024	mandatory. 2.this pages hindi 34,35. 3.this pages not clear 36,37. 4.need every pages ocr.	DPSS & ASSOCIATE
3079	2/8/2024	071010202765202 1(No.of Docs 2)		CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion		1.all document file separately.	RASTOGIFCS5
3080	2/8/2024	071010203279201 8(No.of Docs 2)	0710102032792018/1 4	COMPANY PETITION IB (IBC)/195(ND)2019	SKOOTR GLOBAL PRIVATE LIMITED VS. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages need in book marking also	arclegal

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3081	6/8/2024	071010205469202 4(No.of Docs 3)	0710102054692024/1	COMPANY PETITION (COMPANIES ACT)/124(ND)2024	RUBI RANI VS. SHANI AUTO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.ocr missed in pdf 3. annexures page missed true copy 4.page no 46 is wrong adjustment 5.merged the file of moa and reply 6. mention moa in index	skjnclt
3082	1/8/2024	071010202743202 3(No.of Docs 2)	0710102027432023/7	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec	11/8/2024	no of objection 1. application need last compliance order of nclt 2. pagination missed in book marking	Heament9911
3083	3/8/2024	071010201647202 4(No.of Docs 1)	0710102016472024/2	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATED	IBC under Sec	10/8/2024	no of objection 1. need to write affidavit of service instead of proof of service on document type 2. annexure page missed sign with true copy	thelawwings
3084	7/8/2024	071010200946202 0(No.of Docs 2)	0710102009462020/1 6	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	10/8/2024	NO OF OBJECTION 1. PAGE NO 1 come at the first then come index page 2. counsel detail missed at the last page of written submission	SILVER123
3085	26-07-2024	071010201300202 4(No.of Docs 1)	0710102013002024/4	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	10/8/2024	1.incomplete file.	sfioncit
		071010207297202	0710102072972020/1	COMPANY APPLICATION(CO MPANIES	ARPIT AGARWAL VS. M/S SKYTECH CONTRUCTION PVT.	Application under any other		no of objection 1. book marking mandatory as per index with pagination 2. missed CP NO in pdf 3. need every pages sign with true copy 4. missed title of document type on dms portal 5. missed index in pdf and book marking	
3086	31-07-2024 8/8/2024	0(No.of Docs 2) 071010200638202 1(No.of Docs 1)	0710102006382021/1	ACT)/350(ND)2020 COMPANY PETITION (COMPANIES ACT)/47(ND)2021	ASHUTOSH GUPTA VS. REGIONAL DIRECTOR (NORTHERN REGION) OF MCA	provisions Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2024	with sign of counsel detail no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	arpit2491 Abhishekkumar
3088	26-07-2024	071010201060202 4(No.of Docs 1)	0710102010602024/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	10/8/2024	1.incomplete file.	sfioncIt
3089	30-07-2024	071010201106202 3(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)202 3	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,3 5	mk2005
3090	4/8/2024	071010201435202 4(No.of Docs 4)	0710102014352024/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2024	MR. T.R. ARYA VS. M/S DILAWRI MOTORS PVT. LTD	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	10/8/2024	no of objection 1. both application filled separately in different slash number	nanda@deka

3091		071010201106202 3(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)202 3	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,3 5	mk2005
3092	30-07-2024	071010201106202 3(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)202 3	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,3 5	mk2005
3093	6/8/2024	071010201342202 4(No.of Docs 1)	0710102013422024/8	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	10/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need last order of compliance of nclt	sfionclt
3094	30-07-2024	071010201106202 3(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)202 3	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,3 5	mk2005
3095		071010200903202 4(No.of Docs 1)	0710102009032024/5	INTERLOCUTORY APPLICATION (I.B.C)/511(ND)202	SUNRISES INDUSTIRES THROUGH ITS AUTHORISED SIGNATORY MR VS. UMESH GUPTA LIQUIDATOR	Sec 60(5)	10/8/2024	no of objection 1. file not uploaded 2. only proof of service uploaded 3.book marking mandatory as per index with pagination	alok@kumar
3096	5/8/2024	071010201647202 4(No.of Docs 1)	0710102016472024/3	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec	10/8/2024	no of objection 1. missed CP(IB) NO IN	thelawwings
3097	6/8/2024	071010201683202 4(No.of Docs 2)	0710102016832024/5		ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 241(1)	10/8/2024	no of objection 1. application need last compliance order of nclt 2. index page missed in book marking	D13602017
3098		071010203151202 3(No.of Docs 1)	0710102031512023/4	INTERLOCUTORY APPLICATION (I.B.C)/1941(ND)20 23	SANJAY GARG VS. NARESH SHARMA	Sec 43(1) r/w Sec 44 (1)	9/8/2024	no of objection 1.bookmarking mandatory. with numbering 2.25Rs welfare ticket missing and 3Rs court fee missing in vakalatnama.	akash1401
3099		071010201075202 4(No.of Docs 3)	0710102010752024/2	INTERLOCUTORY APPLICATION (I.B.C)/470(ND)202 4	EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS. MR. SUNIL KUMAR JAIN RP		9/8/2024	no of objection 1. you have uploaded reply and written submission in one diary number with same slash number filled both document in different slash number	fourlegalglobal
3100		071010205941202 4(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)20 24	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta

3101	8/8/2024	071010205406202 4(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmacsneha
3102	8/8/2024	071010210396202 3(No.of Docs 2)	0710102103962023/6	COMPANY PETITION IB (IBC)/721(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec	9/8/2024	no of objection 1.index page missed with sign in pdf 2.index page missed in book marking	bhalla
3103	7/8/2024	071010205941202 4(No.of Docs 1)	0710102059412024/2	, , , ,	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
3104	7/8/2024	071010205941202 4(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)20 24	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
3105	7/8/2024	071010205941202 4(No.of Docs 1)	0710102059412024/2	, , , ,	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
3106	8/8/2024	071010205406202 4(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmacsneha
3107	8/8/2024	071010205406202 4(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmacsneha
108	8/8/2024	071010205406202 4(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmacsneha
109	29-07-2024	071010202633202 4(No.of Docs 1)	0710102026332024/2	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec	9/8/2024	no of objection 1. only proof of service uploaded 2. file not uploaded	UP/1113/99
3110	29-07-2024	071010202633202 4(No.of Docs 1)	0710102026332024/3	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec	9/8/2024	no of objection 1. only proof of service uploaded 2. file not uploaded	UP/1113/99

3111	7/8/2024	071010203408202 0(No.of Docs 2)	0710102034082020/6	COMPANY APPLICATION(CO	SS GROUP PRIVATE LIMITED VS. SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	9 Application	8/8/2024	no of objection 1 you filed a application in additional documents so you have to file as a fresh applications if you any doubt regarding this please contact to 011-24363846	counselgulshan@gma il
3112	6/8/2024	071010212234201 9(No.of Docs 2)	0710102122342019/2	MPANIES ACT)/1812(PB)201 9	INFRASTRUCTURE LTD VS. DLF SBPL DEVELOPERS PVT. LTD.	under any other provisions	8/8/2024	no of objection 1.need every pages sign. 2.this no pages not clear.14.to150.158,159,160.176,to,188.	arjunsingh
3113	23-07-2024	071010202938202 4(No.of Docs 2)	0710102029382024/3	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	8/8/2024	1.separatley file application as IA	shubhamjanghu
3114	1/8/2024	071010203709202 1(No.of Docs 2)	0710102037092021/3	INTERLOCUTORY APPLICATION (I.B.C)/2587(ND)20 21	MOHD NAZIM KHAN (SECTION 14 APPLICATION_INDIGLO BAL) VSPARVINDER KAPOOR AND OTHERS	Application under any other provisions- IBC	7/8/2024	No of objection 1. index page missed in book marking 2 1 to 5 page missed in book marking	nazim@1234
3115	30-07-2024	071010200185202 4(No.of Docs 1)	0710102001852024/1	COMPANY APPEAL(COMPAN IES ACT)/88(ND)2024	ASHWANI KUMAR VS. MAS SERVICES LIMITED -REGISTRAR & TRANSFER AGENT	Sec. 58(3),Sec. 59	7/8/2024	1.bookmarking mandatory. with page number	csanand22
3116	23-07-2024	071010204192202 4(No.of Docs 4)	0710102041922024/1	INTERLOCUTORY APPLICATION (I.B.C)/2972(PB)20 24	IDBI TRUSTEESHIP SERVICES LIMITED VS. MANOJ GAUR	Rule 11 of NCLT, 2016	7/8/2024	no of objection 1. multiple and extra files need to be delete in dms portal	abhi4064
3117	25-07-2024	071010200946202 0(No.of Docs 1)	0710102009462020/1 4	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES INTEGRATED	Sec. 241(1),Sec. 242(4)	7/8/2024	No of objection 1. mismatched document in dms portal and internal pdf 2. need to change document type of vakalatnama 3. need to write written submission instead of vakalatnama	SILVER123
3118	26-07-2024	071010200946202 0(No.of Docs 2)	0710102009462020/1 5	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	7/8/2024	1. counsel details missing in index	SILVER123
3119	5/8/2024	071010200861202 2(No.of Docs 1)	0710102008612022/1 8	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA GHANSHAYAM TAYAL	Section 95(1)	7/8/2024	no of objection 1.bookmarking mandatory with index 2.date missing in vakalatnama.	singhbhupendra1896
3120	2/8/2024	071010210106202 3(No.of Docs 4)	0710102101062023/8	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	VS. CEMCON ENGINEERING COMPANY PRIVATE	Sec. 241(1),Sec. 242(4)	7/8/2024	1.all document file separately. 2. File separate fresh IA. application cannot be file as additional documents	mayankgoeladv
3121	5/8/2024	071010200861202 2(No.of Docs 2)	0710102008612022/1 9	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.counsel details in complete index. 2.verified details wrong with notary.	singhbhupendra1896
3122	16-12-2019	071010240621201 8(No.of Docs 1)	0710102406212018/4	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	7/8/2024	bookmarking mandatory wth page numbering	prachijohri
3123	7/8/2024	071010200861202 2(No.of Docs 1)	0710102008612022/2 2	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	year missing in vakalatnama	singhbhupendra1896

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3124	5/8/2024	071010200861202 2(No.of Docs 1)	0710102008612022/2 1	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.pdf is not clear 2.double pagination Wrong in pages.	sajjan_suman@hot ail
125	23-07-2024	071010209082202 3(No.of Docs 1)	0710102090822023/5	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	6/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. write the name of plaintiff on the vakalatnama	prat_garg
126	22-07-2024	071010210909201 9(No.of Docs 1)	0710102109092019/1 0	COMPANY APPLICATION(IBC)/1511(PB)2019	UDAYAN CHAUDHARI & ASSOCIATES PVT. LTD. VS. ANUSH FINLEASE & CONSTRUCTION PVT. LTD.	Sec 60(5)	6/8/2024	no of objection 1. mismatched pdf of dms portal and pdf (in dms show portal affidavit and pdf show in reply) 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4. alignment of pagination do in same sequence 5. annexures pages need sign with true copy	AteepriyaBhatia
		071010208557202	0710102085572021/1	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)20	MANOJ KUNWAR VS.	Sec 60(5),Rule		no of objection 1. book marking	
3127	5/8/2024	1(No.of Docs 2)	5	21	YOGESH SETHI	2016	6/8/2024	mandatory as per index with pagination .	snslegal
3128	26-07-2024	071010203995202 4(No.of Docs 2)	0710102039952024/3	COMPANY PETITION IB (IBC)/281(ND)2024	CANARA BANK VS. ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	6/8/2024	ocr missed	hiteshsachar
3129	22-10-2019	071010211305201 9(No.of Docs 1)	0710102113052019/1	INTÉRLOCUTORY	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Sec. 59	6/8/2024	Wrongly Filed. last order of of compliance by court	KAMAL1964
		071010208557202	0710102085572021/1		MANOJ KUNWAR VS.	Sec 60(5),Rule 11 of NCLT,		no of objection 1. book marking	
3130	5/8/2024	1(No.of Docs 2)	4	21	YOGESH SETHI	2016	6/8/2024	mandatory as per index with pagination	snslegal
3131	29-07-2024	071010209082202 3(No.of Docs 2)	0710102090822023/7	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	6/8/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply	prat_garg
3132	30-07-2024	071010203049202 4(No.of Docs 2)	0710102030492024/5	COMPANY PETITION IB (IBC)/224(PB)2024	MAXWORTH INFRASTRUCTURES PRIVATE LIMITED VS. MRG INFRABUILD LLP	IBC Under Sec	6/8/2024	1.verified place details missing in affidavit.	sonalanand99
133	26-07-2024	071010203990202 4(No.of Docs 2)	0710102039902024/3	COMPANY PETITION IB (IBC)/263(ND)2024	CANARA BANK VS. VINOD KUMAR SHARMA	Sec 60(2),Section 95(1)	6/8/2024	ocr missed	hiteshsachar
3134	23-11-2019	071012000407201 8(No.of Docs 3)	0710120004072018/2 5		PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec	6/8/2024	please attach the order of compliance by court to upload this IA	sigma.chambers
3135	30-07-2024	071010200861202 2(No.of Docs 2)	0710102008612022/1 7	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	5/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages ocr 3.notary mismatch with affidavit	singhbhupendra189
3136	1/8/2024	071010202376202 0(No.of Docs 1)	0710102023762020/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/8/2024	no of objection 1. book marking mandatory as per index with pagination	AB98

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3137	29-07-2024	071010200656202 2(No.of Docs 8)	0710102006562022/3	CONTEMPT PETITION(COMPA NIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	5/8/2024	No OF Objection 1. ALL rejoinder file separately in different slash no 2.index pages need sign at the place of counsel of all rejoinder 3.need every pages sign of all rejoinder 4.missed sign at the last page of rejoinder page at the place of counsel detail of all rejoinder 5.annexures pages need sign with true copy note you uploaded many rejoinder in one diary number with same slah number filled all rejoinder in different slash number	gauravmliberhan
3138	29-07-2024	071010200656202 -2(No.of Docs 6)	0710102006562022/2	CONTEMPT PETITION(COMPA NIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	5/8/2024	no of objection 1. need every pages sign of pdf of all volume 2. volume wise index missed in volumes 2,3,4,5,in pdf 3. annexures pages need sign with true copy in all volume 4.double pagination 5 missed last compliance order of nclt 6 annexures p19 missed pagination in book marking in volume 4 7 annexures p19 missed pagination in book marking volume 5	gauravmliberhan
3139	22-07-2024	071010209082202 3(No.of Docs 1)	0710102090822023/4	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination	prat_garg
3140	22-07-2024		0710102000532024/2 4	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advgmsingh
3141	9/7/2024	071010202765202 1(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
3142	9/7/2024	071010202765202 1(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
3143	9/7/2024	071010202765202 1(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
3144	9/7/2024	071010202765202 1(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5

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3145	21-07-2024	071010203264202 3(No.of Docs 1)	0710102032642023/2 4	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/8/2024	1.incomplete file 2. need index and compliance court order to file the document	garima79
3146	21-07-2024	071010203264202 3(No.of Docs 1)	0710102032642023/2 5	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/8/2024	1.incomplete file 2. need index and compliance court order to file the document	garima79
3147	22-07-2024	071010207907202 3(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)20 23	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
3148	22-07-2024	071010207907202 3(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)20 23	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
3149	22-07-2024	071010207907202 3(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)20 23	HOUSING AND	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
3150	22-07-2024	071010207907202 3(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)20 23	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
3151	22.07.2024	071010204691202 4(No.of Docs 2)	0710102046912024/2	INTERLOCUTORY APPLICATION (I.B.C)/2914(PB)20	VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS. MR. AYUSH GOEL	Application under any other provisions- IBC	4/9/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3. double pagination in some pages 4 25 rs welfare ticket missed on vakalatnama	Poghov
3152		071010205218202 4(No.of Docs 1)	0710102046912024/2	INTERLOCUTORY APPLICATION (I.B.C)/3466(ND)20	DEEPA GUPTA VS. MR.	Application under any other provisions- IBC		no of objection 1. address missed in affidavit 2. pagination missed in book marking as per index 3. delete proof of service instead of write affidavit of uploading time in document type	adv.gupta.ravinder
3153		071010202731202 4(No.of Docs 1)	0710102027312024/4	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)20	CHITRA CHAUDHRY VS. REETESH KUMAR AGGARWAL	Rule 11 of NCLT, 2016	4/8/2024	1.date missing in vakalatnama	SKROUT2022
3154	22-07-2024	071010201283202 4(No.of Docs 1)	0710102012832024/4	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	4/8/2024	1.document file name wrong upload	nivesh
3155		071010210411202 2(No.of Docs 3)	0710102104112022/8	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	4/8/2024	no of objection 1. missed true copy of every annexures pages reminder this document filled again and again without removing the defects	advkunwararpit
3156	22-07-2024	071010204286202 4(No.of Docs 2)	0710102042862024/1		DRESIER COMMDOITIES PRIVATE LTD VS. CS VEKAS KUMAR GARG	Sec 60(5)	4/8/2024	no of objection 1. missed ocr in pdf	advshivanshu

3157	20-07-2024	071010208723202 0(No.of Docs 2)	0710102087232020/5 0	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	4/8/2024	no of objection 1.application need nclt last compliance order 2.improper book marking 3. book marking mandatory as per index with pagination 4. index page missed in book marking 5 annexures page need sign with true copy 6. proof of service not uploaded 7.proof of payment not uploaded	rmalik2301
158	20-07-2024	071010208723202 0(No.of Docs 3)	0710102087232020/5 1	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3.1 rs court fee missed on vakalatnama 4 delete extra same copy of vakalatnama	ı rmalik2301
159	22-07-2024	071010200053202 4(No.of Docs 2)	0710102000532024/2 4	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advgmsingh
160		071010210586202 3(No.of Docs 2)	0710102105862023/9	, , , ,	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	4/8/2024	1.bookmarking mandatory with page numbering	nehagupta
161	22-07-2024	071010200053202 4(No.of Docs 2)	0710102000532024/2 4	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advgmsingh
162		071010200053202 4(No.of Docs 2)	0710102000532024/2 4	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advgmsingh
163	20-07-2024	071010202930202 4(No.of Docs 2)	0710102029302024/3		RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	4/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages true copy in Annexure 3. need every pages ocr	epochlegal77
164	24-07-2024	071010206239202 1(No.of Docs 2)	0710102062392021/2 7	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. NIMITAYA INFOTECH PRIVATE LIMITED	IBC under Sec	2/8/2024	1. sign of counsel missing in index	zainkhan
3165		071010202229202 2(No.of Docs 2)	0710102022292022/1 2	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec	2/8/2024	no of objection 1. missed CP(IB) NO. IN PDF WITH INDEX also in every pages	zainkhan
166	29-07-2024	071010200295202 1(No.of Docs 2)	0710102002952021/8	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need ocr in pdf	Ashashank2@
3167		071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel

3168	24-07-2024	071010206240202 1(No.of Docs 2)	0710102062402021/2 8	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec	2/8/2024	1. not signed on last page of ws	zainkhan
3169	19-07-2024	071010203371202 4(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)20 24	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_irp
3170	30-07-2024	071010202809202 3(No.of Docs 2)	0710102028092023/5	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)20 23	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	2/8/2024	1.both document file separate slash.	Eshna Kumar
3171	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3172	17-07-2024	071010209809202 3(No.of Docs 2)	0710102098092023/8	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/8/2024	no of objection 1.pdf not clear 2.affidavit missing 3.pagination missing in bookmarking 4.ocr missing in pages	office.soumyadubey
3173	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023 INTERLOCUTORY APPLICATION	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3174	19-07-2024	071010201482202 4(No.of Docs 2)	0710102014822024/2	(I.B.C)/788(ND)202 4	ARVIND MITTAL VS. NIKHIL KUMAR GOEL	Sec 66(1)	2/8/2024	no of objection 1. ocr missed in reply	akshaygoel
3175	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3176	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3177	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3178	29-07-2024	071010210249202 0(No.of Docs 1)	0710102102492020/1 0	COMPANY APPLICATION(CO MPANIES ACT)/653(PB)2020	ESQUIRE ELECTRONICS INDIA VS. NETHERLAND INDIA COMMUNICATION ENTERPRISES LIMITED	Rule 32	2/8/2024	no of objection 1. file not uploaded 2. uploaded only proof of service	BERIMANU
3179	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel

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3180		071010202765202 1(No.of Docs 1) 071010202287202 4(No.of Docs 1)	0710102027652021/9 0710102022872024/3	INTERLOCUTORY APPLICATION (I.B.C)/2385(ND)20	MANOJ PROPERTIES PRIVATE LIMITED NARESH KUMAR BANSAL VSINSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec. 230-232 - Second Motion Rule 11 of NCLT, 2016	2/8/2024 2/8/2024	1.document file name wrong upload in pdf. all docs filed under proof of service no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	RASTOGIFCS5 adv.naresh
3182	19-07-2024	071010203325202 4(No.of Docs 3)	0710102033252024/2	, , ,	GST AND CENTRAL EXCISE	Sec 60(5)	2/8/2024	no of objection 1. missed book marking mandatory as per index with pagination in both volume 2.master index page missed in book marking 3. volume wise index missed in book marking and pdf in both volume 4. blank page of proof of service 5. rejoinder need proof of service	prasenjeetm
3183	24-07-2024	071010203371202 4(No.of Docs 1)	0710102033712024/4	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)20 24	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	Neelfare ticket 25rs missing in vakalatnama	vimalkumar irp
3184		071010203371202 4(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)20	VIMAL KUMAR	Application under any other provisions- IBC		no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_irp
3185	19-07-2024	071010203371202 4(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)20 24	VIMAL KUMAR	Application under any other provisions- IBC		no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar irp
3186	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB	DIVYA GUPTA VS. RBL		2/8/2024	1.document name wrong while upload	akshaygoel
3187	24-07-2024	071010213518201 9(No.of Docs 1)	0710102135182019/4	INTÉRLOCUTORY APPLICATION	SUNIL KUMAR JAIN SHIV SHANKAR	Sec 12(2)	2/8/2024	no of objection 1. some annexures pages missed sign with true copy 2. some pages wrong alignment adjust in pdf 3.report need to be filled separately in different slash number 4.ocr missed in report pdf 5.book marking missed in report pdf	adinath
3188	25-07-2024	071010202450202 4(No.of Docs 1)	0710102024502024/2	(I.B.C)/1620(ND)20 24	BANSAL VS. ANSHUL GUPTA	Sec 60(5)	2/8/2024	no of objection 1. index page missed sign at the place of counsel detail	PIYUSH_BERIWAL
3189	24-07-2024	071010205819202 4(No.of Docs 2)	0710102058192024/1	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)20 24	INTERARCH BUILDING PRODUCTS PRIVATE LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Application under any other provisions- IBC	2/8/2024	1.affidavit missing in pdf	charusangwan

3190	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
<u> </u>	0/1/2024	071010206240202	0710102062402021/2	COMPANY PETITION IB	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE	IBC under Sec	210/2024	Tadocument name wrong wine apload	unsnaygoor
3191	24-07-2024	1(No.of Docs 2)	7	(IBC)/491(ND)2021	PRIVATE LIMITED	7	2/8/2024	1.counsel sign missing in index.	zainkhan
3192	19-07-2024	071010203371202 4(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)20 24	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_irp
193	17-07-2024	071010207047202 2(No.of Docs 1)	0710102070472022/2	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	NCLTMATTER@INTI
3194	17-07-2024	071010206256202 2(No.of Docs 3)	0710102062562022/6	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)20 22	ASHMEET SINGH BHATIA	Sec 60(5)	1/8/2024	no of objection 1. some pages have not ocr missed in pdf 2. some hindi pages have missed english translate copy in volume 1 reminder 2 this document refilled again and again without removing the defects	Sonam Sharma
3195	17-07-2024	071010206284202 2(No.of Docs 3)	0710102062842022/1 1	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)20 22	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	1/8/2024	no of objection 1. some pages have not ocr missed in pdf 2. some Hindi pages have missed english translate copy in volume 1 3.some pages have missed sign with true copy 4. missed master index in book marking reminder 2 this document refilled again and again without removing the defects	Sonam Sharma
3196	30-07-2024	071010204741202 4(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)20 24	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu
3197	30-07-2024	071010204741202 4(No.of Docs 2)	0710102047412024/4	APPLICATION (I.B.C)/2938(ND)20	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu
3198	17-07-2024	071010203492202 4(No.of Docs 3)	0710102034922024/2	COMPANY PETITION IB (IBC)/252(ND)2024	TECHXPERT FACILITIES INDIA PRIVATE LIMITED VS. EFS FACILITIES SERVICES(INDIA) PRIVATE LIMITED	IBC Under Sec	1/8/2024	no of objection 1.missed master index in book marking 2. book marking mandatory as per index with pagination both volume 3.missed volume wise index in both volume 4. index missed in pdf in volume 2	vasanthr
3199	30-07-2024	071010204741202 4(No.of Docs 2)	0710102047412024/4	APPLICATION (I.B.C)/2938(ND)20	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu

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3201	21-07-2024	071010205937202 4(No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)20 24	SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5. some page have not ocr in pdf	D&K Law
3202	6/7/2024	071010202781202 3(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
3203	15-07-2024	071010204206202 1(No.of Docs 2)	0710102042062021/5	INTERLOCUTORY APPLICATION (I.B.C)/2627(ND)20 21	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PVT LTD VS. M/S RAJA FORGING & GEAR LTD & ORS	Sec 60(5)	31-07-2024	1.25rs welfare ticket missing in vakalatnama	Pooja lyer
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3204	17-07-2024	071010204530202 4(No.of Docs 1)	0710102045302024/1	COMPANY PETITION IB (IBC)/368(ND)2024	NUVO CHRYSCAPITAL ADVISORS PRIVATE LIMITED TRANSLINE	IBC Section 59	31-07-2024	no of objection 1. missed notary in affidavit page	Deepaliadvocate
3205	6/7/2024	071010202781202 3(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
3206	18-07-2024	071010202926202 3(No.of Docs 4)	0710102029262023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	31-07-2024	no of objection 1. pagination missed in book marking as per index in all volume 2 annexures pages need sign with true copy of every pages in all volume	advawnish
3207	6/7/2024	071010202781202 3(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
3208	6/7/2024	071010202781202 3(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
3209	3/7/2024	071010204834202 3(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3210	3/7/2024	071010204834202 3(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3211	3/7/2024	071010204834202 3(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel

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3212	17-07-2024	1(No.of Docs 2)	3	ACT)/47(ND)2021	OF MCA	244(1)	31-07-2024	page need english translate copy	vaibhavmadv
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3213	3/7/2024	3(No.of Docs 1)	0710102048342023/7	_	RBL BANK LIMITED	Section 04(4)	31-07-2024	time	akahayaaal
3213	3/1/2024	3(NO.01 DOCS 1)	0710102046342023/1	INTERLOCUTORY	RBL BANK LIMITED	Section 94(1)	31-07-2024	time	akshaygoel
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3214	20 07 2024		0740402044202024/4	, , ,		Con CO(E)	31-07-2024	pages sign and true copy in Annexure	ADVKARTIK
3214	20-07-2024	4(No.of Docs 1)	0710102041302024/4	24	ENGINEERING PVT LTD	Sec 60(5)	31-07-2024	no of objection 1. document type need	ADVNAKTIN
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2245	2/7/2024	3(No.of Docs 1)	0740402040242022/7			Continu 04/4)	24 07 2024		akahayasal
3215	3/7/2024	3(NO.01 DOCS 1)	0710102048342023/7	(IBC)/466(ND)2023 INTERLOCUTORY	RBL BANK LIMITED INDUSIND BANK LTD.	Section 94(1)	31-07-2024	time	akshaygoel
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3218	3/7/2024	3(No.of Docs 1)	0710102048342023/7	(IBC)/466(ND)2023	RBL BANK LIMITED	Section 94(1)	31-07-2024	time	akshaygoel
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3219	5/7/2024	3(No.of Docs 2)	0710102085292023/7	(IBC)/2(ND)2024	PRIVATE LIMITED	9	31-07-2024	detail in the page of index and page no 3	Vdcllp
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		071010203809202		APPLICATION	JIGAR TARUNKUMAR	T Rules,2016		mandatory as per index with pagination	
3220	16-07-2024	4(No.of Docs 1)	0710102038092024/3	(IBC)/31(PB)2024	BHATT	IBC	31-07-2024	2. 25 welfare fee missed on vakalatnama	rdharmendra47
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3221	16-07-2024	4(No of Docs 2)		_	DEVELOPERS PRIVATE	IBC under Sec		2. index missed in pdf 3.need every	
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			0710102026582024/2	(IBC)/303(PB)2024 TRANSFER	LIMITED MEHULBHAI ARVINDBHAI PATEL VS.	7 Rule16(d),NCL	31-07-2024	index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket	advocatepranavgupta
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3222	16-07-2024		0710102026582024/2 0710102038092024/2	(IBC)/303(PB)2024 TRANSFER APPLICATION	LIMITED MEHULBHAI ARVINDBHAI PATEL VS.	7 Rule16(d),NCL	31-07-2024	index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket	advocatepranavgupta rdharmendra47
3222	16-07-2024	071010203809202		(IBC)/303(PB)2024 TRANSFER APPLICATION	LIMITED MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT	Rule16(d),NCL T Rules,2016		index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking	
3222	16-07-2024	071010203809202		(IBC)/303(PB)2024 TRANSFER APPLICATION	LIMITED MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT CAPSTECH NETWORK	Rule16(d),NCL T Rules,2016		index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking	
3222	16-07-2024	071010203809202		(IBC)/303(PB)2024 TRANSFER APPLICATION (IBC)/31(PB)2024	MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT CAPSTECH NETWORK PRIVATE LIMITED VS.	Rule16(d),NCL T Rules,2016		index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking	
3222	16-07-2024	071010203809202		(IBC)/303(PB)2024 TRANSFER APPLICATION (IBC)/31(PB)2024 COMPANY	LIMITED MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN	Rule16(d),NCL T Rules,2016 IBC		index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking mandatory as per index with pagination	
3222		071010203809202		(IBC)/303(PB)2024 TRANSFER APPLICATION (IBC)/31(PB)2024	MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT CAPSTECH NETWORK PRIVATE LIMITED VS.	Rule16(d),NCL T Rules,2016	31-07-2024	index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking mandatory as per index with pagination no of objection 1. incomplete counsel	rdharmendra47
	16-07-2024 5/7/2024	071010203809202 4(No.of Docs 1)		(IBC)/303(PB)2024 TRANSFER APPLICATION (IBC)/31(PB)2024 COMPANY	LIMITED MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN	Rule16(d),NCL T Rules,2016 IBC		index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking mandatory as per index with pagination no of objection 1. incomplete counsel detail in the page of index and page no 3	rdharmendra47
		071010203809202 4(No.of Docs 1) 071010208529202	0710102038092024/2	(IBC)/303(PB)2024 TRANSFER APPLICATION (IBC)/31(PB)2024 COMPANY PETITION IB	LIMITED MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL	Rule16(d),NCL T Rules,2016 IBC	31-07-2024	index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking mandatory as per index with pagination no of objection 1. incomplete counsel	rdharmendra47
3222 3223		071010203809202 4(No.of Docs 1) 071010208529202	0710102038092024/2	(IBC)/303(PB)2024 TRANSFER APPLICATION (IBC)/31(PB)2024 COMPANY PETITION IB	LIMITED MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL	Rule16(d),NCL T Rules,2016 IBC	31-07-2024	index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking mandatory as per index with pagination no of objection 1. incomplete counsel detail in the page of index and page no 3	rdharmendra47
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3223		071010203809202 4(No.of Docs 1) 071010208529202 3(No.of Docs 2)	0710102038092024/2	(IBC)/303(PB)2024 TRANSFER APPLICATION (IBC)/31(PB)2024 COMPANY PETITION IB (IBC)/2(ND)2024 COMPANY	LIMITED MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	31-07-2024	index missed in pdf 3.need every pages sign of pdf no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking mandatory as per index with pagination no of objection 1. incomplete counsel detail in the page of index and page no 3 no of objection 1. document type need to write affidavit of compliance at the	rdharmendra47 Vdcllp
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3226		071010201300202 4(No.of Docs 1) 071010240949201 8(No.of Docs 2)	0710102013002024/3 0710102409492018/1 3	COMPANY	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	Sec. 140(5) IBC under Sec 7	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed date on vakalatnama no of objection 1. missed sign of every pages 1 to 70 2. annexures every pages need sign with true copy.	rksharma54@gmail.c om kjjohnco
3228	18-07-2024	071010204985202 4(No.of Docs 3)	0710102049852024/2	INTERLOCUTORY APPLICATION (I.B.C)/3151(ND)20 24	BIMAL KUMAR SHARMA VS. RAJIV AGARWAL	Sec 60(5)	31-07-2024	no of objection 1. document type mismatched in uploading time 2.index page missed in book marking 3. book marking mandatory as per index with pagination in both volume 4. master index missed in pdf 5 index page missed sign at the place of counsel detail 6.need every page sign of reply 7. some pages missed ocr 8. some page missed sign with true copy of annexures every pages 9. some pages missed true copy of annexures	anuraganand2609
3229	3/7/2024	071010204834202 3(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3230	20-07-2024	071010204791202 4(No.of Docs 1)	0710102047912024/2	COMPANY PETITION IB (IBC)/340(PB)2024	MOGLI LABS (INDIA) PRIVATE LIMITED VS. JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3.1 rs court fee missed on vakalatanama no of objection 1 application missed last compliance order of nclt 2	SAIANDCO
3231	21-07-2024	071010205937202 4(No.of Docs 14)	0710102059372024/1	APPLICATION (I.B.C)/3601(PB)20	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5. some page have not ocr in pdf no of objection 1 application missed	D&K Law
3232	21-07-2024	071010205937202 4(No.of Docs 14)	0710102059372024/1	APPLICATION (I.B.C)/3601(PB)20	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5. some page have not ocr in pdf	D&K Law
3233	21-07-2024	071010205937202 4(No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)20 24	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5. some page have not ocr in pdf	D&K Law
3234	5/7/2024	071010208529202 3(No.of Docs 2)	0710102085292023/7		CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdclip
3235	22-07-2024	071010203124202 2(No.of Docs 1)	0710102031242022/7	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)20 22	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	31-07-2024	1.25rs welfare missing in vakalatnama	b_arora

3236	17-07-2024	071010204306202 2(No.of Docs 2)	0710102043062022/7	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	31-07-2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of written submission 3.missed 3 rs court fee missed on vakalatnama.	V MATHUR10472007
3237	17 07 2024	071010204707202	0710102047072024/1	INTERLOCUTORY APPLICATION (I.B.C)/3177(ND)20	VINIT KNITTINGS PRIVATE LIMITED VSVINEET POLYFAB PRIVATE LIMITED	Soc 60(5)	31-07-2024	no of objection 1.missed index in pdf and book marking 2. book marking mandatory as per index with pagination 3.need every pages sign of reply 4 not verified affidavit 5 pagination not mention in pdf. 6. missed notary in affidavit	honovestnal
3237	17-07-2024	4(No.of Docs 2) 071010202097202	0710102047072024/1	COMPANY PETITION IB	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE	Sec 60(5)	31-07-2024	no of objection 1. missed 3 rs court fee missed on vakalatnama 2. paste welfare	honeysatpal
3238	17-07-2024	4(No.of Docs 1) 071010205148202	0710102020972024/3	(IBC)/171(ND)2024	LIMITED LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE	9	31-07-2024	tickets on blank side of vakalatnama no of objection 1.1 rs court fee missed on vakalatanama 2.some annexures	phoenix123
3239	27-07-2024	3(No.of Docs 2)	0710102051482023/2	. , , ,	HIMANSHU CHOPRA	Sec 60(5)	30-07-2024	pages missed sign with true copy	ashishgupta2310
3240	17-07-2024	071010201631202 4(No.of Docs 3)	0710102016312024/2	TRANSFER APPLICATION/8(P B)2024	VEDIKA CREDIT CAPITAL LTD VS. SHRIRAM POWER & STEEL PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1. reply affidavit and vakalatnama file separately in different slash no 2. mismatched document type for reply in uploading document 3.In both pdf index page missed sign with counsel detail 4. book marking mandatory as per index with pagination both pdf i5. index page missed in book marking both pdf 6 some pages missed sign in pdf in reply 7.25 re welfare fee missed on vakalatnama	anuragbagaria
		071010210822202	0710102108222023/1	TRANSFER APPLICATION/3(P	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE	Rule16(d),NCL		no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete	
3241	12/7/2024	3(No.of Docs 2)	4	B)2024	LIMITED	T Rules,2016	30-07-2024	extra pagination in pdf	vndubey
3242	12/7/2024	071010210822202 3(No.of Docs 2)	0710102108222023/1 4	TRANSFER APPLICATION/3(P B)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
2242	12/7/2024		0710102108222023/1	•	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE	` ''	20.07.2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete	vadubov
3243	12/7/2024	3(No.of Docs 2)	4	B)2024 TRANSFER	LIMITED WINSHUTTLE	T Rules,2016	30-07-2024	extra pagination in pdf	vndubey
3244	11/7/2024	071010203941202 4(No.of Docs 1)	0710102039412024/6	APPLICATION/22(PB)2024	SOFTWARE (INDIA) PRIVATE LIMITED GRID COMMERCIAL PRIVATE LIMITED VS.	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
3245	12/7/2024	071010210822202 3(No.of Docs 2)	0710102108222023/1 4	TRANSFER APPLICATION/3(P B)2024	DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
3246	11/7/2024	071010203941202 4(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh

3247	18-07-2024	071010202986202 3(No.of Docs 2)	0710102029862023/2 7	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)20 23 TRANSFER	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD. WINSHUTTLE	Sec 49(2)	30-07-2024	no of objection 1. missed ocr in pdf	Eshna Kumar
3248	11/7/2024	071010203941202 4(No.of Docs 1)	0710102039412024/6	APPLICATION/22(SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
3249	11/7/2024	071010203941202 4(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
3250	23-07-2024	071020040146201 6(No.of Docs 2)	0710200401462016/5 4	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE	Sec. 241(1),Sec. 242(4)	29-07-2024	no of objection 1. index page missed in book marking . 2. some pages have wrong adjust in ALIGNMENT pdf 3. missed C.P (IB) NO IN PDF	CSSHARAD
3251		071010201533202 4(No.of Docs 0)		CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2024	PRUDENT DATA SERVICES PRIVATE LIMITED	Sub-section (I) of section 230		1.document file type name and wrong upload.	COSTIANAD
3252		071010207796202 3(No.of Docs 1)		INTERLOCUTORY APPLICATION	MR. HARISH TANEJA RESOLUTION PROFESSIONAL FOR B N G GLOBAL INDIA LIMITED VS. SUPERINTENDENT OF POLICE	Sec 60(5)	29-07-2024	no of objection 1. hindi pages need english translate copy	trinitylaw
3253	15-07-2024	071010202802202 4(No.of Docs 2)	0710102028022024/8	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	29-07-2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages ocr no of objection 1.bookmarking as per	whitespanadv
3254	8/3/2024	071010202114202 4(No.of Docs 0)	0710102021142024/2	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec	29-07-2024	index 2.need every pages sign and true copy in Annexure 3.notary missing in affidavit	
3255	14-07-2024	071010207064202 1(No.of Docs 1)	0710102070642021/8	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec	27-07-2024	no of objection 1. index page missed in book marking 2 need every pages sign of progress report 3 need every pages sign with true copy of annexures pages 4 pagination need on header of pages in pdf	devvartrana
3256	13-07-2024	071010204645202 4(No.of Docs 2)	0710102046452024/2	APPLICATION	SH MAHESH TANEJA RP OF SKILLAR ENTERPRISES INDIA PVT LTD VS. AXIS BANK	Sec 60(5)	27-07-2024	no of objection 1. index page need sign at the place of counsel detail	hiteshsachar
3257	17-07-2024	071020040136201 6(No.of Docs 1)	0710200401362016/2 0	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	26-07-2024	1.incomplete file	THAKURANKIT26
3258	12/7/2024	071010208765202 0(No.of Docs 1)	0710102087652020/6	20	SHALU KHANNA VS. KAMLESH ARON	Sec 43(1) r/w Sec 44 (1),Sec 66(1),19(2)	25-07-2024	1.date not show in vakaltnama	ppt@jsalaw.com
3259	12/7/2024	071010204771202 4(No.of Docs 2)	0710102047712024/2		GYAN BHARTI TRUST VS. SUNIL KUMAR AGRAWAL AND ANR	Sec 60(5)	25-07-2024	1.index missing in bookmarking.	ngautam

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3260	18-07-2024	4(No.of Docs 2)	0710102010762024/5	ACT)/15(ND)2024 INTERLOCUTORY	PRIVATE LIMITED	Sec 234	25-07-2024	index	Mba@1234
3261	2/7/2024	071010202875202 4(No.of Docs 2)	0710102028752024/3	APPLICATION (I.B.C)/2217(ND)20 24 INTERLOCUTORY	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
3262	11/7/2024	071010209955202 3(No.of Docs 2)	0710102099552023/3	APPLICATION	PEYUSH AGGARWAL VSSHYAM ARORA	Sec 60(5)	24-07-2024	1.affidavit missing in pdf. and page no 34 not clear.	masopa23
		071020040050200	0710200400502007/7	COMPANY PETITION (COMPANIES	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE	Sec. 241(1),Sec.		no of objection 1.document type wrong in uploading time 2. notary mismatched	
3263	22-07-2024	7(No.of Docs 2)	7	INTÉRLOCUTORY	LIMITED	242(4)	24-07-2024	with affidavit	dattacoadvocates
3264	2/7/2024	071010202875202 4(No.of Docs 2)	0710102028752024/3	APPLICATION (I.B.C)/2217(ND)20 24	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
3265	11/7/2024	071010207894201 9(No.of Docs 2)	0710102078942019/1	COMPANY APPLICATION(IBC)/0102(ND)2019	AMR IFRASTRUCTURE	Sec 60(5)	24-07-2024	no of objection 1.bookmarking mandatory 2.need every pages sign 3.need every pages ocr	lexalliance.jitesh
3266	12/7/2024	071010205116202 4(No.of Docs 7)	0710102051162024/1	TRANSFER APPLICATION (IBC)/37(PB)2024	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VSGURNEET SINGH SIKKA	Rule 11 of NCLT, 2016,Rule16(d) ,NCLT Rules,2016 IBC		no of objection 1. bookmarking mandatory 2. 25rs welfare ticket 3rs court fee missing in vakalatnama	Viv_0004
3267	2/7/2024	071010202875202 4(No.of Docs 2)	0710102028752024/3	, , , , ,	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
3268	22-07-2024	071010209804202 3(No.of Docs 2)	0710102098042023/2	COMPANY APPLICATION(CO MPANIES ACT)/412(ND)2023	CP WORLD LINES PVT. LTD.	Application under any other provisions	24-07-2024	no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index 3. notary mismatched with address	anuragchandra
3269	17-07-2024	071010205141202 4(No.of Docs 2)	0710102051412024/4	CONTEMPT PETITION (IBC)/17(ND)2024	ALOK KAUSHIK RESOLUTION PROFESSIONAL VS. ANIL KUMAR JAIN	Rule 11 of NCLT, 2016	24-07-2024	no of objection 1. missed 3 rs court fee and 25 rs welfare fee on both vakalatnama 2. date missed on both vakalatnama 3. mention the page no of type copy of hindi to english translated	Soumyap90
3270	19 07 2024	071010205116202 2(No.of Docs 3)	0710102051162022/1 2	COMPANY PETITION IB	AKSHAY KUMAR BHATIA VS. CUE LEARN PRIVATE LIMITED	IBC Under Sec	24-07-2024		hammurabi.solomon
J210	13-07-2024	071010202875202	-	INTERLOCUTORY APPLICATION	RBL BANK LIMITED VS.		24-01-2024		naminal asi.solomon
3271	2/7/2024	4(No.of Docs 2)	0710102028752024/3	24	ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
3272	11/7/2024	071010205191202 4(No.of Docs 1)	0710102051912024/1	TRANSFER APPLICATION/23(PB)2024	MOHIT BALUJA VS. INFIGON VENTURES PVT. LTD.	Rule16(d),NCL T Rules,2016	23-07-2024	1. bookmarking mandatory no of objection 1.book marking	Sharma & Sharma
3273	16-07-2024	071010204961202 4(No.of Docs 2)	0710102049612024/2	COMPANY PETITION IB (IBC)/378(PB)2024	IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec	22-07-2024	mandatory as per index with pagination 2 missed document type in uploading time	nirajku76
3274		071010206871202 0(No.of Docs 2)	0710102068712020/1	INTÉRLOCUTORY APPLICATION (I.B.C)/2631(PB)20	CHANDRA PRAKASH VS. UDISHI CONSTRUCTIONS PVT LTD	Sec 66(1)	22-07-2024	no of objection 1. pagination missed in bookmarking as per index	juristico1@gmail.com

				COMPANY	IFCI LIMITED VS.			no of objection 1.book marking mandatory as per index with pagination	
		071010204961202		PETITION IB	RAHEJA DEVELOPERS	IBC under Sec		2.annexures pages need sign with true	
3275	6/6/2024	4(No.of Docs 0)	0710102049612024/3		LIMITED	7	22-07-2024	сору	
3276	15-07-2024	071010208231202 3(No.of Docs 2)	0710102082312023/1	COMPANY PETITION IB (IBC)/6(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. MR. KUNWER SACHDEV	Section 95(1)	22-07-2024	no of objection 1. application need nclt last order 2. book marking mandatory as per index with pagination 3. document type wrong in uploading time 4. index page need sign at the place of counsel detail	onkarroy
3277	11/7/2024	071010205269202 2(No.of Docs 2)	0710102052692022/4		M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	22-07-2024	1.need every pages sign	akshaygupta
3278	15-07-2024	071010206783202 0(No.of Docs 2)	0710102067832020/1 2	INTERLOCUTORY APPLICATION (I.B.C)/2554(PB)20 20	CHANDRA PRAKASH VS. 1. NEW HORIZON SECURITY SERVICES PRIVATE LIMITED	Sec 66(1)	22-07-2024	no of objection 1. pagination missed in bookmarking as per index	juristico1@gmail.com
3279	19-01-2023	071010210789202 2(No.of Docs 0)	0710102107892022/9	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	22-07-2024	no of objection 1. pagination missed in book marking as per index 2 missed sign of one member of counsels	
3280	15-07-2024	071010208300202 3(No.of Docs 2)	0710102083002023/1	COMPANY PETITION IB (IBC)/5(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. VIBHA PURI	Section 95(1)	22-07-2024	no of objection 1. application need nclt last order 2. book marking mandatory as per index with pagination 3.index page missed in pdf and book marking 4. document type wrong in uploading time	onkarroy
2204	42.07.2024	071010209804202	0740402008042022/4	COMPANY APPLICATION(CO MPANIES	CP WORLD LINES PVT.	Application under any other	22.07.2024	no of objection 1. index page missed in book marking 2. book marking do according to the index with pagination 3.ocr missed in pdf accept affidavit 4	
3281 3282	10/7/2024	3(No.of Docs 2) 071010205169202 4(No.of Docs 1)	0710102098042023/1 0710102051692024/1	INTERLOCUTORY APPLICATION (I.B.C)/3304(ND)20	AKHILESH CHANDRA AKHILESH CHANDRA CHATURVEDI VS. SUNIL KUMAR AGGARWAL RP ANSAL CROWN INFRABUILD PVT LTD	provisions Sec 60(5)	21-07-2024	no of objection 1. address missing in affidavit 2. counsel details missing in index 3. need every pages sign.	anuragchandra premkayat1972
3283	13-07-2024	071010200325202 4(No.of Docs 2)	0710102003252024/2	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page need sign at the place of counsel detail 3. ocr missed in file accept affidavit 4. page 49 need sign at the place of counsel detail 5 hindi page need english translate copy 6 some page of annexures have not sign and true copy	deepen_hooda

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3284	10/7/2024	071010205277202 3(No.of Docs 2)	0710102052772023/5	INTERLOCUTORY APPLICATION (I.B.C)/3588(PB)20 23	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	20-07-2024	no of objection 1. missed pagination in book marking as per index 2. missed counsel detail in index page with sign 3. missed sign of every pages in pdf 1 to 9 4. hindi pages need english translate copy 5. double pagination 6 missed sign of 25 to 35 pages if you have any doubt regarding this objection plz contact to registry.	sanyam65
3285	10/7/2024	071010207227202 1(No.of Docs 5)	0710102072272021/1 9	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry	tandonandco
3286	10/7/2024	071010206054202 3(No.of Docs 2)	0710102060542023/7	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	VEENA GUPTA VS. PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-07-2024	1.need every pages sign.	akshaygupta
3287	15-07-2024	071010209879202 3(No.of Docs 1)	0710102098792023/4	INTERLOCUTORY APPLICATION (I.B.C)/6466(PB)20 23	SANJEEV BINDAL VS. RADHEY SHAM TANDON MANUFACTURING PVT LTD	Sec 12(2)	20-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.need every pages sign of written submission 3. index page missed in pdf and book marking 4 incomplete counsel detail 5. missed pagination in pdf.	sanjeev bindal
3288	15-07-2024	071010209141202 3(No.of Docs 2)	0710102091412023/4	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec	20-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed index page in pdf 3.need every pages sign 4. blank page of proof of service	Taplegal
3289	10/7/2024	071010209725202 3(No.of Docs 1)	0710102097252023/5	TRANSFER APPLICATION	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	20-07-2024	no of objection 1. bookmarking mandatory with index 2. 25rs welfare ticket 3rs court fees missing in vakalatnama	BHAVIK99
3290	9/7/2024	071010207250202 0(No.of Docs 2)	0710102072502020/8	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)20 20	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	20-07-2024	1 pagination missing in bookmarking.	mlgadvocate
3291	10/7/2024	071010208723202 0(No.of Docs 2)	0710102087232020/4 8	(SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	20-07-2024	bookmarking mandatory wth page numbering	RKSinha
3292	11/7/2024	071010202580202 4(No.of Docs 1)	0710102025802024/1	COMPANY PETITION IB (IBC)/230(PB)2024	CENTRAL BANK OF INDIA VS. MAGNIFICO MINERALS PRIVATE LIMITED	IBC under Sec	20-07-2024	no of objection 1.pagination missed in book marking as per index 2. mismatched address with notary 3 annexures pages missed true copy	RMSD2965
3293	10/7/2024	071010207227202 1(No.of Docs 5)	0710102072272021/1 9	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry	tandonandco

3294	15-07-2024	071010209780202 0(No.of Docs 3)	0710102097802020/3	INTERLOCUTORY APPLICATION (I.B.C)/4627(ND)20 20	M/S PADIA TIMBER COMPANY PVT. LTD. VS. BANK OF BARODA	Sec 60(5)	20-07-2024	no of objection 1. book marking mandatory as per index with pagination in both volume 2. index page need sign at the place of counsel detail. 3.ocr missed in file in both volume 4. some pages have double pagination 5.missed master index in book marking 6.proof of service	jalpa1415
3295	10/7/2024	071010207227202 1(No.of Docs 5)	0710102072272021/1 9	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry	tandonandco
3296	10/7/2024	071010207227202 1(No.of Docs 5)	0710102072272021/1 9	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry	tandonandco
3297	11/7/2024	071010200861202 2(No.of Docs 3)	0710102008612022/1 5	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry	singhbhupendra1896
3298	10/7/2024	071010201003202 4(No.of Docs 1)	0710102010032024/2	4	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	19-07-2024	no of objection 1. bookmarking mandatory 2. pagination missing in index.	azeem2112
3299	11/7/2024	071010200887202 4(No.of Docs 2)	0710102008872024/2	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)202 4	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	19-07-2024	no of objection 1. missed pagination in book marking as per index	advocateekta
3300	11/7/2024	071010201905202 4(No.of Docs 2)	0710102019052024/1	APPLICATION(IBC)(PLAN)/19(PB)202	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect.	Ashishlu
3301	9/7/2024	071010202768202 4(No.of Docs 2)	0710102027682024/1	•	NARESH KUMAR SOOD VS	Sec 54(1)	19-07-2024	no of objection 1. pagination missed in book marking as per index	advocatevinod
3302	11/7/2024	071010200861202 2(No.of Docs 3)	0710102008612022/1 5	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry	singhbhupendra1896
3303	11/7/2024	071010202901202 4(No.of Docs 2)	0710102029012024/3	APPLICATION (I.B.C)/1934(ND)20	HARSH KUMAR ARORA RP OF WIANXX IMPEX PVT. LTD. VS. MR GOPAL LAL BASER	19(2)	19-07-2024	no of objection 1. ocr missed in pdf note this document is refiled again without removing the defects	R_S2422

3304	8/7/2024	071010207512202 3(No.of Docs 1)	0710102075122023/6	COMPANIES	PURVI CREDIT AND HOLDINGS PRIVATELIMITED	Sec. 230-232 - Second Motion	19-07-2024	1 need every pages sign and true copy in Annexure.	kmn28
2205	44/7/2024	071010201905202	0740402040052024/4	APPLICATION(IBC)(PLAN)/19(PB)202	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR	Sec 30.Sec 30	40.07.2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect	Ashishlu
3305	11/7/2024	071010201905202 4(No.of Docs 2)	0710102019052024/1 0710102019052024/1	INTERLOCUTORY APPLICATION(IBC	SHARMA AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect.	Ashishlu Ashishlu
3307	11/7/2024	071010200861202 2(No.of Docs 3)	0710102008612022/1 5	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry	singhbhupendra1896
3308	16-07-2024	071010208376202 3(No.of Docs 1)	0710102083762023/2	COMPANY APPEAL(COMPAN IES ACT)/30(ND)2024	MEERUT BOTTLERS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. index missed in book marking	knmnclt
3309	29-04-2024	071010203712202 4(No.of Docs 0)	0710102037122024/1	COMPANY PETITION IB (IBC)/301(ND)2024	NAVEEN JAIN VS. SHIV- NARESH SPORTS PRIVATE LIMITED	IBC Under Sec	19-07-2024	no of objection 1. bookmarking mandatory 2. need every page true copy in Annexure.	
3310	11/7/2024	071010201905202 4(No.of Docs 2)	0710102019052024/1	APPLICATION(IBC	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect.	Ashishlu
3311	9/7/2024	071010202143202 4(No.of Docs 2)	0710102021432024/5	APPLICATION (I.B.C)/2199(ND)20	M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	19-07-2024	no of objection 1. application need nclt last compliance order .	ADVMSVSankar
3312	11/7/2024	071010201905202 4(No.of Docs 2)	0710102019052024/1)(PLAN)/19(PB)202	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect.	Ashishlu
3313	11/7/2024	071010200861202 2(No.of Docs 3)	0710102008612022/1 5	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry	singhbhupendra1896
3314	11/7/2024	071010201905202 4(No.of Docs 2)	0710102019052024/1	APPLICATION(IBC)(PLAN)/19(PB)202	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect.	Ashishlu

3315	11/7/2024	071010201905202 4(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)202 4	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect.	Ashishlu
3316	11/7/2024	071010201905202 4(No.of Docs 2)	0710102019052024/1	,, , , ,	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect.	Ashishlu
3317	11/7/2024	071010201905202 4(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)202	AASHISH GUPTA RESOLUTION	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect. no of objection 1.book marking mandatory as per index with pagination	Ashishlu
3318	9/7/2024	071010202915202 4(No.of Docs 2)	0710102029152024/2	(I.B.C)/2441(ND)20	VSREGISTRAR OF COMPANIES	Sec 12(2)	19-07-2024	2. ocr missed in pdf 3.double pagination in pdf	vivekamar95
3319	8/7/2024	071010200944202 1(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCL T
3320	11/7/2024	071010203069202 4(No.of Docs 2)	0710102030692024/1	INTERLOCUTORY APPLICATION (I.B.C)/1817(ND)20 24	KOTAK MAHINDRA BANK LIMITED VS. PUSHPA BUILDERS LIMITED	Sec 60(5)	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply pages reminder 1 this document refilled again without removing the defects	taniashar
3321	10/7/2024	071010208723202 0(No.of Docs 2)	0710102087232020/4 9	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	18-07-2024	bookmarking mandatory with page numbering	RKSinha
3322	4/7/2024	071010201618202 4(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
3323	10/7/2024	071010209653202 3(No.of Docs 2)	0710102096532023/2	COMPANY PETITION IB (IBC)/750(ND)2023	UTSAV SECURITIES PRIVATE LIMITED VS. SRI ENDRASH INVESTMENT AND FINANCEPRIVATE LIMITED	IBC under Sec	18-07-2024	1. bookmarking mandatory with index.	prakhyatsharma
3324	8/7/2024	071010200944202 1(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCL T
3325	8/7/2024	071010203416202 4(No.of Docs 1)	0710102034162024/1	COMPANY PETITION IB (IBC)/246(ND)2024	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	18-07-2024	no of objection 1. index page missed in pdf with sign 2. index page missed in book marking 3. pagination missed in book marking as per index 4 missed notary and verification of affidavit 5. need every pages sign if you have any doubt regarding this objection plz contact to registry	aditya.dausawala

3326	4/7/2024	071010201618202 4(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
		071010200944202		COMPANY PETITION (COMPANIES	SHALINI KHURANA VS.	Sec. 241(1),Sec. 242(4),Rule 11		no of objection 1. book marking mandatory as per index with pagination	corporatejudis@NCL
3327	8/7/2024	1(No.of Docs 2)	0710102009442021/7	ACT)/46(ND)2021	RAJESH VOHRA	of NCLT	18-07-2024	2. need every page sign of pdf	T
3328	8/7/2024	071010200944202 1(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCL T
3329	8/7/2024	071010202930202 4(No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
3023		071010202930202	0.1010202002024/2	INTERLOCUTORY APPLICATION		200 00(0)	10-01-2027	no of objection 1.annexures evey pages	gouilwaiii
3330	8/7/2024	4(No.of Docs 3)	0710102029302024/2	24	SATIRAM YADAV	Sec 60(5)	18-07-2024	need sign with true copy in both volume	kunal.godhwani
3331	11/7/2024	071010210952202 3(No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024 INTERLOCUTORY	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	Case type wrong uploading timing	CYIPK2537A
3332	8/7/2024	071010202930202 4(No.of Docs 3)	0710102029302024/2	APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
3333	12/7/2024	071010203279201 8(No.of Docs 2)	0710102032792018/1 3		SKOOTR GLOBAL PRIVATE LIMITED VS. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec	18-07-2024	no of objection 1.bookmarking mandatory 2. need every pages sign.	arclegal
3334	11/7/2024	071010210952202 3(No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
		071010205254202		PETITION/1(ND)20	SUMESH CHAWLA VS.			no of objection 1 bookmarking mandatory. 2 need every pages sign	
3335	8/7/2024	3(No.of Docs 1)	0710102052542023/1	23 COMPANY	MONA PORTFOLIO LTD	Sec 424 (3)	18-07-2024	and true copy in Annexure.	csarun5.k
3336	11/7/2024	071010210952202 3(No.of Docs 1)	0710102109522023/2	PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	Case type wrong uploading timing	CYIPK2537A
		071010210952202		COMPANY PETITION (COMPANIES	SHRI BHAGWAN VATS VS. UDAANSURE	Sec. 241(1),Sec.		<i>y</i>	
3337	11/7/2024	3(No.of Docs 1) 071010202743202 3(No.of Docs 2)	0710102109522023/2 0710102027432023/6	COMPANY PETITION IB	PRIVATE LIMITED SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec	18-07-2024	Case type wrong uploading timing no of objection 1. application need nclt last order 2. bookmarking mandatory. 3. need every pages sign and true copy in Annexure.	CYIPK2537A Heament9911
3339	8/7/2024	071010202930202 4(No.of Docs 3)	0710102029302024/2	INTÉRLOCUTORY APPLICATION (I.B.C)/1966(ND)20	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	

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3340	10/7/2024	071010208183202 3(No.of Docs 2)	0710102081832023/4	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	18-07-2024	1.bookmarking mandatory.	mvkinilawfirm
3341	4/7/2024	071010201618202 4(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
3342	4/7/2024	071010201618202 4(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
3343	8/7/2024	071010204243202 2(No.of Docs 2)	0710102042432022/6	COMPANY PETITION IB	STATE BANK OF INDIA VS. ABHILAHSA	Section 95(1)	18-07-2024	no of objection 1. need every pages sign of written submission 2.1 rs court fee missed on vakalatnama. 3.pagination missed in book marking as per index	V MATHUR10472007
3344	16-07-2024	071020040136201 6(No.of Docs 2)	0710200401362016/1 8	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	18-07-2024	1.need every pages sign.	saurabhdevkaran281
3345	13-07-2024	071010202187202 4(No.of Docs 3)	0710102021872024/2	INTERLOCUTORY APPLICATION (I.B.C)/1509(PB)20 24	ARJUN SINGH VS. RABINDRA KUMAR MINTRI	Sec 60(5)	18-07-2024	no of objection 1. separate file both document in different slash number any other document and rejoinder. 2.any other document missed ocr and sign 3.case type wrong in dms dashboard	advsj
3346	8/7/2024	071010204551202 4(No.of Docs 2)	0710102045512024/3		PUSHPINDER KUMAR VS. ANIL MADAN DAE (SY22) IRELAND	Sec 60(5)	18-07-2024	no of objection 1. book marking mandatory as per index with pagination	advocatesumitbatra
3347	6/7/2024	071010206734202 3(No.of Docs 2)	0710102067342023/6		DESIGNATED ACTIVITY COMPANY VS. GO AIRLINES (INDIA) LIMITED	Application under any other provisions- IBC	16-07-2024	no of objection 1. application need nclt last compliance order .	antony
3348	6/7/2024	071010207532202 2(No.of Docs 1)	0710102075322022/2	INTERLOCUTORY APPLICATION (I.B.C)/4510(ND)20 22	ANJU KHURANA	Application under any other provisions- IBC	16-07-2024	no of objection 1 book marking mandatory as per index with pagination	IP.MITHUN
3349	15-01-2024	071010200539202 4(No.of Docs 0)	0710102005392024/3	TRANSFER APPLICATION/11(PB)2024	BEING SURE LIFE SCIENCES PRIVATE LIMITED VS. SHREEJI PHARMADEAL PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	16-07-2024	no of objection 1 bookmarking mandatory with index. 2 address mismatch with notary. 3 need every pages sign.	
2250	617/2004	071010206749202	07404020074020007	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)20	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED	Sec. 66(4)	46.07.0004	no of objection 1.pagination missed in	Davarsian
3350	6/7/2024	0(No.of Docs 2) 071010202120202	0710102067492020/7 0710102021202024/1	COMPANY PETITION (COMPANIES	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT	Sec 66(1) Sec. 241(1),Sec.	16-07-2024	no of objection 1. book marking	Devarajan
3351	15-07-2024	4(No.of Docs 1)	0	ACT)/82(ND)2024	LTD	242(4)	16-07-2024	mandatory as per index with pagination	Ankitsharmaadv

3352	8/7/2024	071010203585202 1(No.of Docs 5)	0710102035852021/1 4	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA & ORS. VS. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec	15-07-2024	no of objection .1.volume 1 missed pdf uploaded page 1 to 193 2. volume 1 missed sign of index at the place of counsel 3. missed book marking in volume 1 as per index 4.missed ocr in volume 2 and 3 5 missed pagination in book marking of volume 2 and 3 4 as per index . 6 missed sign of every pages in volume .2 and 3 if you have any doubt regarding this objection plz contact to registry	Apoorva thakral
				COMPANY		-		- Nagrouy	
3353	5/7/2024	071010204561202 4(No.of Docs 1)	0710102045612024/2	PETITION IB (IBC)/302(ND)2024 TRANSFER	VIPIN PURI	Section 94(1)	15-07-2024	1 incomplete file.	Mohituppal
3354	5/7/2024	071010202321202 4(No.of Docs 1)	0710102023212024/9	APPLICATION/9(P	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	15-07-2024	1 bookmarking mandatory. with page numbering	anilkumarv
		071010202932202		CP(AA) MERGER AND AMALGAMATION(COMPANIES	XENA FLUID SYSTEMS	Sec. 230-232 -			
3355	5/7/2024	2(No.of Docs 1)	0710102029322022/9	ACT)/62(ND)2022 TRANSFER	PRIVATE LIMITED	Second Motion	15-07-2024	1 court fees 3rs missing in vakalatnama.	RASTOGIFCS5
3356	5/7/2024	071010202321202 4(No.of Docs 2)	0710102023212024/8		K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	15-07-2024	1 bookmarking mandatory.	samy2000
3357	5/7/2024	071010210186202 3(No.of Docs 3)	0710102101862023/4	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-07-2024	1 this pages hindi 73,to,75	D14182016
3358	5/7/2024	071010200092202 3(No.of Docs 1)	0710102000922023/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2023	AKG EXTRUSIONS PRIVATE LIMITED	Sub-section (I) of section 230	15-07-2024	1 court fees 3rs missing in vakalatnama.	RASTOGIFCS5
3359	4/7/2024	071010209560202 1(No.of Docs 2)	0710102095602021/8	COMPANY PETITION IB (IBC)/188(ND)2022	THE BANK OF BARODA LIMITED VS. NANDANI SINGH	Section 95(1)	12/7/2024	1 need every pages sign.	laxmanverma
3360	4/7/2024	071010204922202 4(No.of Docs 1)	0710102049222024/2	APPLICATION (I.B.C)/3038(ND)20	DEEPAK MAINI VS. CENTRAL DEPOSITORY SERVICES (INDIA) LIMITED	19(2)	12/7/2024	no of objection 1.pagination missed in book marking as per index	Abhivardhan26
3361	9/7/2024	071010202214202 3(No.of Docs 2)	0710102022142023/3	INTERLOCUTORY APPLICATION (I.B.C)/1745(ND)20 23	HEMANT SETHI RESOLUTION PROFESSIONAL EMKAY AUTOMOBILE INDUSTRIES LIMITED	Sec 30	12/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf	ADITYAGAURI
3362	10/7/2024	071010200861202 2(No.of Docs 2)	0710102008612022/1 6	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	12/7/2024	1. bookmarking mandatory with page no.	singhbhupendra1896
3363	8/7/2024	071010210182202 3(No.of Docs 2)	0710102101822023/3		SANJAY MEHRA VS. NEELAM RANA TEWARI	Sec 43(1) r/w Sec 44 (1)	11/7/2024	no of objection 1 need every pages sign and true copy in Annexure. 2 bookmarking mandatory.	shankarimishra

					GHANSHAYAM TAYAL				
3364	8/7/2024	071010210106202 3(No.of Docs 2)	0710102101062023/5	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	no of objection 1 bookmarking mandatory. 2 need every pages sign.	karanluthra
3365	9/7/2024	071010207064202 1(No.of Docs 1)	0710102070642021/7	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec	11/7/2024	no of objection 1 need every pages sign and true copy in Annexure. 2 index missing in bookmarking.	devvartrana
3366	4/7/2024	071010204728202 4(No.of Docs 2)	0710102047282024/2	INTERLOCUTORY APPLICATION (I.B.C)/3018(ND)20 24	BHATIA VS. MS	Rule 11 of NCLT, 2016	11/7/2024	no of objection 1. amended memo parties need nclt last order 2. proof of service is blank page.	SHASHWAT9704
3367	4/7/2024	071010200971202 4(No.of Docs 1)	0710102009712024/3	COMPANY PETITION (COMPANIES	MR. LAKSHMAN RAWAT & ORS VS. M/S HIMSHRI INFRA BUILDTECH PVT LTD	Sec. 59	11/7/2024	no of objection 1. book marking mandatory as per index with pagination	
		071010210527202		COMPANY APPEAL(COMPAN IES	HUNK TEAMNESS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI				
3368	9/7/2024	3(No.of Docs 1)	0710102105272023/2	AUT)/51(ND)2024	AND HARYANA	Sec 252 (3)	11/7/2024	1 notary mismatch with affidavit. no of objection 1. index page missed in	Adveenumarwaha
3369	4/7/2024	071010202376202 0(No.of Docs 2)	0710102023762020/2 8	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	book marking 2.page 16 hide the document need type copy of this page reminder 1 remaining previous objection did not clear yet. reminder 2 if you have any doubt regarding this objection humbly request to plz. contact to registry.	advmuskanpuri
3370	8/7/2024	071020041736201 8(No.of Docs 2)	0710200417362018/5 2	COMPANY PETITION IB (IBC)/29(ND)2018	STANDARD CHARTERED BANK VS WOOLWAYS INDAI LIMITED	IBC under Sec	11/7/2024	1 bookmarking mandatory.	nmadvocate
3371	4/7/2024	071010202376202 0(No.of Docs 2)	0710102023762020/2 7	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	no of objection 1. index page missed in book marking 2. missed court fee 3 rs missed on vakalatnama 3. page no 16 hide the document reminder 1 remaining previous objection did not clear yet. reminder 2 if you have any doubt regarding this objection humbly request to plz. contact to registry . note court fee tickets paste in vakalatnama not paste other pages	advmuskanpuri
3372	3/7/2024	071010208183202 3(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
3373	3/7/2024		0710102001032023/3	COMPANY	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	CSPRASAHOO

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3374	3/7/2024	071010207117202 3(No.of Docs 3)	0710102071172023/1 2	COMPANY APPEAL(COMPAN IES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	carajivkumar@gmai
3375	3/7/2024	071010208183202 3(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
3376	3/7/2024	071010207117202 3(No.of Docs 3)	0710102071172023/1 1	COMPANY APPEAL(COMPAN IES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	carajivkumar@gmai
3377	3/7/2024	071010208183202 3(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
3378	3/7/2024	071010208183202 3(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
		071010202321202	0710102023212024/1	TRANSFER APPLICATION/9(P	K R SENGOTTUVELU	Rule16(d),NCL			
3379	5/7/2024	4(No.of Docs 1)	0	B)2024	VS. K.S NITHIN	T Rules,2016	9/7/2024	1 bookmarking mandatory.	anilkumarv
3380	3/7/2024	071010203478202 2(No.of Docs 2)	0710102034782022/4 7	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	9/7/2024	no of objection 1. index page missed in book marking . 2. page 16 hide the letter 3. 3 rs court fee missed on vakalatnama. if you have any doubt regarding this objection plz contact to registry	advmuskanpuri
0004	0/7/0004	071010202285202	0740400000000004/5	COMPANY PETITION IB	INDIAN OVERSEAS BANK VS. VARAHI DIAMONDS AND	IBC under Sec	0/7/0004	no of objection 1. file not uploaded only	
3381	3/7/2024	4(No.of Docs 2) 071010204728202 4(No.of Docs 0)	0710102022852024/5 0710102047282024/1	INTERLOCUTORY APPLICATION (I.B.C)/3018(ND)20	ASHMEET SINGH BHATIA VS. MS GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	9/7/2024	blank pages show in pdf no of objection 1. book marking mandatory as per index with pagination in all volumes 2. need every pages sign in all volumes 3. blank page show of proof of service	apoorv@cjalaw.in
3383	4/7/2024	071010202260202 4(No.of Docs 2)	0710102022602024/1	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section	9/7/2024	no of objection 1.book marking mandatory as per index with pagination 2.missed pagination in pdf index 3.missed verification and notary of affidavit 4. missed CP(IB) NO in file 5. missed postal receipt along with tracking report 6. need sign with true copy fo annexures every pages if you have any doubt regarding this objection humbly request plz. contact to registry	sameer.srivastava66

3384	3/7/2024	071010202376202 0(No.of Docs 2)	0710102023762020/2 6	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/7/2024	no of objection 1. index page missed in book marking . 2. page 16 hide the letter 3. 3 rs court fee missed on vakalatnama. if you have any doubt regarding this objection plz contact to registry	advmuskanpuri
3385	8/6/2022	071010204721202 2(No.of Docs 0)	0710102047212022/4	COMPANY PETITION IB (IBC)/560(ND)2022	STATE BANK OF INDIA VS. RAJIV JAIN	Section 95(1)	9/7/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf with sign	
3386	1/7/2024	071010202276202 3(No.of Docs 9)	0710102022762023/3			Sec 49(2)	6/7/2024	no of objection 1. master index page missed in book marking 2. index page missed in book marking 3. pagination missed in book marking as per index. 4. book marking require as like index 5.exhibit and list of date and events every page need sign with true copy in all volume with pagination 6 ocr missed in some pages in volume 1 7 arrange the pages of one alignment in all volume 8. need volume wise book marking as per index with pagination 9 index page missed book marking in all volume 10 some page unreadable in volume 1 note if you have any doubt regarding this objection humbly request to you plz contact to registry	AKR ADVISORS LLP
				INTERLOCUTORY APPLICATION	EMPLOYEES PROVIDENT FUND				
3387	1/7/2024	071010209348202 2(No.of Docs 1)	0710102093482022/7	(I.B.C)/6004(PB)20 22	ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	5/7/2024	1 bookmarking mandatory.	kushalbansal
3388	2/7/2024	071010202404202 4(No.of Docs 1)	0710102024042024/2	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED OIS TRANSPORT	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/7/2024	1.no need every pages sign.	universallegal
3389	2/7/2024	071010201559202 4(No.of Docs 1)	0710102015592024/1	COMPANY APPEAL(COMPAN IES ACT)/58(ND)2024	TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	5/7/2024	1.no incomplete file	avneeshlaw
3390	2/7/2024	071010201542202 4(No.of Docs 1)	0710102015422024/1	COMPANY APPEAL(COMPAN IES	OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	5/7/2024	1.s.no incomplete file	avneeshlaw
		071010204653202		INTERLOCUTORY APPLICATION (I.B.C)/2933(ND)20		Application under any other		no of objection 1. index page missed in book marking 2. pagination missed in	
3391	1/7/2024	4(No.of Docs 1) 071010204658202 4(No.of Docs 1)	0710102046532024/1 0710102046582024/1	INTERLOCUTORY APPLICATION (I.B.C)/2931(ND)20	RAHUL JINDAL	Application under any other provisions- IBC		no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index	karangandhii karangandhii
3393	10/6/2024	071010203989202	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP		5/7/2024	no of objections 1. wrong file	sandhya@123

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3394	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
395	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
396	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
397	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
398	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
399	1/7/2024	071010209242202 2(No.of Docs 1)	0710102092422022/3	APPLICATION (I.B.C)/5678(ND)20	VIJAY KUMAR SHARMA VSIT POWER CONSULTING PRIVATE LIMITED	Sec 60(5)	5/7/2024	1 incomplete file.	IP-13960
400	1/7/2024	071010204180202 4(No.of Docs 2)	0710102041802024/1	INTERLOCATORY APPLICATION(CO MPANIES	ICICI SECURITIES LIMITED VS. MANU RISHI GUPTHA & ORS.	Rule 11 of	5/7/2024	no of objection 1.need ocr to reply 2. page no 23 to 26 need ocr	ckausik
401	2/7/2024	071010209051202 1(No.of Docs 2)	0710102090512021/4	INTERLOCUTORY APPLICATION (I.B.C)/5765(PB)20	SAACHI DEVELOPERS VS. ONE CITY INFRASTRUCTURE PVT LTD	Sec 60(5)	5/7/2024	1 bookmarking mandatory.	akshay0124@gma
402	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
402	2/7/2024	071010201684202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB	VIPUL JAIN AND RACHNA JAIN VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec	5/7/2024	1.no bookmarking mandatory. 2.no need every pages sign and true copy in Annexure. 3.no affidavit missing. 4.no need every pages ocr.	
404	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
405	1/7/2024	071010210323202 3(No.of Docs 3)	0710102103232023/7	APPLICATION (I.B.C)/6557(ND)20	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	5/7/2024	1 all document file separately.	MANOJDUBEY
406	1/7/2024	071010210797202 3(No.of Docs 1)	0710102107972023/1	COMPANY PETITION IB	STANDARD CHARTERED BANK VS. SCK INFRATECH	IBC under Sec	5/7/2024	1 need every pages sign.	sagar&sagar
407	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123

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10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
	071010203989202		COMPANY PETITION IB	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP				
10/6/2024	3(No.of Docs 2)	0710102039892023/2	, , ,		Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
	071010203989202		PETITION IB	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP				
10/6/2024	3(No.of Docs 2)	0710102039892023/2	(IBC)/436(ND)2023	JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
	071010203989202		COMPANY PETITION IB	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP				
10/6/2024	3(No.of Docs 2)	0710102039892023/2	(IBC)/436(ND)2023	JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
2/7/2024	071010201555202 4(No.of Docs 1)	0710102015552024/1	IES	TECHNOLOGY PRIVATE LIMITED VS.	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
	071010201562202		COMPANY APPEAL(COMPAN IES	SANTECH ENERGY SYSTEM & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF				
2/7/2024	4(No.of Docs 1)	0710102015622024/1	TRANSFER		, ,	4/7/2024	1.no incomplete file	avneeshlaw
10/6/2024	071010201403202 4(No.of Docs 2)	0710102014032024/2 1	NIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
2/7/2024	071010200110202 3(No.of Docs 1)	0710102001102023/2	APPLICATION (I.B.C)/505(PB)202	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3/7/2024	071010209721202 3(No of Docs 1)	0710102097212023/2	IES	REGISTRAR OF	Sec 252 (3)	4/7/2024	1s.no index missing in bookmarking. 2s.no pagination missing in	chander01
31112024			TRANSFER PETITION(COMPA	TIMES INNOVATIVE	Sec	7/1/2024	overliai niig.	Silative VI
10/6/2024	4(No.of Docs 2)	1	ACT)/9(PB)2024	TURTLE PVT LTD	of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
10/6/2024	071010201403202 4(No.of Docs 2)	0710102014032024/2 1	PETITION(COMPA NIES	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
10/6/2024		0710102014032024/2	TRANSFER PETITION(COMPA	TIMES INNOVATIVE	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
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				INTERLOCUTORY					
				APPLICATION					
		071010200128202			DAIICHI SANKYO	Rule 11 of			
423	2/7/2024	3(No.of Docs 1)	0710102001282023/2	3	AVAANA SOFTWARE	NCLT, 2016	4/7/2024	incomplete file	kunal2087
				COMPANY	AND SERVICES				
					PRIVATE LIMITED VS.				
		071010201612202		IES	REGISTRAR OF				
424	2/7/2024	4(No.of Docs 1)	0710102016122024/1	ACT)/64(ND)2024	COMPANIES	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
				INTERLOCUTORY APPLICATION					
		071010200125202		(I.B.C)/530(PB)202	DAIICHI SANKYO	Rule 11 of			
3425	2/7/2024	3(No.of Docs 1)	0710102001252023/2	3	COMPANY LIMITED	NCLT, 2016	4/7/2024	incomplete file	kunal2087
					MICROMET ATI INDIA				
				COMPANY APPEAL(COMPAN	PRIVATE LIMITED VS. REGISTRAR OF				
		071010201572202		IES	COMPANIES NCT OF				
3426	2/7/2024	4(No.of Docs 1)	0710102015722024/1	ACT)/62(ND)2024	DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
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				COMPANY	INVESTMENTS PRIVATE				
				COMPANY APPEAL(COMPAN	LIMITED VS. REGISTRAR OF				
		071010201560202		IES	COMPANIES NCT OF				
3427	2/7/2024	4(No.of Docs 1)	0710102015602024/1	ACT)/59(ND)2024	DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
					SANTECH PETRO				
				COMPANY	GLOBAL PRIVATE LIMITED VS.				
					REGISTRAR OF				
		071010201561202		IES	COMPANIES NCT OF				
3428	2/7/2024	4(No.of Docs 1)	0710102015612024/1	ACT)/60(ND)2024	DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
					UMESH GUPTA LIQUIDATOR OF M/S				
					HEMA AUTOMOTIVE				
				INTERLOCUTORY	PRIVATE LIMITED VS.				
				APPLICATION	STARLINK CALL				
		071010200503202		' ' ' '	CONCEPTS PRIVATE	_			
3429	14-01-2024	4(No.of Docs 0)	0710102005032024/2	4	LIMITED OIS AEROSPACE	Sec 60(5)	4/7/2024	ocr missed in pdf,	
				COMPANY	PRIVATE LIMITED VS.				
				APPEAL(COMPAN	REGISTRAR OF				
		071010201558202		IES	COMPANIES NCT OF				
3430	2/7/2024	4(No.of Docs 1)	0710102015582024/1	ACT)/57(ND)2024 INTERLOCUTORY	DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
				APPLICATION					
		071010200120202		(I.B.C)/524(PB)202	DAIICHI SANKYO	Rule 11 of			
3431	2/7/2024	3(No.of Docs 1)	0710102001202023/2	3	COMPANY LIMITED	NCLT, 2016	4/7/2024	incomplete file	kunal2087
				INTERLOCUTORY					
		071010200120202		APPLICATION (I.B.C)/524(PB)202	DAIICHI SANKYO	Rule 11 of			
3432	2/7/2024	3(No.of Docs 1)	0710102001202023/3	3	COMPANY LIMITED	NCLT, 2016	4/7/2024	incomplete file	kunal2087
				INTERLOCUTORY		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			
				APPLICATION	B 4 Q 4 1 C 4 2				
3433	2/7/2024	071010200117202 3(No.of Docs 1)	0710102001172023/2	(I.B.C)/518(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
1433	2///2024	3(NO.01 DOCS 1)	0710102001172023/2	3	COMPANT LIMITED	NCL1, 2016	4///2024	incomplete file	Kullai2007
				COMPANY					
				PETITION	INDERPREET SINGH	Sec.			
10.6	0/7/0004	071010200773202	074040000770000	(COMPANIES	JHELUMI VS.	241(1),Sec.	4/7/0004	d a na Mhann file	A 414 T-1 41 1
434	2/7/2024	4(No.of Docs 2)	0710102007732024/4	ACT)/33(ND)2024 TRANSFER	GURVINDER SINGH	242(4)	4/7/2024	1.s.no Wrong file	AdityaTripathi
					TIMES INNOVATIVE	Sec			
		071010201403202	0710102014032024/2	NIES	MEDIA LTD VS. SPACE	433(e)/433(f)			
3435	10/6/2024	4(No.of Docs 2)	1	ACT)/9(PB)2024	TURTLE PVT LTD	of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
				TRANSFER PETITION(COMPA	TIMES INNOVATIVE	Sec			
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		071010201403202	0710102014032024/2	•	MEDIA LTD VS. SPACE	433(e)/433(f)			
3437	10/6/2024	4(No.of Docs 2)	1	ACT)/9(PB)2024	TURTLE PVT LTD	of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3431	10/6/2024	4(NO.01 DOCS 2)		INTERLOCUTORY	TORTLE PVI LID	01 CA 1930	4/1/2024	no or objections 1. wrong me	auvatui
				APPLICATION					
		071010200122202			DAIICHI SANKYO	Rule 11 of			
2420	2/7/2024	3(No.of Docs 1)	0740402004222022/2	, , , ,	DAIICHI SANKYO COMPANY LIMITED	NCLT, 2016	4/7/2024	incomplete file	kunal2087
3438	2///2024	3(NO.01 DOCS 1)	0710102001222023/2	TRANSFER	COMPANT LIMITED	NCL1, 2016	4///2024	incomplete file	Kullaizuo/
				_	TIMES INDIONATIVE	0			
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0.400	40/0/0004	071010201403202	0710102014032024/2		MEDIA LTD VS. SPACE	433(e)/433(f)	4/7/0004	and the state of t	
3439	10/6/2024	4(No.of Docs 2)	1	ACT)/9(PB)2024	TURTLE PVT LTD	of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
				TRANSFER	THAT IN INC. (ATILITY	0			
			071010001100000110	PETITION(COMPA	TIMES INNOVATIVE	Sec			
		071010201403202	0710102014032024/2		MEDIA LTD VS. SPACE	433(e)/433(f)			
3440	10/6/2024	4(No.of Docs 2)	1	ACT)/9(PB)2024	TURTLE PVT LTD	of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
				TRANSFER					
				PETITION(COMPA	TIMES INNOVATIVE	Sec			
		071010201403202	0710102014032024/2		MEDIA LTD VS. SPACE	433(e)/433(f)			
3441	10/6/2024	4(No.of Docs 2)	1	ACT)/9(PB)2024	TURTLE PVT LTD	of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
				TRANSFER					
				PETITION(COMPA	TIMES INNOVATIVE	Sec			
		071010201403202	0710102014032024/2		MEDIA LTD VS. SPACE	433(e)/433(f)			
3442	10/6/2024	4(No.of Docs 2)	1	ACT)/9(PB)2024	TURTLE PVT LTD	of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
					PRIYANKA YADAV AND				
					ANR VS. MR. ANURAG				
					NIRBHAYA				
					RESOLUTION				
					PROFESSIONAL M/S				
				INTERLOCUTORY	AGILE INTERNATIONAL				
				APPLICATION	LOGISTICS AND			no of objection 1 book marking missed	
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0440	4/7/0004	071010202135202	0740400004050004/0	(I.B.C)/1493(ND)20	SUPPLY CHAIN PVT.	0 00(5)	4/7/0004	as per index with pagination 2 ocr	01-11
3443	1/7/2024	4(No.of Docs 2)	0710102021352024/2	TRANSFER	LTD.	Sec 60(5)	4/7/2024	missed in pdf	Shivanijaiswal
				_	TIMES INDIONATIVE	0			
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	40/0/0004	071010201403202	0710102014032024/2	-	MEDIA LTD VS. SPACE	433(e)/433(f)	4/7/0004		
3444	10/6/2024	4(No.of Docs 2)	1	ACT)/9(PB)2024	TURTLE PVT LTD	of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
					S B HOSPITALITY &				
					SERVICES PRIVATE				
				COMPANY	LIMITED VS.				
				APPEAL(COMPAN	REGISTRAR OF				
		071010201564202		IES	REGISTRAR OF COMPANIES NCT OF				
3445	2/7/2024	071010201564202 4(No.of Docs 1)	0710102015642024/1	IES		Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3445	2/7/2024		0710102015642024/1	IES	COMPANIES NCT OF	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3445	2/7/2024		0710102015642024/1	IES ACT)/61(ND)2024	COMPANIES NCT OF	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3445	2/7/2024			IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA	COMPANIES NCT OF DELHI		4/7/2024	1.no incomplete file	avneeshlaw
		4(No.of Docs 1) 071010201403202		IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE	Sec 433(e)/433(f)			
3445 3446	2/7/2024	4(No.of Docs 1)		IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA	COMPANIES NCT OF DELHI TIMES INNOVATIVE	Sec	4/7/2024	1.no incomplete file no of objections 1. wrong file	avneeshlaw
		4(No.of Docs 1) 071010201403202		IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956			
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3446	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f)	4/7/2024	no of objections 1. wrong file	advatul
	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2)	0710102014032024/2 1	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE	Sec 433(e)/433(f) of CA 1956 Sec			
3446	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3446	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2)	0710102014032024/2 1 0710102014032024/2 1	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec	4/7/2024	no of objections 1. wrong file	advatul
3446 3447	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2 1	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f)	4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file	advatul advatul
3446	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2)	0710102014032024/2 1 0710102014032024/2 1	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 ANSFER PETITION(COMPA NIES ACT)/9(PB)2024	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec	4/7/2024	no of objections 1. wrong file	advatul
3446 3447	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2 1	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956	4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file	advatul advatul
3446 3447	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2)	0710102014032024/2 1 0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec	4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file	advatul advatul
3446 3447 3448	10/6/2024 10/6/2024 10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f)	4/7/2024 4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file no of objections 1. wrong file	advatul advatul advatul
3446 3447	10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2)	0710102014032024/2 1 0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec	4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file	advatul advatul
3446 3447 3448	10/6/2024 10/6/2024 10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD OFFSET INDIA	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f)	4/7/2024 4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file no of objections 1. wrong file	advatul advatul advatul
3446 3447 3448	10/6/2024 10/6/2024 10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f)	4/7/2024 4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file no of objections 1. wrong file	advatul advatul advatul
3446 3447 3448	10/6/2024 10/6/2024 10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 TRANSFER PETITION(COMPA NIES	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD OFFSET INDIA	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f)	4/7/2024 4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file no of objections 1. wrong file	advatul advatul advatul
3446 3447 3448	10/6/2024 10/6/2024 10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD OFFSET INDIA SOLUTIONS PRIVATE	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f)	4/7/2024 4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file no of objections 1. wrong file	advatul advatul advatul
3446 3447 3448	10/6/2024 10/6/2024 10/6/2024	4(No.of Docs 1) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202 4(No.of Docs 2) 071010201403202	0710102014032024/2 1 0710102014032024/2 1 0710102014032024/2	IES ACT)/61(ND)2024 TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024 COMPANY	COMPANIES NCT OF DELHI TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS.	Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f) of CA 1956 Sec 433(e)/433(f)	4/7/2024 4/7/2024 4/7/2024	no of objections 1. wrong file no of objections 1. wrong file no of objections 1. wrong file	advatul advatul advatul

				INTERLOCUTORY					
451	2/7/2024	071010200114202 3(No.of Docs 1)	0710102001142023/2	APPLICATION (I.B.C)/512(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
452	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
453	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
454	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
455	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
456	28-06-2024	071010204225202 4(No.of Docs 1)	0710102042252024/5	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)20 24	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	C 2/7/2024	pagination missing in book marking as per index	rrglawoffice
457	27-06-2024	071010204225202 4(No.of Docs 1)	0710102042252024/3	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)20 24	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	C 2/7/2024	book marking mandatory as per index with pagination missed verification and notary and need every page sign	rrglawoffice
458	28-06-2024	071010204225202 4(No.of Docs 1)	0710102042252024/4	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)20 24	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	C 2/7/2024	pagination missing in book marking as per index	rrglawoffice
459	28-06-2024	071010200292202 3(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPAN IES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
460	28-06-2024	071010200292202 3(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPAN IES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
461	28-06-2024	071010200292202 3(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPAN IES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996

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3462	28-06-2024	071010200292202 3(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPAN IES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
3463	27-06-2024	071010204926202 4(No.of Docs 1)	0710102049262024/5	COMPANY PETITION IB (IBC)/308(ND)2024	ASHUTOSH GARG VS. GUARDIAN LIFECARE PRIVATE LIMITED	IBC under Sec	2/7/2024	paste ticket and court fee on blank side of vakalatnama and 1 rs court fee missed also on vakalatnama	Ananyasingh@22
3464	27-06-2024	071010200144202 4(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document	rsarang092
3465	27-06-2024	071010200144202 4(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document	rsarang092
3466	27-06-2024	071010200144202 4(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document	rsarang092
3467		071010202723202 1(No.of Docs 2)	0710102027232021/5 9	COMPANY PETITION	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	2/7/2024	need every pages true copy with ocr	adv_santoshk
3468	27-06-2024	071010200144202 4(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document	rsarang092
3469		071010202723202 1(No.of Docs 2)	0710102027232021/5 8	COMPANY PETITION	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	2/7/2024	need every pages true copy and ocr in Annexure	adv_santoshk
3470	28-06-2024	071010210363202 3(No.of Docs 1)	0710102103632023/3	COMPANY PETITION IB (IBC)/65(ND)2024	KEREN POLYPLAST INDIA LIMITED	IBC Section 59	2/7/2024	index page missed in book marking	advawnish
3471	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3472	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

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3473	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3474	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	. , . ,	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3475	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	. , , ,	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3476	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	, , , , ,	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3477	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3478	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	, , , , ,	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3479	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	, , , ,	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3480	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

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3481	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3482	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3483	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3484	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3485	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3486	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3487		071010202430202 4(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)20	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmnclt
		071010202430202 4(No.of Docs 2)		INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)20	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA		2/7/2024	page no 66 hindi page need english type	knmnclt
3488		071010202430202 4(No.of Docs 2)	0710102024302024/2 0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)20	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 74 not visible clearly page no 66 hindi page need english type copy page no 74 not visible clearly	knmncit
3490		071010202430202 4(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)20	PAWAN KUMAR	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmncit

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3491	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
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3492	28-06-2024	4(No.of Docs 3)	0710102003142024/1	4	COMPANY LIMITED	Sec. 45 (1)	2/7/2024	vakalatnama	PJLAW
3493	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3494	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3495	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3496	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3497	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3498	3/5/2022	071010203478202 2(No.of Docs 0)	0710102034782022/4 5	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	2/7/2024	book marking mandatory as per index and missed index in book marking and pdf	

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3499	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3500	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3501	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3502	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3503	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3504	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3505	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3506	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

3507	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
508	1/7/2024	071010208134202 3(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
509	1/7/2024	071010208134202 3(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS	IBC under Sec	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
510	1/7/2024	071010208134202 3(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
511	1/7/2024	071010208134202 3(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS	IBC under Sec	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
512	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
513	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
514	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
515	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
516	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
517	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
518	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena

3519	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3520	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3521	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	APPLICATION(CO MPANIES	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3522	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3523	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1		KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3524	26-06-2024	071010204334202 4(No.of Docs 1)	0710102043342024/1	INTERLOCUTORY APPLICATION (I.B.C)/2799(ND)20 24	SANJAY BAFNA VSRAJEEV LOCHAN	Sec 60(5)	27-06-2024	annexures every page missed sign with true copy	VAISH ASSOCIATES
3525	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3526	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3527	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3528	12/2/2024	071010206769202 3(No.of Docs 2)	0710102067692023/1	MPANIES	AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3529	1/4/2024	071010202738202 4(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)20 24	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	

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				APPLICATION		under any			
		071010202649202		(I.B.C)/2607(ND)20		other		annexures every pages need sign with	
3530	25-06-2024	4(No.of Docs 2)	0710102026492024/1	24	ANUP KUMAR SSF PLASTICS INDIA	provisions- IBC	26-06-2024	true copy	advpmishra
					PVT. LTD. VS.				
				INTERLOCUTORY	ASSISTANT				
				APPLICATION	COMMISSIONER CGST				
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3531	1/4/2024	4(No.of Docs 0)	0710102027382024/1		DIVISION - 5	Sec 60(5)	26-06-2024	per index	
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3532	1/4/2024	4(No.of Docs 0)	0710102027382024/1	. , , ,	DIVISION - 5	Sec 60(5)	26-06-2024	per index	
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3533	1/4/2024	4(No.of Docs 0)	0710102027382024/1	24	DIVISION - 5	Sec 60(5)	26-06-2024	per index	
				COMPANY	BROOKINGS INDIA VS.				
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		071010204305202		(COMPANIES	COMPANIES NCT OF			annexure A3 Missed in book marking as	
3534	25-06-2024	1(No.of Docs 2)	0710102043052021/5	ACT)/122(ND)2021	DELHI & HARYANA	Sec. 441	26-06-2024	per index	CSGKUMAR
		074040202652202		COMPANY PETITION IB	REC LIMITED VS.	IBC under See			marara770@amail.aa
3535	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	(IBC)/265(ND)2024	RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3333	13-00-2024	4(NO.01 DOCS 2)	0710102030332024/1	(100)/203(110)/2024	LIMITED	•	25-00-2024	oci compuisory in pages	111
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3536	13-06-2024	4(No.of Docs 2)	0710102036532024/1		LIMITED	7	25-06-2024	ocr compulsory in pages	m
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3537	12/6/2024	3(No.of Docs 2)	0710102056252023/4			Sec 60(5)	25-06-2024	104 need ocr	PIYUSH_BERIWAL
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3538	13-06-2024	1(No.of Docs 2)	7	ACT)/109(PB)2021	PRIVATE LIMITED OXYZO FINANCIAL	Sec 241 (2)	25-06-2024	ocr in pages	adv_santoshk
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3539	14-06-2024	3(No.of Docs 1)	0710102104282023/4	(IBC)/12(ND)2024	PRIVATE LIMITED	7	25-06-2024	book marking mandatory as per index	ashutoshism
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3540	24-06-2024	071010201647202 4(No.of Docs 1)	0710102016472024/1	PETITION IB	FINANCE LIMITED VS. VICTOR BUILDWEL	IBC under Sec	25-06-2024	need every pages sign. address mismatch with affidavit.	thelawwings
3540	24-06-2024		0710102016472024/1	PETITION IB (IBC)/219(ND)2024	FINANCE LIMITED VS. VICTOR BUILDWEL		25-06-2024	7. 0	thelawwings
3540	24-06-2024		0710102016472024/1	PETITION IB (IBC)/219(ND)2024 RESTORATION	FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED MENIKA KUMARI VS.		25-06-2024	7. 0	thelawwings
3540	24-06-2024	4(No.of Docs 1)	0710102016472024/1	PETITION IB (IBC)/219(ND)2024 RESTORATION APPLICATION	FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED MENIKA KUMARI VS. REGISTRAR OF		25-06-2024	7. 0	thelawwings
		4(No.of Docs 1) 071010203729202		PETITION IB (IBC)/219(ND)2024 RESTORATION APPLICATION (COMPANIES	FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED MENIKA KUMARI VS. REGISTRAR OF COMPANIES NCT OF	7		mismatch with affidavit.	thelawwings
3540 3541		4(No.of Docs 1)	0710102016472024/1 0710102037292024/2	PETITION IB (IBC)/219(ND)2024 RESTORATION APPLICATION (COMPANIES	FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED MENIKA KUMARI VS. REGISTRAR OF		25-06-2024 25-06-2024	7. 0	thelawwings
		4(No.of Docs 1) 071010203729202		PETITION IB (IBC)/219(ND)2024 RESTORATION APPLICATION (COMPANIES ACT)/18(ND)2024	FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED MENIKA KUMARI VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	7		mismatch with affidavit.	thelawwings
		4(No.of Docs 1) 071010203729202		PETITION IB (IBC)/219(ND)2024 RESTORATION APPLICATION (COMPANIES	FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED MENIKA KUMARI VS. REGISTRAR OF COMPANIES NCT OF	7		mismatch with affidavit.	thelawwings garora779@gmail.co

3543	8/2/2023	071010201438202 3(No.of Docs 0)	0710102014382023/3	IES `	NILESHWER INFRA & CONSULTANCY PRIVATELIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	25-06-2024	bookmarking mandatory	
	40.00.000	071010203653202		COMPANY PETITION IB	REC LIMITED VS. RATTANINDIA POWER	IBC under Sec			garora779@gmail.co
3544	13-06-2024	4(No.of Docs 2)	0710102036532024/1	(IBC)/265(ND)2024	LIMITED	7	25-06-2024	ocr compulsory in pages	m
3545	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3546	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3547	13-06-2024	071010200043202 1(No.of Docs 1)	0710102000432021/6	COMPANY PETITION IB (IBC)/59(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	25-06-2024	bookmarking mandatory with ocr in pages	RTAKYAR
3548	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3549	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
		(11111111111111111111111111111111111111		COMPANY	REC LIMITED VS.				
3550	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	PETITION IB (IBC)/265(ND)2024	RATTANINDIA POWER	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3551	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3552	24-06-2024	071010201283202 4(No.of Docs 1)	0710102012832024/1	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	25-06-2024	need every pages sign.	nivesh
3553	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3554	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3555	13-06-2024	071010203786202 4(No.of Docs 1)	0710102037862024/1 5	INTERLOCUTORY APPLICATION (I.B.C)/2690(ND)20 24	NAVNEET KUMAR GUPTA VSKAMAL TANEJA	Application under any other provisions- IBC	25-06-2024	incomplete file	aaryan@sasttralegal
3556	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3557		071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3558	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m

3559	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3560	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3561	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3562	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3563	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3564	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3565	9/6/2024	071010202582202 4(No.of Docs 1)	0710102025822024/2	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	24-06-2024	book marking mandatory as per index	mathuropadv
3566	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023		Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3567	6/6/2024	071010207908202 3(No.of Docs 2)	0710102079082023/2		MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3568	6/6/2024	071010207908202 3(No.of Docs 2)	0710102079082023/2	APPLICATION (I.B.C)/4957(ND)20	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234

3569	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	raphy pages pood to be one	saxena&saxena
570	6/6/2024	071010207908202 3(No.of Docs 2)	0710102053012023/1	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)20	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER	Rule 154 (1)	24-06-2024	reply pages need to be ocr index page missed in book marking	nazim@1234
571	10/6/2024	071010204519202 4(No.of Docs 1)	0710102045192024/1	COMPANY APPLICATION(CO MPANIES ACT)/131(ND)2024	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	24-06-2024	book marking mandatory as per index	samakshjainlaw
572	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
573	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
574	5/6/2024	071010203988202 4(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)20 24	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
575	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
576	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
577	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
578	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	MPANIES	PRIVATE LIMITED VS. M/S RASHI BUILDCON	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena

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s 5 79	18-06-2024	071010210222202 3(No.of Docs 2)	0710102102222023/1 1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	24-06-2024	bookmarking mandatory need every pages sign	rahulssmalhotra
s 5 80	10/6/2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 72	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	24-06-2024	page no 1 to 3 need sign of reply every pages	Prismlaw42
581	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
582	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
583	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	MPANIES `	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
584	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
585	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
586	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	APPLICATION(CO MPANIES		Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
587	6/6/2024	071010207908202 3(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)20 23	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3588	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3589	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
590	12/6/2024	071010209489202 3(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPAN IES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
591	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
592	12/6/2024	071010209489202 3(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPAN IES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
593		071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
594		071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
595	12/6/2024	071010209489202 3(No.of Docs 2)	0710102094892023/3	IES	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
596	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
597	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
598	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3599	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
600	12/6/2024	071010209489202 3(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPAN IES ACT)/274(ND)2023	FIRST CENTURY	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
601	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
602	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
603	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
604	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
605	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
606	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
607	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
608	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3609	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
610	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
611	5/6/2024	071010203988202 4(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)20 24	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
612	10/6/2024	071010203303202 4(No.of Docs 1)	0710102033032024/1	INTERLOCUTORY APPLICATION (I.B.C)/2062(ND)20 24	ANURAG NIRBHAYA	Application under any other provisions- IBC	24-06-2024	book marking mandatory as per index and compliance affidavit need nclt order	Shivanijaiswal
613	10/6/2024	071010204291202 1(No.of Docs 2)	0710102042912021/1	APPLICATION (I.B.C)/3678(ND)20 21	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD	Sec 30	24-06-2024	pagination missed in book marking and need sign of page no 1	kushalbansal
614		071010202321202 4(No.of Docs 3)	0710102023212024/6		K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	24-06-2024	book marking mandatory as per index and ocr missed in file	nrlawyers
615	11/6/2024	071010202273202 4(No.of Docs 1)	0710102022732024/1	24	SANJEEV SANGAL VSM/S. APEX HEIGHTS PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2024	bookmarking mandatory	shree167
616	11/6/2024	071010202273202 4(No.of Docs 1)	0710102022732024/2	24	SANJEEV SANGAL VSM/S. APEX HEIGHTS PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2024	pagination missing in bookmarking	shree167
617	5/6/2024	071010203988202 4(No.of Docs 1)	0710102039882024/1	24	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
618	1/1/2016	071020040164201 6(No.of Docs 0)	0710200401642016/5	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	24-06-2024	separate file petition and rejoinder of different slash and petition need nclt order	
619	17-06-2024	071010201362202 3(No.of Docs 2)	0710102013622023/2	COMPANY PETITION IB (IBC)/146(ND)2023	MR. SANCHIT ALAGH VS. STATE BANK OF INDIA	Section 94(1)	24-06-2024	book marking mandatory as per index	rakesh@12
620	17-06-2024	071010201360202 3(No.of Docs 2)	0710102013602023/2	COMPANY PETITION IB (IBC)/145(ND)2023 INTERLOCUTORY	MR. GUNNIT SINGH ALLAGH VS. STATE BANK OF INDIA	Section 94(1)	24-06-2024	book marking mandatory as per index	rakesh@12
621	5/6/2024	071010203988202 4(No.of Docs 1)	0710102039882024/1	APPLICATION (I.B.C)/2442(ND)20 24	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
622	11/6/2024	071010202346202 2(No.of Docs 2)	0710102023462022/1 8	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)20 22	DEBASHIS NANDA	Sec 30	24-06-2024	pagination missing in bookmarking	sanjay.bhatt

3623	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3624	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3625	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3626		071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3627	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3628	15-06-2024	071010207064202 1(No.of Docs 1)	0710102070642021/6	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec	24-06-2024	book marking mandatory as per index	devvartrana
3629	17-06-2024	071010210930202 3(No.of Docs 1)	0710102109302023/5	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2024	PRABHAT RANJAN SINGH VSVINAY RAI	Application under any other provisions- IBC	24-06-2024	book marking mandatory as per index with pagination	prabhatranjan
3630	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3631	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3632	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3633			0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3634	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3635	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3636		071010204446202 3(No.of Docs 2)	0710102044462023/3	INTERLOCUTORY APPLICATION (I.B.C)/3596(PB)20 23	ASHMEET SINGH BHATIA VS. RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-06-2024	page no 43 to 82 need ocr	SHASHWAT9704
3637	17-06-2024	071010207080202 0(No.of Docs 2)	0710102070802020/1 7	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	24-06-2024	index page missing in book marking and every page sign of written submission	chaudharylawoffices
3638	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3639	12/6/2024	071010206986202 0(No.of Docs 2)	0710102069862020/2	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)20 20	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1) Application	24-06-2024	page 10 to 59 need ocr	As25793
3640	11/6/2024	071010207683202 1(No.of Docs 1)	0710102076832021/2	COMPANY APPLICATION(CO MPANIES ACT)/489(ND)2021	S. PAWANDEEP SINGH VS. LOTUS MECHNOTECH PVT. LTD.	under any other provisions ,Rule 11 of NCLT	24-06-2024	need every page sign of pdf and page no 1 to 10	jjidelhi@gmail.com
3641	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3642		071010204409202 2(No.of Docs 1)	0710102044092022/3	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec	24-06-2024	book marking mandatory as per index with pagination	Sunita Umesh
3643	19-10-2021	071010207726202 1(No.of Docs 0)	0710102077262021/6	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)20 21	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	24-06-2024	affidavit of compliance need nclt order	
3644		071010209282202 3(No.of Docs 2)	0710102092822023/5	COMPANY PETITION (COMPANIES	SHARAD DUGGAL VS. DIMPLE CREATIONS PRIVATE LIMITED &	Sec. 241(1),Sec. 242(4),Section 246	24-06-2024	last order missing	knmncit
3645	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3646	17-06-2024	071010210838202 3(No.of Docs 2)	0710102108382023/7	COMPANY PETITION IB (IBC)/83(ND)2024	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec	24-06-2024	page no 9 missed notary of delhi	Sahil36
		071010200276202		COMPANY PETITION (COMPANIES	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE	Sec. 241(1),Sec.			
3647	11/6/2024	4(No.of Docs 1)	0710102002762024/1	ACT)/77(ND)2024	LIMITED	242(4)	24-06-2024	verified details wrong with affidavit	Saral Sharma
3648	10/6/2024	071010240621201 8(No.of Docs 3)	0710102406212018/2 4	COMPANY PETITION (COMPANIES ACT)/123(PB)2018 COMPANY	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	24-06-2024	missed ocr in all pdf pagination missing in bookmarking	nidhimohanparasha
		071010208260202		PETITION IB	INDIAN BANK VS.			need every pages sing and ocr all	
3649	7/6/2024	3(No.of Docs 2)	0710102082602023/3	(IBC)/656(PB)2023	SIRAJUDDIN QURESHI	Section 95(1)	24-06-2024	pages some pages not clear	sasaud
2252	7/0/0004	071010208261202	074040000040000/0	COMPANY PETITION IB	INDIAN BANK VS.	0	04.00.0004	pagination missing in bookmarking need every pages sing and ocr all	
3650	7/6/2024	3(No.of Docs 2)	0710102082612023/3	(IBC)/660(PB)2023	KIRAN QURESHI	Section 95(1)	24-06-2024	pages some pages not clear	sasaud
3651	14-06-2024	071010200554202 4(No.of Docs 1)	0710102005542024/3	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)20 24	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	19-06-2024	Book marking mandatory as per index	Pooja3331
3652	15-06-2024	071010201679202 4(No.of Docs 2)	0710102016792024/1 9	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3653	5/6/2024	071010209661202 2(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3654	15-06-2024	071010201679202 4(No.of Docs 2)	0710102016792024/2 2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	KartikeyaMatta
3655	15-06-2024	071010201679202 4(No.of Docs 2)	0710102016792024/2 0		MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3656	29-05-2024	071010204694202 4(No.of Docs 0)	0710102046942024/3	COMPANY PETITION IB (IBC)/305(PB)2024	AXIS TRUSTEE SERVICES LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec	19-06-2024	incomplete file	
3657	15-06-2024	071010201679202 4(No.of Docs 2)	0710102016792024/1 7	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missed in book marking as per index and need every page sign of written submission	rachitsahney

				COMPANY	SHARAD DUGGAL VS.	Sec.			
				PETITION	DIMPLE CREATIONS	241(1),Sec.			
		071010209282202		(COMPANIES	PRIVATE LIMITED &	242(4),Section		annexure page no 4 to 11 need sign	
3658	15-06-2024	3(No.of Docs 2)	0710102092822023/4	ACT)/184(ND)2023	ORS.	246	19-06-2024	with true copy of every pages	swapnil.123
				INTERLOCATORY APPLICATION(CO	MR SANJIV			nagination missing in book marking as	
		071010201679202	0710102016792024/1	MPANIES	CHOUDHARY VS. MIS ROSHANARA CLUB			pagination missing in book marking as per index and need every page sign of	
3659	15-06-2024	4(No.of Docs 2)	8	ACT)/70(ND)2024	LIMITED	Sec. 244(1)	19-06-2024	written submission	rachitsahney
3033	13-00-2024	4(NO.01 DOCS 2)	0	A01)/10(ND)2024	LIMITED	Jec. 244(1)	13-00-2024	Written Submission	racinisamicy
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				APPLICATION(CO	CHOUDHARY VS. MIS			pagination missing in book marking as	
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3660	15-06-2024	4(No.of Docs 2)	1	ACT)/70(ND)2024	LIMITED NEW AGE AQUA	Sec. 244(1)	19-06-2024	written submission	rachitsahney
				COMPANY	PRIVATE LIMITED VS.				
				APPEAL(COMPAN	II				
		071010205634202		IES	COMPANIES NCT OF				
3661	13-06-2024	2(No.of Docs 1)	0710102056342022/5	_		Sec 252 (3)	19-06-2024	affidavit of compliance need nclt order	pcsaman
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					SMALL INDUSTRIES				
				COMPANY	DEVELOPMENT BANK				
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3662	5/6/2024	2(No.of Docs 2)	0710102096612022/3	(IBC)/859(ND)2022	RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
				COMPANY	BROOKINGS INDIA VS.				
				PETITION	REGISTRAR OF				
		071010204305202		(COMPANIES	COMPANIES NCT OF				
3663	18-06-2024	1(No.of Docs 2)	0710102043052021/4	•	DELHI & HARYANA	Sec. 441	19-06-2024	bookmarking mandatory	CSGKUMAR
					SMALL INDUSTRIES				
		07404000004000		COMPANY	DEVELOPMENT BANK				
2664	5/6/2024	071010209661202	0740402006642022/2	PETITION IB	OF INDIA VS. SMT.	Section OF(4)	19-06-2024	wrong file	Aa b DiO
3664	5/6/2024	2(No.of Docs 2)	0710102096612022/3	(IBC)/059(ND)2022	RAMANPREET KAUR IDBI TRUSTEESHIP	Section 95(1)	15-06-2024	wrong file	AyushPuri9
				COMPANY	SERVICES LIMITED VS.			need every page sign of judgment and	
		071010210576202		PETITION IB	ANSAL BUILDWELL	IBC under Sec		need volume wise index and book	
3665	13-06-2024	3(No.of Docs 3)	0710102105762023/4	(IBC)/132(ND)2024	LIMITED	7	19-06-2024	marking in volume 2	Prashant Kumar
				COMPANY	ASHUTOSH GARG VS.				
2000	40.06.2024	071010204926202	0740402040262024/4	PETITION IB	GUARDIAN LIFECARE	IBC under Sec	40.06.2024	last ander missing	adviva danah vaahiaht
3666	18-06-2024	4(No.of Docs 1)	0710102049262024/1	(IBC)/308(ND)2024	PRIVATE LIMITED	1	19-06-2024	last order missing	advvedanshvashisht
					SMALL INDUSTRIES				
				COMPANY	DEVELOPMENT BANK				
		071010209661202		PETITION IB	OF INDIA VS. SMT.				
3667	5/6/2024	2(No.of Docs 2)	0710102096612022/3	(IBC)/859(ND)2022		Section 95(1)	19-06-2024	wrong file	AyushPuri9
					NARESH KUMAR				
				COMPANY	BHALLA VS. ANSAL				
		07404020202020		PETITION	PROPERTIES AND			need event need element and tours a constru	
3668	30 05 2024	071010203695202 4(No.of Docs 2)	0710102036952024/1	(COMPANIES	INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
3000	30-05-2024	+(NU.UI DUCS 2)	0110102030332024/1	AC 1 //30(ND)2024	NARESH KUMAR	Jec. 13(4)	10-00-2024	Annexure double pagination wrong	auvniisiiaii
				COMPANY	BHALLA VS. ANSAL				
				PETITION	PROPERTIES AND				
		071010203695202		(COMPANIES	INFRASTRUCTURE			need every pages sign and true copy in	
3669	30-05-2024	4(No.of Docs 2)	0710102036952024/1	ACT)/95(ND)2024	LIMITED	Sec. 73(4)	18-06-2024	Annexure double pagination Wrong	advkrishan
				00110111111	NARESH KUMAR				
				COMPANY	BHALLA VS. ANSAL				
		071010203695202		PETITION (COMPANIES	PROPERTIES AND INFRASTRUCTURE			need every pages sign and true copy in	
3670	30-05-2024	4(No.of Docs 2)	0710102036952024/1	,	LIMITED	Sec. 73(4)	18-06-2024	Annexure double pagination Wrong	advkrishan
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3671	30-05-2024	071010203695202 4(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
		071010204561202		COMPANY PETITION IB					
3672	7/6/2024	4(No.of Docs 1)	0710102045612024/1	(IBC)/302(ND)2024	VIPIN PURI	Section 94(1)	18-06-2024	incomplete file	Mohituppal
3673	7/6/2024	071010202559202 3(No.of Docs 3)	0710102025592023/8	, , ,	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	14-06-2024	all document file separately	varunjainj@yahoo.co m
3674	6/6/2024	071010209335202 3(No.of Docs 1)	0710102093352023/3	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	14-06-2024	book marking mandatory as per index	pridhi_nclt
3675	13-06-2024	071010202723202 1(No.of Docs 2)	0710102027232021/5 6	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	14-06-2024	pagination missing in bookmarking with ocr	adv_santoshk
3676	12/6/2024	071010201039202 4(No.of Docs 1)	0710102010392024/1	COMPANY PETITION IB (IBC)/168(ND)2024	FAIRAIR ENGINEERS PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec	14-06-2024	incomplete file	ad.rishi.sehgal
3677	7/6/2024	071010201403202 4(No.of Docs 1)	0710102014032024/2 0	TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	14-06-2024	incomplete file	advatul
3678	7/6/2024	071010202546202 3(No.of Docs 3)	0710102025462023/7	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)20 23	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	14-06-2024	all document file separately	varunjainj@yahoo.co m
3679	7/6/2024	071010201444202 4(No.of Docs 5)	0710102014442024/1 0	INTERLOCUTORY APPLICATION (I.B.C)/1207(ND)20 24	DHARMENDRA VERMA VS. PRAVEEN AGRAWAL AUTHORIZED REPRESENTATIVE FOR FINANCIAL CREDITORS IN CLASS OF ALLOTTEES	Rule 11 of NCLT, 2016	14-06-2024	75,122,to,126 not clear pages, 132,to,152,344,to,370 double pagination Wrong. page no. 464 to 468 are wrong adjust.	gautam@klfindia.com
3680	7/6/2024	071010203100202 4(No.of Docs 2)	0710102031002024/2	COMPANY PETITION IB (IBC)/229(ND)2024	ILD OWNERS WELFARE ASSOCIATION VS. M/S ALM INFOTECH CITY PVT LTD	IBC under Sec	14-06-2024	need every pages sign with OCR in pages	sonalanand99
3681	13-06-2024	071010201774202 4(No.of Docs 2)	0710102017742024/5		BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	14-06-2024	incomplete file	akshaygoel
3682	13-06-2024	071010204902202 4(No.of Docs 2)	0710102049022024/1	APPLICATION (I.B.C)/3017(ND)20	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	14-06-2024	need every page sign of written submission	SHASHWAT9704
3683	7/6/2024	071010201591202 3(No.of Docs 2)	0710102015912023/6	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec	14-06-2024	pagination missing in bookmarking need every pages sign	sai@trustlaw

		074040000407070		COMPANY	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL	IDO Harden O		pagination missing in bookmarking	
3684	7/6/2024	071010202125202 4(No.of Docs 1)	0710102021252024/2	PETITION IB (IBC)/223(ND)2024	ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	14-06-2024	need every pages sign and true copy in Annexure	Devanggautam
		,		INTÉRLOCUTORY					
		071010207601202		APPLICATION (I.B.C)/4740(ND)20	INDIAN OVERSEAS			page no 109 to 123 pages are not	
8685	5/6/2024	3(No.of Docs 2)	0710102076012023/2	23	BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	readable	nayyaradi
				COMPANY	MR NAVNEET GARG VS	Application			
		074000040050004		PETITION	M/S RADIANT CEMENT	under any		need every page sign of rejoinder and	
3686	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	(COMPANIES ACT)/135(ND)2011	PRIVATE LIMITED & ORS	other provisions	13-06-2024	hindi pages need english copy rejoinder need proof of service	vishalganda
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				COMPANY PETITION	MR NAVNEET GARG VS M/S RADIANT CEMENT	Application under any		need every page sign of rejoinder and	
		071020040050201		(COMPANIES	PRIVATE LIMITED &	other		hindi pages need english copy rejoinder	
8687	15-05-2024	1(No.of Docs 2)	0710200400502011/7	ACT)/135(ND)2011	ORS	provisions	13-06-2024	need proof of service	vishalganda
				COMPANY	MR NAVNEET GARG VS	Application			
				PETITION	M/S RADIANT CEMENT	under any		need every page sign of rejoinder and	
		071020040050201		(COMPANIES	PRIVATE LIMITED &	other		hindi pages need english copy rejoinder	
8688	15-05-2024	1(No.of Docs 2)	0710200400502011/7	ACT)/135(ND)2011	ORS	provisions	13-06-2024	need proof of service	vishalganda
				COMPANY	MR NAVNEET GARG VS	Application			
		074000040050004		PETITION (COMPANIES	M/S RADIANT CEMENT	under any		need every page sign of rejoinder and	
3689	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	(PRIVATE LIMITED & ORS	other provisions	13-06-2024	hindi pages need english copy rejoinder need proof of service	vishalganda
	10 00 2021	.(, , ,				, , , , , , , , , , , , , , , , , , ,	Tional garran
				COMPANY PETITION	MR NAVNEET GARG VS M/S RADIANT CEMENT	Application under any		need every page sign of rejoinder and	
		071020040050201		(COMPANIES	PRIVATE LIMITED &	other		hindi pages need english copy rejoinder	
3690	15-05-2024	1(No.of Docs 2)	0710200400502011/7	ACT)/135(ND)2011	ORS	provisions	13-06-2024	need proof of service	vishalganda
				COMPANY	MR NAVNEET GARG VS	Application			
				PETITION	M/S RADIANT CEMENT	under any		need every page sign of rejoinder and	
		071020040050201		(COMPANIES	PRIVATE LIMITED &	other		hindi pages need english copy rejoinder	
691	15-05-2024	1(No.of Docs 2)	0710200400502011/7	ACT)/135(ND)2011	ORS	provisions	13-06-2024	need proof of service	vishalganda
					PRABHATAM				
		071010200906202		COMPANY PETITION IB	ADVERTISING PVT. LTD. VS. PANOPTES	IBC Under Sec		pagination missing in book marking and	
3692	6/6/2024	0(No.of Docs 2)	0710102009062020/8	_	INDIA PRIVATE LIMITED		13-06-2024	mismatched verification	PRIYANKASETHIA
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				COMPANY PETITION	MR NAVNEET GARG VS M/S RADIANT CEMENT	Application under any		need every page sign of rejoinder and	
		071020040050201		(COMPANIES	PRIVATE LIMITED &	other		hindi pages need english copy rejoinder	
693	15-05-2024	1(No.of Docs 2)	0710200400502011/7	ACT)/135(ND)2011	ORS	provisions	13-06-2024	need proof of service	vishalganda
				COMPANY	MR NAVNEET GARG VS	Application			
				PETITION	M/S RADIANT CEMENT	under any		need every page sign of rejoinder and	
2604	45.05.0004	071020040050201	074020040250204477	(COMPANIES	PRIVATE LIMITED &	other	42.06.0004	hindi pages need english copy rejoinder	viehelme: -!-
3694	15-05-2024	1(No.of Docs 2)	0710200400502011/7	ACT)/135(ND)2011	ORS	provisions	13-06-2024	need proof of service	vishalganda
				COMPANY	MR NAVNEET GARG VS	Application			
		071020040050201		PETITION (COMPANIES	M/S RADIANT CEMENT PRIVATE LIMITED &	under any other		need every page sign of rejoinder and hindi pages need english copy rejoinder	
3695	15-05-2024	1(No.of Docs 2)	0710200400502011/7	ACT)/135(ND)2011		provisions	13-06-2024	need proof of service	vishalganda

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3696	12/6/2024	071010204777202 1(No.of Docs 2)	0710102047772021/2	` , ` ,	SANJAY KUMAR SINGH VSVINEET AGGARWAL	Sec 60(5)	13-06-2024	index page missed in book marking and pagination missed in book marking and need every page sign of written submission and proof of service need not require reply pdf reply and written submission file separately in different slash	unarayanassociates
3697	6/6/2024	071010200861202 2(No.of Docs 2)	0710102008612022/1 2	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination and need file to ocr and date and place missed in index page	singhbhupendra1896
3698	6/6/2024	071010200861202 2(No.of Docs 1)	0710102008612022/1 0	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination	singhbhupendra1896
		071010200861202	0710102008612022/1	COMPANY PETITION IB	BANK OF BARODA VS.				
3699	6/6/2024	2(No.of Docs 1) 071010203814202	074040000	COMPANY PETITION IB	ISANGO INDIA PRIVATE	Section 95(1)	13-06-2024	pagination in book marking missed and	singhbhupendra1896
3700	8/6/2024	071010204450202 4(No.of Docs 6)	0710102038142024/1 0710102044502024/1	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)20 24 INTERLOCUTORY APPLICATION	AMIT JAIN VS. SH. NEERAJ SINGAL PRINCIPAL COMMISSIONER VS.	Application under any other provisions- IBC		wissed order of nclt volume 3 missed sign of page no 353 to 469 missed sign and true copy page no 470 to 519 missed sign and true copy page no 522 to 533 missed sign and true copy page no 535 to 546 volume 5 missed sign and true copy page no 833 to 894	sanjay918 rrglawoffice
3702	12/6/2024	3(No.of Docs 2)	0710102008132023/6	, , , ,	PRADEEP KUMAR RAY	Sec 60(5)	13-06-2024	properly ocr in pages	PIYUSH_BERIWAL
3703	5/6/2024	071010203793202 4(No.of Docs 1)	0710102037932024/1	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)20 24	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	13-06-2024	attach ncit last order	Yogender Pal
		071010203789202		INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)20		Application under any other			
3704 3705	11/6/2024	4(No.of Docs 1) 071010202151202 4(No.of Docs 2)	0710102037892024/1 0710102021512024/5	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPIA GLOBAL PRIVATE LIMITED	IBC Under Sec	13-06-2024	pagination missed in book marking and need sign of every page of reply some pages missed ocr and some annexures pages need sign with true copy	PRANATIBHATNAGA
3706	11/6/2024	071010202151202 4(No.of Docs 1)	0710102021512024/4	COMPANY PETITION IB	PANACHE DIGILIFE LIMITED VS. FUTOPIA GLOBAL PRIVATE LIMITED	IBC Under Sec	13-06-2024	book marking mandatory as per index with pagination	PRANATIBHATNAGA R
3707	11/6/2024	071010202151202 4(No.of Docs 1)	0710102021512024/6	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBHATNAGA R
	4440/2222	071010202151202		PETITION IB	LIMITED VS. FUTOPIA GLOBAL PRIVATE	IBC Under Sec	40.00.		PRANATIBHATNAGA
3708	11/6/2024	4(No.of Docs 2)	0710102021512024/7	(IBC)/167(ND)2024 INTERLOCUTORY APPLICATION	LIMITED	9	13-06-2024	pagination missing in bookmarking	R
3709	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	(I.B.C)/4740(ND)20	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi

3710	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3711	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3712	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23 INTERLOCUTORY	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3713	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	APPLICATION	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3714	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	APPLICATION (I.B.C)/4740(ND)20	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3715	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3716	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3717	20-05-2024	071010201877202 4(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3718	20-05-2024	071010201877202 4(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3719	20-05-2024	071010201877202 4(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3720		071010201877202 4(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
		071010201877202		COMPANY PETITION (COMPANIES	SENSUI FINSERV	Sub-Section (1) 0f Section			
3721	20-05-2024	4(No.of Docs 1)	0710102018772024/2	COMPANY PETITION	PRIVATE LIMITED	66. Sub-Section	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3722	20-05-2024	071010201877202 4(No.of Docs 1)	0710102018772024/2	(COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	(1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3723	20-05-2024	071010201877202 4(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani

3724	20-05-2024	071010201877202 4(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
0705	00.05.0004	071010201877202	0740400040770004/0	COMPANY PETITION (COMPANIES	SENSUI FINSERV	Sub-Section (1) 0f Section	40.00.0004		O
3725	20-05-2024	4(No.of Docs 1)	0710102018772024/2	COMPANY	MAHI BUILDHOME PRIVATE LIMITED VS.	66.	13-06-2024	page no 7 to 9 missed sign and ocr book marking mandatory as per index	Gaurav Keswani
3726	8/6/2024	071010209169202 3(No.of Docs 2)	0710102091692023/4	PETITION IB (IBC)/722(ND)2023	PRIVATE LIMITED CENTRAL BANK OF INDIA LIMITED VS. MR.	IBC Under Sec 9	13-06-2024	with pagination and mismatched notary with affidavit page no 12	advocatepranavgupt
3727	13-06-2024	071010201236202 4(No.of Docs 1)	0710102012362024/4	COMPANY PETITION IB (IBC)/156(ND)2024	KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	13-06-2024	incomplete file	devvartrana
3728	5/6/2024	071010200685202 4(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(CO MPANIES ACT)(28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
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3729	5/6/2024	071010200685202 4(No.of Docs 2)	0710102006852024/5	MPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3730	5/6/2024	071010200685202 4(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(CO MPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3731	5/6/2024	071010200685202 4(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(CO MPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3732	5/6/2024	071010210034202 3(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3733	5/6/2024	071010210034202 3(No.of Docs 4)		COMPANY PETITION (COMPANIES	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)		book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3734	5/6/2024	071010210034202 3(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)		book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra

3735	5/6/2024	071010210034202 3(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3736	8/6/2024	071010210084202 3(No.of Docs 1)	0710102100842023/2	TRANSFER PETITION(COMPA NIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
0100	0/0/2024	071010210081202	011010210004202012	TRANSFER PETITION(COMPA NIES	AIDEM VENTURES PVT LTD VS. B A G	Sec 433(e)/433(f)	10-00-2024	25 welfare fee and 1 rs court fee missed	usiiulosiis701
3737	8/6/2024	3(No.of Docs 1)	0710102100812023/2	ACT)/39(PB)2023	GLAMOUR LTD	of CA 1956	13-06-2024	on vakalatnama	ashutoshs701
3738	8/6/2024	071010210083202 3(No.of Docs 1)	0710102100832023/2	TRANSFER PETITION(COMPA NIES ACT)/40(PB)2023 INTERLOCUTORY	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
3739	7/6/2024	071010200269202 4(No.of Docs 2)	0710102002692024/1	APPLICATION	MR. PRANAV KAPOOR VS. MR. ATUL KANSAL	Sec 60(5)	13-06-2024	double pagination Wrong	nitesh@asalegal.ir
3740	6/6/2024	071010208207202 3(No.of Docs 2)	0710102082072023/8	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITE D	IBC Under Sec	13-06-2024	separate file application and rejoinder in different slash application need to nclt order	KKSLO
. - 4.4	5/0/0004	071010203599202	07404000700004/4	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)20	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT	000(5)	10/0/0001		
3741	5/6/2024	4(No.of Docs 1)	0710102035992024/1	COMPANY	AUTHORITY PAISALO DIGITAL LIMITED VS. HPS IT	Sec 60(5)	12/6/2024	page 3 to 6 need sign with true copy Need every page sign of written submission and order and page no 38 to	wittonslaw
3742	5/6/2024	071010201672202 2(No.of Docs 2)	0710102016722022/9	PETITION IB (IBC)/434(ND)2022	SOLUTIONS PRIVATE LIMITED	IBC under Sec	12/6/2024	46 need ocr and need every page sign of pdf	HARSHAL240
		071010201672202		COMPANY PETITION IB	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE	IBC under Sec		Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign	
3743	5/6/2024	2(No.of Docs 2)	0710102016722022/9	(IBC)/434(ND)2022 COMPANY	PAISALO DIGITAL LIMITED VS. HPS IT	7	12/6/2024	of pdf Need every page sign of written submission and order and page no 38 to	HARSHAL240
3744	5/6/2024	071010201672202 2(No.of Docs 2)	0710102016722022/9	PETITION IB (IBC)/434(ND)2022	SOLUTIONS PRIVATE LIMITED	IBC under Sec	12/6/2024	46 need ocr and need every page sign of pdf	HARSHAL240
		071010201672202		COMPANY PETITION IB	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE	IBC under Sec	-	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign	-
3745	5/6/2024	2(No.of Docs 2)	0710102016722022/9	COMPANY	PAISALO DIGITAL LIMITED VS. HPS IT	7	12/6/2024	of pdf Need every page sign of written submission and order and page no 38 to	HARSHAL240
3746	5/6/2024	071010201672202 2(No.of Docs 2)	0710102016722022/9	PETITION IB (IBC)/434(ND)2022	SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	46 need ocr and need every page sign of pdf	HARSHAL240
3747	5/6/2024	071010201672202 2(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE	IBC under Sec	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240

3748	5/6/2024	071010202491202 2(No.of Docs 3)	0710102024912022/7	COMPANY PETITION IB (IBC)/330(ND)2022 COMPANY	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.) PAISALO DIGITAL LIMITED VS. HPS IT	Section 95(1)	12/6/2024	need every page sign of reply Need every page sign of written submission and order and page no 38 to	rajeevahuja
		071010201672202		PETITION IB	SOLUTIONS PRIVATE	IBC under Sec		46 need ocr and need every page sign	
749	5/6/2024	2(No.of Docs 2)	0710102016722022/9	(IBC)/434(ND)2022	STATE BANK OF INDIA VS. VIJAY KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR	1	12/6/2024	of pdf	HARSHAL240
750	F/C/0004	071010202471202	07404000047400007	COMPANY PETITION IB	M/S ALUPAN COMPOSITE PANELS	Section 05(4)	40/0/0004		
750	5/6/2024	2(No.of Docs 3)	0710102024712022/7	(IBC)/338(ND)2022	PVT. LTD. PAISALO DIGITAL	Section 95(1)	12/6/2024	need every page sign of reply Need every page sign of written	rajeevahuja
751	5/6/2024	071010201672202 2(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec	12/6/2024	submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
		071010201672202		COMPANY PETITION IB	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE	IBC under Sec		Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign	
752	5/6/2024	2(No.of Docs 2)	0710102016722022/9	(IBC)/434(ND)2022		7	12/6/2024	of pdf	HARSHAL240
753	5/6/2024	071010202472202 2(No.of Docs 3)	0710102024722022/8	COMPANY PETITION IB (IBC)/329(ND)2022	VS. VINOD KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
		071010202432202		COMPANY PETITION IB	STATE BANK OF INDIA VS. REKHA GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR- M/S ALUPAN COMPOSITE PANELS	.,			
754	5/6/2024	2(No.of Docs 3)	0710102024322022/7	COMPANY	PVT. LTD) STATE BANK OF INDIA VS. NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
755	5/6/2024	071010202436202 2(No.of Docs 3)	0710102024362022/7	PETITION IB (IBC)/370(ND)2022	PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
756	5/6/2024	071010202478202 2(No.of Docs 3)	0710102024782022/5	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG GROYYO PRIVATE	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
757	5/6/2024	071010202922202 4(No.of Docs 1)	0710102029222024/1	COMPANY PETITION IB (IBC)/206(ND)2024	LIMITED VS. HIMAYA APPARELS PRIVATE	IBC Under Sec	12/6/2024	annexure every pages need sign with true copy	MAH45792017
758	5/6/2024	071010201510202 2(No.of Docs 2)	0710102015102022/1 2	COMPANY PETITION (COMPANIES ACT)/58(PB)2022	MR. RAGHAV KATYAL VS. AEGIR BREWERS AND DISTILLERS PVT LTD	Sec. 271-273	12/6/2024	book marking mandatory as per index with pagination and need every page sign of written submission	rsdbajajglobal

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3759	5/6/2024	071010200273202 0(No.of Docs 5)	0710102002732020/6 4	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec	12/6/2024	page no 447 467 501 502 503 505 506 507 is not readable 645 page no blur and 647 648 649 657 dim pages	wamikatrehan
3760	7/6/2024	071010200264202 3(No.of Docs 2)	0710102002642023/1 0	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)202 3	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/6/2024	bookmarking mandatory and pagination, need every pages sign	manishsri
3761	4/6/2024	071010208534202 3(No.of Docs 2)	0710102085342023/1 0	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2023	G L FASHIONS PRIVATE	Sec. 230-232 - Second Motion	11/6/2024	pagination missing in book marking as per index	VAPNASSOCIATES
3762	4/6/2024	071010210327202 2(No.of Docs 2)	0710102103272022/2	COMPANY PETITION (COMPANIES ACT)/239(ND)2022	ARUN JAIN VS. VV A DEVELOPERS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	11/6/2024	application need last (compliance) order of nclt, Page no 24 26 28 37 38 39 40 41 42 44 45 46 47 are not readable.	kapoorandcompany
3763	4/6/2024	071010206671202 3(No.of Docs 2)	0710102066712023/1 1	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec	11/6/2024	pagination missing in book marking page no 54 to 183 need to be ocr	sonalijoon
3764	4/6/2024	071010210323202 3(No.of Docs 3)	0710102103232023/3	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)20 23	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	11/6/2024	book marking mandatory as per index and 3 rs court fee missed in vakalatnama	MANOJDUBEY
3765	4/6/2024	071010208147202 1(No.of Docs 2)	0710102081472021/1 0	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/6/2024	index page missed in book marking and need every page sign of written submission	zkadvocate1@gmail.c
		071010203514202		INTERLOCUTORY APPLICATION (I.B.C)/2198(ND)20	OMKARA ASSETS RECONSTRUCTIONS PVT LTD VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL ADEL				
3766 3767	4/6/2024	4(No.of Docs 0) 071010204157202 4(No.of Docs 1)	0710102035142024/1 0710102041572024/1	INTERLOCUTORY APPLICATION (I.B.C)/2672(ND)20	LANDMARKS LIMITED ISMAT KHANAM VS. NILESH SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	10/6/2024	address Wrong with affidavit book marking mandatory as per index with pagination	adv.ashishsinha
3768	4/6/2024	071010202705202 4(No.of Docs 2)	0710102027052024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	10/6/2024	address missing in affidavit	Ravi Mohan
3769	5/6/2024	071010201112202 4(No.of Docs 2)		INTERLOCUTORY APPLICATION(IBC	ANAND SONBHADRA	Sec 30	10/6/2024	bookmarking mandatory	ngautam

3770	4/6/2024	071010204237202 1(No.of Docs 2)	0710102042372021/2	INTERLOCUTORY APPLICATION (I.B.C)/2729(PB)20 21	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VSGANGA RAM AGARWAL	Application under any other provisions- IBC	10/6/2024	need ncit last order and annexures pages need to be ocr	vivekamar95
3771	4/6/2024	071010203478202 2(No.of Docs 2)	0710102034782022/3	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO	IBC under Sec	10/6/2024	bookmarking mandatory need every pages sign with ocr council details missing in index	advmuskanpuri
3772 3773	3/6/2024	071010205358202 3(No.of Docs 2) 071010204496202	0710102053582023/4	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)20 23 INTERLOCUTORY APPLICATION (I.B.C)/2927(ND)20	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD M/S GLOBE SECURITY SOLUTIONS	Sec 60(5)	7/6/2024	page 6 to 9 missed in book marking	PRAVEENA
3//3	3/6/2024	4(No.of Docs 1)	0710102044962024/1	24	VSNAVNEET GUPTA	Sec 60(5) Application	7/6/2024	pdf not uploaded	Navneet10619
3774	4/6/2024	071010201116202 4(No.of Docs 2)	0710102011162024/1	APPLICATION	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	under any other provisions- IBC,Sec 60(5)	7/6/2024	need every pages ocr	quadlegal
3775	3/6/2024	071010207678202 3(No.of Docs 4)	0710102076782023/2	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)20 23	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	7/6/2024	pagination missing in book marking as per index annexures pages not readable page no 31 to 62 some page missed true copy annexure j pages not readable and 175 page not clearly visible	deveshbhatia
3776 3777	4/6/2024	071010201949202 4(No.of Docs 2) 071010200946202 0(No.of Docs 2)	0710102019492024/2 0710102009462020/1	MPANIES `	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT Sec. 241(1),Sec. 242(4)	7/6/2024	3rs court fees 25rs welfare ticket missing in vakalatnama incomplete file	advmeghnarao
3778	21-05-2024	071010202720202 4(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
3779	3/6/2024	071010207726202 1(No.of Docs 2)	0710102077262021/4	APPLICATION (I.B.C)/5205(ND)20	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory need every pages ocr	Laws.lance
3780	3/6/2024	071010207726202 1(No.of Docs 1)	0710102077262021/5	, , , , , ,	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory with order missing	Laws.lance
3781	4/6/2024	071010200505202 4(No.of Docs 2)	0710102005052024/6	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	6/6/2024	bookmarking mandatory notary mismatch with affidavit need every pages ocr	manishsri
3782	4/6/2024	071010200730202 2(No.of Docs 3)	0710102007302022/1 1	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec	6/6/2024	page no 98 100 101 not readable	induslaw

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3783	21-05-2024	071010202720202 4(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
		071010209141202		COMPANY PETITION IB	SAURABH KILLA VS. SANKALP BUILDWELL	IBC Under Sec			
784	5/6/2024	3(No.of Docs 1)	0710102091412023/3	INTERLOCUTORY	PRIVATE LIMITED	9	6/6/2024		Taplegal
785	3/6/2024	071010204046202 4(No.of Docs 2)	0710102040462024/1	APPLICATION (I.B.C)/2504(PB)20 24	MOHIT GOYAL VS. RADIUS INFRATEL PVT. LTD.	Sec 60(5)	6/6/2024	book marking mandatory as per index	Mansumyer Singh
		071010202720202		COMPANY PETITION (COMPANIES	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR	Sec. 241(1),Sec.		both reply filed separately in different	
786	21-05-2024	4(No.of Docs 4)	0710102027202024/1	\	HANDICRAFTS	241(1),3ec. 242(4)	6/6/2024	slash	SRMLegal
3787	3/6/2024	071010203124202 2(No.of Docs 5)	0710102031242022/6	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)20	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	6/6/2024	book marking mandatory as per index and need file to ocr page no 13 notary mismatched affidavit address all reply file separately in different slash	b arora
3788	4/6/2024	071010200793202 4(No.of Docs 2)	0710102007932024/5	COMPANY PETITION IB	KULDEEP PROPRIETOR OF OM SHIV ENTERPRISES VS. IMPLEX INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec	6/6/2024	incomplete file	devrana
		071010202720202		COMPANY PETITION (COMPANIES	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR	Sec. 241(1),Sec.		Both reply file separately in different	
789	3/6/2024	4(No.of Docs 4)	0710102027202024/2	ACT)/67(ND)2024	HANDICRAFTS	242(4)	6/6/2024	slash	SRMLegal
790	3/6/2024	071010207466202 1(No.of Docs 3)	0710102074662021/3 9	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec	6/6/2024	incomplete file	rsa
791		071010202720202 4(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
792	3/6/2024	071010204384202 4(No.of Docs 2)	0710102043842024/1		BOARD MEMBER M/S VIDHATA METAL PRIVATE LIMITED IDBI BANK LIMITED VS.	19(2)	6/6/2024	exhibit every pages missed true copy and 25 rs welfare missed in vakalatnama	MishraLegals
793	1/6/2024	071010209358202 2(No.of Docs 2)	0710102093582022/1 1	(IBC)/868(ND)2022	CHOKHANI INTERNATIONAL	Section 95(1)	5/6/2024	need every pages sign	hash@181269
3794	1/6/2024	071010202406202 4(No.of Docs 3)	0710102024062024/3	INTERLOCUTORY APPLICATION (I.B.C)/1504(ND)20 24	ASHISH SINGH VS. HALLOW SECURITIES PRIVATE LIMITED	Sec 49(2)	5/6/2024	1rs court fees missing in vakalatnama need every pages ocr 31,to,38,84,85,86,94,95, not readable pages	namitha@samvidle

		071010216395201		COMPANY APPLICATION(CO MPANIES	NAVEEN MALHOTRA	Application under any other			
3795	3/6/2024	9(No.of Docs 1)	0710102163952019/4	ACT)/632(ND)2019	VS. VTL (INDIA) LIMITED	provisions- IBC	5/6/2024	need every pages ocr	ASHISH@IP1
		074040000270000		INTERLOCUTORY APPLICATION(IBC	MR. AYYAGARI VISWANADHA SARMA VS. JOINT VENTURE OF MAHI BUILDHOME				
3796	3/6/2024	071010202378202 4(No.of Docs 2)	0710102023782024/1		PRIVATE LIMITED & FIRST FORGE LIMITED	Sec 30	5/6/2024	need every page sign in pdf	bajpaiankita86
0100	0/0/2024	071010202633202	071010202070202471	COMPANY PETITION IB	BROWN BIRD ENTERPRISES PRIVATE		0/0/2024	need every page sign in pur	Бајрантина
3797	1/6/2024	4(No.of Docs 2)	0710102026332024/1	(IBC)/258(ND)2024		10	5/6/2024	bookmarking mandatory	UP/1113/99
3798	2/6/2024	071010200946202 0(No.of Docs 2)	0710102009462020/1 0	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	5/6/2024	dim pages and pagination missing in book marking and need every page sign	SILVER123
3799	26-02-2024	071010201772202 4(No.of Docs 0)	0710102017722024/4	COMPANIES	PADUKA CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	affidavit of compliance need last order of nclt	
3800	29-05-2024	071010200730202 2(No.of Docs 3)	0710102007302022/1 0	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3801	31-05-2024	071010208891202 2(No.of Docs 2)	0710102088912022/4	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	5/6/2024	need every pages sign bookmarking mandatory	Mrinalini 947@gmail.
3802	31-05-2024	071010208892202 2(No.of Docs 2)	0710102088922022/4	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	5/6/2024	bookmarking mandatory need every pages sign	Mrinalini 947@gmail.
3803	17-05-2024	071010202285202 0(No.of Docs 2)	0710102022852020/1 0	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar
3804	17-05-2024	071010202285202 0(No.of Docs 2)	0710102022852020/1 0	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar
3805			0710102022852020/1 0	COMPANY	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar
3806		071010202285202 0(No.of Docs 2)	0710102022852020/1 0	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar
3807	17-05-2024	071010202285202 0(No.of Docs 2)	0710102022852020/1 0	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED ZEBRONICS INDIA	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar
3808	17-05-2024	071010202285202 0(No.of Docs 2)	0710102022852020/1 0	COMPANY PETITION IB (IBC)/658(ND)2020	PRIVATE LIMITED VS. TIMES INTERNET	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar

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3809	17-05-2024	071010202285202 0(No.of Docs 2)	0710102022852020/1 0	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar
3810	17-05-2024	071010202285202 0(No.of Docs 2)	0710102022852020/1 0	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar
3811	17-05-2024	071010202285202 0(No.of Docs 2)	0710102022852020/1 0	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec	5/6/2024	council details missing in index	gauravkumar
3812	29-05-2024	071010200730202 2(No.of Docs 3)	0710102007302022/1 0	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec	5/6/2024	page no 201 to 219 need sign of every	induslaw
3813		071010240764201 8(No.of Docs 1)	0710102407642018/1 1	COMPANY	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec	5/6/2024	pagination missing in bookmarking	deveshbhatia
3814		071010202204202 4(No.of Docs 1)	0710102022042024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES	QFS CONSULTANCY PRIVATE LIMITED	Sec. 230-232 - Second Motion		need every pages sign and true copy in Annexure	Lalitmhn00
3815	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3816	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3817		071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3818	3/6/2024	071010209817202 2(No.of Docs 2)	0710102098172022/1	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)20 22	ASHWINI MEHRA	Sec 60(5)	5/6/2024	index missing in bookmarking address missing in affidavit need every pages sign	raghav.chadha
3819	3/6/2024	071010202590202 4(No.of Docs 2)	0710102025902024/3	TRANSFER PETITION(COMPA NIES ACT)/18(PB)2024	DRAGER MEDICAL GMBH VS. ION BIO MED I CARE PVT LTD	Sec 433(e)/433(f) of CA 1956	5/6/2024	every page sign in pdf	pk134167@gmail.com
3820	29-05-2024	071010200730202 2(No.of Docs 3)	0710102007302022/1 0	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3821	29-05-2024	071010200730202 2(No.of Docs 3)	0710102007302022/1 0	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3822	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw

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3823	071010201679202 23-02-2024 4(No.of Docs 0)	0710102016792024/1 6	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	5/6/2024	need every pages sign	
3824	071010201834202 1/6/2024 4(No.of Docs 3)	0710102018342024/5	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama verified details Wrong and pages no missing	paritosh
3825	071010201834202 31-05-2024 4(No.of Docs 2)	0710102018342024/4	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	Pagination missing in book marking page no 62 63 verification case wrong 3 rs court fee missed on vakalatnama	paritosh
826	071010207472202 20-11-2023 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
827	071010207472202 20-11-2023 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
828	071010207472202 20-11-2023 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
829	071010207472202 20-11-2023 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
830	071010207472202 20-11-2023 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
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832	071010207472202 20-11-2023 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
833	071010207472202 20-11-2023 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
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3838	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
		071010207472202		COMPANY PETITION (COMPANIES	SUNIL ASHRA VS. SRI GANRAJ BUILDCON	Sec. 241(1),Sec.	0,0,202	acase paga.e pagee	
3839	20-11-2023	3(No.of Docs 3)	0710102074722023/1	ACT)/158(ND)2023	PRIVATE LIMITED	242(4)	5/6/2024	double pagination in pages	chiramritlaw
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3845	31-05-2024	3(No.of Docs 1)	0710102087342023/5	ACT)/74(ND)2023	PRIVATE LIMITED	Second Motion	5/6/2024	bookmarking mandatory	CPINDIA
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3847	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw

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850	3/6/2024	071010202206202 3(No.of Docs 3)	0710102022062023/9	APPLICATION (I.B.C)/1588(ND)20	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	5/6/2024	all document filed separately	vgclawfirm
		071010202418202		APPLICATION (I.B.C)/1616(ND)20	ZILLION INFRAPROJECTS PVT LTD VSFABTECH WORKS & CONSTRUCTION PVT	Application under any other			
851	31-05-2024	4(No.of Docs 2)	0710102024182024/4	24	LTD	provisions- IBC	5/6/2024	need every pages sign	krishenkumar
852 853	29-05-2024 1/4/2023	071010204909202 2(No.of Docs 1) 071010203016202 3(No.of Docs 0)	0710102049092022/1 0710102030162023/1		ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORSAPPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES SURAKSHA ASSET RECONSTRUCTION LIMITED VS. RAJIV GOYAL	Rule 11 of NCLT Sec 60(5)	5/6/2024 5/6/2024	pagination missing in bookmarking pagination missing in bookmarking	Harsheen Madan
854	31-05-2024	071010202152202 4(No.of Docs 2)	0710102021522024/2	INTERLOCUTORY APPLICATION (I.B.C)/1461(PB)20 24	MUKESH KUMAR VS. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL (FOR CHD DEVELQPERS LTD.)	Sec 60(5)	5/6/2024	need every pages true copy in Annexure	advshreysinha
855	29-05-2024	071010204909202 2(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(CO MPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORSAPPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madar

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3857	29-05-2024	071010204909202 2(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(CO MPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORSAPPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3858	29-05-2024	071010204909202 2(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(CO MPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORSAPPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
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3860	1/6/2024	071010203784202 4(No.of Docs 1)	0710102037842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)20	IDBI BANK VS. ANUMOD SHARMA THROUGH RP	Application under any other provisions- IBC		need every pages sign and true copy in	BBLS@123
3861		071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA		4/6/2024	need ocr in reply	ravinderagar
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3863	21-09-2019	071010211612201 9(No.of Docs 4)	0710102116122019/1	COMPANY APPLICATION(CO MPANIES ACT)/672(ND)2019	MRA ASSOCIATES INDIA PVT. LTD.	Sec 60(5)	4/6/2024	need OCR in complete PDF and book marking mandatory as per index wrong vakalatanama	rkcalaw

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				APPLICATION	PRADEEP KUMAR				
2005		071010203948202	0740402020402024/4	, , ,	KAUSHIK VS. KAMAL	See CO(E)	4/6/2024	haakmauking mandatany with nagination	Cookdovank
3865	29-05-2024	4(No.of Docs 2)	0710102039482024/1	24	KUMAR JT A&C	Sec 60(5)	4/6/2024	bookmarking mandatory with pagination	Sachuevapk
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3866		3(No.of Docs 2)	0710102056542023/3	•	INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
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3868	20-12-2023	3(No.of Docs 2)	0710102056542023/3	ACT)/138(PB)2023	INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
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3870		071010205654202 3(No.of Docs 2)	0710102056542023/3		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
				INTERLOCUTORY APPLICATION	DURGA DAS AGRAWAL				
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3871	30-05-2024	3(No.of Docs 2)	3	23	GOYAL	Sec 44 (1)	4/6/2024	need ocr to reply	mohaksharma
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880	071010202744202 4(No.of Docs 2)	0710102027442024/1	, , , ,	RAJAN GHOSHRAVE VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	4/6/2024	Pagination missing in book marking and annexures every page missed sign and true copy	advshivanshu

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	20.40.0000	071010205654202	27/04/000777 40000/0	COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF	0 440(5)	400004		
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3894	3/6/2024	071010201834202 4(No.of Docs 3)	0710102018342024/6	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	4/6/2024	page no 62 and 63 need verified at gurugram not delhi	paritosh
3895	30-05-2024	071010207922202 3(No.of Docs 1)	0710102079222023/2	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/6/2024	book marking mandatory as per index	dubeypragya342@gr ail

3896		071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
8897		071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
898		071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
899		071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
900		071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
901		071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3902	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

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3903		071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3904	20-12-2023	3(No.of Docs 2)	0710102056542023/3	ACT)/138(PB)2023	INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3905	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3906	1/6/2024	071010207810202 3(No.of Docs 2)	0710102078102023/9	COMPANY PETITION IB (IBC)/620(ND)2023	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec	4/6/2024	every page sign of reply mismatched affidavit address with notary every annexures pages need sign with true copy paste ticket on blank side on vakalatnama	aaryan@sasttralegal
3907	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
		071010205654202	0710102056542023/3	COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3909	28-05-2024	071010208193202 3(No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)20 23	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3910	28-05-2024	071010208193202 3(No.of Docs 3)	0710102081932023/3		ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3911	29-05-2024	071010202069202 4(No.of Docs 1)	0710102020692024/1	INTERLOCUTORY APPLICATION (I.B.C)/2279(ND)20 24	PANKAJ NARANG VS. JAMS COMMODITIES & SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	3/6/2024	pagination missing in book marking as per index	pankajnarangca

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				APPLICATION	C FACILITY				
		071010208193202		(I.B.C)/5449(ND)20	MANAGEMENT PVT.				
3912	28-05-2024	3(No.of Docs 3)	0710102081932023/3	, , , ,	LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
		,			ASHMEET SINGH				
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		071010208193202		(I.B.C)/5449(ND)20	MANAGEMENT PVT.				
3913	28-05-2024	3(No.of Docs 3)	0710102081932023/3	23	LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
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	40.00.004	071010200554202		(I.B.C)/1140(ND)20	POOJA DAMIR MIGLANI	other	41010004	Index page missing in pdf and index	D 1 0004
3914	18-05-2024	4(No.of Docs 1)	0710102005542024/2	24	VS. PRAKASH KAUR	provisions- IBC	1/6/2024	page also missing in book marking	Pooja3331
					BANK OF BARODA				
				INTERLOCUTORY	VSJAGADEES KUMAR				
				APPLICATION	MORRI LIQUIDATOR OF				
		071010205358202		(I.B.C)/3495(ND)20	MS PADIA TIMBER CO.				
3915	28-05-2024	3(No.of Docs 2)	0710102053582023/3	, , , ,	PVT LTD	Sec 60(5)	1/6/2024	pagination missing in bookmarking	PRAVEENA
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				COMPANY	LIMITED VS. SAHNI			per index and need every page sign	
		071010201679202	0710102016792022/1	PETITION IB	AQUATECH PRIVATE	IBC under Sec		page no 1 to 74 incomplete index and	
3916	20-05-2024	2(No.of Docs 2)	1	(IBC)/437(ND)2022	LIMITED	7	1/6/2024	page no 38 to 47 need ocr	HARSHAL240
					KAILASHNATH				
				RESTORATION	VISHWANATH SHARMA				
				APPLICATION	VS. REGISTRAR OF				
		071010200964202		(COMPANIES	COMPANIES NCT OF	Rule 11 of		book marking mandatory as per index	
3917	27-01-2024	4(No.of Docs 0)	0710102009642024/1	ACT)/14(ND)2024	DELHI AND HARYANA	NCLT	1/6/2024	with pagination	
					SANJIV RAI MEHRA &				
				COMPANY	ORS. VS. CONCEPT	IDCdan Caa			
		071010201776202		COMPANY PETITION IB	CAPITAL INFRA	IBC under Sec			
3918	20 05 2024	4(No.of Docs 1)	0710102017762024/1	_	PROJECTS PRIVATE LIMITED	7,IBC under Sec 7	1/6/2024	incomplete file	ryansinha 8381
3910	30-05-2024	4(NO.01 DOCS 1)	0710102017762024/1	INTERLOCUTORY	LIMITED	Sec 1	1/0/2024	incomplete nie	ryansiiiia_osoi
				APPLICATION					
		071010203138202		(I.B.C)/2076(ND)20	VIPIN TYAGI VS.				
3919	28-05-2024	4(No.of Docs 2)	0710102031382024/2	, , , ,	DEBASHIS NANDA	Sec 60(5)	1/6/2024	page 1 to 24 need ocr	sanjay.bhatt
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				COMPANY	LIMITED VS. FUTOPIA				
		071010202151202		PETITION IB	GLOBAL PRIVATE	IBC Under Sec			PRANATIBHATNAGA
3920	30-05-2024	4(No.of Docs 1)	0710102021512024/3	(IBC)/167(ND)2024	LIMITED	9	1/6/2024	incomplete file	R
				INTERLOCUTORY					
				APPLICATION	DICKEY ALTERNATE				
		071010201926202		(I.B.C)/1103(ND)20	INVESTMENT TRUST				
3921	13-05-2024	4(No.of Docs 2)	0710102019262024/2		VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
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3022	13 OF 2024	071010201926202	0710102010262024/2		INVESTMENT TRUST VS. KAPIL DEV TANEJA	Soc 60(5)	1/6/2024	OCP Compulsory in pages	divitavorae
3922	13-05-2024	4(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY	VO. NAPIL DEV TANEJA	3ec 60(5)	1/0/2024	OCR Compulsory in pages	divitavyas
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		071010201926202		(I.B.C)/1103(ND)20	INVESTMENT TRUST				
3923	13-05-2024	4(No.of Docs 2)	0710102019262024/2		VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
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				APPLICATION	DICKEY ALTERNATE				
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3924	13-05-2024	4(No.of Docs 2)	0710102019262024/2		VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
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				PETITION	PRIVATE LIMITED VS.	Sec.			
		071010200946202 0(No.of Docs 2)	0710102009462020/9	PETITION (COMPANIES	_	Sec. 241(1),Sec.	1/6/2024	need sign of every page of written	

3926	20-05-2024	071010201679202 2(No.of Docs 2)	0710102016792022/1 1	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3927	13-05-2024	071010201926202 4(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)20	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3321	13-03-2024	4(NO.01 DOCS 2)	0710102019202024/2	24	VS. RAFIE DEV TANESA	Sec 60(5)	1/0/2024	OCK Compulsory in pages	uivitavyas
3928	30-05-2024	071010210414202 3(No.of Docs 1)	0710102104142023/2	COMPANY PETITION IB (IBC)/154(ND)2024 INTERLOCUTORY	NEETU BANSAL	Section 94(1)	1/6/2024	incomplete file	ska9001
3929	13-05-2024	071010201926202 4(No.of Docs 2)	0710102019262024/2	APPLICATION (I.B.C)/1103(ND)20	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
		071010200554202		INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)20	POOJA DAMIR MIGLANI	Application under any other		Index page missing in pdf and index	
3930	18-05-2024	4(No.of Docs 1) 071010201926202	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)20	VS. PRAKASH KAUR DICKEY ALTERNATE INVESTMENT TRUST	provisions- IBC	1/6/2024	page also missing in book marking	Pooja3331
3931	13-05-2024	4(No.of Docs 2)	0710102019262024/2	, , , ,	VS. KAPIL DEV TANEJA	Sec 60(5) Application	1/6/2024	OCR Compulsory in pages	divitavyas
3932	18-05-2024	071010200554202 4(No.of Docs 1)	0710102005542024/2	APPLICATION (I.B.C)/1140(ND)20 24	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3933	20-05-2024	071010201679202 2(No.of Docs 2)	0710102016792022/1 1	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3934	13-05-2024	071010201926202 4(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)20 24	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA CAPITAL TRADE LINKS	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3935	28-05-2024	071010207527202 3(No.of Docs 1)	0710102075272023/3	RESTORATION APPLICATION (IBC)/136(ND)2023	LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2024	incomplete file	Shash2407
3936	18-05-2024	071010200554202 4(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)20 24	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3937	20.05.2024	071010201679202 2(No.of Docs 2)	0710102016792022/1	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
) #3 (20-03-2024	,		INTERLOCUTORY APPLICATION	GYAN CHANDRA MISRA VS. NEW OKHLA INDUSTRIAL		1/0/2024	page 110 30 to 47 fieed oct	HARSHALZ4V
3938	30-05-2024	071010203471202 2(No.of Docs 2)	0710102034712022/4	(I.B.C)/2469(ND)20 22 INTERLOCUTORY APPLICATION	DEVELOPMENT AUTHORITY DICKEY ALTERNATE	Sec 60(5)	1/6/2024	need every pages sign and ocr	avinashbhati6
3939	13-05-2024	071010201926202 4(No.of Docs 2)	0710102019262024/2	(I.B.C)/1103(ND)20	INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas

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3940	20.42.2022	071010205703202	0740402057022022/2	COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K.	Sec. 140(5)	24 05 2024	need corte raphy pages 4 to 7	rovinde
940	20-12-2023	3(No.of Docs 2)	0710102057032023/3		GARG & CO. UNION OF INDIA	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
				COMPANY PETITION	THROUGH SERIOUS FRAUD INVESTIGATION				
3941	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	(COMPANIES ACT)/147(PB)2023	OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
				COMPANY	UNION OF INDIA				
				PETITION	THROUGH SERIOUS FRAUD INVESTIGATION				
3942	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	(COMPANIES ACT)/147(PB)2023	OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
				INTERLOCUTORY APPLICATION	NEELAM ANTHWAL				
3943	27-05-2024	071010209559202 1(No.of Docs 2)	0710102095592021/4		VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	31-05-2024	book marking mandatory as per index	kshekhar
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		071010202267202		AMALGAMATION(COMPANIES	ASHA DEALCOM	Sec. 230-232,			
3944	29-05-2024	4(No.of Docs 2)	0710102022672024/3	ACT)/52(ND)2024	PRIVATE LIMITED	Sec 234	31-05-2024	index must sign page no 3	sanjaygrow
				COMPANY	UNION OF INDIA THROUGH SERIOUS				
		071010205703202		PETITION (COMPANIES	FRAUD INVESTIGATION OFFICE VS. ATUL K.				
3945	20-12-2023	3(No.of Docs 2)	0710102057032023/3	`	GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
					DECATHLON SPORTS				
		071010210759202		APPLICATION (I.B.C)/1435(ND)20	INDIA PRIVATE LIMITED VSM/S ROHTAS				
3946	29-12-2022	2(No.of Docs 0)	0710102107592022/2	23	PROJECTS LTD.	Sec 60(5)	31-05-2024	book marking mandatory as per index	
				COMPANY	UNION OF INDIA THROUGH SERIOUS				
		071010205703202		PETITION (COMPANIES	FRAUD INVESTIGATION OFFICE VS. ATUL K.				
3947	20-12-2023	3(No.of Docs 2)	0710102057032023/3	`	GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
					UNION OF INDIA				
				COMPANY PETITION	THROUGH SERIOUS FRAUD INVESTIGATION				
3948	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	(COMPANIES ACT)/147(PB)2023	OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
					UNION OF INDIA	, ,			
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3949	20-12-2023	3(No.of Docs 2)	0710102057032023/3		GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
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3951	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3952		071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3953		071010207870202 0(No.of Docs 2)	0710102078702020/6	INTERLOCUTORY APPLICATION	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS. ANMOL RANA & ASSOCIATES	19(2)	31-05-2024	bookmarking mandatory WITH PAGING	Jsra2015
3954	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3955	30-05-2024	071010210413202 3(No.of Docs 1)	0710102104132023/3	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	31-05-2024	incomplete file	ska9001
3956	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3957	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3958	29-05-2024	071010204488202 1(No.of Docs 2)	0710102044882021/1	COMPANY APPLICATION(CO MPANIES ACT)/332(ND)2021	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 242(4)	31-05-2024	bookmarking mandatory with index need every pages sign	manish2586@hotma
3959	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3960		071010208871202 3(No.of Docs 1)	0710102088712023/4	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)20 23		Sec 60(5)	31-05-2024	need last compliance order of nclt	adv.ahsan.cs
3961	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar

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3962	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3		UNION OF INDIA	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
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2062	20 42 2022	071010205703202	0710102057032023/3	(COMPANIES	OFFICE VS. ATUL K.	Sec. 440/E)	31-05-2024	need courte reply person 4 to 7	un vin do un un u
3963	20-12-2023	3(No.of Docs 2)	0/1010205/032023/3	AC1)/147(PB)2023	GARG & CO. GENERAL	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
		071010200893202		COMPANY APPEAL(COMPAN IES	MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF				
3964	27-05-2024	4(No.of Docs 2)	0710102008932024/3	ACT)/31(ND)2024	DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
		071010202404202		COMPANY PETITION (COMPANIES	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE	Sec. 213,Sec. 241(1),Sec. 242(4),Sec.			
3965	27-05-2024	4(No.of Docs 1)	0710102024042024/1	ACT)/94(ND)2024 TRANSFER	LIMITED	244(1)	30-05-2024	page 7 to 9 blank pages	universallegal
3966	27-05-2024	071010202321202 4(No.of Docs 2)	0710102023212024/5	APPLICATION/9(P	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	30-05-2024	book marking mandatory as per index and also index missed in pdf	nrlawyers
		071010200881202		INTERLOCUTORY APPLICATION (I.B.C)/703(ND)202	ROHIT SEHGAL VSRAKESH KUMAR	Application under any other		1 rs court fee missed on vakalatnama and book marking mandatory as per	
3967	29-05-2024	4(No.of Docs 1)	0710102008812024/4	4	BHALLA	provisions- IBC	30-05-2024	index	jyoti.gupta.lawyer
3968	28-05-2024	071020041135201 8(No.of Docs 2)	0710200411352018/5 6	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR VS M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec	30-05-2024	14,to,31 not clear pages	akashkjco
3969		071010201252202 3(No.of Docs 2)	0710102012522023/6	COMPANY PETITION (COMPANIES	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	30-05-2024	need every page sign of report and annexures every page need sign with true copy	askanurag
3970		071010201236202 4(No.of Docs 1)	0710102012362024/2	COMPANY PETITION IB	CENTRAL BANK OF INDIA LIMITED VS. MR. KUSHAN MITRA (PERSONAL	Section 95(1)	30-05-2024	book marking mandatory as per index and index missed in pdf	devvartrana
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3817	17-04-2024	4(No.of Docs 0)	07 10 10 20 337 120 24/1	INTERLOCUTORY APPLICATION	MANOJ KUMAR	provisions- IBC	30-03-2024	Book marking mandatory as per index	
3972	29-05-2024	071010200051202 3(No.of Docs 2)	0710102000512023/4	(I.B.C)/771(PB)202 3	AGARWAL VS. VIKRAM SINGH RATHORE GENERAL	Sec 60(5)	30-05-2024	Need file to ocr reply	VIKRAMNIMBLI
3973	27-05-2024	071010200893202 4(No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPAN IES ACT)/31(ND)2024	MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569

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3974	27-05-2024	4(No.of Docs 2)	0710102008932024/3	COMPANY	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS.	Sec 252 (1)	30-05-2024	Index page missing in book marking	Abdulases
3975	27-05-2024	071010200893202 4(No.of Docs 2)	0710102008932024/3	APPEAL(COMPAN IES		Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
		071010200716202		INTERLOCUTORY APPLICATION (I.B.C)/448(PB)202	JITENDRA KALRA VS.	, ,			
3976	22-05-2024	2(No.of Docs 1)	0710102007162022/2	COMPANY APPEAL(COMPAN	RAJESH PROJECT	Sec 60(5)	29-05-2024	PAGINATION MISSING IN FILE	fair.legal
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3979	30-03-2023	071010202530202 0(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)20 20 INTERLOCUTORY APPLICATION	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED UTTAM STRIPS VS.	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
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3981	30-03-2023	0(No.of Docs 2)	0710102025302020/6	. , , ,	NIGAM LIMITED	Section 74	29-05-2024	copy	AdvocateShrey
3982	21-05-2024	071010211462201 9(No.of Docs 2)	0710102114622019/1 5	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.	Sec. 241(1)	29-05-2024	book marking mandatory as per index need file ocr and need every page sign of reply	TIWARIVINEETA
3983	30-03-2023	071010202530202 0(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)20 20 INTERLOCUTORY	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
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3985	21-05-2024	0(No.of Docs 1) 071010202530202	9	ACT)/47(ND)2010 INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)20	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM	provisions	29-05-2024	and 2 on vakalatanama page 34 35 hindi page need english type	rrglawoffice
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3999	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
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4002		0(No.of Docs 2) 071020040080201 4(No.of Docs 3)	0710102088292020/3 0710200400802014/2 4	ACT)/132(ND)2020 COMPANY PETITION (COMPANIES ACT)/67(ND)2014	LIMITED DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-05-2024	affidavit need every pages sign in pdf	eminds@nclt D17472012
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)28	27-05-2024	071010208129202 3(No.of Docs 4)	0710102081292023/5	INTÉRLOCUTORY APPLICATION	MRS. ALKA SINHA/ AAYUSH KUMAR VS.	Rule 11 of NCLT	28-05-2024	submission and pagination missing in book marking	D19062021
029	27 05 2024	071010204775202 1(No.of Docs 2)	0710102047752021/4	(I.B.C)/2967(ND)20	JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	book marking mandatory as per index with pagination	kshekhar
030	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
031	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
132	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
033	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
034	23-05-2024	071010204449202 3(No.of Docs 2)	0710102044492023/1 0	TRANSFER APPLICATION/24(PB)2023	MR. NISHANT NARENDRAKUMAR SINGHAL VS. YOG NAVALKUMAR BHOOT	Rule16(d),NCL T Rules,2016	28-05-2024	date missing in bookmarking date missing in index 25rs welfare ticket in vakalatnama	Khushbu1101
1035	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan

4036	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
037	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
038	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
1039	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
040	27-05-2024	071010206571202 1(No.of Docs 2)	0710102065712021/5		RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
041	18-05-2024	071010206060202 1(No.of Docs 2)	0710102060602021/4	. , , ,	DEEPAK KUMAR/BEENU VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar
042	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
042	27.05.2024	071010208831202	07404020002420207	APPLICATION (I.B.C)/5227(ND)20	MR. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED VS. OFFICE OF DIRECTORATE GENERAL OF GOODS AND SERVICES TAX	See 60/F)	20 05 2224	need every pages sign of written	hoinging life 90
043 044		2(No.of Docs 2) 071010203191202 3(No.of Docs 2)	0710102088312022/2 0710102031912023/1	RESTORATION APPLICATION (COMPANIES ACT)/17(ND)2023	M/S SATISH PAWA & ORS VS. M/S. DIVINE INFRACON PVT. LTD. & ORS	Rule 11 of NCLT	28-05-2024	submission page no 1 to 7	bajpaiankita86

4045	21-05-2024	071010206547202 2(No.of Docs 2)	0710102065472022/9		ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED VS. RED APPLE BUYER,S WELFARE ASSOCIATION	Application under any other provisions- IBC	28-05-2024	bookmarking mandatory need every pages sign	abhishek.naik
4046	27-05-2024	071010206071202 1(No.of Docs 2)	0710102060712021/4	21	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
4047	20-05-2024	071010205772202 1(No.of Docs 2)	0710102057722021/3		ASHOK KUMAR MALIK VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	bookmarking mandatory need every pages sign with OCR Compulsory in pdf	Nobilitas Juris
4048	28-05-2024	071012001264201 8(No.of Docs 2)	0710120012642018/2 9	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	28-05-2024	need every pages sign and true copy in Annexure	namitha@samvidlegal
4049		071010212334201 9(No.of Docs 2)	0710102123342019/7	COMPANY APPLICATION(CO MPANIES	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA	Sec. 244(1)	28-05-2024	last order missing	hklawoffices
4050	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4051		071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4052			0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED		28-05-2024	page no 16 and 18 paper cutting	charusangwan
4052	26.04.2024	071010201282202		COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I)		20.05.2024	page no 16 and 19 pages outline	ahayu ang was
4053		2(No.of Docs 2) 071010203190202 3(No.of Docs 2)	0710102031902023/1	RESTORATION APPLICATION (COMPANIES	PRIVATE LIMITED SATISH PAWA & ORS VS. INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	28-05-2024	page no 16 and 18 paper cutting	rakesh@12

4055		071010201282202 2(No.of Docs 2) 071010200893202	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022 COMPANY APPEAL(COMPANIES	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DEL HIL® HARYANA	Sec 224 (5)	28-05-2024 28-05-2024	page no 16 and 18 paper cutting pagination missing in bookmarking index missing in bookmarking index sign missing and date missing	charusangwan
4056	24-01-2024	4(No.of Docs 0)	0710102008932024/4	AC1)/31(ND)2024	DELHI & HARYANA	Sec 252 (1)	28-05-2024	sign missing and date missing	
4057	27-05-2024	071010202267202 4(No.of Docs 2)	0710102022672024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	28-05-2024	wrong pagination in file and missed pagination in book marking	sanjaygrow
4058	23-05-2024	071010202267202 4(No.of Docs 2)	0710102022672024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	28-05-2024	pagination Wring in index	sanjaygrow
4059	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4060	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4061	24-05-2024	071010201148202 0(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(CO MPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4062	24-05-2024	071010201148202 0(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(CO MPANIES	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED VS.	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4063	24-05-2024	071010201148202 0(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(CO MPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4064		071010201148202 0(No.of Docs 2)		COMPANY APPLICATION(CO MPANIES	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4065	24-05-2024	071010200053202 4(No.of Docs 2)	0710102000532024/2 3	(IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED SH. DEEPAK	IBC under Sec	28-05-2024	need every pages OCR Compulsory	advgmsingh
4066	18-05-2024	071010203706202 4(No.of Docs 1)	0710102037062024/1	APPLICATION (I.B.C)/2196(ND)20	AGGARWAL (SRA) VS. REGISTRAR OF COMPANIES DELHI AND HARYANA.	Rule 11 of NCLT, 2016	28-05-2024	bookmarking mandatory	karan.legalis

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.068	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
		071010211007202		COMPANY PETITION (COMPANIES	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING	Sec. 241(1),Sec.			
069	17-05-2024	3(No.of Docs 9)	0710102110072023/2	, , , ,	PRIVATE LIMITED	242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4070	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
1071	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
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		071010211007202		COMPANY PETITION (COMPANIES	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING	Sec. 241(1),Sec.			
073	17-05-2024	3(No.of Docs 9)	0710102110072023/2	ACT)/13(ND)2024	PRIVATE LIMITED	242(4)	28-05-2024	all document file separately with orderly	bharat&associates
1074	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
1075	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
076	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
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1077	17-05-2024	3(No.of Docs 9)	0710102110072023/2	ACT)/13(ND)2024	PRIVATE LIMITED	242(4)	28-05-2024	all document file separately with orderly	bharat&associates
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		071010211007202		COMPANY PETITION (COMPANIES	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING	Sec. 241(1),Sec.			
4079	17-05-2024	3(No.of Docs 9)	0710102110072023/2	ACT)/13(ND)2024	PRIVATE LIMITED	242(4)	28-05-2024	all document file separately with orderly	bharat&associates

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4082	20-05-2024	071010209864202 2(No.of Docs 2)	0710102098642022/1 7	TRANSFER PETITION(COMPA NIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4083	20-05-2024	071010209864202 2(No.of Docs 2)	0710102098642022/1 7	TRANSFER PETITION(COMPA NIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4084	20-05-2024	071010209864202 2(No.of Docs 2)	0710102098642022/1 7	TRANSFER PETITION(COMPA NIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4085	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4086	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
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4088	27-05-2024	071010208130202 3(No.of Docs 4)	0710102081302023/7	COMPANY APPLICATION(CO MPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
4089		071010209864202 2(No.of Docs 2)	0710102098642022/1 7	TRANSFER		Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4090	20-05-2024	071010209864202 2(No.of Docs 2)	0710102098642022/1 7	TRANSFER PETITION(COMPA NIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4091	20-05-2024	071010209864202 2(No.of Docs 2)	0710102098642022/1 7	TRANSFER PETITION(COMPA NIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4092	18-05-2024	071010206059202 1(No.of Docs 2)	0710102060592021/4	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)20 21	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar

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094	19 05 2024	071010206067202	0710102060672021/3	, , , ,	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Soc 60(5)	28-05-2024	need every needs sign in nef	kahakhar
U34	16-05-2024	1(No.of Docs 2)	0710102060672021/3	21	PVI. LID.	Sec 60(5)	20-05-2024	need every pages sign in pdf	kshekhar
095	27-05-2024	071010206067202 1(No.of Docs 2)	0710102060672021/4	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)20 21	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
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096	20-05-2024	2(No.of Docs 2)	7	ACT)/57(PB)2022	CHANDRA (INDIA) LTD.	of CA 1956	28-05-2024	date missing in index	NEHA@123
1097		071010209864202 2(No.of Docs 2)	0710102098642022/1 7	TRANSFER PETITION(COMPA NIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
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099	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED ASHMEET SINGH BHATIA VS. M/S	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
100	7/5/2024	071010207671202 3(No.of Docs 3)	0710102076712023/1 1	TRANSFER APPLICATION (IBC)/37(PB)2023	GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
101	7/5/2024	071010207671202 3(No.of Docs 3)	0710102076712023/1 1	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS MEGHDOOT CORROUGATORS &	Rule16(d),NCL T Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
102	15-05-2024	071010209579202 3(No.of Docs 2)	0710102095792023/9	COMPANY PETITION IB (IBC)/742(ND)2023	PACKERS PRIVATELIMITED VS. SPECTRUM AERO	IBC under Sec	27-05-2024	progress report separately file IA form	advanshulsharma
402	45.05.0004	071010207671202		TRANSFER APPLICATION	BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD	Rule16(d),NCL T Rules,2016	27.05.2024	page no 31 to 145 true copy missing page no 167 to 190 true copy and sign missing rearrange the book marking	akanahwish :-
103	15-05-2024	3(No.of Docs 3) 071010209324202	2	(IBC)/37(PB)2023 COMPANY PETITION IB	AND ORS ECL FINANCE LIMITED VS. JAI BHAGWAN	IBC	27-05-2024	double pagination	ekanshmishra
104	15-05-2024	3(No.of Docs 1)	0710102093242023/5	(IBC)/762(ND)2023	BINDAL BRILLTECH ENGINEERS PRIVATE	Section 95(1)	27-05-2024	bookmarking mandatory	Integricon Law
105	16-05-2024	071010200234201 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec	27-05-2024	book marking mandatory as per index	ANKURSINGHAL9

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					ENGINEERS PRIVATE				
				COMPANY	LIMITED VS. GENESIS				
		071010200234201		PETITION IB	INFRATECH PRIVATE	IBC Under Sec			
4106	16-05-2024	9(No.of Docs 1)	0710102002342019/5	(IBC)/175(ND)2019	LIMITED	9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
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					BHATIA VS. M/S				
				TRANSFER	GRANITE GATE	Rule16(d),NCL			
		071010207671202	0710102076712023/1	APPLICATION	PROPERTIES PVT. LTD	T Rules,2016		need every pages sign and true copy in	
4107	7/5/2024	3(No.of Docs 3)	1	(IBC)/37(PB)2023	AND ORS	IBC	27-05-2024	Annexure	ekanshmishra
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					BHATIA VS. M/S				
				TRANSFER	GRANITE GATE	Rule16(d),NCL			
		071010207671202	0710102076712023/1	APPLICATION	PROPERTIES PVT. LTD	T Rules,2016		need every pages sign and true copy in	
4108	7/5/2024	3(No.of Docs 3)	1	(IBC)/37(PB)2023	AND ORS	IBC	27-05-2024	Annexure	ekanshmishra
				INTERLOCUTORY					
				APPLICATION	DURGA DAS AGRAWAL				
		071010205250202	0710102052502023/1	, , , ,	VSBANKEY BIHARI	Sec 43(1) r/w			
4109	23-05-2024	3(No.of Docs 2)	0	23	GOYAL	Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
				INTERLOCUTORY					
		0740400070707	07404000505050	APPLICATION	DURGA DAS AGRAWAL	0 - 40(1) (
4440	00 05 000	071010205250202	0710102052502023/1		VSBANKEY BIHARI	Sec 43(1) r/w	07.05.000		
4110	23-05-2024	3(No.of Docs 2)	0	23 INTERLOCUTORY	GOYAL	Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
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		071010201543202		(I.B.C)/1334(ND)20	EDA INEDA				
4111	25 05 2024	3(No.of Docs 2)	0710102015432023/5		ENGINEERING LIMITED	Soc 20	27-05-2024	hindi pages need english translate copy	wamikatrahan
4111	25-05-2024	3(NO.01 DOCS 2)	07 10102015432023/5	23	ENGINEERING LIMITED	Sec 30	21-05-2024	milui pages need english translate copy	Wallikatiellali
				COMPANY	KULDEEP KUMAR				
		071010209428202		PETITION IB	CONTRACTORS VS.	IBC Under Sec		bookmarking mandatory with index	
4112	15-05-2024	3(No.of Docs 2)	0710102094282023/6	-	NBCC (INDIA) LIMITED	9	27-05-2024	need every pages sign	rajneesh.chopra
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				APPLICATION	DURGA DAS AGRAWAL				
		071010205250202	0710102052502023/1	(I.B.C)/3428(ND)20	VSBANKEY BIHARI	Sec 43(1) r/w			
4113	23-05-2024	3(No.of Docs 2)	0	23	GOYAL	Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
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				COMPANY	VS. ASPG			need every page sign of written	
		071010205416202		PETITION IB	INFRASTRUCTURES	IBC Under Sec		submission and annexures pages need	
4114	26-05-2024	2(No.of Docs 2)	0710102054162022/8	(IBC)/557(ND)2022	PRIVATE LIMITED	9	27-05-2024	sign with true copy	jguptaLLB
				INTERLOCUTORY					
				APPLICATION	DURGA DAS AGRAWAL				
		071010205250202	0710102052502023/1	(I.B.C)/3428(ND)20	VSBANKEY BIHARI	Sec 43(1) r/w			
4115	23-05-2024	3(No.of Docs 2)	0	23	GOYAL	Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
					MEGHDOOT				
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				COMPANY	PACKERS				
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4446	46 05 0004	071010209579202	0710102095792023/1	PETITION IB	SPECTRUM AERO	IBC under Sec	07.05.0004		- d b - b
4116	16-05-2024	3(No.of Docs 2)	0	(IBC)/742(ND)2023 INTERLOCUTORY	PRIVATE LIMITED	ı	27-05-2024	progress report separately file	advanshulsharma
				APPLICATION	RAJIV BAJAJ				
		071010203955202		(I.B.C)/2404(ND)20					
4117	16-05 2024	4(No.of Docs 2)	0710102039552024/1		PROFESSIONAL	Sec 12(2)	27-05-2024	bookmarking mandatory	LQRAJIVBAJAJ
711/	10-03-2024	7(110.01 0003 2)	0. 10102033332024/1		BRILLTECH	JGC 12(2)	21-03-2024	DOCKING KING MANUALUTY	E-SILVIOIA DUOVO
					ENGINEERS PRIVATE				
				COMPANY	LIMITED VS. GENESIS				
		071010200234201		PETITION IB	INFRATECH PRIVATE	IBC Under Sec			
4118	16-05-2024	9(No.of Docs 1)	0710102002342019/5	(IBC)/175(ND)2019		9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
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		071010202559202		(I.B.C)/1839(ND)20	VSDAUDAYAL	other		separately file all respondent in	
4119	15-05-2024	3(No.of Docs 4)	0710102025592023/4	23	AGGARWALA	provisions- IBC	27-05-2024	different slash	kmn28

4120	16-05-2024	071010200234201 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4121	16-05-2024	071010203068202 2(No.of Docs 2)	0710102030682022/4	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	27-05-2024	wrong file	karan.legalis
4122	16-05-2024	071010202932202 2(No.of Docs 1)	0710102029322022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-05-2024	3 rs missed court fee and 25 rs welfare fee on vakalatanama	RASTOGIFCS5
4123	24-05-2024	071010210838202 3(No.of Docs 2)	0710102108382023/5	COMPANY PETITION IB (IBC)/83(ND)2024 INTERLOCUTORY APPLICATION	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec	27-05-2024	book marking mandatory as per index and index page missing in file	Sahil36
4124	20-05-2024	071010200125202 3(No.of Docs 2)	0710102001252023/1	(I.B.C)/530(PB)202	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	27-05-2024	page no 42 to 95 and page no 109 to 137	kunal2087
4125	15-05-2024	071010209324202 3(No.of Docs 2)	0710102093242023/6	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	27-05-2024	need every pages sign	Integricon Law
4126	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	APPLICATION(CO MPANIES	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4127	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	APPLICATION(CO MPANIES	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4128	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4129	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	MPANIES .	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4130	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	APPLICATION(CO MPANIES	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4131	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena

4132	24-05-2024	071010210411202 2(No.of Docs 2)	0710102104112022/7	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	27-05-2024	book marking mandatory as per index and need every page sign of reply and and index page must signed need fie to ocr accept affidavit and 3 rs court fee and 25 rs welfare fee and date missed on vakalatnama	advkunwararpit
4133	16-05-2024	071010200234201 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4134	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4135	15-05-2024	071010208243202 3(No.of Docs 2)	0710102082432023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2023	MIDDLE PATH TRADING PRIVATE LIMITED GREEN EDGE	Sec. 230-232 - Second Motion	27-05-2024	bookmarking mandatory with OCR Compulsory	CPINDIA
4136	15-05-2024	071010208582202 0(No.of Docs 2)	0710102085822020/4	COMPANY PETITION (COMPANIES ACT)/175(PB)2020	INFRASTRUCTURE PRIVATE LIMITED VS. MAGIC EYE DEVELOPERS PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT	27-05-2024	incomplete file	nistha gupta
4137		071010206464202 3(No.of Docs 2)	0710102064642023/4 0	TRANSFÈR PETITION(COMPA	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	27-05-2024	Wrong file	aimathew
4138		071020040050200 7(No.of Docs 2)	0710200400502007/7 4	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC	Sec. 241(1),Sec. 242(4)	27-05-2024	pagination missing in bookmarking	dattacoadvocates
4139	16-05-2024	071010200234201 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4140		071010240053201 3(No.of Docs 2)		COMPANY PETITION (COMPANIES	RODEMADAN HOLDINGS LTD. & ORS. VS INTERNATIONAL TRADE EXPOCENTRE	Application under any other	27-05-2024	bookmarking mandatory need every	deepakkvijay
4141	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023 COMPANY	AGARWAL VS. M/S GALAXY NIRMAAN	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4142	16-05-2024	071010200217202 4(No.of Docs 1)	0710102002172024/2	APPEAL(COMPAN IES	_	Sec 252 (1)	27-05-2024	book marking mandatory as per index	Naren01
4143	31-03-2024	071010202707202 4(No.of Docs 0)	0710102027072024/4	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec	27-05-2024	book marking mandatory as per index and index page missing in file	

				INTERLOCUTORY	SH. DAMODAR DUTT				
				APPLICATION	BHATT VSRAJESH				
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4144	24-11-2022	2(No.of Docs 0)	0710102097342022/3		PRIVATE LTD	NCLT, 2016	27-05-2024	per index	
					BRILLTECH				
					ENGINEERS PRIVATE				
				COMPANY	LIMITED VS. GENESIS				
		071010200234201		PETITION IB	INFRATECH PRIVATE	IBC Under Sec			
4145	16-05-2024	9(No.of Docs 1)	0710102002342019/5	(IBC)/175(ND)2019	LIMITED	9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
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4146	1/5/2024	3(No.of Docs 2)	0710102067692023/2	_	PRIVATE LIMITED	NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4140	1/3/2024	3(140.01 DOCS 2)	07 10 10 20 07 0 3 2 0 2 3 7 2	AC1)/2/0(ND)2023	BRILLTECH	NOLI	21-03-2024	need he to oci accept amdavit	Sakellausakella
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4147	16-05-2024	9(No.of Docs 1)	0710102002342019/5	(IBC)/175(ND)2019	LIMITED	9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
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					ENGINEERS PRIVATE				
				COMPANY	LIMITED VS. GENESIS				
		071010200234201		PETITION IB	INFRATECH PRIVATE	IBC Under Sec			
4148	16-05-2024	9(No.of Docs 1)	0710102002342019/5	(IBC)/175(ND)2019	LIMITED	9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
					M/S AGGARWAL				
					TRADING CO.				
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				OOMBANN/	PROPRIETOR MR.				
		071010202666202		COMPANY PETITION IB	MANOJ KUMAR VS.	IDC Umder Coo			
4149	15 05 2024	4(No.of Docs 3)	0710102026662024/1	_	PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec	24-05-2024	separately file both file in different slash	lakahayagamyal
4143	13-03-2024	4(140.01 0005 3)	0710102020002024/1	(100)/170(110)2024	SCORCHERS	3	24-03-2024	separately life both life in unferent stash	iaksiiayayai wai
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				COMPANY	LIMITED VS. B.C.				
		071010204969202		PETITION IB	POWER CONTROLS	IBC Under Sec			
4150	21-05-2024	3(No.of Docs 1)	0710102049692023/8	(IBC)/439(ND)2023	LIMITED	9	24-05-2024	date missing in vakalatnama	Advsaket@09
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					TRACK INFOLINE	Sec.			
				COMPANY	PRIVATE LIMITED VS.	241(1),Sec.			
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4151	15-05-2024	3(No.of Docs 2)	6		PRIVATE LIMITED	244(1)	24-05-2024	pages sign With OCR Compulsory in pdf	dmyassociates
				INTERLOCUTORY APPLICATION	DUDGA DAS ACBANATAL				
		071010205456202			DURGA DAS AGRAWAL			nagination missing in bookmarking	
4152	23-05-2024	3(No.of Docs 2)	0710102054562023/7	(I.B.C)/3381(ND)20 23	VS. BANKEY BIHARI GOYAL	Sec 66(1)	24-05-2024	pagination missing in bookmarking properly ocr in pages	smartnomics
7132	25-05-2024	O(110.01 D003 Z)	0.10102034302023//		M/S AGGARWAL	Jec 00(1)	24-03-2024	property our in pages	Smarthoniles
					TRADING CO.				
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					PROPRIETOR MR.				
				COMPANY	MANOJ KUMAR VS.				
		071010202666202		PETITION IB	PROLIFIC PAPERS	IBC Under Sec			
4153	15-05-2024	4(No.of Docs 3)	0710102026662024/1		PRIVATE LIMITED	9	24-05-2024	separately file both file in different slash	lakshayagarwal
		,		, , ,	M/S AGGARWAL				
					TRADING CO.				
					THROUGH SOLE				
					PROPRIETOR MR.				
				COMPANY	MANOJ KUMAR VS.				
		071010202666202		PETITION IB	PROLIFIC PAPERS	IBC Under Sec			
4154	15-05-2024	4(No.of Docs 3)	0710102026662024/1	(IBC)/170(ND)2024	PRIVATE LIMITED	9	24-05-2024	separately file both file in different slash	lakshayagarwal

4155	15-05-2024	071010202666202 4(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec	24-05-2024	separately file both file in different slash	lakshayagarwal
4156	10/5/2024	071010202185202 4(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
157	10/5/2024	071010202185202 4(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
1158	10/5/2024	071010202185202 4(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
159	10/5/2024	071010202185202 4(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
1160		071010202443202 4(No.of Docs 4)	0710102024432024/3	COMPANY PETITION IB	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec	24-05-2024	page no 98 to 119 need sign with true copy	akhilsachar65
4161		071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec	24-05-2024	incomplete file	Vinodkumar
4162		071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec	24-05-2024	incomplete file	Vinodkumar
1163		071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec	24-05-2024	incomplete file	Vinodkumar
1164		071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE	IBC Under Sec	24-05-2024	incomplete file	Vinodkumar
		071010206578202		INTERLOCUTORY APPLICATION (I.B.C)/4134(ND)20	RAJEEV GUPTA VS. MR. BRIJESH SINGH	Rule 11 of		·	
165		3(No.of Docs 4) 071010210098202 3(No.of Docs 2)	0710102065782023/2 0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	BHADAURIYA FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec	24-05-2024	all document file separately	satyasabharwal Vinodkumar
1167		071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec	24-05-2024	incomplete file	Vinodkumar
1168	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec	24-05-2024	incomplete file	Vinodkumar
1169	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023		IBC Under Sec	24-05-2024	incomplete file	Vinodkumar
4170	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec	24-05-2024	incomplete file	Vinodkumar

					FABRIC FOUNDRY LLP				
		071010210098202		COMPANY PETITION IB	VS. NYSAA RETAIL VENTURE PRIVATE	IBC Under Sec			
4171	25-04-2024	3(No.of Docs 2)	0710102100982023/1	(IBC)/758(ND)2023	LIMITED	9	24-05-2024	incomplete file	Vinodkumar
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				COMPANY	VS. NYSAA RETAIL				
		071010210098202		PETITION IB	VENTURE PRIVATE	IBC Under Sec			
4172	25-04-2024	3(No.of Docs 2)	0710102100982023/1	(IBC)/758(ND)2023	FABRIC FOUNDRY LLP	9	24-05-2024	incomplete file	Vinodkumar
				COMPANY	VS. NYSAA RETAIL				
		071010210098202		PETITION IB	VENTURE PRIVATE	IBC Under Sec			
4173	25-04-2024	3(No.of Docs 2)	0710102100982023/1	(IBC)/758(ND)2023	LIMITED	9	24-05-2024	incomplete file	Vinodkumar
					FABRIC FOUNDRY LLP				
		071010210098202		COMPANY PETITION IB	VS. NYSAA RETAIL VENTURE PRIVATE	IBC Under Sec			
4174	25-04-2024	3(No.of Docs 2)	0710102100982023/1			9	24-05-2024	incomplete file	Vinodkumar
	20 04 2024	C(NOIOI DOGG 2)	071010210000202071	(150)1100(115)2020	FABRIC FOUNDRY LLP		24 00 2024	moomplete inc	Vinoukumui
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4175	25-04-2024	3(No.of Docs 2)	0710102100982023/1	(IBC)/758(ND)2023	LIMITED FABRIC FOUNDRY LLP	9	24-05-2024	incomplete file	Vinodkumar
				COMPANY	VS. NYSAA RETAIL				
		071010210098202		PETITION IB	VENTURE PRIVATE	IBC Under Sec			
4176	25-04-2024	3(No.of Docs 2)	0710102100982023/1	(IBC)/758(ND)2023	LIMITED	9	24-05-2024	incomplete file	Vinodkumar
				COMPANY	FABRIC FOUNDRY LLP				
		071010210098202		COMPANY PETITION IB	VS. NYSAA RETAIL VENTURE PRIVATE	IBC Under Sec			
4177	25-04-2024	3(No.of Docs 2)	0710102100982023/1	(IBC)/758(ND)2023		9	24-05-2024	incomplete file	Vinodkumar
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		071010206783202		COMPANY PETITION IB	PVT.LTD VS. METHODEX SYSTEMS	IBC Under Sec			
4178	15-05-2024	3(No.of Docs 2)	0710102067832023/4	_	II	9	24-05-2024	Wrong file	debarshichakraborty
	10 00 2024	C(NOIOI DOGG 2)	071010200700202074	(120)/010(112)2020			24 00 2024	TVI OILS III.	aosaromonamasort,
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4179	23-05-2024	071010241572201 8(No.of Docs 1)	0710102415722018/5 5	PETITION IB (IBC)/37(PB)2018	BUILDCON PVT. LTD. & ORS.	IBC under Sec	24-05-2024	paste tickets on blank side on vakalatnama and missed date	caopvijay@gmail.co
7170	20-00-2024	O(NO.OI DOCS 1)		(150)/07 (1 5)2010	OITO.		24-00-2024	variatiiaila alla liissea aate	caopvija y @gman.com
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4400	22 05 2024	071010241572201	0710102415722018/5	PETITION IB	BUILDCON PVT. LTD. &	IBC under Sec	24 05 2024	paste ticket blank side on vakalatnama	
4180	23-05-2024	8(No.of Docs 1)	4	(IBC)/37(PB)2018	ORS.	/	24-05-2024	and missed date also	caopvijay@gmail.co
				INTERLOCATORY	M/S HOTEL QUEEN				
				APPLICATION(CO	ROAD PVT LTD VS.	Rule 11 of			
4404	22.05.2024	071010200698202	0740402006092024/2	MPANIES	HILLCREST REALTY	NCLT,Section	24 05 2024	data mianing in inday	realow office
4181	23-05-2024	4(No.of Docs 1)	0710102006982024/2	ACT)/22(ND)2024	SDN BHD	340	24-05-2024	date missing in index	rrglawoffice
				COMPANY	MR. SHUBH GAUTAM				
				PETITION	VS. KREZON				
		071010202277202		(COMPANIES	SPECIALITIES PRIVATE			need file to ocr and paste a ticket on	
4182	20-05-2024	4(No.of Docs 2)	0710102022772024/2	ACT)/62(ND)2024	LIMITED	169(4)	24-05-2024	blank side on vakalatnama	Digvijay_nclt
				COMPANY	MR. SHUBH GAUTAM				
				PETITION	VS. KREZON				
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4183	20-05-2024	4(No.of Docs 2)	0710102022772024/2	ACT)/62(ND)2024	LIMITED	169(4)	24-05-2024	blank side on vakalatnama	Digvijay_nclt
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				PETITION	VS. KREZON				
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4184	20-05-2024	4(No.of Docs 2)	0710102022772024/2	ACT)/62(ND)2024	LIMITED	169(4)	24-05-2024	blank side on vakalatnama	Digvijay_nclt

4185	20-05-2024	071010202277202 4(No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
4186	15-05-2024	071010206031202 2(No.of Docs 2)	0710102060312022/4	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	24-05-2024	need every pages sign bookmarking mandatory	msv8691
4187	22-05-2024	071010202196202 4(No.of Docs 2)	0710102021962024/2	INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)20 24	SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2)		pages 28 35 37 39 40 62 63 75 76 not readable paste ticket on blank side of vakalatanama	Admani785@gmail.co
4188		071010205518202 2(No.of Docs 2)	0710102055182022/1	INTERLOCUTORY APPLICATION (I.B.C)/3302(PB)20 22	ANIL GUPTA VS. PIYOOSH GOYAL	Application under any other provisions- IBC		bookmarking mandatory	lexforiconsulting
4189	20-05-2024	071020040081201 4(No.of Docs 3)	0710200400812014/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA VS M/S BAWA PROMOTERS PVT LTD	Application under any other provisions	24-05-2024	Wrong file	D17472012
4190		071020040080201 4(No.of Docs 2)	0710200400802014/2 5	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	24-05-2024	Wrong file	D17472012
4191	15-05-2024	071010202535202 1(No.of Docs 2)	0710102025352021/1	INTERLOCUTORY APPLICATION (I.B.C)/4798(ND)20 21	** WILL BE AUTO FILLED LATER	Rule 11 of NCLT, 2016	24-05-2024	book marking mandatory as per index with pagination and index page missing in pdf and need file to ocr	kunal kher
4192	15-05-2024	071010205313202 3(No.of Docs 2)	0710102053132023/1 5	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-05-2024	bookmarking mandatory with sign all pages and OCR Compulsory in pdf	dmyassociates
4193	17-05-2024	071010209237202 3(No.of Docs 2)	0710102092372023/1		POONAM AGRAWAL VS. KURINJI METALS PRIVATE LIMITED	Sec. 242(4)	22-05-2024	need every pages sing	karan.legalis
4194	26-07-2021	071010205196202 1(No.of Docs 0)	0710102051962021/2	, , , ,	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4195	18-05-2024	071010207511202 1(No.of Docs 2)	0710102075112021/3	APPLICATION (I.B.C)/5186(ND)20	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	22-05-2024	need every pages sign in pdf	kshekhar
4196	15-05-2024	071010205313202 3(No.of Docs 2)	0710102053132023/1 3	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-05-2024	need every pages sign	vpachnanda
4197	17-05-2024	071010210716202 3(No.of Docs 2)	0710102107162023/3	COMPANY PETITION IB (IBC)/39(ND)2024	PNB HOUSING FINANCE LIMITED VS. DEEPSONS (INDIA) PVT. LTD.	IBC under Sec	22-05-2024	need every pages sign date missing in vakalatnama	D5122011

				INTERLOCUTORY					
		07404000540000		APPLICATION	JOGINDER PAL				
4198	26-07-2021	071010205196202 1(No.of Docs 0)	0710102051962021/2	(I.B.C)/3249(ND)20 21	KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
7130	20-07-2021	T(TO.OT DOCS 0)	071010200130202172	INTERLOCUTORY	VIIVEET AGOARTTAE	000 00(0)	22-00-2024	need sing an pages	
				APPLICATION	JOGINDER PAL				
4400	00 07 0004	071010205196202	0740400054000004/0	, , , ,	KATARIA VS. CA	0 00(5)	00 05 0004	and delegations	
4199	26-07-2021	1(No.of Docs 0)	0710102051962021/2	21	VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
				COMPANY	M/S VISIONTECH				
		071010205936202		PETITION IB	AUTOMATION VS. M/S	IBC Under Sec			
4200	21-05-2024	2(No.of Docs 2)	0710102059362022/7	(IBC)/658(ND)2022 INTERLOCUTORY	DABUR INDIA LTD.	9	22-05-2024	pagination missing in bookmarking	vishal371adv
				APPLICATION	JOGINDER PAL				
		071010205196202		(I.B.C)/3249(ND)20	KATARIA VS. CA				
4201	26-07-2021	1(No.of Docs 0)	0710102051962021/2	21 INTERLOCUTORY	VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
				APPLICATION	MR. VIJENDER KUMAR			pagination missing in book marking as	
		071010210370202		(I.B.C)/6629(ND)20	JAIN VS. VARUN			per index affidavit mismatched address	
4202	21-05-2024	3(No.of Docs 2)	0710102103702023/2		SHARMA	19(2)	22-05-2024	with notary both affidavit	ashishgupta2310
				INTERLOCUTORY APPLICATION					
		071010208074202			KAVITA JINDAL VS.				
4203	18-05-2024	1(No.of Docs 2)	0710102080742021/3		VINEET AGARWAL RP	Sec 60(5)	22-05-2024	need every pages in pdf	kshekhar
					SHAKUNTALAM				
					SECURITIEDS PRIVATE				
				COMPANY	LIMITED THOUGH ANIL				
		071010203759202		PETITION IB	GUPTA VS. PIYOOSH				
4204	15-05-2024	2(No.of Docs 2)	0710102037592022/2	(IBC)/466(PB)2022	GOYAL	Section 95(1)	22-05-2024	book marking mandatory as per index	lexforiconsulting
				COMPANY					
				PETITION	MANISH RASWANT VS.				
	4= 0= 0004	071010209484201		(COMPANIES	MKJ EXPORTS	Sec. 59,Sec.			
4205	17-05-2024	9(No.of Docs 2)	0710102094842019/4	ACT)/96(ND)2019 TRANSFER	PRIVATE LIMITED KIRRON DUTTA VS.	241(1)	22-05-2024	need every pages sign	niki_ram@yahoo.com
				PETITION(COMPA	JSM OILFIELD	Sec			
		071010206464202	0710102064642023/3		SERVICES PRIVATE	433(e)/433(f)			
4206	16-05-2024	3(No.of Docs 2)	8	ACT)/6(PB)2023	LIMITED	of CA 1956	21-05-2024	Wrong file	ajmathew
				INTERLOCUTORY	VIKRAM SINGH				
				APPLICATION	RAWAT/POOJA RAWAT				
		071010206071202		(I.B.C)/4250(ND)20	VS. JBK DEVELOPERS				
4207	18-05-2024	1(No.of Docs 2)	0710102060712021/3	21 INTERLOCUTORY	PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
				APPLICATION					
		071010200115202		(I.B.C)/515(PB)202	DAIICHI SANKYO	Rule 11 of		PAGE NO 42 TO 95 AND 109 TO 136	
4208	20-05-2024	3(No.of Docs 2)	0710102001152023/1	3 INTERLOCUTORY	COMPANY LIMITED	NCLT, 2016	21-05-2024	NEED OCR	kunal2087
				APPLICATION	MR. VIJENDER KUMAR			book marking mandatory as per index	
		071010210488202		(I.B.C)/264(ND)202		Sec 43(1) r/w		with pagination and need sign page 1 to	
4209	14-05-2024	3(No.of Docs 2)	0710102104882023/6		SHARMA	Sec 44 (1)	21-05-2024	4	ashishgupta2310
				INTERLOCUTORY APPLICATION					
		071010200106202			DAIICHI SANKYO	Rule 11 of		page no 42 to 95 and 109 to 137 need	
4210	20-05-2024	3(No.of Docs 2)	0710102001062023/1	3	COMPANY LIMITED	NCLT, 2016	21-05-2024	ocr	kunal2087
					MRS. ALKA SINHA/				
		071010204775202		APPLICATION (I.B.C)/2967(ND)20	AAYUSH KUMAR VS. JBK DEVELOPERS PVT.				
4211	18-05-2024	1(No.of Docs 2)	0710102047752021/3		LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
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213	20-05-2024	071010200114202 3(No.of Docs 2)	0710102001142023/1	(I.B.C)/512(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
				APPLICATION	DECATHLON SPORTS INDIA PRIVATE LIMITED				
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214	14-05-2024	2(No.of Docs 1)	0710102107592022/1	23 INTERLOCUTORY	PROJECTS LTD.	Sec 60(5)	21-05-2024	with pagination	aayush.kevlani
	4	071010210279202		APPLICATION (I.B.C)/2085(ND)20	RAKESH KUMAR JINDAL VSSATISH			Pagination missing in book marking as	
215	14-05-2024	3(No.of Docs 1)	0710102102792023/1	24	CHANDER VARMA	Sec 66(1)	21-05-2024	per index	iprakesh@17
		071010200698202		INTERLOCATORY APPLICATION(CO MPANIES	M/S HOTEL QUEEN ROAD PVT LTD VS. HILLCREST REALTY	Rule 11 of NCLT,Section		PAGE NO 19 20 43 80 83 84 85 86 87 88	
216	20-05-2024	4(No.of Docs 1)	0710102006982024/1	ACT)/22(ND)2024	SDN BHD	340	21-05-2024	89 90 NOT READABLE	rrglawoffice
		071010206571202							
217	18-05-2024	1(No.of Docs 2)	0710102065712021/4		PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
218	18-05-2024	071010206571202 1(No.of Docs 2)	0710102065712021/4		RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
210	10-03-2024	1(140.01 D0C3 Z)	07 10 10 20 00 7 12 02 174	INTERLOCUTORY	I VI. LID.	000 00(0)	21-03-2024	need every pages sign in pur	KSHEKHAI
219		071010206571202 1(No.of Docs 2)	0710102065712021/4	APPLICATION (I.B.C)/4136(ND)20 21	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
220	18-05-2024	071010206571202 1(No.of Docs 2)	0710102065712021/4	, , ,	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
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221		071010208046202 1(No.of Docs 1)	0710102080462021/4	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	21-05-2024	book marking mandatory as per index	hmcohm
		071010210396202		COMPANY PETITION IB	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE	IBC Under Sec		need file to OCR AND PAGE NO 185 186	
222	14-05-2024	3(No.of Docs 1)	0710102103962023/4		LIMITED	9	21-05-2024	IS MISSING	bhalla
223	18-05-2024	071010206207202 1(No.of Docs 2)	0710102062072021/3	, , , , ,	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60/5)	21-05-2024	need every pages sign in pdf	kshekhar
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224	18-05-2024	071010206170202 1(No.of Docs 2)	0710102061702021/3	APPLICATION (I.B.C)/4180(ND)20 21	DIPESH KUMAR RAY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
225	18-05-2024	071010206137202 1(No.of Docs 2)	0710102061372021/4	21	MEENAKSHI AHUJA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
226	20-05-2024	071010200109202 3(No.of Docs 2)	0710102001092023/1	INTERLOCUTORY APPLICATION (I.B.C)/503(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 42 to 95 and 109 to 137 need ocr	kunal2087
227	14-05-2024	071010210988202 3(No.of Docs 2)	0710102109882023/1		RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	Sec 60(5)	21-05-2024	vakalatanama not uploaded in file and book marking is mandatory as per index with pagination	jrnclt

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				APPLICATION		under any			
		071010200336202		(I.B.C)/170(ND)202		other			
228	15-05-2024	3(No.of Docs 2)	0710102003362023/2	INTERLOCUTORY	ANIL KUMAR SINGHAL	provisions- IBC	21-05-2024	wrong file	avinash.kaur
				APPLICATION					
		071010200110202		(I.B.C)/505(PB)202	DAIICHI SANKYO	Rule 11 of		page no 52 to 61 and 68 to 121 need ocr	
229	20-05-2024	3(No.of Docs 3)	0710102001102023/1	, , , ,	COMPANY LIMITED	NCLT, 2016	21-05-2024	and 135 to 163	kunal2087
		,				,			
				COMPANY	SAURABH KILLA VS.				
		071010209141202		PETITION IB	SANKALP BUILDWELL	IBC Under Sec		book marking mandatory as per index	
230	14-05-2024	3(No.of Docs 1)	0710102091412023/1	(IBC)/207(ND)2024 INTERLOCUTORY	PRIVATE LIMITED	9	21-05-2024	and index page missing in file	Taplegal
				APPLICATION					
		071010200121202		(I.B.C)/525(PB)202	DAIICHI SANKYO	Rule 11 of		PAGE NO 42 TO 95 AND 109 TO 136	
231	20-05-2024	3(No.of Docs 2)	0710102001212023/1	3	COMPANY LIMITED	NCLT, 2016	21-05-2024	NEED OCR	kunal2087
		,		INTERLOCUTORY		,			
				APPLICATION					
		071010200120202		(I.B.C)/524(PB)202		Rule 11 of		PAGE NO 52 TO 61 AND 68 TO 121 AND	
232	20-05-2024	3(No.of Docs 3)	0710102001202023/1	INTERLOCUTORY	COMPANY LIMITED	NCLT, 2016	21-05-2024	135 TO 163	kunal2087
				APPLICATION					
		071010200117202		(I.B.C)/518(PB)202	DAIICHI SANKYO	Rule 11 of		PAGE NO 42 TO 95 AND 109 TO 136	
233	20-05-2024	3(No.of Docs 2)	0710102001172023/1	, , , ,	COMPANY LIMITED	NCLT, 2016	21-05-2024	NEED OCR	kunal2087
				TRANSFER	KIRRON DUTTA VS.				
				PETITION(COMPA	JSM OILFIELD	Sec			
	40.05.0004	071010206464202	0710102064642023/3	NIES	SERVICES PRIVATE	433(e)/433(f)	04 05 0004	Maria e Cla	- 1 41
234	16-05-2024	3(No.of Docs 2)	9	ACT)/6(PB)2023	LIMITED	of CA 1956	21-05-2024	Wrong file	ajmathew
				COMPANY		Application			
				PETITION	PARAMJIT SINGH	under any			
		071020040081201	0710200400812014/1	(COMPANIES	BAWA VS M/S BAWA	other		25rs welfare ticket missing in	
235	17-05-2024	4(No.of Docs 1)	9	ACT)/68(ND)2014	PROMOTERS PVT LTD	provisions	20-05-2024	vakalatnama	D17472012
				CA(A) MEDCED					
				CA(A) MERGER AND					
				AMALGAMATION(
		071010200092202		COMPANIES	AKG EXTRUSIONS	Sub-section (I)		3 rs missed court fee and 25 rs welfare	
1236	17-05-2024	3(No.of Docs 1)	0710102000922023/5	ACT)/20(ND)2023	PRIVATE LIMITED	of section 230	20-05-2024	fee on vakalatanama	RASTOGIFCS5
				INTERLOCUTORY					
				APPLICATION					
237	5/4/2024	071010208101202	0710102081012023/2	, , , , ,	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of	20-05-2024	OCD Compulsors in adf	advkanika93
231	5/4/2024	3(No.of Docs 2)	0710102061012023/2	INTERLOCUTORY	JAIN VSIVIS. VIDRI GUEL	NCL1, 2016	20-05-2024	OCR Compulsory in pdf	auvkanikass
				APPLICATION					
		071010208101202		(I.B.C)/5414(ND)20	RAJENDER KUMAR	Rule 11 of			
238	5/4/2024	3(No.of Docs 2)	0710102081012023/2	23	JAIN VSMS. VIDHI GOEL	NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
					ZILLION				
				INTERLOCUTORY	INFRAPROJECTS PVT	Auuliaatiau			
				INTERLOCUTORY APPLICATION	LTD VSFABTECH WORKS &	Application under any			
		071010202418202		(I.B.C)/1616(ND)20		other		25rs welfare ticket 3rs court fees	
239	14-05-2024	4(No.of Docs 1)	0710102024182024/1	, , , ,	LTD	provisions- IBC	20-05-2024	missing in vakalatnama	krishenkumar
	.,	, ,		INTERLOCUTORY					
				APPLICATION					
0.46	E/4/000	071010208101202	074040000404000	, , , ,	RAJENDER KUMAR	Rule 11 of	00 05 000 /	000 0	- 4-4
240	5/4/2024	3(No.of Docs 2)	0710102081012023/2	23 INTERLOCUTORY	JAIN VSMS. VIDHI GOEL	NCL1, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
				APPLICATION					
		071010208101202			RAJENDER KUMAR	Rule 11 of			
241	5/4/2024	3(No.of Docs 2)	0710102081012023/2	, , , ,	JAIN VSMS. VIDHI GOEL		20-05-2024	OCR Compulsory in pdf	advkanika93
		,		INTERLOCUTORY	MR. RAM RATAN	·			
				APPLICATION	KANOONGO VS.				
1040	44.05.0001	071010202986202	0710102029862023/2		BHARAT PULSES PVT.	0 40(0)	20 05 2224	OCD Commute and in 1145	Fahna V
1242	14-05-2024	3(No.of Docs 2)	6	23	LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar

				INTERLOCUTORY APPLICATION	MR. RAM RATAN KANOONGO VS.				
4243	14-05-2024	071010202986202 3(No.of Docs 2)	0710102029862023/2 6	(I.B.C)/2290(PB)20 23	BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
		,		INTERLOCUTORY APPLICATION	MR. RAM RATAN KANOONGO VS.			. , .	
4244	14-05-2024	071010202986202 3(No.of Docs 2)	0710102029862023/2 6	(I.B.C)/2290(PB)20 23	BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
				INTERLOCUTORY APPLICATION	MR. RAM RATAN KANOONGO VS.				
4245	14-05-2024	071010202986202 3(No.of Docs 2)	0710102029862023/2 6	(I.B.C)/2290(PB)20 23	BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
					DYNAMIC FINVEST SERVICES PRIVATE				
					LIMITED VS. RAJIV GOYAL (PERSONAL				
		071010201880202		COMPANY PETITION IB	GUARANTOR OF AKSHAJ INFRA PVT.			index missing in bookmarking affidavit	
4246	14-05-2024	4(No.of Docs 1)	0710102018802024/3	(IBC)/146(ND)2024		Section 95(1)	20-05-2024	mismatch with address Wrong	nakulgandhi
				COMPANY PETITION	SANGEETA BATRA &	Sec.			
	40.00.004	071010202582202		(COMPANIES	ANR. VS. ICICI BANK	241(1),Sec.		book marking mandatory as per index	
4247	13-05-2024	3(No.of Docs 2)	0710102025822023/4		LIMITED	242(4)	20-05-2024	with pagination	mrinalelker
				COMPANY PETITION	SANGEETA BATRA &	Sec.			
4248	13-05-2024	071010202582202 3(No.of Docs 2)	0710102025822023/4	(COMPANIES ACT)/64(ND)2023	ANR. VS. ICICI BANK LIMITED	241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
				COMPANY					
		071010202582202		PETITION (COMPANIES	SANGEETA BATRA & ANR. VS. ICICI BANK	Sec. 241(1),Sec.		book marking mandatory as per index	
4249	13-05-2024	3(No.of Docs 2)	0710102025822023/4	`	LIMITED	242(4)	20-05-2024	with pagination	mrinalelker
4250	13-05-2024	071010208307202 3(No.of Docs 1)	0710102083072023/2	APPLICATION/41(SANJEEV ARORA VS. STATE BANK OF INDIA	Rule16(d),NCL T Rules,2016	20-05-2024	bookmarking mandatory with index	Kurdukarandco
		,		COMPANY				J ,	
		071010202582202		PETITION (COMPANIES	SANGEETA BATRA & ANR. VS. ICICI BANK	Sec. 241(1),Sec.		book marking mandatory as per index	
4251	13-05-2024	3(No.of Docs 2)	0710102025822023/4	`	LIMITED	242(4)	20-05-2024	with pagination	mrinalelker
					MD DAM DATAN				
					MR. RAM RATAN KANOONGO VS. MR.				
				INTERLOCUTORY APPLICATION	KEWAL KRISHAN KUMAR (SUSPENDED			25 rs welfare fee and court fee 3 rs	
4252	28-04-2024	071010202271202 3(No.of Docs 2)	0710102022712023/3		DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
				INTERLOCUTORY APPLICATION	SANJAY TANEJA VS.				
4253	14-05-2024	071010207191202 3(No.of Docs 2)	0710102071912023/1	(I.B.C)/4931(ND)20 23	SHARVAN KUMAR VISHNOI	Sec 60(5)	20-05-2024	pagination missing in bookmarking	advocatevinod
					MR. RAM RATAN KANOONGO VS. MR.				
				INTERLOCUTORY APPLICATION	KEWAL KRISHAN KUMAR (SUSPENDED			25 rs welfare fee and court fee 3 rs	
4254	28-04-2024	071010202271202 3(No.of Docs 2)	0710102022712023/3	(I.B.C)/1717(PB)20	DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
74V 4	20-04-2024	U(140.01 D003 Z)	0.10102022112023/3	COMPANY	VIKAS PALIWAL VS. HEMKUNT		20-00-2024	and advocate sign illissing	Loma Numai
		07404020202020		PETITION	MANAGEMENT	Sec. 241(1),Sec.			
4255	16-05-2024	071010208007202 2(No.of Docs 2)	0710102080072022/7	(COMPANIES ACT)/23(ND)2023	PRIVATELIMITED	242(4),Section 246	20-05-2024	bookmarking mandatory pagination ocr	aniljain

4256	16-05-2024	071010207746202 2(No.of Docs 2)	0710102077462022/1 1	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	20-05-2024	bookmarking mandatory date missing in index	RAVISHARMA
1257	28-04-2024	071010202271202 3(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
258	28-04-2024	071010202271202 3(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
259		071020040080201 4(No.of Docs 1)	0710200400802014/2 3	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	20-05-2024	25rs welfare ticket missing in vakalatnama	D17472012
1260	6/5/2024	071010204632202 3(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
261	6/5/2024	071010204632202 3(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
262	6/5/2024	071010204632202 3(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
263	6/5/2024	071010204632202 3(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATA JANI	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
1264	7/5/2024	071010202395202 4(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024		IBC Under Sec	20-05-2024	index sign missing	gunjan
1265	7/5/2024	071010202395202 4(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec	20-05-2024	index sign missing	gunjan
1266	2/5/2024	071010200871202 3(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhan

4267	16-05-2024	071010201276202 4(No.of Docs 1)	0710102012762024/1	COMPANY APPLICATION(CO MPANIES ACT)/73(ND)2024	TRACK INFOLINE PRIVATE LIMITED	Rule 11 of NCLT	20-05-2024	missed address in affidavit annexure need sign with true copy	krishnakumar305
1268	2/5/2024	071010200871202 3(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) CHHAMA JAIN	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
269	7/5/2024	071010202395202 4(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec	20-05-2024	index sign missing	gunjan
1270	16-05-2024	071020040050200 7(No.of Docs 2)	0710200400502007/7 6	COMPANY PETITION (COMPANIES	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	pagination missing in bookmarking	dattacoadvocates
4271 4271	7/5/2024	071010202395202 4(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec	20-05-2024	index sign missing	gunjan
272	2/5/2024	071010200871202 3(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(CO MPANIES	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
273	2/5/2024	071010200871202 3(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
274	28-04-2024	071010202261202 3(No.of Docs 2)	0710102022612023/4	` , ` ,	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
1275	28-04-2024	071010202261202 3(No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4276		071010202261202 3(No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4277		071010202261202 3(No.of Docs 2)	0710102022612023/4		MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4278		071010201169202 4(No.of Docs 1)	0710102011692024/3		DEBASHIS NANDA VS. AXIS BANK LIMITED	Sec 60(5)	16-05-2024	pagination missing in book marking as per index	trinitylaw
4279	10/5/2024	071010207871202 1(No.of Docs 2)	0710102078712021/2		ASHISH KUMAR VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
4280		071010206854202 2(No.of Docs 2)	0710102068542022/1 0	COMPANY PETITION IB (IBC)/778(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec	15-05-2024	book marking mandatory as per index and need sign of every page of written submission	bajpaiankita86
4281		071010208932202 2(No.of Docs 2)	0710102089322022/1 0	COMPANY APPLICATION(CO MPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	15-05-2024	Need every page sign of pdf and book marking mandatory as psr index with pagination	ritubhalla
4282	7/5/2024	071010202443202 4(No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec	15-05-2024	affidavit mismatched address with notary	vipulkumar
4283	7/5/2024	071010202443202 4(No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec	15-05-2024	affidavit mismatched address with notary	vipulkumar
4284	7/5/2024	071010202443202 4(No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec	15-05-2024	affidavit mismatched address with notary	vipulkumar
4285		071010207475202 0(No.of Docs 2)		COMPANY PETITION IB (IBC)/962(ND)2020	ADA FOOD AND RESTAURANTS PRIVATE LIMITED	IBC Under Sec	15-05-2024	bookmarking mandatory sign missing in index	sydbilallp19
4286	7/5/2024	071010202443202 4(No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED MR. RAM RATAN	IBC under Sec	15-05-2024	affidavit mismatched address with notary	vipulkumar
4287		071010203211202 3(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)20 23	KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

	0/5/2024	071010207222202 1(No.of Docs 2)	0710102072222021/2	INTERLOCUTORY APPLICATION (I.B.C)/5547(ND)20				index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true	
	0/5/2024		0710102072222024/2		MOHD. IRFAN SIDDIQUI			copy page no 62 to 74 and 91 to 105 and	
289 10		•	0. 10 10 20 1 22 22 02 1/2		VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	109 to 115 need ocr	sdhrubajit
289 10					SH. DAMODAR DUTT				•
289 10		071010209734202		APPLICATION (I.B.C)/6003(PB)20	BHATT VSRAJESH PROJECTS INDIA	Rule 11 of		pagination missing in book marking as per index and need every pages of	
		2(No.of Docs 2)	0710102097342022/2	22	PRIVATE LTD	NCLT, 2016	15-05-2024	rejoinder	D1951975
				INTERLOCUTORY					
		071010206036202		APPLICATION (I.B.C)/4617(ND)20	DURGA DAS AGRAWAL			book marking mandatory as per index with pagination and annexures pages	
290 13		3(No.of Docs 2)	0710102060362023/5		VSMR. MUKESH KUMAR	Sec 66(1)	15-05-2024	need ocr	karangandhii
				TDANCEED	CTATE DANK OF INDIA	Dulado(d) NOI			
		071010202186202		TRANSFER APPLICATION	STATE BANK OF INDIA VS. NARESH KUMAR	Rule16(d),NCL T Rules,2016		annexures pages need sign with true	
291 10		4(No.of Docs 1)	0710102021862024/1	(IBC)/16(PB)2024	CHAUDHARY	IBC	15-05-2024	copy and missed notary on affidavit	Asav@6538
				INTERLOCUTORY	VIIVD AM CINICII				
				INTERLOCUTORY APPLICATION	VIKRAM SINGH RAWAT/POOJA RAWAT				
		071010206071202			VS. JBK DEVELOPERS			bookmarking mandatory with index	
292 9/5	/5/2024	1(No.of Docs 2)	0710102060712021/2	21	PVT. LTD.	Sec 60(5)	15-05-2024	need every pages sign	kshekhar
					MR. RAM RATAN KANOONGO VS.				
				INTERLOCUTORY	P.K.ENTERPRISES				
				APPLICATION	THROUGH			25 rs welfare fee and court fee 3 rs	
293 13		071010203211202 3(No.of Docs 2)	0710102032112023/3		PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
.50 10	0-00-2024	O(NO.01 DOCS 2)	071010200211202070	20	MR. RAM RATAN	OCC 43(2)	10-00-2024	and dayocate sign missing	Loma Ruma
				WITTER COURTORY	KANOONGO VS.				
				INTERLOCUTORY APPLICATION	P.K.ENTERPRISES THROUGH			25 rs welfare fee and court fee 3 rs	
		071010203211202			PROPRIETOR SHRI			missed on vakalatanama and also date	
294 13	3-05-2024	3(No.of Docs 2)	0710102032112023/3	23	PRAVEEN KUMAR	Sec 49(2)	15-05-2024	and advocate sign missing	Eshna Kumar
					MR. RAM RATAN KANOONGO VS.				
				INTERLOCUTORY	P.K.ENTERPRISES				
				APPLICATION	THROUGH			25 rs welfare fee and court fee 3 rs	
295 13		071010203211202 3(No.of Docs 2)	0710102032112023/3	(I.B.C)/2293(PB)20 23	PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
295 13	3-05-2024	3(NO.01 DOCS 2)	0710102032112023/3	23	PRAVEEN RUWAR	Sec 49(2)	15-05-2024	and advocate sign missing	ESIIIIa Kuillai
				COMPANY					
		071010204632202		PETITION (COMPANIES	SANGEETA BATRA VS. KANISHKA VINYL	Sec. 241(1),Sec.			
296 9/5		3(No.of Docs 1)	0710102046322023/3	,		241(1),3ec. 242(4)	15-05-2024	bookmarking mandatory with index	mrinalelker
		,		, , ,					
				COMPANY PETITION		Saa			
		071010204623202		(COMPANIES	SANGEETA BATRA VS.	Sec. 241(1),Sec.		BOOK marking mandatory as per index	
297 13		3(No.of Docs 1)	0710102046232023/2			242(4)	15-05-2024	and index missing in pdf	mrinalelker
				COMPANY	CANCELTA DATRA VO				
				PETITION	SANGEETA BATRA VS. INESSA	Sec.			
		071010204682202		(COMPANIES	NUTRACEUTICALS	241(1),Sec.		BOOK marking mandatory as per index	
298 13	3-05-2024	3(No.of Docs 1)	0710102046822023/2	ACT)/104(PB)2023	PRIVATE LIMITED	242(4)	15-05-2024	index page missing in pdf	mrinalelker
- 1				CP(AA) MERGER					
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				AND					
		071010201888202	0710102018882021/1	, ,	JADE E SERVICES	Sec. 230-232 -		pagination missing in book marking as	

4300	11/5/2024	071010203416202 1(No.of Docs 2)	0710102034162021/6	INTERLOCUTORY APPLICATION (I.B.C)/2222(ND)20 21	SHEKHAR RESORTS LMITED VS. EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	rajesh.laws
301	9/5/2024	071010204659202 1(No.of Docs 2)	0710102046592021/2		DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
302	9/5/2024	071010204775202 1(No.of Docs 2)	0710102047752021/2	APPLICATION (I.B.C)/2967(ND)20	AAYUSH KUMAR VS.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
303	9/5/2024	071010206060202 1(No.of Docs 2)	0710102060602021/3	21	DEEPAK KUMAR/BEENU VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
304	9/5/2024	071010206571202 1(No.of Docs 2)	0710102065712021/3	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)20 21	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
305	10/5/2024	071010206894202 1(No.of Docs 2)	0710102068942021/2	INTERLOCUTORY APPLICATION (I.B.C)/5584(ND)20 21	MR.NITINVERMA VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
306	10/5/2024	071010207266202 2(No.of Docs 2)	0710102072662022/1	INTERLOCUTORY APPLICATION (I.B.C)/5648(ND)20 22	MRS. SYEDAH TASMIAH MOHI VSMR. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
307		071010202809202 3(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)20	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
308		071010202809202 3(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)20 23	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
309	13-05-2024	071010200076202 4(No.of Docs 2)	0710102000762024/9	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-05-2024	page no 26 to 38 true copy with sign not seen properly and need sign of all advocate on vakalatanama	aaryan@sasttrale

4310	7/5/2024	071010209876202 3(No.of Docs 2)	0710102098762023/8	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	14-05-2024	pagination missing in bookmarking	mg270288
4311	27-04-2024	071010202809202 3(No.of Docs 2)	0710102028092023/3	23 INTERLOCUTORY	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4312	11/5/2024	071010208922202 2(No.of Docs 1)	0710102089222022/1		VISHAL TIWARI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	14-05-2024	bookmarking mandatory with index need every pages sign in pdf	9166
4313	11/5/2024	071010203678202 4(No.of Docs 2)	0710102036782024/1	COMPANY PETITION (COMPANIES ACT)/92(PB)2024	MANU RISHI GUPTHA & ORS. VS. ICICI SECURITIES LIMITED	Sec. 245	14-05-2024	OCR Compulsory in pages	ckausik
4314	11/5/2024	071010203744202 4(No.of Docs 1)	0710102037442024/2	APPLICATION (I.B.C)/2148(ND)20	INDIABULLS HOUSING FINANCE LIMITED VS. DR SUBHASH CHANDRA	Application under any other provisions- IBC	14-05-2024	Need complete file to OCR Accept affidavit.	Rajkamal
4315	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)20 22	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
1316	8/5/2024	071010206332202 3(No.of Docs 2)	0710102063322023/3	23	ARCHANA CHOUDHARY VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
1317	13-05-2024	071010203209202 3(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)20 23	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
1318	13-05-2024	071010202276202 3(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4319	13-05-2024	071010202276202 3(No.of Docs 2)	0710102022762023/2	, , ,	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4320 1					MR. RAM RATAN				
4204	13-05-2024	071010202276202 3(No.of Docs 2) 071010206279202	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/3905(ND)20	JITENDER KUMAR VS. SANJAY MEHRA RESOLUTION	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing book marking mandatory as per index with pagination also need sign of	Eshna Kumar
4321 8	8/5/2024	3(No.of Docs 2)	0710102062792023/3	23	PROFESSIONAL	Sec 60(5)	14-05-2024	rejoinder every page	Laws.lance
4322 1		071010202276202 3(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4323 9	9/5/2024	071020041022201 8(No.of Docs 1)	0710200410222018/2 9	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec	14-05-2024	book marking mandatory as per index and need OCR OF REPLY	dk.sood@yahoo.com
4324 8	8/5/2024	071010206113202 3(No.of Docs 2)	0710102061132023/3	APPLICATION (I.B.C)/3938(ND)20	SANDEEP CHAUDHARY VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4024	0/0/2024	0(110:01 0003 2)	071010200110202070			000 00(0)	14-00-2024	rejoinder every page	Laws.iance
4325 8	8/5/2024	071010204243202 2(No.of Docs 1)	0710102042432022/4	COMPANY PETITION IB (IBC)/588(ND)2022 COMPANY	STATE BANK OF INDIA VS. ABHILAHSA AGGARWAL	Section 95(1)	14-05-2024	1rs court fees missing in vakalatnama	Icalegal
4326 8	8/5/2024	071010212915201 9(No.of Docs 3)	0710102129152019/2	APPLICATION(CO MPANIES ACT)/2205(PB)201	SBPL INFRASTRUCTURE LTD VS. DLF SBPL DEVELOPERS PVT. LTD.	Application under any other provisions	14-05-2024	improper book marking as per index and need every pages sign of pdf need separately book marking of volume 2 as per pages in pdf	arjunsingh
4327 8	8/5/2024	071010210798202 3(No.of Docs 2)	0710102107982023/2	COMPANY PETITION IB (IBC)/162(ND)2024	GROVER TRADING CO. VS. SUPREME FIN- HOLD PRIVATE LIMITED	IBC Under Sec	14-05-2024	book marking mandatory as per index with pagination and missed enrol no of advocate on vakalatanama	Adhall
4328 1	12/5/2024	071020041169201 7(No.of Docs 2)	0710200411692017/4	COMPANY PETITION (COMPANIES ACT)/365(ND)2017		Sec. 241(1),Sec. 242(4)	14-05-2024	25rs welfare ticket missing put on ticket blank side in vakalatnama need every pages sign	mohit.nandwani
		071010210541202 2(No.of Docs 2) 071010202134201 8(No.of Docs 8)	0710102105412022/1 0710102021342018/5 5	APPLICATION (I.B.C)/6287(ND)20 22 COMPANY PETITION (COMPANIES	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED AUDE PRIVA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages missed notary on affidavit PAGE 153 and volume III Part 2 need OCR	advocateazeem nidhimohanparashar
		,	0710102001582019/1 2	COMPANY PETITION IB	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS	,	14-05-2024	Book marking mandatory as per index with pagination and welfare fee and court fee missed on vakalatanama and missed advocate enrol no and name	Kamall.liquidator

4332	22-06-2023	071010205450202 3(No.of Docs 0)	0710102054502023/5	IES `	RAKESH RAI VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	14-05-2024	bookmarking mandatory date missing in index	
1333	8/5/2024	071010206046202 3(No.of Docs 2)	0710102060462023/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)20 23	MANOJ KUMAR SHARMA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page .	Laws.lance
1334	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	APPLICATION (I.B.C)/6287(ND)20	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
335	12/5/2024	071010202261202 4(No.of Docs 1)	0710102022612024/1	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec	14-05-2024	incomplete file	anishag3
336	8/5/2024	071010212006201 9(No.of Docs 1)	0710102120062019/5 3	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	14-05-2024	bookmarking as per index OCR	CMASKVERMA
337	8/5/2024	071010206329202 3(No.of Docs 2)	0710102063292023/3	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)20 23	KALPANA DEVI VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
338	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	APPLICATION	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
339	9/5/2024	071010206059202 1(No.of Docs 2)	0710102060592021/3	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)20 21	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	14-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
340	9/5/2024	071010203582202 4(No.of Docs 1)	0710102035822024/1	TRANSFER APPLICATION/13(PB)2024	JAWED AKHTER VS. JAWED HABIB HAIR & BEAUTY LIMITED- ACADEMY	Rule16(d),NCL T Rules,2016	14-05-2024	book marking mandatory as per index with pagination and index page missing in book marking and also pdf	janiparikh
341	13-05-2024	071010203209202 3(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)20 23	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4342	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)20 22	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
				COMPANY PETITION IB	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK				
4343	8/5/2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 4	(IBC)/2165(ND)201 9	GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	bookmarking as per index OCR	CMASKVERMA
4344	8/5/2024	071010206044202 3(No.of Docs 2)	0710102060442023/3	APPLICATION (I.B.C)/3937(ND)20	SHAILENDRA SINGH VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder.	Laws.lance
4345		071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)20	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC		need sign of written submission of every pages	advocateazeem
4346	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)20 22	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14.05.2024	need sign of written submission of every pages	advocateazeem
4347	8/5/2024	071010201857202 4(No.of Docs 2)	0710102018572024/2	INTERLOCUTORY APPLICATION (I.B.C)/1655(ND)20	AMIT NAGAR VS. M/S INTELLICITY BUSINESS PARK PVT LTD.	Application under any other provisions- IBC		wrong file	taniashar
4348	8/5/2024	071010209780202 2(No.of Docs 1)	0710102097802022/2	COMPANY PETITION (COMPANIES	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-05-2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava
4349	8/5/2024	071010209472202 3(No.of Docs 2)	0710102094722023/1	COMPANY PETITION (COMPANIES ACT)/224(ND)2023	BALJIT SINGH AHLUWALIA VS. MR HARJIT SINGH AHLUWALIA	Sec. 241(1),Sec. 242(4)	14-05-2024	put on ticket blank side in vakalantma	bhushankapur@NCL1
4350	25-04-2024	071010210323202 3(No.of Docs 3)	0710102103232023/2	APPLICATION (I.B.C)/6557(ND)20	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY

4353 4354	25-04-2024 9/5/2024	071010210323202 3(No.of Docs 3) 071010202830202 3(No.of Docs 1)	0710102103232023/2 0710102028302023/4	COMPANY PETITION (COMPANIES	PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD. SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	sec. 241(1),Sec. 242(4)	4-05-2024 4-05-2024	Wrong file bookmarking mandatory with index	MANOJDUBEY mrinalelker
4355	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)20 22	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC 14	4-05-2024	need sign of written submission of every pages	advocateazeem
356	13-05-2024	071010203209202 3(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)20 23	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2) 14	4-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
357		071010203209202 3(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)20	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD		4-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
				INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)20	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Application under any other		need sign of written submission of	
358	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	22	INDUSTRIES LIMITED	provisions- IBC 14	4-05-2024	every pages	advocateazeem
358			0710102105412022/1 0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)20			4-05-2024 4-05-2024	every pages 25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	advocateazeem Eshna Kumar

				INTERLOCUTORY	RUCHIKA AGARWAL				
4361	8/5/2024	071010206331202 3(No.of Docs 2)	0710102063312023/3	APPLICATION (I.B.C)/3958(ND)20 23	VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
		071010201855202		INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)20	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL				
4362	7/5/2024	4(No.of Docs 1)	0710102018552024/4	24	OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
4363	8/5/2024	071010208253202 3(No.of Docs 2)	0710102082532023/3	COMPANY APPEAL(COMPAN IES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA JAWED AKHTER VS.	Sec 252 (1)	13-05-2024	index page missing in book marking and also pdf book marking do as per index	shambhulaw123
4364	10/5/2024	071010203582202 4(No.of Docs 1)	0710102035822024/2	TRANSFER APPLICATION/13(PB)2024	JAWED HABIB HAIR & BEAUTY LIMITED- ACADEMY	Rule16(d),NCL T Rules,2016	13-05-2024	bookmarking mandatory with index 25rs welfare ticket 3rs court fees missing in vakalatnama	desaidiwanji
4365	6/5/2024	071010207746202 2(No.of Docs 2)	0710102077462022/7	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED RAVINDER SINGH	IBC Section 59	13-05-2024	bookmarking as per index sing missing in index	RAVISHARMA
4366	8/5/2024	071010207730202 3(No.of Docs 1)	0710102077302023/2	_ , , , ,	JAMWAL VS. SPECIAL EXECUTIVE PROTECTION (INDIA)	Sec. 241(1),Sec. 242(4)	13-05-2024	bookmarking mandatory	angadmehta
4367	6/5/2024	071010209390202 3(No.of Docs 1)	0710102093902023/4		KUMAR	Sec 60(5)	13-05-2024	9,to,14 small pages	shivamgautam02
4368	8/5/2024	071010206283202 3(No.of Docs 2)	0710102062832023/2		SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4369	8/5/2024	071010208306202 3(No.of Docs 2)	0710102083062023/4	INTERLOCUTORY APPLICATION (I.B.C)/5179(ND)20 23	PROFESSIONAL)	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4370	7/5/2024	071010201855202 4(No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)20 24	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
4371	8/5/2024	071010208046202 1(No.of Docs 2)	0710102080462021/3	COMPANY PETITION (COMPANIES	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	13-05-2024	bookmarking mandatory with index	hmcohm
	0.0.202	071010203132202		, , ,	M/S GANGA BUISINESS PRIVATE LIMITED. VSAMANDEEP SINGH	333119(1)		gg.	
4372	7/5/2024	3(No.of Docs 1)	0710102031322023/2		SRAN GENERAL MANAGEMENT AND	Sec 54(1)	13-05-2024	last order missing	Laws.lance
4373	7/5/2024	071010200893202 4(No.of Docs 3)	0710102008932024/2		COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	13-05-2024	Wrong file	Abdula569
4374	7/5/2024	071010201855202 4(No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)20 24	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123

				INTERLOCUTORY	SMBC AERO ENGINE				
				APPLICATION	LEASE BV VS.				
		071010201855202		(I.B.C)/1318(ND)20	DIRECTOR GENERAL				
4375	7/5/2024	4(No.of Docs 1)	0710102018552024/4		OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
		074040005450000		VOLUNTARY	SHUBH LAKSHMI	Duly 44 of			
4376	10/5/2024	071010205452202 3(No.of Docs 2)	0710102054522023/4	LIQUIDATION	SYNTHETICS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-05-2024	incomplete file	singhrishabh_7
4370	10/3/2024	3(NO.01 DOCS 2)	07 10 102034322023/4	INTERLOCUTORY	ALOK KAPOOR VS.	NGL1, 2016	13-03-2024	incomplete me	Siligili isilabii_i
				APPLICATION	SANJAY MEHRA			book marking mandatory as per index	
		071010206285202		(I.B.C)/5141(ND)20	RESOLUTION			with pagination also need sign of	
4377	8/5/2024	3(No.of Docs 2)	0710102062852023/3		PROFESSIONAL	Sec 60(5)	13-05-2024	rejoinder every page	Laws.lance
				INTERLOCUTORY	GUNJAN KAPOOR VS.			haali waadiin u waandataa aa aa aa iadaa	
		071010206284202		APPLICATION (I.B.C)/5142(ND)20	SANJAY MEHRA RESOLUTION			book marking mandatory as per index with pagination also need sign of	
4378	8/5/2024	3(No.of Docs 2)	0710102062842023/3		PROFESSIONAL	Sec 60(5)	13-05-2024	rejoinder every page	Laws.lance
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					MOHNEESH TYAGI VS.	Application			
				RESTORATION	SANJAY MEHRA	under any		book marking mandatory as per index	
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4379	8/5/2024	3(No.of Docs 2)	0710102079962023/1	(IBC)/152(ND)2023	DEEPAK VERMA VS.	provisions- IBC	13-05-2024	rejoinder every page	Laws.lance
				APPLICATION	SANJAY MEHRA			book marking mandatory as per index	
		071010206256202		(I.B.C)/3907(ND)20	RESOLUTION			with pagination also need sign of	
4380	8/5/2024	3(No.of Docs 2)	0710102062562023/3	, , ,	PROFESSIONAL	Sec 60(5)	13-05-2024	rejoinder every page	Laws.lance
				COMPANY					
		071010201012202		PETITION	MR . PREM LAL ?S VS.				
4381	23-04-2024	1(No.of Docs 1)	0710102010122021/3	(COMPANIES	AMBRANE INDIA PVT	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4501	23-04-2024	T(NO.01 DOCS 1)	07 10 10 20 10 12 20 2 1/3	A01)/03(ND)2021	ASHMEET SINGH	Jec. 30(3)	12/3/2024	last order missing	aai yanwsastii alegai
					BHATIA VS. M/S				
				TRANSFER	GRANITE GATE	Rule16(d),NCL			
		071010207671202	0710102076712023/1	APPLICATION	PROPERTIES PVT. LTD	T Rules,2016			
4382	24-04-2024	3(No.of Docs 3)	0	(IBC)/37(PB)2023	AND ORS	IBC	12/5/2024	pdf is not show	sanyam65
				COMPANY	MR. R. MATHIVANAN	Sec.			
				PETITION	VS. ASSOCIATION OF	241(1),Sec.			
		071010201570202		(COMPANIES	ALLIANCE CLUBS	242(4),Sec.			
4383	5/5/2024	4(No.of Docs 2)	0710102015702024/1	ACT)/68(ND)2024	INTERNATIONAL	244(1)	12/5/2024	index missing in bookmarking	skbhatt
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		071010207671202	0710102076712023/1	TRANSFER APPLICATION	GRANITE GATE PROPERTIES PVT. LTD	Rule16(d),NCL T Rules,2016			
4384	24-04-2024	3(No.of Docs 3)	0	(IBC)/37(PB)2023	AND ORS	IBC	12/5/2024	pdf is not show	sanyam65
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4005	04 04 0004	071010207671202			PROPERTIES PVT. LTD	T Rules,2016	40/5/0004	and the second of the second	
4385	24-04-2024	3(No.of Docs 3)	0	(IBC)/37(PB)2023	AND ORS	IBC	12/5/2024	pdf is not show	sanyam65
				COMPANY	AHMEDABAD	Application			
				PETITION	VADODARA	under any			
		071020042736201	0710200427362018/1	(COMPANIES	EXPRESSWAY	other			
4386	5/5/2024	8(No.of Docs 1)	4	ACT)/03(ND)2018	COMPANY LTD.	provisions	12/5/2024	bookmarking mandatory	csjalaj
				INTERLOCUTORY	ROHIT SEHGAL				
				INTERLOCUTORY APPLICATION	VSOFFICE OF PRINCIPAL				
		071010207074202		(I.B.C)/4616(ND)20	COMMISSIONER CGST			annexures pages need sign with true	
4387	7/5/2024	3(No.of Docs 1)	0710102070742023/2	, , , ,	DELHI (NORTH)	Sec 60(5)	12/5/2024	copy	rrglawoffice
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4388	7/5/2024	2(No.of Docs 2)	0710102077462022/8	(IBC)/754(ND)2022	PRIVATE LIMITED	IBC Section 59	12/5/2024	pages sign	RAVISHARMA

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4389	6/5/2024	071010202276202 4(No.of Docs 1)	0710102022762024/2	INTERLOCUTORY APPLICATION (I.B.C)/1380(ND)20 24	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5)	12/5/2024	index missing pagination missing in bookmarking date missing in vakalatnama	Srslegal3150
4390	5/5/2024	071010202816202 4(No.of Docs 2)	0710102028162024/1	COMPANY PETITION IB (IBC)/214(PB)2024	VISTRA ITCL (INDIA) LIMITED VS. MRS. ANITA GOYAL	Section 95(1)	12/5/2024	bookmarking mandatory with index need every pages in pdf	SamvadPartners
4391	7/5/2024	071010207631202 3(No.of Docs 2)	0710102076312023/2	INTERLOCUTORY APPLICATION (I.B.C)/5217(ND)20 23	JAI CHAND BUNKAR VS. HORIZON CONCEPT PVT. LTD. ASHMEET SINGH BHATIA VS. M/S	Sec 60(5)	12/5/2024	bookmarking as per index	krishnavicky0
4392	24-04-2024	071010207671202 3(No.of Docs 3)	0710102076712023/1 0	TRANSFER APPLICATION (IBC)/37(PB)2023	GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
		071010205422202		COMPANY PETITION (COMPANIES	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE	Sec. 241(1),Sec.			
4393	5/5/2024	3(No.of Docs 2)	0710102054222023/8	ACT)/124(ND)2023	LIMITED	242(4)	12/5/2024	Wrong file	nidsbits
4394	6/5/2024	071010201679202 4(No.of Docs 2)	0710102016792024/1 5	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	12/5/2024	bookmarking mandatory need every pages sign	KartikeyaMatta
		071010201715202		COMPANY PETITION (COMPANIES	SUMAN LATA GOYAL VS. SAVITRI BUILDTECH PRIVATE	Sec. 241(1),Sec. 242(4),Sec.			
4395	6/5/2024	4(No.of Docs 2) 071010202314202	0710102017152024/1	INTERLOCUTORY APPLICATION (I.B.C)/1384(ND)20	ASHOK KRIPLANI VS.	244(1)	12/5/2024	need every pages sign	legalics
4396	6/5/2024	2(No.of Docs 2)	0710102023142022/5	, , , ,	ICICI BANK	Sec 60(5)	12/5/2024	need every pages sign	trishabhh
4397	4/5/2024	071010211788202 0(No.of Docs 1)	0710102117882020/1 3	COMPANY PETITION IB (IBC)/92(ND)2021 INTERLOCUTORY	SOHANAA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec	12/5/2024	pagination missing in bookmarking	LIQUIDATOR ANIL BHAT
4398	6/5/2024	071010202314202 2(No.of Docs 2)	0710102023142022/4	APPLICATION (I.B.C)/1384(ND)20	ASHOK KRIPLANI VS. ICICI BANK ASHMEET SINGH	Sec 60(5)	12/5/2024	need every pages sign	trishabhh
4399	24-04-2024	071010207671202 3(No.of Docs 3)	0710102076712023/1 0	TRANSFER APPLICATION (IBC)/37(PB)2023	BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4400	5/5/2024	071010205422202 3(No.of Docs 2)	0710102054222023/7	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2024	Wrong file	nidsbits

4401	24-04-2024	071010207671202 3(No.of Docs 3)	0710102076712023/1 0	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
		071010207671202	0710102076712023/1	TRANSFER APPLICATION	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD	Rule16(d),NCL T Rules,2016			
4402	24-04-2024	3(No.of Docs 3)	0	(IBC)/37(PB)2023	AND ORS	IBC	12/5/2024	pdf is not show	sanyam65
4403	4/5/2024	071010201377202 0(No.of Docs 2)	0710102013772020/3	COMPANY APPLICATION(IBC)/922(ND)2020	JAI PRAKASH SHARMA VS. INDIA CHOICE PRIVATE LIMITED	Application under any other provisions- IBC	12/5/2024	Wrong file	jpluc13@gmail.com
4404	6/5/2024	071010202141202 4(No.of Docs 1)	0710102021412024/4	APPLICATION (I.B.C)/1379(ND)20	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	12/5/2024	index missing pagination missing in bookmarking date missing in vakalatnama	Srslegal3150
4405	24.04.2024	071010207671202 3(No.of Docs 3)	0710102076712023/1 0	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
		071010207671202	0710102076712023/1	TRANSFER APPLICATION	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD	Rule16(d),NCL T Rules,2016			
4406		3(No.of Docs 3) 071010201863202	0	, , , , ,	AND ORS DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS. MR. SATYA PRAKASH GUPTA RESOLUTION	IBC	12/5/2024	pdf is not show	sanyam65
4407	6/5/2024	4(No.of Docs 1)	0710102018632024/2	24	PROFESSIONAL	Sec 60(5)	12/5/2024	incomplete file	Srslegal3150
4408	23-04-2024	071010201012202 1(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4409		071010201012202 1(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4410		071020000197201 6(No.of Docs 9)	0710200001972016/3	COMPANY PETITION (COMPANIES ACT)/44(ND)2016	VIJAY SHANKAR SINGH VS M/S. GRAND VISION TOUR & TRAVELS PVT. LTD.	Application under any other provisions	12/5/2024	all documents file separately with orderly	dhruvd
4411	23-04-2024	071010201012202 1(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal

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4412	10/5/2024	071010210455202 3(No.of Docs 2)	0710102104552023/2	APPLICATION (I.B.C)/520(ND)202	PAWAN KUMAR AGRAWAL VS. RAJESH KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	11/5/2024	25rs welfare ticket missing in vakalatnama	knmnclt
4413	7/5/2024	071010209875202 3(No.of Docs 2)	0710102098752023/7	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	11/5/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama	mg270288
4414	8/5/2024	071010209511202 3(No.of Docs 2)	0710102095112023/1	. , , ,	ARUN PRAKASH VS. SANJAY MEHRA (RESOLUTION PROFESSIONAL)	Sec 60(5)	11/5/2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4415	4/5/2024	071010206782202 3(No.of Docs 1)	0710102067822023/7	COMPANY PETITION IB (IBC)/525(ND)2023	ABHILASHA COMMERCIAL PVT.LTD VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC under Sec	11/5/2024	bookmarking mandatory with index need every pages OCR Compulsory in pdf	mks9818
4416	5/5/2024	071010202817202 4(No.of Docs 2)	0710102028172024/1	COMPANY PETITION IB (IBC)/213(PB)2024	VISTRA ITCL (INDIA) LIMITED VS. MR. AYUSH GOEL	Section 95(1)	11/5/2024	book marking mandatory as per index and also need every page sign	SamvadPartners
4417	3/5/2024	071010203799202 3(No.of Docs 2)	0710102037992023/6	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec	11/5/2024	INDEX PAGE MISSING in book marking and pagination missing in book marking need every page sign of written submission annexures pages need sign with true copy of every page	arjundewan
4418	3/5/2024	071010203799202 3(No.of Docs 2)	0710102037992023/7	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec	11/5/2024	NDEX PAGE MISSING in book marking and pagination missing in book marking need every page sign of written submission annexures pages need sign with true copy of every page	arjundewan
4419	8/5/2024	071010209780202 2(No.of Docs 1)	0710102097802022/4	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/5/2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava
4420	8/5/2024	071010209780202 2(No.of Docs 1)	0710102097802022/3	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/5/2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava
4421	1/5/2024		0710102082692019/3 2	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	11/5/2024	pagination missing in bookmarking need every pages sign and true copy in Annexure	agnishaditya
4422	3/5/2024		0710102035962020/1 7	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/5/2024	improper book marking as per index and need complete file to OCR OF REPLY	a4apsingh
4423	3/5/2024	071010203596202 0(No.of Docs 2)	0710102035962020/1 6	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/5/2024	book marking mandatory as per index with pagination need complete file to OCR ACCEPT AFFIDAVIT AND Also annexures pages need sign with true copy of every pages	Prashant Bhardwaj

4424	10/5/2024	071010210995202 3(No.of Docs 1)	0710102109952023/1	TRANSFER PETITION(COMPA NIES ACT)/43(PB)2023	EMBEE SOFTWARE PRIVATE LIMITED VS. SWASH CONVERGENCE TECHNOLOGIES LIMITED	Sec 433(e)/433(f) of CA 1956	11/5/2024	Wrong file	irnelt
4425	2/5/2024	071010201965202 4(No.of Docs 1)	0710102019652024/1	TRANSFER APPLICATION (IBC)/20(PB)2024	MR. ANIL ANAND PERSONAL GUARANTOR OF CORPORATE DEBTOR ALTAIR INDUSTRIAL TECHNOLOGIES PRIVATE LIMITED) VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCL T Rules,2016	11/5/2024	bookmarking mandatory with index	bhavanaduhoon
1426	45.04.2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	
420	15-04-2024		07 10102105662025/4	COMPANY	•	Sec 60(5)	11/5/2024	wrong me	nehagupta
1427	10/5/2024	071010201058202 4(No.of Docs 2)	0710102010582024/3	APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	11/5/2024	Wrong file	ashiwan33
1428	19-04-2024	071010200505202 4(No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
		071010201060202		COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN				
1429	2/5/2024 3/5/2024	4(No.of Docs 1) 071010201040202 4(No.of Docs 2)	0710102010602024/1	, , , ,	& CO. ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	11/5/2024	index missed in file and book marking mandatory as per index with pagination	sfioncit
1431	19-04-2024	071010200505202 4(No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
432	1/5/2024	071020040049200 6(No.of Docs 1)	0710200400492006/1 6	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4433	1/5/2024	071020040049200 6(No.of Docs 1)	0710200400492006/1 6	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan

4434	19-04-2024	071010200505202 4(No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
4435	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202 4	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4436	1/5/2024	071020040049200 6(No.of Docs 1)	0710200400492006/1 6	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4437	1/5/2024	071020040049200 6(No.of Docs 1)	0710200400492006/1 6	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED HUNK TEAMNESS	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4438	4/5/2024	071010210527202 3(No.of Docs 1)	0710102105272023/1	COMPANY APPEAL(COMPAN IES ACT)/51(ND)2024	SERVICES PRIVATE LIMITED VS.	Sec 252 (3)	11/5/2024	bookmarking mandatory address Wrong in affidavit	Adveenumarwaha
4439	2/5/2024	071010202002202 3(No.of Docs 2)	0710102020022023/9	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec	11/5/2024	bookmarking mandatory with index need every pages sign	Natasha Dhruman Shah
4440	1/5/2024	071010210913202 3(No.of Docs 2)	0710102109132023/1 9	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
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4442	1/5/2024	071010210913202	0710102109132023/1	TRANSFER APPLICATION	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE	Rule16(d),NCL T Rules,2016	14/5/2024		-
4443	3/5/2024	3(No.of Docs 2) 071010209075202 2(No.of Docs 1)	0710102090752022/7	(IBC)/3(PB)2024 COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec	11/5/2024	OCR Compulsory in pages Book marking mandatory and missed index in book marking and also in PDF	malakbhatt advsunilsuthar@gmai
4444		071010209721201 9(No.of Docs 2)	0710102090732022/7 0710102097212019/2 4	COMPANY PETITION IB (IBC)/1617(ND)201 9	SUNLARGE INDUSTRIES PVT. LIMITED VS. M/S H.L. TECH FABRICS LTD	IBC Under Sec	11/5/2024	Need sign of reply of every pages need english type copy page 39	D1660A2009
4445	2/5/2024	071010211925202 0(No.of Docs 4)	0710102119252020/1	APPLICATION (I.B.C)/5744(ND)20	VIVEK GAUR VS. SUNIL KUMAR JAIN RESOLUTION PROFESSIONAL	Sec 60(5)	11/5/2024	Wrong file	Anujsinghadv

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4448	3/5/2024	071010208345202 3(No.of Docs 4)	0710102083452023/2		TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOHAN RASTOGI	Sec 60(5)	11/5/2024	sub index missing in all volumes notary missing sign missing on last page of reply vol 2 or 3 bookmarking as per index missing	KG.D5704
4449	9/5/2024	071010209559202 1(No.of Docs 2)	0710102095592021/2	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)202 2	NEELAM ANTHWAL VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4450	2/5/2024	071010201966202 4(No.of Docs 1)	0710102019662024/1	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	bookmarking mandatory with index	bhavanaduhoon
4451	3/5/2024	071010201637202 4(No.of Docs 2)	0710102016372024/1	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	11/5/2024	book marking mandatory as per index with pagination	SHANKARCS
4452		071010204403202 1(No.of Docs 2)	0710102044032021/2	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)202	DEVENDRA KUMAR SHARMA VSJBB-	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
1453		071010204403202 1(No.of Docs 2)	0710102044032021/2	APPLICATION (I.B.C)/822(ND)202	DEVENDRA KUMAR SHARMA VSJBB-	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4454	1/5/2024	071010210913202 3(No.of Docs 2)	0710102109132023/1 9	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
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4457		071010204463202 1(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)202	DEVENDRA KUMAR SHARMA VS. JBB-	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani

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1458	16-04-2024	1(No.of Docs 2)	0710102044632021/2		PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
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4459	9/5/2024	071010208074202 1(No.of Docs 2)	0710102080742021/2		KAVITA JINDAL VS. VINEET AGARWAL RP	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
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				INTERLOCUTORY	DEVENDRA KUMAR				
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4460	16-04-2024	1(No.of Docs 2)	0710102044632021/4	2	PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
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4461	16-04-2024	1(No.of Docs 2)	0710102044632021/4	(I.B.C)/023(ND)202	PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
1701	10-04-2024	T(NO.01 DOCS 2)	07 10 10 20 4 4 00 20 2 17 4	INTERLOCUTORY	TRIVATE LIMITED	OCC 20(j)	11/0/2024	bookmarking manuatory	Kunungounwani
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4464	1/5/2024	3(No.of Docs 2)	0710102108982023/2		LIMITED	242(4)	11/5/2024	missing in vakalatnama	pulkitluthra
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4466	4/5/2024	3(No.of Docs 1)	0710102029032023/2	23	CORPORATION LIMITED	Sec 54(1)	11/5/2024	bookmarking mandatory with index	adityagoel
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4467	2/5/2024	4(No.of Docs 2)	0710102018802024/2	(IBC)/146(ND)2024	LTD.)	Section 95(1)	11/5/2024	Wrong file	nakulgandhi
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469		071010201679202 4(No.of Docs 1)	0710102016792024/1 2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	11/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
470	16-04-2024	071010204463202 1(No.of Docs 2)	0710102044632021/4	APPLICATION	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
471	16 04 2024	071010204463202 1(No.of Docs 2)	0710102044632021/4	APPLICATION	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
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175	16-04-2024	071010204463202 1(No.of Docs 2)	0710102044632021/2	APPLICATION (I.B.C)/823(ND)202 2	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
1 76	3/5/2024	071010208227202 3(No.of Docs 1)	0710102082272023/1 1	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)20 23	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	11/5/2024	index page missing in book marking ALSO IN PDF AND need OCR TO FILE ACCEPT VAKALATANAMA	niclegal
177	9/5/2024	071010207511202 1(No.of Docs 2)	0710102075112021/2	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)20 21	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
178	17-04-2024	071010208529202 3(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec	11/5/2024	pagination missing in bookmarking	Vdcllp
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4494	9/5/2024	1(No.of Docs 2)	0710102060672021/2		PVT. LTD.	Sec 60(5)	11/5/2024	need every pages sign	kshekhar
4495	1/5/2024	071010215891201 9(No.of Docs 1)	0710102158912019/1 8	COMPANY PETITION (COMPANIES ACT)/178(ND)2019		Sec. 241(1)	11/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	anuragchandra
4496	7/5/2024	071010210586202 3(No.of Docs 4)	0710102105862023/6		SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
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4497	8/5/2024	071010209472202 3(No.of Docs 2)	0710102094722023/2	PETITION (COMPANIES ACT)/224(ND)2023	AHLUWALIA VS. MR HARJIT SINGH AHLUWALIA	Sec. 241(1),Sec. 242(4)	11/5/2024	put on ticket blank side in vakalatnama	bhushankapur@NCL
4498	3/5/2024	071010207301202 1(No.of Docs 2)	0710102073012021/9		MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	11/5/2024	book marking mandatory as per index with pagination and index page also missing in book marking and need complete file to OCR ACCEPT AIFFIDAVIT Mismatched address of affidavit with notary court fee missed on vakalatanama	sumansslaw
4499		071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4500	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4501	2/5/2024	071010206309202 3(No.of Docs 2)	0710102063092023/4	COMPANY PETITION IB	INDIAN BANK VS. SH.		11/5/2024	date missing in index	zainkhan

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1502	2/5/2024	071010206306202 3(No.of Docs 2)	0710102063062023/4	COMPANY PETITION IB (IBC)/492(ND)2023	INDIAN BANK VS. SANJEEV MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
1503	2/5/2024	071010206278202 3(No.of Docs 2)	0710102062782023/4	COMPANY PETITION IB (IBC)/491(ND)2023	INDIAN BANK VS. BRIJ MOHAN MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
		071010206277202		COMPANY PETITION IB	INDIAN BANK VS. SMT.				
1504	2/5/2024	3(No.of Docs 2)	0710102062772023/4	(IBC)/490(ND)2023	SAMIKSHA MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
4505	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
				COMPANY PETITION	BHARAT DINESH VS. EXPORT PROMOTION				
4506	30-04-2024	071010205233202 3(No.of Docs 2)	0710102052332023/6	(COMPANIES ACT)/123(ND)2023	COUNCIL FOR HANDICRAFTS	Sec. 169(4)	10/5/2024	affidavit missing in pdf	palashsinghai
4507	4/5/2024	071010208124202 3(No.of Docs 1) 071010201904202	0710102081242023/2	INTERLOCUTORY APPLICATION	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM	IBC Under Sec 9	10/5/2024	bookmarking mandatory with index need every page sign and page 39 36 35	mrinali_p
508	7/5/2024	2(No.of Docs 2)	0710102019042022/6	22	LIMITED	Sec 60(5)	10/5/2024	33 not readable	Apoorva10
509	6/5/2024	071010208180202 3(No.of Docs 2)	0710102081802023/6	COMPANY PETITION IB (IBC)/636(ND)2023	M/S IPACK SOLUTIONS VS. M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec	10/5/2024	need every pages sign	karuna22
510	9/5/2024	071010210547202 2(No.of Docs 1)	0710102105472022/1 0	APPLICATION	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions- IBC	10/5/2024	bookmarking mandatory	SamvadPartners
1 511	10/5/2024	071010210547202 2(No.of Docs 1)	0710102105472022/1 1	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)202 3	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions- IBC	10/5/2024	pagination missing in bookmarking	SamvadPartners
1512	30-04-2024	071010202097202 4(No.of Docs 1)	0710102020972024/2	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec	10/5/2024	need affidavit and sign of every pages	REENA JAIN

				INTERLOCUTORY APPLICATION				IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF	
4513	20 04 2024	071010200111202 3(No.of Docs 1)	0710102001112023/1	(I.B.C)/508(PB)202	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of	9/5/2024	ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4513	30-04-2024	3(NO.01 DOCS 1)	0710102001112023/1	INTERLOCUTORY APPLICATION	COMPANY LIMITED	NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF	Kunai2007
4514	30-04-2024	071010200111202 3(No.of Docs 1)	0710102001112023/1	(I.B.C)/508(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	ADVOCATE MISSED ON VAKALATANAMA	kunal2087
				INTERLOCATORY	MR SANJIV				
4515	29-04-2024	071010201679202 4(No.of Docs 1)	0710102016792024/1 3	APPLICATION(CO MPANIES ACT)/70(ND)2024	CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	9/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
		071010211150201	0710102111502019/1	COMPANY PETITION IB (IBC)/2432(PB)201	B.A CHANDRASHEKARA SETTY VS. INTEC INDIA	IBC under Sec		need every pages sign and True copy in	
4516	30-04-2024	9(No.of Docs 2)	1	9	LIMITED	7	9/5/2024	pdf	arunadhri.iyer
4517	2/5/2024	071010209074202 3(No.of Docs 1)	0710102090742023/2	COMPANY PETITION (COMPANIES ACT)/42(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. VKB & CO.	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
4518	2/5/2024	071010209082202 3(No.of Docs 1)	0710102090822023/1	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfioncit
		071010201342202		COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN			,	
4519	2/5/2024	4(No.of Docs 1)	0710102013422024/2	INTERLOCUTORY APPLICATION	LAL AGARWAL & CO VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VSSUPERB	Application under any other	9/5/2024	bookmarking mandatory	sfionclt
4520	29-04-2024	071010209515202 3(No.of Docs 2)	0710102095152023/1 1	(I.B.C)/6213(PB)20 23	DEVELOPERS PRIVATE LIMITED	provisions- IBC,Sec 60(5)	9/5/2024	bookmarking mandatory OCR Compulsory in pdf	karunesh4449
4504	C/5/2024	071010200273202	0710102002732020/6		ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT	IBC under Sec	0/5/0004	501 503 505 506 507 610 611 647 648 649 650 655 656 672 682 683 684 685 686 687 694 695 696 697 698 699 700 701 703 704 705 707 702 all these pages	
4521	6/5/2024	0(No.of Docs 5)		(IBC)/300(PB)2020 INTERLOCUTORY APPLICATION	ANIL KUMAR MITTAL	Application under any	9/5/2024	not readable	wamikatrehan
4522	8/1/2024	071010200216202 4(No.of Docs 0)	710102002162024	(I.B.C)/883(ND)202 4	VS. SURYA KANT JAIPURIA	other provisions- IBC	9/5/2024	pdf is not show	
4523	30-04-2024	071010206207202 0(No.of Docs 2)	0710102062072020/2 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	9/5/2024	page 4 to 7 missing in book marking of reply and need file to OCR	NEERAJ.ARORA
4524	2/5/2024	071010201300202 4(No.of Docs 1)	0710102013002024/1	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt

		071010201533202		CA(A) MERGER AND AMALGAMATION(COMPANIES	PRUDENT DATA SERVICES PRIVATE	Sub-section (I)		need every pages sign OCR	
4525	16-02-2024	4(No.of Docs 0)	0710102015332024/1		LIMITED	of section 230	9/5/2024	Compulsory in pdf	
		071010201065202		INTERLOCATORY APPLICATION(CO MPANIES	AMB INFRAVENTURES PVT. LTD. VS. UNION OF INDIA [THROUGH SFIO] [REPRESENTED THROUGH: MS. SAKSHI SHARMA SENIOR ASST. DIRECTOR SFIO NEW	Rule 11 of			
4526	29-04-2024	2(No.of Docs 2)	0710102010652022/3	ACT)/35(PB)2022 INTERLOCUTORY	DELHI]	NCLT	9/5/2024	pagination missing in book marking	ekanshmishra
4527		071010200887202 4(No.of Docs 1) 071010200111202	0710102008872024/1	APPLICATION (I.B.C)/952(ND)202	KUMAR ARORA	Sec 60(5)	9/5/2024	incomplete file IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON	advocateekta
4528	30-04-2024	3(No.of Docs 1) 071010202097202	0710102001112023/1	COMPANY PETITION IB	COMPANY LIMITED CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE	NCLT, 2016	9/5/2024	VAKALATANAMA	kunal2087
4529	29-04-2024	4(No.of Docs 1)	0710102020972024/1	(IBC)/171(ND)2024		9	9/5/2024	bookmarking mandatory	REENA JAIN
4530	30-04-2024	071010200111202 3(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4531	29-04-2024	071010201679202 4(No.of Docs 3)	0710102016792024/1 4	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	9/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
4532	29-04-2024	071010208240202 3(No.of Docs 2)	0710102082402023/5	COMPANY PETITION IB (IBC)/593(ND)2023	PAWAN KUMAR SHAH VS. VIDIT SHAH	IBC under Sec	9/5/2024	OCR Compulsory in pdf	rakesh@12
4533	29-04-2024	071010206433202 3(No.of Docs 1)	0710102064332023/4	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)20 23	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	9/5/2024	index missing in pdf	Mateen7405
4534	8/1/2024	071010200216202 4(No.of Docs 0)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)202 4	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	
4535	8/1/2024	071010200216202 4(No.of Docs 0)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)202 4	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	
4536	8/1/2024	071010200216202 4(No.of Docs 0)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)202 4	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	

				COMPANY	UNION OF INDIA				
				PETITION	THROUGH SFIO VS.			book marking mandatory as per index	
537		071010202723202 1(No.of Docs 2)	0710102027232021/5	(COMPANIES	AARTI MARKETING PRIVATE LIMITED	See 244 (2)	8/5/2024	and need complete file to OCR DATE MISSING ON VAKALATANAMA	adv aantaabl
53 <i>1</i>	30-04-2024	I(NO.01 DOCS 2)	4	ACT)/109(PB)2021 INTERLOCUTORY	PRIVATE LIMITED	Sec 241 (2)	0/3/2024	MISSING ON VARALATANAMA	adv_santoshk
				APPLICATION					
		071010206268202		(I.B.C)/3949(PB)20	EXOTIC BUILDCON				advswarnika
1538	2/5/2024	3(No.of Docs 2)	0710102062682023/3	23	PRIVATE LIMITED	Sec 60(5)	8/5/2024	bookmarking compulsory.	aggarwal
					ALIDE DDIVA				
				COMPANY	AUDE PRIYA DONATELLE				
				PETITION	WACZIARG EP ENGEL	Sec.			
		071020041392201	0710200413922017/1	(COMPANIES	VS NEEMRANA HOTEL	241(1),Sec.			
4539	18-04-2024	7(No.of Docs 2)	07	ACT)/401(ND)2017	PVT LTD & ORS	242(4)	8/5/2024	Wrong file	Ashishlu
					TWENTY FIRST				
					CENTURY WIRE RODS				
				INTERLOCUTORY	LIMITED VS. CGST AND CENTRAL EXCISE				
				APPLICATION	DIVISION - X SILVASSA				
		071010201209202		(I.B.C)/1014(PB)20	DAMAN			pagination missing in bookmarking	
1540	27-04-2024	1(No.of Docs 2)	0710102012092021/4		COMMISSIONERATE	Sec 60(5)	8/5/2024	need every pages sign	lawoffice
					VISTRA ITCL LIMITED				
		074040000040000	074040000040000444	COMPANY	VS. ANSAL URBAN	IDOIO.		landa de la constante de la co	
1541		071010200842202 1(No.of Docs 2)	0710102008422021/1 8	PETITION IB (IBC)/113(ND)2021	CONDOMINIUMS PRIVATE LIMITED	IBC under Sec	8/5/2024	improper book marking as per index with pagination	Anuja Pethia
+541	1/3/2024	I(NO.01 DOCS 2)	0	(150)/113(ND)2021	FRIVATE LIMITED	1	0/3/2024	with pagniation	Aliuja Fetilia
				CA(A) MERGER					
				AND					
				AMALGAMATION(PRAGITI INTERNET			book marking mandatory as per index	
4540		071010210445202	07404004044500004	COMPANIES	TECHNOLOGIES	Sec. 230-232,	0/5/0004	and index page missing in book	KAL E4050
1542	29-04-2024	3(No.of Docs 2)	0710102104452023/1	ACT)/18(ND)2024	PRIVATE LIMITED	Sec 234	8/5/2024	marking and need every page sign	KALE1956
				INTERLOCUTORY					
				APPLICATION	M/S COLUMBIA PETRO				
		071010207250202		(I.B.C)/2897(ND)20	CHEM PVT LTD VS. M/S				
4543	29-04-2024	0(No.of Docs 2)	0710102072502020/7	20	PETROLUBE INDIA LTD.	Sec 60(5)	8/5/2024	bookmarking mandatory	mlgadvocate
					AUDE PRIYA				
				COMPANY	DONATELLE				
				PETITION	WACZIARG EP ENGEL	Sec.			
		071020041392201	0710200413922017/1	(COMPANIES	VS NEEMRANA HOTEL	241(1),Sec.			
1544	18-04-2024	7(No.of Docs 2)	07	ACT)/401(ND)2017	PVT LTD & ORS	242(4)	8/5/2024	Wrong file	Ashishlu
					AARYAVRAT INDIA PRIVATE LIMITED VS.				
				COMPANY	AXIS E CORP				
		071010201967202		PETITION IB	SOLUTIONS PRIVATE	IBC Under Sec		bookmarking mandatory need every	
1545		3(No.of Docs 2)	0710102019672023/8	(IBC)/165(ND)2023		9	8/5/2024	pages in pdf date missing in index	sri8191
				INTERLOCUTORY	CGST & CENTRAL				
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1546		071010202029202 2(No.of Docs 2)	0710102020292022/2	(I.B.C)/2111(PB)20	FIRST CENTURY WIRE ROOS LTD .	Soc 60(5)	8/5/2024	pagination missing in bookmarking	Hvs@NCLT
1340	21-04-2024	2(NO.01 DOCS 2)	07 10 10202029202272	INTERLOCUTORY	ROOS LID .	Sec 60(5)	0/3/2024	need all pages sign	HVS@NCL1
				APPLICATION	KRUPASINDHU			need translate of hindi page to english	
		071010210627202			MANDAL VS. UTM			page (page no 7 and 22) missed true	
547	3/5/2024	3(No.of Docs 1)	0710102106272023/6	23	ENGINEERING PVT LTD	Sec 60(5)	8/5/2024	copy on annexures pages	ADVKARTIK
					CADITAL ICE EACTORY				
				COMPANY	PRIVATE LIMITED VS.				
				APPEAL(COMPAN	REGISTRAR OF				
		071010208253202		IES	COMPANIES NCT OF			book marking mandatory as per index	
4548		3(No.of Docs 2)	0710102082532023/2	ACT)/301(ND)2023	DELHI AND HARYANA	Sec 252 (1)	8/5/2024	with pagination and index also missing	shambhulaw12
				TRANSFER	MODERN SOLAR PRIVATE LIMITED VS.	800			
		071010209865202	0710102098652022/1	PETITION(COMPA	CLARO ENERGY	Sec 433(e)/433(f)		3 RS COURT FEES MISSED ON	

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1550	29-04-2024	071010209875202 3(No.of Docs 2)	0710102098752023/6	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	8/5/2024	pagination missing in book marking as per index need OCR TO file page no 1 to 24 court rs 5 to not visible properly	mg270288
l 551	27-04-2024	071010200659201 9(No.of Docs 4)	0710102006592019/1 6	COMPANY PETITION IB (IBC)/323(ND)2019	RATAN SINGH VS. THEME EXPORT PVT LTD	IBC Under Sec	8/5/2024	hindi pages need english copy and page 56 not proper visible annexure need sign with true copy 52 to 78	Sagar Agnihotri
1552	18-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 07	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
1553	18-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 07	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
554	29-04-2024	071010202187202 4(No.of Docs 1)	0710102021872024/1	INTERLOCUTORY APPLICATION (I.B.C)/1509(PB)20 24	ARJUN SINGH VS. RABINDRA KUMAR MINTRI	Sec 60(5)	7/5/2024	bookmarking mandatory notary mismatch with affidavit and verified date missing	shrutiranjan07
1555	29-04-2024	071010202795202 4(No.of Docs 1)	0710102027952024/1	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	bookmarking mandatory need sign and true copy missing in Annexure	laxmanverma
556	26-04-2024	071010207064202 1(No.of Docs 1)	0710102070642021/4	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec	7/5/2024	bookmarking mandatory with index pagination and affidavit	devvartrana
1557	3/5/2024	071010202557202 4(No.of Docs 2)	0710102025572024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2024 INTERLOCUTORY	SPRING RESORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2024	Sachin Agarwal affidavit address mismatch with notary	Suhas 1998
558	3/5/2024	071010205251202 3(No.of Docs 2)	0710102052512023/3	. , , ,	UNIVERSAL ENTERPRISE VS. KANTI MOHAN RUSTAGI	Sec 60(5)	7/5/2024	sign missing on reply last page of reply affidavit missing	KG.D5704
559	3/5/2024	071010202557202 4(No.of Docs 2)	0710102025572024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2024	SPRING RESORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2024	affidavit address mismatch with notary	Suhas1998
560	26-04-2024	071010203264202 3(No.of Docs 1)	0710102032642023/2 1	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	7/5/2024	pagination missing in bookmarking	agrawalchambers
J561	27-10-2023	071010208233202 3(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
1562	25-04-2024	071010209550201 9(No.of Docs 1)	0710102095502019/6	COMPANY PETITION IB (IBC)/1482(ND)201 9	MEKASTER FINLASE PRIVATE LIMITED VS. SAHA BUILDESTATES PRIVATE LIMITED	IBC under Sec	7/5/2024	bookmarking mandatory last order missing	abhishekparmar50

4563	25-04-2024	071010210266202 3(No.of Docs 2)	0710102102662023/2	RESTORATION APPLICATION (IBC)/198(ND)2023	M/S ASHTECH (INDIA) PRIVATE LIMITED VSTRN ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/5/2024	bookmarking mandatory	rakesh@12
4564	27-10-2023	071010208233202 3(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
4565	29-04-2024	071010203478202 2(No.of Docs 3)	0710102034782022/3 1	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	7/5/2024	bookmarking as per index need every pages sign and ocr	advmuskanpuri
4566	29-04-2024	071010203478202 2(No.of Docs 3)	0710102034782022/3 2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	7/5/2024	book marking mandatory as per index and need complete file to OCR AND NEED every pages sign in file	advmuskanpuri
4567	26-04-2024	071010201679202 4(No.of Docs 2)	0710102016792024/1 0	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	7/5/2024	bookmarking mandatory need all pages sign OCR Compulsory in all pages	rachitsahney
4568	27-10-2023	071010208233202 3(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama book marking mandatory as per index	
4569	27-10-2023	071010208233202 3(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023		Sec. 241(1),Sec. 242(4)	7/5/2024	and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
4570	26-04-2024	071010201685202 0(No.of Docs 2)	0710102016852020/3	COMPANY APPLICATION(IBC)/1286(PB)2020	RESOLUTION PROFESSIONAL OF M/S. EARTH GRACIA BUILDCON PVT. LTD.	Sec 30	7/5/2024	bookmarking mandatory	Anuja Pethia
4571	26-04-2024	071010207012202 3(No.of Docs 2)	0710102070122023/1	COMPANY PETITION IB (IBC)/509(ND)2023	LAXMI NARAIN MITTAL PROPRIETOR MITTAL PAPERS VS. ARAVALI PRINTERS AND PUBLISHERS PRIVATELIMITED	IBC Under Sec	7/5/2024	need every pages sign	askanurag
4572	4/5/2024	071010201530201 9(No.of Docs 2)	0710102015302019/6	COMPANY APPLICATION(IBC)/862(ND)2019	OYSTER STEEL & IRON PVT. LTD VS. INDIA CHOICE PVT. LTD.	IBC Under Sec	7/5/2024	51,to 60 pages not clear	jpluc13@gmail.com
4573	29-04-2024	071010203256202 3(No.of Docs 4)	0710102032562023/7	APPLICATION (I.B.C)/2068(ND)20	WAAREE ENERGIES LIMITED VS. DARSHAN SINGH ANAND THE RESOLUTION PROFESSIONAL	Sec 60(5)	7/5/2024	pdf is not show	nikitamanu
4574		071010204131202 3(No.of Docs 1)	0710102041312023/4	COMPANY PETITION (COMPANIES	MRS. PAYAL KULSHRESHTHA VS. ORANGEPLUS MEDIA SOLUTION PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	need every pages sign and true copy Annexure	Snayak
4575	29-04-2024	071010203398202 2(No.of Docs 1)	0710102033982022/4	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS. MRS SEEMA SETHI	Section 95(1)	7/5/2024	bookmarking mandatory	RIL ASSOCIATES & ADV

4576	2/5/2024	071010209069202 3(No.of Docs 1)	0710102090692023/2	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	7/5/2024	bookmarking as per index with page nos ocr missing	sfioncit
4577	29-04-2024	071010203397202 2(No.of Docs 1)	0710102033972022/4	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS. MR. MAYANK SETHI PHASE FINANCE &	Section 95(1)	7/5/2024	bookmarking mandatory	RIL ASSOCIATES &
4578	30-04-2024	071010206392202 3(No.of Docs 1)	0710102063922023/4	IES `	INVESTMENT PRIVATELIMITED VS. REGISTRAR OF	Sec 252 (1)	7/5/2024	INDEX PAGE MISSING IN BOOK MARKING AND IN PDF	aggmegha
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4579	4/5/2024	071010210413202 3(No.of Docs 1)	0710102104132023/2	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	7/5/2024	bookmarking mandatory with index OCR Compulsory in pdf	ska9001
4580	29-04-2024	071010201342202 4(No.of Docs 1)	0710102013422024/1	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO ASTRUM VALUE	Sec. 140(5)	6/5/2024	25rs welfare 3rs court fees missing in vakalatnama	ads legal ncit
4581	16-04-2024	071010206671202 3(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED ASTRUM VALUE	IBC under Sec	6/5/2024	Wrong file	AnannyaGhosh
4582	16-04-2024	071010206671202 3(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec	6/5/2024	Wrong file	AnannyaGhosh
1583	16-04-2024	071010206671202 3(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec	6/5/2024	Wrong file	AnannyaGhosh
		071010206671202		COMPANY PETITION IB	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV				
4584	16-04-2024	3(No.of Docs 4)	0710102066712023/5	(IBC)/558(ND)2023 CP(AA) MERGER AND AMALGAMATION(ATE LIMITED	7	6/5/2024	Wrong file Book marking mandatory as per index	AnannyaGhosh
1585	30-04-2024	071010201888202 1(No.of Docs 1)	0710102018882021/1 7	COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/5/2024	with pagination and index page missing in book marking	anubhavnclt
586	25-04-2024	071010202244202 0(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA ASTRUM VALUE	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
1587	16-04-2024	071010206671202 3(No.of Docs 4)		COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec	6/5/2024	Wrong file	AnannyaGhosh

		071010206671202		COMPANY PETITION IB	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV	IBC under Sec			
4588	16-04-2024	3(No.of Docs 4)	0710102066712023/5	(IBC)/558(ND)2023	ATE LIMITED	7	6/5/2024	Wrong file	AnannyaGhosh
4589	25-04-2024	071010202244202 0(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
4590	20 04 2024	071010205936202 2(No.of Docs 2)	0710102059362022/6	COMPANY PETITION IB	M/S VISIONTECH AUTOMATION VS. M/S DABUR INDIA LTD.	IBC Under Sec	6/5/2024	Need every pages sign of written submission	vishal371adv
4090	30-04-2024	071010202244202	0710102039362022/6	COMPANY APPLICATION(IBC	AFFINITY BEAUTY SALON VS. ANURAG	5	0/3/2024	bookmarking mandatory 1rs court fees	VISIIdIS7 Iduv
4591	25-04-2024	0(No.of Docs 1)	0710102022442020/1)/1401(PB)2020	CHANDRA ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND	Sec 60(5)	6/5/2024	missing in vakalatnama	rrglawoffice
4592	16-04-2024	071010206671202 3(No.of Docs 4)	0710102066712023/5	PETITION IB (IBC)/558(ND)2023	INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4593	25-04-2024	071010202244202 0(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
4594	25-04-2024	071010200922202 0(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec	6/5/2024	pdf not clear	kushankgarg25
4595	30-04-2024	071010206428202 3(No.of Docs 1)	0710102064282023/5	IES	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	6/5/2024	Incomplete file uploaded	Sanchit2017
1596	30-04-2024	071010202054201 8(No.of Docs 2)	0710102020542018/3 2	COMPANY PETITION IB (IBC)/1493(PB)201	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec	6/5/2024	Index page missing in book marking and also pagination missing in book marking reply need sign of every pages	monika.katyal
1597	25-04-2024	071010200922202 0(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec	6/5/2024	pdf not clear	kushankgarg25
4598		071010209069202 3(No.of Docs 1)	0710102090692023/1	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA ASTRUM VALUE HOMES PRIVATE	Sec. 140(5)	6/5/2024	25rs welfare ticket 3rs court fees missing date missing in vakalatnama	ads legal nclt
4599	16-04-2024	071010206671202 3(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV	IBC under Sec	6/5/2024	Wrong file	AnannyaGhosh
		,		COMPANY PETITION	UNION OF INDIA THROUGH SFIO VS.	-		_	
4600	30-04-2024	071010202723202 1(No.of Docs 2)	0710102027232021/5 5	(COMPANIES ACT)/109(PB)2021	PRIVATE LIMITED	Sec 241 (2)	6/5/2024	Book marking mandatory as per index and need complete file to OCR	adv_santoshk

		071010209289202		COMPANIES	G.G.ICE AND COLD STORAGE PRIVATE	Sec. 230-232 -			
601	25-04-2024	3(No.of Docs 1)	0710102092892023/1	ACT)/16(ND)2024 COMPANY	DSV AIR AND SEA PRIVATE LIMITED VS.	Second Motion	6/5/2024	bookmarking mandatory	advcsyadav
602	25-04-2024	071010200922202 0(No.of Docs 3)	0710102009222020/8	PETITION IB (IBC)/322(ND)2020	BEOWORLD PRIVATE LIMITED ASTRUM VALUE HOMES PRIVATE	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
603	16 04 2024	071010206671202 3(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV	IBC under Sec	6/5/2024	Wrong file	AnannyaGhosh
003	16-04-2024	3(NO.01 DOCS 4)	0710102066712023/5	(IBC)/556(ND)2023	ATE LIMITED	I	6/3/2024	wrong me	AnannyaGnosn
604	2/5/2024	071010210222202 3(No.of Docs 3)	0710102102222023/4	INTERLOCATORY APPLICATION(CO MPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	6/5/2024	bookmarking are mandatory 37-64,128 page not clear	advshivanshu
		071010200922202		COMPANY PETITION IB	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE	IBC Under Sec			
605	25-04-2024	0(No.of Docs 3)	0710102009222020/8	(IBC)/322(ND)2020	LIMITED	9	6/5/2024	pdf not clear	kushankgarg25
4606	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
607	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
608	20-04-2024	071010203045202 3(No.of Docs 1)	0710102030452023/1	INTERLOCUTORY APPLICATION (I.B.C)/2165(ND)20 23	VARUN GOEL VSSANJAY AGARWAL	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	VarunIRP
		071010204984202		INTERLOCUTORY APPLICATION (I.B.C)/3389(ND)20	RESOLUTION PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE				
1609	22-04-2024	3(No.of Docs 2)	0710102049842023/2	23	LIMITED	Sec 30	5/5/2024	bookmarking mandatory	kunal.godhwani
1610	27-04-2024	071010205233202 3(No.of Docs 1)	0710102052332023/5	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	5/5/2024	all documents file separately	palashsinghai
1611	24-04-2024	071010201923202 3(No.of Docs 2)	0710102019232023/3	COMPANY PETITION IB (IBC)/366(ND)2023	SUMIT KHANEJA	Section 94(1)	5/5/2024	wrong file	satishrai
1612	24-04-2024	071010201924202 3(No.of Docs 2)	0710102019242023/3	COMPANY PETITION IB (IBC)/367(ND)2023	AMIT KHANEJA	Section 94(1)	5/5/2024	wrong file	satishrai
4613	20-04-2024	071010200409202 3(No.of Docs 1)	0710102004092023/3	, , , ,	NOBLE CO-OPERATIVE BANK LIMITED VS. VIVEK PRAKASH	under any other provisions- IBC,Section 121(1)	5/5/2024	bookmarking mandatory	VMLAWOFFICE

4614	24-04-2024	071010202802202 4(No.of Docs 1)	0710102028022024/2	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	5/5/2024	need every pages sign	whitespanadv
		071010202802202		COMPANY PETITION (COMPANIES	ASHISH JAIN VS. EAST WEST LINKERS PVT				
4615	24-04-2024	4(No.of Docs 1)	0710102028022024/1	INTERLOCUTORY APPLICATION	PIPALIA CABLES AND WIRES PVT LTD VS.	Sec. 241(1) Sec 60(5),Rule	5/5/2024	bookmarking mandatory	navneet.r
4616	8/7/2023	071010205854202 3(No.of Docs 0)	0710102058542023/1	_	ALCOBEX METALS LIMITED	11 of NCLT, 2016	5/5/2024	OCR Compulsory in pdf	
4617	23-04-2024	071010205931202 3(No.of Docs 2)	0710102059312023/1	COMPANY PETITION IB (IBC)/412(ND)2023	BANK OF MAHARASHTRA VS. DEEPAK BHARGAVA	Section 95(1)	5/5/2024	bookmarking mandatory	vkgupta
4618	22-04-2024	071010240621201 8(No.of Docs 2)	0710102406212018/2 2	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4640	22 04 2224	071010240621201	0710102406212018/2	COMPANY PETITION (COMPANIES	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT	Sec. 241(1),Sec.	F/F/2004		
4619		8(No.of Docs 1) 071010206811202	1	INTÉRLOCUTORY APPLICATION (I.B.C)/4599(ND)20		242(4)	5/5/2024	bookmarking mandatory OCR Compulsory in pdf need every pages	nidhimohanparashar
4620 4621	3/4/2024	3(No.of Docs 2) 071010207005202 2(No.of Docs 2)	0710102068112023/4 0710102070052022/4	IES `	NIGAM LIMITED THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	5/5/2024	sign affidavit missing OCR Compulsory in all pages	PRADEEPNCLT abhay@123
		071010207117202		IES	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE				
4622	23-04-2024	3(No.of Docs 2) 071010207005202	0710102071172023/6	COMPANY	LIMITED) THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF	Sec 252 (3)	5/5/2024	vakalatnama not clear	CSGKUMAR
4623	3/4/2024	2(No.of Docs 2) 071010207005202	0710102070052022/4		DELHI & HARYANA THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
4624	3/4/2024	2(No.of Docs 2)	0710102070052022/4	ACT)/212(ND)2022 COMPANY APPEAL(COMPAN	COMPANIES NCT OF DELHI & HARYANA THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
4625	3/4/2024	071010207005202 2(No.of Docs 2)	0710102070052022/4	IES ACT)/212(ND)2022	COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123

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					INFRABUILD PRIVATE				
				COMPANY	LIMITED VS.				
				APPEAL(COMPAN	REGISTRAR OF				
		071010207003202		IES	COMPANIES NCT OF				
626	22-04-2024	2(No.of Docs 2)	0710102070032022/4		DELHI & HARYANA	Sec 252 (1)	5/5/2024	Wrong file	abhay@123
					VEENA SAWHNEY VS.				
				APPLICATION	H. S OBEROI				
		071010206313202		. , , ,	BUILDTECH PRIVATE				
1627	27-04-2024	2(No.of Docs 2)	0710102063132022/2	22	LIMITED	Sec 60(5)	5/5/2024	all documents file separately	Ankush@1990
				APPLICATION	VEENA SAWHNEY VS. H. S OBEROI				
		071010206313202			BUILDTECH PRIVATE				
1628	27-04-2024	2(No.of Docs 2)	0710102063132022/3		LIMITED	Sec 60(5)	5/5/2024	154 page is not visible	Ankush@1990
1020	27-04-2024	Z(110.01 D003 Z)	071010200010202270		HIREN UPADHYAYA VS.	000 00(0)	0/0/2024	Tot page is not visible	Ainasii@1000
				APPLICATION	H.S OBEROI				
		071010206262202		(I.B.C)/4306(ND)20	BUILDTECH PRIVATE				
4629	27-04-2024	2(No.of Docs 2)	0710102062622022/2	22	LIMITED	Sec 60(5)	5/5/2024	True copy missing in Annexure	Ankush@1990
				COMPANY	SIMPLEX POWER				
				,	SYSTEMS & CONTROLS				
		071010210480202		IES	PRIVATE LIMITED VS.				
4630	19-04-2024	3(No.of Docs 1)	0710102104802023/3	ACT)/6(ND)2024	DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
				COMPANY	SIMPLEX POWER				
				APPEAL(COMPAN	SYSTEMS & CONTROLS				
		071010210480202		IES	PRIVATE LIMITED VS.				
4631	19-04-2024	3(No.of Docs 1)	0710102104802023/3	-	DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
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				TRANSFER	SECURITIES PRIVATE	Rule16(d),NCL			
		071010210532202		APPLICATION	LIMITED VS. IDBI BANK	T Rules,2016		bookmarking mandatory true copy and	
4632	26-04-2024	3(No.of Docs 3)	0710102105322023/1	(IBC)/73(PB)2023	LTD	IBC	5/5/2024	sign in Annexure	D&K Law
					KALPATARU POWER				
					TRANSMISSION				
				COMPANY	LIMITED VS. NEXGEN				
4000	4/5/0004	071010207504202	07404000750400007	PETITION IB	INFRACON PRIVATE	IBC Under Sec	E/E/0004		0404011011440
4633	1/5/2024	3(No.of Docs 1)	0710102075042023/7	(IBC)/543(ND)2023	LIMITED	9	5/5/2024	improper book marking as per index	SADAPURNA18
				COMPANY	MAMTA TOMAR VS. JM				
				PETITION	INFRA & ENVIRO	Sec.			
		071010202120202		(COMPANIES	TECHNOLOGIES PVT	241(1),Sec.			
4634	23-04-2024	4(No.of Docs 2)	0710102021202024/1	ACT)/82(ND)2024	LTD	242(4)	5/5/2024	incomplete file	rakesh@12
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				COMPANY	DONATELLE				
				PETITION	WACZIARG EP ENGEL	Sec.			
		071020041392201	0710200413922017/1	(COMPANIES	VS NEEMRANA HOTEL	241(1),Sec.			
4635	22-04-2024	7(No.of Docs 2)	25	ACT)/401(ND)2017	PVT LTD & ORS	242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparasha
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				COMPANY	AUDE PRIYA DONATELLE				
				PETITION	WACZIARG EP ENGEL	Sec.			
		071020041392201	0710200413922017/1	(COMPANIES	VS NEEMRANA HOTEL	241(1),Sec.			
4636	22-04-2024	7(No.of Docs 2)	21	ACT)/401(ND)2017		241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparasha
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				PETITION	WACZIARG EP ENGEL	Sec.			
		071020041392201	0710200413922017/1	(COMPANIES	VS NEEMRANA HOTEL	241(1),Sec.			
4637	22-04-2024	7(No.of Docs 2)	19	ACT)/401(ND)2017	PVT LTD & ORS	242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparasha
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4639	24-04-2024	071010202141202 4(No.of Docs 2)	0710102021412024/3	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)20 24	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	5/5/2024	Book marking mandatory as per index and need sign of reply of every pages Index pages missing in file and also in book marking reply need AFFIDAVIT NEED OCR IN FILE	shankarimishra
4640	24-04-2024	071010202141202 4(No.of Docs 2)	0710102021412024/2	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)20 24	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	5/5/2024	book marking mandatory as per index need complete file to OCR PAGE 86 HINDI PAGE REQUIRE ENG LISH COPY MISSED VAKALATANAMA AND PROOF OF SERVICE IN FILE	HIMANSHU971
4641	22-04-2024	071020041392201 7(No.of Docs 4)	0710200413922017/1 22	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4642	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	IES	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4643	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	IES	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4644	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPAN IES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4645	10/4/2024	071010201877202 4(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
4646	10/4/2024	071010201877202 4(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
4647	10/4/2024	071010201877202 4(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
4648	10/4/2024	071010201877202 4(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani

4649	22-04-2024	071010202020202 4(No.of Docs 2)	0710102020202024/2		PARUL UPADHYAY VSMR. MANOJ KUMAR ANAND	Application under any other provisions- IBC 5/5	5/2024	bookmarking mandatory need all sign OCR Compulsory in pdf	swastikakumari@yma il
4650	22-04-2024	071010203935202 2(No.of Docs 2)	0710102039352022/4	, , , ,	VIPUL KANT UPADHYAY VS. MANOJ KUMAR ANAND	Application under any other provisions- IBC 5/5.	5/2024	OCR in pdf bookmarking mandatory need all in pages sign	swastikakumari@yma il
4651	25-04-2024	071010203478202 2(No.of Docs 2)	0710102034782022/3 0	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7 5/5.	5/2024	pagination missing in bookmarking	advmuskanpuri
4652	24-04-2024	071010201910202 4(No.of Docs 1)	0710102019102024/2		TAXUS INFRASTRUCTURE AND POWER PROJECTS VSINDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	Sec 49(2) 5/5.		book marking mandatory as per index annexures pages need sign with true copy	akassociates
4050		071010201910202	2744400444000444	INTERLOCUTORY APPLICATION (I.B.C)/1525(ND)20	II	0000		book marking mandatory as per index annexures pages need sign with true	
4653 4654		4(No.of Docs 1) 071010201863202 4(No.of Docs 0)	0710102019102024/1	INTERLOCUTORY APPLICATION	AGENCY LTD DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS. MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL			incomplete file	akassociates
4655		071010207897202 1(No.of Docs 1)	0710102078972021/7	INTERLOCUTORY APPLICATION (I.B.C)/5035(ND)20	CA ANIL MATTA VS. SAURABH RATHI	Application under any other provisions- IBC 5/5		bookmarking mandatory with index 3rs court fees missing in vakalatnama	anjubhushan
4656	26-04-2024	071010207064202 1(No.of Docs 1)	0710102070642021/5	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9 5/5/	5/2024	bookmarking mandatory with index	devvartrana
4657	19-04-2024	071010206348202 1(No.of Docs 4)	0710102063482021/3 8	APPLICATION	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC 5/5.	5/2024	bookmarking mandatory	Rajeev Raizada
4658		071010206348202 1(No.of Docs 4)	0710102063482021/3 8	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20 21	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC 5/5/	5/2024	bookmarking mandatory	Rajeev Raizada
4659	19-04-2024	071010206348202 1(No.of Docs 4)	0710102063482021/3	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20 21	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC 5/5/	5/2024	bookmarking mandatory	Rajeev Raizada
4660	19-04-2024	071010206348202 1(No.of Docs 4)	0710102063482021/3 8	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20 21	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC 5/5/	5/2024	bookmarking mandatory	Rajeev Raizada

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				PETITION	VS. NEEMRANA				
4661	24 04 2024	071010202134201 8(No.of Docs 2)	0710102021342018/4 8	(COMPANIES ACT)/348(ND)2017	HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	18 to 20 pages not clear pagination missing in bookmarking	nidhimohanparashar
4001	24-04-2024	o(NO.01 DOCS 2)	0	AC1)/346(ND)2017	AUDE PRIYA	Sec. 242(4)	5/5/2024	missing in bookmarking	mummonanparasnar
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4662	24-04-2024	8(No.of Docs 8)	7	ACT)/348(ND)2017	LIMITED AUDE PRIYA	Sec. 242(4)	5/5/2024	per index page 157 not readable	nidhimohanparashar
					DONATELLE				
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4663	24-04-2024	8(No.of Docs 2)	9	ACT)/348(ND)2017	LIMITED	Sec. 242(4)	5/5/2024	in bookmarking	nidhimohanparashar
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4664	24 04 2024	071010202134201 8(No.of Docs 2)	0710102021342018/5 2	(COMPANIES ACT)/348(ND)2017	HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	index sign missing 93 to 97 117 pages not clear	nidhimohanparashar
4004	24-04-2024	b(NO.01 DOCS 2)		AC1)/340(ND)2017	AUDE PRIYA	Sec. 242(4)	3/3/2024	not clear	mummonanparasnai
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4665	24-04-2024	8(No.of Docs 2)	1	ACT)/348(ND)2017	LIMITED AUDE PRIYA	Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
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4666	24-04-2024	8(No.of Docs 2)	0	ACT)/348(ND)2017	LIMITED	Sec. 242(4)	5/5/2024	missing in bookmarking	nidhimohanparashar
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4667	24-04-2024	8(No.of Docs 2)	3	ACT)/348(ND)2017		Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
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4668	11/4/2024	071010208182202 3(No.of Docs 1)	0710102081822023/1	MPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
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4669	11/4/2024	3(No.of Docs 1)	0710102081822023/1	ACT)/331(ND)2023	MS. BHAVNA LUTHER	provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
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4670	11/4/2024	3(No.of Docs 1)	0710102081822023/1	ACT)/331(ND)2023	MS. BHAVNA LUTHER	provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
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4671	11/4/2024	3(No.of Docs 1)	0710102081822023/1		MS. BHAVNA LUTHER	provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi

4672	28-04-2024	071010201732202 4(No.of Docs 1)	0710102017322024/1	APPLICATION (I.B.C)/1693(ND)20	VIDYA DHAR NAIK VS. M/S KINDLE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	5/5/2024	Incomplete file	gupta.jayaditya9
4673	20-04-2024	071010203427202 1(No.of Docs 1)	0710102034272021/1 6	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	mittalanil.ubi
4674	25-04-2024	071010203221202 1(No.of Docs 2)	0710102032212021/1 1	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED VS. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec	5/5/2024	need every pages sign	ds337052
4675	22-04-2024	071010202805202 1(No.of Docs 2)	0710102028052021/2	INTERLOCUTORY APPLICATION (I.B.C)/1808(ND)20 21	RAVINDER SINGH CHAUHAN VS. VINEET AGGARWAL	Sec 60(5)	5/5/2024	OCR Compulsory in all pages index missing in bookmarking	sdhrubajit
4676	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 26	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS CHITRANJAN GUPTA VS. ORRIS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4677	27-04-2024	071010202310202 1(No.of Docs 2)	0710102023102021/1 4	PETITION IB (IBC)/207(ND)2021	INFRASTRUCTURE PRIVATE LIMITED AJR INFRA AND	IBC under Sec 7	5/5/2024	bookmarking mandatory with index	ADVANKITAR
4678	23-04-2024	071010201505202 4(No.of Docs 2) 071010200910202	0710102015052024/1	RESTORATION APPLICATION (IBC)/17(PB)2024 INTERLOCUTORY APPLICATION (I.B.C)/732(PB)202	TOLLING LTD. ·(FORMERLY M/S GAMMON INFRASTRUCTURE PROJECTS LTD.) THROUGH ITS AUTHORISED REPRESENTATIVE MR. PRAVIN ARATHE VS. SUTANU SINHA	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory affidavit with index	a.parashar
4679	20-04-2024	1(No.of Docs 2)	0710102009102021/3	. , , ,	VIJAY YADAV	Sec 60(5)	5/5/2024	address mismatch with affidavit	rajivdewan
4680	23-04-2024	071010201462202 4(No.of Docs 2)	0710102014622024/3	4	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
4681	23-04-2024	071010201462202 4(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)202 4 INTERLOCUTORY	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
4682	23-04-2024	071010201462202 4(No.of Docs 2)	0710102014622024/3	APPLICATION (I.B.C)/781(ND)202 4	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
4683	23-04-2024	071010201462202 4(No.of Docs 2)	0710102014622024/3		GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
4684	24-04-2024	071010210655202 0(No.of Docs 2)	0710102106552020/9		BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	5/5/2024	bookmarking mandatory with pagination	As25793

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160E	22 04 2024	071010209933202 0(No.of Docs 1)	0740402000222020/5	(COMPANIES	M/S. BATRA AND BATRA PVT. LTD.	241(1),Sec.	5/5/2024	Wrong file	MCALEGAL
4685	22-04-2024	U(NO.01 DOCS 1)	0710102099332020/5		SH. RAJESH	242(4)	5/5/2024	Wrong file	MCALEGAL
				COMPANY PETITION	MANCHANDA & ORS. VS C.L.PRECISION	Application under any			
		071020040053200		(COMPANIES	TOOLS & FOUNDRY	other			
4686	8/4/2024	8(No.of Docs 2)	0710200400532008/8	ACT)/29(ND)2008	PVT. LTD. & ORS. SH. RAJESH	provisions	5/5/2024	bookmarking mandatory	saxena&saxena
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4687	8/4/2024	8(No.of Docs 2)	0710200400532008/8	,	TOOLS & FOUNDRY PVT. LTD. & ORS.	provisions	5/5/2024	bookmarking mandatory	saxena&saxena
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4688	19-04-2024	3(No.of Docs 1)	0710102104802023/3	ACT)/6(ND)2024	DCIT HIGH COURT SH. RAJESH	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
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4689	8/4/2024	8(No.of Docs 2)	0710200400532008/8	ACT)/29(ND)2008	PVT. LTD. & ORS.	provisions	5/5/2024	bookmarking mandatory	saxena&saxena
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4690	8/4/2024	8(No.of Docs 2)	0710200400532008/8		PVT. LTD. & ORS.	other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
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4604	24 04 2024	071010207449202 0(No.of Docs 1)	0740402074402020/2	MPANIES	VS. NEEMRANA HOTEL	Rule 11 of NCLT	5/5/2024	need all needs sign	nidhimahannaraahar
4691	24-04-2024	U(NO.01 DOCS 1)	0710102074492020/3	INTERLOCUTORY	PVILID	NCLI	5/5/2024	need all pages sign	nidhimohanparashar
				APPLICATION	MANISH MITTAL VS.				
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4692	20-04-2024	4(No.of Docs 2)	0710102012222024/2	24	COLONISERS LTD.	Sec 60(5)	5/5/2024	affidavit verified Wrong details	abhi4064
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4693	20-04-2024	0(No.of Docs 2)	2	ACT)/42(ND)2021	LIMITED	Second Motion	5/5/2024	bookmarking mandatory	NEERAJ.ARORA
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4694	23-04-2024	071010240764201 8(No.of Docs 1)	0710102407642018/9	PETITION IB (IBC)/840(PB)2018	CONSUMER PRODUCTS LIMITED	IBC under Sec	5/5/2024	pagination missing in bookmarking	deveshbhatia
4034	23-04-2024	o(NO.01 DOCS 1)	07 10102407042010/9	(IBC)/640(FB)2016	FRODUCTS LIMITED	,	3/3/2024	pagination missing in bookmarking	uevesiibilatia
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4695	25-04-2024	8(No.of Docs 1)	0	(IBC)/840(PB)2018	PRODUCTS LIMITED	7	5/5/2024	not clear	deveshbhatia
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4696	29-04-2024	3(No.of Docs 2)	0710102095062023/3		PRIVATE LIMITED	IBC,Sec 60(5)	5/5/2024	Compulsory in pdf	karunesh4449
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4697	22-04-2024	8(No.of Docs 1)	0710102407642018/8			IBC under Sec	5/5/2024	need every pages sign	deveshbhatia
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4698	23-04-2024	071010201079202 4(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	need every pages sign	shivcharangarg&ass
4699	5/4/2024	071010200815202 4(No.of Docs 2)	0710102008152024/5	APPLICATION (I.B.C)/438(ND)202	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
4700	5/4/2024	071010200815202 4(No.of Docs 2)	0710102008152024/5	APPLICATION (I.B.C)/438(ND)202	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
4701	5/4/2024	071010200815202 4(No.of Docs 2)	0710102008152024/5		ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
4702	5/4/2024	071010200815202 4(No.of Docs 2)	0710102008152024/5	, , , ,	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR INTEGRATED	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
		071010200946202		COMPANY PETITION (COMPANIES	ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF	Sec. 241(1),Sec.			
4703 4704	6/11/2023	0(No.of Docs 2) 071010209672202 3(No.of Docs 0)		INTERLOCUTORY APPLICATION (I.B.C)/6047(PB)20 23	DBS BANK LTD. VS. M/S EDU SMART SERVICES PVT. LTD.	242(4) Application	5/5/2024 5/5/2024	bookmarking mandatory need every pages sign	SILVER123
4705	12/4/2024	071010209774202 3(No.of Docs 2)		INTERVENTION PETITION	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ

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4706	12/4/2024	071010209774202 3(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD. SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
4707	12/4/2024	071010209774202 3(No.of Docs 2)	0710102097742023/9	PETITION	DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
4708	12/4/2024	071010209774202 3(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
4709	22-04-2024	071010200810202 0(No.of Docs 1)	0710102008102020/2 0	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA	IBC Under Sec	5/5/2024	bookmarking mandatory	Legalways_offices
4710		071010200826202 4(No.of Docs 1)		INTERLOCUTORY APPLICATION	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH THE SUCESSFUL RESOLUTION APPLICANT VS. DCB BANK LIMITED	Sec 60(5)	5/5/2024	bookmarking mandatory	Laws.lance
4711		071010200810202 0(No.of Docs 1)	0710102008102020/2	COMPANY	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA	IBC Under Sec	5/5/2024	bookmarking mandatory	Legalways offices
4712		071010209876202 3(No.of Docs 2)	0710102098762023/7	TRANSFER APPLICATION/46(PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/5/2024	OCR Compulsory in pdf	mg270288
4713	22-04-2024	071010209896202 3(No.of Docs 5)	0710102098962023/2 5	TRANSFER PETITION(COMPA NIES ACT)/29(PB)2023	CHANDER MOHAN KAPOOR VS. UNIVERSAL BUILDWELL PVT. LTD.	Any other provision - Govt body,Any other provision - Govt body	5/5/2024	bookmarking mandatory	Rashmi Chopra
4714	18-04-2024	071020000186201 6(No.of Docs 2)	0710200001862016/8	COMPANY PETITION (COMPANIES	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	5/5/2024	wrong file	NKSLEGAL
4715	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	IES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4716	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	IES	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31

				COMPANY	PUNJAB NATIONAL				
İ				PETITION IB	BANK VS. M/S APPLE				
l		071010214243201	0710102142432019/1	(IBC)/3267(ND)201	SPONGE AND POWER	IBC under Sec			
4717	29-04-2024	9(No.of Docs 2)	0	9	LTD	7	5/5/2024	Need complete file to OCR	Manohar@2239
		,		COMPANY				P	
				PETITION	HILLCREST REALTY	Application			
				(COMPANIES	SDN BHD V/S	under any			
		071010200010200	0710102000102008/1	ACT)/1832(PB)200	PARSHOTAM MITTAL	other		25rs welfare ticket missing in	
4718	25-04-2024	8(No.of Docs 1)	5	8	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
i				COMPANY					
l				PETITION	HILLCREST REALTY	Application			
i				(COMPANIES	SDN BHD V/S	under any			
1		071010200010200	0710102000102008/1	ACT)/1832(PB)200	PARSHOTAM MITTAL	other		25rs welfare ticket missing in	
4719	25-04-2024	8(No.of Docs 1)	5	8	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
l				COMPANY	LIII LODEOT DE ALTY	A II a a 41 a			
i				PETITION	HILLCREST REALTY	Application			
i		074040000040000	07404000004000004	(COMPANIES	SDN BHD V/S	under any		Of no House district mais aire aire	
4720	25 04 2024	071010200010200	0710102000102008/1 5	ACT)/1832(PB)200	PARSHOTAM MITTAL	other	E/E/2024	25rs welfare ticket missing in	rralowoffice
4720	25-04-2024	8(No.of Docs 1)	5	COMPANY	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
İ				PETITION	HILLCREST REALTY	Application			
li				(COMPANIES	SDN BHD V/S	under any			
li		071010200010200	0710102000102008/1	ACT)/1832(PB)200	PARSHOTAM MITTAL	other		25rs welfare ticket missing in	
4721	25-04-2024	8(No.of Docs 1)	3	8	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
_ 		.,	-	COMPANY					
i				PETITION	HILLCREST REALTY	Application			
l				(COMPANIES	SDN BHD V/S	under any			
l		071010200010200	0710102000102008/1	ACT)/1832(PB)200	PARSHOTAM MITTAL	other		25rs welfare ticket missing in	
4722	25-04-2024	8(No.of Docs 1)	3	8	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
1				COMPANY					
I				PETITION	HILLCREST REALTY	Application			
I				(COMPANIES	SDN BHD V/S	under any			
i		071010200010200	0710102000102008/1	ACT)/1832(PB)200	PARSHOTAM MITTAL	other		25rs welfare ticket missing in	
4723	25-04-2024	8(No.of Docs 1)	3	8	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
I				COMPANY					
I				PETITION	HILLCREST REALTY	Application			
i		074040000040000	07404000004000004	(COMPANIES	SDN BHD V/S	under any		Of no House district mais aire aire	
4724	22 04 2024	071010200010200	0710102000102008/1 4	ACT)/1832(PB)200	PARSHOTAM MITTAL AND ORS	other provisions	5/5/2024	25rs welfare ticket missing in	rralowoffice
4124	22-04-2024	8(No.of Docs 1)	4	COMPANY	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
i				PETITION	HILLCREST REALTY	Application			
I				(COMPANIES	SDN BHD V/S	under any			
i		071010200010200	0710102000102008/1	ACT)/1832(PB)200	PARSHOTAM MITTAL	other		25rs welfare ticket missing in	
4725	22-04-2024	8(No.of Docs 1)	4	8	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
		.,		COMPANY					
li				PETITION	HILLCREST REALTY	Application			
İ				(COMPANIES	SDN BHD V/S	under any			
İ		071010200010200	0710102000102008/1	ACT)/1832(PB)200	PARSHOTAM MITTAL	other		25rs welfare ticket missing in	
4726	22-04-2024	8(No.of Docs 1)	4	8	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
 I				COMPANY					
İ				PETITION	HILLCREST REALTY	Application			
li				(COMPANIES	SDN BHD V/S	under any			
l .===		071010200010200	0710102000102008/1	ACT)/1832(PB)200	PARSHOTAM MITTAL	other		25rs welfare ticket missing in	
4727	- 22 04 2024	8(No.of Docs 1)	4	8 COMPANY	AND ORS	provisions	5/5/2024	vakalatnama	rrglawoffice
	22-04-2024	i .		COMPANY	UII I CREST REALTY	Annlinetter			
	22-04-2024				HILLCREST REALTY	Application			
	22-04-2024			PETITION	II	under env			
	22-04-2024	074040200040200	0740402000402009/4	(COMPANIES	SDN BHD V/S	under any		25re wolfare ticket missing in	
A728			0710102000102008/1	(COMPANIES ACT)/1832(PB)200	SDN BHD V/S PARSHOTAM MITTAL	other	5/5/2024	25rs welfare ticket missing in	rralawoffica
4728		071010200010200 8(No.of Docs 1)	0710102000102008/1 3	(COMPANIES ACT)/1832(PB)200 8	SDN BHD V/S	-	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4728				(COMPANIES ACT)/1832(PB)200 8 COMPANY	SDN BHD V/S PARSHOTAM MITTAL AND ORS	other provisions	5/5/2024	_	rrglawoffice
4728				(COMPANIES ACT)/1832(PB)200 8 COMPANY PETITION	SDN BHD V/S PARSHOTAM MITTAL AND ORS HILLCREST REALTY	other provisions Application	5/5/2024	_	rrglawoffice
4728		8(No.of Docs 1)		(COMPANIES ACT)/1832(PB)200 8 COMPANY	SDN BHD V/S PARSHOTAM MITTAL AND ORS	other provisions	5/5/2024	_	rrglawoffice

				COMPANY PETITION (COMPANIES	HILLCREST REALTY SDN BHD V/S	Application under any			
4730	25-04-2024	071010200010200 8(No.of Docs 1)	0710102000102008/1 3	ACT)/1832(PB)200 8	PARSHOTAM MITTAL AND ORS	other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4731		071010200010200 8(No.of Docs 1)	0710102000102008/1 5	COMPANY PETITION (COMPANIES ACT)/1832(PB)200 8	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4732	25-04-2024	071010200010200 8(No.of Docs 1)	0710102000102008/1 5	COMPANY PETITION (COMPANIES ACT)/1832(PB)200 8 COMPANY	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
1733	25-04-2024	071010200010200 8(No.of Docs 1)	0710102000102008/1 5	PETITION (COMPANIES ACT)/1832(PB)200 8 COMPANY	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4734	25-04-2024	071010200010200 8(No.of Docs 1)	0710102000102008/1 5	PETITION (COMPANIES ACT)/1832(PB)200 8	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4735	25-04-2024	071010200010200 8(No.of Docs 1)	0710102000102008/1 5	8	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
1736	25-04-2024	071010200010200 8(No.of Docs 1)	0710102000102008/1 5	COMPANY PETITION (COMPANIES ACT)/1832(PB)200 8	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
1737	25-04-2024	071010200010200 8(No.of Docs 1)	0710102000102008/1 3	COMPANY PETITION (COMPANIES ACT)/1832(PB)200 8	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
1738		071010200010200 8(No.of Docs 1)	0710102000102008/1 3	COMPANY PETITION (COMPANIES ACT)/1832(PB)200	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
1739		071010200010200 8(No.of Docs 1)	0710102000102008/1 3	COMPANY PETITION (COMPANIES ACT)/1832(PB)200 8	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4740	19-04-2024	071010208757201 9(No.of Docs 10)	0710102087572019/2	MISCELLANEOUS APPLICATION(CO MPANIES ACT)/337(ND)2019	ASHOK KUMAR VERMA	Rule 11 of NCLT	5/5/2024	all documents file separately with orderly	pratibhasinha@104
4741	23-04-2024	071020000065201 0(No.of Docs 1)	0710200000652010/1 7	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
1742	23-04-2024	071020000065201 0(No.of Docs 1)	0710200000652010/1 7	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice

4743	23-04-2024	071020000065201 0(No.of Docs 1)	0710200000652010/1 7	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
1744	23-04-2024	071020000065201 0(No.of Docs 1)	0710200000652010/1 7	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
1745	25-04-2024	071010210246202 3(No.of Docs 1)	0710102102462023/1		RAHUL JINDAL RESOLUTION PROFESSIONAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/5/2024	pagination missing in bookmarking put on tickets blank side in vakalatnama	NeerajKhapra
1746		071010200052202 4(No.of Docs 3)	0710102000522024/5	COMPANY PETITION (COMPANIES	RAJESH KUMAR CHAUDHARY VS. MR. VISHU CHAUDHARY DIRECTOR	Sec. 241(1),Sec. 242(4)	5/5/2024	Book marking mandatory as per index with pagination need every page sign of reply address missing in affidavit page no 37 annexures every page need sign with true copy	apfc99
1747	26-04-2024	071010209725202 3(No.of Docs 1)	0710102097252023/2	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	5/5/2024	bookmarking mandatory with index OCR Compulsory in pdf	BHAVIK99
748	29-04-2024	071010210820202 3(No.of Docs 3)	0710102108202023/4	COMPANY APPEAL (IBC)/1(ND)2024	NTPC LIMITED VS. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF M/S TECPRO SYSTEMS LTD	Sec 42	5/5/2024	NEED TYPE COPY OF ENGLISH 53 AND 54 OF HINDI PAGE	vikramsinghbaid
749	21-04-2024	071010210407202 3(No.of Docs 2)	0710102104072023/3	MPANIES `	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Rule 32	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	Legaladvisorshiva
750	18-04-2024	071010210407202 3(No.of Docs 1)	0710102104072023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/409(ND)2023	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Rule 32	5/5/2024	book marking mandatory as per index as per index	Legaladvisorshiva
751	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 20	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparasha
1752	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 29	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparasha
4753	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 31	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparasha

4754	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 30	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparasha
		071020041392201	0710200413922017/1	COMPANY PETITION (COMPANIES	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL	Sec.			
4755	22-04-2024	7(No.of Docs 2)	27	ACT)/401(ND)2017		241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashai
		071010210480202		COMPANY APPEAL(COMPAN IES	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS.				
4756 4757		3(No.of Docs 1) 071010210488202 3(No.of Docs 2)	0710102104802023/3 0710102104882023/5	ACT)/6(ND)2024 INTERLOCUTORY APPLICATION (I.B.C)/264(ND)202 4	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 252 (3) Sec 43(1) r/w Sec 44 (1)	5/5/2024	Affidavit missed pagination missing in book marking as per index mismatched address affidavit with notary	ashishgupta2310
4758		071010203476202 3(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)20 23 INTERLOCUTORY	DHRUV ANSHU	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4759	23-01-2024	071010203476202 3(No.of Docs 4)	0710102034762023/1	APPLICATION (I.B.C)/2651(ND)20	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4760	23-01-2024	071010203476202 3(No.of Docs 4)	0710102034762023/1	APPLICATION	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4761	23-01-2024	071010203476202 3(No.of Docs 4)	0710102034762023/1	APPLICATION (I.B.C)/2651(ND)20 23	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4762	23-01-2024	071010203476202 3(No.of Docs 4)	0710102034762023/1	23	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4763	23-01-2024	071010203476202 3(No.of Docs 4)	0710102034762023/1		DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4764	23-01-2024	071010203476202 3(No.of Docs 4)	0710102034762023/1	APPLICATION (I.B.C)/2651(ND)20	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4765	23-01-2024	071010203476202 3(No.of Docs 4)	0710102034762023/1	23	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4766	23-01-2024	071010203476202 3(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)20 23	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4767	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4768	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	

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4769	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	(COMPANIES ACT)/115(ND)2023	INNOVATION INDIA PRIVATELIMITED	(1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4770	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4771	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4772	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4773	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4774	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4775	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4776	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4777	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4778	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES	EICT POSEIDON INNOVATION INDIA	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4779	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4780	11/4/2023	071010203302202 3(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
4781	11/4/2024	071010209697201 9(No.of Docs 1)	0710102096972019/1 0	COMPANY PETITION IB (IBC)/1526(ND)201 9	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co

		071010210627202		INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)20	KRUPASINDHU MANDAL VS. UTM				
4782	30-03-2024	3(No.of Docs 2)	0710102106272023/4		BIMLA MARU	Sec 60(5)	3/5/2024	index page missing in book marking	ADVKARTIK
4783	15-04-2024	071010201224201 9(No.of Docs 1)	0710102012242019/1 0	COMPANY APPLICATION(IBC)/333(ND)2019	FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI BIMLA MARU	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
		071010201224201	0710102012242019/1	COMPANY APPLICATION(IBC	FASHIONS PVT. LTD.				
4784	15-04-2024	9(No.of Docs 1)	0)/333(ND)2019	MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
4785	2/5/2024	071010210222202 3(No.of Docs 3)	0710102102222023/5	INTERLOCATORY APPLICATION(CO MPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	3/5/2024	VOLUME 1 book marking mandatory as per index with pagination page 38 48 49 53 55 56 61 not readable page 121 to 155 AND 161 TO 198 need file to OCR VOLUME 2 BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION	advshivanshu
				INTERLOCUTORY APPLICATION	STATE BANK OF INDIA		0.0.2021		
4786	8/4/2024	071010211011202 0(No.of Docs 2)	0710102110112020/8	(I.B.C)/5459(PB)20 20	VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
4787	30-03-2024	071010210627202 3(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)20 23	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVKARTIK
4788	15-04-2024	071010201224201 9(No.of Docs 1)	0710102012242019/1 0	COMPANY APPLICATION(IBC)/333(ND)2019 INTERLOCUTORY	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
4789	30-03-2024	071010210627202 3(No.of Docs 2)	0710102106272023/4	APPLICATION (I.B.C)/6578(ND)20	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVKARTIK
4790	30-03-2024	071010210627202 3(No.of Docs 2)	0710102106272023/4	APPLICATION (I.B.C)/6578(ND)20 23	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVKARTIK
		071010209697201	0710102096972019/1	COMPANY PETITION IB (IBC)/1526(ND)201	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND	IBC under Sec			
4791	11/4/2024	9(No.of Docs 1)	0	9 INTERLOCUTORY	PACKAGING LIMITED	7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
4792	8/4/2024	071010211011202 0(No.of Docs 2)	0710102110112020/8		STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
4793	8/4/2024	071010211011202 0(No.of Docs 2)	0710102110112020/8	20	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
4794	8/4/2024	071010211011202 0(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)20 20	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
4795	11/4/2024	071010209697201 9(No.of Docs 1)	0710102096972019/1 0	COMPANY PETITION IB (IBC)/1526(ND)201	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
4796		071010201224201 9(No.of Docs 1)	0710102012242019/1 0	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber

4797	11/4/2024	071010209697201 9(No.of Docs 1)	0710102096972019/1 0	COMPANY PETITION IB (IBC)/1526(ND)201 9	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
4798	6/12/2023	071010208521202 3(No.of Docs 3)	0710102085212023/1 6	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)20 23	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
4799	6/12/2023	071010208521202 3(No.of Docs 3)	0710102085212023/1 6	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)20 23	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
4800	30-04-2024	071010207504202 3(No.of Docs 1)	0710102075042023/6	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec	2/5/2024	need every pages sign and OCR Compulsory in pdf separately index in bookmarking	SADAPURNA18
4801	6/12/2023	071010208521202 3(No.of Docs 3)	0710102085212023/1 6	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)20 23	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
4802	6/12/2023	071010208521202 3(No.of Docs 3)	0710102085212023/1 6	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)20 23	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
4803		071010204886202 3(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)20	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4804	31-10-2023	071010204886202 3(No.of Docs 2)	0710102048862023/2	APPLICATION (I.B.C)/3037(ND)20	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4805	31-10-2023	071010204886202 3(No.of Docs 2)	0710102048862023/2	APPLICATION (I.B.C)/3037(ND)20	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE MR. HARISH KUMAR	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4806	31-10-2023	071010204886202 3(No.of Docs 2)	0710102048862023/2	APPLICATION (I.B.C)/3037(ND)20	II	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4807	31-10-2023	071010204886202 3(No.of Docs 2)	0710102048862023/2	, , , ,		Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

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		071010204886202		APPLICATION	DIRECTORATE GENERAL OF GST			missing on affidavit need true copy with sign every page page 77 85 141 142 not	
4808	31-10-2023	3(No.of Docs 2)	0710102048862023/2	(I.B.C)/3037(ND)20 23	INTELLIGENCE	Sec 60(5)	1/5/2024	readable	akshayamritanshu
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4809	31-10-2023	3(No.of Docs 2)	0710102048862023/2	. , , ,	INTELLIGENCE	Sec 60(5)	1/5/2024	readable	akshayamritanshu
					MR. HARISH KUMAR				•
				INTERLOCUTORY APPLICATION	GUPTA VS. DIRECTORATE			reply pages not readable 1 to 8 address missing on affidavit need true copy with	
		071010204886202		(I.B.C)/3037(ND)20	GENERAL OF GST			sign every page page 77 85 141 142 not	
4810	31-10-2023	3(No.of Docs 2)	0710102048862023/2	23	INTELLIGENCE	Sec 60(5)	1/5/2024	readable	akshayamritanshu
				INTERLOCUTORY	MR. HARISH KUMAR GUPTA VS.			reply pages not readable 1 to 8 address	
				APPLICATION	DIRECTORATE			missing on affidavit need true copy with	
		071010204886202		(I.B.C)/3037(ND)20	GENERAL OF GST			sign every page page 77 85 141 142 not	
4811	31-10-2023	3(No.of Docs 2)	0710102048862023/2	23	INTELLIGENCE MR. HARISH KUMAR	Sec 60(5)	1/5/2024	readable	akshayamritanshu
				INTERLOCUTORY	GUPTA VS.			reply pages not readable 1 to 8 address	
				APPLICATION	DIRECTORATE			missing on affidavit need true copy with	
4040	04 40 0000	071010204886202	07404000400000000	(I.B.C)/3037(ND)20	GENERAL OF GST	0 00(5)	4/5/0004	sign every page page 77 85 141 142 not	
4812	31-10-2023	3(No.of Docs 2)	0710102048862023/2	23 INTERLOCUTORY	INTELLIGENCE GHAZIABAD	Sec 60(5)	1/5/2024	readable	akshayamritanshu
				APPLICATION	DEVELOPMENT				
4040	40.04.0004	071010206183202	07404000040000000	(I.B.C)/3686(PB)20	AUTHORITY VS.	0 00(5)	4/5/0004	book marking mandatory as per index	.
4813	18-04-2024	2(No.of Docs 2)	0710102061832022/8	22	PANKAJ AGARWAL	Sec 60(5)	1/5/2024	with pagination	abhidec27
				INTERLOCUTORY		Application			
				APPLICATION	BRIJESH SINGH	under any			
4814	23-04-2024	071010200840202 4(No.of Docs 2)	0710102008402024/1	(I.B.C)/453(ND)202	BHADURIYA VS. YANTRA INDIA LIMITED	other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
4014	20-04-2024	+(140.01 B003 2)	0710102000402024/1	-	TARTINA INDIA EIRITED	provisions- ibo	17072024	puges	SHOHOR
					AUDE PRIYA				
				COMPANY PETITION	DONATELLE WACZIARG EP ENGEL	Sec.			
		071020041392201	0710200413922017/1	(COMPANIES	VS NEEMRANA HOTEL	241(1),Sec.			
4815	22-04-2024	7(No.of Docs 2)	32	ACT)/401(ND)2017	PVT LTD & ORS	242(4)	1/5/2024	pagination missing in bookmarking	nidhimohanparashar
				INTERLOCUTORY		Application			
				APPLICATION	BRIJESH SINGH	under any			
		071010200840202		(I.B.C)/453(ND)202		other		mention type copy english need every	
4816	23-04-2024	4(No.of Docs 2)	0710102008402024/1	4	MR. HARISH KUMAR	provisions- IBC	1/5/2024	pages	sfionclt
				INTERLOCUTORY	GUPTA VS.			reply pages not readable 1 to 8 address	
				APPLICATION	DIRECTORATE			missing on affidavit need true copy with	
4017	24 40 2022	071010204886202 3(No.of Docs 2)	0740402040062022/2	(I.B.C)/3037(ND)20	GENERAL OF GST	Soc 60(E)	1/5/2024	sign every page page 77 85 141 142 not	akahayamritanahu
4817	31-10-2023	3(140.01 DOCS 2)	0710102048862023/2	23	INTELLIGENCE MR. HARISH KUMAR	Sec 60(5)	1/5/2024	readable	akshayamritanshu
				INTERLOCUTORY	GUPTA VS.			reply pages not readable 1 to 8 address	
		07404020402020		APPLICATION	DIRECTORATE			missing on affidavit need true copy with	
4818	31-10-2023	071010204886202 3(No.of Docs 2)	0710102048862023/2	(I.B.C)/3037(ND)20 23	GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	sign every page page 77 85 141 142 not readable	akshayamritanshu
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4819	23-04-2024	4(No.of Docs 2)	0710102008402024/1		YANTRA INDIA LIMITED	provisions- IBC	1/5/2024	pages	sfionclt
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				INTERLOCUTORY APPLICATION	GUPTA VS. DIRECTORATE			reply pages not readable 1 to 8 address missing on affidavit need true copy with	
		071010204886202		(I.B.C)/3037(ND)20				sign every page page 77 85 141 142 not	
4820	31-10-2023	3(No.of Docs 2)	0710102048862023/2	23	INTELLIGENCE	Sec 60(5)	1/5/2024	readable	akshayamritanshu

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1821	31-10-2023	3(No.of Docs 2)	0710102048862023/2		INTELLIGENCE MR. HARISH KUMAR GUPTA VS. DIRECTORATE	Sec 60(5)	1/5/2024	readable reply pages not readable 1 to 8 address missing on affidavit need true copy with	akshayamritanshu
822	31-10-2023	071010204886202 3(No.of Docs 2)	0710102048862023/2	_	GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	sign every page page 77 85 141 142 not readable	akshayamritanshu
				INTERLOCUTORY APPLICATION	MR. HARISH KUMAR GUPTA VS. DIRECTORATE			reply pages not readable 1 to 8 address missing on affidavit need true copy with	
823	31-10-2023	071010204886202 3(No.of Docs 2)	0710102048862023/2	(I.B.C)/3037(ND)20 23	GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	sign every page page 77 85 141 142 not readable	akshayamritanshu
		071010210177202		INTERLOCUTORY APPLICATION (I.B.C)/663(PB)202	GAURAV ARORA VSVEKAS KUMAR			book marking mandatory as per index and OCR defect and court fee and	
824	29-04-2024	3(No.of Docs 2)	0710102101772023/1	4	GARG	Sec 60(5)	1/5/2024	welfare fee not visible properly	advshivanshu
1825	23-04-2024	071010200840202 4(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)202 4	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
				COMPANY	R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE				
826	18-04-2024	071010205702202 3(No.of Docs 1)	0710102057022023/5	PETITION IB (IBC)/568(ND)2023	LIMITED VS. KKSPUN INDIA LIMITED	IBC Under Sec	1/5/2024	book marking mandatory as per index annexure need sign with true copy	debopriyomoulik
020	10-04-2024	071010202074202	0710102001022010	INTERLOCUTORY APPLICATION	SANJAY MALIK AND ORS. VS. CELESTIAL ESTATE PRIVATE		110/2024	amended memo parties need last order	исворнуотноших
827	18-04-2024	4(No.of Docs 2)	0710102020742024/1		LIMITED R.R. INDUSTRIAL	Sec 60(5)	1/5/2024	of nclt	Ankush@1990
				COMPANY	CORPORATION (INDIA)PRIVATE				
828	18-04-2024	071010205702202 3(No.of Docs 1)	0710102057022023/6	PETITION IB (IBC)/568(ND)2023 INTERLOCUTORY	LIMITED VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	1/5/2024	book marking mandatory as per index with pagination	debopriyomoulik
		071010208377202		APPLICATION (I.B.C)/5336(PB)20	KALIM SHAHABUDDIN FAKHRI VSJAIPURIA			improper book marking as per index and Complete file to OCR and welfare	
829	29-04-2024	3(No.of Docs 2)	0710102083772023/1	23	BUILDCON PVT. LTD	Sec 60(5) Application	1/5/2024	fee not visible on vakalatanama	advshivanshu
1830	18-04-2024	071010202030202 1(No.of Docs 2)	0710102020302021/1	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)20 21	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	under any other provisions- IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
		071010205022202		CP(AA) MERGER AND AMALGAMATION(COMPANIES	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME	Sec. 230-232 -		pagination missing in book marking as	,
831	19-04-2024	2(No.of Docs 1)	0710102050222022/7	INTERLOCUTORY APPLICATION	APPLIANCES LIMITED KASHI VISWANATHAN	Second Motion Application under any other	30-04-2024	pagination missing 1 to 23 in book	Amitabh Nil
832	18-04-2024	071010202030202 1(No.of Docs 2)	0710102020302021/1 1	(I.B.C)/4032(PB)20 21	SIVARAMAN VSICICI BANK LIMITED	provisions- IBC,Sec 50(1) Application	30-04-2024	marking annexure 3 and 4 need OCR in file	sonalijoon
1833	18.04.2024	071010202030202 1(No.of Docs 2)	0710102020302021/1	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)20 21	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	under any other provisions- IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon

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4834	18-04-2024	071010202030202 1(No.of Docs 2)	0710102020302021/1 1	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)20 21	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions- IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
		071010204984202		INTERLOCUTORY APPLICATION (I.B.C)/3389(ND)20	RESOLUTION PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE			need every pages sign and true copy in	
4835	24-04-2024	3(No.of Docs 2)	0710102049842023/3	23	LIMITED SAIVI FINANCE	Sec 30	30-04-2024	Annexure bookmarking mandatory	apoorvshukla
4836	22-04-2024	071010210968202 3(No.of Docs 3)	0710102109682023/3	COMPANY PETITION IB (IBC)/24(ND)2024	PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec	30-04-2024	bookmarking mandatory	pranay@legalpanda.i
4837	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
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4884	13-03-2024	2(No.of Docs 2)	0710102051282022/8	(IBC)/538(ND)2022		Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
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4886	16-04-2024	2(No.of Docs 2)	0710102042162022/5	(IBC)/24(ND)2023	MAHDOOM BAVA	Section 95(1)	25-04-2024	OCR Compulsory in pdf	khattar1978
				INTERLOCUTORY APPLICATION	DANIELI CO. LTD. VS.				
		071010202119202		(I.B.C)/1436(PB)20	BHUSHAN POWER AND				
4887	9/3/2024	4(No.of Docs 0)	0710102021192024/1	24	PRAMA HIKVISION	Sec 60(5)	25-04-2024	annexures need sign with true copy	
					INDIA PRIVATE LIMITED	Application			
		071010205932202	0710102059322023/1	RESTORATION APPLICATION	VSPMS-COM-PRO (INDIA) PRIVATE	under any other		need every page of sign and address	
4888	15-04-2024	3(No.of Docs 1)	1	(IBC)/176(ND)2023	LIMITED	provisions- IBC	25-04-2024	mention on affidavit in file	RAVI4568
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4889	12/4/2024	071010209197202 3(No.of Docs 2)	0710102091972023/3	, , , ,	CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	25-04-2024	book marking mandatory as per index with pagination.	advshivanshu
				INTERLOCUTORY					
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4890	17-04-2024	4(No.of Docs 2)	0710102012222024/1		COLONISERS LTD.	Sec 60(5)	25-04-2024	address mismatched with affidavit	abhi4064
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4004	40.00.000:	071010205128202	074040005400055	PETITION IB	BANK THROUGH RP	041 0 = (4)	05 04 000	and a supplied file 4 a 227	
4891	13-03-2024	2(No.of Docs 2)	0710102051282022/8	(IBC)/538(ND)2022	VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
		074040205420222		COMPANY	PUNJAB NATIONAL				
4892	13-03-2024	071010205128202 2(No.of Docs 2)	0710102051282022/8	PETITION IB (IBC)/538(ND)2022	BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
		•		COMPANY	PUNJAB NATIONAL				_
		071010205128202		PETITION IB	BANK THROUGH RP				
4893	13-03-2024	2(No.of Docs 2)	0710102051282022/8	(IBC)/538(ND)2022	VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233

					SH. S.K MATHUR				
					RESOLUTION PROFESSIONAL FOR				
				INTERLOCUTORY	M/S BIMLA MARU	Application			
				APPLICATION	FASHIONS PVT. LTD.	under any			
400.4	40.04.0004	071010209368202	07404000000000004	(I.B.C)/5789(ND)20		other	05.04.0004	All documents file separately with	hallanta Araban
4894	13-04-2024	3(No.of Docs 4)	0710102093682023/1	23	MAHESHWARI	provisions- IBC	25-04-2024	Orderly	brijesh_tamber
				COMPANY	PUNJAB NATIONAL				
	40.00.004	071010205128202		PETITION IB	BANK THROUGH RP				
4895	13-03-2024	2(No.of Docs 2)	0710102051282022/8	(IBC)/538(ND)2022	VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
Ì				COMPANY	PUNJAB NATIONAL				
		071010205128202		PETITION IB	BANK THROUGH RP				
4896	13-03-2024	2(No.of Docs 2)	0710102051282022/8	(IBC)/538(ND)2022	VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
				COMPANY	PUNJAB NATIONAL				
1		071010205128202		PETITION IB	BANK THROUGH RP				
4897	13-03-2024	2(No.of Docs 2)	0710102051282022/8	(IBC)/538(ND)2022	VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
				COMPANY	PUNJAB NATIONAL				
		071010205128202		PETITION IB	BANK THROUGH RP				
4898	13-03-2024	2(No.of Docs 2)	0710102051282022/8	(IBC)/538(ND)2022	VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
				COMPANY	PUNJAB NATIONAL				
		071010205128202		PETITION IB	BANK THROUGH RP				
4899	13-03-2024	2(No.of Docs 2)	0710102051282022/8	(IBC)/538(ND)2022	VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4900	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4300	0/4/2024	3(NO.01 DOCS 3)	0710102104232023/3	4	FOLITECITEVI. LID.	provisions- ibc	23-04-2024	110 0	Vipulgariua
4901	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9		BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4902	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	, , , ,	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4903	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions-IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda

4904	12/4/2024	071010209672202 3(No.of Docs 3)	0710102096722023/1	INTERLOCUTORY APPLICATION (I.B.C)/6047(PB)20 23	DBS BANK LTD. VS. M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	25-04-2024	wrong file	IPRITURASTOGI
4905	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4906	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4907	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202	BON LON PETROCHEM	Application under any other provisions- IBC,Application under any other provisions- IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4908	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions-IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4909	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC		book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4910	15-04-2024	071010209864202 3(No.of Docs 2)	0710102098642023/3	COMPANY PETITION IB (IBC)/756(ND)2023 INTERLOCUTORY		IBC Under Sec 9	25-04-2024	book marking mandatory as per index and annexure need sign with true copy every pages 3 rs court fee and 25 welfare fee missed on vakalatnama and mention advocate and client name at the place of sign of vakalatnama	karangandhii
4911	16-04-2024	071010200711202 4(No.of Docs 2)	0710102007112024/1	APPLICATION (I.B.C)/349(PB)202 4	RESOLUTION PROFESSIONAL VS. MOHAN GARG	under any other provisions- IBC	25-04-2024	mention name advocate and clint in vakalatnama	anirbanlaw@66
4912	13-04-2024	071010203922202 3(No.of Docs 2)	0710102039222023/1	INTERLOCUTORY APPLICATION (I.B.C)/2634(ND)20 23	APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA	Sec 60(5)	25-04-2024	need every pages sign	viditjain

4913	23-04-2024	071010207933201 9(No.of Docs 2)	0710102079332019/1 0	COMPANY PETITION IB (IBC)/1085(ND)201 9	V. CHIRANJIV & CO. VS. WILTAN TELMAG (INDIA) PVT. LTD.	IBC Under Sec 9,Application under any other provisions- IBC	25-04-2024	need Every page sign of written submission page 7 to 127 need OCR	shankarimishra
4914	15-04-2024	071010205156202 3(No.of Docs 2)	0710102051562023/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	GAURANG GUPTA VS. SRM BANQUETS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	25 rs welfare fee missed and need all advocates sign with name which mention on vakalatnama with enrol no .	FACTUMOFFICE
4915	15-04-2024	071010206271202 1(No.of Docs 2)	0710102062712021/9	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)20 21	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	NEED every page of sign of Reply missing page 27 to 76 in book marking and page 27 need sign with true copy double numbering annexure A-3	Laws.lance
4916	12/4/2024	071010209518202 1(No.of Docs 1)	0710102095182021/5	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. HARVINDER SINGH SIKKA	Section 95(1)	25-04-2024	missing date on and need sign of all counsel with name on vakalatanama	Adv_Sbatra
4917	12/4/2024	071010209519202 1(No.of Docs 1)	0710102095192021/5	COMPANY PETITION IB	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURINDER SINGH SIKKA	Section 95(1)	25-04-2024	missing date on and need sign of all counsel with name on vakalatanama	Adv_Sbatra
4918	16-04-2024	071010201817202 4(No.of Docs 2)	0710102018172024/1	INTERLOCUTORY APPLICATION (I.B.C)/1088(ND)20 24	M/S KAVERI SAHAKARI AWAS SAMITI LIMITED VS. HORIZON BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	last Order missing	viditjain
4919	15-04-2024	071010201679202 4(No.of Docs 2)	0710102016792024/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	25-04-2024	book marking mandatory as per index and missed date and sign with name of advocate and client name with sign and 1 rs court fee	KartikeyaMatta
		071010204463202		APPLICATION (I.B.C)/823(ND)202					
4920 4921		1(No.of Docs 2) 071010201679202 4(No.of Docs 3)	0710102044632021/3 0710102016792024/9	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec 25(j) Sec. 244(1)	25-04-2024 25-04-2024	bookmarking mandatory book marking mandatory as per index and missed date and sign with name of advocate and client name with sign and 1 rs court fee separate all vakalatnama of different slash	kunal.godhwani KartikeyaMatta
4922	16-04-2024	071010204358202 1(No.of Docs 2)	0710102043582021/3	APPLICATION (I.B.C)/3603(ND)20	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	25-04-2024	bookmarking mandatory	kunal.godhwani
4923	12/4/2024	071010203661202 1(No.of Docs 2)	0710102036612021/4	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)20 21	UMESH GARG VS. PUNEET GEOL	Application under any other provisions- IBC		file is not proper uploaded	advkrishan
4924	23-04-2024	071010201855202 4(No.of Docs 2)	0710102018552024/2		SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfioncit

				INTERLOCUTORY APPLICATION					
		071010201169202		_	DEBASHIS NANDA VS.			pagination missing in bookmarking	
925	11/4/2024	4(No.of Docs 1)	0710102011692024/2	4 INTERLOCUTORY	AXIS BANK LIMITED SMBC AERO ENGINE	Sec 60(5)	24-04-2024	Date missing in vakalatnama	trinitylaw
				APPLICATION	LEASE BV VS.				
		071010201855202							
4926	23-04-2024	4(No.of Docs 2)	0710102018552024/2	24	OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
				COMPANY	SOHANAA				
		071010211788202	0710102117882020/1	PETITION IB	INTERNATIONAL	IBC Under Sec			LIQUIDATOR ANIL
4927	13-04-2024	0(No.of Docs 1)	2	(IBC)/92(ND)2021	PRIVATE LIMITED	10	24-04-2024	bookmarking mandatory	BHAT
				INTERVENTION	BHARAT CHUGH VSPD				
4020	40/4/2024	071010208516202	0740402005462022/4	PETITION	ADVISORY SERVICES	See SO(E)	24-04-2024	number of complete mandad	aavana 9 aavana
4928	12/4/2024	3(No.of Docs 2)	0710102085162023/1	(IBC)/79(ND)2023 INTERLOCUTORY	L.L.P SMBC AERO ENGINE	Sec 60(5)	24-04-2024	proof of service needed	saxena&saxena
				APPLICATION	LEASE BV VS.				
4000	00 04 0004	071010201855202	0740400040550004/0	, , ,	DIRECTOR GENERAL OF CIVIL AVIATION	C CO(F)	24 04 2024	data mission in valvalatorana	a 6 ; a m a 14
4929	23-04-2024	4(No.of Docs 2)	0710102018552024/2	24 INTERLOCUTORY	SMBC AERO ENGINE	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
				APPLICATION	LEASE BV VS.				
4930	22 04 2024	071010201855202 4(No.of Docs 2)	0710102018552024/2	(I.B.C)/1318(ND)20 24	DIRECTOR GENERAL OF CIVIL AVIATION	Soc 60(E)	24-04-2024	data missing in vakalatnama	sfionclt
4930	23-04-2024	4(NO.01 DOCS 2)	0710102010552024/2	24	EVAN	Sec 60(5)	24-04-2024	date missing in vakalatnama.	SHOREIL
					MULTISPECIALITY				
					HOSPITAL & RESEARCH CENTRE				
				INTERLOCUTORY	PVT. LTD. VS.				
				APPLICATION	PASHCHIMANCHAL				
4931	12/4/2024	071010207981202 0(No.of Docs 1)	0710102079812020/3	, , , , ,	VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	24-04-2024	index page missing in book marking	bajpaianand24
7001	12/4/2024	O(NO.OI DOCS 1)	071010207301202070	20	LIMITED	000 00(0)	24-04-2024	mack page missing in book marking	bajpalanana24
		074040004004000		COMPANY	OTATE DANK OF INDIA			Book marking mandatory as per index	
4932	12/4/2024	071010204304202 2(No.of Docs 2)	0710102043042022/2	PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	and need sign and true copy of every pages of order	V MATHUR10472007
			0110102010012022						
		071010204320202		COMPANY PETITION IB	STATE BANK OF INDIA			Book marking mandatory as per index and need sign and true copy of every	
4933	12/4/2024	2(No.of Docs 2)	0710102043202022/2	(IBC)/740(PB)2022	VS. PALKA DHINGRA	Section 95(1)	24-04-2024	pages of order	V MATHUR10472007
		,							
		071010204320202		COMPANY PETITION IB	STATE BANK OF INDIA			Book marking mandatory as per index and need sign and true copy of every	
4934	12/4/2024	2(No.of Docs 2)	0710102043202022/2	(IBC)/740(PB)2022	VS. PALKA DHINGRA	Section 95(1)	24-04-2024	pages of order	V MATHUR10472007
				COMPANY	OTATE DANK OF INDIA			B. d. world war and the same in the	
		071010204306202		COMPANY PETITION IB	STATE BANK OF INDIA VS. SHRI KRISHAN			Book marking mandatory as per index and need sign and true copy of every	
4935	12/4/2024	2(No.of Docs 2)	0710102043062022/4	(IBC)/752(ND)2022		Section 95(1)	24-04-2024	pages of order and index page also sign	V MATHUR10472007
				COMPANY				Book marking mandatory as per index	
		071010204315202		PETITION IB	STATE BANK OF INDIA			and need sign and true copy of every	
4936	12/4/2024	2(No.of Docs 2)	0710102043152022/1	(IBC)/861(PB)2022	VS. PINKI DHINGRA	Section 95(1)	24-04-2024	pages of order	V MATHUR10472007
				COMPANY				Book marking mandatory as per index	
		071010204304202		PETITION IB	STATE BANK OF INDIA			and need sign and true copy of every	
4937	12/4/2024	2(No.of Docs 2)	0710102043042022/2	(IBC)/739(PB)2022	VS. NARESH DHINGRA	Section 95(1)	24-04-2024	pages of order	V MATHUR10472007
				INTERLOCUTORY		Application			
				APPLICATION	SANDEEP KUMAR	under any			
400-	44/4/222	071010204359202		, , ,	BHATT VS. VIJAY	other			
4938	11/4/2024	1(No.of Docs 2)	0710102043592021/5	21	KUMAR SINGH	provisions- IBC	24-04-2024	bookmarking incomplete as per index	prakashlegaladviser
				COMPANY				Book marking mandatory as per index	
4000	40/4/202	071010204304202	0740400040040040	PETITION IB	STATE BANK OF INDIA	0	04.04.000	and need sign and true copy of every	V 84 A TI II I D 4 A 4 T
4939	12/4/2024	2(No.of Docs 2)	0710102043042022/2	(IBC)/739(PB)2022	VS. NARESH DHINGRA	Section 95(1)	24-04-2024	pages of order	V MATHUR10472007

4940	12/4/2024	071010204304202 2(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA GROYYO PRIVATE	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4941	12/4/2024	071010201484202 4(No.of Docs 2)	0710102014842024/3	COMPANY PETITION IB (IBC)/119(ND)2024	LIMITED VS. SHYAM INDOFAB PRIVATE	IBC Under Sec	24-04-2024	notary mismatched page no 9	MAH45792017
4942	15-04-2024	071010206271202 1(No.of Docs 2)	0710102062712021/8	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)20 21	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-04-2024	NEED every page of sign of Reply missing page 27 to 76 in book marking and page 27 need sign with true copy	Laws.lance
4943	12/4/2024	071010204315202 2(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA ORBIS TRUSTEESHIP	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4944	12/4/2024	071010209520202 1(No.of Docs 1)	0710102095202021/5	COMPANY PETITION IB (IBC)/131(PB)2022	SERVICES PRIVATELIMITED VS. KUSHAM KAUR	Section 95(1)	24-04-2024	need sign of all counsel with name on vakalatanama	Adv_Sbatra
4945	11/4/2024	071010209189202 1(No.of Docs 2)	0710102091892021/3	COMPANY APPLICATION(CO MPANIES ACT)/585(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Rule 11 of NCLT	24-04-2024	need every pages sign	sonuchaudhary
4946	12/4/2024	071010204315202 2(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4947	12/4/2024	071010204315202 2(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4948	13-04-2024	071010206145201 9(No.of Docs 30)	0710102061452019/6	COMPANY APPLICATION(CO MPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	24-04-2024	Wrong file	ashish_choudhury007
4949	12/4/2024	071010209517202 1(No.of Docs 1)	0710102095172021/5	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURNEET SINGH SIKKA	Section 95(1)	24-04-2024	missing sign of advocates and date on vakalatanama	Adv_Sbatra
4950	20_04_2024	071010240621201 8(No.of Docs 12)	0710102406212018/1 9			Sec. 241(1),Sec. 242(4)	24-04-2024	all documents file separately with orderly	nidhimohanparashar
4951	12/4/2024	071010204306202 2(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	
4952	12/4/2024	071010204320202 2(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4953	12/4/2024	071010204306202 2(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007

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4954	12/4/2024	071010204306202 2(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR1047200
4955	12/4/2024	071010204320202 2(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR1047200
4956	10/4/2024	071020000092201 5(No.of Docs 3)	0710200000922015/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2015	ANIL DWARIKA PRASAD AGARWAL VS MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS	Application under any other provisions	24-04-2024	book marking mandatory as per index and index page need sign and sign missing of every pages	intellectlawpartners
4957	16-04-2024	071010210822202 3(No.of Docs 2)	0710102108222023/5	TRANSFER APPLICATION/3(P B)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	24-04-2024	pagination missing in bookmarking OCR Compulsory in pages	mmconcit
1958	13-04-2024	071010202470202 4(No.of Docs 1)	0710102024702024/1	COMPANY PETITION (COMPANIES ACT)/72(ND)2024	DAVINDER BATRA VS. BATRA BROTHERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-04-2024	bookmarking mandatory tickets missing in vakalatnama	skjnclt
4959	45 04 2024	071010202175202	0740402024752022/2	, , , ,	MANOHAR LAL VIJ VS. UNION BANK OF INDIA	Application under any other provisions- IBC	24 04 2024	index page missing in book marking	dovgopobbiobok
1909	15-04-2024	3(No.of Docs 2) 071010205251202	0710102021752023/3	INTERLOCUTORY APPLICATION (I.B.C)/3252(ND)20	UNIVERSAL ENTERPRISE VS. KANTI	provisions- IBC	24-04-2024	index page missing in book marking	devganabhishek
1960	12/4/2024	3(No.of Docs 2)	0710102052512023/2	23	MOHAN RUSTAGI	Sec 60(5)	24-04-2024	need OCR OF ANNEXURES D, E F	KG.D5704
4961	12/4/2024	071010204145202 3(No.of Docs 2)	0710102041452023/2	APPLICATION	M/S CMR-TOYOTSU ALMUMINIUM INDIA PVT. LTD. VS. MR. KANTI MOHAN RUSTOGI	Sec 60(5)	24-04-2024	annexures D AND F need OCR IN FILE	KG.D5704
		071010201137202		COMPANY PETITION (COMPANIES	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB	Sec. 241(1),Sec. 242(4),Sec.		put on tickets blank side date missing in	
4962	16-04-2024	4(No.of Docs 3)	0710102011372024/7	INTERLOCUTORY APPLICATION	LIMITED	244(1)	23-04-2024	vakalatnama	advrgupta
4963	22-04-2024	071010207678202 3(No.of Docs 1)	0710102076782023/1		MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	23-04-2024	annexures need sign with true copy page no 1 to 18	deveshbhatia
4964	20-04-2024	071012000407201 8(No.of Docs 2)	0710120004072018/1 66		PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec	23-04-2024	pagination missing in book marking as per index welfare fee not visible on vakalatanama and need all advocate sign on vakalatanama.	circlepartners@203
4965	17-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 04	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	23-04-2024		Ashishlu
		071010241302201		CP(AA) MERGER AND AMALGAMATION(COMPANIES	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI	Application under any other provisions ,Sub-section (I) of section		all documents file separately with	
4966	16-04-2024	071010241302201 7(No.of Docs 13)	0710102413022017/5		LTD AND RISHI INFRATECH PVT LTD	(I) of section 230	22-04-2024	all documents file separately with Orderly	rake

4967	19-04-2024	071010206183202 2(No.of Docs 2)	0710102061832022/9	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)20 22	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	22-04-2024	bookmarking mandatory with page numbering	abhidec27
		071010202311202		COMPANY PETITION (COMPANIES	BWI AUTOMOTIVE TECHNOLOGIES				
968	15-04-2024	1(No.of Docs 1) 071010202183202	0710102023112021/4	ACT)/85(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1339(ND)20	PRIVATE LIMITED KAMAL AGARWAL VS.	Application under any other	22-04-2024	book marking mandatory as per index with pagination and address missing on	rakesh@12
969	10/4/2024	4(No.of Docs 2)	0710102021832024/1	24	KRISHNA BINDAL	provisions- IBC	21-04-2024	affidavit	ipkamal
970	10/4/2024	071010202181202 4(No.of Docs 2)	0710102021812024/1	INTERLOCUTORY APPLICATION (I.B.C)/1341(ND)20 24	KAMAL AGARWAL VS. SHEWTA GOYAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address with name missing on affidavit	ipkamal
971	10/4/2024	071010202182202 4(No.of Docs 2)	0710102021822024/1	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)20 24	KAMAL AGARWAL VS. KARAN BINDAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address missing in affidavit	ipkamal
972	10/4/2024	071010202179202 4(No.of Docs 2)	0710102021792024/1	INTERLOCUTORY APPLICATION (I.B.C)/1340(ND)20 24	KAMAL AGARWAL VS. RAMESH CHAND BHATI	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address with name missing on affidavit	ipkamal
973	12/4/2024	071010206433202 3(No.of Docs 1)	0710102064332023/3	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)20 23	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	21-04-2024	Book marking mandatory as per index	Mateen7405
974	9/4/2024	071010215891201 9(No.of Docs 1)	0710102158912019/1 7		PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	20-04-2024	Book marking mandatory as per index with pagination and put a ticked on blank side of vakalatanama	anuragchandra
975	14-04-2023	071010203480202 3(No.of Docs 0)	0710102034802023/3	APPLICATION (I.B.C)/2652(ND)20 23	M/S DHRUV ANSHU BUILDERS AND PROMOTERS VS. SANJAY MEHRA	Sec 60(5)	19-04-2024	book marking mandatory as per index with pagination and need complete file to OCR	
976	21-10-2023	071010209293202 3(No.of Docs 0)	0710102092932023/2	INTERLOCUTORY APPLICATION (I.B.C)/5800(ND)20 23 INTERLOCUTORY	VANEET BHATIA VS. VIKESH JAIN GHAZIABAD	19(2)	19-04-2024	incomplete file	
977	16-04-2024	071010206183202 2(No.of Docs 2)	0710102061832022/7	APPLICATION (I.B.C)/3686(PB)20	DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	19-04-2024	book marking mandatory as per index with pagination and need complete file to OCR	abhidec27
978	11/12/2023	071010210540202 3(No.of Docs 0)	0710102105402023/7	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	18-04-2024	arrange the index in top in pdf and need sign of every pages of file	
979	19-03-2024	071010202728202 2(No.of Docs 1)	0710102027282022/4	COMPANY PETITION IB (IBC)/288(PB)2022	SHYAM GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-04-2024	pdf not upload	gauravrohilla
980	19-03-2024	071010206677202 2(No.of Docs 1)	0710102066772022/7	COMPANY PETITION IB (IBC)/690(ND)2022	SADHNA GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-04-2024	pdf not upload	gauravrohilla

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4981	9/4/2024	071010210789202 2(No.of Docs 1)	0710102107892022/6	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	18-04-2024	Book marking mandatory as per index with pagination and put a ticked on blank side of vakalatanama	anuragchandra
4982	5/4/2024	071010209721202 3(No.of Docs 1)	0710102097212023/1	COMPANY APPEAL(COMPAN IES ACT)/43(ND)2024	DEV BHOOMI AGRO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	17-04-2024	bookmarking mandatory	chander01
.002		071010202361202		INTERLOCUTORY APPLICATION	SANDEEP KUMAR BHATT VSEMPLOYEES PROVIDENT FUND	Sec 60(5),Rule 11 of NCLT,		book marking mandatory as per index and complete OCR need and require	
4983	9/4/2024	1(No.of Docs 2)	0710102023612021/5	21	ORGANISATION	2016	17-04-2024	translate copy of hindi pages	DPSS & ASSOCIATES
4984	13-03-2024	071020040068201 3(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
4005	42.02.2024	071020040068201	0740200400692042/2	COMPANY PETITION (COMPANIES	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE	Application under any other	47.04.2024	book marking mandatory as per index	rakaah@42
4985	13-03-2024	3(No.of Docs 1)	0710200400682013/2	ACT)/7(ND)2013 INTERLOCUTORY	LIMITED	provisions	17-04-2024	with pagination	rakesh@12
4986	8/4/2024	071010210377202 3(No.of Docs 2)	0710102103772023/2	APPLICATION (I.B.C)/6538(ND)20	ANUJ GAUR VS. RABINDRA KUMAR MINTRI SH. RAJESH	Sec 60(5)	17-04-2024	need every pages sign	deveshbhatia
4987	8/4/2024	071020040053200 8(No.of Docs 2)	0710200400532008/9	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	17-04-2024	PDF not clear bookmarking mandatory OCR Compulsory in pdf need every pages sing and true copy in Annexure	saxena&saxena
4988	9/4/2024	071010209864202 2(No.of Docs 2)	0710102098642022/1 8	TRANSFER PETITION(COMPA NIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	17-04-2024	Book marking mandatory as per index with pagination and complete OCR OF pdf file	NEHA@123
4989	8/4/2024	071010208451202 2(No.of Docs 2)	0710102084512022/5	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)20 22	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE -	Sec 60(5)	17-04-2024	OCR Compulsory in all pages need every pages sign	aastha@302
4990	8/4/2024	071010200339202 4(No.of Docs 1)	0710102003392024/2	COMPANY PETITION IB (IBC)/109(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SAHIL ARORA	Section 95(1)	17-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama	utkarshlegal96@gmai
4991	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4992	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4993	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4994	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj

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4995	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	PETITION IB (IBC)/265(ND)2022	LIMITED VS. HARDEEP	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4996	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4997	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4998	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4999	23-12-2023	071010210908202 3(No.of Docs 0)	0710102109082023/3	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	17-04-2024	Pagination missing in book marking and index page also missing in book marking	
5000		071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5001	13-03-2024	071020040068201 3(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED M/S. JHANKAR	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
5002	13-03-2024	071020040068201 3(No.of Docs 1)	0710200400682013/2		BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
5003	5/4/2024	071010201790202 4(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)20 24	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5004	12/4/2024	071010204302202 2(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5005	4/4/2024	071020040147201 6(No.of Docs 2)	0710200401472016/5	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE	Sec. 241(1),Sec. 242(4)	16-04-2024	bookmarking mandatory	CSSHARAD
5006	10/4/2024	071010210488202 3(No.of Docs 2)	0710102104882023/4	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)202 4	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	16-04-2024	notary mismatched and pagination missing in book marking	ashishgupta2310
5007	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH SH. S.K MATHUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5008	13-04-2024	071010209367202 3(No.of Docs 6)	0710102093672023/1	INTERLOCUTORY APPLICATION (I.B.C)/5788(ND)20 23	RESOLUTION PROFESSIONAL FOR M/S BIMLA MARU FASHIONS PVT. LTD. VS. GIMATEX INDUSTRIES PVT. LTD. & ORS.	Application under any other provisions- IBC	16-04-2024	All documents file separately with Orderly	brijesh_tamber

5000	4/4/0004	071020040150201	07400004045000457	COMPANY PETITION (COMPANIES	LOGIX ESTATES PVT. LTD. VS LOGIX	Application under any other	40.04.0004	Wasan file	I
5009	4/4/2024	6(No.of Docs 7)	0710200401502016/2	ACT)/541(ND)2016	DEVELOPERS PVT. LTD.	provisions	16-04-2024	Wrong file	knmnclt
		071010203675202		COMPANY PETITION IB	INTEC CAPITAL LIMITED VS. JAGTAR				
5010	13-03-2024	2(No.of Docs 3)	0710102036752022/5	(IBC)/361(ND)2022	SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5011	4/4/2024	071020040150201 6(No.of Docs 2)	0710200401502016/3	COMPANY PETITION (COMPANIES ACT)/541(ND)2016	LOGIX ESTATES PVT. LTD. VS LOGIX DEVELOPERS PVT. LTD. STATE BANK OF INDIA	Application under any other provisions	16-04-2024	Wrong file	knmncit
5012	4/4/2024	071010204806202 3(No.of Docs 2)	0710102048062023/2 7	COMPANY PETITION IB (IBC)/427(ND)2023	VS. WORLDS WINDOW ESTATE PRIVATE	IBC under Sec	16-04-2024	pagination missing in bookmarking	shreeyash.lalit
5013	4/4/2024	071020040050201 1(No.of Docs 3)	0710200400502011/2	COMPANY PETITION (COMPANIES ACT)/135(ND)2011 INTERLOCUTORY APPLICATION	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	16-04-2024	need every pages sign OCR Compulsory in all pages notary missing	advocateabhay18
		071010201327202		(I.B.C)/961(PB)202		Rule 11 of			
5014	5/4/2024	4(No.of Docs 2)	0710102013272024/3	4	RAJENDER SINGH	NCLT, 2016	16-04-2024	OCR compulsory in all pages	quadlegal
5015	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5016	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5017	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5018	8/4/2024	071010204806202 3(No.of Docs 1)	0710102048062023/3 2	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec	16-04-2024	incomplete file	shreeyash.lalit
5019	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5020	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5021	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5022		071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20	SANDEEP KUMAR	Application under any other provisions- IBC		Wrong file	skbmica@gmail.com

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5023	11/3/2024	3(No.of Docs 2)	0710102072452023/1	23	KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
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5024	11/3/2024	3(No.of Docs 2)	0710102072452023/1	23	KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
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5025	11/3/2024	3(No.of Docs 2)	0710102072452023/1	, , , ,	KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
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5026	11/3/2024	3(No.of Docs 2)	0710102072452023/1	23	KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
				INTERLOCUTORY		Application			
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5027	11/3/2024	3(No.of Docs 2)	0710102072452023/1	` , ` ,	KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
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		071010207245202		(I.B.C)/4570(ND)20	BHATT VS. NITISH	other			
5028	11/3/2024	3(No.of Docs 2)	0710102072452023/1	23	KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
				INTERLOCUTORY		Application			
				APPLICATION	SANDEEP KUMAR	under any			
		071010207245202		(I.B.C)/4570(ND)20		other			
5029	11/3/2024	3(No.of Docs 2)	0710102072452023/1		KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
				COMPANY	SH. S.K. MATHUR VS.	processor in the second		,	- Communication
		071010203547201		APPLICATION(IBC	SH. YOGESH	Sec 43(1) r/w		All documents file separately with	
5030	13-04-2024	8(No.of Docs 8)	0710102035472018/2)/10(ND)2019	MAHESHWARI	Sec 44 (1)	16-04-2024	Orderly	brijesh_tamber
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		071010207245202		(I.B.C)/4570(ND)20		under any other			
5031	11/3/2024	3(No.of Docs 2)	0710102072452023/1	, , , ,	KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
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5032	11/3/2024	3(No.of Docs 2)	0710102072452023/1	23	KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
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5033	11/3/2024	3(No.of Docs 2)	0710102072452023/1		KUMAR ARORA	provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
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					EXPORTS LIMITED VS.			Compulsory in all pages address	
				TRANSFER	SURYANSH	Rule16(d),NCL		missing in affidavit 25rs welfare ticket	
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5034	4/4/2024	3(No.of Docs 2)	0710102094152023/5	(IBC)/52(PB)2023	LIMITED	IBC	16-04-2024	pages sign	yourvakil
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		071010209415202		TRANSFER APPLICATION	SURYANSH MEDCHANDISE INDIA	Rule16(d),NCL		missing in affidavit 25rs welfare ticket	
5035	4/4/2024	3(No.of Docs 2)	0710102094152023/7		MERCHANDISE INDIA LIMITED	T Rules,2016 IBC	16-04-2024	missing in vakalatnama need every pages sign	yourvakil
5055	7/4/2024	3(110.01 D0C3 Z)	01 10 102034 132023/1	(100)/32(10)2023	LIIVII I LD	יטטו	10-04-2024	payes sign	youi vanii

5036	4/4/2024	071010209415202 3(No.of Docs 2)	0710102094152023/6	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED VANDANA RAHEJA &	Rule16(d),NCL T Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign	yourvakil
		071010201156202		COMPANY PETITION IB	ANR VS. ATS INFRASTRUCTURE	IBC under Sec			
037	4/4/2024	4(No.of Docs 2)	0710102011562024/2	(IBC)/77(ND)2024	LIMITED	7	16-04-2024	OCR Compulsory in all pages	psplegal
5038	10/4/2024	071010208264202 3(No.of Docs 1)	0710102082642023/1 0	APPLICATION	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	16-04-2024	need complete OCR in file	Pankaj_NCLT
				COMPANY	INTEC CAPITAL	, ,			
		071010203459202		PETITION IB	LIMITED VS. UPKAR				
039	3/3/2024	2(No.of Docs 3)	0710102034592022/2	(IBC)/363(ND)2022	KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
040	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
041	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
042	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022		Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
043	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
044	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
045	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
046	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
047	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6048	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
049	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj

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5050	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
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5051	4/4/2024	071020042747201 8(No.of Docs 2)	0710200427472018/6 0	(COMPANIES ACT)/85(ND)2016	FOOTWEAR PRIVATE	other provisions	16-04-2024	bookmarking mandatory	CSSHARAD
5052	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5053	13-04-2024	071010201224201 9(No.of Docs 7)	0710102012242019/4	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	16-04-2024	All documents file separately with Orderly	brijesh_tamber
5054	4/4/2024	071010209560202 1(No.of Docs 2)	0710102095602021/6	COMPANY PETITION IB (IBC)/188(ND)2022	THE BANK OF BARODA LIMITED VS. NANDANI SINGH	Section 95(1)	16-04-2024	bookmarking mandatory index missing need every pages sign	laxmanverma
		071010203675202		COMPANY PETITION IB	INTEC CAPITAL LIMITED VS. JAGTAR				
5055	13-03-2024	2(No.of Docs 3)	0710102036752022/5	(IBC)/361(ND)2022 INTERLOCUTORY APPLICATION	SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5056	5/4/2024	071010201790202 4(No.of Docs 3)	0710102017902024/1	(I.B.C)/1301(ND)20	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
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5057	5/4/2024	4(No.of Docs 3) 071010201790202	0710102017902024/1	INTERLOCUTORY APPLICATION	TRAVEL WALLET VS.	Sec 60(5)	16-04-2024	wrong file	angadmehta
5058	5/4/2024	4(No.of Docs 3)	0710102017902024/1		SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5059	12/4/2024	071010204303202 2(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5060	12/4/2024	071010204303202 2(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
		071010209886202		INTERLOCUTORY APPLICATION (I.B.C)/6529(ND)20	SUNITA SINGH W/O LATE DHARMENDRA KUMAR SINGH VS. VALUE INFRA BUYERS			book marking mandatory as per index annexure need sign with true copy	
5061	6/4/2024	3(No.of Docs 1)	0710102098862023/2		ASSOCIATION	Sec 60(5)	16-04-2024	every pages	nakslaw
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5062	4/4/2024	5(No.of Docs 5)	0710200400842015/4	, , ,	DEVELOPERS PVT LTD	provisions	16-04-2024	welfare ticket missing in vakalatnama	knmnclt
5063	4/4/2024	071020040084201 5(No.of Docs 6)	0710200400842015/2	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	Wrong file	knmnclt
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5064	4/4/2024	071020040084201 5(No.of Docs 3)	0710200400842015/3	(COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	other provisions	16-04-2024	and 3rs court fee 25rs welfare ticket missing in vakalatnama	knmnclt

				COMPANY PETITION	SUBHASH MANOCHA VS M/S COLUMBUS	Sec.			
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5065	4/4/2024	6(No.of Docs 2)	2	ACT)/105(ND)2016	LIMITED	242(4)	16-04-2024	bookmarking mandatory	CSSHARAD
5066	4/4/2024	071010204604202 3(No.of Docs 2)	0710102046042023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/196(ND)2023	MOHAN PILLAI VS. EICHER MOTORS LIMITED	Rule 11 of NCLT	16-04-2024	pagination missing in bookmarking	D1951975
5067	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023 CP(AA) MERGER	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5068	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5069	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT//9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5070	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5071		071010204303202 2(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022 CP(AA) MERGER	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5072	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5073	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED WELLNEX GLOBAL	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5074	5/4/2024	071010205204202 3(No.of Docs 1)	0710102052042023/4	COMPANY PETITION IB (IBC)/365(PB)2023 CP(AA) MERGER	SERVICES INDIA LLP VS. M/S PACER SECURE SERVICE PVT. LTD.	IBC Under Sec	16-04-2024	bookmarking mandatory affidavit missing	RPRAJESHGUPTA
5075	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	AND AMALGAMATION(COMPANIES ACT)/9(ND)2023 CP(AA) MERGER	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5076	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	AND AMALGAMATION(COMPANIES ACT)/9(ND)2023 CP(AA) MERGER	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5077	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/7	AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	

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5078	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5079	12/4/2024	071010204303202 2(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
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5080	12/4/2024	2(No.of Docs 2)	0710102043022022/1	COMPANY	STATE BANK OF INDIA	Section 95(1)	16-04-2024	pages of order Book marking mandatory as per index	V MATHUR10472007
5081	12/4/2024	071010204302202 2(No.of Docs 2)	0710102043022022/1	PETITION IB (IBC)/860(PB)2022	VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	and need sign and true copy of every pages of order	V MATHUR10472007
5082	12/4/2024	071010204302202 2(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5083	11/4/2024	071010206240202 1(No.of Docs 5)	0710102062402021/2 3	COMPANY	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE	IBC under Sec	15-04-2024	pdf is not show	askanurag
5084	3/4/2024	071010201450202 4(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)20 24	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
5085	3/4/2024	071010201450202 4(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)20 24	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
5086	3/4/2024	071010201819202 3(No.of Docs 2)	0710102018192023/2	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)20 23	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF every pages and book marking mandatory as per index with pagination	Jplegal_ashutosh
5007	2/4/2024	071010201450202	07404000445000444	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)20		Application under any other	45.04.0004		shree167
5087 5088	3/4/2024	4(No.of Docs 1) 071010201821202 3(No.of Docs 2)	0710102014502024/1 0710102018212023/2	INTERLOCUTORY APPLICATION (I.B.C)/1314(ND)20	KAUSHIK NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC		need OCR OF PDF Every pages and book marking mandatory as per index with pagination	Jplegal_ashutosh
5089	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5090	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5091	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV

5092	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5093	3/4/2024	071010201817202 3(No.of Docs 2)	0710102018172023/2	INTERLOCUTORY APPLICATION (I.B.C)/1290(ND)20 23	VSSALUJA	Application under any other provisions- IBC	15-04-2024	Need OCR of PDF AND book marking mandatory as per index with pagination	Jplegal_ashutosh
5094	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5095	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5096	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5097	3/4/2024	071010201450202 4(No.of Docs 1)	0710102014502024/1		BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
		071010204698202		APPLICATION (I.B.C)/3623(ND)20	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST				ashukansal@gmail.cc
5098 5099		071010204698202 3(No.of Docs 2)	0710102046982023/2 0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)20	LIMITED M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF Need Complete OCR in full PDF	ashukansal@gmail.co
5100	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5101	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5102		071010204698202 3(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)20	M/S. GILL & ASSOCIATE	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.co
5103	16-03-2024	071010204698202 3(No.of Docs 2)	0710102046982023/2	APPLICATION (I.B.C)/3623(ND)20	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.co m

5104	12/3/2024	071010201765202 4(No.of Docs 2)	0710102017652024/1		PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
5105	19-03-2024	071010201618202 4(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	ASSOCIATION VS.	Sec 60(5)	13-04-2024	notary missing	@advprashant
5106		071010201618202 4(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20	KST COMMERCIAL	Sec 60(5)	13-04-2024	notary missing	@advprashant
5107	11/3/2024	071010200900202 4(No.of Docs 2)		COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
5108	1/4/2024	071010202050202 3(No.of Docs 3)	0710102020502023/3	COMPANY PETITION (COMPANIES ACT)/82(ND)2023	FLEXI WORLD LOGISTICS PRIVATE LIMITED VS. RADIANT X- WAYS LOGISTIC PRIVATE LIMITED	Sec. 58(3)	13-04-2024	put on ticket blank side in vakalatnama	ncit@2577
5109	2/4/2024	071010200955202 4(No.of Docs 2)	0710102009552024/1	COMPANY PETITION IB (IBC)/56(ND)2024	EXIM CONTRACTS PRIVATE LIMITED VS. SIDHANT DHINGRA	Section 95(1)	13-04-2024	25 rs welfare and 5 rs court fee missed on vakalatanama	karannagpal1991
5110		071010201618202 4(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20	KST COMMERCIAL MALL BUYERS ASSOCIATION VS.	Sec 60(5)	13-04-2024	notary missing	@advprashant
5111	19-03-2024	071010201618202 4(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	ASSOCIATION VS.	Sec 60(5)	13-04-2024	notary missing	@advprashant
5112	1/4/2024	071010201913202 4(No.of Docs 1)	0710102019132024/1	INTERLOCUTORY APPLICATION (I.B.C)/1263(PB)20 24	LIMITED VS. SBICAP	Sec 60(5)	13-04-2024	pagination missing in bookmarking index sign missing and need every pages sign	bhargavikannan
5113	1/4/2024	071010201972202 4(No.of Docs 3)	0710102019722024/1	INTERLOCUTORY APPLICATION (I.B.C)/1159(PB)20 24	BHATIA VS. M/S	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory	sanyam65
5114	1/4/2024	071010201811202 4(No.of Docs 2)	0710102018112024/1	APPLICATION (I.B.C)/1096(PB)20	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory	Adityamadaan
5115	7/4/2024	071010201834202 4(No.of Docs 3)	0710102018342024/3	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	13-04-2024	bookmarking mandatory OCR Compulsory in all pages need every pages sign and true copy in Annexure	paritosh

				COMPANY	SHILPI JAIN VS.				
				PETITION	CENTAX				
E446	2/4/2024	071010207896202	0740402079062022/6	(COMPANIES	PUBLICATIONS	Sec. 59(2)	12 04 2024	hook marking mandatany so nor index	D4722049
5116	2/4/2024	2(No.of Docs 1)	0710102078962022/6	ACT)/201(ND)2022 INTERLOCUTORY	PRIVATE LIMITED	Sec. 58(3)	13-04-2024	book marking mandatory as per index	D1732018
				APPLICATION	MANOJ KULSHRESTHA				
		071010201446202		` , ` ,					
5117	1/4/2024	4(No.of Docs 2)	0710102014462024/7		LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
				INTERLOCUTORY APPLICATION	MANOJ KULSHRESTHA				
		071010201446202		(I.B.C)/1261(ND)20					
5118	1/4/2024	4(No.of Docs 2)	0710102014462024/7	24	LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
					SERIOUS FRAUD				
				COMPANY	INVESTIGATION OFFICE				
				PETITION	VS. CENTURY				
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5119	10/4/2024	0(No.of Docs 2)	8	ACT)/99(ND)2021 INTERLOCUTORY	& ORS	Sec 241 (2)	13-04-2024	index	sfionclt
				APPLICATION	MANOJ KULSHRESTHA				
		071010201446202		(I.B.C)/1261(ND)20	VSORIENTAL TRIMEX				
5120	1/4/2024	4(No.of Docs 2)	0710102014462024/7	24	LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
				INTERLOCUTORY APPLICATION	MANOJ KULSHRESTHA				
		071010201446202		(I.B.C)/1261(ND)20					
5121	1/4/2024	4(No.of Docs 2)	0710102014462024/7		LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
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				AMALGAMATION(and book marking mandatory as per	
		071010200394202		COMPANIES	J. H. JEWELS PRIVATE	Sec. 230-232 -		index with pagination and also sign with	
5122	2/4/2024	3(No.of Docs 2)	0710102003942023/5	ACT)/11(ND)2023	LIMITED	Second Motion	13-04-2024	true copy of every pages of file	Office@2020
				COMPANY					
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		071010208313202		MPANIES	ABDUL AZIM VS.	Rule 11 of			
5123	5/4/2024	3(No.of Docs 2)	0710102083132023/2	ACT)/356(ND)2023	SAMIRA BASIT	NCLT	13-04-2024	OCR Compulsory in pdf	bhatia_r_s@hotmail
				INTERLOCUTORY	ASHMEET SINGH				
				APPLICATION	BHATIA VSM/S				
5404	7/4/0004	071010201811202	0740400040440004/0	(I.B.C)/1096(PB)20	GRANITE GATE	Rule 11 of	42.04.0004	pagination missing in bookmarking	
5124	7/4/2024	4(No.of Docs 3)	0710102018112024/2	24 INTERLOCUTORY	PROPERTIES PVT LTD	NCLT, 2016	13-04-2024	OCR Compulsory in all pages	sanyam65
				APPLICATION					
		071010201327202		(I.B.C)/961(PB)202	AMIT AGARWAL VSDR	Rule 11 of			
5125	8/4/2024	4(No.of Docs 2)	0710102013272024/5	4	RAJENDER SINGH	NCLT, 2016	13-04-2024	OCR Compulsory in all pages	quadlegal
					STATE BANK OF INDIA				
					VS. VIVEK RAHEJA				
		074040200264202		APPLICATION	PROFESSIONAL OF			hook marking mandatany so nor index	
5126	2/4/2024	071010200264202 3(No.of Docs 2)	0710102002642023/9	(I.B.C)/211(ND)202 3	UNITECH MACHINES LIMITED	Sec 60(5)	13-04-2024	book marking mandatory as per index with pagination	manishsri
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				COMPANY	ADITYA BIRLA FINANCE				
E427	11/2/2024	071010200900202	0710102009002024/1	PETITION IB	LIMITED VS. MICA	IBC under Sec	13-04-2024	need sign all pages and put on ticket	prakashlegaladvisers
5127	11/3/2024	4(No.of Docs 2)	07 10 102009002024/1	(IBC)/59(ND)2024 INTERLOCUTORY	INDUSTRIES LIMITED	1	13-04-2024	blank side in vakalatnama	prakasinegalauvisers
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5128	7/4/2024	4(No.of Docs 2)	0710102013272024/4	4	RAJENDER SINGH	NCLT, 2016	13-04-2024	OCR Compulsory in all pages	quadlegal
				INTERLOCUTORY				Book marking mandatory as per index	
				APPLICATION	MUKESH KUMAR			and need sign of every page of written	
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5129	5/4/2024	3(No.of Docs 2)	0710102104202023/1	23	MAHARASHTRA	Sec 60(5)	13-04-2024	judgement and orders of NCLT	shiven1234

5130	8/4/2024	071010200340202 4(No.of Docs 1)	0710102003402024/1	COMPANY PETITION IB (IBC)/81(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SHAGUN AJMANI	Section 95(1)	13-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama	utkarshlegal96@gmail
		071010200900202		COMPANY PETITION IB	ADITYA BIRLA FINANCE LIMITED VS. MICA	IBC under Sec		need sign all pages and put on ticket	
5131	11/3/2024	4(No.of Docs 2)	0710102009002024/1	(IBC)/59(ND)2024 INTERLOCUTORY APPLICATION	INDUSTRIES LIMITED	7	13-04-2024	blank side in vakalatnama	prakashlegaladvisers
5132	12/3/2024	071010201765202 4(No.of Docs 2)	0710102017652024/1	(I.B.C)/1202(ND)20	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
				INTERLOCUTORY APPLICATION					
5133	12/3/2024	071010201765202 4(No.of Docs 2)	0710102017652024/1		PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
		071010201765202		APPLICATION	PANKAJ NARANG VS.				
5134	12/3/2024	4(No.of Docs 2)	0710102017652024/1	24	SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
5135	11/3/2024	071010200900202 4(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024 INTERLOCUTORY	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED REETESH KUMAR	IBC under Sec	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
5136	2/4/2024	071010204244202 1(No.of Docs 1)	0710102042442021/6	APPLICATION (I.B.C)/2810(ND)20	AGARWAL	Sec 30	12/4/2024	require book marking as per index with pagination.	carakagarwal
5137	1/4/2024	071010201137202 4(No.of Docs 1)	0710102011372024/6	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	bookmarking mandatory index missing OCR Compulsory need all sign	Pratkmr11
5138	1/4/2024	071010207074202 3(No.of Docs 1)	0710102070742023/1	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)20 23	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	12/4/2024	bookmarking mandatory need every pages sign	rrglawoffice
5139	31-03-2024	071010211626202 0(No.of Docs 2)	0710102116262020/1	APPLICATION (I.B.C)/5526(ND)20	AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	12/4/2024	bookmarking mandatory as per index	bajpaianand24
5440	04.00.0004	071010212006201	0710102120062019/5	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES	IBC Under Sec	40/4/0004		day was ta ta ii Q
5140	31-03-2024	9(No.of Docs 2)	2	9	PRIVATE LIMITED	9	12/4/2024	bookmarking mandatory	rkramanbalaji@
5141	30-03-2024	071010209142202 2(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
5142	30-03-2024	071010209142202 2(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
5143	30-03-2024	071010209142202 2(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
5144	30-03-2024	071010209142202 2(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209

5145	1/4/2024	071010209529202 2(No.of Docs 1)	0710102095292022/3	COMPANY PETITION IB (IBC)/874(PB)2022 INTERLOCUTORY	BANK OF BARODA (THROUGH MR. VIVEK PARTI VS. ANJU KHANNA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METAPHOR EXPORTS PVT. LTD.) SANJEEV MAHAJAN VS. INDIAN BANK	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalantama	avs.legal
5146	8/4/2024	071010204132202 3(No.of Docs 2)	0710102041322023/8	APPLICATION (I.B.C)/2594(ND)20 23	(ERSTWHILE ALLAHABAD BANK & ORS	Sec 60(5)	12/4/2024	bookmarking mandatory	askanurag
5147	2/4/2024	071010200264202 3(No.of Docs 2)	0710102002642023/8	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)202 3	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	manishsri
5148	2/4/2024	071010200264202 3(No.of Docs 2)	0710102002642023/7	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)202 3	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	manishsri
5149	3/4/2024	071010201822202 3(No.of Docs 2)	0710102018222023/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)20 23	NEERAJ BHATIA VSDEDICATED FRIGHT CORRIDOR CORPORATION OF INDIA LIMITED	Application under any other provisions- IBC	12/4/2024	need OCR OF full pdf every pages 1 to 2 and book marking mandatory as per index	Jplegal_ashutosh
5450	2/4/2024	071010209013202	27/04/20204/20204/4	COMPANY PETITION IB	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE	Cartier OF(4)	40/4/0004	Pagination missing in book marking 1 to	
5150	3/4/2024	1(No.of Docs 2) 071010209541202	0710102090132021/4	COMPANY PETITION IB	BANK OF BARODA VS.	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in	kunal kher
5151 5152	31-01-2022	1(No.of Docs 1) 071010200863202 2(No.of Docs 0)	0710102095412021/3 0710102008632022/1 0	COMPANY	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec	12/4/2024	vakalantama bookmarking mandatory index missing need every pages sign	avs.legal
5153	8/4/2024	071010201671202 4(No.of Docs 1)	0710102016712024/1	COMPANY PETITION IB (IBC)/145(PB)2024 INTERLOCUTORY	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD RAMIT RASTOGI VS.	IBC under Sec	12/4/2024	bookmarking mandatory	Manishraghav
5154	1/4/2024	071010202541202 1(No.of Docs 2)	0710102025412021/8	APPLICATION (I.B.C)/2276(ND)20	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA RAMIT RASTOGI VS.	Sec 54(1)	12/4/2024	bookmarking mandatory	Mansumyer Singh
5155	2/4/2024	071010202541202 1(No.of Docs 2)	0710102025412021/9	APPLICATION (I.B.C)/2276(ND)20 21	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	book marking mandatory as per index and OCR OF Annexures every pages	Mansumyer Singh

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5156	2/4/2024	071010204806202 3(No.of Docs 2)	0710102048062023/2 6	COMPANY PETITION IB (IBC)/427(ND)2023	VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	10/4/2024	pagination missing in book marking and need sign of page 1 to 7 and both annexures need true copy	shreeyash.lalit
5157	29-03-2024	071010205609202 2(No.of Docs 2)	0710102056092022/1 1	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	10/4/2024	book marking mandatory as per index	vijay@123
5158	2/4/2024	071010206122202 0(No.of Docs 3)	0710102061222020/1 0	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 59,Sec. 241(1),Sec. 242(4)	10/4/2024	book marking mandatory as per index and sign of written submission need every pages	rsadvocate1995
5159	28-03-2024	071010208345202 3(No.of Docs 4)	0710102083452023/1	INTERLOCUTORY APPLICATION (I.B.C)/5376(ND)20 23	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOHAN RASTOGI	Sec 60(5)	10/4/2024	bookmarking mandatory with pagination	KG.D5704
5160	28-03-2024	071010206727202 3(No.of Docs 2)	0710102067272023/1 2	COMPANY PETITION (COMPANIES ACT)/136(PB)2023 INTERLOCUTORY APPLICATION	CHANDANI NAGPAL BEDI VS. M/S OSWAL OVERSEAS LTD UJALA AQUATECH INDIA PVT LTD VS.	Sec. 59	10/4/2024	bookmarking pagination numbering missing as per index	D1951975
5161	5/4/2024	071010207804202 1(No.of Docs 2)	0710102078042021/4	(I.B.C)/4920(ND)20 21	UJALA PUMPS PVT. LTD.	Sec 47 (1)	10/4/2024	bookmarking mandatory	sainikk57
5162	5/4/2024	071010206414202 2(No.of Docs 2)	0710102064142022/3	INTÉRLOCUTORY APPLICATION	KRUPASINDHU	Section 95(1)	10/4/2024	pagination missing in bookmarking OCR Compulsory in all pages double pagination numbering Wrong in pdf	ajayyadav
5163	4/4/2024	071010210627202 3(No.of Docs 1)	0710102106272023/5	(I.B.C)/6578(ND)20 23	MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	10/4/2024	PDF incomplete file	kantimohan
5164	2/4/2024	071010206319202 2(No.of Docs 2)	0710102063192022/5	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)20 22	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIS LTD VSMANOJ KUNWAR PROMOTE AND EX- DIRECTOR	Application under any other provisions- IBC,Application under any other provisions- IBC,Application under any other provisions- IBC,Bec 60(5)		need sign of written submission and missing pagination in book marking	SIDSHARMA
5165	5/4/2024	071010206953202 2(No.of Docs 2)	0710102069532022/5	COMPANY PETITION (COMPANIES	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	OCR Compulsory in pdf	bhatia_r_s@hotmail
5166	7/4/2024	071010200076202 4(No.of Docs 2)	0710102000762024/4	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	pagination missing in bookmarking need sign all pages	Bishwajit471
5167	16-12-2020	071010211648202 0(No.of Docs 0)	0710102116482020/6	INTÉRLÒCÚTORY APPLICATION (I.B.C)/5625(ND)20	AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED	Sec 54(1)	9/4/2024	bookmarking mandatory	

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5181	22-03-2024	1(No.of Docs 1)	4	(IBC)/113(ND)2021	PRIVATE LIMITED	7	8/4/2024		kandk
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5189	22-03-2024	4(No.of Docs 2)	0710102000402024/2	(I.B.C)/93(PB)2024	FAKHRI SITABKHAN	Sec 60(5)	6/4/2024	rejoinder order missing	VIPUL@123
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5195	21-03-2024	071010207118202 3(No.of Docs 1)	0710102071182023/4	APPLICATION (I.B.C)/4609(ND)20	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	5/4/2024	bookmarking incomplete as peri index 1rs court fee missing and ticket not clear in vakalatnama	Dawneesh
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5196	1/4/2024	2(No.of Docs 1)	5	(IBC)/551(PB)2022	VS. RISHI GUPTA GUJARAT AMBUJA EXPORTS LIMITED VS.	Section 95(1)	5/4/2024	pagination missing in book marking	robin@12345
5197	4/4/2024	071010209416202 3(No.of Docs 2)	0710102094162023/1	TRANSFER APPLICATION (IBC)/53(PB)2023	SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	5/4/2024	bookmarking mandatory need every pages sign OCR Compulsory	yourvakil
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5199	21-03-2024	3(No.of Docs 2)	4	23	BATTA	provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
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5203		071010204326202 2(No.of Docs 1)	0710102043262022/3	COMPANY PETITION IB	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	5/4/2024	pagination missing in bookmarking	robin@12345
5204	2/4/2024	071010204839202 2(No.of Docs 2)	0710102048392022/4	TRANSFER PETITION(COMPA NIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS MAXOUTINFRASTRUCT URE PVT. LTD.	Sec 433(e)/433(f) of CA 1956	5/4/2024	pagination missing in bookmarking	deepusharma@2414
5205	21-03-2024	071010204831202 3(No.of Docs 1)	0710102048312023/3	COMPANY PETITION IB (IBC)/467(ND)2023	RAHUL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
5206	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPAN IES ACT)/181(ND)2023	REGISTRAR OF	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
5207	2/4/2024		0710102063482021/3	INTERLOCUTORY APPLICATION		Application under any other provisions- IBC		OCR Compulsory in file	Rajeev Raizada

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				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN	PRIVATE LIMITED VS.				
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
208	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN	PRIVATE LIMITED VS.				
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
209	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN					
		071010203085202		IES	REGISTRAR OF	0 000 (0)		Order not show and affidavit missing	D00D111/
210	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN					
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
211	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY					
		071010204830202		PETITION IB	DIVYA GUPTA VS. RBL				
212	21-03-2024	3(No.of Docs 1)	0710102048302023/3	(IBC)/464(ND)2023	BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN					
		071010203085202		IES `	REGISTRAR OF			Order not show and affidavit missing	
213	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN					
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
214	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN					
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
215	21-03-2024	3(No.of Docs 3)	0710102030852023/4		COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				INTERLOCUTORY APPLICATION	MRS. SUNITA UMESH			bookmarking incomplete as peri index	
		071010207118202		(I.B.C)/4609(ND)20				1rs court fee missing and ticket not	
216	21-03-2024	3(No.of Docs 1)	0710102071182023/3		KAPIL GUPTA	Sec 66(1)	4/4/2024	clear in vakalatnama	Dawneesh
				COMPANY	MDI D INFOTFOLI				
				COMPANY	MDLR INFOTECH PRIVATE LIMITED VS.				
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
217	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDI D INFOTECLI				
				COMPANY APPEAL (COMPAN	MDLR INFOTECH PRIVATE LIMITED VS.				
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
218	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN					
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
219	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY					
		071010204834202		PETITION IB	NATHU MAL GUPTA VS.				
220	21-03-2024	3(No.of Docs 1)	0710102048342023/3	_		Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
				COMPANY		0 040 0			
				COMPANY PETITION	ANOOP SHARMA VS.	Sec. 213,Sec. 241(1),Sec.			
		071010201005202	0710102010052022/2		CONCORDE CARGO	241(1),Sec. 242(4),Sec.			
221	20-03-2024	2(No.of Docs 2)	5	ACT)/15(PB)2022	PRIVATE LIMITED	244(1)	4/4/2024	bookmarking mandatory Order missing	manavgill

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5222	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
5223	20-03-2024	071010201562202 2(No.of Docs 2)	0710102015622022/2 1	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing	manavgill
224	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES `	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
225	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
226	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES `	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
227	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
228	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
229	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
230	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
231	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES `	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
232	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
233		071010203085202 3(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPAN IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
234		071010208383202 3(No.of Docs 3)	0710102083832023/3	INTÉRLOCUTORY APPLICATION (I.B.C)/5191(ND)20		Sec 30	4/4/2024	bookmarking missing	ri92

235	24 03 2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF	Sec 252 (3)	4/4/2024	Order not show and affidavit missing	РСЅВНК
233	21-03-2024	3(NO.01 DOCS 3)	0710102030632023/4	ACT)/101(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	РСЗВПК
				COMPANY	MDLR INFOTECH				
		071010203085202		APPEAL(COMPAN	PRIVATE LIMITED VS. REGISTRAR OF			Order not show and affidavit missing	
5236	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN					
5237	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES ACT)/181(ND)2023	REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
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				COMPANY APPEAL(COMPAN	MDLR INFOTECH PRIVATE LIMITED VS.				
		071010203085202		IES	REGISTRAR OF			Order not show and affidavit missing	
5238	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
		071010203085202		APPEAL(COMPAN	PRIVATE LIMITED VS. REGISTRAR OF			Order not show and affidavit missing	
5239	21-03-2024	3(No.of Docs 3)	0710102030852023/4	_		Sec 252 (3)	4/4/2024	index missing in bookmarking	РСЅВНК
				COMPANY	MDLR INFOTECH				
				_	PRIVATE LIMITED VS.				
		071010203085202		IES	REGISTRAR OF	0.000 (0)		Order not show and affidavit missing	
5240	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
		071010203085202		APPEAL(COMPAN	PRIVATE LIMITED VS. REGISTRAR OF			Order not show and affidavit missing	
5241	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023		Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
				•	PRIVATE LIMITED VS.				
5242	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES ACT)/181(ND)2023	REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК
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				COMPANY APPEAL (COMPAN	MDLR INFOTECH PRIVATE LIMITED VS.				
		071010203085202		IES `	REGISTRAR OF			Order not show and affidavit missing	
5243	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
		071010203085202		APPEAL(COMPAN	PRIVATE LIMITED VS. REGISTRAR OF			Order not show and affidavit missing	
5244	21-03-2024	3(No.of Docs 3)	0710102030852023/4			Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
· <u> </u>				COMPANY	MDLR INFOTECH				
				APPEAL(COMPAN	PRIVATE LIMITED VS.				
5245	24 02 2024	071010203085202 3(No.of Docs 3)		IES	REGISTRAR OF	Soc 252 (2)	4/4/2024	Order not show and affidavit missing	РСЅВНК
J 2 40	21-03-2024	3(NO.01 DOCS 3)	0710102030852023/4	ACT// 101(ND)2023	COMPANIES	Sec 252 (3)	4/4/2024	index missing in bookmarking	POSDIK
				COMPANY	MDLR INFOTECH				
		071010203085202		IES	PRIVATE LIMITED VS. REGISTRAR OF			Order not show and affidavit missing	
5246	21-03-2024	3(No.of Docs 3)	0710102030852023/4	ACT)/181(ND)2023		Sec 252 (3)	4/4/2024	index missing in bookmarking	PCSBHK
				COMPANY	MDLR INFOTECH				
		07404000000		,	PRIVATE LIMITED VS.				
5247	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	IES ACT)/181(ND)2023	REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	РСЅВНК

			COMPANY APPEAL(COMPAN	MDLR INFOTECH PRIVATE LIMITED VS.				
5248	071010203085202 21-03-2024 3(No.of Docs 3)	0710102030852023/4	IES	REGISTRAR OF	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5249	071010204895202 21-03-2024 3(No.of Docs 1)	0710102048952023/3	COMPANY PETITION IB (IBC)/371(ND)2023 CP(AA) MERGER	PRECISION FASHIONS	IBC Section 59		Order delay in filing double pagination numbering bookmarking not properly as per index	JAYANTSOOD
5250	071010210514202 9/12/2023 3(No.of Docs 0)	0710102105142023/1	AND AMALGAMATION(COMPANIES	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5251	071010201774202 16-03-2024 4(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)20 24	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
5252	071010210514202 9/12/2023 3(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5253	071010204557202 20-03-2024 2(No.of Docs 1)	0710102045572022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion		improper book marking and index missing with pagination compliance order missing	hitesh0119
5254	071010202971202 1/4/2024 3(No.of Docs 2)	0710102029712023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	3/4/2024	pagination missing in book marking as per index and need true copy of all annexures	rajeevahuja
5255	071010201774202 16-03-2024 4(No.of Docs 2)	0710102017742024/1	. , , ,	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED VINOD SHANKER	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
5256	071010211802202 20-03-2024 0(No.of Docs 2)	0710102118022020/2	COMPANY APPLICATION(CO MPANIES ACT)/818(PB)2020	SHRINGI VS. MCONVERGE SERVICES PRIVATE LIMITED	Sec. 242(4)	3/4/2024	book marking mandatory as per index reply order missing	ROHITRC0602
5257	071010201003202 20-03-2024 4(No.of Docs 1)	0710102010032024/1	. , , ,	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	3/4/2024	Order missing	azeem2112
5258	071010201563202 20-03-2024 2(No.of Docs 2)	0710102015632022/2 5	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
5259	071010201001202 20-03-2024 2(No.of Docs 2)	0710102010012022/2 5	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
5260	071010200995202 20-03-2024 2(No.of Docs 2)	0710102009952022/2 5	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill

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5261	9/12/2023	071010210514202 3(No.of Docs 0)	0710102105142023/1	AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5262	9/12/2023	071010210514202 3(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5263	29-03-2024	071010201624202 4(No.of Docs 1)	0710102016242024/1	COMPANY PETITION (COMPANIES ACT)/51(ND)2024	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PRIVATE LIMITED	Sec. 59	3/4/2024	book marking mandatory as per index	Paul@932
5264	21-03-2024	071010200448202 3(No.of Docs 2)	0710102004482023/4	INTERLOCUTORY APPLICATION (I.B.C)/296(ND)202 3	PRABHAKAR KUMAR VS. VINAY KUMAR SINGHAL	Sec 60(5)	3/4/2024	bookmarking pagination numbering missing as per index Order delay	lexforiconsulting
5265	16-03-2024	071010201774202 4(No.of Docs 2)	0710102017742024/1		BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
5266	9/12/2023	071010210514202 3(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5267	9/3/2024	071010200842202 2(No.of Docs 1)	0710102008422022/1		MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
5268	9/12/2023	071010210514202 3(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5269	9/12/2023	071010210514202 3(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5270	9/12/2023	071010210514202 3(No.of Docs 0)	0710102105142023/1	CP(ÁA) MÉRGER AND AMALGAMATION(COMPANIES	RELIGARE BROKING	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5271		071010201774202 4(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)20		Application under any other provisions- IBC		bookmarking pagination numbering missing as per index Order delay	akshaygoel
5272	9/3/2024	071010200842202 2(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)202 2	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
5273	9/3/2024	071010200842202 2(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)202	MR. MANBIR SINGH CHAWLA -	Application under any other provisions- IBC		Order delay in filing	adv.ahsan.cs

5274	22-03-2024	071010205383202 2(No.of Docs 2)	0710102053832022/2 0	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2024	pagination missing in book marking and notary mismatched address need true copy of all annexures and compliance order missing	CKM Partners
5275	9/3/2024	071010200842202 2(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)202 2	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
		071010208758202		INTERLOCUTORY APPLICATION (I.B.C)/5525(ND)20	PROFESSIONAL OF			book marking mandatory as per index	
5276	20-03-2024	3(No.of Docs 1)	0710102087582023/1	23	PRIVATE LIMITED	Sec 60(5)	3/4/2024	compliance order missing	shubhampaliwal
5277	9/12/2023	071010210514202 3(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5278	29-03-2024	071010209123202 2(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL SAIVI FINANCE	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
5279	19-03-2024	071010210968202 3(No.of Docs 2)	0710102109682023/2	COMPANY PETITION IB (IBC)/24(ND)2024	PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec	2/4/2024	mention the name of advocate on vakalatanama and reply order missing of nclt	pranay@legalpanda.ir
5280	29-03-2024	071010209123202 2(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
5281	14-03-2024	071020041389201 7(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017		Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
5282	14-03-2024	071020041389201 7(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
5283	14-03-2024	071020041389201 7(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
5284	14-03-2024	071020041389201 7(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017		Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
5285	30-03-2024	071010200165202 4(No.of Docs 3)	0710102001652024/1	INTERLOCUTORY APPLICATION (I.B.C)/118(ND)202	PROFESSIONAL OF	Sec 60(5)	2/4/2024	double pagination numbering Wrong	advshivanshu

5286	29-03-2024	071010209123202 2(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
				CP(AA) MERGER AND					
				AMALGAMATION(
		071010201941202		COMPANIES	SHANT INVESTMENTS	Sec. 230-232 -		bookmarking mandatory notary	
287	20-03-2024	4(No.of Docs 1)	0710102019412024/1	ACT)/17(ND)2024	PRIVATE LIMITED	Second Motion	2/4/2024	mismatch Order missing	Deepaliadvocate
				COMPANY	IDBI BANK LIMITED VS.				
		071010209123202		PETITION IB	SMT SANGEETA				
88	29-03-2024	2(No.of Docs 1)	0710102091232022/4	(IBC)/878(PB)2022	AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
				INTERLOCUTORY	JUNIPER GREEN	Application			
				APPLICATION	THREE PVT. LTD VS.	under any			
289	21 03 2024	071010209631202 3(No.of Docs 2)	0710102096312023/1	(I.B.C)/5991(ND)20 23	M/S. SHREE RADHE GOVIND ENERGY	other provisions- IBC	2/4/2024	bookmarking mandatory need every pages sign	mohitdram
.03	21-03-2024	3(NO.01 DOCS 2)	0710102030312023/1	23	HERO FINCORP	provisions- ibc	2/4/2024	pages sign	momturam
					LIMITED VSMR. VIKAS				
				INTERLOCUTORY APPLICATION	GARG LIQUIDATOR OF M/S HEMA				
		071010208198202			ENGINEERING				
290	21-03-2024	3(No.of Docs 2)	0710102081982023/1	23	INDUSTRIES LIMITED	Sec 60(5)	2/4/2024	need every pages sign	SSA2022
				INTERLOCUTORY APPLICATION					
		071010202956202	0710102029562023/1	(I.B.C)/2144(ND)20					
91	19-03-2024	3(No.of Docs 1)	4	23	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
				INTERLOCUTORY APPLICATION					
		071010202956202	0710102029562023/1	(I.B.C)/2144(ND)20					
292	19-03-2024	3(No.of Docs 1)	4	23	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
				COMPANY	DHIRENDER NATH VS.			Bookmarking mandatory as per index	
		071010200462201	0710102004622019/1	COMPANY PETITION IB	JC WORLD HOSPITALITY PRIVATE	IBC under Sec		sign and true copy need every page reply order missing and need type copy	
293	19-03-2024	9(No.of Docs 2)	9	(IBC)/256(ND)2019		7	1/4/2024	of hindi pages	knsjcw2024
				COMPANY	UNION OF INDIA				
				PETITION	THROUGH SFIO VS.				
		071010202723202	0710102027232021/4	(COMPANIES	AARTI MARKETING				
94	16-03-2024	1(No.of Docs 1)	9	ACT)/109(PB)2021	PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama	mohitseth
					KALPA COMMERCIAL			improper book marking as per index	
					LIMITED VS.			with pagination and notary mismatched	
				COMPANY	MERATASK			address and compliance order missing	
295	28-03-2024	071010208656202 3(No.of Docs 1)	0710102086562023/6	PETITION IB (IBC)/637(ND)2023	ENTERPRISES PRIVATE	IBC under Sec	1/4/2024	and need sign of every pages of annexures	trscompsecy
	20-00-2024	O(NO.OI BOCS 1)	071010200000202070	(IBO)/00/ (NB)2020	LIMITED	•	17-472-02-4	unicxures	uscompaccy
				RESTORATION	M/S HSB AGRO				
		071010209786202		APPLICATION (COMPANIES	INDUSTRIES PVT. LTD. VS. MR. MALIRAM	Rule 11 of		last Order missing bookmarking pagination numbering missing as per	
296	18-03-2024	3(No.of Docs 1)	0710102097862023/7	ACT)/63(ND)2023	BILWAL	NCLT	1/4/2024	index	ashishd530
		,		, , ,					
				COMPANY PETITION	SANGEETA HIMMATRAMKA VS.			Need sign and true copy of every page	
		071010209342202		(COMPANIES	WELCOME PROBUILD	Sec. 58(3),Sec.		of both annexures and page 3 to 16 and	
297	20-03-2024	3(No.of Docs 1)	0710102093422023/2	ACT)/12(ND)2024	PRIVATE LIMITED	59	1/4/2024	compliance order delay	LSPASSOCIATES
				COMPANY	LINION OF INDIA				
				COMPANY PETITION	UNION OF INDIA THROUGH SFIO VS.			book marking mandatory as per index	
		071010202723202	0710102027232021/5	(COMPANIES	AARTI MARKETING			mention the name of client and date on	
298	20-03-2024	1(No.of Docs 2)	3	ACT)/109(PB)2021	PRIVATE LIMITED	Sec 241 (2)	1/4/2024	vakalatanama and reply order missing	adv_santoshk

5299	20-03-2024	071010200496202 4(No.of Docs 1)	0710102004962024/3	INTERLOCUTORY APPLICATION (I.B.C)/865(ND)202	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	1/4/2024	Welfare ticket 3rs court fee missing in vakalatnama	SHIVAM@123
				INTERLOCUTORY					_
		071010202956202	0710102029562023/1	APPLICATION (I.B.C)/2144(ND)20					
5300	19-03-2024	3(No.of Docs 1)	4	(I.B.C)/2144(ND)20	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
5301	20-03-2024	071010209342202 3(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec.	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
				INTERLOCUTORY APPLICATION	MANISH SINGH VS.				
		071010201743202		(I.B.C)/1109(PB)20	SARE GURUGRAM PVT				
5302	30-03-2024	3(No.of Docs 3)	0710102017432023/4		LTD THROUGH RP	Sec 60(5)	1/4/2024	sign of every page of reply page 1 to 11	wamikatrehan
		071010202956202	0710102029562023/1	INTERLOCUTORY APPLICATION					
5303	19-03-2024	3(No.of Docs 1)	4	(I.B.C)/2144(ND)20 23	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
5304	19-03-2024	071010205923202 3(No.of Docs 2)	0710102059232023/1	COMPANY APPEAL(COMPAN IES ACT)/176(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SONALI CONSTRUCTIONS PVT LTD)	Sec 252 (1) - By Government Body	1/4/2024	book marking mandatory as per index and index missing in pdf. need sign and true copy of every pages of file compliance order missing	Lalitmhn00
5305	18-03-2024	071010241041201 7(No.of Docs 1)	0710102410412017/1 9	COMPANY PETITION IB (IBC)/16(PB)2017	ANIL MAHINDROO & ANR. VS EARTH ICONIC INFRASTRUCTURES	IBC under Sec	1/4/2024	bookmarking mandatory	ajayjain72
5306	28-03-2024	071010208656202 3(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy
				COMPANY				Order missing data missing in	
5307	18-03-2024	071010210063202 3(No.of Docs 2)	0710102100632023/4	COMPANY PETITION IB (IBC)/709(ND)2023	INDIAN BANK VS. JITENDRA KEJRIWAL	Section 95(1)	1/4/2024	Order missing , date missing in vakalatnama, 32 to 46 in hindi pages translation in english	APMG407
5308	20-03-2024	071010209342202 3(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024 INTERLOCUTORY	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
5309	30-03-2024	071010201021202 4(No.of Docs 2)	0710102010212024/1	APPLICATION (I.B.C)/478(ND)202	ASGI PROPERTIES PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	1/4/2024	notary mismatch with affidavit	advshivanshu
5310	30-03-2024	071010200861202 2(No.of Docs 1)	0710102008612022/6	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	1/4/2024	bookmarking compulsory with page numbering.	advocatevinod
5311		071010208656202 3(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE		1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy

5312	20-03-2024	071010202723202 1(No.of Docs 2)	0710102027232021/5 2	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention date and name of client on vakalatanama reply order missing	adv_santoshk
		071010202723202	0710102027232021/4	COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING				
5313	16-03-2024	1(No.of Docs 1)	8	ACT)/109(PB)2021	PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama	mohitseth
5314	20-03-2024	071010209342202 3(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
315	18-03-2024	071010217181201 9(No.of Docs 2)	0710102171812019/1 4	COMPANY PETITION IB (IBC)/243(PB)2020	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD.	IBC Under Sec	1/4/2024	need every pages sign put on ticket blank side in vakalatnama	contact.shepherdla
5316	28_02_2024	071010208656202 3(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE	IBC under Sec	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy
5317		071010205113202 2(No.of Docs 2)	071010205656202376 0710102051132022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED VS. KBN INFRASTRUCTURE PRIVATE LIMITED	` '	1/4/2024	need sing and true copy of every pages and compliance order missing	rrglawoffice
		071010207433202		TRANSFER APPLICATION	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY	Rule16(d),NCL T Rules,2016		last Order missing all pages true copy	
318		2(No.of Docs 2) 071010207765202	0710102074332022/5	COMPANY PETITION IB	PRIVATE LIMITED ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE	IBC under Sec	1/4/2024	missing in Annexure	srcolegal
5319		3(No.of Docs 2) 071010200085202 4(No.of Docs 2)	07101020077652023/9 0710102000852024/2	COMPANY PETITION IB (IBC)/33(ND)2024	M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR VS. LAIBA INTERNATIONAL PRIVATE LIMITED	IBC under Sec	1/4/2024	Pagination missing in book marking and sign of every page of reply page 1 to 20 need sign and true copy of all annexures write the name of advocate on vakalatanama and reply order missing.	knlegal
		071010206953202		COMPANY PETITION (COMPANIES	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE	Sec. 241(1),Sec.			
5321	16-03-2024	2(No.of Docs 2)	0710102069532022/4	ACT)/155(ND)2022	LIMITED	242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmai
		071012001264201	0710120012642018/2	•	JACOB MATHEW VS.			bookmarking mandatory, compliance	
5322	11/3/2024	8(No.of Docs 2)	7	ACT)/384(PB)2018	MR A V GEORGE	Sec. 245	30-03-2024	Order missing	advphilipmathew

5323	11/3/2024	071012001264201 8(No.of Docs 2)	0710120012642018/2 7	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
5324	11/3/2024	071012001264201 8(No.of Docs 2)	0710120012642018/2 7	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
5325	11/3/2024	071012001264201 8(No.of Docs 2)	0710120012642018/2 7	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
5326	13-03-2024	071010210911201 9(No.of Docs 2)	0710102109112019/1 1	COMPANY PETITION IB (IBC)/1941(ND)201 9	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. JASMINE BUILDMART PRIVATE LIMITED	IBC Under Sec	30-03-2024	bookmarking mandatory and index missing	prashantkatara
5327	11/3/2024	071010211458202 0(No.of Docs 1)	0710102114582020/1 3	INTERLOCUTORY APPLICATION (I.B.C)/5534(ND)20 20	SURESH KUMAR JAIN VS. VENUS INDIA ASSET FINANCE PVT. LTD.	Sec 30	30-03-2024	bookmarking mandatory Order missing	palashsinghai
5328	16-03-2024	071010202723202 1(No.of Docs 1)	0710102027232021/4 6	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	30-03-2024	1rs court fee in vakalatnama	mohitseth
5329	16-03-2024	071010202723202 1(No.of Docs 1)	0710102027232021/4 7	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	30-03-2024	1rs court fee in vakalatnama	mohitseth
5330	15-03-2024	071010205649202 1(No.of Docs 2)	0710102056492021/9	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.VIBU VENKATSUBRAMANIAN	Section 95(1)	30-03-2024	Order missing and need every pages sign	akshaygupta
5331	15-03-2024	071010205650202 1(No.of Docs 2)	0710102056502021/9	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHANDR ASEKAR	Section 95(1)	30-03-2024	Order missing, need every pages sign	akshaygupta
5332	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5		GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5333	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5		GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5334	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5		GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5335	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5		GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti

5336	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	, , ,	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5337	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	, , ,	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5338	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	, , , ,	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5339	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	, , ,	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5340	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	, , , ,	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5341		071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC		compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5342		071010206433202 1(No.of Docs 2)	0710102064332021/5	, , ,	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC		compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5343	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5		GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5344	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	, , ,	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5345	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	, , , ,	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5346	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5347	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5348			0710102076002021/1 9	COMPANY	MANISH ANEJA & ORS VS. REVITAL REALITY	IBC under Sec	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign	v.siddharth15

5349	12/3/2024	071010208557202 1(No.of Docs 2)	0710102085572021/9	, , , ,	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	30-03-2024	last Order missing, need every pages sign	niclegal
5350	14-03-2024	071010200861202 2(No.of Docs 1)	0710102008612022/5	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	30-03-2024	book marking mandatory as per index and and put ticket on blank side on vakalatanama	singhbhupendra1896
5351	13-03-2024	071010204252202 2(No.of Docs 1)	0710102042522022/1 0	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	30-03-2024	require sign and true copy pages 3 to 9 and compliance order delay	ABHISHEKNEGI
5352	16-03-2024	071010206953202 2(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
5353	16-03-2024	071010206953202 2(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
5354	16-03-2024	071010206953202 2(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
5355		071010207790202 2(No.of Docs 2)	0710102077902022/9	COMPANY PETITION (COMPANIES	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE	Sec. 58(3)	30-03-2024	bookmarking not properly done	nsachambers
5356	15.03.2024	071010207750202 2(No.of Docs 2)	0710102077502022/9	COMPANY PETITION (COMPANIES ACT)/184(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE	Sec. 58(3)	30-03-2024	bookmarking not properly as per index	nsachambers
5357		071010207932202 2(No.of Docs 1)	0710102079322022/3	COMPANY PETITION IB	SUNIL KUMAR GUPTA VS. PUNJAB NATIONAL	Section 94(1)	30-03-2024	Order delay in filing	abhi4064
5358	12/3/2024	071010209515202 2(No.of Docs 2)	0710102095152022/5	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec	30-03-2024	need every page sign of file	manishakaria
5359	12/3/2024	071010209515202 2(No.of Docs 2)	0710102095152022/4	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec	30-03-2024	bookmarking mandatory, Order missing,need every pages sign	manishakaria
5360		071010200370202 3(No.of Docs 2)	0710102003702023/1	COMPANY APPLICATION(CO MPANIES	MS. SHAINA VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED DRIP CAPITAL	Rule 11 of NCLT	30-03-2024	sign on written submission page 1 to 10, compliance order missing	viditjain
5361	15-03-2024	071010201524202 3(No.of Docs 2)	0710102015242023/1 0	COMPANY PETITION IB (IBC)/171(ND)2023	SERVICES INDIA LLP VS. UNISOURCE TRADING (INDIA)	IBC under Sec	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign and True copy affidavit missing Order missing	Shiv1982

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5362	15-03-2024	3(No.of Docs 1)	0710102059322023/8	(IDC)/1/0(ND)2023	PRAMA HIKVISION	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5363	15-03-2024	3(No.of Docs 1)	0710102059322023/8	(IBC)/176(ND)2023	LIMITED	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5364	15-03-2024	3(No.of Docs 1)	0710102059322023/8	(IBC)/176(ND)2023	LIMITED	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5365	15-03-2024	3(No.of Docs 1)	0710102059322023/8	(IBC)/176(ND)2023	LIMITED	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5366	15-03-2024	3(No.of Docs 1)	0710102059322023/8	(IBC)/176(ND)2023	LIMITED	provisions-IBC	30-03-2024	in affidavit	RAVI4568
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5368	15-03-2024	3(No.of Docs 1)	0710102059322023/8		LIMITED	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5372	15-03-2024	3(No.of Docs 1)	0710102059322023/8	(IBC)/176(ND)2023	LIMITED	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5373	15-03-2024		0710102059322023/8	APPLICATION			30-03-2024		RAVI4568
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5373	15-03-2024		0710102059322023/8	APPLICATION	LIMITED PRAMA HIKVISION	provisions- IBC	30-03-2024		RAVI4568
5373	15-03-2024		0710102059322023/8	APPLICATION (IBC)/176(ND)2023	LIMITED PRAMA HIKVISION INDIA PRIVATE LIMITED	provisions- IBC Application	30-03-2024	in affidavit	RAVI4568

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5375	15-03-2024	3(No.of Docs 1)	0710102059322023/8	(IBC)/176(ND)2023	LIMITED	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5377	15 02 2024	3(No.of Docs 1)	0710102059322023/8	_	LIMITED	provisions- IBC	20 02 2024	in affidavit	RAVI4568
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5379	15-03-2024	3(No.of Docs 1)	0710102059322023/8	(IBC)/176(ND)2023	LIMITED	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5380	15-03-2024	3(No.of Docs 1)	0710102059322023/8	_	LIMITED	provisions- IBC	30-03-2024	in affidavit	RAVI4568
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5387	14-03-2024 3(No.of Docs 3)	0710102076712023/7	(IBC)/37(PB)2023	AND ORS	IBC	30-03-2024	order missing	ekanshmishra
5388	071010208129202 15-03-2024 3(No.of Docs 1)	0710102081292023/2	COMPANY APPLICATION(CO MPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of	30-03-2024	bookmarking mandatory	atreadvocate
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5397	071010210186202 12/3/2024 3(No.of Docs 3)	0710102101862023/1	COMPANY PETITION (COMPANIES	RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory, Order missing	syrces
3331	12/3/2024 S(NO.01 DOCS 3)	07 10 102 10 1002023/1	, , ,	M/S. COSMO WORLD VS. VICTORY ELECTRIC	Z-72(*)	30-03-2024	DOOKHIAI KIII Y HAIIUALOI Y, OI UEI HIISSIIIY	341663
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5403	18-03-2024	3(No.of Docs 2)	0710102082072023/1	(IBC)/723(ND)2023	D	9	30-03-2024	Order delay in filing	msajurieco
3403	10-03-2024	3(140.01 DOCS 2)	07 10 10 200 207 202 371	(100)/123(110)2023	M/S. COSMO WORLD	3	30-03-2024	Order delay in ming	msajuneco
					VS. VICTORY ELECTRIC				
				COMPANY	VEHICLES				
		071010208207202		PETITION IB	INTERNATIONALLIMITE	IBC Under Sec			
5404	18-03-2024	3(No.of Docs 2)	0710102082072023/1		D	9	30-03-2024	Order delay in filing	msajurieco
0404	10-00-2024	O(140:01 D003 2)	07 10 10 200 207 20 207 1	(IDO)//ZO(ND)ZOZO	M/S. COSMO WORLD		00-00-2024	Order delay in ming	maganeco
					VS. VICTORY ELECTRIC				
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5405	18-03-2024	3(No.of Docs 2)	0710102082072023/1	(IBC)/723(ND)2023	D	9	30-03-2024	Order delay in filing	msajurieco
0.100	10 00 2024	O(110:01 2000 2)	011010200201202011	(150)//120(115)2020	M/S. COSMO WORLD		00 00 2024	Craci aciay iii iiiiig	modjanooo
					VS. VICTORY ELECTRIC				
				COMPANY	VEHICLES				
		071010208207202		PETITION IB	INTERNATIONALLIMITE	IBC Under Sec			
5406	18-03-2024	3(No.of Docs 2)	0710102082072023/1	_		9	30-03-2024	Order delay in filing	msajurieco
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					VS. VICTORY ELECTRIC				
				COMPANY	VEHICLES				
		071010208207202		PETITION IB	INTERNATIONALLIMITE	IBC Under Sec			
5407	18-03-2024	3(No.of Docs 2)	0710102082072023/1	(IBC)/723(ND)2023	D	9	30-03-2024	Order delay in filing	msajurieco
					M/S. COSMO WORLD			1 3	-
					VS. VICTORY ELECTRIC				
				COMPANY	VEHICLES				
		071010208207202		PETITION IB	INTERNATIONALLIMITE	IBC Under Sec			
5408	18-03-2024	3(No.of Docs 2)	0710102082072023/1	(IBC)/723(ND)2023	D	9	30-03-2024	Order delay in filing	msajurieco
		. ,		, , , ,	M/S. COSMO WORLD				
					VS. VICTORY ELECTRIC				
				COMPANY	VEHICLES				
		071010208207202		PETITION IB		IBC Under Sec			
5409	18-03-2024	3(No.of Docs 2)	0710102082072023/1	(IBC)/723(ND)2023		9	30-03-2024	Order delay in filing	msajurieco
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					VS. VICTORY ELECTRIC				
				COMPANY	VEHICLES				
		071010208207202		PETITION IB	INTERNATIONALLIMITE	IBC Under Sec			
5410	18-03-2024	3(No.of Docs 2)	0710102082072023/1	(IBC)/723(ND)2023		9	30-03-2024	Order delay in filing	msajurieco
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					VS. VICTORY ELECTRIC				
				COMPANY	VEHICLES				
		071010208207202		PETITION IB	INTERNATIONALLIMITE	IBC Under Sec			
5411	18-03-2024	3(No.of Docs 2)	0710102082072023/1			9	30-03-2024	Order delay in filing	msajurieco
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COMPANY PETITION IS BC Under Sec 9 30-03-2024 Order delay in filling	msajurieco Pradeep@123
S412 18-03-2024 3(No.of Docs 2) 0710102082072021 (IBC)/T23(ND))2023 D NS. COSMO WORLD VS. VICTORY ELECTRIC COMPANY PETITION IB (IBC)/T23(ND))2023 D O7101020820720231 (IBC) Under Sec 9 O7101020820720231 (IBC)/T23(ND))2023 D O7101020820720231 (IBC)/T23(ND))2023 D O7101020820720231 (IBC)/T23(ND))2023 D O7101020820720231 (IBC)/T23(ND))2023 D O7101020820720231 (IBC)/T23(ND))2023 D O710102105402023 (IBC)/T23(ND))2023 D O710102105402023 (IBC)/T23(ND))2024 PRIVATE LIMITED IBC Section 59 30-03-2024 Order delay in filling O71010210540202 (IBC)/T23(ND))2024 PRIVATE LIMITED IBC Section 59 O710102105402023 (IBC)/38(ND))2024 PRIVATE LIMITED IBC Section 59 O710102105402023 O7101021054020231 (IBC)/38(ND))2024 PRIVATE LIMITED IBC Section 59 O7101021054020231 (IBC)/38(ND))2024 PRIVATE LIMITED IBC Section 59 O7101021054020231 (IBC)/38(ND))2024 PRIVATE LIMITED IBC Section 59 O7101021054020231 (IBC)/38(ND))2024 PRIVATE LIMITED IBC Section 59 O7101021054020231 O7101021054020231 (IBC)/38(ND))2024 PRIVATE LIMITED IBC Section 59 O7101021054020231 O7101021054020231 (IBC)/38(ND))2024 PRIVATE LIMITED IBC Section 59 O7101021054020231 O7101021054	msajurieco Pradeep@123
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Services company	Pradeep@123
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5419 1/3/2024 3(No.of Docs 1) 0710102105402023/2 (IBC)/38(ND)2024 PRIVATE LIMITED IBC Section 59 30-03-2024 Order delay POSITIVE DEVELOPMENT TRUSTEESHIP 071010210540202 PRIVATE LIMITED IBC Section 59 30-03-2024 Order delay Order delay POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PETITION IB SERVICES COMPANY POSITIVE DEVELOPMENT TRUSTEESHIP OFFICIAL PROPERTY PETITION IB SERVICES COMPANY POSITIVE DEVELOPMENT TRUSTEESHIP OFFICIAL PROPERTY OFFICIAL PR	
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5420 1/3/2024 3(No.of Docs 1) 0710102105402023/2 (IBC)/38(ND)2024 PRIVATE LIMITED IBC Section 59 30-03-2024 Order delay	Pradeep@123
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5421 1/3/2024 3(No.of Docs 1) 0710102105402023/2 (IBC)/38(ND)2024 PRIVATE LIMITED IBC Section 59 30-03-2024 Order delay	Pradeep@123
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5422 1/3/2024 3(No.of Docs 1) 0710102105402023/2 (IBC)/38(ND)2024 PRIVATE LIMITED IBC Section 59 30-03-2024 Order delay	Pradeep@123
MS KALIBER	
ASSOCIATES PVT LTD	
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THROUGH ITS	
LIQUIDATOR MR.	
COMPANY MOHAN LAL JAIN VS.	
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				COMPANY					
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5424	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
		,		COMPANY		. ,			
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5425	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY					
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5426	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY					
				PETITION	SHRI BHAGWAN VATS	Sec.			
	44/0/0004	071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			0)//0//0/0/
5427	11/3/2024	3(No.of Docs 1)	0710102109522023/1		PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY	CUDI BUACWANI VATO	800			
		074040040052202		PETITION	SHRI BHAGWAN VATS	Sec.			
F 400	44/0/0004	071010210952202	07404004005000004	(COMPANIES	VS. UDAANSURE	241(1),Sec.	20 02 2024	Onder delevin filing	CVIDKOE27A
5428	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024 COMPANY	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5429	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
3429	11/3/2024	3(NO.OI DOCS I)	07 10102109522023/1	COMPANY	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filling	CTIPK2937A
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5430	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
3430	11/3/2024	3(110.01 D003 1)	07 10 102 103322023/1	COMPANY	TRIVATE LIMITED	272(7)	30-03-2024	Order delay in ming	0111 K2337A
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5431	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
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				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5432	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
		` '		COMPANY					
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5433	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY				_	
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5434	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY					
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5435	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY					
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5436	11/3/2024	3(No.of Docs 1)	0710102109522023/1		PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY					
				PETITION	SHRI BHAGWAN VATS	Sec.			
		071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			
5437	11/3/2024	3(No.of Docs 1)	0710102109522023/1		PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY	OUDI DUA OVICE	0			
				PETITION	SHRI BHAGWAN VATS	Sec.			
- 40-	44/0/222	071010210952202		(COMPANIES	VS. UDAANSURE	241(1),Sec.			0)/(D)/20000
5438	11/3/2024	3(No.of Docs 1)	0710102109522023/1	ACT)/2(ND)2024	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	CYIPK2537A
				COMPANY	OUDI DUA OWANI WATO	0			
1		074040040050000		PETITION	SHRI BHAGWAN VATS	Sec.			
	11/3/2024	071010210952202 3(No.of Docs 1)	0710102109522023/1	(COMPANIES	VS. UDAANSURE PRIVATE LIMITED	241(1),Sec.	20.02.2024	Order delevin filler	CYIPK2537A
5439			, 10107104677077/1	ACTIVATION 11120124	PRIVATE LIMITED	242(4)	30-03-2024	Order delay in filing	11: YIDK 2537 A

5440	14-03-2024	071010200219202 4(No.of Docs 1)	0710102002192024/1	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9 30-03-2024	compliance order delay in filing	WB352010
5441	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5442	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5443	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION (I.B.C)/437(ND)202	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5444	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5445	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5446	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5447	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5448	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5449	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064
5450	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	APPLICATION	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC 30-03-2024	Order delay	abhi4064

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5451	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)202 4	BHATIA RESOLUTION PROFESSIONAL VS.	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5452	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5453	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5454	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5455	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5456	12/2/2024	071010200211202 4(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5457	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5458	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5459	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION PROFESSIONAL VS.	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5460	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5461	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

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5462	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5463	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5464	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5465	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5466	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION PROFESSIONAL VS.	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5467	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5468	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5469	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	, , , ,	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5470	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION PROFESSIONAL VS.	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5471	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5472	12/2/2024	071010200210202 4(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

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				COMPANY		Saa EO Saa			
				COMPANY PETITION	CHAVI TOLANI VS.	Sec. 59,Sec. 241(1),Sec.			
		071010200505202		(COMPANIES	KAMALASHA EXPORTS	242(4),Section			
5473	13-03-2024	4(No.of Docs 1)	0710102005052024/3	•	PRIVATE LIMITED	56	30-03-2024	bookmarking mandatory, Order missing	svrccs
	10 00 2021	.(01.101.0200002020			Sec 252		gg	
				COMPANY	INCOME TAX OFFICER	(3),Sec 252 (1)			
				APPEAL(COMPAN	WARD 13(1) NEW DELHI	- By			
		071010200555202		IES	VS. REGISTRAR OF	Government		bookmarking pagination numbering as	
5474	15-03-2024	4(No.of Docs 2)	0710102005552024/1	ACT)/23(ND)2024	COMPANIES DELHI	Body	30-03-2024	per index , Order delay in filing	Shlokchandra@123
					DEUTSCHE BANK				
				COMPANY	VSMR. TARUN JAIN (LIQUIDATOR M/S				
		071010200869202		APPEAL	OVERNITE EXPRESS				
5475	4/3/2024	4(No.of Docs 1)	0710102008692024/1		LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
		,		, , , ,	DEUTSCHE BANK			, , , , , , , , , , , , , , , , , , ,	
					VSMR. TARUN JAIN				
				COMPANY	(LIQUIDATOR M/S				
		071010200869202		APPEAL	OVERNITE EXPRESS				
5476	4/3/2024	4(No.of Docs 1)	0710102008692024/1	(IBC)/6(ND)2024	LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
					DEUTSCHE BANK VSMR. TARUN JAIN				
				COMPANY	(LIQUIDATOR M/S				
		071010200869202		APPEAL	OVERNITE EXPRESS				
5477	4/3/2024	4(No.of Docs 1)	0710102008692024/1		LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
		,		, , , ,	DEUTSCHE BANK			, , , , , , , , , , , , , , , , , , ,	
					VSMR. TARUN JAIN				
				COMPANY	(LIQUIDATOR M/S				
		071010200869202		APPEAL	OVERNITE EXPRESS				
5478	4/3/2024	4(No.of Docs 1)	0710102008692024/1	(IBC)/6(ND)2024	LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
				INTERLOCATORY					
				APPLICATION(CO					
		071010200962202		MPANIES	PRAYAG EXIM PRIVATE	Rule 11 of			
5479	12/3/2024	4(No.of Docs 2)	0710102009622024/1	ACT)/82(ND)2024	LIMITED	NCLT	30-03-2024		CSSHARAD
					ENGINEERED FACILITY				
					MANAGEMENT				
				INTERLOCUTORY	SERVICES VS. EVAN MULTISPECIALITY				
				APPLICATION	HOSPITAL &				
		071010201040202		(I.B.C)/836(ND)202		Rule 11 of			
5480	12/3/2024	4(No.of Docs 1)	0710102010402024/2	. , , ,	PVT LTD	NCLT, 2016	30-03-2024	bookmarking mandatory Order missing	bajpaianand24
	1=101=0=1	(INTERLOCUTORY		,		gg	
				APPLICATION				need every pages sign and true copy	
		071010201462202		(I.B.C)/781(ND)202	GAUTAM SINGHAL VS.			missing in Annexure Order missing put	
5481	13-03-2024	4(No.of Docs 2)	0710102014622024/2	4	RAVI MITTAL	19(2)	30-03-2024	on tickets blank side in vakalatanama	LQRAJIVBAJAJ
				INTERLOCUTORY				to do construction to be a fine of	
		074040204705000		APPLICATION	DANKA I NADANO VO			index missing in book marking and	
E400	12/2/2024	071010201765202	0740402047652024/2	. , , ,	PANKAJ NARANG VS.	Soc 60/5)	20 02 2024	incomplete book marking and	Hariahtana: 279
5482	12/3/2024	4(No.of Docs 2)	0710102017652024/2	44	SUMIT KUMAR KHANNA	Sec 60(5)	30-03-2024	compliance order delay.	Harishtaneja78
				COMPANY	ADA FOOD AND				
		071010207475202		PETITION IB	RESTAURANTS	IBC Under Sec			
5483	13-03-2024	0(No.of Docs 1)	0710102074752020/4		PRIVATE LIMITED	10	30-03-2024	put on Ticket blank side in Vakalatnama	Ajay Pratap Singh
		•			WORLDWIDE				
					REALTORS PRIVATE				
				COMPANY	LIMITED VS.				
		07404000000000		APPEAL(COMPAN					
5484	11/2/2024	071010209635202	0710102096352022/4	IES	COMPANIES NCT OF	Soc 252 (2)	20 03 2024	Order delay in filing	PCSBHK
5484	11/3/2024	2(No.of Docs 3)	0110102096352022/4	ACT)/24/(ND)2022	DELITI & HAKTANA	Sec 252 (3)	29-03-2024	Order delay in filing	LO9DUV

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					REALTORS PRIVATE				
				COMPANY	LIMITED VS.				
		071010209635202		APPEAL(COMPAN	REGISTRAR OF COMPANIES NCT OF				
5485	11/3/2024	2(No.of Docs 3)	0710102096352022/4			Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
					WORLDWIDE			-	
				COMPANY	REALTORS PRIVATE LIMITED VS.				
				APPEAL(COMPAN	REGISTRAR OF				
		071010209635202		IES	COMPANIES NCT OF				
5486	11/3/2024	2(No.of Docs 3)	0710102096352022/4	ACT)/247(ND)2022		Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
					WORLDWIDE REALTORS PRIVATE				
				COMPANY	LIMITED VS.				
				APPEAL(COMPAN	REGISTRAR OF				
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5487	11/3/2024	2(No.of Docs 3)	0710102096352022/4	AC1)/247(ND)2022	DELHI & HARYANA WORLDWIDE	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
					REALTORS PRIVATE				
				COMPANY	LIMITED VS.				
		074040200625202		APPEAL(COMPAN					
5488	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	1	COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
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				COMPANY PETITION	VIDHI SHARMA VS. GREEN BANANA	59,Sec. 241(1),Sec.			
		071010206679202		(COMPANIES	PROPERTIES PRIVATE	242(4),Sec.		compliance order delay in filing and 3 rs	
5489	17-01-2024	3(No.of Docs 3)	0710102066792023/6	ACT)/161(ND)2023	LIMITED	244(1)	29-03-2024	court fee missed on vakalatanama	Saurabh.balwani
					WORLDWIDE				
				COMPANY	REALTORS PRIVATE LIMITED VS.				
				APPEAL(COMPAN	REGISTRAR OF				
		071010209635202		IES	COMPANIES NCT OF				
5490	11/3/2024	2(No.of Docs 3)	0710102096352022/4	ACT)/247(ND)2022	DELHI & HARYANA WORLDWIDE	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
					REALTORS PRIVATE				
				COMPANY	LIMITED VS.				
				APPEAL(COMPAN	REGISTRAR OF				
5491	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	IES	COMPANIES NCT OF	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
3431	11/3/2024	2(110.01 2003 3)	07 10 10 20 30 33 20 22 74	A01/1241 (ND)2022	WORLDWIDE	Jec 232 (3)	23-03-2024	Order delay in ming	I CODIII
					REALTORS PRIVATE				
				COMPANY	LIMITED VS.				
		071010209635202		APPEAL(COMPAN	COMPANIES NCT OF				
5492	11/3/2024	2(No.of Docs 3)	0710102096352022/4	-		Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
					WORLDWIDE				
				COMPANY	REALTORS PRIVATE LIMITED VS.				
				APPEAL(COMPAN					
		071010209635202		IES	COMPANIES NCT OF				
5493	11/3/2024	2(No.of Docs 3)	0710102096352022/4	ACT)/247(ND)2022	DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
						Sec. 58(3),Sec.			
				COMPANY	VIDHI SHARMA VS.	59,Sec.			
				PETITION	GREEN BANANA	241(1),Sec.			
E404	17 04 2024	071010206679202	0740402066702022	(COMPANIES	PROPERTIES PRIVATE	242(4),Sec.	20.02.2024	compliance order delay in filing and 3 rs	Saurahh halwani
5494	17-01-2024	3(No.of Docs 3)	0710102066792023/6	ACT)/161(ND)2023	LIMITED PRATIBHA	244(1)	29-03-2024	court fee missed on vakalatanama	Saurabh.balwani
					PRINTOPACK PRIVATE				
				COMPANY	LIMITED VS.				
		071010206916202		APPEAL(COMPAN	REGISTRAR OF COMPANIES NCT OF			pagination missing in book marking and	
5495	8/8/2023	3(No.of Docs 0)	0710102069162023/1		DELHI AND HARYANA	Sec 252 (3)	29-03-2024	compliance order delay	
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5496	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs	Saurabh.balwani
5497		071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5498	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5499	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5500	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs	Saurabh.balwani
5501		071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5502	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs	Saurabh.balwani
5503	11/3/2024	071010205079202 2(No.of Docs 2)	0710102050792022/9	COMPANY PETITION IB	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI VS. LITEON ELECTRICALS LLP	IBC Under Sec	29-03-2024	book marking mandatory as per index sign of every page compliance order missing	prashantkatara
5504	16-03-2024	071010202723202 1(No.of Docs 1)	0710102027232021/5 0	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	28-03-2024	1rs court fee missing in vakaltnama	mohitseth
5505		071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion		bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c
5506	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c

5507	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c
5508	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c
5509	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c
5510	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c
5511	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c
5512	11/3/2024	071010203327202 3(No.of Docs 2)	0710102033272023/7	COMPANY PETITION (COMPANIES ACT)/176(ND)2023	T BANAMBAR PATRA VS. TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-03-2024	Wrong file	csjena
5513	11/3/2024	071010205180202 3(No.of Docs 2)	0710102051802023/2	COMPANY APPLICATION(CO MPANIES ACT)/203(ND)2023	TARUN BATRA	Rule 11 of NCLT	28-03-2024	add compliance order -missing	spsc
5514	6/3/2024	071010203874202 2(No.of Docs 2)	0710102038742022/1 2	APPLICATION	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS		28-03-2024	reply order delay in filing	SALUJA
5515	6/3/2024	071010203874202 2(No.of Docs 2)	0710102038742022/1 2	APPLICATION	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA

5527	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail
5526	19-03-2024	071010207654202 3(No.of Docs 2)	0710102076542023/9	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec	28-03-2024	page 10 notary mismatched and compliance order missing	kamal724
525	20-03-2024	071010200024202 3(No.of Docs 2)	0710102000242023/4	APPLICATION (I.B.C)/185(ND)202	(APPLICATION FOR RECOVERY OF CIRP COST) VS. HI-TECH INTERNATIONAL	Sec 60(5)	28-03-2024	Order delay in filing	shreyas
524	16-03-2024	071010202723202 1(No.of Docs 1)	0710102027232021/5 1	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED MOHD NAZIM KHAN	Sec 241 (2)	28-03-2024	1rs court fee missing in vakaltnama	mohitseth
523	11/3/2024	071010209515202 2(No.of Docs 2)	0710102095152022/3	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec	28-03-2024	need every pages sign Order missing	vishal371adv
522	11/3/2024	071010208417202 2(No.of Docs 1)	0710102084172022/3	INTÉRLOCUTORY APPLICATION (I.B.C)/5372(ND)20	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	28-03-2024	bookmarking mandatory Order delay	prateekkpk
521	12/3/2024	071010205130202 2(No.of Docs 2)	0710102051302022/5	COMPANY PETITION IB (IBC)/539(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ASHISH MITTAL	Section 95(1)	28-03-2024		NAMIT SURI
520	12/3/2024	071010205128202 2(No.of Docs 2)	0710102051282022/6	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing double page numbering need every pages sign	sangeeta233
519	12/3/2024	071010205128202 2(No.of Docs 2)	0710102051282022/7	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing	devganabhishek
518	12/3/2024	071010205129202 2(No.of Docs 2)	0710102051292022/8	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing	devganabhishek
517	6/3/2024	071010203874202 2(No.of Docs 2)	0710102038742022/1 2	APPLICATION	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA
516	6/3/2024	071010203874202 2(No.of Docs 2)	0710102038742022/1 2	APPLICATION	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA

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				AMALGAMATION(
	00 00 0004	071010206310202	07404000040000/5	COMPANIES	ANGAN COMMERCE	Sec. 230-232 -	00 00 0004	bookmarking not proper as per index	racadvisers@gmail.c
5528	23-03-2024	3(No.of Docs 2)	0710102063102023/5	AC1)/48(ND)2023	PRIVATE LIMITED	Second Motion	28-03-2024	double pagination numbering wrong	0
					PROPLARITY				
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5529	14-03-2024	3(No.of Docs 2)	0710102076542023/8	(IBC)/607(PB)2023 CP(AA) MERGER	PRIVATE LIMITED	7	28-03-2024	need to English type copy	kamal724
				AND					
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5530	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/8	COMPANIES ACT)/9(ND)2023	TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
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				COMPANY APPLICATION(CO	RAJEEV MALIK VS				
		071010201352202		MPANIES	POOJA ROLLER FLOOR	Rule 11 of			
5531	12/3/2024	2(No.of Docs 2)	0710102013522022/2		MILLS PRIVATE LTD	NCLT	27-03-2024	bookmarking mandatory Order missing	prateekgupta123
				COMPANY PETITION IB	SYNDICATE BANK VS.				
		071010210262201	0710102102622019/3	_	BULLAND BUILDTECH	IBC under Sec		Book marking mandatory as per index	
5532	9/3/2024	9(No.of Docs 2)	5	9	PRIVATE LIMITED	7	27-03-2024	and order missing of nclt	Shruti Goyal
				INTERLOCUTORY		Application			
				APPLICATION		under any			
5533	9/3/2024	071010210957202 3(No.of Docs 1)	0710102109572023/1		ALOK KAUSHIK VS. PAWAN KUMAR JAIN	other provisions- IBC	27-03-2024	Order delay in filing	abhi4064
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5534	10/3/2024	071010208227202 3(No.of Docs 2)	0710102082272023/6	(I.B.C)/5200(ND)20 23	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	27-03-2024	Order missing need every pages sign	niclegal
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		071010200188202		COMPANY PETITION IB	CENTRAL BANK OF INDIA LIMITED VS. MR.				
5535	16-03-2024	4(No.of Docs 1)	0710102001882024/1	_	ANURAG GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
				COMPANY	CENTRAL BANK OF				
		071010200190202		PETITION IB	INDIA LIMITED VS. MRS.				
5536	16-03-2024	4(No.of Docs 1)	0710102001902024/1	(IBC)/98(ND)2024	MANJU LATA GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
				COMPANY	CENTRAL BANK OF				
		071010200197202		PETITION IB	INDIA LIMITED VS. MR				
5537	16-03-2024	4(No.of Docs 1)	0710102001972024/1	(IBC)/94(ND)2024	AKRESH GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
				INTERLOCUTORY APPLICATION	MR.PARAMJEET BHATIA RESOLUTION	Application			
		071010200205202			PROFESSIONAL VS.	under any other			
5538	12/2/2024	4(No.of Docs 1)	0710102002052024/1		SANJAY MAHESHWARI	provisions- IBC	27-03-2024	Order delay	abhi4064
				INTERLOCUTORY	MR.PARAMJEET	Application			
		074040202020		APPLICATION	BHATIA RESOLUTION	under any			
5539	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	(I.B.C)/449(ND)202 4	PROFESSIONAL VS. SANJAY MAHESHWARI	other provisions- IBC	27-03-2024	Order delay	abhi4064
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				INTERLOCUTORY	MR PARAMIFET	Application			
				APPLICATION	BHATIA RESOLUTION	under any			
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5540	12/2/2024	4(No.of Docs 1)	0710102002052024/1	4	SANJAY MAHESHWARI	provisions- IBC	27-03-2024	Order delay	abhi4064

5541	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
EE 42	42/2/2024	071010200205202	074040200205202444	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202	BHATIA RESOLUTION PROFESSIONAL VS.	Application under any other	27.02.2024	Order delevi	abbi4004
5542	12/2/2024	4(No.of Docs 1)	0710102002052024/1	4	SANJAY MAHESHWARI	provisions- IBC	27-03-2024	Order delay	abhi4064
5543	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5544	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5545	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5546	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5547	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5548	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5549	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5550	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5551	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

5552	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202 4	BHATIA RESOLUTION	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5553	12/2/2024	071010200205202 4(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)202	BHATIA RESOLUTION	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5554	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS.	Application under any other provisions- IBC		Order delay	abhi4064
5555	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5556	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5557	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5558	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5559	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5560	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5561	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5562	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

5563	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC 27-03-2024	Order delay	abhi4064
5564	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC 27-03-2024	Order delay	abhi4064
5565	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS.	Application under any other provisions- IBC 27-03-2024	Order delay	abhi4064
5566	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC 27-03-2024	Order delay	abhi4064
5567	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202 4	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC 27-03-2024	Order delay	abhi4064
5568	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC 27-03-2024	Order delay	abhi4064
5569	12/2/2024	071010200207202 4(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)202	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC 27-03-2024	Order delay	abhi4064
5570	15-03-2024	071010207751202 2(No.of Docs 2)	0710102077512022/9	COMPANY PETITION (COMPANIES ACT)/175(ND)2022 CP(AA) MERGER	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3) 27-03-2024	bookmarking not properly done	nsachambers
5571	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/8	COMPANIES	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion 27-03-2024	bookmarking as per index Order delay	
5572	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/8	AMALGAMATION(COMPANIES ACT)/9(ND)2023 CP(AA) MERGER AND	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion 27-03-2024	bookmarking as per index Order delay	
5573	28-09-2022	071010207943202 2(No.of Docs 0)	0710102079432022/8	AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion 27-03-2024	bookmarking as per index Order delay	
5574	9/3/2024	071010210450202 0(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(CO MPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT 27-03-2024	reply order missing	lawmarks

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		074040240450222		APPLICATION(CO	PRIVATE LIMITED VS.	Bulo 11 of			
5575	9/3/2024	071010210450202 0(No.of Docs 2)	0710102104502020/6		DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
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5576	11/3/2024	9(No.of Docs 1)	0710102002342019/4	(IBC)/175(ND)2019	LIMITED	9	27-03-2024	Order missing	ANKURSINGHAL91
5577	9/3/2024	071010210450202 0(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(CO MPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5578	13-03-2024	071010205128202 2(No.of Docs 2)	0710102051282022/9	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	27-03-2024	bookmarking mandatory	devganabhishek
5579	13-03-2024	071010205129202 2(No.of Docs 2)	0710102051292022/9	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITTAL	Section 95(1)	27-03-2024	doable pagination wrong, last Order missing	sangeeta233
5580	9/3/2024	071010210450202 0(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(CO MPANIES ACT)/665(ND)2020		Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5581	9/3/2024	071010210450202 0(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(CO MPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
	0/2/2024	071010210450202	0740400404500000/C	COMPANY APPLICATION(CO MPANIES		Rule 11 of	07.00.0004		Januara etta
5582	9/3/2024	0(No.of Docs 2)	0710102104502020/6	ACT)/665(ND)2020	LIMITED	NCLT	27-03-2024	reply order missing	lawmarks
5583	9/3/2024	071010210450202 0(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(CO MPANIES ACT)/665(ND)2020		Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5584	9/3/2024	071010210450202 0(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(CO MPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
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5585	9/3/2024	0(No.of Docs 2)	0710102104502020/6	ACT)/665(ND)2020		NCLT	27-03-2024	reply order missing	lawmarks
5586	11/3/2024	071010201118202 4(No.of Docs 1)	0710102011182024/1	INTERLOCUTORY APPLICATION (I.B.C)/874(ND)202 4	ASHISH SINGH	Application under any other provisions- IBC	27-03-2024	bookmarking mandatory, compliance Order missing	InnoJustice
5587	9/3/2024	071010208269201 9(No.of Docs 2)	0710102082692019/2 8	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	26-03-2024	order missing of nclt and sign page 1 to 10	gaurav281987

5588	9/3/2024	071010209297202 2(No.of Docs 2)	0710102092972022/2	COMPANY PETITION IB (IBC)/9(ND)2023	THE CANARA BANK LIMITED VS. SURYA KANT JAIPURIA	Section 95(1)	26-03-2024	order missing of nclt	lawmarks
5589	9/3/2024	071010208269201 9(No.of Docs 2)	0710102082692019/3 1	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	26-03-2024	sign in written submission page 1 to 11 and order missing of nclt	gaurav281987
590	9/3/2024	071010208269201 9(No.of Docs 2)	0710102082692019/2 9	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	26-03-2024	sign of every page of written submission and order missing of nclt	gaurav281987
591	11/3/2024	071010207877202 2(No.of Docs 2)	0710102078772022/3	, , , ,	SANDEEP KUMAR BHATT	Sec 54(1)	26-03-2024	bookmarking as per index Order missing	skbhatt
5592	22-03-2024	071010207857201 9(No.of Docs 2)	0710102078572019/2 5	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec	26-03-2024	bookmarking mandatory with index	munishmehta
5593	9/3/2024	071010208269201 9(No.of Docs 3)	0710102082692019/3 0	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	26-03-2024	order missing of nclt and sign pages 1 to 10	gaurav281987
594	15-03-2024	071010208130202 3(No.of Docs 1)	0710102081302023/3	COMPANY APPLICATION(CO MPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of	22-03-2024	bookmarking mandatory	atreadvocate
595		071010205698202 3(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
596	20-07-2023	071010205698202 3(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
507		071010205698202	0740402055092022/2	COMPANY PETITION (COMPANIES	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T.	Sec. 241(1),Sec.	22-03-2024	bookmarking pagination numbering missing need every pages true copy in	
5597		3(No.of Docs 0) 071010210328202		INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)20	II	242(4)		Annexure Outlook de la vie filier	
5598 5599		3(No.of Docs 1) 071010210328202 3(No.of Docs 1)	0710102103282023/1 0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)20 23	PRIVATE LIMITED SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing Order delay in filing	nazim@1234

5600	20.07.2022	071010205698202	0740402055092022/2	COMPANY PETITION (COMPANIES	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec.	22.02.2024	bookmarking pagination numbering missing need every pages true copy in	
5600	20-07-2023	3(No.of Docs 0)	0710102056982023/2	COMPANY	THINK WALNUT DIGITAL PRIVATE LIMITED VS. OXIGEN	242(4)	22-03-2024	Annexure	
5601	19-03-2024	071010201356202 4(No.of Docs 1)	0710102013562024/2	PETITION IB (IBC)/120(ND)2024	SERVICES (INDIA) PRIVATE LIMITED.	IBC Under Sec 9	22-03-2024	book marking mandatory as per index and compliance order missing	trschambers
5602	15-03-2024	071010208130202 3(No.of Docs 1)	0710102081302023/2	COMPANY APPLICATION(CO MPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	22-03-2024	bookmarking mandatory	atreadvocate
5603	16-03-2024	071010210328202 3(No.of Docs 1)	0710102103282023/1	APPLICATION (I.B.C)/6454(ND)20	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
		071010210328202		INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)20	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN				
5604	16-03-2024	3(No.of Docs 1) 071010210196202	0710102103282023/1	COMPANY PETITION IB	PRIVATE LIMITED BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE	Sec 66(1) IBC Under Sec	22-03-2024	Order delay in filing	nazim@1234
5605	15-03-2024	3(No.of Docs 2)	0710102101962023/1	(IBC)/60(ND)2024 COMPANY	LIMITED BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE	9	20-03-2024	reply order delay	Ashkrit@464
5606	15-03-2024	071010210196202 3(No.of Docs 2)	0710102101962023/1	PETITION IB (IBC)/60(ND)2024	HEALTHCARE PRIVATE LIMITED BRIGHT LIFECARE	IBC Under Sec 9	20-03-2024	reply order delay	Ashkrit@464
5607	15 02 2024	071010210196202	0740402404062022/4	COMPANY PETITION IB	PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec	20-03-2024	ronly order delay	Achlerit@464
5607		3(No.of Docs 2) 071020040094201 6(No.of Docs 0)	0710102101962023/1 0710200400942016/4 8	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	20-03-2024	pagination missing in book marking and compliance order missing	Ashkrit@464
5609	15-03-2024	071010210196202 3(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED		20-03-2024	reply order delay	Ashkrit@464
5610	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 2		** WILL BE AUTO FILLED LATER	IBC under Sec	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
5611	15-03-2024	071010204216202 2(No.of Docs 2)	0710102042162022/3	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	19-03-2024	bookmarking mandatory	khattar1978
5612	12/3/2024	071010203944202 2(No.of Docs 2)	0710102039442022/8	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	19-03-2024	compliance order missing	spsc

5040	44/2/2024	071010202603202	0710102026032021/1	COMPANY PETITION IB	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Continue OF(4)	40.02.0004	supporting affidavit missing and Order	a de un a ll'accessora
5613	11/3/2024	1(No.of Docs 2)	0	(IBC)/353(ND)2021 COMPANY	W.S. INDO SPIRITS VS.	Section 95(1)	19-03-2024	missing	advpallavsaxena
		071010207767202		PETITION IB	ORIGIN APPLIANCES	IBC Under Sec			
5614	12/3/2024	3(No.of Docs 3)	0710102077672023/2	(IBC)/685(ND)2023	PRIVATE LIMITED CREDITORS / HOMEBUYERS OF EARTH TOWNE INFRASTRUCTURE LTD THROUGH MR. SATYABRATA MITRA AUTHORIZED	9	19-03-2024	Order delay	nagendra
		071010209921202		COMPANY APPEAL(COMPAN IES	REPRESENTATIVE VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA &	Application under any other provisions			
5615	18-03-2024	3(No.of Docs 1)	0710102099212023/5	_		Sec 252 (3)	19-03-2024	Compliance order missing	shauryashyam
5616	12/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 3	COMPANY	** WILL BE AUTO FILLED LATER	IBC under Sec	19-03-2024	pagination missing in book marking and need sign and true copy of every pages vakalatanama not visible in file and compliance order missing	advakashverma1997
5617	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
5618	23-12-2023	071010210914202 3(No.of Docs 0)	0710102109142023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	19-03-2024	compliance Order missing notary missing with affidavit	
5619	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
5019	11/3/2024	Z(NO.01 DOCS Z)	2	COMPANY		,	19-03-2024	compliance order missing	auvakasiiveiilla 1997
		071010209428202		PETITION IB	KULDEEP KUMAR CONTRACTORS VS.	IBC Under Sec			
5620	11/3/2024	3(No.of Docs 1)	0710102094282023/2	(IBC)/715(ND)2023	NBCC (INDIA) LIMITED	9	19-03-2024	Order delay in filing	rajneesh.chopra
		071010209428202		COMPANY PETITION IB	KULDEEP KUMAR	IDO Umdon Coo			
5621	11/3/2024	3(No.of Docs 1)	0710102094282023/2	(IBC)/715(ND)2023	CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
5622	11/3/2024	071010209428202 3(No.of Docs 1)	0740402094282023/2	COMPANY PETITION IB	KULDEEP KUMAR CONTRACTORS VS.	IBC Under Sec	19-03-2024	Order delay in filing	raineesh chonra
5622	11/3/2024	S(NO.OLDOCS 1)	07 10 102034202023/2	COMPANY	NBCC (INDIA) LIMITED KULDEEP KUMAR	3	13-03-2024	Order delay in filing	rajneesh.chopra
5623	11/3/2024	071010209428202 3(No.of Docs 1)	0710102094282023/2	PETITION IB (IBC)/715(ND)2023	CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
5624	12/3/2024	071010207767202 3(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec	19-03-2024	Order delay	nagendra
5625	12/3/2024	071010207767202 3(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec	19-03-2024	Order delay	nagendra

5626	12/3/2024	071010207767202 3(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec	19-03-2024	Order delay	nagendra
		071010203478202	0710102034782022/2	COMPANY PETITION IB	** WILL BE AUTO	IBC under Sec		book marking mandatory as per index and page 86 is not readable and	
5627	11/3/2024	2(No.of Docs 2)	2	(IBC)/612(ND)2022	FILLED LATER	7	19-03-2024	compliance order missing	advakashverma1997
		071010203478202	0710102034782022/2		** WILL BE AUTO	IBC under Sec		bookmarking not properly done need	
5628	12/3/2024	2(No.of Docs 2)	5	(IBC)/612(ND)2022	FILLED LATER	7	19-03-2024	every pages sign and Oder missing	advakashverma1997
5629	26-02-2024	071010203478202 2(No.of Docs 2)	0710102034782022/1 9	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong index missing in bookmarking 80,to,83,86,to,91 this pages not clear	advakashverma1997
5630	26-02-2024	071010203478202 2(No.of Docs 2)	0710102034782022/1 9	COMPANY PETITION IB (IBC)/612(ND)2022		IBC under Sec	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong index missing in bookmarking 80,to,83,86,to,91 this pages not clear	advakashverma1997
5631	12/3/2024	071010207062202 3(No.of Docs 3)	0710102070622023/6		CONSULTANCY	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory notary mismatch Order missing welfare ticket and 3rs court fee missing in vakalatnama	kamakhyacic
5632	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 1	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	18-03-2024	pagination missing in book marking and compliance order missing	advakashverma1997
5633	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 0	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	18-03-2024	pagination missing in book marking and compliance order missing	advakashverma1997
5634	12/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 4	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	18-03-2024	bookmarking mandatory Order missing double pagination numbering 80,to 83 not clear 86, to 91 not clear	advakashverma1997
5635	8/3/2024	071010207191202 1(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
5636	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	. , , ,	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5637		071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC		book marking mandatory as per index and order missing of nclt.	souritarora
5638	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2		AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5639		071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC		book marking mandatory as per index and order missing of nclt.	souritarora

5640	8/3/2024	071010207191202 1(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
5641	8/3/2024	071010207191202 1(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
5642	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2		AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5643	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2		AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5644	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2		AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5645		071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC		book marking mandatory as per index and order missing of nclt.	souritarora
5646	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED M/S. INDO SPIRITS VS.	IBC Under Sec	18-03-2024	compliance Order delay	anand.jha
5647	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec	18-03-2024	compliance Order delay	anand.jha
5648	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2		AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5649	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED M/S. INDO SPIRITS VS.	IBC Under Sec	18-03-2024	compliance Order delay	anand.jha
5650	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	, , , ,	SAKRIYA TECHNOLOGIES PRIVATE LIMITED M/S. INDO SPIRITS VS.	IBC Under Sec	18-03-2024	compliance Order delay	anand.jha
5651	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3		M/S. INDO SPIRITS VS.	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5652	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	7 - 7 - 7	SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec	18-03-2024	compliance Order delay	anand.jha
5653	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	. , , ,	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora

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5654	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec	18-03-2024	compliance Order delay	anand.jha
3034	0/3/2024	S(NO.01 DOCS 1)	0710102072072023/3	INTERLOCUTORY	TRIVATE LIMITED	Application	10-03-2024	compliance order delay	anana.jna
		071010204283202		APPLICATION (I.B.C)/2515(ND)20	AJAY KUMAR JAIN VS.	under any other		book marking mandatory as per index	
5655	30-01-2024	2(No.of Docs 2)	0710102042832022/2		AMIT KATYAL	provisions- IBC	18-03-2024	and order missing of nclt.	souritarora
				COMPANY	M/S. INDO SPIRITS VS. SAKRIYA				
		071010207267202		PETITION IB	TECHNOLOGIES	IBC Under Sec			
5656	8/3/2024	3(No.of Docs 1)	0710102072672023/3	(IBC)/731(ND)2023	PRIVATE LIMITED	9	18-03-2024	compliance Order delay	anand.jha
				INTERLOCUTORY		Application			
		071010204283202		APPLICATION (I.B.C)/2515(ND)20	AJAY KUMAR JAIN VS.	under any other		book marking mandatory as per index	
5657	30-01-2024	2(No.of Docs 2)	0710102042832022/2	22	AMIT KATYAL	provisions- IBC	18-03-2024	and order missing of nclt.	souritarora
				COMPANY	M/S. INDO SPIRITS VS. SAKRIYA				
		071010207267202		PETITION IB	TECHNOLOGIES	IBC Under Sec			
5658	8/3/2024	3(No.of Docs 1)	0710102072672023/3	(IBC)/731(ND)2023	PRIVATE LIMITED	9	18-03-2024	compliance Order delay	anand.jha
				INTERLOCUTORY		Application			
		071010204283202		APPLICATION (I.B.C)/2515(ND)20	AJAY KUMAR JAIN VS.	under any other		book marking mandatory as per index	
5659	30-01-2024	2(No.of Docs 2)	0710102042832022/2	. , , ,	AMIT KATYAL	provisions- IBC	18-03-2024	and order missing of nclt.	souritarora
				COMPANY					
	0/0/0004	071010207213202		PETITION IB	AYUSH GUPTA VS.		40.00.004	bookmarking mandatory Order delay	ashukansal@gmail.d
5660	8/3/2024	3(No.of Docs 2)	0710102072132023/2	(IBC)/669(ND)2023	STATE BANK OF INDIA	Section 94(1)	18-03-2024	affidavit notary mismatch	m
								bookmarking pagination numbering	
				COMPANY				missing as per index Order missing double pagination numbering Wrong	
		071010203478202	0710102034782022/1	PETITION IB	** WILL BE AUTO	IBC under Sec	40.00.004	index missing in bookmarking	
5661	26-02-2024	2(No.of Docs 2)	9	(IBC)/612(ND)2022	INCOME TAX OFFICER	/	18-03-2024	80,to,83,86,to,91 this pages not clear	advakashverma1997
				COMPANY	WARD 18(3) VS.	Sec 252 (1) -		bookmarking mandatory, notary	
		071010207062202		APPEAL(COMPAN IES	CONSULTANCY	By Government		mismatch, Order missing, welfare ticket and 3rs court fee missing in	
5662	12/3/2024	3(No.of Docs 3)	0710102070622023/7	ACT)/229(ND)2023	PRIVATE LIMITED	Body	18-03-2024	vakalatnama	kamakhyaclc
				INTERLOCUTORY	M/S. ROOTS				
				APPLICATION	DEVELOPERS PRIVATE				
5663	8/3/2024	071010209381202 3(No.of Docs 2)	0710102093812023/3	(I.B.C)/5878(PB)20 23	LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	18-03-2024	need every pages sign, compliance Order missing	Adv Sbatra
					INCOME TAX OFFICER	, ,			
				COMPANY APPEAL(COMPAN	WARD 18(3) VS. NEXENGG	Sec 252 (1) - By		bookmarking mandatory notary mismatch Order missing welfare ticket	
		071010207062202		IES	CONSULTANCY	Government		and 3rs court fee missing in	
5664	12/3/2024	3(No.of Docs 3)	0710102070622023/8	ACT)/229(ND)2023	PRIVATE LIMITED	Body	18-03-2024	vakalatnama	kamakhyacic
								bookmarking pagination numbering	
				COMPANY				missing as per index Order missing double pagination numbering Wrong	
		071010203478202		PETITION IB	** WILL BE AUTO	IBC under Sec		index missing in bookmarking	
5665	26-02-2024	2(No.of Docs 2)	9	(IBC)/612(ND)2022	FILLED LATER	7	18-03-2024	80,to,83,86,to,91 this pages not clear	advakashverma1997
				INTERLOCUTORY		Application			
		071010204283202		APPLICATION (I.B.C)/2515(ND)20	AJAY KUMAR JAIN VS.	under any other		book marking mandatory as per index	
5666	30-01-2024	2(No.of Docs 2)	0710102042832022/2	22	AMIT KATYAL	provisions- IBC	18-03-2024	and order missing of nclt.	souritarora
				INTERLOCUTORY APPLICATION					
		071010203168202		(I.B.C)/1931(ND)20	GULSHAN KUMAR				
5667	8/3/2024	3(No.of Docs 1)	0710102031682023/2	23	GUPTA	Sec 54(1)	18-03-2024	Order delay	IPGULSHAN

5668	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	, , , ,	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5669	8/3/2024	071010207191202 1(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
5670	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	, , , ,	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5671	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5672		071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5673		071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5674	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5675	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5676	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5677		071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5678	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5679	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)202	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	15-03-2024	Order delay	shreyak05
5680	29-02-2024	071010209809202 3(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	INDUS RIVER CRUISES	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey

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				COMPANY		Sec.			
				PETITION	ANTONI STRACHAN VS.	241(1),Sec.		Order missing and bookmarking	
		071010209809202		(COMPANIES	INDUS RIVER CRUISES	242(4),Sec.		pagination numbering missing as per	
681	29-02-2024	3(No.of Docs 2)	0710102098092023/7	,	PRIVATE LIMITED	244(1)	14-03-2024	index	office.soumyadube
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					P. S. MALLIKARJUNA				
				COMPANY	SETTY VS. RAXA				
				PETITION	HEALTH INFORMATION				
		071010210034202		(COMPANIES	SERVICES PRIVATE	Sec. 59,Sec.		Book marking mandatory as per index	
682	7/3/2024	3(No.of Docs 1)	0710102100342023/1	ACT)/28(ND)2024	LIMITED	73(4),Sec. 74(2)	14-03-2024	and	123
				COMPANY	ATUL JAGGI VS. PREM				
				PETITION	POWER	Sec.			
		071010206593202		(COMPANIES	CONSTRUCTION	241(1),Sec.			
683	8/3/2024	3(No.of Docs 2)	0710102065932023/2	ACT)/140(ND)2023	PRIVATE LIMITED	242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
				COMPANY	ATUL IACCIVE DDEM				
				COMPANY PETITION	ATUL JAGGI VS. PREM POWER	Sec.			
		071010206593202		(COMPANIES	CONSTRUCTION	241(1),Sec.			
684	8/3/2024	3(No.of Docs 2)	0710102065932023/2	ACT)/140(ND)2023	PRIVATE LIMITED	241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
304	0/3/2024	3(NO.01 DOCS 2)	07 10 10 20 03 9 3 2 0 2 3 / 2	INTERLOCUTORY	FRIVATE LIMITED	242(4)	14-03-2024	delay order of ficit	Tanuissinamoua
				APPLICATION	M/S ARJUN				
		071010209584202		(I.B.C)/6034(ND)20	FABRICATION VS.				
685	14-02-2024	3(No.of Docs 2)	0710102095842023/2	, , , , ,	PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
		,		INTERLOCUTORY		, ,			
				APPLICATION	M/S ARJUN				
		071010209584202		(I.B.C)/6034(ND)20	FABRICATION VS.				
686	14-02-2024	3(No.of Docs 2)	0710102095842023/2		PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
				INTERLOCUTORY					
				APPLICATION	M/S ARJUN				
		071010209584202		(I.B.C)/6034(ND)20	FABRICATION VS.	0 00/5			
687	14-02-2024	3(No.of Docs 2)	0710102095842023/2	23	PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
				COMPANY	ATUL JAGGI VS. PREM				
				PETITION	POWER	Sec.			
		071010206593202		(COMPANIES	CONSTRUCTION	241(1),Sec.			
688	8/3/2024	3(No.of Docs 2)	0710102065932023/2	,	PRIVATE LIMITED	242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
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				COMPANY	ATUL JAGGI VS. PREM				
				PETITION	POWER	Sec.			
		071010206593202		(COMPANIES	CONSTRUCTION	241(1),Sec.			
689	8/3/2024	3(No.of Docs 2)	0710102065932023/2	ACT)/140(ND)2023	PRIVATE LIMITED	242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
				INTERLOCUTORY					
				APPLICATION	M/S ARJUN				
		071010209584202		(I.B.C)/6034(ND)20	FABRICATION VS.				
690	14-02-2024	3(No.of Docs 2)	0710102095842023/2		PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
				INTERLOCUTORY APPLICATION	M/S ARJUN				
		071010209584202		(I.B.C)/6034(ND)20	FABRICATION VS.				
691	14-02-2024	3(No.of Docs 2)	0710102095842023/2	, , ,	PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
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				APPLICATION	M/S ARJUN				
		071010209584202		(I.B.C)/6034(ND)20					
692	14-02-2024	3(No.of Docs 2)	0710102095842023/2	, , , , ,	PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
		,		INTERLOCUTORY		1			
				APPLICATION	M/S ARJUN				
		071010209584202		(I.B.C)/6034(ND)20	FABRICATION VS.				
693	14-02-2024	3(No.of Docs 2)	0710102095842023/2		PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
				INTERLOCUTORY					
				APPLICATION	M/S ARJUN				
	1	071010209584202		(I.B.C)/6034(ND)20	II		1		
694	14-02-2024	3(No.of Docs 2)	0710102095842023/2	23	PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
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695	14-02-2024	3(No.of Docs 2)	0710102095842023/2	23	PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019

5696	29-02-2024	071010209809202 3(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
5697	29-02-2024	071010209809202 3(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023		Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
5698	26-02-2024	071010201076202 4(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
5699	13-03-2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 6	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	13-03-2024	bookmarking pagination numbering missing as per index Order missing	advakashverma1997
5700	8/3/2024	071010212006201 9(No.of Docs 2)	0710102120062019/5	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	13-03-2024	bookmarking mandatory, Add compliance order on top of affidavit, affidavit address missing	rkramanbalaji@
5701	5/3/2024	071010204779202 3(No.of Docs 1)	0710102047792023/1	COMPANY PETITION IB (IBC)/527(ND)2023	RAJINDER KUMAR MITTAL VS. EDELWEISS ASSET RECONSTRUCTION	Section 94(1)	13-03-2024	bookmarking mandatory index missing	Vidhisha
5702	5/3/2024	071010208656202 3(No.of Docs 1)	0710102086562023/4	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec	13-03-2024	book mandatory as per index and notary mismatched and delay order	trscompsecy
5703	8/3/2024	071010208871202 3(No.of Docs 3)	0710102088712023/2	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)20 23	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	13-03-2024	Order missing vol1-1,to19 pages sign missing vol2-184,to214 sign missing	Adv_Sbatra
5704	9/3/2024	071010202376202 0(No.of Docs 2)	0710102023762020/2 5	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-03-2024	wrong file not in additional documents	advakashverma1997
5705	30-06-2019	071010201622201 9(No.of Docs 2)	0710102016222019/1	19	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
5706	30-06-2019	071010201622201 9(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)20 19 COMPANY PETITION	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
5707	30-06-2019	071010201622201 9(No.of Docs 2)	0710102016222019/1	PETITION (COMPANIES ACT)/00151(ND)20 19	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
5708	6/3/2024	071010200863202 2(No.of Docs 2)	0710102008632022/8	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec	13-03-2024	compliance Order missing need every pages sign	ashishgupta2310

5709	30-06-2019	071010201622201 9(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)20 19	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
5710	9/3/2024	071010201339201 9(No.of Docs 1)	0710102013392019/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2019	GLOBAL IMAGE INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-03-2024	bookmarking mandatory. compliance Order delay	csnirbhaykumar
5711	13-10-2022	071010206099202 2(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
5712	13-10-2022	071010206099202 2(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
5713	13-10-2022	071010206099202 2(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
5714	12/3/2024	071010209324202 3(No.of Docs 1)	0710102093242023/3	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	13-03-2024	sign and true copy require of annexures and add compliance order on top of pdf	bhavanaduhoon
5715	13-10-2022	071010206099202 2(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
5716	26-02-2024	071010201076202 4(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
5717	26.02.2024	071010201076202 4(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	
		071010201076202		CA(A) MERGER AND AMALGAMATION(COMPANIES	NEWZSTREET BROADCAST SERVICES	Sec. 230-232,		bookmarking index missing Order missing need every pages sign missing	
5718 5719	7/3/2024	4(No.of Docs 3) 071010200813202 4(No.of Docs 1)	0710102010762024/1 0710102008132024/1	INTÉRLOCUTORY APPLICATION (I.B.C)/565(ND)202	PRIVATE LIMITED M/S AM INSUPACK VS. DAKSHIN HARYANA BIJLI VITRAN NIGAM	Sec 234 Sec 60(5)	13-03-2024	affidavit Order delay	Mba@1234 SHASHWAT9704
5720	7/3/2024	071010201040202 4(No.of Docs 1)	0710102010402024/1	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)202	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL &	Rule 11 of NCLT, 2016	13-03-2024	bookmarking mandatory , compliance Order missing	bajpaianand24

					MULTIPLIER BRAND				
				COMPANY	SOLUTIONS PRIVATE LIMITED VS. AMAZON				
		071010210258202		PETITION IB	WHOLESALE (INDIA)	IBC Under Sec		bookmarking pagination numbering	
5721	4/3/2024	3(No.of Docs 2)	0710102102582023/2	(IBC)/757(ND)2023	PRIVATE LIMITED	9	12/3/2024	missing as per index Oder missing	JurisLink
				INTERLOCUTORY	GUJARAT OPERATIONAL				
				APPLICATION	CREDITORS				
5722	5/3/2024	071010201867202 4(No.of Docs 2)	0710102018672024/1	(I.B.C)/1125(PB)20 24	ASSOCIATION VS. IDBI BANK LTD	Rule 11 of NCLT, 2016	12/3/2024	Order missing and affidavit missing	D&K Law
<i>) LL</i>	3/3/2024	4(140.01 DOCS 2)	0710102010072024/1		PANKAJ KUMAR	NOL1, 2010	12/3/2024	Order missing and amdavit missing	Dan Law
				INTERLOCUTORY	SINGHAL VS. 1. DEPARTMENT OF				
				APPLICATION	TRADE AND TAXES				
F700	4/0/0004	071010200933202	0740400000000004/4	(I.B.C)/692(ND)202	THE ASSISTANT	C CO(E)	40/0/0004	Oden delevi	
5723	1/3/2024	4(No.of Docs 1)	0710102009332024/1	4	COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesIIp
				COMPANY	JATALIA FINANCE				
		071010209507202	0710102095072023/1	COMPANY PETITION IB	COMPANY LIMITED VS. ADONIA SYSTEMS	IBC under Sec		bookmarking mandatory and date	
5724	31-10-2023	3(No.of Docs 0)	7		PRIVATE LIMITED	7	12/3/2024	missing in vakalatnama	
					MULTIPLIER BRAND				
					SOLUTIONS PRIVATE				
		071010210258202		COMPANY PETITION IB	LIMITED VS. AMAZON WHOLESALE (INDIA)	IBC Under Sec		bookmarking pagination numbering	
5725	4/3/2024	3(No.of Docs 2)	0710102102582023/2	_	PRIVATE LIMITED	9	12/3/2024	missing as per index Oder missing	JurisLink
					PANKAJ KUMAR SINGHAL VS. 1.				
				INTERLOCUTORY	DEPARTMENT OF				
		07404000000000		APPLICATION	TRADE AND TAXES				
5726	1/3/2024	071010200933202 4(No.of Docs 1)	0710102009332024/1	(I.B.C)/692(ND)202 4	COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesIIp
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				COMPANY	SANJEEV MURALI MOHAN VS. RAXA				
				PETITION	HEALTH INFORMATION	Sec. 59,Sec.			
5727	7/3/2024	071010210015202 3(No.of Docs 1)	0710102100152023/1	(COMPANIES ACT)/26(ND)2024	SERVICES PRIVATE	71(10),Sec. 73(4)	12/3/2024	bookmarking mandatory Order missing	123
				,	PANKAJ KUMAR	1 2 (1)		,	
				INTERLOCUTORY	SINGHAL VS. 1. DEPARTMENT OF				
				APPLICATION	TRADE AND TAXES				
5728	1/3/2024	071010200933202 4(No.of Docs 1)	0710102009332024/1	(I.B.C)/692(ND)202 4	THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesIIp
3120	1/3/2024	4(140.01 DOCS 1)	0710102009332024/1	-	PANKAJ KUMAR	Sec 60(3)	12/3/2024	Oder delay	aprassociatestip
				INTERLOCUTORY	SINGHAL VS. 1. DEPARTMENT OF				
				APPLICATION	TRADE AND TAXES				
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5729	1/3/2024	4(No.of Docs 1)	0710102009332024/1	4	COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesIIp
					MULTIPLIER BRAND				
				COMPANY	SOLUTIONS PRIVATE LIMITED VS. AMAZON				
		071010210258202		PETITION IB	WHOLESALE (INDIA)	IBC Under Sec		bookmarking pagination numbering	
5730	4/3/2024	3(No.of Docs 2)	0710102102582023/2	(IBC)/757(ND)2023	PRIVATE LIMITED	9	12/3/2024	missing as per index Oder missing	JurisLink
					MULTIPLIER BRAND				
				COMPANY	SOLUTIONS PRIVATE				
		071010210258202		COMPANY PETITION IB	LIMITED VS. AMAZON WHOLESALE (INDIA)	IBC Under Sec		bookmarking pagination numbering	
5731	4/3/2024	3(No.of Docs 2)	0710102102582023/2	(IBC)/757(ND)2023		9	12/3/2024	missing as per index Oder missing	JurisLink

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5732	4/3/2024	071010203594202 2(No.of Docs 2)	0710102035942022/8	COMPANY PETITION IB (IBC)/357(ND)2022	ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec	11/3/2024	bookmarking mandatory need every pages sign Oder missing	ishaan.george
		071010204895202		COMPANY PETITION IB	PRECISION FASHIONS			Oder delay and bookmarking pagination	John Marie Committee Commi
5733	15-02-2024	3(No.of Docs 1)	0710102048952023/2	_	LIMITED	IBC Section 59	11/3/2024	numbering missing as per index	JAYANTSOOD
5734	4/3/2024	071010206346202 3(No.of Docs 1)	0710102063462023/4	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	11/3/2024	bookmarking mandatory and Oder missing and welfare ticket 25 court 3rs fee missing in vakalatnama	snslegal
5735	4/3/2024	071010206631202 3(No.of Docs 2)	0710102066312023/3	INTERLOCUTORY APPLICATION (I.B.C)/4016(ND)20 23	DINESH KUMAR GUPTA LIQUIDATOR VS. M/S CORAMANDEL ELECTRONICS	Sec 60(5)	11/3/2024	Oder delay and welfare ticket 25 missing in vakalatnama	VMLAWOFFICE
5736	5/3/2024	071010201164202 4(No.of Docs 1)	0710102011642024/1	. , , ,	ANIL KUMAR MITTAL VS. ATUL AGNIHOTRI	Application under any other provisions- IBC	11/3/2024	Order delay	mittalanil.ubi
		071010201168202		PETITION	ASHISH SINGH VS.	Rule 11 of			namitha@samvidlegal
5737	4/3/2024	4(No.of Docs 1)	0710102011682024/2	(IBC)/6(ND)2024	ASHISH SETH	NCLT, 2016	11/3/2024	book marking mandatory as per index	
5738	4/3/2024	071010201137202 4(No.of Docs 1)	0710102011372024/1	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/3/2024	book marking mandatory as per index missing sign and true copy of every pages	Pratkmr11
5739	2/12/2023	071010210354202 3(No.of Docs 0)	0710102103542023/2	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED ALPHA FERTILIZER	IBC Section 59	11/3/2024	order missing of nclt	
5740	5/3/2024	071010210224202 3(No.of Docs 1)	0710102102242023/1	COMPANY PETITION IB (IBC)/764(ND)2023	(INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec	11/3/2024	pagination missing in book marking and order delay	vivek.nclt.in
5741	5/3/2024	071010210224202 3(No.of Docs 1)	0710102102242023/1 6	COMPANY	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec	11/3/2024	pagination missing in book marking order missing of nclt.	vivek.nclt.in
5742	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB		IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5743	4/3/2024	071010203800202 3(No.of Docs 2)	0710102038002023/7	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec	11/3/2024	Oder missing	knlegal
5744	4/3/2024	071010201150202 3(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
5745	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD

				COMPANY					
				PETITION	ARUN KAPOOR VS.	Sec.			
		071010201150202		(COMPANIES	FLOW SEAL DEVICES	241(1),Sec.			
746	4/3/2024	3(No.of Docs 2)	0710102011502023/6		(INDIA) PRIVATELIMITED	242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
				INTERLOCUTORY					
		074040000557000		APPLICATION	MANO LICUNIMAD VO	Sec 60(5),Rule		h a channa alciana a na min ationa an ancach a aire a	
5747	4/3/2024	071010208557202 1(No.of Docs 2)	0710102085572021/7	(I.B.C)/5634(ND)20	MANOJ KUNWAR VS. YOGESH SETHI	11 of NCLT, 2016	11/3/2024	bookmarking pagination numbering Wrong in index	niologol
1141	4/3/2024	T(NO.01 DOCS 2)	071010200557202177	21	BANK OF BARODA	2016	11/3/2024	wrong in index	niclegal
					THROUGH				
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				COMPANY	MR.PARAMJEET				
		071010200005202		PETITION IB	BHATIA VS. SANJAY			bookmarking mandatory need every	
5748	7/3/2024	2(No.of Docs 2)	0710102000052022/3	(IBC)/48(ND)2022	MAHESHWARI	Section 95(1)	11/3/2024	pages sign and Order delay	ds337052
					BANK OF BARODA				
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				COMPANY	PROFESSIONAL MR.PARAMJEET				
		071010200005202		PETITION IB	BHATIA VS. SANJAY			bookmarking mandatory need every	
749	7/3/2024	2(No.of Docs 2)	0710102000052022/3	(IBC)/48(ND)2022	MAHESHWARI	Section 95(1)	11/3/2024	pages sign and Order delay	ds337052
31 43	170/2024	2(110.01 2003 2)	07 10 10 20 00 00 20 22 27 0	(150)/40(145)2022	BANK OF BARODA	occion so(1)	11/0/2024	pages sign and order delay	43007002
					THROUGH				
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		071010200005202		PETITION IB	BHATIA VS. SANJAY			bookmarking mandatory need every	
5750	7/3/2024	2(No.of Docs 2)	0710102000052022/3	(IBC)/48(ND)2022	MAHESHWARI	Section 95(1)	11/3/2024	pages sign and Order delay	ds337052
					BANK OF BARODA				
					THROUGH RESOLUTION				
					PROFESSIONAL				
				COMPANY	MR.PARAMJEET				
		071010200005202		PETITION IB	BHATIA VS. SANJAY			bookmarking mandatory need every	
5751	7/3/2024	2(No.of Docs 2)	0710102000052022/3	(IBC)/48(ND)2022	MAHESHWARI	Section 95(1)	11/3/2024	pages sign and Order delay	ds337052
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E7E0	7/3/2024	071010200005202	0740402000052022/2	PETITION IB	BHATIA VS. SANJAY MAHESHWARI	Section OF(4)	11/3/2024	bookmarking mandatory need every	ds337052
5752	11312024	2(No.of Docs 2)	0710102000052022/3	(IBC)/48(ND)2022	BANK OF BARODA	Section 95(1)	11/3/2024	pages sign and Order delay	us337052
					THROUGH				
					RESOLUTION				
					PROFESSIONAL				
				COMPANY	MR.PARAMJEET				
		071010200005202		PETITION IB	BHATIA VS. SANJAY			bookmarking mandatory need every	
5753	7/3/2024	2(No.of Docs 2)	0710102000052022/3	(IBC)/48(ND)2022	MAHESHWARI	Section 95(1)	11/3/2024	pages sign and Order delay	ds337052
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				COMPANY	MR.PARAMJEET				
		071010200005202		PETITION IB	BHATIA VS. SANJAY			bookmarking mandatory need every	
754	7/3/2024	2(No.of Docs 2)	0710102000052022/3	(IBC)/48(ND)2022	MAHESHWARI	Section 95(1)	11/3/2024	pages sign and Order delay	ds337052
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		071010200005202		PETITION IB	BHATIA VS. SANJAY			bookmarking mandatory need every	
5755	7/3/2024	2(No.of Docs 2)	0710102000052022/3	(IBC)/48(ND)2022	MAHESHWARI	Section 95(1)	11/3/2024	pages sign and Order delay	ds337052

5756	7/3/2024	071010200005202 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5757	4/3/2024	071010201150202 3(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec.	11/3/2024	order missing and affidavit missing	NKSLEGAL
5758	4/3/2024	071010201150202 3(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
	4/0/2004	071010208656202		COMPANY PETITION IB	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE	IBC under Sec		bookmarking mandatory affidavit notary	
5759	4/3/2024	3(No.of Docs 1) 071010204895202	0710102086562023/2	COMPANY PETITION IB	PRECISION FASHIONS	1	11/3/2024	mismatch Oder delay Oder delay and bookmarking pagination	trscompsecy
5760 5761		3(No.of Docs 1) 071010204895202 3(No.of Docs 1)	0710102048952023/2 0710102048952023/2	(IBC)/371(ND)2023 COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS	IBC Section 59		numbering missing as per index Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD JAYANTSOOD
5762		071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS	IBC Section 59		Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5763	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5764	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5765	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5766	5/3/2024	071010210582202 3(No.of Docs 1)	0710102105822023/1		CLOUD9 APARTMENT OWNERS ASSOCIATION VS. SH. MOHIT GOYAL RESOLUTION PROFESSIONAL OF AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	11/3/2024	delay order of noit	rakesh@12
5767	4/3/2024	071010201801202 4(No.of Docs 1)		INTERLOCUTORY APPLICATION	RISHIPAL RUHIL VSROHIT SEHGAL	Sec 60(5)	11/3/2024	Oder missing	RIL ASSOCIATES &
5768	4/3/2024	071010200849202 4(No.of Docs 2)	0710102008492024/1	INTERLOCUTORY APPLICATION (I.B.C)/389(ND)202	ATS INFRASTRUCTURE LIMITED VSASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Rule 11 of NCLT, 2016	11/3/2024	oder missing of nclt	knlegal

5769	4/3/2024	071010201361202 4(No.of Docs 1)	0710102013612024/1	INTERLOCUTORY APPLICATION (I.B.C)/879(ND)202 4	RITU RASTOGI VS. DR. NAVEEN CHAUDHRI	Sec 60(5)	11/3/2024	order missing of nclt	Eshna Kumar
5770	22-02-2024	071010217001201 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5771	6/3/2024	071010200325202 4(No.of Docs 1)	0710102003252024/1	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2024	bookmarking mandatory and Order missing	deepen_hooda
5772 5773	6/3/2024	071010200329202 4(No.of Docs 1) 071010200699202 4(No.of Docs 0)	0710102003292024/1 0710102006992024/1	APPLICATION (I.B.C)/332(ND)202 4 INTERLOCUTORY APPLICATION (I.B.C)/769(ND)202	DEVINDER KUMAR RESOLUTION PROFESSIONAL VSHOMI GAMMON ENGINEERS & CONTRACTORS PRIVATE LIMITED	Application under any other provisions- IBC	10/3/2024	Order delay	rashigupta
5774	1/3/2024	071010200257202 2(No.of Docs 2)	0710102002572022/2 8	CP(AA) MERGER AND	PLG CONSTRUCTION PVT LTD VS. GUPTA	Sec. 230-232 - Second Motion		order missing	admin@chandhiok.co m
5775	1/3/2024	071010200257202 2(No.of Docs 2)	0710102002572022/2 8	,	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.co m
5776	1/3/2024	071010200257202 2(No.of Docs 2)	0710102002572022/2 8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.co m
5777	1/3/2024	071010200257202 2(No.of Docs 2)	0710102002572022/2 8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.co m
5778	23-09-2023	071010208253202 3(No.of Docs 0)	0710102082532023/1	COMPANY APPEAL(COMPAN IES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1) Application	10/3/2024	book marking mandatory as per index	
5770	6/2/022		0710102038742022/1	APPLICATION (I.B.C)/3875(ND)20	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL	under any other provisions- IBC,Application under any other provisions-	40/0/000		OALULA
5779 5780	6/3/2024 4/3/2024	2(No.of Docs 3) 071010200541202 1(No.of Docs 1)	0710102005412021/2 5	COMPANY PETITION IB (IBC)/85(ND)2021	& OTHERS G K CRYSTAL HOMES VS. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec	10/3/2024	bookmarking as per index Order delay file is not proper uploaded	SALUJA baldevbadhra

5781	2/3/2024	071010206545202 2(No.of Docs 2)	0710102065452022/1 3		RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	10/3/2024	pages 1 to 7 and 47 sign with true copy require order of nclt	KAYconnect
5782	29-02-2024	071010208417202 2(No.of Docs 1)	0710102084172022/1	22	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	10/3/2024	need order	prateekkpk
5783	2/3/2024	071010208417202 2(No.of Docs 1)	0710102084172022/2	. , , ,	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	10/3/2024	order missing of nclt	prateekkpk
5784	2/3/2024	071010209143202 2(No.of Docs 1)	0710102091432022/3	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	10/3/2024	pagination missing in book marking and order missing and sign and true copy require of all annexures	Skgarg-209
5785	2/3/2024	071010209142202 2(No.of Docs 1)	0710102091422022/3	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	10/3/2024	pagination missing in bookmarking sign and true copy of every pages and order missing of nclt	Skgarg-209
5786	2/3/2024	071010209123202 2(No.of Docs 1)	0710102091232022/3	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	10/3/2024	pagination missing sign and true copy of all annexures and order missing of nclt	Skgarg-209
5787	6/3/2024	071010201683202 4(No.of Docs 7)	0710102016832024/3	RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2024	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 241(1)	10/3/2024	bookmarking mandatory Order missing need every pages sign welfare ticket 25rs missing in vakalatnama notary mismatch with affidavit 92,to 102,180,to226, 292,to295 pages not clear	D13602017
5788	2/3/2024	071010209428202 3(No.of Docs 1)	0710102094282023/3	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec	10/3/2024	pagination missing as per index order require.	rajneesh.chopra
5789	16-10-2023	071010209800202 2(No.of Docs 3)	0710102098002022/4	APPLICATION (I.B.C)/6377(PB)20	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
5790	16-10-2023	071010209800202 2(No.of Docs 3)	0710102098002022/4	APPLICATION (I.B.C)/6377(PB)20	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sac 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
5791		071010209800202 2(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)20	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	.,	10/3/2024	date missing in vakalatnama	varshabanerjee
5792	16-10-2023	071010209800202 2(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)20 22	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee

5793	1/9/2023	071010207654202 3(No.of Docs 0)	0710102076542023/6	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec	10/3/2024	affidavit notary with mismatch and Oder missing	
5794		071010204023202 3(No.of Docs 1)	0710102040232023/2	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	10/3/2024	book marking mandatory as per index and need order of nclt	IRPARTI
5795	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5796	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5797	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5798	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5799	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5800	2/3/2024	071010205246202 3(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5801	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5802	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5803	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal

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5804	071010217001201 22-02-2024 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5805	071010217001201 22-02-2024 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5806	071010217001201 22-02-2024 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	10/3/2024	Order delay	shreyak05
5807	071010217001201 22-02-2024 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	10/3/2024	Order delay	shreyak05
5808	071010217001201 22-02-2024 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	10/3/2024	Order delay	shreyak05
5809	071010210822202 6/3/2024 3(No.of Docs 2)	0710102108222023/1	TRANSFER APPLICATION/3(P	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	10/3/2024	bookmarking mandatory Order missing and affidavit	mmconclt
5810	071010217001201 22-02-2024 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	10/3/2024	Order delay	shreyak05
5811	071010217001201 22-02-2024 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	10/3/2024	Order delay	shreyak05
5812	071010217001201 22-02-2024 9(No.of Docs 2)	0710102170012019/1 2	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec	10/3/2024	Order delay	shreyak05
5813	071010206394202 5/3/2024 3(No.of Docs 2)	0710102063942023/2			Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2024	improper book marking and require English translated copy of Hindi pages and paste court fee on blank side of vakalatanama	ypsharan1001
5814	071010210262201 6/3/2024 9(No.of Docs 2)	0710102102622019/3 4	COMPANY PETITION IB (IBC)/1744(ND)201 9	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec	10/3/2024	bookmarking mandatory Order missing notary mismatch with affidavit	Shruti Goyal

		071010207504202		COMPANY PETITION IB	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE	IBC Under Sec			
5815	5/3/2024	3(No.of Docs 1)	0710102075042023/3	(IBC)/543(ND)2023	KALPATARU POWER	9	10/3/2024	order missing	SADAPURNA18
5816	5/3/2024	071010207504202 3(No.of Docs 1)	0710102075042023/4	COMPANY PETITION IB (IBC)/543(ND)2023	TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE	IBC Under Sec	10/3/2024	REMOVE DOUBLE PAGE NUMBERING AND MISSING ANNEXURE B IN BOOK MARKING AND SIGN WITH TRUE COPY	SADAPURNA18
3010	3/3/2024	S(NO.01 DOCS 1)	0710102073042023/4		LIMITED		10/3/2024	MARKING AND SIGN WITH TRUE GOT T	GADAI ORNATO
		071010200980202		INTERLOCUTORY APPLICATION (I.B.C)/546(ND)202		Application under any other		Order missing index missing in	
5817	22-02-2024	4(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION	BINOD KUMAR SINGH KAMALL AHUJA VS.	provisions- IBC	9/3/2024	bookmarking	shagunnclt06
5818	29-02-2024	071010210459202 3(No.of Docs 1)	0710102104592023/1	(I.B.C)/635(ND)202	ASSISTANT COMMISISONER	Sec 60(5)	9/3/2024	bookmarking pagination numbering missing as per index	kamall.lawmax
E940	7/2/2024	071010210280202 2(No of Dogs 1)	0740402402902022/4	TRANSFER APPLICATION	VIJENDER SHARMA VS. SH. NENSHI	Rule16(d),NCL T Rules,2016	0/2/2024	and a surface	Viiender2020
5819	7/2/2024	3(No.of Docs 1)	0710102102802023/1	(IBC)/4(PB)2024	LADHABHAI SHAH	IBC	9/3/2024	require order	vijenuer2020
5820	29-02-2024	071010209432202 3(No.of Docs 2)	0710102094322023/3	TRANSFER APPLICATION (IBC)/71(PB)2023	ARSHIYA LIMITED VS. AXIS BANK LIMITED	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	himanshu satija
				COMPANY	INTERNATIONAL TEXTILE RECYCLING	Sec. 241(1),Sec.			
		071010208422202		PETITION (COMPANIES	AG VS. OM SIDDH VINAYAK IMPEX	242(4),Sec. 244(1),Sec 241			
5821	4/3/2024	2(No.of Docs 2)	0710102084222022/9	ACT)/215(ND)2022	PRIVATE LIMITED	(2)	9/3/2024	Oder missing	sonuchaudhary
				TRANSFER	VIJENDER SHARMA VS.	Rule16(d),NCL			
5822	7/2/2024	071010210280202 3(No.of Docs 1)	0710102102802023/1	APPLICATION (IBC)/4(PB)2024	SH. NENSHI LADHABHAI SHAH	T Rules,2016 IBC	9/3/2024	require order	Vijender2020
3022	11212024	3(140.01 DOCS 1)	071010210200202371	INTÉRLOCUTORY	ASHMEET SINGH	ibc	9/3/2024	require order	Vijerider2020
		071010208194202		APPLICATION (I.B.C)/5448(ND)20	BHATIA VS. KONE ELEVATOR INDIA				
5823	22-02-2024	3(No.of Docs 2)	0710102081942023/1	23	PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
				INTERLOCUTORY APPLICATION	ASHMEET SINGH BHATIA VS. KONE				
5824	22-02-2024	071010208194202 3(No.of Docs 2)	0710102081942023/1	(I.B.C)/5448(ND)20	ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
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				INTERLOCUTORY APPLICATION		Application under any			
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5825	22-02-2024	4(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION	BINOD KUMAR SINGH	provisions- IBC	9/3/2024	bookmarking	shagunnclt06
5826	4/3/2024	071010208227202 3(No.of Docs 2)	0710102082272023/5		MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	9/3/2024	bookmarking pagination numbering Wrong in index	niclegal
5927	7/2/2024	071010210280202 3(No.of Docs 1)	0740402402902022/4	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5827	11212024	S(NO.01 DOCS 1)	0710102102802023/1		LAURADRAI SRAR	וטט	3/3/2024	require order	vijenuer 2020
		071010200980202		INTERLOCUTORY APPLICATION (I.B.C)/546(ND)202		Application under any other		Order missing index missing in	
5828	22-02-2024	4(No.of Docs 1)	0710102009802024/1	1	BINOD KUMAR SINGH	provisions- IBC	9/3/2024	bookmarking	shagunnclt06
				INTERLOCUTORY APPLICATION		Application under any			
5829	22-02-2024	071010200980202 4(No.of Docs 1)	0710102009802024/1	(I.B.C)/546(ND)202 4	BINOD KUMAR SINGH	other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06

				TRANSFER	VIJENDER SHARMA VS.	Rule16(d),NCL			
5830	7/2/2024	071010210280202 3(No.of Docs 1)	0710102102802023/1	APPLICATION (IBC)/4(PB)2024	SH. NENSHI LADHABHAI SHAH	T Rules,2016 IBC	9/3/2024	require order	Vijender2020
3030	11212024	3(140.01 D003 1)	0710102102002023/1	(100)/4(1 0)2024	LADITADITAI OTTAIT	ibo	3/3/2024	require order	Vijerider2020
						Application			
				INTERLOCUTORY	SHIV NANDAN SHARMA	under any			
		071010206736202		APPLICATION	RESOLUTION PROFESSIONAL VS.	other provisions-		Oder missing and 1rs court fee missing	
5831	1/3/2024	3(No.of Docs 2)	0710102067362023/2	(I.D.C)/435(ND)/202	SANJAY BANSAL	IBC,Sec. 45 (1)	9/3/2024	in vakalatnama	advakshit
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				TRANSFER	VIJENDER SHARMA VS.	Rule16(d),NCL			
		071010210280202		APPLICATION	SH. NENSHI	T Rules,2016			
5832	7/2/2024	3(No.of Docs 1)	0710102102802023/1	(IBC)/4(PB)2024	LADHABHAI SHAH	IBC	9/3/2024	require order	Vijender2020
				TRANSFER	VIJENDER SHARMA VS.	Rule16(d),NCL			
		071010210280202		APPLICATION	SH. NENSHI	T Rules,2016			
5833	7/2/2024	3(No.of Docs 1)	0710102102802023/1	(IBC)/4(PB)2024	LADHABHAI SHAH	IBC	9/3/2024	require order	Vijender2020
				INTERLOCUTORY		Application			
				APPLICATION	STANDAR CHARTERED	under any			
		071010209914202			BANK VS. WOOLWAYS	other		book marking mandatory as per index	
5834	29-02-2024	3(No.of Docs 2)	0710102099142023/1		INDIA LIMITD	provisions- IBC	9/3/2024	and require nclt order	SBD@IP606
				INTERLOCUTORY		Amuliantian			
				INTERLOCUTORY APPLICATION		Application under any			
		071010200980202		(I.B.C)/546(ND)202		other		Order missing index missing in	
5835	22-02-2024	4(No.of Docs 1)	0710102009802024/1	4	BINOD KUMAR SINGH	provisions-IBC	9/3/2024	bookmarking	shagunnclt06
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		071010210280202		TRANSFER APPLICATION	VIJENDER SHARMA VS. SH. NENSHI	Rule16(d),NCL T Rules,2016			
5836	7/2/2024	3(No.of Docs 1)	0710102102802023/1	(IBC)/4(PB)2024	LADHABHAI SHAH	IBC	9/3/2024	require order	Vijender2020
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				INTERLOCUTORY		Application			
		071010200980202		APPLICATION		under any other		Order missing index missing in	
5837	22-02-2024	4(No.of Docs 1)	0710102009802024/1	(I.B.C)/546(ND)202 4	BINOD KUMAR SINGH	provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
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				INTERLOCUTORY		Application			
		07404000000000		APPLICATION		under any		Out on the land to the description to	
5838	22-02-2024	071010200980202 4(No.of Docs 1)	0710102009802024/1	(I.B.C)/546(ND)202	BINOD KUMAR SINGH	other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
,000	22-02-2024	+(NO.01 DOCS 1)	071010200000202471	<u>-</u>	BINOD ROMAR CINCII	provisions- ibo	5/5/2024	DOCKHARKING	Shagainiciteo
				INTERLOCUTORY		Application			
				APPLICATION		under any			
5839	22 02 2024	071010200980202 4(No.of Docs 1)	0710102009802024/1	(I.B.C)/546(ND)202	BINOD KUMAR SINGH	other provisions- IBC	0/2/2024	Order missing index missing in bookmarking	shagunnalt06
1033	22-02-2024	4(NO.01 DOCS 1)	0710102009602024/1	INTERLOCUTORY	ASHMEET SINGH	provisions- IBC	5/3/2024	DOCKINATKING	shagunnclt06
				APPLICATION	BHATIA VS. KONE				
		071010208194202		(I.B.C)/5448(ND)20	ELEVATOR INDIA				
5840	22-02-2024	3(No.of Docs 2)	0710102081942023/1	23 INTERLOCUTORY	PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
				APPLICATION				Order missing bookmarking pagination	
		071010204137202		(I.B.C)/3577(ND)20				numbering missing as per index	
5841	6/3/2024	3(No.of Docs 2)	0710102041372023/9	23	MR. DEBASHIS NANDA	Sec 30	9/3/2024	missing in bookmarking	Atulbhatia
				INTERLOCUTORY	ASHMEET SINGH				
		071010208194202		APPLICATION (I.B.C)/5448(ND)20	BHATIA VS. KONE ELEVATOR INDIA				
5842	22-02-2024	3(No.of Docs 2)	0710102081942023/1	. , , ,	PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
				TRANSFER	VIJENDER SHARMA VS.	Rule16(d),NCL			
E049	7/2/2024	071010210280202	0740402402202224	APPLICATION	SH. NENSHI	T Rules,2016	0/2/2024	roquire order	Viiondor2020
5843	7/2/2024	3(No.of Docs 1)	0710102102802023/1	(IDC)/4(PB)2024	LADHABHAI SHAH	IBC	9/3/2024	require order	Vijender2020

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	1	07404004000		AMALGAMATION(BIRD CONSULTANCY	0.1			
		071010210867202		COMPANIES	SERVICES PRIVATE	Sub-section (I)			
844	5/3/2024	3(No.of Docs 2)	0710102108672023/3	ACT)/6(ND)2024	LIMITED	of section 230	9/3/2024	order missing of nclt	hirakmk
				INTERLOCUTORY					
				APPLICATION				Order missing bookmarking pagination	
		071010204137202		(I.B.C)/3577(ND)20				numbering missing as per index	
845	6/3/2024	3(No.of Docs 2)	0710102041372023/9		MR. DEBASHIS NANDA	Sec 30	9/3/2024	missing in bookmarking	Atulbhatia
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				COMPANY	LIMITED. VS. ALPS				
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		071010209533202		PETITION IB	MOTOR FINANCE	IBC under Sec		require sign with true copy of all	
846	29-02-2024	3(No.of Docs 1)	0710102095332023/1	(IBC)/55(ND)2024	LIMITED	7	9/3/2024	annexures and delay order	9910040471
				TRANSFER	VIJENDER SHARMA VS.	Rule16(d),NCL			
		071010210280202		APPLICATION	SH. NENSHI	T Rules,2016			
847	7/2/2024	3(No.of Docs 1)	0710102102802023/1	(IBC)/4(PB)2024	LADHABHAI SHAH	IBC	9/3/2024	require order	Vijender2020
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				INTERLOCUTORY		Application			
				APPLICATION		under any			
		071010200980202				other		Order missing index missing in	
040	00 00 0004		0740400000000044	(I.B.C)/546(ND)202	DINIOD KUMAD OINIOU		0/0/0004		- 1
848	22-02-2024	4(No.of Docs 1)	0710102009802024/1	4	BINOD KUMAR SINGH	provisions- IBC	9/3/2024	bookmarking	shagunnclt06
				INTERLOCUTORY					
				APPLICATION				Order missing bookmarking pagination	
		071010204137202		(I.B.C)/3577(ND)20				numbering missing as per index	
849	6/3/2024	3(No.of Docs 2)	0710102041372023/9	23	MR. DEBASHIS NANDA	Sec 30	9/3/2024	missing in bookmarking	Atulbhatia
						Application			
				INTERLOCUTORY	SHIV NANDAN SHARMA				
				APPLICATION	RESOLUTION	other			
		07404000070000							
	41010004	071010206736202		(I.B.C)/435(ND)202	PROFESSIONAL VS.	provisions-	01010004		D: 0: 1
850	1/3/2024	3(No.of Docs 2)	0710102067362023/4	4	SANJAY BANSAL	IBC,Sec. 45 (1)	9/3/2024	Oder missing	DiwanSingh
				INTERLOCUTORY					
				APPLICATION				Order missing bookmarking pagination	
		071010204137202		(I.B.C)/3577(ND)20				numbering missing as per index	
851	6/3/2024	3(No.of Docs 2)	0710102041372023/9	23	MR. DEBASHIS NANDA	Sec 30	9/3/2024	missing in bookmarking	Atulbhatia
						Application			
				INTERLOCUTORY	SHIV NANDAN SHARMA	under any			
				APPLICATION	RESOLUTION	other			
		071010206736202			PROFESSIONAL VS.	provisions-			
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852	1/3/2024	3(No.of Docs 1)	0710102067362023/3		SANJAY BANSAL	IBC,Sec. 45 (1)	9/3/2024	incomplete file	DiwanSingh
					NARESH KUMAR				
				APPLICATION	MUNJAL VS. MR.			bookmarking pagination numbering as	
		071010206128202		(I.B.C)/3936(ND)20	PRAVIN KUMAR			per index need every pages sign and	
853	14-07-2023	3(No.of Docs 0)	0710102061282023/2	23	MALHOTRA	19(2)	9/3/2024	true copy missing	
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		071010200387202		APPLICATION	KBNOWS APARTMENT R/O H NO. 602SUKH				

5855	21-02-2024	071010207035202 3(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5856	21-02-2024	071010207035202 3(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5857	28-02-2024	071010207765202 3(No.of Docs 1)	0710102077652023/7	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec	8/3/2024	need every page sign and Oder delay	knlegal
5858	28-02-2024	071010200213202 4(No.of Docs 2)	0710102002132024/3 5	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)202 4	ANIL KUMAR MITTAL VS. BIREN SABHARWAL	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index and require order	advpallavsaxena
5859	31-08-2023	071010207595202 3(No.of Docs 0)	0710102075952023/3	INTERLOCUTORY APPLICATION (I.B.C)/4702(ND)20 23	GUNJAN MITTAL MUKESH GUPTA VS.	Application under any other provisions- IBC	8/3/2024	Oder missing	
5860	20-02-2024	071010209303202 0(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)20 20	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmanncit
5861	20-02-2024	071010207706202 3(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(CO MPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5862	20-02-2024	071010207706202 3(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(CO MPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5863	20-02-2024	071010207706202 3(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(CO MPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5864	24 02 2024	071010207035202 3(No.of Docs 2)	074040207025202244	INTERLOCATORY APPLICATION(CO MPANIES	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF	Section 420	8/3/2024	Odor missing	94@V0CESU 422
5865		071012001264201 8(No.of Docs 2)	0710102070352023/1 0710120012642018/2 6	COMPANY PETITION	JACOB MATHEW VS.	Sec. 245	8/3/2024	Oder missing Oder delay	namitha@samvidlegal

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					1. RUDRA HOME				
					BUYERS WELFARE				
					ASSOSCIATION				
					(THROUGH ITS GEN				
					SECRETARY) HOUSE NO. B-23 3RDFLOOR				
					VS. 1. PRITI RAWAT				
					PANDEY W/O UMANTH				
					PANDEY AGED ABOUT				
					51 YEARS ALLOTEE OF				
					FLAT NO. C-0305				
					KBNOWS APARTMENT				
					R/O H NO. 602SUKH	Application			
				APPLICATION	SHANTI APARTMENT	under any			
		071010200387202		(I.B.C)/147(ND)202	SECTOR 56GH 15	other			
5866	22-01-2024	4(No.of Docs 2)	0710102003872024/1	4	GURGAON 122003 MUKESH GUPTA VS.	provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
				INTERLOCUTORY	GREATER NOIDA				
				APPLICATION	INDUSTRIAL				
		071010209303202			DEVELOPMENT				
5867	20-02-2024	0(No.of Docs 2)	0710102093032020/6	20	AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
				COMPANY	VEO DANIK I IMITED VO				
		071010209228202		COMPANY PETITION IB	YES BANK LIMITED VS. ATS INFRASTRUCTURE	IBC under Sec			
5868	28 02 2024	3(No.of Docs 2)	0710102092282023/5	(IBC)/687(ND)2023		7	8/3/2024	Oder missing	knlegal
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				COMPANY	YES BANK LIMITED VS.				
		071010209228202		PETITION IB	ATS INFRASTRUCTURE	IBC under Sec			
5869	28-02-2024	3(No.of Docs 2)	0710102092282023/5	(IBC)/687(ND)2023	LIMITED	7	8/3/2024	Oder missing	knlegal
				COMPANY	YES BANK LIMITED VS.				
		071010209228202		PETITION IB		IBC under Sec			
5870	28-02-2024	3(No.of Docs 2)	0710102092282023/5	(IBC)/687(ND)2023		7	8/3/2024	Oder missing	knlegal
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				COMPANY	YES BANK LIMITED VS.				
		071010209228202		PETITION IB	ATS INFRASTRUCTURE	IBC under Sec	0/0/0004		
5871	28-02-2024	3(No.of Docs 2)	0710102092282023/5	(IBC)/687(ND)2023	MUKESH GUPTA VS.	7	8/3/2024	Oder missing	knlegal
				INTERLOCUTORY	GREATER NOIDA				
				APPLICATION	INDUSTRIAL				
		071010209303202		(I.B.C)/4680(ND)20					
5872	20-02-2024	0(No.of Docs 2)	0710102093032020/6	. , , ,	AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
					MUKESH GUPTA VS.				
				INTERLOCUTORY	GREATER NOIDA				
		071010209303202		APPLICATION (I.B.C)/4680(ND)20	INDUSTRIAL DEVEL OPMENT				
5873	20-02-2024	0(No.of Docs 2)	0710102093032020/6	. , , ,	AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
2010	23-02-2024	V(1.13.01 D003 Z)	J. 1310200002020/0		EDELWEISS ASSET	555 55(1)	O. O. E. C.	Toquito order or not	iaxamioit
					RECONSTRUCTION				
				COMPANY	COM LIMITED VS.				
		071010207691202	0710102076912022/1	PETITION IB	ORIENTAL TRIMEX	IBC under Sec			
5874	6/3/2024	2(No.of Docs 1)	1	(IBC)/702(ND)2022	LIMITED	7	8/3/2024	bookmarking mandatory Order missing	lex.corpn@gmail.com

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5875	071010200387202 4(No.of Docs 2)	0710102003872024/1		1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5876	071010201327202 4(No.of Docs 2)	0710102013272024/1	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)202 4	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	8/3/2024	book mandatory as per index	quadlegal
5877	071010204252202 2(No.of Docs 1)	0710102042522022/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	8/3/2024	need order of nclt and proof of service.	ABHISHEKNEGI
5878	071010206867202 1(No.of Docs 2)	0710102068672021/8	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	8/3/2024	Oder missing	as.juris
5879	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)202 4	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY M/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5880	071010203825202 1(No.of Docs 2)	0710102038252021/5	COMPANY PETITION IB (IBC)/337(PB)2021	STATE BANK OF INDIA VS. RAMAN GUPTA	Section 95(1)	8/3/2024	Oder missing	henna15
5881	071010203835202 1(No.of Docs 2)	0710102038352021/7	COMPANY PETITION IB	STATE BANK OF INDIA		8/3/2024	Oder missing	henna15

5882	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	APPLICATION (I.B.C)/147(ND)202 4	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003 MANOJ KUMAR GUPTA	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
				COMPANY PETITION	& ORS VS. RAJESH BUILDCON &	Application under any			
5883	10/2/2024	071010201522201 9(No.of Docs 2)	0710102015222019/3	(COMPANIES ACT)/48(ND)2008	INFRASTRUCTURE PVT. LTD. & ORS	other provisions	8/3/2024	Oder missing	sanchitgarg99
5884	10/2/2024	071010201522201 9(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS MANOJ KUMAR GUPTA	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
5885	10/2/2024	071010201522201 9(No.of Docs 2)	0710102015222019/3	COMPANY PETITION	& ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON &	Application under any other provisions Application under any	8/3/2024	Oder missing	sanchitgarg99
5886	10/2/2024	9(No.of Docs 2)	0710102015222019/3	(COMPANIES ACT)/48(ND)2008	INFRASTRUCTURE PVT. LTD. & ORS	other provisions	8/3/2024	Oder missing	sanchitgarg99
5887	28-02-2024	071010206866202 1(No.of Docs 2)	0710102068662021/5	COMPANY PETITION IB (IBC)/626(ND)2021	STATE BANK OF INDIA VS. GOVIND PRASHAD	Section 95(1)	8/3/2024	Oder delay	as.juris
5888	28-02-2024	071010200832202 2(No.of Docs 1)	0710102008322022/4	COMPANY PETITION IB (IBC)/153(ND)2022	THE BANK OF BARODA LIMITED VS. URMILA DEVI PADIA	Section 95(1)	8/3/2024	require order and proof of service	brijesh_tamber
5889	28-02-2024	071010200833202 2(No.of Docs 1)	0710102008332022/3	COMPANY PETITION IB (IBC)/152(ND)2022 COMPANY	THE BANK OF BARODA LIMITED VS. UMESH PADIA THE BANK OF BARODA	Section 95(1)	8/3/2024	require order and proof of service	brijesh_tamber
		071010200829202		PETITION IB	LIMITED VS. GOPAL				
5890	28-02-2024	2(No.of Docs 1)	0710102008292022/3	(IBC)/151(ND)2022	CHANDRA PADIA	Section 95(1)	8/3/2024	missing order and need proof of service	brijesh_tamber
5891	7/3/2024	071010204141202 3(No.of Docs 1)	0710102041412023/1 1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2023	LEISURE CORP PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/3/2024	anniexure not mention in index, page no. missing in annexure pages ,	PRALaw
5892	21-02-2024	071010207035202 3(No.of Docs 2)	0710102070352023/1	MPANIES	ENGINEERING CO. PVT. LTD VS. REGISTRAR OF	Section 420	8/3/2024	Oder missing	84@YOGESH.123

5893	28-02-2024	071010209703202 2(No.of Docs 1)	0710102097032022/1 0	COMPANY PETITION IB (IBC)/889(ND)2022	CANARA BANK VS. CREATIVE LOOMS AND CRAFTS PRIVATELIMITED	IBC under Sec	8/3/2024	Oder delay	henna15
5894	28-02-2024	071010202559202 3(No.of Docs 1)	0710102025592023/3	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)20 23	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index	varunjainj@yahoo.co m
5895		071010202546202 3(No.of Docs 1)	0710102025462023/3	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)20	DINESH SOOD	Application under any other provisions- IBC		book marking mandatory as per index and index missing	varunjainj@yahoo.co m
5896		071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5897	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5898	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5899	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5900	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5901	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5902		071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5903	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	APPLICATION (I.B.C)/1746(ND)20	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED AARYAVRAT INDIA	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5904	28-02-2024	071010201967202 3(No.of Docs 2)	0710102019672023/7	COMPANY PETITION IB (IBC)/165(ND)2023	PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec	8/3/2024	need order and sign of every pages	gopalprasad@.in
5905	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124

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5906	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	, , , ,	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5907	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	APPLICATION	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
		071010202458202 3(No.of Docs 2)		INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE	Rule 11 of	8/3/2024	•	
908		071010202458202	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE	NCLT, 2016 Rule 11 of		Order delay	rajeev1124
909		3(No.of Docs 2) 071010202458202	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE	NCLT, 2016 Rule 11 of	8/3/2024	Order delay	rajeev1124
5910	17-02-2024	3(No.of Docs 2) 071010202458202	0710102024582023/2	APPLICATION	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE	NCLT, 2016 Rule 11 of	8/3/2024	Order delay	rajeev1124
5911	17-02-2024	3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION	INDIABULLS HOUSING FINANCE LIMITED VS.	NCLT, 2016	8/3/2024	Order delay	rajeev1124
912	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	(I.B.C)/1746(ND)20 23 COMPANY	TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5913	20-02-2024	071010207706202 3(No.of Docs 2)	0710102077062023/3	MPANIES `	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
					1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT				
914	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)202	51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IB	C 8/3/2024	Oder delay need every pages sign	aaryan@sasttraleg

5915	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)202 4	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003 ASK TRUSTEESHIP	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
		07404000700000		COMPANY	SERVICES PRIVATE LIMITED AND ORS. VS.	IDC waden Coo			
5916	13-02-2024	071010207968202 3(No.of Docs 2)	0710102079682023/5	PETITION IB (IBC)/569(ND)2023	ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
				INTERLOCUTORY APPLICATION	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT	Application under any			
5917	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	(I.B.C)/147(ND)202 4	SECTOR 56GH 15 GURGAON 122003	other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5918		071010207968202 3(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec	8/3/2024	Oder missing	knlegal
5919	1/3/2024	071010210305202 3(No.of Docs 2)	0710102103052023/3	INTERLOCUTORY APPLICATION (I.B.C)/6383(ND)20 23	DEBASIS NANDA LIQUIDATOR OF SHRI LAL MAHAL LTD. (NOW NUTRIONEX MANUFACTURERS LIMITED) VS. M/S. SPARK ENERGY REPRESENTED BY MR. S.M.ASHOK SREI	Application under any other provisions- IBC	8/3/2024	bookmarking pagination numbering missing as per index and Oder missing	angadmehta
<u>5920</u> 5921		071010210301202 3(No.of Docs 1) 071010201336202 2(No.of Docs 1)	0710102103012023/3 0710102013362022/2	INTERLOCUTORY APPLICATION (I.B.C)/842(ND)202	INFRASTRUCTURE FINANCE LIMITED VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED ARTI BALUJA VS. AAYUSH FOOD AND HERBS LIMITED	IBC under Sec 7 Rule 11 of NCLT, 2016	8/3/2024 8/3/2024	Oder missing service required bookmarking mandatory	Diwanadvocates IRPARTI

				INTERLOCUTORY		Application			
		074040204047000		APPLICATION	NII EQU QUADAA	under any			
5922	28 02 2024	071010204917202 2(No.of Docs 2)	0710102049172022/6	(I.B.C)/4814(ND)20 22	VSAJAY GUPTA	other provisions- IBC	8/3/2024	sign and true convert avery page	arnitkumar
3322	20-02-2024	Z(NO.OI DOCS Z)	0110102043112022/6		ASK TRUSTEESHIP	PLOVISIONS- IBC	0/3/2024	sign and true copy of every page	arpitkumar
					SERVICES PRIVATE				
				COMPANY	LIMITED AND ORS. VS.				
		071010207968202		PETITION IB	ATS HEIGHTS PRIVATE	IBC under Sec			
5923	13-02-2024	3(No.of Docs 2)	0710102079682023/5	(IBC)/569(ND)2023	LIMITED	7	8/3/2024	Oder missing	knlegal
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				COMPANY	SERVICES PRIVATE LIMITED AND ORS. VS.				
		071010207968202		PETITION IB	ATS HEIGHTS PRIVATE	IBC under Sec			
5924	13-02-2024	3(No.of Docs 2)	0710102079682023/5		LIMITED	7	8/3/2024	Oder missing	knlegal
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		071010207499202		COMPANY PETITION IB	MAZDOOR SANGH VS. NATIONAL TEXTILE	IBC Under Sec		203 ,208 ,217 ,236 ,237 ,239 ,257 ,259	
5925	28-08-2023	3(No.of Docs 0)	0710102074992023/5	(IBC)/599(ND)2023	CORPN LIMITED	9	8/3/2024	260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
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					BUYERS WELFARE				
					ASSOSCIATION (THROUGH ITS GEN				
					SECRETARY) HOUSE				
					NO. B-23 3RDFLOOR				
					VS. 1. PRITI RAWAT				
					PANDEY W/O UMANTH				
					PANDEY AGED ABOUT				
					51 YEARS ALLOTEE OF				
					FLAT NO. C-0305				
				INTERLOCUTORY	KBNOWS APARTMENT R/O H NO. 602SUKH	Application			
				APPLICATION	SHANTI APARTMENT	under any			
		071010200387202		(I.B.C)/147(ND)202	SECTOR 56GH 15	other			
5926	22-01-2024	4(No.of Docs 2)	0710102003872024/1	4	GURGAON 122003	provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
								pagination missing in bookmarking and	
				COMPANY	RASHTRIYA MILL			double page numbering pages not clear	
		071010207499202		COMPANY PETITION IB	MAZDOOR SANGH VS. NATIONAL TEXTILE	IBC Under Sec		203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283,	
5927	28-08-2023	3(No.of Docs 0)	0710102074992023/5	_	CORPN LIMITED	9	8/3/2024	287, 289, 291, 293, 297,	
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								pagination missing in bookmarking and	
					RASHTRIYA MILL			double page numbering pages not clear	
		07404020740022		COMPANY	MAZDOOR SANGH VS.	IBC Haden Oc		203 ,208 ,217 ,236 ,237 ,239 ,257 ,259	
5928	28-08 2022	071010207499202 3(No.of Docs 0)	0710102074992023/5	PETITION IB	NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec	8/3/2024	260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
3320	20-00-2023	O(140.01 D0C2 0)	01 10 102014332023/3	(1DC)/399(ND)/2023	OOKEN LIMITED		0/3/2024	201, 203, 231, 233, 231,	
								pagination missing in bookmarking and	
					RASHTRIYA MILL			double page numbering pages not clear	
				COMPANY	MAZDOOR SANGH VS.			203 ,208, 217 ,236, 237, 239, 257, 259	
5000	00.00.005	071010207499202	074040007400075	PETITION IB	NATIONAL TEXTILE	IBC Under Sec	0/0/005	260, 263, 265, 267 ,271, 273, 274 283,	
5929	28-08-2023	3(No.of Docs 0)	0710102074992023/5	(IBC)/599(ND)2023	CORPN LIMITED	9	8/3/2024	287, 289, 291, 293, 297,	
						Application			
				INTERLOCUTORY	SHIV NANDAN SHARMA				
				APPLICATION	RESOLUTION	other			
		071010206736202			PROFESSIONAL VS.	provisions-			
5930	26-02-2024	3(No.of Docs 2)	0710102067362023/1	4	SANJAY BANSAL	IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
				INTERLOCUTORY					
		074040204057000		APPLICATION	DHIRENDAR SINGH			Odes missing and index missing in	
5931	27-02 2024	071010201057202 4(No.of Docs 3)	0710102010572024/1	(I.B.C)/580(ND)202	ADHIKARI VS. SH. PANKAJ NARANG	Sec 60(5)	7/3/2024	Oder missing and index missing in	Harishtaneja78
3331	21-02-2024	+(140.01 DOCS 3)	01 10 1020 1057 2024/1	4	FANNAJ NAKANU	Sec 60(5)	11312024	bookmarking	mansmaneja/o

						Application			
				INTERLOCUTORY	SHIV NANDAN SHARMA	under any			
				APPLICATION	RESOLUTION	other			
		071010206736202		(I.B.C)/435(ND)202	PROFESSIONAL VS.	provisions-			
932	26-02-2024	4 3(No.of Docs 2)	0710102067362023/1	4	SANJAY BANSAL	IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
				COMPANY	VOLKSWAGEN			-	
				PETITION IB	FINANCE PRIVATE				
		071010210743202		(IBC)/1097(ND)202	LIMITED VS. TARUN				
933	27-02-2024	4 0(No.of Docs 2)	0710102107432020/5	0	KAPOOR	Section 95(1)	7/3/2024	need every page sign and oder missing	rrglawoffice
				INITEDI CONTORV	CURVALANDAN CUADAA	Application			
					SHIV NANDAN SHARMA	under any			
		071010206736202		APPLICATION	RESOLUTION	other			
024	26 02 202		0710102067362023/1	(I.B.C)/435(ND)202	PROFESSIONAL VS. SANJAY BANSAL	provisions- IBC,Sec. 45 (1)	7/2/2024	Oder delev	hibusharma
934	26-02-2024	4 3(No.of Docs 2)	0710102067362023/1	4	ASSETS CARE &	IBC,Sec. 45 (1)	11312024	Oder delay	bihusharma
					RECONSTRUCTION				
					ENTERPRISE LIMITED				
				COMPANY	VS. ATS				
		071010204270202	0710102042702021/1	PETITION IB	INFRASTRUCTURE	IBC under Sec			
935	6/2/2024	1(No.of Docs 2)	4	_	LIMITED	7	7/3/2024	need order	abhyudaisingh
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				COMPANY					
				PETITION	GEETA BATHLA VS DP				
		071020041296201		(COMPANIES	PLASTICS PVT. LTD. &				
936	26-02-2024	4 7(No.of Docs 2)	0710200412962017/8	ACT)/427(ND)2017	ORS.	Sec. 241(1)	7/3/2024	delay order	sonalijoon
								need every pages sign missing and	
								Oder missing Index missing in	
				INTERLOCUTORY				bookmarking vol -3 bookmarking	
				APPLICATION	CHANDRA PRAKASH			mandatory 4-sub bookmarking	
		071010207885202	0710102078852020/1	(I.B.C)/3255(PB)20	VS. SMV AGENCIES			pagination numbering missing as per	
5937	4/3/2024	0(No.of Docs 5)	1	20	PVT LTD	Sec 30	7/3/2024	index	sanyam65
					RAJSHILA SYNTHETICS				
				COMPANY	PRIVATE LIMITED VS.				
		071010210614202		PETITION IB	ACTIONMILANO	IBC Under Sec			
5938	19-02-202	4 3(No.of Docs 1)	0710102106142023/3	-	BRANDS LIMITED	9	7/3/2024	Oder delay	akshaygoel
,,,,,	13-02-202-	+ O(NO.01 DOCS 1)	0710102100142020/0	(150)/20(115)2024	DICARDO EIIIITED		110/2024	ouel delay	aksnaygoer
					RAJSHILA SYNTHETICS				
				COMPANY	PRIVATE LIMITED VS.				
		071010210614202		PETITION IB	ACTIONMILANO	IBC Under Sec			
939	19-02-2024	4 3(No.of Docs 1)	0710102106142023/3	(IBC)/25(ND)2024	BRANDS LIMITED	9	7/3/2024	Oder delay	akshaygoel
				COMPANY					
				PETITION		Sec.			
		071010209392202		(COMPANIES	MAHESH GUPTA VS.	241(1),Sec.			
940	9/2/2024	2(No.of Docs 2)	0710102093922022/8	ACT)/210(ND)2022	GOPI NATH PVT LTD	242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
				001104117					
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		07404000000000		PETITION	MALIEOU CUSTA VO	Sec.			
044	0/2/2024	071010209392202	07404020020202020	(COMPANIES		241(1),Sec.	7/2/2024	wanting and and along of street as a	aahiahau-t-2242
941	9/2/2024	071010209392202 2(No.of Docs 2)	0710102093922022/8	(COMPANIES ACT)/210(ND)2022	GOPI NATH PVT LTD		7/3/2024	require order and sign of every page	ashishgupta2310
941	9/2/2024	2(No.of Docs 2)	0710102093922022/8	(COMPANIES ACT)/210(ND)2022 CONTEMPT	GOPI NATH PVT LTD SH. GYAN CHANDRA	241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
		2(No.of Docs 2) 071010201349202		(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M.	241(1),Sec. 242(4) Rule 11 of			
	9/2/2024	2(No.of Docs 2)	0710102093922022/8 0710102013492024/1	(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION (IBC)/7(ND)2024	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	241(1),Sec. 242(4)	7/3/2024	require order and sign of every page order missing of nclt	ashishgupta2310 avinashbhati6
		2(No.of Docs 2) 071010201349202 4(No.of Docs 2)		(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION (IBC)/7(ND)2024 CONTEMPT	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA	241(1),Sec. 242(4) Rule 11 of NCLT, 2016			
942	2/3/2024	2(No.of Docs 2) 071010201349202 4(No.of Docs 2) 071010201349202	0710102013492024/1	(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION (IBC)/7(ND)2024 CONTEMPT PETITION	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA MISRA VSCEO M.	241(1),Sec. 242(4) Rule 11 of NCLT, 2016 Rule 11 of	7/3/2024	order missing of nclt	avinashbhati6
942		2(No.of Docs 2) 071010201349202 4(No.of Docs 2)		(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION (IBC)/7(ND)2024 CONTEMPT PETITION (IBC)/7(ND)2024	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	241(1),Sec. 242(4) Rule 11 of NCLT, 2016			
942	2/3/2024	2(No.of Docs 2) 071010201349202 4(No.of Docs 2) 071010201349202 4(No.of Docs 2)	0710102013492024/1	(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION (IBC)/7(ND)2024 CONTEMPT PETITION (IBC)/7(ND)2024 CONTEMPT	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA	241(1),Sec. 242(4) Rule 11 of NCLT, 2016 Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
942	2/3/2024	2(No.of Docs 2) 071010201349202 4(No.of Docs 2) 071010201349202 4(No.of Docs 2) 071010201349202	0710102013492024/1 0710102013492024/1	(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION (IBC)/7(ND)2024 CONTEMPT PETITION (IBC)/7(ND)2024	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA MISRA VSCEO M.	241(1),Sec. 242(4) Rule 11 of NCLT, 2016 Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt order missing of nclt	avinashbhati6
5941 5942 5943	2/3/2024	2(No.of Docs 2) 071010201349202 4(No.of Docs 2) 071010201349202 4(No.of Docs 2)	0710102013492024/1	(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION (IBC)/T(ND)2024 CONTEMPT PETITION (IBC)/T(ND)2024 CONTEMPT PETITION	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA	241(1),Sec. 242(4) Rule 11 of NCLT, 2016 Rule 11 of NCLT, 2016	7/3/2024 7/3/2024	order missing of nclt	avinashbhati6
i942 i943	2/3/2024	2(No.of Docs 2) 071010201349202 4(No.of Docs 2) 071010201349202 4(No.of Docs 2) 071010201349202	0710102013492024/1 0710102013492024/1	(COMPANIES ACT)/210(ND)2022 CONTEMPT PETITION (IBC)/7(ND)2024 CONTEMPT PETITION (IBC)/7(ND)2024 CONTEMPT PETITION (IBC)/7(ND)2024	GOPI NATH PVT LTD SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	241(1),Sec. 242(4) Rule 11 of NCLT, 2016 Rule 11 of NCLT, 2016	7/3/2024 7/3/2024	order missing of nclt order missing of nclt	avinashbhati6

		071010209392202		COMPANY PETITION (COMPANIES	MAHESH GUPTA VS.	Sec. 241(1),Sec.			
5946	9/2/2024	2(No.of Docs 2)	0710102093922022/8	ACT)/210(ND)2022 COMPANY	GOPI NATH PVT LTD	242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
		071010209392202		PETITION (COMPANIES	MAHESH GUPTA VS.	Sec. 241(1),Sec.			
5947	9/2/2024	2(No.of Docs 2)	0710102093922022/8	ACT)/210(ND)2022	GOPI NATH PVT LTD	242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
5948	19-02-2024	071010210614202 3(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec	7/3/2024	Oder delay	akshaygoel
5949	27-02-2024	071010202376202 0(No.of Docs 1)	0710102023762020/2 2	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking mandatory	R K GUPTA
5950	27-02-2024	071010202376202 0(No.of Docs 1)	0710102023762020/2 3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020		Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking pagination numbering missing as per index	R K GUPTA
5951	6/2/2024	071010204270202 1(No.of Docs 2)	0710102042702021/1 4	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec	7/3/2024	need order	abhyudaisingh
5952	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec	7/3/2024	Order missing	akhil.shankhwar1
5953	3/1/2024	071010200073202 4(No.of Docs 0)	0710102000732024/1	COMPANY PETITION IB (IBC)/63(ND)2024	KAEFER PRIVATE LIMITED	IBC Section 59	7/3/2024	Oder missing pagination numbering missing as per index	
5954	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec	7/3/2024	Order missing	akhil.shankhwar1
5955	4/1/2024	071010203979202 3(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20 23	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	АММА
5956	4/1/2024	071010203979202 3(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20 23	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	АММА

5957	4/1/2024	071010203979202 3(No.of Docs 1)	0710102039792023/5	, , ,	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	АММА
5958	4/1/2024	071010203979202 3(No.of Docs 1)	0710102039792023/5	, , , , ,	VINAY KUMAR SINGHAL FOR P.G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	АММА
959	26-02-2024	071010204602202 3(No.of Docs 2)	0710102046022023/9	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec	7/3/2024	bookmarking mandatory Oder missing	advharshtrivedi
5960	4/3/2024	071010206348202 1(No.of Docs 2)	0710102063482021/3 6	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20 21		Application under any other provisions- IBC		bookmarking mandatory and Oder delay	
5961	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5962	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec	7/3/2024	Order missing	akhil.shankhwar1
5963	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec	7/3/2024	Order missing	akhil.shankhwar1
5964	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec	7/3/2024	Order missing	akhil.shankhwar1
5965	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec	7/3/2024	Order missing	akhil.shankhwar1
5966	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec	7/3/2024	Order missing	akhil.shankhwar1
5967	4/3/2024	071010204947202 3(No.of Docs 1)	0710102049472023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES		Sec. 230-232, Sec 234	7/3/2024	Oder delay	arjunsingh

5968	26-02-2024	071010205273202 3(No.of Docs 2)	0710102052732023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/228(ND)2023	VS. MR. SHAILENDRA	Rule 11 of NCLT	7/3/2024	Wrong file	advshivanshu
5969	26-02-2024	071010207137202 3(No.of Docs 2)	0710102071372023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/302(ND)2023		Rule 11 of NCLT	7/3/2024	incomplete file	advshivanshu
5970	5/3/2024	071010204778202 3(No.of Docs 1)	0710102047782023/1	COMPANY PETITION IB (IBC)/526(ND)2023	GAURAV MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	7/3/2024	bookmarking mandatory index missing	Vidhisha
5971	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec	7/3/2024	Order missing	akhil.shankhwar1
5972	19-02-2024	071010210614202 3(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec	7/3/2024	Oder delay	akshaygoel
5973	23-07-2023	071010206455202 3(No.of Docs 0)	0710102064552023/5	, , ,	ANISH AGARWAL VS. YOGENDER GARG ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Application under any other provisions- IBC	7/3/2024	true copy missing and Oder missing	
5974	6/2/2024	071010204270202 1(No.of Docs 2)	0710102042702021/1 4	COMPANY PETITION IB (IBC)/297(ND)2021	VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec	7/3/2024	need order	abhyudaisingh
5975	4/3/2024	071010204270202 1(No.of Docs 2)	0710102042702021/1 5	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec	7/3/2024	Oder missing	knlegal
976		071010203932202 1(No.of Docs 2)	0710102039322021/6	COMPANY APPLICATION(CO MPANIES	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT.	Rule 11 of	7/3/2024	Oder delay and welfare ticket missing	sonalijoon
977	26-02-2024	071010203932202 1(No.of Docs 2)	0710102039322021/8	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	PUBLICATIONS PVT.	Rule 11 of NCLT	7/3/2024	Oder delay and 1rs court fee missing and put on ticket blank side in vakalatnama	sonalijoon
5978	26-02-2024	071010203932202 1(No.of Docs 2)	0710102039322021/5	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	true copy missing in all annexures welfare missed court fee	sonalijoon
5979	26-02-2024	071010203932202 1(No.of Docs 2)	0710102039322021/7	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay	sonalijoon

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						Application			
				INTERLOCUTORY	SHIV NANDAN SHARMA	under any			
				APPLICATION	RESOLUTION	other			
		071010206736202		(I.B.C)/435(ND)202	PROFESSIONAL VS.	provisions-			
5980	26-02-2024	3(No.of Docs 2)	0710102067362023/1	4	SANJAY BANSAL	IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
					ASSETS CARE & RECONSTRUCTION				
					ENTERPRISE LIMITED				
				COMPANY	VS. ATS				
		071010204270202	0710102042702021/1	PETITION IB	INFRASTRUCTURE	IBC under Sec			
5981	6/2/2024	1(No.of Docs 2)	4	(IBC)/297(ND)2021	LIMITED	7	7/3/2024	need order	abhyudaisingh
					M/S. NUEVOSOL				
				COMPANY	ENERGY PRIVATE				
				PETITION IB	LIMITED VS. M/S				
5982		071010213363201 9(No.of Docs 2)	0710102133632019/2 3	(IBC)/3240(ND)201	ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec	6/3/2024	book marking mandatory as per index and sign of every pages with true copy	kumalaurahambara
3302	2/3/2024	9(NO.01 DOCS 2)	3	3	VISION ONE INDIA	3	0/3/2024	and sign of every pages with true copy	kvgclawchambers
					CONSULTING				
				COMPANY	SERVICES PRIVATE				
		071010208099202		PETITION IB	LIMITED VS. ASHOK				
5983	24-02-2024	3(No.of Docs 2)	0710102080992023/1	(IBC)/107(ND)2024	TIWARI	Section 95(1)	6/3/2024	Oder missing	rbsingh@2016
				OD(AA) MEDOED	UVDDID ENGINEEDING				
				CP(AA) MERGER AND	HYBRID ENGINEERING CONSULTANTS				
				AMALGAMATION(PRIVATE LIMITED VS.				
		071010201517202		COMPANIES	P.P. SYNTEX PRIVATE	Sec. 230-232 -			
5984		2(No.of Docs 2)	0710102015172022/7	ACT)/31(ND)2022	LIMITED	Second Motion	6/3/2024	order missing of nclt	cshema09
				INTÉRLOCÚTORY					
				APPLICATION					
		071010205029202			PANKAJ NARANG VS.				
5985	29-02-2024	3(No.of Docs 1)	0710102050292023/6	23	VINEET AGARWAL	19(2)	6/3/2024	incomplete file	shubhampaliwal
				INTERLOCUTORY APPLICATION	KOTAK MAHINDRA				
		071010200036202			BANK VS. MR. ASHISH				counselgulshan@gma
5986	26-02-2024	4(No.of Docs 2)	0710102000362024/1	4	SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	il
				INTERLOCUTORY					-
				APPLICATION	KOTAK MAHINDRA				
		071010200036202		(I.B.C)/171(PB)202	BANK VS. MR. ASHISH				counselgulshan@gma
5987	26-02-2024	4(No.of Docs 2)	0710102000362024/1	4	SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	il
					UMESH CHAND GOYAL				
					RP M/S VHV				
				INTERLOCUTORY	BEVERAGES PVT. LTD.				
				APPLICATION	VS. M/S CRYSTAL				
		071010203515202		(I.B.C)/2176(ND)20	BEVERAGES THROUGH				
5988	28-02-2024	2(No.of Docs 1)	0710102035152022/3	22	PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
					UMESH CHAND GOYAL				
					RP M/S VHV				
				INTERLOCUTORY	BEVERAGES PVT. LTD.				
				APPLICATION	VS. M/S CRYSTAL				
		071010203515202			BEVERAGES THROUGH				
5989	28-02-2024	2(No.of Docs 1)	0710102035152022/3	22	PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
				OD(AA) MEDGES					
				CP(AA) MERGER					
				AND AMALGAMATION(PARSHAV INVESTMENT				
		071010210123202		COMPANIES	AND TRADING	Sec. 230-232 -			
5990		3(No.of Docs 1)	0710102101232023/7		COMPANY LIMITED	Second Motion	6/3/2024	Oder missing	PLILLP
3330	71012027	V(110.01 D003 1)	V. 101021012020//		JOAN ART LIMITED	CCCCITA MORIOR	J. J. Z J Z T	out. Anisoning	

5991	28-02-2024	071010203515202 2(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)20 22	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL MAYFAIR BIOTECH	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
5992	22-07-2022	071010200373202 0(No.of Docs 4)	0710102003732020/1 1	COMPANY PETITION IB (IBC)/215(ND)2020	PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED MAYFAIR BIOTECH	IBC Under Sec	6/3/2024	require order	AjaySingh
5993	22-07-2022	071010200373202 0(No.of Docs 4)	0710102003732020/1 1	COMPANY PETITION IB (IBC)/215(ND)2020	PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE	IBC Under Sec	6/3/2024	require order	AjaySingh
5994	4/3/2024	071010206344202 3(No.of Docs 1)	0710102063442023/3	INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 66(1)	6/3/2024	bookmarking mandatory Oder missing and 25 welfare ticket 3rs court fee missing in vakalatnama	snslegal
5995	26-02-2024	071010203932202 1(No.of Docs 2)	0710102039322021/9	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	6/3/2024	Oder delay	sonalijoon
5996	28-02-2024	071010203515202 2(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)20 22	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
5007	26 02 2024	071020041296201	0710200412962017/1 0	COMPANY PETITION (COMPANIES	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 244/4)	6/2/2024	delayarda	
5997 5998		7(No.of Docs 2) 071010200373202 0(No.of Docs 4)	0710102003732020/1	ACT)/427(ND)2017 COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE	IBC Under Sec	6/3/2024 6/3/2024	delay order	sonalijoon AjaySingh
5999		071010200101202 4(No.of Docs 2)	0710102001012024/2	INTERLOCATORY APPLICATION(CO MPANIES	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. SHAILENDRA SINGH MAYFAIR BIOTECH	Rule 11 of NCLT	6/3/2024	missing page no 1 to 26 in file and sign.	abhi4064
6000	22-07-2022	071010200373202 0(No.of Docs 4)	0710102003732020/1 1	COMPANY PETITION IB (IBC)/215(ND)2020	PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec	6/3/2024	require order	AjaySingh
6001	26-02-2024	071020041296201 7(No.of Docs 2)	0710200412962017/9	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	6/3/2024	delay order	sonalijoon

6002	29-02-2024	071010208130202 3(No.of Docs 4)	0710102081302023/1	COMPANY APPLICATION(CO MPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	6/3/2024	book marking mandatory as per index and sign of every pages	D19062021
6003	26-02-2024	071010200012202 2(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
6004	5/3/2024	071010208656202 3(No.of Docs 1)	0710102086562023/3	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec	6/3/2024	book marking mandatory as per index mismatched notary page no 6 do sign	trocompocou
6004	5/3/2024	3(NO.01 DOCS 1)	0710102000502025/3	(IBC)/637 (ND)2023	LIMITED	<i>'</i>	6/3/2024	mismatched notary page no 6 do sign	trscompsecy
6005	26-02-2024	071010200012202 2(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
6005	20-02-2024	Z(NO.01 DOCS 1)	0710102000122022/5	(IBC)/34(ND)2022	KUWAK SINGH	Section 95(1)	0/3/2024	incomplete nie	prakasiliegalauvisers
6006	00 00 0004	071010200012202	074040000400007	COMPANY PETITION IB	INTEC CAPITAL LIMITED VS. VIJAY	Santian OF(4)	C/2/2024	in a small state file	
6006	26-02-2024	2(No.of Docs 1) 071010210828202	0710102000122022/5	COMPANY PETITION IB	KUMAR SINGH INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE	Section 95(1) IBC Under Sec	6/3/2024	incomplete file	prakashlegaladvisers
6007	1/3/2024	3(No.of Docs 2)	0710102108282023/1		LIMITED	9	6/3/2024	NEED TO FILE IA	SDPSPartners
		071010210828202		COMPANY PETITION IB	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE	IBC Under Sec			
6008	1/3/2024	3(No.of Docs 2)	0710102108282023/1	(IBC)/35(ND)2024	LIMITED	9	6/3/2024	NEED TO FILE IA	SDPSPartners
				COMPANY	INTELLO LABS PRIVATE LIMITED VS.	IDC Hades Co.			
6009	1/3/2024	071010210828202 3(No.of Docs 2)	0710102108282023/1	PETITION IB (IBC)/35(ND)2024	INFRA COOL PRIVATE	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
				COMPANY PETITION IB	INTELLO LABS PRIVATE LIMITED VS.				
6010	1/3/2024	071010210828202 3(No.of Docs 2)	0710102108282023/1	(IBC)/35(ND)2024	INFRA COOL PRIVATE	IBC Under Sec	6/3/2024	NEED TO FILE IA	SDPSPartners
		071010200373202	0710102003732020/1	COMPANY PETITION IB	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE	IBC Under Sec			
6011	22-07-2022	0(No.of Docs 4)	1	(IBC)/215(ND)2020 COMPANY	LIMITED MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE	9	6/3/2024	require order	AjaySingh
6012	22-07-2022	071010200373202 0(No.of Docs 4)	0710102003732020/1 1	PETITION IB (IBC)/215(ND)2020	CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
		-(-10.0. 2000 4)	-	INTÉRLOCUTORY		-			
		071010200036202		APPLICATION (I.B.C)/171(PB)202	KOTAK MAHINDRA BANK VS. MR. ASHISH				counselgulshan@gma
6013	26-02-2024	4(No.of Docs 2)	0710102000362024/1	4	SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	il
		071010200036202		INTERLOCUTORY APPLICATION (I.B.C)/171(PB)202	KOTAK MAHINDRA BANK VS. MR. ASHISH				counselgulshan@gma
6014	26-02-2024	4(No.of Docs 2)	0710102000362024/1	. , , ,	SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	il
				RESTORATION	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS.				
6015	5/3/2024	071010200733202 4(No.of Docs 1)	0710102007332024/1	APPLICATION (IBC)/7(ND)2024	ATS TOWNSHIP PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/3/2024	Order missing and sign with true copy of annexures	arjundewan

					GREATER NOIDA				
				INTERLOCATORY	INDUSTRIAL				
				APPLICATION(CO	AUTHORITY THROUGH				
016		071010200101202	0740402004042024/2	MPANIES	ITS MANAGER VS. MR.	Rule 11 of NCLT	6/3/2024	missing page no 1 to 26 in file and sign	abbi4064
016	26-02-2024	4(No.of Docs 2)	0710102001012024/3	ACT)/21(ND)2024	SHAILENDRA SINGH	NCLI	6/3/2024	missing page no 1 to 26 in file and sign.	abhi4064
				COMPANY	HIMALAYA ECO PARK				
		071010200212202		PETITION IB	& RESORTS VS. VINAY				
6017	27-02-2024	3(No.of Docs 1)	0710102002122023/3	(IBC)/33(ND)2023	GUPTA	Section 95(1)	6/3/2024	put on ticket blank side in vakalatnama	prakashlegaladvise
					MAYFAIR BIOTECH PRIVATE LIMITED VS.				
				COMPANY	GOOD VALUE				
		071010200373202	0710102003732020/1	PETITION IB	CHEMICALS PRIVATE	IBC Under Sec			
018	22-07-2022	0(No.of Docs 4)	1	(IBC)/215(ND)2020		9	6/3/2024	require order	AjaySingh
				INTERLOCUTORY	HUZEFA FAKHRI SITABKHAN VS.				
				APPLICATION	CENTRAL				
		071010202266202		(I.B.C)/1536(PB)20	WAREHOUSING				
6019	5/3/2024	2(No.of Docs 2)	0710102022662022/5		CORPORATION	Sec 60(5)	6/3/2024	order missing of nclt	paroma29
				INTERLOCUTORY					
		071010201098202		APPLICATION (I.B.C)/504(PB)202	PRIVATE LIMITED VS. MR. SURENDRA RAJ				
6020	3/3/2024	4(No.of Docs 2)	0710102010982024/3	, , , ,	GANG	Sec 60(5)	6/3/2024	order and affidavit missing in file	spsc
		- Arronal arrows			MAYFAIR BIOTECH			g	
					PRIVATE LIMITED VS.				
		07404000007000	0740400000700004	COMPANY	GOOD VALUE	IDC Hadaa Caa			
6021		071010200373202 0(No.of Docs 4)	0710102003732020/1	PETITION IB (IBC)/215(ND)2020	CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
	ZZ-01-Z0ZZ	O(NO.01 B003 4)	-	(150)/210(115)2020	MAYFAIR BIOTECH		0/0/2024	require order	Ajuyomgn
					PRIVATE LIMITED VS.				
				COMPANY	GOOD VALUE				
6022	22 07 2022	071010200373202 0(No.of Docs 4)	0710102003732020/1	PETITION IB (IBC)/215(ND)2020	CHEMICALS PRIVATE	IBC Under Sec	6/3/2024	require order	AjaySingh
0022	22-01-2022	0(NO.01 DOCS 4)	I	(IBC)/215(ND)2020	LIMITED	9	0/3/2024	require order	Ajayənign
				COMPANY	INTEC CAPITAL				
		071010200012202		PETITION IB	LIMITED VS. VIJAY				
5023	26-02-2024	2(No.of Docs 1)	0710102000122022/5	(IBC)/34(ND)2022	KUMAR SINGH SHIV SHAKTI	Section 95(1)	6/3/2024	incomplete file	prakashlegaladviser
					INTERNATIONAL				
				COMPANY	PRIVATELIMITED VS. P				
		071010205683202		PETITION IB	K TIMBER PRIVATE	IBC Under Sec			
6024	29-02-2024	3(No.of Docs 2)	0710102056832023/4	(IBC)/414(ND)2023	LIMITED	9	6/3/2024	need order of nclt	karangandhii
				CP(AA) MERGER	HYBRID ENGINEERING				
				AND	CONSULTANTS				
				AMALGAMATION(PRIVATE LIMITED VS.				
	4/0/0004	071010201517202		COMPANIES	P.P. SYNTEX PRIVATE	Sec. 230-232 -	0/0/0004		
6025	4/3/2024	2(No.of Docs 2)	0710102015172022/6	ACT)/31(ND)2022	LIMITED	Second Motion	6/3/2024	order missing of nclt	cshema09
				CP(AA) MERGER					
				AND					
		074040000000		AMALGAMATION(AIVITA EL ECTRONICO	0		hands would be a second of	
6026	3/3/2024	071010203032202 2(No.of Docs 2)	0710102030322022/5	COMPANIES	AKITA ELECTRONICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	book marking mandatory as per index	GLOBIZ
0020	3/3/2024	Z(NU.UI DUCS Z)	0110102030322022/5	AC 1 J/40(ND)2022	FRIVATE LIMITED	Second Motion	0/3/2024	and order delay	GLUDIA
					DEVENDRA KUMAR				
					LODHA -RP OF				
		07404020204022		APPLICATION	MAINFRAME ENERGY			index mission book world-to-	
6027	23-02-2024	071010200846202 4(No.of Docs 2)	0710102008462024/1	. , , ,	SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
, J.L.I	-0-02-2024	-(.10.01 D003 Z)	J. 10102000402024/1	3	KRISHAN KUMAR	200 00(0)	0,0,2027	and 113 court to misseu	DILLODIIA
				COMPANY	BHARGAVA VS.				
		0740400040705		PETITION	CAXTON PRESS	Sec.		book marking as per index and and	
2029	28 02 2024	071010201252202		(COMPANIES	PRIVATE LIMITED &	241(1),Sec.	5/3/2024	require order sign of every page of reply	
6028	28-02-2024	3(No.of Docs 2)	0710102012522023/5	ACT)/44(PB)2023	ORS	242(4)	5/3/2024	and sign and true copy of annexures	justitia

6029	24-02-2024	071010203207201 8(No.of Docs 2)	0710102032072018/3 7	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec	5/3/2024	Oder missing	samarendrakradv
6030	23-02-2024	071010210725202 3(No.of Docs 1)	0710102107252023/1	APPLICATION	THE BANK OF MAHARASHTRA LIMITED VS. NAVINDER SINGH SOIN	Application under any other provisions- IBC	5/3/2024	Oder missing and bookmarking mandatory	azeem2112
6031	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6032	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6033		071010200846202 4(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)202	DEVENDRA KUMAR	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
6034	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008462024/1	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6035	1/3/2024	071010201430202 4(No.of Docs 1)	0710102014302024/1	PETITION/1(ND)20	SHRI T.R. ARYA VS. SMT. SWARNA DILAWRI	Sec 424 (3)	5/3/2024	page 4 to 8 require sign with true copy	nanda@deka
6036	24-02-2024	071010208264202 3(No.of Docs 2)	0710102082642023/9	APPLICATION (I.B.C)/5144(ND)20	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	5/3/2024	Oder missing and need every pages sign	Pankaj_NCLT
6037	28-02-2024	071010202467202 0(No.of Docs 2)	0710102024672020/1 4	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE	IBC under Sec	5/3/2024	sign and true copy require of every pages	reemakhorana
3001	20 02-2024	071010200861202	-	COMPANY PETITION IB	BANK OF BARODA VS.	-		court Fees 3 Rs Compulsory , Index	. community with
6038	26-02-2024	2(No.of Docs 1)	0710102008612022/4	(IBC)/145(PB)2022		Section 95(1)	5/3/2024	Missing, Bookmarking Compulsory	Advrohit1989
6039	23-02-2024	071010200846202 4(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)202 4	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
6040	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L

				COMPANY					
				PETITION	VIKRAMADITYA				
		071010200858202		(COMPANIES	EXPORTS PRIVATE				
041	6/1/2024	2(No.of Docs 1)	0710102008582022/8	ACT)/57(ND)2022	LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
				INTERLOCUTORY					
				APPLICATION	SHRAVAN KUMAR				
		071010207376202		(I.B.C)/6527(ND)20	VISHNOI VSSATYAJIT				
042	24-02-2024	3(No.of Docs 2)	0710102073762023/1	23	SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaad
					ALPHA FERTILIZER				
					(INDIA) PRIVATE				
				COMPANY	LIMITED VS. RALPH			bookmarking pagination numbering	
		071010210224202		PETITION IB	AGRI SCIENCE	IBC Under Sec	= 10 1000 4	missing as per index put on ticket blank	
043	20-02-2024	3(No.of Docs 1)	0710102102242023/9	(IBC)/764(ND)2023	PRIVATE LIMITED	9	5/3/2024	side in vakalatnama	mahimamalhotra
					ASHTBHUJ OCEAN				
				COMPANY	MOVERS PRIVATE				
		071010203207201	0740402022072040/2	COMPANY PETITION IB	LIMITED VS. SARASH EXPORTS SERVICES	IBC Under Coo			
044	24 02 2024	8(No.of Docs 2)	0710102032072018/3 6			IBC Under Sec	5/3/2024	Odor missing	a a ma va n dva kva dv
044	24-02-2024	o(NO.OI DOCS 2)	О	(IBC)/05(ND)2019	PRIVATE LIMITED ALPHA FERTILIZER	9	5/3/2024	Oder missing	samarendrakradv
					(INDIA) PRIVATE				
				COMPANY	LIMITED VS. RALPH			bookmarking pagination numbering	
		071010210224202		PETITION IB	AGRI SCIENCE	IBC Under Sec		missing as per index put on ticket blank	
045	20-02-2024	3(No.of Docs 1)	0710102102242023/9	_		9	5/3/2024	side in vakalatnama	mahimamalhotra
040	20-02-202-	O(140.01 D003 1)	07 10 102 1022 42020/3	(150)/104(115)2020	TRIVATE EIIITES		0/0/2024	Side iii vakalatiiaiila	mammamamotra
				COMPANY					
				PETITION	VIKRAMADITYA				
		071010200858202		(COMPANIES	EXPORTS PRIVATE				
046	6/1/2024	2(No.of Docs 1)	0710102008582022/8	`	LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
		_(3	
				COMPANY					
				PETITION	VIKRAMADITYA				
		071010200858202		(COMPANIES	EXPORTS PRIVATE				
047	6/1/2024	2(No.of Docs 1)	0710102008582022/8	ACT)/57(ND)2022	LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
				INTERLOCUTORY					
				APPLICATION	SAI TECH MEDICARE				
		071010206502202	0710102065022022/2	, , , ,	PRIVATE LIMITED				
048	28-02-2024	2(No.of Docs 1)	2	22	VSALCHEMIST LIMITED	Sec 60(5)	5/3/2024	require order	kgconsorsllp
					ALPHA FERTILIZER				
					(INDIA) PRIVATE				
		074040040004000		COMPANY	LIMITED VS. RALPH	IDO Hardan Ora		bookmarking pagination numbering	
040	20 02 2024	071010210224202	0740400400040000/0	PETITION IB	AGRI SCIENCE	IBC Under Sec	E /2 /2004	missing as per index put on ticket blank	
049	20-02-2024	3(No.of Docs 1)	0710102102242023/9	(IBC)//64(ND)2023	PRIVATE LIMITED	9	5/3/2024	side in vakalatnama	mahimamalhotra
				COMPANY					
				PETITION	VIKRAMADITYA				
		071010200858202		(COMPANIES	EXPORTS PRIVATE				
050	6/1/2024	2(No.of Docs 1)	0710102008582022/8	,	LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
030	0/1/2024	2(140.01 D0C5 1)	07 10 10 20 00 30 20 2270	AC 1)/3/ (ND)2022	LIMITED	3ec. 27 1-273	3/3/2024	wrong me	FRAVISU/L
				COMPANY					
				PETITION	VIKRAMADITYA				
		071010200858202		(COMPANIES	EXPORTS PRIVATE				
051	6/1/2024	2(No.of Docs 1)	0710102008582022/8	,	LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
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				COMPANY					
				PETITION	VIKRAMADITYA				
		071010200858202		(COMPANIES	EXPORTS PRIVATE				
052	6/1/2024	2(No.of Docs 1)	0710102008582022/8	,	LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
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				PETITION	VIKRAMADITYA				
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		071010200858202	0710102008582022/8	(COMPANIES	EXPORTS PRIVATE		5/3/2024		PRAV1307L

6054	24-02-2024	071010203207201 8(No.of Docs 2)	0710102032072018/3 5	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec	5/3/2024	Oder missing	samarendrakradv
6055	5/3/2024	071010200214202 4(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)20 24 INTERLOCUTORY	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
		071010207376202		APPLICATION (I.B.C)/6527(ND)20	SHRAVAN KUMAR VISHNOI VSSATYAJIT				
6056	24-02-2024	3(No.of Docs 2)	0710102073762023/1		SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
6057	6/1/2024	071010200858202 2(No.of Docs 1) 071010210224202 3(No.of Docs 1)	0710102008582022/8 0710102102242023/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022 COMPANY PETITION IB (IBC)/764(ND)2023	VIKRAMADITYA EXPORTS PRIVATE LIMITED ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	Sec. 271-273 IBC Under Sec	5/3/2024	Wrong file bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	PRAV1307L
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6059	24-02-2024	071010207376202 3(No.of Docs 2)	0710102073762023/1	APPLICATION (I.B.C)/6527(ND)20 23	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
		071010200214202		INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)20	ANIL KUMAR MITTAL VSBUBBLES	Application under any other			
6060	5/3/2024	4(No.of Docs 2)	0710102002142024/1	24 INTERLOCUTORY	SABHARWAL SH BALBIR SINGH	provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
6061	24-02-2024	071010200996202 4(No.of Docs 1)	0710102009962024/1	APPLICATION (I.B.C)/588(ND)202 4 INTERLOCUTORY	MALHOTRA VS. SH SATYA PRAKASH GUPTA SHRAVAN KUMAR	Sec 60(5)	5/3/2024	Oder missing	sonalanand99
	0/0/0004	071010208032202		APPLICATION (I.B.C)/5094(ND)20	VISHNOI VS. SENIOR SUPERINTENDENT OF	2 22/2			
6062	8/2/2024	3(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION	POLICE SHRAVAN KUMAR VISHNOI VS. SENIOR	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
6063	8/2/2024	071010208032202 3(No.of Docs 2)	0710102080322023/2	. , , ,	SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
	J	071010208032202			SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF				
6064	8/2/2024	3(No.of Docs 2)	0710102080322023/2	23 INTERLOCUTORY APPLICATION	POLICE SHRAVAN KUMAR VISHNOI VS. SENIOR	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
6065	8/2/2024	071010208032202 3(No.of Docs 2)	0710102080322023/2	. , , ,	SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
		071010200858202		COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE				
6066 6067	6/1/2024	2(No.of Docs 1) 071010200858202 2(No.of Docs 1)	0710102008582022/8 0710102008582022/8	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024 5/3/2024	Wrong file Wrong file	PRAV1307L

		071010200214202		INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)20		Application under any other			
6068	5/3/2024	4(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION	SHRAVAN KUMAR	provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
6069	24-02-2024	071010207376202 3(No.of Docs 2)	0710102073762023/1	(I.B.C)/6527(ND)20 23	VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
6070	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6071	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6072	5/3/2024	071010200214202 4(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)20 24	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nelt	advpallavsaxena
6073	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6074	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED AGARWAL COAL	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6075	26-02-2024	071010207442202 3(No.of Docs 2)	0710102074422023/6	COMPANY PETITION IB (IBC)/552(ND)2023	CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec	5/3/2024	need every page sign and order delay	rakesh@12
6076	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6077	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6078	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6079	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6080	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L

6081	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6082	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6083	23-02-2024	071010200846202 4(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)202	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
		071010207759202		COMPANY PETITION (COMPANIES	ANJU SAHNI VS. EVERSHINE CREATION			bookmarking mandatory and Oder	
6084	9/2/2024	2(No.of Docs 2)	0710102077592022/9	ACT)/177(ND)2022	PRIVATE LIMITED	Sec. 58(3)	4/3/2024	missing	aditya22
6085	28-02-2024	071010210425202 3(No.of Docs 1)	0710102104252023/8	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC		bookmarking mandatory Oder missing	anoopcic
6086	23-02-2024	071020042476201 8(No.of Docs 3)	0710200424762018/7	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/3/2024	bookmarking mandatory	pawan_nclt
	00 00 0004	071010200282202	07404000000004/5	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)202		Application under any other	4/0/0004		0004110411100111
6087	23-02-2024	4(No.of Docs 2)	0710102002822024/5	4	DEBASHIS NANDA	provisions- IBC	4/3/2024	bookmarking mandatory	CSGAURAVJOSHI
6088	23-02-2024	071010200308202 4(No.of Docs 2)	0710102003082024/4	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)202 4	DEBASHIS NANDA ALPHA FERTILIZER	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory	CSGAURAVJOSHI
6089	2/3/2024	071010210224202 3(No.of Docs 1)	0710102102242023/1 0	COMPANY PETITION IB (IBC)/764(ND)2023	(INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec	4/3/2024	delay order	mahimamalhotra
6090	24-02-2024	071010210544202 3(No.of Docs 1)	0710102105442023/1	INTERLOCUTORY APPLICATION (I.B.C)/285(PB)202 4	GOLF AVENUE WELFARE ASSOCIATION AND ANR. VS. MR. RAJESH KUMAR PARAKH	Sec 60(5)	4/3/2024	Oder delay	abhinavtyagi
6091	1/3/2024	071010200913202 4(No.of Docs 2)	0710102009132024/1	COMPANY PETITION IB (IBC)/72(ND)2024 INTERLOCUTORY	M/S A-ONE HOMES VS. M2M BUILDTECH PRIVATE LIMITED	IBC under Sec	4/3/2024	bookmarking mandatory as per index and Oder delay	ASDLawOffice
6092	24-02-2024	071010200994202 4(No.of Docs 1)	0710102009942024/1	APPLICATION (I.B.C)/587(ND)202	AMAN PRUTHI & ANR VS. SH SATYA PRAKASH GUPTA	Sec 60(5)	4/3/2024	Oder missing	sonalanand99

6093	24-02-2024	071010200993202 4(No.of Docs 1)	0710102009932024/1	INTERLOCUTORY APPLICATION (I.B.C)/681(ND)202 4	PANKAJ NARANG VSVINEET AGGARAWAL	Sec 60(5)	4/3/2024	index missing in bookmarking	Harishtaneja78
094	14-02-2024	071010209489202 3(No.of Docs 1)	0710102094892023/2	IES .	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
095	14-02-2024	071010209489202 3(No.of Docs 1)	0710102094892023/2	IES `	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
096	14-02-2024	071010209489202 3(No.of Docs 1)	0710102094892023/2	IES	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
097	14-02-2024	071010209489202 3(No.of Docs 1)	0710102094892023/2	IES	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
098	26-02-2024	071010208569202 3(No.of Docs 1)	0710102085692023/3	COMPANY APPEAL(COMPAN IES ACT)/254(ND)2023	SURESH KUMAR KHERA VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	4/3/2024	Book marking mandatory as per index.	14868
099	26-02-2024	071010208134202 3(No.of Docs 2)	0710102081342023/2		ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec	4/3/2024	bookmarking mandatory and put on ticket blank side in vakalatnama	Neeraj Yadav
100	26-02-2024	071010208227202 3(No.of Docs 2)	0710102082272023/4	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)20 23	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	4/3/2024	Oder missing	niclegal
101	29-02-2024	071010207340202 3(No.of Docs 4)	0710102073402023/3	MPANIES	SANGEETA @	Rule 11 of NCLT	4/3/2024	book marking mandatory as per index and sign of every pages need order of every pages	D19062021
102	23-02-2024	071010206674202 3(No.of Docs 1)	0710102066742023/1 1	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/3/2024	welfare not clear	arjunmalik05
103	23-02-2024	071010206679202 3(No.of Docs 2)	0710102066792023/7	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/3/2024	ticket put on blank side in vakalatnama	arjunmalik05

6104	1/3/2024	071010205207202 3(No.of Docs 2)	0710102052072023/4	COMPANY PETITION IB (IBC)/429(ND)2023	MEERA SACHDEVA VS. JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec	4/3/2024	Oder missing	lokeshbhola
6105	1/3/2024	071010205209202 3(No.of Docs 2)	0710102052092023/4	COMPANY PETITION IB (IBC)/428(ND)2023	NIKITA DHINGRA VS. JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec	4/3/2024	Oder missing	lokeshbhola
6106	23-02-2024	071010205063202 3(No.of Docs 1)	0710102050632023/2	COMPANY PETITION IB (IBC)/503(ND)2023	HEMANT GOYAL	Section 94(1)	4/3/2024	bookmarking mandatory and Oder missing	vishishtnclt
3107	29-02-2024	071010205029202 3(No.of Docs 3)	0710102050292023/7	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)20 23	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	4/3/2024	pagination missing in book marking remove double numbering volume 2 book marking missing and true copy need every page need order of nclt.	shubhampaliwal
108		071010208776202 2(No.of Docs 2)	0710102087762022/2	INTERLOCUTORY APPLICATION (I.B.C)/6402(PB)20		Application under any other		delay order of ncit	rmalik2001
109	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
110	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6111	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
112	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
113	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
114	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
115	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES	ANJU SAHNI VS. EVERSHINE CREATION	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder	aditya22
3116	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES	ANJU SAHNI VS. EVERSHINE CREATION	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22

117	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
118	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder	aditya22
119	9/2/2024	071010207759202 2(No.of Docs 2)		COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder	aditya22
120	9/2/2024	071010207759202 2(No.of Docs 2)		COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder	aditya22
121	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
122	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
123	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
124	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
125	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
126	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
127	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
128	9/2/2024	071010207759202 2(No.of Docs 2)		COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
129	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22

6130	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6131	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6132	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6133	24 02 2024	071010201369202 4(No.of Docs 1)	0710102013692024/1	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)202	ARVIND MITTAL	Application under any other provisions- IBC	4/2/2024	Odor missing	Atulbhatia
6134		071010208557202 1(No.of Docs 2)	0710102013692024/1		MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	4/3/2024	Oder missing Oder missing	niclegal
6135	24-02-2024	071010202765202 1(No.of Docs 1) 071010202030202	0710102027652021/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)20	MANOJ PROPERTIES PRIVATE LIMITED KASHI VISWANATHAN SIVARAMAN VSICICI	Sec. 230-232 - Second Motion Application under any other provisions-	4/3/2024	bookmarking mandatory	RASTOGIFCS5
6136	2/3/2024	1(No.of Docs 2)	0710102020302021/6		BANK LIMITED	iBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
6137	2/3/2024	071010202030202 1(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)20 21	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions- IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
6138	2/3/2024	071010202030202 1(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)20 21	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions- IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
6139	2/3/2024	071010202030202 1(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)20	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions- IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
6140	26-02-2024	071010209087202 0(No.of Docs 2)	0710102090872020/5	COMPANY APPLICATION(CO MPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	missed 3 rs court fee and paste welfare fee on blank side of vakalatnama delay order	sonalijoon
6141	26-02-2024	071010209087202 0(No.of Docs 2)	0710102090872020/6	COMPANY APPLICATION(CO MPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	delay order and proof of service not seen	sonalijoon
6142	26-02-2024	071010209087202 0(No.of Docs 2)	0710102090872020/4	COMPANY APPLICATION(CO MPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	welfare fee paste on blank side on vakalatnama	sonalijoon

6143	29-02-2024	071010242621201 8(No.of Docs 2)	0710102426212018/6 2	COMPANY PETITION IB (IBC)/60(PB)2018	ORIENTAL BANK OF COMMERCE VS BINDALS SPONNGE INDUSTRIES LIMITED	IBC under Sec 7 4/3/2	2024 (Oder delay need every pages sign	dk.sood@yahoo.com
6444	29 02 2024	071010210862202	0740402408622022/2	COMPANY PETITION IB	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA	IBC Under Sec	2024	Odos misotos	sistement 224
6144	20-02-2024	3(No.of Docs 2)	0710102108622023/3	APPLICATION	PRIVATE LIMITED THE BANK OF MAHARASHTRA LIMITED VS.	Application under any		Oder missing	sjalanco1234
6145	23-02-2024	071010210729202 3(No.of Docs 1)	0710102107292023/1	(I.B.C)/141(ND)202 4	BHUPENDER PAL SINGH	other provisions- IBC 4/3/2		bookmarking mandatory and Oder missing	azeem2112
6146		071010205703202 3(No.of Docs 1)	0710102057032023/7	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5) 2/3/2		wrong file	sfioncit
		071010209087202		COMPANY APPLICATION(CO MPANIES	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED &	Rule 11 of			
6147	26-02-2024	0(No.of Docs 2)	0710102090872020/7	ACT)/584(ND)2020	ORS.	NCLT 2/3/2	2024	delay order of nclt	sonalijoon
6148	22-01-2024	071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC 2/3/2	2024 (Oder delay and bookmarking mandatory	rmalik2301
6149	22-01-2024	071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC 2/3/2	2024	Oder delay and bookmarking mandatory	rmalik2301
6150	22 04 2024	071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC 2/3/2	2024	Oder delay and bookmarking mandatory	rmalik 2304
6151		071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA	Application under any other provisions- IBC 2/3/2		Oder delay and bookmarking mandatory	
6152	22-01-2024	071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC 2/3/2	2024 (Oder delay and bookmarking mandatory	rmalik2301
6153	22_04_2024	071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC 2/3/2	2024	Oder delay and bookmarking mandatory	rmalik 2301
0100	22-01-2024	071010206631202	07 10 1020003 12022/1	INTERLOCUTORY APPLICATION	MOHIT KUMAR GUPTA VSSHIV RAMAN	Application under any other	2024	oder delay and bookmarking mandatory	IIIIdiiRZƏVİ
6154	22-01-2024	2(No.of Docs 2)	0710102066312022/1		DUGGAL	provisions- IBC 2/3/2	2024	Oder delay and bookmarking mandatory	rmalik2301

6155	22-02-2024	071010208447202 3(No.of Docs 1)	0710102084472023/1	COMPANY PETITION IB (IBC)/92(ND)2024	CENTERAL BANK OF INDIA VS. SUMOHITA KAUR	Section 95(1)	2/3/2024	Oder missing	brijesh_tamber
		071010206631202		INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20	MOHIT KUMAR GUPTA VSSHIV RAMAN	Application under any other			
156	22-01-2024	2(No.of Docs 2)	0710102066312022/1		DUGGAL	provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
157	22-02-2024	071010208652202 2(No.of Docs 1)	0710102086522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5136(ND)20 22	ATIUTTAM PRASAD SINGH	Application under any other provisions- IBC	2/3/2024	Oder missing bookmarking pagination numbering missing as per index	ATIUTTAM
450	20.04.2024	071010202940202	07404020204020204		BUILDCON PVT LTD VS. SARVOTTAM REALCON	C (0/5)	0/2/2004		
158	29-01-2024	2(No.of Docs 2)	0710102029402022/4	22	PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oreder	gunjan
6159	26-02-2024	071010206631202 2(No.of Docs 2)	0710102066312022/2	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	bookmarking mandatory and Oder missing	rmalik2301
S160	29-01-2024	071010202940202 2(No.of Docs 2)	0710102029402022/4	APPLICATION (I.B.C)/2022(ND)20	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oreder	gunjan
100	29-01-2024	2(140.01 DOCS 2)	0710102029402022/4	22	FRIVATE LIMITED	Sec 60(3)	2/3/2024	require oreaer	gunjan
3161	29-01-2024	071010202940202 2(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)20 22	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oreder	gunjan
162	29-01-2024	071010202940202 2(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)20 22	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oreder	gunjan
163	22-01-2024	071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
:164	24 02 2024	071010201796202 2(No.of Docs 2)	0710102017962022/1 3	COMPANY PETITION IB	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec	2/3/2024	affidavit missing	asa@asalegal.in
		071010208344202		COMPANY PETITION IB	STATE BANK OF INDIA			need every page sign and missing	
165	21-02-2024	3(No.of Docs 2)	0710102083442023/1	(IBC)/646(ND)2023	VS. MOHNISH JAIN	Section 95(1)	2/3/2024	pagination in book marking.	sangallawassociat
166	21-02-2024	071010200780202 2(No.of Docs 3)	0710102007802022/6	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	2/3/2024	bookmarking pagination numbering missing as per index and need every pages sign	Therishark
167	21-02-2024	071010200780202 2(No.of Docs 3)		COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	2/3/2024	bookmarking pagination numbering missing as per index and need every pages sign	Therishark
168		071010204696202 3(No.of Docs 1)		COMPANY PETITION IB (IBC)/483(ND)2023		Section 94(1)	2/3/2024	bookmarking mandatory and Oder missing	vishishtnclt

6169	27-02-2024	071010207646202 3(No.of Docs 2)	0710102076462023/1 0	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec	2/3/2024	notary not clear and mismatch	tewariamitabh
6170	23 02 2024	071010204697202	0740402046972023/2	COMPANY PETITION IB	DIISHDA GOVAL	Section 94(1)	2/3/2024	bookmarking mandatory and Oder	vichichtnelt
6171		3(No.of Docs 1) 071010204698202 3(No.of Docs 1)	0710102046972023/2 0710102046982023/1	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)20 23	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Section 94(1) Sec 60(5)	2/3/2024	bookmarking mandatory	ashukansal@gmail.com
6172	20-02-2024	071010208359202 1(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
6173	20-02-2024	071010208359202 1(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
6174	20-02-2024	071010208359202 1(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
6175	20-02-2024	071010208359202 1(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
6176	27-02-2024	071010208101202 1(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
6177	27-02-2024	071010208101202 1(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
6178	27-02-2024	071010208101202 1(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
6179	27-02-2024	071010208101202 1(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
6180	20-02-2024	071020041278201 8(No.of Docs 3)	0710200412782018/9	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec.	2/3/2024	wrong file	sonalijoon
6181	26-02-2024	071020041278201 8(No.of Docs 4)	0710200412782018/1 2	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	2/3/2024	affidavit address missing page 18 and page 62 notary missing and page 65 to 74 not readable translated copy require of every hindi page.	sonalijoon
6182		071010200844202 4(No.of Docs 2)	0710102008442024/8	RESTORED COMPANY PETITION (IBC)/1(ND)2024	ARMOUR SECURITY INDIA PRIVATE LIMITED VS. AMBIENCE PRIVATE LIMITED	IBC Under Sec	2/3/2024	need sign and order	ocean@7769
6183		071010207894202 1(No.of Docs 2)		INTERLOCUTORY APPLICATION	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	Oder missing	varunmudgal

6184	22 02 2024	071010207185202 1(No.of Docs 2)	0710102071852021/6	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec	2/3/2024	bookmarking mandatory and index	karunesh4449
0104	22-02-2024	T(NO.01 DOCS 2)	0/101020/1052021/6	(IBC)//9(ND)2022	LIMITED	l .	2/3/2024	bookmarking mandatory and index	Karunesh4449
C405	20.00.0004	071010206271202	074040000740004/5	APPLICATION (I.B.C)/4044(PB)20	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO	Rule 11 of	0/2/2024	Oder missing and bookmarking pagination numbering missing as per	
6185	26-02-2024	1(No.of Docs 2)	0710102062712021/6	21 INTERLOCUTORY	PRIVATE LIMITED NAKULGUPTA VS.	NCLT, 2016	2/3/2024	index	Laws.lance
6186	20-02-2024	071010210525202 3(No.of Docs 2)	0710102105252023/2	APPLICATION	NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	2/3/2024	Oder missing	lawjpv
0100	20-02-202-	071010200053202	0710102100202020/2	COMPANY PETITION IB	IFCI LIMITED VS. COSMOS INDUSTRIES	IBC under Sec	ZIOIZUZ-4	bookmarking mandatory welfare ticket court 1rs fee missing put on ticket blank side in vakalatnama and index	-
6187	1/3/2024	4(No.of Docs 1)	2	(IBC)/45(ND)2024	LIMITED	7	2/3/2024	compulsory	advgmsingh
		071010205654202		COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF				
6188	22-02-2024	3(No.of Docs 1)	0710102056542023/8	ACT)/138(PB)2023	INDIA	Sec. 140(5)	2/3/2024	index missed	sfionclt
6189	1/3/2024	071010200115202 1(No.of Docs 2)	0710102001152021/1	COMPANY PETITION IB (IBC)/25(ND)2021	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. SMT. PAVAN KAPOOR	Section 95(1)	2/3/2024	Oder delay	uudlowetti oo
0103	1/3/2024			COMPANY APPEAL(COMPAN	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE	Application under any	2/3/2024	Ouer delay	rrglawoffice
6190	21-02-2024	071020042496201 8(No.of Docs 2)	0710200424962018/1 8	IES ACT)/632(ND)2018	REGISTRAR OF COMPANIES	other provisions	2/3/2024	Oder missing	84@YOGESH.123
6191		071020042496201 8(No.of Docs 2)	0710200424962018/1 8	COMPANY APPEAL(COMPAN IES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
		071020042496201	0710200424962018/1	COMPANY APPEAL(COMPAN IES	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF	Application under any other			
6192	21-02-2024	8(No.of Docs 2)	8	ACT)/632(ND)2018	COMPANIES GHAZIABAD	provisions	2/3/2024	Oder missing	84@YOGESH.123
6193	21-02-2024	071020042496201 8(No.of Docs 2)	0710200424962018/1 8	COMPANY APPEAL(COMPAN IES ACT)/632(ND)2018	ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
6194	29-02-2024	071010210875202 0(No.of Docs 2)	0710102108752020/6		B.N. MEHTA VS. PGT COMPONENTS LIMITED MAHENDER KUMAR KHANDELWAL (RESOLUTION	Sec. 97(1)	2/3/2024	bookmarking as per index	advraj77
6195	20-02-2024	071010206749202 0(No.of Docs 2)	0710102067492020/3	APPLICATION (I.B.C)/2528(PB)20	PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	2/3/2024	Oder missing bookmarking mandatory	KLAW

				COMPANY					
				PETITION	GEETA BATHLA VS DP				
6406	26 02 2024	071020041296201	0740200442062047/7	(COMPANIES	PLASTICS PVT. LTD. &	Sec. 244(4)	2/3/2024	dolovi oudov	aanaliiaan
6196	26-02-2024	7(No.of Docs 2)	0710200412962017/7	AC1)/427(ND)2017	CM SMITH & SONS	Sec. 241(1)	2/3/2024	delay order	sonalijoon
					LIMITED THROUGH ITS				
					PROMOTER &				
					SHAREHOLDER SHRI				
		071010209725202		TRANSFER APPLICATION	RATILAL SMITH VS. HAQ STEELS PRIVATE	Rule16(d),NCL			
6197	22-02-2024	3(No.of Docs 1)	0710102097252023/1	(IBC)/2(PB)2024	LIMITED	T Rules,2016 IBC	2/3/2024	incomplete file	rdharmendra47
<u> </u>	22 02 202	G(ITO.O. DOCC 1)	0.1010200.202020.1	(150)/2(1 5)2024		.50	2.0,202	mosnipiete inc	Tuliumonarum
				CP(AA) MERGER	SHREE DURGA HOME				
				AND AMALGAMATION(APPLIANCES PRIVATELIMITED VS.				
		071010205022202		COMPANIES	SUMMER COOL HOME	Sec. 230-232 -			
6198	28-10-2023	2(No.of Docs 4)	0710102050222022/5	-	APPLIANCES LIMITED	Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
-									
				CP(AA) MERGER AND	SHREE DURGA HOME APPLIANCES				
				AMALGAMATION(PRIVATELIMITED VS.				
		071010205022202		COMPANIES	SUMMER COOL HOME	Sec. 230-232 -			
6199	28-10-2023	2(No.of Docs 4)	0710102050222022/5		APPLIANCES LIMITED	Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
				CD(AA) MEDCED	CUREE DURCA HOME				
				CP(AA) MERGER AND	SHREE DURGA HOME APPLIANCES				
				AMALGAMATION(PRIVATELIMITED VS.				
		071010205022202		COMPANIES	SUMMER COOL HOME	Sec. 230-232 -			
6200	28-10-2023	2(No.of Docs 4)	0710102050222022/5	ACT)/91(ND)2022	APPLIANCES LIMITED	Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
				CP(AA) MERGER	SHREE DURGA HOME				
				AND	APPLIANCES				
				AMALGAMATION(PRIVATELIMITED VS.				
		071010205022202		COMPANIES	SUMMER COOL HOME	Sec. 230-232 -			
6201	28-10-2023	2(No.of Docs 4)	0710102050222022/5	ACT)/91(ND)2022	MR. GAURAV MISRA	Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
				INTERLOCUTORY	VS. EMPLOYEE				
				APPLICATION	PROVIDENT FUND				
		071010202604202		(I.B.C)/1667(ND)20	ORGANIZATION				ashukansal@gmail.co
6202	23-02-2024	3(No.of Docs 1)	0710102026042023/3	23	CHANDIGARH	Sec 60(5)	2/3/2024	bookmarking mandatory	m
				CA(A) MERGER	SHRI VENIMADHAV				
				AND	PORTFOLIO				
				AMALGAMATION(PRIVATELIMITED VS.				
		071010204252202		COMPANIES	OVINGTON FINANCE	Sec. 230-232,	0/0/0004		4 D. 110 11 E 17 1 E 01
6203	28-02-2024	2(No.of Docs 1)	0710102042522022/7	ACT)/90(ND)2022	PRIVATE LIMITED	Sec 234	2/3/2024	require order	ABHISHEKNEGI
				CA(A) MERGER	SHRI VENIMADHAV				
				AND	PORTFOLIO				
					PRIVATELIMITED VS.				
6204	20 02 2024	071010204252202	0710102042522022/7	COMPANIES	OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232,	2/3/2024	require order	ABUICHEKNECI
0204	20-02-2024	2(No.of Docs 1)	0710102042522022/7	AC1)/90(ND)2022	PRIVATE LIMITED	Sec 234	2/3/2024	require order	ABHISHEKNEGI
				CA(A) MERGER	SHRI VENIMADHAV				
				AND	PORTFOLIO				
		071010204252202		AMALGAMATION(COMPANIES	PRIVATELIMITED VS. OVINGTON FINANCE	Sec 230 232			
6205	28-02-2024	2(No.of Docs 1)	0710102042522022/7	ACT)/90(ND)2022	PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
-		,		, ()					
				CA(A) MERGER	SHRI VENIMADHAV				
				AND AMALGAMATION(PORTFOLIO PRIVATELIMITED VS.				
		071010204252202		COMPANIES	OVINGTON FINANCE	Sec. 230-232,			
6206	00 00 0004	2(No.of Docs 1)	0710102042522022/7		PRIVATE LIMITED	Sec 234	2/3/2024	require order	ABHISHEKNEGI

					SHRI HARISH				Ţ
6207	21-02-2024	071010208006202 2(No.of Docs 1)	0710102080062022/1 0	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	2/3/2024	bookmarking mandatory	NSK_KOCHHARNITIN
		071010208652202		INTERLOCUTORY APPLICATION (I.B.C)/5136(ND)20	ATIUTTAM PRASAD	Application under any other			
6208	22-02-2024	2(No.of Docs 1)	0710102086522022/2	. , , ,	SINGH	provisions- IBC	2/3/2024	bookmarking mandatory	ATIUTTAM
6209	27-02-2024	071010201006202 3(No.of Docs 3)	0710102010062023/1 0	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec	1/3/2024	pdf not clear and Oder delay	REENA JAIN
6210	20-02-2024	071010205233202 3(No.of Docs 2)	0710102052332023/2	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	1/3/2024	need every pages sign and true copy missing bookmarking pagination numbering missing affidavit date missing and notary not clear welfare ticket not clear put on blank side in vakalatnama 65,72,75,127,128,129,133,137,138,139,14 2, this pages not clear	SRMLegal
6211	29-02-2024	071010208129202 3(No.of Docs 4)	0710102081292023/1	COMPANY APPLICATION(CO MPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	1/3/2024	sign of every page and book marking mandatory as per index	D19062021
5040	20 00 0004	071010205932202	07404000500000000000	RESTORATION APPLICATION	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE	Application under any other	4/2/2004	bookmarking pagination numbering	DANUATOR
6212	20-02-2024	3(No.of Docs 1)	0710102059322023/9	(IBC)/176(ND)2023	PRAMA HIKVISION	provisions- IBC	1/3/2024	missing as per index	RAVI4568
6213	20-02-2024	071010205932202 3(No.of Docs 1)	0710102059322023/9		INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
6214	20-02-2024	071010207457202 3(No.of Docs 2)	0710102074572023/4	INTERLOCUTORY APPLICATION (I.B.C)/4689(ND)20 23	SHAILENDRA SINGH VS. ICICI BANK LTD	Sec 60(5)	1/3/2024	missing pagination	Shiv1982
6215		071010205932202 3(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC		bookmarking pagination numbering missing as per index	RAVI4568
6216	20-02-2024	071010205932202 3(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
6217	20-02-2024	071010208085202 1(No.of Docs 2)	0710102080852021/1 1		STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	1/3/2024	bookmarking pagination numbering missing	jupiterlegal
6218	21-02-2024	071010201197202 1(No.of Docs 2)	0710102011972021/5	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	1/3/2024	book marking missed acording to the pagination	sravan1030
6219	20-02-2024	071010205450202 3(No.of Docs 1)	0710102054502023/4	COMPANY APPEAL(COMPAN IES ACT)/201(ND)2023	RAKESH RAI VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	1/3/2024	Oder missing	CSSHARAD

6220	26-02-2024	071010206312202 1(No.of Docs 2)	0710102063122021/1 1	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)20 21	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j) Application under any other provisions- IBC,Application	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
6221	26-02-2024	071010206312202 1(No.of Docs 2)	0710102063122021/1 1	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)20 21	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	under any other provisions- IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
6222		071010201006202 3(No.of Docs 3)	0710102010062023/1 0	(IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec	1/3/2024	pdf not clear and Oder delay	REENA JAIN
6223	23-02-2024	071010209285202 3(No.of Docs 1)	0710102092852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6094(ND)20 23	ADCOM SECURITAS PVT. LTD. VS. ALCHEMIST LIMITED BANK OF BARODA VS.	Sec 60(5)	1/3/2024	bookmarking mandatory as per index	ashukansal@gmail.co m
6224	27-02-2024	071010201006202 3(No.of Docs 3)	0710102010062023/1 0	COMPANY PETITION IB (IBC)/108(ND)2023	GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
6225	27-02-2024	071010201006202 3(No.of Docs 3)	0710102010062023/1 0	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7 Application	1/3/2024	pdf not clear and Oder delay	REENA JAIN
6226	26-02-2024	071010206312202 1(No.of Docs 2)	0710102063122021/1 1	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)20 21	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j) Application under any	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
6227	26-02-2024	071010206312202 1(No.of Docs 2)	0710102063122021/1 1	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)20 21	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
6228	20-02-2024	071010205233202 3(No.of Docs 2)	0710102052332023/1		BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	1/3/2024	bookmarking pagination numbering missing need every pages sign and true copy missing in Annexure affidavit date missing and notary not clear 65,72,75,127,128,129,133,137,138,139,42, this pages not clear welfare ticket not clear and put on both ticket blank side in vakalatnama	SRMLegal
6229	23-02-2024	071010209230202 1(No.of Docs 2)	0710102092302021/1 6	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)202 2	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005

6230	23-02-2024	071010209230202 1(No.of Docs 2)	0710102092302021/1 6	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)202 2	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
6231	19-02-2024	071010206145201 9(No.of Docs 32)	0710102061452019/5	COMPANY APPLICATION(CO MPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	29-02-2024	Oder delay and bookmarking mandatory	ashish choudhurv007
6232		071010200076202 4(No.of Docs 1)	0710102000762024/1	COMPANY PETITION (COMPANIES	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-02-2024	require order	avinashbhati6
6233	16-02-2024	071010209089202 0(No.of Docs 2)	0710102090892020/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2020 INTERLOCUTORY	DALHOUSIE HOLDINGS LTD. VS. MARTIN & HARRIS PRIVATE LIMITED	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)	29-02-2024	56,57,60,61,72 this pages is not clear	lawmarks
6234	23-02-2024	071010209230202 1(No.of Docs 2)	0710102092302021/1 6	APPLICATION (I.B.C)/294(ND)202 2	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
6235	23-02-2024	071010209230202 1(No.of Docs 2)	0710102092302021/1 6	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)202 2	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
6236	20-02-2024	071010211110202 3(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
		071010211110202	0710102111102020	INTERLOCUTORY APPLICATION	REETESH KUMAR	Application under any other		out dute delay	
6237	20-02-2024	3(No.of Docs 1)	0710102111102023/1	(I.B.C)/87(ND)2024	AGARWAL	provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6238	16-02-2024	071010209807202 3(No.of Docs 1)	0710102098072023/3	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	29-02-2024	bookmarking mandatory and index missing and vakalatnama not form	@MERAKI CHAMBERS
6239	20-02-2024	071010211110202 3(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
		071010211110202		INTERLOCUTORY APPLICATION	REETESH KUMAR	Application under any other			
6240	20-02-2024	3(No.of Docs 1) 071010207433202	0710102111102023/1	(I.B.C)/87(ND)2024 COMPANY PETITION IB	YES BANK LIMITED VS. ATS REALWORTH	provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6241	20-02-2024	3(No.of Docs 1)	0710102074332023/3	(IBC)/549(ND)2023	II	7	29-02-2024	Oder missing	knlegal
6242	24-02-2024	071010210914202 3(No.of Docs 1)	0710102109142023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	29-02-2024	incomplete file	purbey31

6243	16-02-2024	071010210224202 3(No.of Docs 1)	0710102102242023/5	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec	29-02-2024	pagination numbering missing as per index	vivek.nclt.in
6244	20-02-2024	071010211110202 3(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
245	20-02-2024	071010211110202 3(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
246	20-02-2024	071010211110202 3(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
		071010208888202		COMPANY PETITION (COMPANIES	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI &	Sub-Section (1) 0f Section		•	
247	18-02-2024	1(No.of Docs 2)	0710102088882021/3	ACT)/108(ND)2022	HARYANA		29-02-2024	bookmarking mandatory	YATISH
6248	20-02-2024	071010211110202 3(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
249	20-02-2024	071010211110202 3(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
250	15-02-2024	071010202607202 2(No.of Docs 11)	0710102026072022/5		INDIABULLS HOUSING FINANCE LIMITED VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec	28-02-2024	need every pages sign	v.siddharth15
251	6/2/2024	071010208908202 3(No.of Docs 41)	0710102089082023/4	TRANSFER APPLICATION/53(PB)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NCL T Rules,2016	28-02-2024	index missing as per bookmarking	cfcadm00521
252	15-02-2024	071010203040202 3(No.of Docs 6)	0710102030402023/4	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	28-02-2024	Oder delay	sonalijoon
253	19-02-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 0	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	28-02-2024	book markimng missd	rkramanbalaji@
254	19-02-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 0	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	28-02-2024	book markimng missd	rkramanbalaji@
6255		071010212006201 9(No.of Docs 2)	0710102120062019/5 0	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	28-02-2024	book markimng missd	rkramanbalaji@

				COMPANY PETITION IB	LAXMI DIA JEWEL PRIVATE LIMITED VS.				
6256	19-02-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 0	_	SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	28-02-2024	book markimng missd	rkramanbalaji@
6257	26-02-2024	071010200861202 2(No.of Docs 1)	0710102008612022/3	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	27-02-2024	court Fees 3 Rs Compulsory , Index Missing, Bookmarking Compulsory	Advrohit1989
020.	20 02 2024	2(110:01 2000 1)	3110102000120270	(120):140(12)2022	WIKREATE	00011011100(1)	27 02 2024	inicomy, Bookmarking Comparedry	ravionitioo
6258	22-02-2024	071010209617202 3(No.of Docs 2)	0710102096172023/3	COMPANY PETITION IB (IBC)/718(ND)2023	WORLDWIDE PRIVATE LIMITED VS. PK HEALTHCARE PRIVATE LIMITED	IBC Under Sec	27-02-2024	bookmarking mandatory	tarun_agg533
		071010210462202	0710102104622020/2	COMPANY PETITION (COMPANIES	NEERAJ AGGARWALA VS. NATIONAL SECURITIES			,	
6259	27-02-2024	0(No.of Docs 1)	2	ACT)/180(PB)2020	DEPOSITORIES LTD. DR. FIRDOSH	Sec. 241(1)	27-02-2024	require order	Keystone Partners
6260	5/2/2024	071010210881202 3(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec	26-02-2024	Oder missing	PSA@2018
		074040202040202		RESTORATION APPLICATION (COMPANIES	MR SARTHAK BATHLA VS. M/S. G.R BATHLA	Dula 44 of		·	
6261	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	,	PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6262	16-02-2024	071010210586202 3(No.of Docs 1)	0710102105862023/2	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202 4	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	26-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	kailashassociates
		071010203040202		RESTORATION APPLICATION (COMPANIES	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT.	Rule 11 of			
6263	20-02-2024	3(No.of Docs 3)	0710102030402023/2	ACT)/19(ND)2023	LTD	NCLT	26-02-2024	service not open	sonalijoon
		071010206207202	0710102062072020/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES	KALYANKARI SUPPLIERS PRIVATE	Sec. 230-232 - Second Motion,Sec. 230-232 -			
6264	17-02-2024	0(No.of Docs 2)	0	ACT)/42(ND)2021 COMPANY PETITION	LIMITED RAJESH KUMAR CHAUDHARY VS. MR.	Second Motion Sec.	26-02-2024	bookmarking compulsory.	NEERAJ.ARORA
6265	17-02-2024	071010200052202 4(No.of Docs 1)	0710102000522024/1	(COMPANIES	VISHU CHAUDHARY DIRECTOR	241(1),Sec. 242(4)	26-02-2024	need every page sign and true copy in pdf. order missing.	raghav.sabharwal
		071010203040202		RESTORATION APPLICATION (COMPANIES	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT.	Rule 11 of			
6266	20-02-2024	3(No.of Docs 3)	0710102030402023/2	ACT)/19(ND)2023	LTD SECURITY COMPASS	NCLT	26-02-2024	service not open	sonalijoon
6267	9/1/2024	071010209546202 3(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal

					SECURITY COMPASS				
				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
268	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED SECURITY COMPASS	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
269	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
					SECURITY COMPASS				
				COMPANY	CONSULTING &				
	0/4/0004	071010209546202	0740400005400004	PETITION IB	TRAININGSERVICES	IDO Castian 50	00 00 0004	haalamaadda a maankaada a misaa ad	
270	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED SECURITY COMPASS	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
271	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
				INTERLOCUTORY					
		074040200222202		APPLICATION	MANO I KUNWAD VE				
272	23 02 2024	071010208227202 3(No.of Docs 2)	0710102082272023/3	(I.B.C)/5200(ND)20	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	26-02-2024	page numbering missing in bookmarkin	a niclogal
<u> </u>	25-02-2024	5(NO.01 DOCS 2)	0710102002272023/3	23	GUJARAT AMBUJA	Jec 00(3)	20-02-2024	page numbering missing in bookmarkin	gillolegal
					EXPORTS LIMITED VS.				
				TRANSFER	SURYANSH	Rule16(d),NCL			
		071010209415202		APPLICATION	MERCHANDISE INDIA	T Rules,2016			
273	15-02-2024	3(No.of Docs 1)	0710102094152023/3	(IBC)/52(PB)2023	LIMITED	IBC	26-02-2024	wrong file	yourvakil
					GUJARAT AMBUJA EXPORTS LIMITED VS.				
				TRANSFER	SURYANSH	Rule16(d),NCL			
		071010209415202		APPLICATION	MERCHANDISE INDIA	T Rules,2016			
274	15-02-2024	3(No.of Docs 2)	0710102094152023/2	(IBC)/52(PB)2023	LIMITED	IBC	26-02-2024	bookmarking are mandatory	yourvakil
6275	16-02-2024	071010204853202 3(No.of Docs 2)	0710102048532023/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2023	PUJA KHANEJA VS. CITI COLLECTIONS INDIA PVT LTD	Sec. 241(1),Sec. 242(4)	26-02-2024	bookmarking numbering missed	trschambers
276		071010209415202 3(No.of Docs 2)	0710102094152023/1	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	26-02-2024	bookmarking are mandatory	yourvakil
277	15-02-2024	071010209415202 3(No.of Docs 1)	0710102094152023/4	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	26-02-2024	bookmarking are mandatory index missed court fee and welfare missed	yourvakil
278	19-02-2024	071010209223202 2(No.of Docs 2)	0710102092232022/9	3	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	26-02-2024	pagination numbering missing as per index	12811
279	8/2/2024	071010207724202 3(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)20	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.cc
280	15-02-2024	071010202961202 0(No.of Docs 1)	0710102029612020/6	COMPANY PETITION (COMPANIES	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES		26-02-2024	book marking mandatory as per index	bajpaianand24

					JONES LANG LASALLE				
3281	19 02 2024	071010210590202	0710102105902022/6	APPLICATION (I.B.C)/6302(PB)20	BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED		26-02-2024	mention address in affidavit	akshay0124@gmai
281	19-02-2024	2(No.of Docs 2)	0710102105902022/6	COMPANY	IDBI TRUSTEESHIP SERVICES LIMITED VS.	Sec 60(5)	26-02-2024	mention address in amidavit	om
282	16-02-2024	071010204408202 2(No.of Docs 1)	0710102044082022/1 7	PETITION IB (IBC)/513(ND)2022	SHIPRA ESTATE	IBC under Sec	26-02-2024	bookmarking numbering missed	DhanshyamPatel
					DR. FIRDOSH ROHINTAN			, , , , , , , , , , , , , , , , , , ,	
283	5/2/2024	071010210881202 3(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec	26-02-2024	Oder missing	PSA@2018
						Sec. 241(1),Sec.			
		071010203613202	0710102036132023/1	COMPANY PETITION (COMPANIES	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD &	242(4),Sec. 244(1),Rule 11 of NCLT,Section			
284	21-02-2024	3(No.of Docs 2)	6	ACT)/75(ND)2023	ORS PRITI RAWAT PANDEY	448	26-02-2024	bookmarking are mandatory	alok@kumar
				COMPANY	& ORS VS. RUDRA BUILDWELL				
285	31-01-2022	071010200871202 2(No.of Docs 0)	0710102008712022/3 3	PETITION IB (IBC)/72(ND)2022	CONSTRUCTIONS PRIVATELIMITED	IBC under Sec	26-02-2024	book marking mandatory as per index	
286	23-02-2024	071010208264202 3(No.of Docs 2)	0710102082642023/8	23	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	26-02-2024	sign true copy missing and bookmarking compulsory	Pankaj_NCLT
				INTERLOCUTORY APPLICATION					
287	19-02-2024	071010210381202 3(No.of Docs 2)	0710102103812023/2		MR PARDEEP VSMR GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	RiyaThomas
288	21-02-2024	071010201184202 1(No.of Docs 2)	0710102011842021/5	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	26-02-2024	book marking missed acording to the pagination	sravan1030
	21-02-2024			INTERLOCUTORY APPLICATION	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET	2001011 30(1)	20-02-2027	pagnation	51474111000
289	19-02-2024	071010200132202 4(No.of Docs 1)	0710102001322024/1	(I.B.C)/217(PB)202 4	PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartner
6290	23-02-2024	071010207271202 3(No.of Docs 1)	0710102072712023/1	INTERLOCUTORY APPLICATION (I.B.C)/5042(ND)20 23	M/S DADA INFRASTRUCTURE VS. MR. ATUL MITTAL RESOLUTION PROFESSIONAL M/S TECNOFAB ENGINNEERING PRIVATE LIMITED	Sec 60(5)	26-02-2024	incomplete file	9.52702E+11

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				INTERLOCUTORY	SINHA VS. ALCHEMIST				
				APPLICATION	ASSET				
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291	19-02-2024	4(No.of Docs 1)	0710102001322024/1	4	PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartne
	10 02 2024	(NO.01 2000 1)	071010200102202-#/1	-	SECURITY COMPASS	000 00(0)	20 02 2027	Cuci micenig	iiiiigo@iiiopai iiioi
				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
292	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
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				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
3293	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
				CA(A) MERGER					
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		071010202772202		COMPANIES	AND VILLAS	Sec. 230-232,			
3294	24-03-2023	3(No.of Docs 0)	0710102027722023/4	ACT)/37(ND)2023	PRIVATELIMITED	Sec 234	26-02-2024	bookmarking mandatory	
					SECURITY COMPASS				
		074040000540000		COMPANY	CONSULTING &				
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295	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
				COMPANY	SECURITY COMPASS				
		071010209546202		COMPANY PETITION IB	CONSULTING & TRAININGSERVICES				
6296	9/1/2024		0710102095462023/1		PRIVATE LIMITED	IBC Section 59	26 02 2024	bookmarking numbering missed	milyahaahal
0290	9/1/2024	3(No.of Docs 1)	0/10102095462023/1	(IBC)/9(ND)2024	SECURITY COMPASS	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
3297	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
0291	3/1/2024	O(110:01 DOCS 1)	071010203040202071	(150)/3(145)2024	SECURITY COMPASS	IBO Occilon os	20-02-2024	bookmarking nambering imasea	milygnosna
				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
6298	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
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				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
6299	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
					SECURITY COMPASS				
				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
300	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
					MS. RINKU KAPOOR				
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				INTERLOCUTORY APPLICATION	SINHA VS. ALCHEMIST				
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301	19-02-2024	4(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY	PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartner
				APPLICATION	SANDEEP KUMAR				
		071010207724202		(I.B.C)/4916(ND)20	BHATT VSMR. SATI				
6302	8/2/2024	3(No.of Docs 1)	0710102077242023/3		RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.co
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				COMPANY	CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
303	9/1/2024	3(No.of Docs 1)	0710102095462023/1	(IBC)/9(ND)2024	PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
				INTERLOCUTORY				. J	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
				APPLICATION	SANDEEP KUMAR				
		071010207724202			BHATT VSMR. SATI				
6304	8/2/2024	3(No.of Docs 1)	0710102077242023/3		RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.co
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				COMPANY					
				PETITION	GEETA BATHLA VS DP				
		071020041296201		(COMPANIES	PLASTICS PVT. LTD. &				
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				INTERLOCUTORY					
		071010210380202		APPLICATION (I.B.C)/6533(ND)20	MR. PRADEEP VS. MR.				
306	19-02-2024	3(No.of Docs 2)	0710102103802023/2	23	GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	RiyaThomas
6307	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
				COMPANY	DR. FIRDOSH ROHINTAN MAHUWALLA VS.				,
308	5/2/2024	071010210881202 3(No.of Docs 1)	0710102108812023/1	PETITION IB (IBC)/14(ND)2024	PRIVATE LIMITED DR. FIRDOSH	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
				COMPANY	ROHINTAN MAHUWALLA VS.				
309	5/2/2024	071010210881202 3(No.of Docs 1)	0710102108812023/1	PETITION IB (IBC)/14(ND)2024	PRIVATE LIMITED MS. RINKU KAPOOR	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
		071010200132202		INTERLOCUTORY APPLICATION (I.B.C)/217(PB)202	FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO				
6310	19-02-2024	4(No.of Docs 1)	0710102001322024/1	4	PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
		071010203040202		RESTORATION APPLICATION (COMPANIES	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT.	Rule 11 of			
311	20-02-2024	3(No.of Docs 3)	0710102030402023/2	ACT)/19(ND)2023	LTD	NCLT	26-02-2024	service not open	sonalijoon
6312	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD M/S. COSMO WORLD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6313	15-02-2024	071010208207202 3(No.of Docs 3)	0710102082072023/2	COMPANY PETITION IB (IBC)/723(ND)2023	VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITE D	IBC Under Sec	26-02-2024	bookmarking are mandatory index missed etc	KKSLO
		071010209291202		COMPANY PETITION (COMPANIES	AMUL MOHAN MITTAL SON OF SATISH MOHAN MITTAL VS. INTEGRATED TECHNOLOGIES				
314	17-02-2024	3(No.of Docs 2) 071010209546202	0710102092912023/1	COMPANY PETITION IB	LIMITED SECURITY COMPASS CONSULTING & TRAININGSERVICES	Sec. 58(3)	26-02-2024	bookmarking compulsory.	cshema09
315	9/1/2024	3(No.of Docs 1)	0710102095462023/1		PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6316	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6317		071010203040202 3(No.of Docs 3)		RESTORATION APPLICATION (COMPANIES	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of	26-02-2024	service not open	sonalijoon
<i>.</i> 511	20-02-2024			COMPANY	RAJSHILA SYNTHETICS PRIVATE LIMITED VS.		20-02-2024	·	Solialijooli
318	24-02-2024	071010210614202 3(No.of Docs 2)	0710102106142023/4	PETITION IB (IBC)/25(ND)2024	ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	26-02-2024	require of every page sign and true copy page 10 to 114	negimilan04

				RESTORATION	MR SARTHAK BATHLA				
				APPLICATION	VS. M/S. G.R BATHLA				
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6319	20-02-2024	3(No.of Docs 3)	0710102030402023/2	INTERLOCUTORY	LTD	NCLT	26-02-2024	service not open	sonalijoon
				APPLICATION	SANDEEP KUMAR				
		071010207724202		(I.B.C)/4916(ND)20	BHATT VSMR. SATI				
6320	8/2/2024	3(No.of Docs 1)	0710102077242023/3	23	RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
				COMPANY	SECURITY COMPASS CONSULTING &				
		071010209546202		PETITION IB	TRAININGSERVICES				
6321	9/1/2024	3(No.of Docs 1)	0710102095462023/1		PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
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6322	15-02-2024	3(No.of Docs 1)	0710102003812023/4	. , , ,	VSJAKSON LIMITED	provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
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				001101111	UNION OF INDIA				
				COMPANY PETITION	THROUGH SERIOUS FRAUD INVESTIGATION				
		071010205703202		(COMPANIES	OFFICE VS. ATUL K.				
6323	16-01-2024	3(No.of Docs 1)	0710102057032023/4	,	GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
				COMPANY	UNION OF INDIA THROUGH SERIOUS				
				PETITION	FRAUD INVESTIGATION				
		071010205703202		(COMPANIES	OFFICE VS. ATUL K.				
6324	16-01-2024	3(No.of Docs 1)	0710102057032023/4	ACT)/147(PB)2023	GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
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				PETITION	FRAUD INVESTIGATION				
		071010205703202		(COMPANIES	OFFICE VS. ATUL K.				
6325	16-01-2024	3(No.of Docs 1)	0710102057032023/4	ACT)/147(PB)2023	GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
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				PETITION	FRAUD INVESTIGATION				
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6326	16-01-2024	3(No.of Docs 1)	0710102057032023/4	ACT)/147(PB)2023	GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
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6327	16-01-2024	3(No.of Docs 1)	0710102057032023/4	ACT)/147(PB)2023	GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
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				PETITION	FRAUD INVESTIGATION				
6328	16-01-2024	071010205703202 3(No.of Docs 1)	0710102057032023/4	(COMPANIES	OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
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				COMPANY					
		074000044000004		PETITION	GEETA BATHLA VS DP				
6329	15-02-2024	071020041296201 7(No.of Docs 7)	0710200412962017/3	(COMPANIES	PLASTICS PVT. LTD. &	Sec. 241(1)	25-02-2024	wrong file	sonalijoon
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		071010205703202		PETITION (COMPANIES	FRAUD INVESTIGATION OFFICE VS. ATUL K.				
6330	16-01-2024	3(No.of Docs 1)	0710102057032023/4	,		Sec. 140(5)	25-02-2024	Oder missing	sfionclt

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340		071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
341		071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
342		071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfioncit
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6344	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
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347	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
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6350	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
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6352	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
		071010206348202		INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20		Application under any other		book marking mandatory as per index	30.14.1,501.
6353	15-02-2024	1(No.of Docs 2)	0710102063482021/6		PRIVATE LIMITED	provisions- IBC	25-02-2024	and index missing	Rajeev Raizada
6354	15-02-2024	071010206348202 1(No.of Docs 2)	0710102063482021/7	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20 21	RAIZADA VSSARASH	Application under any other provisions- IBC	25-02-2024	book marking and index missing	Rajeev Raizada
6355	15-02-2024	071010206428202 3(No.of Docs 1)	0710102064282023/3	IES	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT KIRANAKART	Sec 252 (3)	25-02-2024	book marking mandatory as per index	Sanchit2017
6356	14-02-2024	071010200612202 4(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)(6(PB)2024	TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
		071010200612202		TRANSFER APPLICATION	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE			and the second s	
6357	14-02-2024	4(No.of Docs 2)	0710102006122024/4	(IBC)/6(PB)2024	LIMITED KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS.	IBC	25-02-2024	index missing bookmarking	NNCO
6358	14-02-2024	071010200612202 4(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	T Rules,2016	25-02-2024	index missing bookmarking	NNCO
6359	15-02-2024	071010200381202 3(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)202 3	DINESH SOOD VSJAKSON LIMITED KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS.	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
6360	14-02-2024	071010200612202 4(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO

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6361	15-02-2024	3(No.of Docs 1)	0710102003812023/4	3	VSJAKSON LIMITED	provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
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6362	15-02-2024	3(No.of Docs 1)	0710102003812023/4	3	VSJAKSON LIMITED	provisions- IBC Sec.	25-02-2024	Oder delay	dk.sood@yahoo.com
6363	15-02-2024	071010203613202 3(No.of Docs 1)	0710102036132023/1 7	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	25-02-2024	book marking mandatory and stamp fee paste on blank page.	alok@kumar
6364	14-02-2024	071010204252202 2(No.of Docs 1)	0710102042522022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	25-02-2024	Oder missing	ABHISHEKNEGI
6365		071010215748201 9(No.of Docs 1)	0710102157482019/1	COMPANY APPLICATION(IBC		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-02-2024	wrong file	vijender@vsa.net.in
6366		071010201467202 3(No.of Docs 1)		CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion		wronf index	MVCO06
6367	20-02-2024	071010201467202 3(No.of Docs 1)	0710102014672023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
6368		071010201467202 3(No.of Docs 1)	0710102014672023/1 7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion		wronf index	MVCO06
6369	20-02-2024	071010201467202 3(No.of Docs 1)	0710102014672023/1 7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
6370		071010201151202 4(No.of Docs 1)	0710102011512024/1	INTERLOCUTORY APPLICATION (I.B.C)/622(PB)202	QATAR SOLAR TECHNOLOGIES QSC VS. PUNJ LLOYD LTD. (THROUGH ITS LIQUIDATOR MR. ASHWINI MEHRA)	Sec 60(5)	25-02-2024	MISSING ORDER OF AFFIDAVIT	madhavikhanna@123
6371		071010210586202 3(No.of Docs 2)	0710102105862023/3	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	25-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	kailashassociates

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372	7/11/2023	3(No.of Docs 0)	0710102097112023/1	ACT)/64(ND)2023	COMPANIES	NCLT	24-02-2024	bookmarking mandatory	
					INDIABULLS HOUSING				
				COMPANY	FINANCE LIMITED VS.				
		071010201086202		PETITION IB	DR SUBHASH				
3373	15-02-2024	2(No.of Docs 2)	0710102010862022/8	(IBC)/97(ND)2022	CHANDRA	Section 95(1)	24-02-2024	sign of everys page of files	trustlegal
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374	20-12-2023	3(No.of Docs 0)	0710102108242023/1	(I.B.C)/88(ND)2024	(EX-DIRECTOR)	19(2)	24-02-2024	order missed	
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375	12/2/2024	2(No.of Docs 2)	0710102108172022/6	ACT)/42(ND)2023	DELHI & HARYANA	Sec 252 (1)	24-02-2024	bookamarking mandatory	Aayu1746
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376	10/2/2024	3(No.of Docs 2)	0710102078102023/7	(IBC)/620(ND)2023	PRIVATE LIMITED	9	24-02-2024	space area	Gsvlegal
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6379	27-01-2024	3(No.of Docs 3)	0710102078502023/3	(IBC)/611(ND)2023	PRIVATE LIMITED	9	24-02-2024	properly done	mohitdram
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383	30-01-2024		0710102094222023/1	PETITION IB	CENTREPRIVATE LIMITED ICICI BANK LIMITED VS.	IBC under Sec 7	24-02-2024		_
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387	27-01-2024	3(No.of Docs 3)	0710102078502023/3	(IBC)/611(ND)2023	PRIVATE LIMITED	9	24-02-2024	properly done	mohitdram
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		071010209422202		PETITION IB	CENTREPRIVATE	IBC under Sec		pagination numbering missing as per	sachdeva.vidushi@g
394	30-01-2024	3(No.of Docs 2)	0710102094222023/1	(IBC)/695(ND)2023	LIMITED	7	24-02-2024	index	ma
				RESTORATION	ADS SPIRITS PRIVATE				
				APPLICATION	LIMITED VS.				
		071010209711202		(COMPANIES	REGISTRAR OF	Rule 11 of			
395	7/11/2023	3(No.of Docs 0)	0710102097112023/1	ACT)/64(ND)2023	COMPANIES	NCLT	24-02-2024	bookmarking mandatory	
				INTERLOCUTORY					
		074040004000000		APPLICATION				book marking mandatory as per index	
6396	23 02 2023	071010201869202 3(No.of Docs 0)	0710102018692023/1	(I.B.C)/1408(ND)20	MANIK GOYAL	Sec 54(1)	24-02-2024	and c.p. no wrong and sign and true copy require every page of annexure	
3330	23-02-2023	3(140.01 DOCS 0)	0710102010092023/1	23	WANK GOTAL	3ec 34(1)	24-02-2024	copy require every page or annexure	
				COMPANY	YES BANK LIMITED VS.				
		071010209526202		PETITION IB	MAHENDRA KUMAR				
397	14-02-2024	1(No.of Docs 2)	0710102095262021/4	(IBC)/54(ND)2022	JAJOO	Section 95(1)	24-02-2024	bookmarking mandatory	kunal kher
					ICICI BANK LIMITED VS. FOCUS IMAGING AND				
				COMPANY	RESEARCH			Oder missing and bookmarking	
		071010209422202		PETITION IB	CENTREPRIVATE	IBC under Sec		pagination numbering missing as per	sachdeva.vidushi@g
398	30-01-2024	3(No.of Docs 2)		(IBC)/695(ND)2023		7	24-02-2024	index	ma

					MR. HARISH TANEJA				
					RESOLUTION				
					PROFESSIONAL FOR B				
				INTERLOCUTORY APPLICATION	N G GLOBAL INDIA LIMITED VS.				
		071010207796202		(I.B.C)/4846(ND)20	SUPERINTENDENT OF				
6399	11/2/2024	3(No.of Docs 1)	0710102077962023/2		POLICE	Sec 60(5)	24-02-2024	pdf not correct	trinitylaw
				INTERLOCUTORY	IP ANIL MATTA				
		071010210824202		APPLICATION	VSRAJAT MALHOTRA				
6400	20-12-2023	3(No.of Docs 0)	0710102108242023/1	(I.B.C)/88(ND)2024	(EX-DIRECTOR)	19(2)	24-02-2024	order missed	
					JAMMU AND KASHMIR				
				COMPANY	BANK LIMITED VS. L.D.				
		071010200641202		PETITION IB	CRYSTALS PRIVATE	IBC under Sec			
6401	15-02-2024	2(No.of Docs 2)	0710102006412022/2	(IBC)/587(ND)2023	LIMITED	7	24-02-2024	bookmarking mandatory	kandk
				INTERLOCUTORY	IP ANIL MATTA				
		071010210824202		APPLICATION	VSRAJAT MALHOTRA				
6402	20-12-2023	3(No.of Docs 0)	0710102108242023/1	(I.B.C)/88(ND)2024	(EX-DIRECTOR)	19(2)	24-02-2024	order missed	
				RESTORATION	ADS SPIRITS PRIVATE				
				APPLICATION	LIMITED VS.				
		071010209711202		(COMPANIES	REGISTRAR OF	Rule 11 of			
6403	7/11/2023	3(No.of Docs 0)	0710102097112023/1	ACT)/64(ND)2023	COMPANIES	NCLT	24-02-2024	bookmarking mandatory	
					SREE KARPAGAMBAL				
				COMPANY	MILLS LIMITED VS. BEE				
0404	45 44 0000	071010209864202	07404000000400004	PETITION IB	K BEE PRINTS PRIVATE		04 00 0004	Odenostastas	
6404	15-11-2023	3(No.of Docs 0)	0710102098642023/1	(IBC)/756(ND)2023	LIMITED	9	24-02-2024	Oder missing	
					SREE KARPAGAMBAL				
				COMPANY	MILLS LIMITED VS. BEE				
6405	15 11 2022	071010209864202 3(No.of Docs 0)	0710102098642023/1	PETITION IB (IBC)/756(ND)2023	K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
0403	13-11-2023	3(NO.01 DOCS 0)	0710102030042023/1	(IDO)/130(ND)2023	LIMITED		24-02-2024	Ouer missing	
					SREE KARPAGAMBAL				
		074040000004000		COMPANY PETITION IB	MILLS LIMITED VS. BEE	IBC Under Sec			
6406	15-11-2023	071010209864202 3(No.of Docs 0)	0710102098642023/1	(IBC)/756(ND)2023	K BEE PRINTS PRIVATE LIMITED	9	24-02-2024	Oder missing	
0.100	10 11 2020	(No.01 2000 0)	07101020004202071	INTERLOCUTORY				Cut Illiconing	
				APPLICATION	POORAN TRADING PVT				
6407	13 02 2024	071010210332202 0(No.of Docs 2)	0710102103322020/6	(I.B.C)/5350(ND)20 20	INDUSTRIES LIMITED	Sec 60(5)	24-02-2024	bookmarking as per index	bajpaianand24
J-101	13-02-2024	U(140.01 D003 Z)	0. 10 102 103322020/0		INTEGERINES ENVITED	080 00(0)	-T-UL-ZUL4	DOMINIA KING 45 PEL HIUCK	pajpaiailallu24
					SREE KARPAGAMBAL				
		074040200064202		COMPANY	MILLS LIMITED VS. BEE	IPC Under Sca			
6408	15-11-2023	071010209864202 3(No.of Docs 0)	0710102098642023/1	PETITION IB (IBC)/756(ND)2023	K BEE PRINTS PRIVATE LIMITED	9	24-02-2024	Oder missing	
J					SUBHASH MANOCHA	1-			
				COMPANY	VS M/S GALAXY	0			
		071020040147201	0710200401472016/5	PETITION (COMPANIES	SPORTS SHOE COMPANY PRIVATE	Sec. 241(1),Sec.			
6409	9/2/2024	6(No.of Docs 2)	4	ACT)/106(ND)2016		241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
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				COMPANY	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S				
		071010216381201		APPEAL(COMPAN	BLUE STAR IMPEX PVT	By Government			
6410	13-01-2024	9(No.of Docs 2)	0710102163812019/2			Body	23-02-2024	separately file memo parties	Anuja Pethia
				INTERLOCUTORY	DEDACHIOU MANDA VO				
				INTERLOCUTORY APPLICATION	DEBASHISH NANDA VS. SIDDHARTHA ROLLING				
		071010207253202		(I.B.C)/4509(ND)20	AND ENERGY PRIVATE				
6411	22-02-2024	3(No.of Docs 2)	0710102072532023/4	23	LIMITED & ANR	Sec 60(5)	23-02-2024	pdf is not clear. pages blurr	adyasingh96

6412	9/2/2024	071020042747201 8(No.of Docs 2)	0710200427472018/5 8	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	23-02-2024	bookmarking compulsory	CSSHARAD
	40.04.0004	071010216381201	074040040004004040	IES	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT	By Government	00.00.0004		Austa Battle
6413	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019	LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
6414	8/2/2024	071010208569202 3(No.of Docs 1)	0710102085692023/1	COMPANY APPEAL(COMPAN IES ACT)/254(ND)2023	SURESH KUMAR KHERA VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	23-02-2024	bookmarking mandatory as per index	14868
6415	13-01-2024	071010216381201 9(No.of Docs 2)	0710102163812019/2	IES `	BLUE STAR IMPEX PVT	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
2446	42.04.0004	071010216381201		COMPANY APPEAL(COMPAN IES	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT	Sec 252 (3) - By Government	02 00 0004		Annia Bathia
6416	13-01-2024	9(No.of Docs 2)	0710102163812019/2	AC 1 //333(ND)2019	LIU	Body	23-02-2024	separately file memo parties	Anuja Pethia
6417	14-02-2024	071010205761202 1(No.of Docs 2)	0710102057612021/6	COMPANY PETITION IB (IBC)/807(ND)2021	UNION BANK OF INDIA VS. APOORVA JOSHI	Section 95(1)	23-02-2024	mention bookmarking pagination numbering missing	advocateekta
6418	19-01-2024	071010203932202 1(No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
6419	19-01-2024	071010203932202 1(No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
6420	13-01-2024	071010216381201 9(No.of Docs 2)	0710102163812019/2	IES `	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6421	13-01-2024	071010216381201 9(No.of Docs 2)	0710102163812019/2	IES		Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6422	9/2/2024	071020040147201 6(No.of Docs 2)	0710200401472016/5 3	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
6423	9/2/2024	071010203160201 8(No.of Docs 2)	0710102031602018/1 4	COMPANY PETITION (COMPANIES ACT)/435(PB)2018	RATIKA VS. ENOVUS HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-02-2024	bookmarking compulsory	kvjindal
6424		071010216381201 9(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPAN IES	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT		23-02-2024	separately file memo parties	Anuja Pethia

		071010216381201		COMPANY APPEAL(COMPAN IES	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT	Sec 252 (3) - By Government			
6425	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019	LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
6426	12/2/2024	071010200394202 3(No.of Docs 2)	0710102003942023/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-02-2024	book marking mandatory as per index and notary mismatched address and sign and true require of every page of annexure.	Office@2020
6427	13-01-2024	071010216381201 9(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPAN IES ACT)/993(ND)2019	BLUE STAR IMPEX PVT	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6428	14-02-2024	071010201545202 0(No.of Docs 2)	0710102015452020/8		ASHISH KUMAR VS. ROADGODS AUTOGEAR PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	sign missing pages	advsumitraajput
6429	8/2/2024	071010207724202 3(No.of Docs 2)	0710102077242023/2	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)20 23	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	23-02-2024	book marking mandatory as per index missing vakalatanama in index and not proper show court fees and sign	skbhatt
6430	13_04_2024	071010216381201 9(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPAN IES	BLUE STAR IMPEX PVT	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6431		071010216381201 9(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPAN IES	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
0401	10 01 202	071010216381201		COMPANY APPEAL(COMPAN IES	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT	Sec 252 (3) - By Government		Sopuratory into monito particle	Anaga r ouna
6432	13-01-2024	9(No.of Docs 2)	0710102163812019/2		LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
6433	12/2/2024	071010209699202 3(No.of Docs 1)	0710102096992023/1	RESTORATION APPLICATION (IBC)/3(ND)2024	SHINJANI AGGARWAL VSVIPUL LIMITED	Rule 11 of NCLT, 2016	23-02-2024	bookmarking pagination numbering missing as per index	akshatbajpai
6434	13-01-2024	071010216381201 9(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPAN IES ACT)/993(ND)2019	BLUE STAR IMPEX PVT	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6435	13-02-2024	071010203478202 2(No.of Docs 2)	0710102034782022/1 4	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	23-02-2024	improper book marking and page 21 missing notary	advakashverma1997
6436	13-01-2024	071010216381201 9(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPAN IES ACT)/993(ND)2019	BLUE STAR IMPEX PVT	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6437	9/2/2024	071020040146201 6(No.of Docs 2)	0710200401462016/5 0	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED SARE GURUGRAM	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
6438	13-02-2024	071010208300202 1(No.of Docs 2)	0710102083002021/1 5	COMPANY PETITION IB (IBC)/751(PB)2021	PRIVATE LIMITED VS. AVON INFRACON	IBC under Sec	23-02-2024	book marking mandatory and notary mismatched address	prakashlegaladvisers

				COMPANY	PR. COMMISSIONER OF	Sec 252 (3) -			
İ				APPEAL(COMPAN		Ву			
		071010216381201		IES	BLUE STAR IMPEX PVT	Government			
6439	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019	LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
				COMPANY	PR. COMMISSIONER OF	Sec 252 (3) -			
				APPEAL(COMPAN	INCOME TAX-2 VS. M/S	By			
		071010216381201		IES	BLUE STAR IMPEX PVT	Government			
6440	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019		Body	23-02-2024	separately file memo parties	Anuja Pethia
				COMPANY	PR. COMMISSIONER OF	. ,			
		071010216381201		APPEAL(COMPAN	INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT	By Government			
6441	13-01-2024	9(No.of Docs 2)	0710102163812019/2	-		Body	23-02-2024	separately file memo parties	Anuja Pethia
	10 01 2021	(NO.01 2000 2)	07 10 102 1000 120 1072	710171000(11272010		Louy	20 02 2024	opuratory me memo partico	7 anaja 1 oana
				COMPANY	VISHWANATH BATHLA				
				APPLICATION(CO	VS. SARTHAK MADHUR				
		071010203932202		MPANIES	PUBLICATIONS PVT.	Rule 11 of			
6442	19-01-2024	1(No.of Docs 2)	0710102039322021/3	AC1)/250(ND)2021	LID.	NCLT	23-02-2024	wrong file and order not open	sonalijoon
				COMPANY	PR. COMMISSIONER OF	Sec 252 (3) -			
				APPEAL(COMPAN		Ву			
		071010216381201		IES .	BLUE STAR IMPEX PVT	Government			
6443	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019	LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
				COMPANY	DD COMMISSIONED OF	See 252 (2)			
				COMPANY APPEAL(COMPAN	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S	Sec 252 (3) - By			
		071010216381201		IES	BLUE STAR IMPEX PVT	Government			
6444	13-01-2024	9(No.of Docs 2)	0710102163812019/2	-		Body	23-02-2024	separately file memo parties	Anuja Pethia
				INTÉRLOCUTORY					•
				APPLICATION	GURUS PRIVATE				
CAAE	20 02 2024	071010201232202	0740402042222022/4	(I.B.C)/788(ND)202		Saatian 424	23-02-2024	places mayers in single pdf	ANAN IAV CINCH
6445	20-02-2024	3(No.of Docs 11)	0710102012322023/4	INTERLOCUTORY	LIMITED	Section 424	23-02-2024	please merge in single pdf	ANANJAY SINGH
				APPLICATION					
		071010208227202		(I.B.C)/5200(ND)20	MANOJ KUNWAR VS.				
6446	13-02-2024	3(No.of Docs 2)	0710102082272023/2	23	YOGESH SETHI	Sec 60(5)	23-02-2024	book marking mandatory as per index	niclegal
				COMPANY	CEETA DATULA VO				
				APPLICATION(CO	GEETA BATHLA VS. ARYAN PRESS				
		071010209087202		MPANIES	PRIVATE LIMITED &	Rule 11 of			
6447	12/2/2024	0(No.of Docs 1)	0710102090872020/2			NCLT	23-02-2024	bookmarking mandatory	sonalijoon
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				COMPANY	SUBHASH MANOCHA				
		074020040446204	0740200404462046/5	PETITION	VS M/S COLUMBUS MARKETING PRIVATE	Sec.			
6448	9/2/2024	071020040146201 6(No.of Docs 2)	0710200401462016/5	(COMPANIES ACT)/105(ND)2016	_	241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
0440	3/2/2024	O(NO.01 DOCS 2)		ACT//103(ND)2010	LIMITED	242(4)	23-02-2024	bookmarking compulsory	COSTIANAD
					INTELLICITY BUSINESS				
					PARK PRIVATE LIMITED				
					THROUGH				
					RESOLUTION PROFESSIONAL MR.				
				COMPANY	MANOJ KULSHRESTHA				
		071010205670202		PETITION IB	VS. ASCOT PROJECTS	IBC under Sec			
6449	9/2/2024	3(No.of Docs 2)	0710102056702023/3			7	23-02-2024	bookmarking mandatory	bajpaiankita86
				COMPANY	VISHWANATH BATHLA				
		071010203932202		APPLICATION(CO MPANIES	VS. SARTHAK MADHUR PUBLICATIONS PVT.	Rule 11 of			
6450	19-01-2024	1(No.of Docs 2)	0710102039322021/3			NCLT	23-02-2024	wrong file and order not open	sonalijoon
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				APPEAL(COMPAN		Ву			
	40.04.0004	071010216381201		IES	BLUE STAR IMPEX PVT	Government			
6451	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019	LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
				COMPANY	PR. COMMISSIONER OF	Sec 252 (3) -			
				APPEAL(COMPAN	INCOME TAX-2 VS. M/S	By			
		071010216381201		IES	BLUE STAR IMPEX PVT	Government			
6452	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019	LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
				COMPANY	PR. COMMISSIONER OF	Sec 252 (3) -			
				APPEAL(COMPAN	INCOME TAX-2 VS. M/S	By			
		071010216381201		IES	BLUE STAR IMPEX PVT	Government			
6453	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019	LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
				COMPANY	PR. COMMISSIONER OF				
		071010216381201		APPEAL(COMPAN	INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT	By Government			
6454	13-01-2024	9(No.of Docs 2)	0710102163812019/2	-		Body	23-02-2024	separately file memo parties	Anuja Pethia
	10 01 2021	(110.0.2002)		, , , , , , , , , , , , , , , , , , , ,				oparatoly me memo parato	7
				COMPANY	PR. COMMISSIONER OF	Sec 252 (3) -			
		0740400400400		APPEAL(COMPAN	INCOME TAX-2 VS. M/S	Ву			
6455	13 04 2024	071010216381201	0710102163812019/2	IES ACT)/993(ND)2019	BLUE STAR IMPEX PVT	Government	23-02-2024	separately file memo parties	Anuia Dothia
0433	13-01-2024	9(No.of Docs 2)	0710102163612019/2	AC1)/993(ND)2019	LID	Body	23-02-2024	separately file memo parties	Anuja Pethia
				COMPANY	PR. COMMISSIONER OF	Sec 252 (3) -			
				APPEAL(COMPAN	INCOME TAX-2 VS. M/S	Ву			
		071010216381201		IES	BLUE STAR IMPEX PVT	Government			
6456	13-01-2024	9(No.of Docs 2)	0710102163812019/2	ACT)/993(ND)2019	LTD	Body	23-02-2024	separately file memo parties	Anuja Pethia
				INTERLOCUTORY	ARUNAVA SIKDAR VS.				
				APPLICATION	AV INFRA PROJECTS				
		071010202784202		(I.B.C)/1920(ND)20	BUSINESS SOLUTIONS	Sec 43(1) r/w			
6457	19-02-2024	3(No.of Docs 2)	0710102027842023/5	23	(INDIA) (P) LIMITED	Sec 44 (1)	22-02-2024	bookmarking mandatory	as.juris
					SMC REAL ESTATE				
				COMPANY	ADVISORS PRIVATE LIMITED VS. RISE				
		071010209384202	0710102093842023/2	-	PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6458	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
					SMC REAL ESTATE				
					ADVISORS PRIVATE				
		074040200204202	0710102093842023/2	COMPANY PETITION IB	LIMITED VS. RISE	IBC Under Sec		25 welfore ticket and court for 2rd	
6459	7/2/2024	071010209384202 3(No.of Docs 2)	1	(IBC)/713(ND)2023	PROJECTS PRIVATE LIMITED	9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
0403	11212024	3(NO.01 DOCS 2)	1	(150)// 13(ND)2023	SMC REAL ESTATE	3	22-02-2024	missing in vakalatilania	15a
					ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202			PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6460	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED SMC REAL ESTATE	9	22-02-2024	missing in vakalatnama	rsa
					SMC REAL ESTATE ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2		PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6461	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
					SMC REAL ESTATE				
				COMPANY	ADVISORS PRIVATE LIMITED VS. RISE				
		071010209384202	0710102093842023/2	COMPANY PETITION IB	PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6462	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
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				COMPANY	LIMITED VS. RISE				
0.400	7/0/000		0710102093842023/2	_	PROJECTS PRIVATE	IBC Under Sec	00 00 000 0	25 welfare ticket and court fee 3rs	
6463	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa

					SMC REAL ESTATE				
					ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2		PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6464	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
0101	11212024	G(NO.01 2000 2)	•	(150)// (0(115)2020	SMC REAL ESTATE	•	22 02 2027	moonig in variationa	100
					ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2	PETITION IB	PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6465	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
					SMC REAL ESTATE				
					ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2	_	PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6466	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
					SMC REAL ESTATE ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2		PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6467	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
3437	11212027	5(110.01 D003 Z)	•	(.50)// IO(ND)2023	SMC REAL ESTATE			mooning in vandidatila	
					ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2	PETITION IB	PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6468	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
					SANTOSH AGGARWAL				
				COMPANY	VS. REGISTRAR OF				
				APPEAL(COMPAN	COMPANIES (VIVID				
		071010207117202		IES	CHEM PRIVATE				
6469	12/2/2024	3(No.of Docs 3)	0710102071172023/2	ACT)/279(ND)2023	LIMITED) SMC REAL ESTATE	Sec 252 (3)	22-02-2024	1 RS court fee missed	CSGKUMAR
					ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2		PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6470	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
				(,	SMC REAL ESTATE				
					ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2	PETITION IB	PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6471	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
					SMC REAL ESTATE				
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0.470	7/0/0004	071010209384202	0710102093842023/2	_	PROJECTS PRIVATE	IBC Under Sec	00 00 0004	25 welfare ticket and court fee 3rs	
6472	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	SMC REAL ESTATE	9	22-02-2024	missing in vakalatnama	rsa
					ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
		071010209384202	0710102093842023/2		PROJECTS PRIVATE	IBC Under Sec		25 welfare ticket and court fee 3rs	
6473	7/2/2024	3(No.of Docs 2)	1	(IBC)/713(ND)2023	LIMITED	9	22-02-2024	missing in vakalatnama	rsa
34.0		5(110.01 D003 E)	•	(-	0_ 2027		
				COMPANY					
				PETITION					
		071010208723202	0710102087232020/4	(COMPANIES	SMT. ASHA BALI VS.			index missing , Rs 25 wellfare and Rs. 3	
6474	7/2/2024	0(No.of Docs 1)	7	ACT)/122(ND)2020	STATE BANK OF INDIA	Sec. 241(1)	22-02-2024	court fees missing in vakalatnama	RKSinha
				COMPANY					
				PETITION	CHANDANI NAGPAL				
C 475	0/0/0004	071010206727202		(COMPANIES	BEDI VS. M/S OSWAL	0 50	00 00 0004	minature account for a constant to the constant	ada lawal w : 14
6475	8/2/2024	3(No.of Docs 1)	0	ACT)/136(PB)2023	OVERSEAS LTD	Sec. 59	22-02-2024	missing court fee on vakalatnama	ads legal nclt

6476	12/2/2024	071010206570202 3(No.of Docs 2)	0710102065702023/9	23 INTERLOCUTORY	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	22-02-2024	need every page sign	SSA2022
477	16-02-2024	071010205396202 3(No.of Docs 2)	0710102053962023/2	, , ,	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 50(1)	22-02-2024	bookmarking are mandatory	smartnomics
478	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
479	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
480	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
481	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
482	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
483	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
484	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
485	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/7		TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
486	10/2/2024	071010205063202 3(No.of Docs 1)	0710102050632023/1	COMPANY PETITION IB (IBC)/503(ND)2023	HEMANT GOYAL	Section 94(1)	22-02-2024	bookmarking compulsory	vishishtnclt
487	10/2/2024	071010204697202 3(No.of Docs 1)	0710102046972023/1	COMPANY PETITION IB (IBC)/505(ND)2023	PUSHPA GOYAL	Section 94(1)	22-02-2024	bookmarking compulsory	vishishtnclt

6488	22-02-2024	071010204408202 2(No.of Docs 1)	0710102044082022/1 8	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec	22-02-2024	page no.18-19 not clear page and page number missing in bookmarking	DhanshyamPatel
489	19-02-2024	071010203059202 3(No.of Docs 2)	0710102030592023/2 1	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)20 23	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	22-02-2024	mention bookmarking as per index	shyam2023
190	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
104	27.04.2024	071010203040202	07404020204020224	RESTORATION APPLICATION (COMPANIES	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT.	Rule 11 of	22.02.2024	www.file	a a na lii a a n
191	27-01-2024	3(No.of Docs 4)	0710102030402023/1	ACT)/19(ND)2023	LTD	NCLT	22-02-2024	wrong file	sonalijoon
i492	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
193	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
194	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
195	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
196	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
197		071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of	22-02-2024	wrong file	sonalijoon
		071010203040202		RESTORATION APPLICATION (COMPANIES	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT.	Rule 11 of		-	•
498	27-01-2024	3(No.of Docs 4)	0710102030402023/1	ACT)/19(ND)2023	LTD SMC REAL ESTATE	NCLT	22-02-2024	wrong file	sonalijoon
199	7/2/2024	071010209384202 3(No.of Docs 2)	0710102093842023/2 1	COMPANY PETITION IB (IBC)/713(ND)2023	ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE	IBC Under Sec	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
500	7/2/2024	071010202591202 3(No.of Docs 2)	0710102025912023/2	COMPANY PETITION (COMPANIES ACT)/68(PB)2023	NITESH BHARDWAJ VS. DEEPAK RESORTS AND HOTELS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-02-2024	true copy missing and bookmarking missing	agnihotrirajat

6501	8/2/2024	071010201252202 3(No.of Docs 2)	0710102012522023/4	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	22-02-2024	missing pagination and sign and stamp of every page of reply	D12092000
6502	7/2/2024	071010200960202 3(No.of Docs 2)	0710102009602023/1	MPANIES	LAGHUNA HOLDING PVT. LTD. VS. EDENPARK HOTELS PRIVATE LIMITED	Rule 11 of NCLT	22-02-2024	wrong file	dmdadvocates
6503	7/2/2024	071010208766202 3(No.of Docs 3)	0710102087662023/1	RESTORATION APPLICATION (IBC)/166(ND)2023	KUSUM DWIVEDI VSM/S THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	22-02-2024	book marking compulsory and case title missing in index	nitesh@asalegal.in
6504	16-02-2024	071010202961202 0(No.of Docs 1)	0710102029612020/7	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) 0f Section 66.	22-02-2024	bookmarking are mandatory counsel detail missed in index	bajpaianand24
6505	13-02-2024	071010202961202 0(No.of Docs 1)	0710102029612020/5	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) 0f Section 66.	22-02-2024	index missing and book marking mandatory notary mismatched address order of affidavit missing	bajpaianand24
6506	7/2/2024	071010209401202 3(No.of Docs 2)	0710102094012023/2	COMPANY PETITION (COMPANIES ACT)/199(ND)2023 INTERLOCUTORY	MR. ANSHUMAN MAGAZINE VS. PJS INFOTECH PRIVATE LIMITED	Sec. 271-273	22-02-2024	missing true copy of every page of file.	raghav.sabharwal
6507	9/2/2024	071010209159202 3(No.of Docs 1)	0710102091592023/1		CANARA BANK VS. NAUSHAD AHMAD	Sec 60(5)	22-02-2024	order missing	delhioffice@aptlega
6508	13-02-2024	071010209123202 2(No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skgarg-209
6509	13-02-2024	071010209123202 2(No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skgarg-209
6510		071010209123202 2(No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	, ,	22-02-2024	bookmarking as per index with page nos order missing	
		071010209123202 2(No.of Docs 1)		COMPANY PETITION IB	IDBI BANK LIMITED VS. SMT SANGEETA	Section 95(1) Section 95(1)	22-02-2024	bookmarking as per index with page	Skgarg-209
6511 6512		071010209142202 2(No.of Docs 1)	0710102091232022/2 0710102091422022/2	COMPANY PETITION IB	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	nos order missing service required, bookmarking as per index with page nos	Skgarg-209 Skgarg-209
6513		071010209142202 2(No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skgarg-209
6514	13-02-2024	071010209142202 2(No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skgarg-209
6515	13-02-2024	071010209142202 2(No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skgarg-209

6516	13-02-2024	071010209143202 2(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skgarg-209
6517	13-02-2024	071010209143202 2(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skgarg-209
		071010209143202		COMPANY PETITION IB	IDBI BANK LIMITED VS. SATYA NARAIN				
6518	13-02-2024	2(No.of Docs 1) 071010209143202	0710102091432022/2	(IBC)/8(PB)2023 COMPANY PETITION IB	AGARWAL IDBI BANK LIMITED VS. SATYA NARAIN	Section 95(1)	22-02-2024	service required	Skgarg-209
6519	13-02-2024	2(No.of Docs 1)	0710102091432022/2	_	AGARWAL	Section 95(1)	22-02-2024	service required	Skgarg-209
6520	10/2/2024	071010211077202 3(No.of Docs 2)	0710102110772023/3	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT- O-PAC LIMITED	IBC under Sec	22-02-2024	this page nos not clear 27,28,29,30,31, and 58, 61,62,64 also not clear	swapnil.123
		071020042450201	0710200424502018/1	COMPANY PETITION (COMPANIES	ALCOBEX METALS WORKERS UNION VS M/S ALCOBEX METALS	Application under any other			
6521	6/2/2024	8(No.of Docs 1)	5	ACT)/104(ND)2018		provisions	22-02-2024	incomplete file	dram
6522	10/2/2024	071010205879202 2(No.of Docs 1)	0710102058792022/4	APPLICATION (I.B.C)/6198(ND)20	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	22-02-2024	proof of service require rejoinder	SBD@IP606
6523	13-02-2024	071010209167202 3(No.of Docs 1) 071010200895202	0710102091672023/1	IES ACT)/273(ND)2023 INTERLOCUTORY APPLICATION	ABDUL MUJEED ABDUL WAJID PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA SCOPE DEALTRADE PRIVATE LIMITED VS. ROSEDALE DEVELOPERS PRIVATE	Sec 252 (3)	22-02-2024	bookmarking compulsory as per index	9899708650
6524	10/2/2024	4(No.of Docs 1)	0710102008952024/1	4	LIMITED	Sec 60(5)	22-02-2024	bookmarking compulsory	vikramsinghbaid
6525	12/2/2024	071010203478202 2(No.of Docs 2)	0710102034782022/1 3	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec	22-02-2024	bookamarking compulsory as per index	advakashverma1997
6526	7/2/2024	071010209770202 3(No.of Docs 2)	0710102097702023/2	RESTORATION APPLICATION (IBC)/183(PB)2023	RANJIT KAPOOR VS. HEMANT SHARMA	Rule 11 of NCLT, 2016	22-02-2024	bookmarking mandatory	LotusLLP_277
6527	7/2/2024	071010201042202 2(No.of Docs 2)	0710102010422022/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/29(PB)2022	VS REALPROJECTS PVT LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	22-02-2024	bookmarking compulsory	sfioncit
6528	10/2/2024	071010201010202 2(No.of Docs 2)	0710102010102022/6	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	22-02-2024	incomplete compulsory	aditya22
6529	8/2/2024	071010209807202 3(No.of Docs 4)	0710102098072023/2	•	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
6530	8/2/2024	071010209807202 3(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL

6531	8/2/2024	071010209807202 3(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
6532	8/2/2024	071010209807202 3(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
6533	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6534	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6535	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6536	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6537	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6538	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6539	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6540	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6541	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6542	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6543	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L

6544	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
545	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
546	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
547	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
548	6/1/2024	071010200858202 2(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
549	6/1/2024	071010200858202 2(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
550	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
551	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
552	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
553	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
554	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
555	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
S556	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L

6557	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
5558	7/2/2024	071010209876202 3(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12
559	7/2/2024	071010209876202 3(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12
560	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
561	6/1/2024	071010200858202 2(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
562	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
563	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
564	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
565	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
566	6/1/2024	071010200858202 2(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
567	6/1/2024	071010200858202 2(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
568	17-02-2024	071010209876202 3(No.of Docs 2)	0710102098762023/6	TRANSFER APPLICATION/46(PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	mention bookmarking with page numbering.	mg270288
569	7/2/2024	071010209876202 3(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12

		071010209876202		TRANSFER APPLICATION/46(PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE	Rule16(d),NCL			
570	7/2/2024	3(No.of Docs 2)	0710102098762023/5	PB)2023	LIMITED KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS.	T Rules,2016	22-02-2024	Oder missing	ravilochan.12
571	10/2/2024	071010200612202 4(No.of Docs 2)	0710102006122024/3	TRANSFER APPLICATION (IBC)/6(PB)2024	STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	22-02-2024	incomplete file	nsachambers
		071010200858202		COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE				
572	6/1/2024	2(No.of Docs 1)	0710102008582022/9	ACT)/57(ND)2022 COMPANY PETITION	VIKRAMADITYA	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
573	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	(COMPANIES ACT)/57(ND)2022	EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6574	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
	0,1,2024	071010200858202	. 1010203030202223	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE	335. E1 1-E13		Social and a second sec	T INCH TOUTE
575	6/1/2024	2(No.of Docs 1)	0710102008582022/9	ACT)/57(ND)2022	LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
576	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
577	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
578	6/1/2024	071010200858202 2(No.of Docs 1)		COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
579	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES	VIKRAMADITYA EXPORTS PRIVATE LIMITED		22-02-2024	bookmarking mandatory	PRAV1307L
5580	8/2/2024	071010200612202 4(No.of Docs 3)		TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED		22-02-2024	missing pagination in book marking	NNCO
581	7/2/2024	071010209875202 3(No.of Docs 2)		TRANSFER APPLICATION/47(PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL	22-02-2024	Oder missing	ravilochan.12
5582	7/2/2024	071010209875202 3(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.		22-02-2024	Oder missing	ravilochan.12

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5583	7/2/2024	071010209875202 3(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12
5584	7/2/2024	071010209875202 3(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12
585	13-02-2024	071010208557202 1(No.of Docs 2)	0710102085572021/4	, , , ,	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	22-02-2024	book marking mandatory	niclegal
5586	7/2/2024	071010207894202 1(No.of Docs 2)	0710102078942021/1 7	APPLICATION	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	22-02-2024	page no. missing in bookmarking	varunmudgal
5587		071010210060202 3(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV		22-02-2024	Oder missing	nishantawana
5588	19-01-2024	071010210060202 3(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
6589	19-01-2024	071010210060202 3(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
6590	19-01-2024	071010210060202 3(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
6591	8/2/2024	071010210128202 3(No.of Docs 1)	0710102101282023/2	COMPANY PETITION IB	ANUMOD SHARMA	Section 94(1),Section 94(1)	22-02-2024	book marking mandatory as per index	Bodhi@NCLT
6592		071010204422202 1(No.of Docs 2)	0710102044222021/1 3	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)20 21	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.c
6593		071010204422202 1(No.of Docs 2)	0710102044222021/1 3	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)20 21	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.c
6594		071010204422202 1(No.of Docs 2)		INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)20 21	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.c
5595		071010204422202 1(No.of Docs 2)		INTERLOCUTORY APPLICATION	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.c
		071010203932202		COMPANY APPLICATION(CO MPANIES	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT.	Rule 11 of			
6596	12/2/2024	1(No.of Docs 1)		ACT)/250(ND)2021	LTD.	NCLT	22-02-2024	bookamarking mandatory	sonalijoon
		071010210224202		COMPANY PETITION IB	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE	IBC Under Sec		order missing, bookmarking	
6597	16-02-2024	3(No.of Docs 1)	0710102102242023/7	(IBC)/764(ND)2023		9	22-02-2024	compulsory.	mahimamalhotra

6598	7/2/2024	071010210224202 3(No.of Docs 1)	0710102102242023/4	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec	22-02-2024	incomplete file	mahimamalhotra
6599	6/2/2024	071010210728202 3(No.of Docs 1)	0710102107282023/1	INTERLOCUTORY APPLICATION (I.B.C)/140(ND)202 4	THE BANK OF MAHARASHTRA LIMITED VSSUDHA	Application under any other provisions- IBC	22-02-2024	bookmarking compulsory	azeem2112
6600	8/2/2024	071010210305202 3(No.of Docs 1)	0710102103052023/2	INTERLOCUTORY APPLICATION (I.B.C)/6383(ND)20 23	DEBASIS NANDA LIQUIDATOR OF SHRI LAL MAHAL LTD. (NOW NUTRIONEX MANUFACTURERS LIMITED) VS. M/S. SPARK ENERGY REPRESENTED BY MR. S.M.ASHOK	Application under any other provisions- IBC	22-02-2024	paste 5rs court fees on vakalatanama	angadmehta
6601	12/2/2024	071020040856201 8(No.of Docs 2)	0710200408562018/5 7	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	22-02-2024	bookamarking mandatory	varshabanerjee
6602	27-01-2024	071010206763202 0(No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)20 20	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
6603	27-01-2024	071010206763202 0(No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)20 20	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
6604		071010206763202 0(No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)20 20	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
6605	27_01_2024	071010206763202 0(No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)20 20	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
6606	12/2/2024	071010207429201 9(No.of Docs 1)	0710102074292019/2	COMPANY APPLICATION(IBC	GEETA BATHLA VS. PRAKASH CHAND BATHLA	Sec. 235	22-02-2024	bookmarking mandatory	sonalijoon
6607	17-01-2020	071010200853202 0(No.of Docs 0)	0710102008532020/3	COMPANY APPLICATION(IBC)/866(PB)2020	REGIONAL PROVIDENT FUND COMMISSIONER - II VS. MOSERBAER INDIA LTD PARVINDER SINGLA	Sec 60(5)	22-02-2024	bookamarking mandatory	
6608	6/2/2024	071010210395202 3(No.of Docs 4)	0710102103952023/6	COMPANY PETITION IB (IBC)/720(ND)2023	PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE	IBC Under Sec	22-02-2024	pdf not clear	mayankrustagiandco

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312	11/2/2024	9(No.of Docs 3)	6	ACT)/120(ND)2009	ORS	provisions	22-02-2024	Oder missing	Legalscriptures
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				COMPANY	AGARWAL VS M/S	Application			
				PETITION	NEEL PADAM	under any			
		071020040051200	0710200400512009/8	(COMPANIES	BUILDERS PVT LTD &	other			
313	11/2/2024	9(No.of Docs 3)	6	ACT)/120(ND)2009	ORS	provisions	22-02-2024	Oder missing	Legalscriptures
					NEELAMBER			-	
				COMPANY	AGARWAL VS M/S	Application			
				PETITION	NEEL PADAM	under any			
		071020040051200	0710200400512009/8	(COMPANIES	BUILDERS PVT LTD &	other			
314	11/2/2024	9(No.of Docs 3)	6	ACT)/120(ND)2009	ORS	provisions	22-02-2024	Oder missing	Legalscriptures
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				COMPANY	AGARWAL VS M/S	Application			
				PETITION	NEEL PADAM	under any			
		074000040054000	074 0000 400 54 0000 /0	-		•			
	44/0/0004	071020040051200	0710200400512009/8	(COMPANIES	BUILDERS PVT LTD &	other			
615	11/2/2024	9(No.of Docs 3)	/	ACT)/120(ND)2009	ORS	provisions	22-02-2024	Oder missing	Legalscriptures
					NEELAMBER				
				COMPANY	AGARWAL VS M/S	Application			
				PETITION	NEEL PADAM	under any			
		071020040051200	0710200400512009/8	(COMPANIES	BUILDERS PVT LTD &	other			
616	11/2/2024	9(No.of Docs 3)	7	ACT)/120(ND)2009	ORS	provisions	22-02-2024	Oder missing	Legalscriptures
				COMPANY	SUBHASH CHANDER	Application			
				PETITION	MANOCHA VS GALAXY	under any			
		071020042747201	0710200427472018/5	(COMPANIES	FOOTWEAR PRIVATE	other			
617	9/2/2024	8(No.of Docs 2)	9	ACT)/85(ND)2016	LIMITED	provisions	22-02-2024	bookmarking compulsory	CSSHARAD
		,		, , ,		•			
				COMPANY		Application			
				APPLICATION(CO		under any			
		071010216395201		MPANIES	NAVEEN MALHOTRA	other		bookmarking mandatory with page	
618	12/2/2024	9(No.of Docs 1)	0710102163952019/1	_	VS. VTL (INDIA) LIMITED		22-02-2024	numbering	ASHISH@IP1
		2,							
					PALLAVI JOSHI				
				COMPANY	BAKHRU CREDITOR VS				
		071020042036201	0710200420362018/1	PETITION IB	UNIVERSAL	IBC under Sec			
619	8/2/2024	8(No.of Docs 2)	88			7	22-02-2024	book marking mandatory as per index	nitesh@asalegal.
	3,2,2027	5(110.01 D003 Z)		COMPANY	DOILDWILLET VI. LID.	•		a per fluex	wasaieyai.
				PETITION IB	PUNJAB NATIONAL				
		071010242224204	0710102132212019/2	(IBC)/2628(ND)201	BANK VS. SARAYA	IBC under Sec			
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620	12/2/2024	9(No.of Docs 3)	2	9	INDUSTRIES LTD	1	22-02-2024	double file upload	Irp@123
				INTERLOCUTORY		Annlingtie:			
				INTERLOCUTORY		Application			
				APPLICATION		under any			
	1	071010210954202	II.	(I.B.C)/6684(ND)20		other			
621	7/2/2024	3(No.of Docs 4)	0710102109542023/2		ANIL KUMAR	provisions- IBC		bookmarking mandatory	devrana

6622	7/2/2024	071010210954202 3(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20 23	ANIL KUMAR	Application under any other provisions- IBC 22-02-2024	bookmarking mandatory	devrana
	772/2024	071010210954202	07101021030-4202072	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20	ANIE KOMAK	Application under any other	Sookmarking managery	deviana
6623	7/2/2024	3(No.of Docs 4)	0710102109542023/2	23 INTERLOCUTORY	ANIL KUMAR	provisions- IBC 22-02-2024	bookmarking mandatory	devrana
		071010210954202		APPLICATION (I.B.C)/6684(ND)20		Application under any other		
6624	7/2/2024	3(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY	ANIL KUMAR	provisions- IBC 22-02-2024 Application	bookmarking mandatory	devrana
6625	7/2/2024	071010210954202 3(No.of Docs 4)	0710102109542023/2	APPLICATION (I.B.C)/6684(ND)20	ANIL KUMAR	under any other provisions- IBC 22-02-2024	bookmarking mandatory	devrana
6626	7/2/2024	071010210954202 3(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20 23	ANIL KUMAR	Application under any other provisions- IBC 22-02-2024	bookmarking mandatory	devrana
		071010210954202		INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20		Application under any other		
6627	7/2/2024	3(No.of Docs 4)	0710102109542023/2	23	ANIL KUMAR	provisions- IBC 22-02-2024	bookmarking mandatory	devrana
6628	7/2/2024	071010210954202 3(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20 23	ANIL KUMAR	Application under any other provisions- IBC 22-02-2024	bookmarking mandatory	devrana
		071010210954202		INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20		Application under any other		
6629	7/2/2024	3(No.of Docs 4)	0710102109542023/2	23	ANIL KUMAR	provisions- IBC 22-02-2024	bookmarking mandatory	devrana
6630	13-02-2024	071010207646202 3(No.of Docs 2)	0710102076462023/8	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7 22-02-2024	missing pagination as per index date missed on vakalatnama and notary not visible proper	tewariamitabh
		071010207646202		COMPANY PETITION IB	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES	IBC under Sec		
6631	14-02-2024	3(No.of Docs 2)	0710102076462023/9	(IBC)/537(ND)2023 COMPANY	INDUSIND BANK LTD.	7 22-02-2024	date missing in vakalatnama	tewariamitabh
6632	30-01-2024	071010207453202 3(No.of Docs 2)	0710102074532023/3	PETITION IB	VS. R S RAMASUBRAMANIUM	Section 95(1) 22-02-2024	wrong file	theguild
6633	30-01-2024	071010207453202 3(No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIUM	Section 95(1) 22-02-2024	wrong file	theguild
6634		071010207453202 3(No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIUM	Section 95(1) 22-02-2024	wrong file	theguild
6635		071010207453202 3(No.of Docs 2)		COMPANY PETITION IB	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIUM	Section 95(1) 22-02-2024	wrong file	theguild

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6636		071010207426202 3(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
		071010207426202	071010207420202070	COMPANY PETITION IB	INDUSIND BANK LTD. VS. RUMJHUM	occion so(1)	22-02-2024	withing me	ulegulu
6637		3(No.of Docs 2)	0710102074262023/3	_	II	Section 95(1)	22-02-2024	wrong file	theguild
6638		071010207426202	0710102074262023/3	COMPANY PETITION IB	INDUSIND BANK LTD. VS. RUMJHUM	Section 95(1)	22-02-2024	rang fila	thoguild
0030	30-01-2024	3(No.of Docs 2)	0710102074262023/3	(IBC)/569(ND)2023	CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
6639		071010207426202 3(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
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6640		071010209908202 2(No.of Docs 1)	0710102099082022/6		STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
				INTERLOCUTORY APPLICATION	PUNJAB & SIND BANK				
6641		071010210856202 3(No.of Docs 2)	0710102108562023/1		VS. SINGHAL STRIPS LIMITED	22(3)(b)	21-02-2024	wrong file	BBLS@123
					SERIOUS FRAUD				
				COMPANY	INVESTIGATION OFFICE ON BEHALF OF UNION				
		074040202264202	074040202264202244	PETITION	OF INDIA VS. BHUSHAN				
6642		3(No.of Docs 2)	0710102032642023/1 7	(COMPANIES ACT)/105(ND)2023	AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
					VINOD KUMAR MITTAL				
					VS. UNION OF INDIA			hashmanking a may be seen at the	
		071010203878202		APPLICATION(CO MPANIES	THROUGH SERIOUS FRAUD INVESTIGATION	Rule 11 of		bookmarking compulsory and signature and Ture copy missing every annexure	
6643	6/2/2024	2(No.of Docs 2)	0710102038782022/2	ACT)/139(PB)2022	OFFICE OXYZO FINANCIAL	NCLT	21-02-2024	pages	prachijohri
					SERVICES PRIVATE				
				COMPANY	LIMITED VS. KLD CREATION			missing pagination in book marking and	
6644		071010210428202 3(No.of Docs 1)	0710102104282023/2	PETITION IB	INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec	21-02-2024	require true copy sign of annexure order missing of affidavit.	Kriti
0044	10-02-2024	J(NO.01 DOCS 1)	07 10 102 104202023/2	, , ,	FRIVATE LIMITED	1	£1-UZ-ZUZ4	order missing or amudvit.	MILL
		071010209909202		COMPANY PETITION IB	STATE BANK OF INDIA				
6645		2(No.of Docs 1)	0710102099092022/6		VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
				COMPANY					
6646		071010209909202 2(No.of Docs 1)	0710102099092022/6	PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
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		071010209909202		COMPANY PETITION IB	STATE BANK OF INDIA				
6647	31-01-2024	2(No.of Docs 1)	0710102099092022/6	(IBC)/898(ND)2022	VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
				TRANSFER	PRAVESH AGGARWAL				
6648		071010209875202 3(No.of Docs 2)		APPLICATION/47(PB)2023	VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	21-02-2024	bookmarking pagination no as per index and ticket not clear	mg270288
		,		,	SERIOUS FRAUD	,			
					INVESTIGATION OFFICE				
				COMPANY PETITION	ON BEHALF OF UNION OF INDIA VS. BHUSHAN				
0040			0710102032642023/1	(COMPANIES	AIRWAYS SERVICES	0 044 (0)	04 00 000 1	according to court order reply filing	h
6649	19-02-2024	3(No.of Docs 2)	7	ACT)/105(ND)2023	PRIVATE LIMITED	Sec 241 (2)	21-02-2024	time finished	cshema09

6650	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
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651	071010209908202 2(No.of Docs 1)	0710102099082022/6	PETITION IB	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
652	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
653	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
654	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
655	071010209908202 2(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
			COMPANY					
656	071010209908202 2(No.of Docs 1)	0710102099082022/6	PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
657	071010212216201 9(No.of Docs 0)	0710102122162019/3	COMPANY APPLICATION(IBC	SUNIL KUMAR JAIN VS. SANDEEP SHARMA DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS.	19(2)	21-02-2024	adv. signature missing after index	
	071010203800202		PETITION IB	ATS HOUSING PRIVATE	IBC under Sec			
658	3(No.of Docs 2) 071010200282202 4(No.of Docs 1)	0710102038002023/6 0710102002822024/1	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)202	DEBASHIS NANDA	Application under any other provisions- IBC	21-02-2024	affidavit missing date is over of compliance	knlegal CSGAURAVJOSH
660	071010207630202 3(No.of Docs 2)	0710102076302023/2	COMPANY APPEAL (IBC)/44(ND)2023	M/S RGS DESIGN CONCEPTS VSMS. ANJU AGARWAL LIQUIDATOR	Sec 42	21-02-2024	bookmarking mandatory and need every page sign	AVTARSINGH78
6661	071010200282202 4(No.of Docs 1)	0710102002822024/2	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)202	DEBASHIS NANDA	Application under any other provisions- IBC	21-02-2024	date over of compliance	CSGAURAVJOSH

6662	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6663	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
664	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
665	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6666	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
667	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
668	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
669	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6670	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09

6671	1/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 6	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
6672		071010203264202 3(No.of Docs 2)	0710102032642023/1	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6673	1/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 6	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE	Sec. 241(2) Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
6674	1/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 6	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
6675	1/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 6	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
6676	8/1/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
6677	8/1/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
6678	6/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 7	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Court fees Rs 3 compulsory in vakalanama	CKM Partners
6679	8/1/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
6680	8/1/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
6681	5/2/2024	071010200847202 3(No.of Docs 1)	0710102008472023/2	INTERLOCUTORY APPLICATION (I.B.C)/921(PB)202 3	RAJIV BAJAJ VSANNIES APPAREL PRIVATE LIMITED	Application under any other provisions- IBC	21-02-2024	bookmarking compulsory	LQRAJIVBAJAJ
6682	31-01-2024	071010209909202 2(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6683	18-02-2024	071010208813202 3(No.of Docs 2)	0710102088132023/3	RESTORED COMPANY PETITION (IBC)/4(PB)2023	RS YADAV & COMPANY VS. HARYANA CITY GAS DISTRIBUTION LIMITED	IBC Under Sec	20-02-2024	missing pagination in book marking	KG.D5704

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6684	31-01-2024	071010210751202 3(No.of Docs 5)	0710102107512023/3	COMPANY APPLICATION(CO MPANIES ACT)/441(ND)2023	MR. B.N MEHTA VS. M/S P.G.T COMPONENTS LIMITED	Rule 11 of NCLT	20-02-2024	book marking mandatory as per index master index missing in book marking sign and true copy of every page. true type copy require page 51 to 85 and paste court fee on vakalatnama page 86 and page 89 to 131 (require type copy page 124 not readable in volume 1. volume 2 sign and true copy require of all pages. pages 178 to 220 require true type copy and attested notary in page 221. and page 227 to 234 type copy with sign volume 3 sign of every pages and page 269 338 339 341 to 345 361 and paper cutting 349 350 352 353 354 358 375 376 377	DELLAWS
6685	12/2/2024	071010203040202 3(No.of Docs 1)	0710102030402023/3	RESTORATION APPLICATION (COMPANIES	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of	20-02-2024	bookamarking madatotry	sonalijoon
6686	6/2/2024	071010207671202 3(No.of Docs 1)	0710102076712023/6	TRANSFER APPLICATION	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	19-02-2024	bookmarking mandatory with index	pinnaclelawchambers
6687	12/2/2024	071020041278201 8(No.of Docs 1)	0710200412782018/7	COMPANY PETITION (COMPANIES	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS	Sec. 58(3),Sec. 59	19-02-2024	bookamarking mandatory	sonalijoon
6688	6/2/2024	071010209319202 3(No.of Docs 1)	0710102093192023/2	COMPANY PETITION IB	CHINTAMANI FABRICATION PRIVATE LIMITED VS. ACC INDIA PRIVATE LIMITED	IBC Under Sec	19-02-2024	bookmarking mandatory	swapanpradhan
6689	12/2/2024	071020040856201 8(No.of Docs 2)	0710200408562018/5 8	COMPANY PETITION	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	19-02-2024	bookmarking manddatory	varshabanerjee
6690	1/2/2024	071010210614202 3(No.of Docs 1)	0710102106142023/1	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec	18-02-2024	page numbering missing in bookmarking	akshaygoel
6691	6/1/2024	071010200132202 4(No.of Docs 0)	0710102001322024/2	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)202	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	18-02-2024	bookmarking compulsory.	
6692	6/2/2024	071010205211202 2(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec	18-02-2024	page no. missing in bookmarking	Raghav
6693	6/2/2024	071010205211202 2(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec	18-02-2024	page no. missing in bookmarking	Raghav
6694	6/2/2024	071010205211202 2(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec	18-02-2024	page no. missing in bookmarking	Raghav

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87 87 87 87 87 87 87 87	695	6/2/2024		0710102052112022/6	PETITION IB	CBS HOLDINGS	IBC under Sec	18-02-2024	page no. missing in bookmarking	Raghav
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			071010205211202				IBC under Sec			
	97	6/2/2024		0710102052112022/7	-		7	18-02-2024	book marking	Raghav
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6710	2/2/2024	071010203100202 3(No.of Docs 2)	0710102031002023/5	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS.	IBC Under Sec	18-02-2024	page numbering missing in bookmarking	sanyam007
711		071010204252202 2(No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	& Samp; amp; quot; index missed and Book marking missed according to the index & Samp; amp; quot;	ABHISHEKNEGI
712	31-01-2024	071010204252202 2(No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	& Description of the index & Description of the	ABHISHEKNEGI
713		071010204252202 2(No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	& Description of the index & Description of the	ABHISHEKNEGI
714	31-01-2024	071010204252202 2(No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED MEGHDOOT	Sec. 230-232, Sec 234	18-02-2024	& Description of the index & Amp; amp; quot; index marking missed according to the index & Description of the index & Description	ABHISHEKNEGI
715	5/2/2024	071010209579202 3(No.of Docs 1)	0710102095792023/6	COMPANY PETITION IB (IBC)/742(ND)2023	CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO	IBC under Sec	18-02-2024	1rs court fee short in vakalatnama	vanandh
716	31-01-2024	071010207641202 2(No.of Docs 2)	0710102076412022/1	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-02-2024	24-53,62 pages english translation missed	knmnclt
717	1/2/2024	071020041278201 8(No.of Docs 2)	0710200412782018/6	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	18-02-2024	wrong file	kgconsorsllp
718	6/2/2024	071010201067202 3(No.of Docs 1)	0710102010672023/4	COMPANY PETITION IB (IBC)/81(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. ASHOK KUMAR SIROHI	Section 95(1)	18-02-2024	affidavit missing	ak10911
719	1/2/2024	071010200832202 4(No.of Docs 2)	0710102008322024/3	COMPANY APPLICATION(CO MPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	18-02-2024	affidavit missed	rrglawoffice
720	1/2/2024	071010200834202 4(No.of Docs 2)	0710102008342024/3	, , ,	SANJAY SAWHNEY	Rule 11 of NCLT	18-02-2024	affidavit missed	rrglawoffice
721	1/2/2024	071020041278201 8(No.of Docs 3)	0710200412782018/5	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	18-02-2024	wrong file	agarwalcic

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6722	3/2/2024	2(No.of Docs 3)	0710102009332022/4	ACT)/28(ND)2022	PRIVATELIMITED	Sec 221	18-02-2024	of page no. 226-227 missing	karansingh801
6723	3/2/2024	071010207836202 3(No.of Docs 1)	0710102078362023/8	COMPANY PETITION IB (IBC)/621(ND)2023	SADHANA CITY HOMES PRIVATE LIMITED VS. UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec	18-02-2024	pagination missing in pdf.	quadlegal
6724	31-01-2024	071010209107202 3(No.of Docs 1)	0710102091072023/2	INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)20 23	SAPAN MOHAN GARG	Application under any other provisions- IBC	18-02-2024	bookmarking are mandatory	ashukansal@gmail.co m
		071010209458202		INTERLOCUTORY APPLICATION (I.B.C)/5747(ND)20		Sec 33(1) (b) (i) to (iii) r/w			
6725	3/2/2024	2(No.of Docs 1)	0710102094582022/3	COMPANY	RAJESH KUMAR GOEL USHA DEVI VS PRAVEER	Sec 33(3)	18-02-2024	mention bookmarking with numbering.	D36512019
6726	10/2/2024	071010240957201 8(No.of Docs 1)	0710102409572018/1 1		CONSTRUCTION PVT LTD.	IBC under Sec	18-02-2024	bookmarking compulsory	ipalokk
6727	6/2/2024	071010200309202 4(No.of Docs 1)	0710102003092024/1	INTERLOCUTORY APPLICATION (I.B.C)/323(ND)202 4	DEBASHIS NANDA	Application under any other provisions- IBC	18-02-2024	date over of complinace	CSGAURAVJOSHI
6728	6/2/2024	071010200308202 4(No.of Docs 1)	0710102003082024/1	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)202	DEBASHIS NANDA	Application under any other provisions- IBC	18-02-2024	date over of compliance	CSGAURAVJOSHI
6729	3/2/2024	071010208457202 3(No.of Docs 2)	0710102084572023/3	INTERLOCUTORY APPLICATION (I.B.C)/5272(ND)20	UMESH GUPTA VS. PRINCIPAL COMMISSIONER CENTRAL GOODS & SERVICES TAX COMMISSIONERATE	Sec 60(5)	18-02-2024	mention bookmarking with numbering.	D38872010
6730	31-01-2024	071010209911202 2(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
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6731	6/2/2024	3(No.of Docs 5)	0710102053432023/3	ACT)/160(ND)2023	ATE LIMITED.	59	18-02-2024	index missing and merge all file	nks@jicpl.com
6732	31-01-2024	071010209911202 2(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6733	31-01-2024	071010209911202 2(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6734	31-01-2024	071010209911202 2(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6735	31-01-2024	071010209910202 2(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911

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6736	31-01-2024	071010209910202 2(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
737	31-01-2024	071010209910202 2(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
		071010209910202		COMPANY PETITION IB	STATE BANK OF INDIA				
738	31-01-2024	2(No.of Docs 1)	0710102099102022/6	INTERLOCUTORY	VS. SMT RANJIT KAUR	Section 95(1) Application	18-02-2024	bookmarking mandatory	ak10911
739	2/2/2024	071010204216202 3(No.of Docs 1)	0710102042162023/1	APPLICATION (I.B.C)/2660(ND)20 23	KRISHNA KRAFTEX PVT LTD	under any other provisions- IBC	18-02-2024	wrong file need to ia	PRAV1307
740	2/2/2024	071010210672202 2(No.of Docs 1)	0710102106722022/2	COMPANY PETITION IB (IBC)/912(PB)2022	CANARA BANK THROUGH RP VS. ANKUR AGGARWAL	Section 95(1)	18-02-2024	vakaltnama not clear	adityadewan
741	3/2/2024	071010208481202 3(No.of Docs 2)	0710102084812023/4	INTERLOCUTORY APPLICATION (I.B.C)/5263(ND)20 23	TECHNOFLEX TEXTILE INDUSTRIES PVT. LTD. VS. HARYANA STATE & INDUSTRIAL	Sec 60(5)	18-02-2024	mention bookmarking according your index with numbering.	Srslegal3150
742	3/10/2023	071010204827202 3(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)20 23	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC		& amp; amp; quot; index missed and Book marking missed according to the index & amp; amp; quot;	K&T Law Offices
743	3/10/2023	071010204827202 3(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)20 23	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	& amp; amp; quot; index missed and Book marking missed according to the index & amp; amp; quot;	K&T Law Offices
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745	3/10/2023	071010204827202 3(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)20 23	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	& amp; amp; quot; index missed and Book marking missed according to the index & amp; amp; quot;	K&T Law Offices
746	31-01-2024	071010208227202 3(No.of Docs 1)	0710102082272023/1		MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	18-02-2024	& Description of the index & Amp; amp; quot; index marking missed according to the index & Description of the index & Description	niclegal
747	31-01-2024	071010210751202 3(No.of Docs 2)	0710102107512023/2	MPANIES ACT)/441(ND)2023		Rule 11 of NCLT	18-02-2024	40-43 page not clear	DELLAWS
748	31-01-2024	071010210014202 3(No.of Docs 2)	0710102100142023/4	, , ,	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN & ORS	Sec 60(5)	18-02-2024	bookmarking numbering missed sign and true copy missed in annexure	Khaitanlegal
749	27-01-2024	071010209220202 3(No.of Docs 1)	0710102092202023/1	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED	IBC Under Sec	17-02-2024	bookmarking are mandatory and order missed	pridhi_nclt

				COMPANY	INCOME TAX OFFICER WARD 18(3) VS.	Sec 252 (1) -			
					NEXENGG	By			
		071010207062202		IES	CONSULTANCY	Government			
6750	30-01-2024	3(No.of Docs 5)	0710102070622023/4	ACT)/229(ND)2023		Body	17-02-2024	wrong file	kamakhyaclc
					V-CON INTEGRATED				
				COMPANY	SOLUTIONS BRIVATEL IMITED VS				
		071010206564202		PETITION IB	PRIVATELIMITED VS. VALUEMOBI MEDIA	IBC Under Sec			
6751	23-01-2024	3(No.of Docs 3)	0710102065642023/2	(IBC)/565(ND)2023	PRIVATE LIMITED	9	17-02-2024	wrong file	rkaylegal@gmail.com
0,0,	20 0 1 2024	C(NO.C) DOCC C)	0.10102000042020/2	(150)/000(115)2020	INCOME TAX OFFICER		02 2024	mreng me	rka jiogal@giilaiiiooiii
				COMPANY	WARD 18(3) VS.	Sec 252 (1) -			
				APPEAL(COMPAN		Ву			
		071010207062202		IES	CONSULTANCY	Government			
6752	30-01-2024	3(No.of Docs 5)	0710102070622023/5	AC1)/229(ND)2023	PRIVATE LIMITED	Body	17-02-2024	wrong file	kamakhyaclc
				COMPANY					
					R3 PLANNERS PRIVATE				
		071010206428202		IES `	LIMITED VS. INCOME				
6753	30-01-2024	3(No.of Docs 1)	0710102064282023/1	ACT)/310(ND)2023	TAX DEPARTMENT	Sec 252 (3)	17-02-2024	wrong file	Sanchit2017
					SH VISHWANATH				
				COMPANY	BATHLA & ORS VS G R BATHLA				
				PETITION	PUBLICATIONS	Sec.			
		071020040856201	0710200408562018/5	(COMPANIES	PRIVATE LIMITED &	241(1),Sec.			
6754	24-01-2024	8(No.of Docs 2)	5	ACT)/01(ND)2018	ORS	242(4)	17-02-2024	wrong file	varshabanerjee
				COMPANY	DO DI ANNEDO DONATE				
		071010206428202		IES	R3 PLANNERS PRIVATE				
6755		3(No.of Docs 1)	0710102064282023/2	_	LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	17-02-2024	wrong file	Sanchit2017
0,00	00-01-2024	O(NO.01 DOCS 1)	0710102004202072	AGTITOTO(ND)2020	TAX DEI ARTIMENT	000 202 (0)	17-02-2024	wrong me	Gunerintzorr
					SHIKHA TIWARI VS.				
					KASHI VISWANATHAN SIVARAMAN				
				INTERLOCUTORY	RESOLUTION				
				APPLICATION	PROFESSIONAL				
		071010207268202		(I.B.C)/4587(ND)20	KINDLE DEVELOPERS				
6756	6/10/2021	1(No.of Docs 0)	0710102072682021/4	21	PVT. LTD.	Sec 60(5)	17-02-2024	1rs court fee missed	
				COMPANY	MAHI BUILDHOME				
		071010209169202		PETITION IB	PRIVATE LIMITED VS. KAVERI TECHNOBUILD	IBC Under Sec			
6757	23-01-2024	3(No.of Docs 1)	0710102091692023/2	_	PRIVATE LIMITED	9	17-02-2024	bookmarking are mandatory	advocatepranavgupta
		(110.0.2000.)	0.10102001002020	INTERLOCUTORY				a community and managery	uur ooutoprumur guptu
				APPLICATION					
		071010209302202		, , , ,	K SUBHRA NARAYAN				
6758	23-01-2024	3(No.of Docs 2)	0710102093022023/1	23	MOHAPATRA	Sec 54(1)	17-02-2024	order dated delay file	lexforiconsulting
				INTERLOCUTORY		Application			
				APPLICATION	ANIL TAYAL	under any			
		071010209380202			APPOINTED RP FOR	other			
6759	23-12-2021	1(No.of Docs 0)	0710102093802021/2	21	SHEO KUMAR SINGH	provisions-IBC	17-02-2024	bookmarking are mandatory	
					INCOME TAX OFFICER				
				COMPANY	WARD 18(3) VS.	Sec 252 (1) -			
		071010207062202		APPEAL(COMPAN	CONSULTANCY	By Government			
6760	30-01-2024	3(No.of Docs 4)	0710102070622023/3			Body	17-02-2024	wrong file	kamakhyaclc
		3,			IDBI TRUSTEESHIP	,			
				COMPANY	SERVICES LIMITED VS.				
		071010204408202	0710102044082022/1	PETITION IB	SHIPRA ESTATE	IBC under Sec			
6761	16-02-2024	2(No.of Docs 1)	6	(IBC)/513(ND)2022	LIMITED	7	17-02-2024	wrong file	DhanshyamPatel

					PARTHA SARATHY		1		T
6762	23-01-2024	071010209223202 2(No.of Docs 1)	0710102092232022/7	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)202 3	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	17-02-2024	bookmarking are mandatory and index missed 1rs court fee missed	hrishikesh@hbarual
6763	31-01-2024	071010201066202 3(No.of Docs 2)	0710102010662023/9	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	16-02-2024	Book marking missed according to the index	rajat.bhardwaj
		071010205937202		INTERLOCUTORY APPLICATION (I.B.C)/3852(ND)20	BEENA NIGAM AND ORS VS. GYAN CHANDRA MISRA AND				
6764	1/2/2024	3(No.of Docs 1)	0710102059372023/5	23	ANR ASSETS CARE &	Sec 60(5)	16-02-2024	bookmarking compulsory	epochlegal77
6765	31-01-2024	071010201068202 3(No.of Docs 2)	0710102010682023/8	COMPANY PETITION IB (IBC)/82(ND)2023	RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	16-02-2024	Book marking missed according to the index	rajat.bhardwaj
0700	04.04.0004	071010202546202	07404000074000070	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)20	DINESH SOOD VSDAUDAYAL	Application under any other	40.00.0004	& amp; amp; quot; index missed and Book marking missed according to the index	
6766		3(No.of Docs 1) 071010200040202	0710102025462023/2	INTERLOCUTORY APPLICATION	BINOD KUMAR JAISWAL VS. HUZEFA	provisions- IBC	16-02-2024	" Book marking missed according to the	kmn28
6767	31-01-2024	4(No.of Docs 2)	0710102000402024/1	(I.B.C)/93(PB)2024	FAKHRI SITABKHAN KIRANAKART	Sec 60(5)	16-02-2024	index	Khaitanlegal
6768	15-02-2024	071010200612202 4(No.of Docs 2)	0710102006122024/5	TRANSFER APPLICATION (IBC)/6(PB)2024	TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	16-02-2024	missing pagination as per index and missing affidavit address	NNCO
6769	7/2/2024	071010212334201 9(No.of Docs 2)	0710102123342019/6	COMPANY APPLICATION(CO MPANIES ACT)/336(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 244(1)	16-02-2024	sign and true copy require of all pages	hklawoffices
6770	31-01-2024	071010202376202 0(No.of Docs 1)	0710102023762020/2 1	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-02-2024	incomplete file	R K GUPTA
6771	30-01-2024	071020041022201 8(No.of Docs 1)	0710200410222018/2 8	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec	16-02-2024	book marking missed	dk.sood@yahoo.com
6772	12/2/2024	071010209870202 2(No.of Docs 2)	0710102098702022/1 7	TRANSFER PETITION(COMPA NIES ACT)/54(PB)2022	DHARA LIFESCIENCE PRIVATE LIMITED VS. NESTOR PHARMACEUTICALS LIMITED	Sec 433(e)/433(f) of CA 1956	15-02-2024	wrong filing.	ADVMSVSankar
		071010200681202		INTERLOCUTORY APPLICATION (I.B.C)/335(ND)202		Application under any other			
6773	14-02-2024	4(No.of Docs 1)	0710102006812024/1	4	UMESH GUPTA	provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
6774	2/2/2024	071010202723202 1(No.of Docs 2)	0710102027232021/4 5		UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	page numbering missing in bookmarking and court fee missing	adv_santoshk

6775	30-01-2024	071010209958202 3(No.of Docs 1)	0710102099582023/1	TRANSFER APPLICATION (IBC)/61(PB)2023	** WILL BE AUTO FILLED LATER	Rule16(d),NCL T Rules,2016 IBC	15-02-2024	bookmarking as per index with page nos	nazim@1234
		071010200681202		INTERLOCUTORY APPLICATION (I.B.C)/335(ND)202		Application under any other			
6776	14-02-2024	4(No.of Docs 1)	0710102006812024/1	4	UMESH GUPTA	provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
6777	2/2/2024	071010202723202 1(No.of Docs 2)	0710102027232021/4 4	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	court fee missing and numbering missing in bookmarking	adv_santoshk
6778	30-01-2024	071010210433202 3(No.of Docs 2)	0710102104332023/4	APPLICATION (I.B.C)/6429(ND)20	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	15-02-2024	pagination missed in book marking	ritwiz
0110	30-01-2024	3(NO.01 DOCS 2)	0710102104332023/4	23	VS. ANUKANJAN SINGH	Sec 49(2)	15-02-2024	pagination missed in book marking	TILWIZ
6779	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/2 5	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	wrong file	nistha_gupta
6780	14-02-2024	071010200681202 4(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)202	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
		071010243096201		COMPANY PETITION (COMPANIES	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE			,,	- Tomagaman
6781	30-01-2024	8(No.of Docs 2)	0710102430962018/8	ACT)/129(PB)2018	LIMITED	Sec. 245	15-02-2024	bookmarking as per index with page nos	raiandraipartners
6782	30-01-2024	071010210094202 3(No.of Docs 2)	0710102100942023/4	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec	15-02-2024	bookmarking as per index with page nos	mpslegal
6783	30-01-2024	071012001264201 8(No.of Docs 2)	0710120012642018/2 5	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	15-02-2024	Order missed	namitha@samvidlega
		071010200681202		INTERLOCUTORY APPLICATION (I.B.C)/335(ND)202		Application under any other			
6784	14-02-2024	4(No.of Docs 1) 071010206386202	0710102006812024/1	COMPANY PETITION IB	UMESH GUPTA IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	provisions- IBC	15-02-2024	Affidavit address and notary mismatch sign and true copy missing of all the	vishalganda
6785	14-12-2023	3(No.of Docs 2)	0710102063862023/8	(IBC)/445(ND)2023	LIMITED	7	14-02-2024	pages.	rajeev1124
6786	30-01-2024	071010209790202 3(No.of Docs 2)	0710102097902023/2	COMPANY PETITION IB (IBC)/727(ND)2023	MYCOZOOM BIOTECH INDIA PRIVATE LIMITED	IBC Under Sec	14-02-2024	bookmarking as per index with page nos	agslegal
6787	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

		071010206386202		COMPANY PETITION IB	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec		sign and true copy missing of all the	
788	14-12-2023	3(No.of Docs 2)	0710102063862023/8	(IBC)/445(ND)2023		7	14-02-2024	pages.	rajeev1124
789	12/2/2024	071010210428202 3(No.of Docs 1)	0710102104282023/1	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec	14-02-2024	bookmarking mandatory	Kriti
790	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
701	30.04.2024	071010200484202	0710102004842024/4	COMPANY APPLICATION(CO MPANIES	PRADEEP KUMAR SHAH VS. PAWAN	Rule 11 of NCLT	14-02-2024	need every page sign	advdoonakkumar
791	30-01-2024	4(No.of Docs 2)	0710102004842024/1	ACT)/13(ND)2024	KUMAR SHAH	NOLI	14-02-2024	need every page sign	advdeepakkumar
6792	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
793	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
794	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
795	30-01-2024	071010207062202 3(No.of Docs 5)	0710102070622023/2	COMPANY APPEAL(COMPAN IES ACT)/229(ND)2023	CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	14-02-2024	missing index book marking mandatory order not visible	kamakhyaclc
796	29-01-2024	071010207225202 3(No.of Docs 1)	0710102072252023/2	COMPANY PETITION IB (IBC)/616(ND)2023	VINEET GOYAL VS. TRUE POWER INTERNATIONAL LIMITED	IBC Under Sec	14-02-2024	book marking mandatory as per index with pagination and true copy true copy and sign require of all pages.	adityaguha907
797	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6798	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

6799	30-01-2024	071010204263202 2(No.of Docs 1)	0710102042632022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2022	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sub-section (I) of section 230	14-02-2024	book marking missing as per index and pg no 6 sign missing on annexure	adv.shobhan.mahant
6800	17-01-2024	071010207936202 3(No.of Docs 4)	0710102079362023/6	APPLICATION (I.B.C)/4907(ND)20	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
6801	17-01-2024	071010207936202 3(No.of Docs 4)	0710102079362023/6	APPLICATION (I.B.C)/4907(ND)20	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
6802		071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6803	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6804	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6805	17-01-2024	071010207936202 3(No.of Docs 4)	0710102079362023/6	APPLICATION (I.B.C)/4907(ND)20	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
6806	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6807		071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6808		071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6809	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

810	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6811	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6812	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6813	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6814	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6815	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6816	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6817	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6818	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6819		071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6820		071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

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821	14-12-2023	3(No.of Docs 2)	0710102063862023/8			7	14-02-2024	pages.	rajeev1124
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					IDBI TRUSTEESHIP				
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822	14-12-2023	3(No.of Docs 2)	0710102063862023/8	(IBC)/445(ND)2023	LIMITED	7	14-02-2024	pages.	rajeev1124
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		071010207936202		(I.B.C)/4907(ND)20	AUTHORITY VS.			133 136 140 141 145 147 146 191 not	
323	17-01-2024	3(No.of Docs 4)	0710102079362023/6	23	MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	readable	vishalhirawat
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824	14 12 2022	3(No.of Docs 2)	0710102063862023/8	_	II	7	14-02-2024	pages.	rajeev1124
024	14-12-2023	3(NO.01 DOCS 2)	07 10 10 20 03 00 20 23/0	(100)/443(140)2023	LIMITED	1	14-02-2024	pages.	rajeev i iz4
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825	14-12-2023	3(No.of Docs 2)	0710102063862023/8	(IBC)/445(ND)2023	LIMITED	7	14-02-2024	pages.	rajeev1124
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826	14-12-2023	3(No.of Docs 2)	0710102063862023/8	(IBC)/445(ND)2023	LIMITED	7	14-02-2024	pages.	rajeev1124
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827	14-12-2023	3(No.of Docs 2)	0710102063862023/8	(IBC)/445(ND)2023	LIMITED	7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
021	14-12-2023	3(NO.01 DOCS 2)	07 10 10 20 03 00 20 23/0	(100)/443(140)2023	LIMITED	1	14-02-2024	pages.	rajeev i iz4
				COMPANY	SUNIL CHOPRA VS.				
		071010203757202		PETITION IB	CAPL HOTELS AND	IBC under Sec		pagination missing as per index in book	
828	30-01-2024	3(No.of Docs 2)	0710102037572023/5	_	II	7	14-02-2024	marking.	atlitlaw
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		071010210427202		COMPANIES	SKAEL ENTERPRISE	Sec. 230-232 -		clear page and page numbering missing	
829	5/12/2023	3(No.of Docs 0)	0710102104272023/1	ACT)/1(ND)2024	PRIVATE LIMITED	Second Motion	14-02-2024	in bookmarking	
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830	14-12-2023	3(No.of Docs 2)	0710102063862023/8	(IBC)/445(ND)2023	LIMITED	7	14-02-2024	pages.	rajeev1124
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831	14-12-2023	3(No.of Docs 2)	0110102063862023/8	(IBC)/445(ND)2023	LIIVII I ED	I	14-02-2024	pages.	rajeev1124

6832	29-01-2024	071010208859202 3(No.of Docs 2)	0710102088592023/8	COMPANY PETITION IB (IBC)/664(ND)2023	ESSAA SYNTEX PRIVATE LIMITED VS. GEMCARE APPLIANCES PRIVATE LIMITED	IBC Under Sec	14-02-2024	book marking mandatory and sign all the pages of	mrinal.sgh
6833	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
		071010205880202		COMPANY PETITION IB	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION	IBC Under Sec		book marking and index missing as per	
6834	29-01-2024	3(No.of Docs 2)	0710102058802023/4	COMPANY PETITION	PRIVATE LIMITED SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS	Sec.	14-02-2024	index with pagination	bhawanshu
2025	04 04 0004	071020040856201	0710200408562018/5	(COMPANIES	PRIVATE LIMITED &	241(1),Sec.	42.00.0004	nood to file IA	
6835	24-01-2024	8(No.of Docs 2)	6	ACT)/01(ND)2018 INTERLOCUTORY	ORS LIQUIDATOR OF M/S.	242(4)	13-02-2024	need to file IA	varshabanerjee
6836	23-01-2024	071010205148202 3(No.of Docs 2)	0710102051482023/1	APPLICATION (I.B.C)/3539(ND)20	A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	13-02-2024	page no 16 to 41 not clear 1rs fee missing	ashishgupta2310
6837	2/2/2024	071010207646202 3(No.of Docs 2)	0710102076462023/7	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec	13-02-2024	page no. missing in bookmarking	tewariamitabh
6838	23-01-2024	071010201872202 3(No.of Docs 2)	0710102018722023/1 1	COMPANY APPEAL(COMPAN IES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-02-2024	bookmarking mandatory as per index	MONIKAMALHOTRA
6839	22-01-2024	071010209681202 3(No.of Docs 2)	0710102096812023/2	. , , ,	IIFL HOME FINANCE LIMITED VS. MR. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	13-02-2024	need every page sign missed and Annexure missed	associate.amc
6840	25-01-2024	071010211205202 0(No.of Docs 1)	0710102112052020/1 9	COMPANY PETITION IB (IBC)/23(ND)2021	VA REALCON PRIVATE LIMITED VS. AVAIL HOLDING LIMITED	IBC Under Sec	13-02-2024	bookmarking not proper uploaded	nazim@1234
6841		071010209967202 2(No.of Docs 2)	0710102099672022/4	COMPANY PETITION IB	THE BANK OF BARODA LIMITED VS. RAHEJA	IBC under Sec	12/2/2024	sign missing on true copy	namrata.ranga
6842	16-12-2023	071010209471202 3(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)20 23	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
6843	16-12-2023	071010209471202 3(No.of Docs 3)	0710102094712023/3	APPLICATION (I.B.C)/6203(ND)20	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee

6844	1/2/2024	071010209075202 2(No.of Docs 2)	0710102090752022/5	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec	12/2/2024	sign missing	vishal371adv
845	22-01-2024	071010207857201 9(No.of Docs 1)	0710102078572019/2 3	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD. ALPHA FERTILIZER	IBC Under Sec	12/2/2024	incomplete file	munishmehta
846	28-11-2023	071010210224202 3(No.of Docs 0)	0710102102242023/2	COMPANY PETITION IB (IBC)/764(ND)2023	(INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec	12/2/2024	index missing, date missing on vakalatnama, main case mention on vakalatnama	
847	22-01-2024	071010208604202 3(No.of Docs 1)	0710102086042023/2	COMPANY APPLICATION(CO MPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	dabas.ajay
848	2/2/2024	071010203354202 3(No.of Docs 2)	0710102033542023/4	APPLICATION	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Sec 60(5)	12/2/2024	page number missing in bookmarking	Srslegal3150
849		071010201066202 2(No.of Docs 1)	0710102010662022/1 2	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec	12/2/2024	incomplete file	SUNITA UMESH
850	31-01-2024	071010201066202 2(No.of Docs 1)	0710102010662022/1 3	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED USHA DEVI VS	IBC Under Sec	12/2/2024	mention bookmarking page numbering missing as per index	SUNITA UMESH
851	10/2/2024	071010240957201 8(No.of Docs 2)	0710102409572018/1 2	COMPANY PETITION IB (IBC)/486(PB)2018	PRAVEER CONSTRUCTION PVT LTD.	IBC under Sec	12/2/2024	Oder missing	ipalokk
852		071010208604202 3(No.of Docs 1)	0710102086042023/1	COMPANY APPLICATION(CO MPANIES	MOUSHUMEE JHA VS. PARIKSHA LABS	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	dabas.ajay
853	22-01-2024	071010200871202 2(No.of Docs 2)	0710102008712022/3 1	COMPANY PETITION IB (IBC)/72(ND)2022	& ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec	12/2/2024	mandatory bookmarking	lakshmivinayagam
854	22-01-2024	071010206545202 2(No.of Docs 2)	0710102065452022/1 1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign and true copy in Annexure	KAYconnect
855		071010200888202 3(No.of Docs 1)	0710102008882023/6	IES .	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	pdf not clear and bookmarking compulsory	bhatia_r_s@hotma

6856	22-01-2024	071010206546202 2(No.of Docs 2)	0710102065462022/1 0	COMPANY PETITION IB (IBC)/679(ND)2022	PARIVARTAN SINGH	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign missing and true copy in Annexure	KAYconnect
					ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR				
857	5/2/2024	071010208125202 3(No.of Docs 2)	0710102081252023/3	COMPANY PETITION IB (IBC)/590(ND)2023	MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec	12/2/2024	proof of service not shown in book marking.	Adityamadaan
		071010210932202		COMPANY PETITION IB	KANODIA TECHNOPLAST LIMITED VS. K.Y TOBACCO WORKS	IBC Under Sec			
6858	29-01-2024	3(No.of Docs 1)	0710102109322023/1	(IBC)/20(ND)2024	PRIVATE LIMITED	9	12/2/2024	compulsory bookmarking	pwrcorp
		071010200746202	0710102007462022/1	COMPANY PETITION IB	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING	IBC under Sec			
6859	20-01-2024	2(No.of Docs 1)	2		(INDIA) PRIVATELIMITED		12/2/2024	incomplete file	vijay@123
		071010200746202		COMPANY PETITION IB	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING	IBC under Sec			
6860	20-01-2024	2(No.of Docs 1)	2	(IBC)/462(PB)2022	(INDIA) PRIVATELIMITED	7	12/2/2024	incomplete file	vijay@123
6861	20-01-2024	071010200746202 2(No.of Docs 1)	0710102007462022/1 2	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec	12/2/2024	incomplete file	vijay@123
862	20-01-2024	071010200746202 2(No.of Docs 1)	0710102007462022/1 2	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec	12/2/2024	incomplete file	vijay@123
		071010210088202		COMPANY PETITION IB (IBC)/1091(PB)202	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK				
6863	21-10-2020	0(No.of Docs 0)	0710102100882020/5	0 INTERLOCUTORY	LTD	Section 95(1)	12/2/2024	need every page sign	
2064	4/2/2004	071010208557202		APPLICATION (I.B.C)/5634(ND)20	MANOJ KUNWAR VS.	Sec 60(5),Rule 11 of NCLT,	12/2/2024	hadrmarking assessed	niologa!
6864	1/2/2024	1(No.of Docs 2)	0710102085572021/3	COMPANY	YOGESH SETHI STATE BANK OF INDIA	2016	121212024	Book marking compulsory Book marking missed Pagination missed in book marking need to book marking according index court fee @ 3	niclegal
		071010201184202		PETITION IB	VS. SRI SURAPANENI			rs welfare missed @ 25 rs pleased	
6865	7/2/2024	1(No.of Docs 3)	0710102011842021/3	(IBC)/303(ND)2021	RAMESH	Section 95(1)	12/2/2024	delete extra vakalatnama	sravan1030

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6866	16-12-2023	071010209471202 3(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)20 23	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
6867	7/2/2024	071010201197202 1(No.of Docs 3)	0710102011972021/3	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	12/2/2024	same defect	sravan1030
6868	16-12-2023	071010209471202 3(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)20 23	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
	20 04 2024	071010206668202	0740400000000000000000	COMPANY PETITION (COMPANIES	DALBIR SINGH AND OTHERS VS. EMAAR	0 042	40/0/004	incomplete book marking (annexure a4 missing in book marking pg no 30 to 35) proof of service missing in book	LAKSHMINARAYANA
6869 6870		2(No.of Docs 2) 071010206024202 2(No.of Docs 2)	0710102066682022/9 0710102060242022/1 0	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)20 22	INDIA LIMITED ACUTE DAILY MEDIA PRIVATE LIMITED VS. SHARP EYE ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	marking and index bookmarking mandatory	N siddharthmullick
6871	30-01-2024	071010202054201 8(No.of Docs 2)	0710102020542018/3 0	COMPANY PETITION IB (IBC)/1493(PB)201 8		IBC under Sec	10/2/2024	need every page true copy in annexure	rmalik2001
6872	26-01-2024	071010201911202 2(No.of Docs 2)	0710102019112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)20 22	NOIDA POWER COMPANY LTD VSEARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	10/2/2024	bookmarking compulsory.	ADVTENZEN
6873	30-01-2024	071010202924202 0(No.of Docs 1)	0710102029242020/7	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	10/2/2024	page no missing as per index in book marking true copy and sign missing on both annexure	rajeshramnani2407
6874	25-01-2024	071010203909202 3(No.of Docs 2)	0710102039092023/2	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)20 23	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
6875	25-01-2024	071010203909202 3(No.of Docs 2)	0710102039092023/4	23	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
6876	29-01-2024	071010209877202 3(No.of Docs 1)	0710102098772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6170(ND)20 23	SHYAM ARORA	Sec 60(5)	10/2/2024	index and book marking missing	shyam1968
6877	24-01-2024	071010205313202 3(No.of Docs 2)	0710102053132023/1 2	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	10/2/2024	page no. 40,45,54,56,59,70,78,89,113 are cut page no. 58,64,68,72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates

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			COMPANY	SOMNATH				
			PETITION	SHAILENDRA KUMAR	Sec.			
			(COMPANIES	VS. SWAGATAM TOURS	241(1),Sec.			
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			COMPANY	SOMNATH				
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			APPLICATION	YOGESH SETHI VS.				
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			COMPANY	RESOLUTION				
			PETITION IB	PROFESSIONAL VS.				
27-01-2024	2(No.of Docs 2)	0710102087292022/3	(IBC)/768(ND)2022	ARJUN GUPTA	Section 95(1)	10/2/2024	bookmarking are mandatory	ipkamal
			COMPANY	KALPA COMMERCIAL				
	071010202222202		PETITION IB	LIMITED VS. DIVINUS	IBC under Sec			
28-01-2024	3(No.of Docs 2)	0710102022222023/7	(IBC)/521(ND)2023	FABRICS LIMITED	7	10/2/2024	bookmarking mandatory	quadlegal
			COMPANY	SOMNATH				
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		0710102110772023/1	-		1BC under Sec	10/2/2024	ndf not upload, bookmarking properly	abhishek.naik
1! 2:	9-01-2024 4-01-2024 /2/2024 7-01-2024 9-01-2024 7-01-2024	9-01-2024 3(No.of Docs 2) 071010200898202 9-01-2024 3(No.of Docs 2) 071010202125202 4-01-2024 1(No.of Docs 2) 071010201414202 3(No.of Docs 1) 071010208729202 7-01-2024 2(No.of Docs 2) 071010202222202 3(No.of Docs 2) 071010200898202 9-01-2024 3(No.of Docs 2) 071010200898202 9-01-2024 3(No.of Docs 2) 071010200898202 9-01-2024 3(No.of Docs 2) 071010206759202 3(No.of Docs 2) 071010205350202 6-01-2024 1(No.of Docs 2) 07101021077202 5-01-2024 3(No.of Docs 1)	9-01-2024 3(No.of Docs 2) 0710102008982023/7 9-01-2024 3(No.of Docs 2) 0710102008982023/7 4-01-2024 071010202125202 0710102021252021/6 /// /// /// /// /// /// /// /// ///	9-01-2024 3(No.of Docs 2) 0710102008982023/7 ACT)/32(ND)2023 COMPANY PETITION (COMPANIES ACT)/32(ND)2023 9-01-2024 3(No.of Docs 2) 0710102008982023/7 ACT)/32(ND)2023 4-01-2024 1(No.of Docs 2) 0710102014142023/2 (COMPANY PETITION IB (IBC)/224(PB)2023 7-01-2024 2(No.of Docs 2) 0710102087292022/3 (IBC)/768(ND)2022 8-01-2024 3(No.of Docs 2) 0710102087292022/3 (IBC)/768(ND)2022 8-01-2024 3(No.of Docs 2) 0710102022222023/7 (COMPANY PETITION IB (IBC)/521(ND)2023 9-01-2024 3(No.of Docs 2) 071010208982023/7 ACT)/32(ND)2023 9-01-2024 3(No.of Docs 2) 0710102008982023/7 ACT)/32(ND)2023 7-01-2024 3(No.of Docs 2) 0710102008982023/7 ACT)/32(ND)2023 071010200898202 0710102008982023/7 ACT)/32(ND)2023 071010206759202 0710102067592023/1 (IBC)/461(PB)2023 6-01-2024 1(No.of Docs 2) 0710102053502021/4 (IBC)/474(ND)2021 COMPANY PETITION IB (IBC)/474(ND)2021 COMPANY PETITION IB (IBC)/474(ND)2021 COMPANY PETITION IB (IBC)/474(ND)2021 COMPANY PETITION IB (IBC)/474(ND)2021	9-01-2024 3(No.of Docs 2) 071010200898202377 ACT)/32(ND)2023 PRIVATE LIMITED COMPANY PETITION (COMPANIES ACT)/32(ND)2023 INTERLOCUTORY APPLICATION (I.B.C.)/1395(ND)203 INTERLOCUTORY APPLICATION (I.B.C.)/1395(ND)203 INTERLOCUTORY APPLICATION (I.B.C.)/1395(ND)20 OT10102021252021/6 21 SREI IVS. PUNJAB NATIONAL BANK (COMPANY PETITION IB (I.B.C.)/1395(ND)20 OT10102021252021/6 21 SREI IVS. PUNJAB NATIONAL BANK (COMPANY PETITION IB (I.B.C.)/1395(ND)20 OT10102087292022/3 (I.B.C.)/1395(ND)	9-01-2024 3(No.of Docs 2) 071010200898202377 ACT)/32(ND)2023 PRIVATE LIMITED 242(4)	9-01-2024 3(No.of Docs 2) 0710102008982023/7 ACT)/32(ND)/2023 PRIVATE LIMITED 242(4) 10/2/2024 COMPANY SAMLENDRA KUMAR VS. SWAGATAM TOURS 241(1), Sec. 241(1), Se	9-91-2024 3(No.of Docs 2) 0710102008982023

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6889	29-01-2024	071010210088202 0(No.of Docs 1)	0710102100882020/4	COMPANY PETITION IB (IBC)/1091(PB)202	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	10/2/2024	need every page sign	YASHM
6890	25-01-2024	071010202046202 3(No.of Docs 3)	0710102020462023/1	COMPANY APPLICATION(CO MPANIES ACT)/91(ND)2023	MANOJ KUMAR GUPTA VS. RAJ SNEH AUTO INDIA PRIVATE LIMITED	Sec. 242(4)	10/2/2024	need every page sign and this pages no is not clear 105, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 215 not readable	rakesh@12
6891		071010202702202 3(No.of Docs 2)	0710102027022023/2	INTERLOCUTORY APPLICATION (I.B.C)/1728(ND)20	SWATANTRA KUMAR SINGH VS. MOHAMMAD MOSIN SUSPENDED DIRECTOR OF M/S.	19(2)	10/2/2024	page no. 39 are not clear. bookmarking compulsory.	daisy@123
6892		071010202999202 2(No.of Docs 1)	0710102029992022/1 1	COMPANY PETITION (COMPANIES ACT)/67(PB)2022	M G F DEVELOPMENTS LIMITED VS. EMAAR INDIA LIMITED & ORS.	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	10/2/2024	book marking and index missing with pagination.	namitha@samvidlegal
6893		071010206759202 3(No.of Docs 2)	0710102067592023/1 5	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec	10/2/2024	affidavit missed	reemakhorana
6894	24-01-2024	071010202447202 1(No.of Docs 3)	0710102024472021/2		YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan
6895	27-01-2024	071010207787202 3(No.of Docs 2)	0710102077872023/2	INTERLOCUTORY APPLICATION (I.B.C)/4943(PB)20 23	ABHISHEK KUMAR VS. AMIT JAIN	Sec 60(5)	10/2/2024	bookmarking numbering missed	Abhi Mishra
6896	19-01-2024	071010200898202 3(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
6897	26-01-2024	071010210697202 2(No.of Docs 2)	0710102106972022/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2023	RAJIV KUMAR CHANNA VS. UNIFACE PROMOTERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	10/2/2024	sign and true copy missing in all annexure	jagia2296
6898		071010203909202 3(No.of Docs 2)	0710102039092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)20	SAJEVE BHUSHAN	Application under any other provisions- IBC		3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
6899	29-01-2024	071010200610202 1(No.of Docs 1)	0710102006102021/7	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)202 1	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Sec 60(5),Section 74	10/2/2024	1rs court fee missed	karuna22

6900	29-01-2024	071010200562202 1(No.of Docs 1)	0710102005622021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021	FESTIVITY REALTORS PVT LTD	Sec. 230-232 - Second Motion	10/2/2024	affidavit gurugram and notary delhi	rga
6901	24-01-2024	071010205313202 3(No.of Docs 2)	0710102053132023/1 1	COMPANY PETITION (COMPANIES ACT)/142(ND)2023 INTERLOCUTORY	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	10/2/2024	page no. 54,55,59,70,78,82,113 are cut page no. 72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
6902	27-01-2024	071010202346202 2(No.of Docs 1)	0710102023462022/1 6	APPLICATION (I.B.C)/1449(ND)20 22	DEBASHIS NANDA	Sec 30	10/2/2024	mention bookmarking properly.	dnanda.cma@gmail om
6903	25-01-2024	071010205703202 3(No.of Docs 1)	0710102057032023/5	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	mention bookmarking as per index with numbering and stamp not clear	ads legal ncit
		071010205654202		COMPANY PETITION (COMPANIES	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF			mention bookmarking as per index with	
904	25-01-2024	3(No.of Docs 1)	0710102056542023/6	ACT)/138(PB)2023	INDIA	Sec. 140(5)	9/2/2024	page numbering	ads legal nclt
6905	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
S906	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6 9 07	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6908	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
5909	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6910	6/2/2024	071010203829202 2(No.of Docs 2)	0710102038292022/5	, , , , ,	SHALU KHANNA VS. ADVANTECH INDIA PVT. LTD.	Sec 60(5)	8/2/2024	mention bookmarking according to your index properly numbering	eminds@nclt

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6911	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6912	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6913	3/2/2024	071020000093201 5(No.of Docs 1)	0710200000932015/1 1	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	8/2/2024	wrong file	vivek_mishra
6914	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6915	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6916	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6917	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6918	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6919		071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6920	5/9/2023	071010207735202 3(No.of Docs 0)	0710102077352023/1	COMPANY APPLICATION(CO MPANIES ACT)/332(ND)2023	NEERAJ AGGARWALA VS. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD	Rule 11 of NCLT	8/2/2024	mention bookmarking with pagination missing	
6921	6/2/2024	071010207185202 1(No.of Docs 4)	0710102071852021/4	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec	8/2/2024	book marking mandatory Index missing notary and affidavit mismatching address double numbering page not readable 449,451 to 458	abhi4064

6922	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6923	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6924		071010204237202 2(No.of Docs 2)	0710102042372022/2	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)20 22	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	8/2/2024	order missing.	quadlegal
6925	17-01-2024	071010212006201 9(No.of Docs 5)	0710102120062019/4 9	COMPANY PETITION IB (IBC)/2165(ND)201	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6926	6/1/2024	071010205177202 2(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)20 22	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
6927	6/2/2024	071010207835202 3(No.of Docs 2)	0710102078352023/4	COMPANY PETITION IB (IBC)/630(ND)2023	D R INTERNATIONAL PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec	7/2/2024	21-40 pages not proper show	vishalganda
6928	6/1/2024	071010205177202 2(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)20 22	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
6929	20-01-2024	071010204423202 3(No.of Docs 1)	0710102044232023/2	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VSDIVYANSHU WALIA	Rule 11 of NCLT, 2016	7/2/2024	bookmarking are mandatory	divyanshu.walia
6930	20-01-2024	071010204993202 3(No.of Docs 2)	0710102049932023/2	COMPANY PETITION IB (IBC)/740(ND)2023	ARISSAN POWER LIMITED VS. VIPUL LIMITED	IBC under Sec	7/2/2024	bookmarking mandatory counsel sign missed in index prayer also sign missed	bajpaiankita86
6931	27-01-2024	071010209875202 3(No.of Docs 2)	0710102098752023/2	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	7/2/2024	wrong file	ravilochan.12
6932	6/1/2024	071010205177202 2(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)20 22	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
6933	6/1/2024	071010205177202 2(No.of Docs 4)	0710102051772022/8	APPLICATION (I.B.C)/3143(PB)20	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
6934	23-01-2024	071010203234202 2(No.of Docs 1)	0710102032342022/3	INTERLOCUTORY APPLICATION (I.B.C)/2045(ND)20 22	PUNJAB NATIONAL BANK VSSSK TRADING PVT LTD	Application under any other provisions- IBC	7/2/2024	vakalatnama file separate	carakagarwal

6935	1/2/2024	071010210224202 3(No.of Docs 1)	0710102102242023/3	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec	7/2/2024	Bookmarking as per index with page no	mahimamalhotra
936	20-01-2024	071010204994202 3(No.of Docs 2)	0710102049942023/2	COMPANY PETITION IB (IBC)/741(ND)2023	BAHUBALI PROPERTIES LTD VS. VIPUL LIMITED	IBC under Sec	7/2/2024	bookmarking mandatory	bajpaiankita86
6937	27-01-2024	071010209876202 3(No.of Docs 2)	0710102098762023/4	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	7/2/2024	wrong file	ravilochan.12
938	22-01-2024	071010203338202 2(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
939	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	, , , ,	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
940	22-01-2024	071010203338202 2(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
941	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	APPLICATION (I.B.C)/5166(ND)20	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
942	22-01-2024	071010203338202 2(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
943	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6944	20-07-2019	071010210516201 9(No.of Docs 0)	0710102105162019/1 2	COMPANY PETITION IB (IBC)/1736(ND)201	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. STANLEY HOTEL AND RESORTS PRIVATE LIMITED	IBC under Sec	6/2/2024	book marking not proper done	
6945	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	APPLICATION (I.B.C)/5166(ND)20	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001

6946	22-01-2024	071010203338202 2(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
		071010206346202		APPLICATION	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE	Sec 43(1) r/w			
6947	19-12-2023	3(No.of Docs 2)	0710102063462023/3	23	LIMITED	Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6948	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	APPLICATION (I.B.C)/5166(ND)20	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6949	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	APPLICATION (I.B.C)/5166(ND)20	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6950	20-01-2024	071010200504202 2(No.of Docs 1)	0710102005042022/1 4	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec	6/2/2024	Bookmarking compulsory as per index with page nos	deveshbhatia
6951	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	APPLICATION (I.B.C)/5166(ND)20	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6952		071010206346202 3(No.of Docs 2)	0710102063462023/3	APPLICATION (I.B.C)/5166(ND)20	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6953		071010203431202 3(No.of Docs 2)	0710102034312023/7	COMPANY PETITION (COMPANIES ACT)/74(ND)2023	MR VIRENDER ARORA VS. OM INNOVATION CALL SERVICES PVT & ORSLTD	Sec. 59,Sec. 241(1),Sec. 242(4)	6/2/2024	book marking not done by proper way	trschambers
		071010209859202		INTERLOCUTORY APPLICATION (I.B.C)/6181(PB)20	MOHD. IRSHAD KHAN VS. SARE GURUGRAM				
6954	3/2/2024	3(No.of Docs 1)	0710102098592023/1	INTERLOCUTORY	MOHIT KUMAR GUPTA VS. M/S BENCHMARK	Sec 60(5)	6/2/2024	no. book marking mandatory.	DIVYAKAUR
6955	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	. , , ,	SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6956	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	APPLICATION (I.B.C)/5166(ND)20	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6957	10 12 2022	071010206346202 3(No.of Docs 2)	0710102063462023/3	APPLICATION (I.B.C)/5166(ND)20	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001

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6958	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6959	19-01-2024	071010210112202 2(No.of Docs 1)	0710102101122022/2	INTERLOCUTORY APPLICATION (I.B.C)/6155(ND)20 22	STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS. SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Application under any other provisions- IBC	6/2/2024	bookmarking as per index with page nos	prabhatranjan
6960	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6961	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6962	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3		MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6963	12/1/2024	071010206343202 3(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)20	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
6964	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT.	IBC Under Sec	5/2/2024	order missed	advbhumi26
6965	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec	5/2/2024	order missed	advbhumi26
6966	12/1/2024	071010206343202 3(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)20 23	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
6967	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec	5/2/2024	order missed	advbhumi26

6968	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec	5/2/2024	order missed	advbhumi26
6969		071010206414202 2(No.of Docs 2)	0710102064142022/1	COMPANY PETITION IB	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	5/2/2024	Bookmarking numbering missed	ajayyadav
6970	19-01-2024	071010207419202 2(No.of Docs 2)	0710102074192022/2	IES	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/2/2024	pagination missed in BOOk marking	ishaarora0915
6074	40.04.2024	071010208176202		INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)20	RAKESH KUMAR	Application under any other	C 5/2/2024	uurang fila	
6971 6972		2(No.of Docs 2) 071010208176202 2(No.of Docs 2)	0710102081762022/4 0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)20	RAKESH KUMAR GUPTA	Application under any other provisions- IBC		wrong file	advocatevinod
6973	19-01-2024	071010208176202 2(No.of Docs 2)	0710102081762022/4	. , , ,	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
6974	19-01-2024	071010208176202 2(No.of Docs 2)	0710102081762022/4	, , , ,	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
6975	19-01-2024	071010205609202 2(No.of Docs 2)	0710102056092022/8	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	5/2/2024	p[age no. missing in bookmarking, page no. 1-18 signature missing , true copy and signature missing in annexure pages	vijay@123
6976	19-01-2024	071010204713202 2(No.of Docs 2)	0710102047132022/1	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	5/2/2024	book marking not proper uploaded	NCLTMATTER@INTE
6977	20-01-2024	071010201586202 3(No.of Docs 2)	0710102015862023/1	. , , ,	SANJAY JAIN VSSHIV NANDAN SHARMA	Sec 60(5)	5/2/2024	address missing in affidavit	associate.amc
6978	19-01-2024	071010204252202 2(No.of Docs 1)	0710102042522022/4	COMPANIES	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	book marking numbering missed	ABHISHEKNEGI
6979	22-01-2024	071010204237202 2(No.of Docs 2)	0710102042372022/1	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)20 22	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	5/2/2024	court order missing regarding AMENDED MEMO OF PARTIES bookmarking as per ined with page nos	quadlegal
6980	19-01-2024	071010209579202 3(No.of Docs 1)	0710102095792023/2	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec	5/2/2024	Book marking missed	Prashanaadvocates

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004	40 04 0004	071010209579202	0740400005700000/2	PETITION IB	SPECTRUM AERO	IBC under Sec	F/0/0004	d	Duna hawa a di sa a ata
981	19-01-2024	3(No.of Docs 2)	0710102095792023/3	(IBC)/742(ND)2023	PRIVATE LIMITED COGERS TRADEX	/	5/2/2024	documents missed	Prashanaadvocates
982	30-01-2024	071010209627202 3(No.of Docs 1)	0710102096272023/1	COMPANY PETITION IB (IBC)/8(ND)2024	PRIVATE LIMITED VS. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec	5/2/2024	affidavit address up and notary delhi	sksharma
		071010207446202		COMPANY PETITION IB	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES	IBC Under Sec			
983	19-01-2024	2(No.of Docs 2)	0710102074462022/7	COMPANY APPLICATION(CO	PURNIMA GUPTA VS.	9	5/2/2024	need to sign on every page	niharikasohal
		071010208401202		MPANIES `	REGISTRAR OF	Rule 11 of			
6984	19-01-2024	2(No.of Docs 2)	0710102084012022/1	ACT)/399(ND)2022	COMPANIES GAGAN FIBRES	NCLT	5/2/2024	pagination missed in Book marking	ishaarora0915
6985	19-01-2024	071010207446202 2(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec	5/2/2024	need to sign on every page	niharikasohal
6986	19-01-2024	071010207446202 2(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec	5/2/2024	need to sign on every page	niharikasohal
		071010200834202		COMPANY APPLICATION(CO MPANIES		Rule 11 of			
6987	31-01-2024	4(No.of Docs 2)	0710102008342024/2	ACT)/27(ND)2024	SANJAY SAWHNEY GAGAN FIBRES	NCLT	5/2/2024	Bookmarking numbering missed	rrglawoffice
6988	19-01-2024	071010207446202 2(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	PRIVATE LIMITED VS. INNOVATIVE TEXTILES	IBC Under Sec	5/2/2024	need to sign on every page	niharikasohal
5989	19-01-2024	071010209222202 2(No.of Docs 2)	0710102092222022/2	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	5/2/2024	Book marking missed	NCLTMATTER@INT
6990	13-10-2023	071010208908202 3(No.of Docs 0)	0710102089082023/3	TRANSFER APPLICATION/53(PB)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NCL T Rules,2016	5/2/2024	all index sign missed in counsel	
6991	19-01-2024	071010208264202 3(No.of Docs 2)	0710102082642023/4	APPLICATION (I.B.C)/5144(ND)20	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	5/2/2024	book marking compulsory, page no. 1-9 signature missing, true copy and signature missing all annexure pages	Pankaj_NCLT
6992	19_01_2024	071010207121202 3(No.of Docs 2)	0710102071212023/3	COMPANY PETITION IB (IBC)/544(ND)2023	LALIT MOHAN BHARDWAJ VS. NEO MULTIMEDIA LIMITED	IBC under Sec 7,IBC under Sec 7	5/2/2024	Bookmark missed,	mihirlawyer
		071010207894202	0710102078942021/1	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)20	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE				•
6993	19-01-2024	1(No.of Docs 2)	6	21	LIMITED	Sec 60(5)	5/2/2024	Book marking missed	varunmudgal

6994	22-01-2024	071010205935202 1(No.of Docs 2)	0710102059352021/1 4	INTERLOCUTORY APPLICATION (I.B.C)/3696(ND)20 21	SHIV NANDAN SHARMA VS. ANIEL KUMAR SAHA	Application under any other provisions- IBC	5/2/2024	bookmarking as per index with page nos	rajat.bhardwaj
6995	31-01-2024	071010200114201 8(No.of Docs 2)	0710102001142018/1 6	COMPANY APPLICATION(IBC)/950(PB)2018	MR NAVNEET KUMAR GUPTA (ERSTWHILE RP OF BHUSHAN ENERGY LIMITED) VS. MR BRIJ BHUSHAN SINGHAL AND OTHERS	Application under any other provisions	5/2/2024	proof of service missed	ppt@jsalaw.com
996	22-01-2024	071010205373202 3(No.of Docs 3)	0710102053732023/8	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec	5/2/2024	all pages not sign and some pages not clear	Gsvlegal
997		071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT.	IBC Under Sec	5/2/2024	order missed	advbhumi26
6998		071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec	5/2/2024	order missed	advbhumi26
6999	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT.	IBC Under Sec	5/2/2024	order missed	advbhumi26
' 000	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec	5/2/2024	order missed	advbhumi26
' 001	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/1 3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec	5/2/2024	order missed	advbhumi26
7002	12/1/2024	071010206343202 3(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)20 23	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
7003	12/1/2024	071010206343202 3(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)20 23	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
7004	18-01-2024	071010209675202 3(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	2/2/2024	wrong file	Akhilaroy

7005	18-01-2024	071010209675202 3(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	2/2/2024	wrong file	Akhilaroy
		071010206811202		INTERLOCUTORY APPLICATION (I.B.C)/4599(ND)20	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN			mention bookmarking according your	dnanda.cma@gmail.d
7006 7007	1/2/2024	3(No.of Docs 2) 071010205378202 3(No.of Docs 1)	0710102068112023/2 0710102053782023/1	INTERLOCUTORY APPLICATION	NIGAM LIMITED RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 60(5)	2/2/2024	sign without name missed in vakalatnama	advkrishan
7008	6/5/2023	071010204184202 3(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023 TRANSFER	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016 Rule 11 of NCLT,Rule16(d	2/2/2024	Plz upload correct pdf	
7009	6/5/2023	071010204184202 3(No.of Docs 0)	0710102041842023/1	APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
		071010202570202		COMPANY PETITION IB	SD REALTORS & DEVELOPERS VS. ANSAL HI-TECH	IBC Under Sec		book marking not proper uploaded and	
7010 7011		3(No.of Docs 2) 071010209675202 3(No.of Docs 1)	0710102025702023/7 0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	2/2/2024	sign every page missed wrong file	Akhilaroy
7012	18-01-2024	071010209675202 3(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC Rule 11 of	2/2/2024	wrong file	Akhilaroy
7013	6/5/2023	071010204184202 3(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	NCLT,Rule16(d),NCLT Rules,2016 Rule 11 of	2/2/2024	Piz upload correct pdf	
7014	6/5/2023	071010204184202 3(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Piz upload correct pdf	
7015	12/1/2024	071010210644202 2(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
7016	11/1/2024	071010207368202 3(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
7017	11/1/2024	071010207368202 3(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
7018	31-01-2024	071010207706202 1(No.of Docs 2)	0710102077062021/8	COMPANY PETITION (COMPANIES	VASHISHT RAI SHARMA VS. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.	Sec. 59,Sec. 241(1),Sec. 244(1)	1/2/2024	book marking mandatory all pages not sign	rajeev1124

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					LTD VS. M/S				
		071010210644202		INTERLOCUTORY APPLICATION	INTERNATIONAL RECREATION AND	Rule 11 of			
019	12/1/2024	2(No.of Docs 2)	0710102106442022/3	(I.B.C)/98(PB)2023	AMUSEMENT LIMITED	NCLT. 2016	1/2/2024	order missed	ppt@jsalaw.com
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				INTERLOCUTORY	LTD VS. M/S				
		071010210644202		INTERLOCUTORY APPLICATION	INTERNATIONAL RECREATION AND	Rule 11 of			
7020	12/1/2024	2(No.of Docs 2)	0710102106442022/3	_	AMUSEMENT LIMITED	NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
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					ENTERTAINMENT PVT LTD VS. M/S				
				INTERLOCUTORY	INTERNATIONAL				
		071010210644202		APPLICATION	RECREATION AND	Rule 11 of			
7021	12/1/2024	2(No.of Docs 2)	0710102106442022/3	(I.B.C)/98(PB)2023	AMUSEMENT LIMITED	NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
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		071010200832202		MPANIES		Rule 11 of			
7022	31-01-2024	4(No.of Docs 2)	0710102008322024/2	ACT)/28(ND)2024	SANJAY SAWHNEY	NCLT	1/2/2024	Bookmarking numbering missed	rrglawoffice
				COMPANY					
				PETITION	MR. SARTHAK BATHLA				
7000	40.04.0004	071020041278201	074000044070004044	(COMPANIES	VS M/S. ARYAN PRESS	Sec. 58(3),Sec.	4/0/0004	all de como de como de la Cilo	!!!
7023	18-01-2024	8(No.of Docs 7)	0710200412782018/4	ACT)/273(ND)2018	PVT. LTD. & ORS. MEGHDOOT	59	1/2/2024	all document are separately file	sonalijoon
					CORROUGATORS &				
				001101111	PACKERS				
		071010209579202		COMPANY PETITION IB	PRIVATELIMITED VS. SPECTRUM AERO	IBC under Sec			
7024	19-01-2024	3(No.of Docs 1)	0710102095792023/1		PRIVATE LIMITED	7	1/2/2024	Book marking missed	Prashanaadvocates
				COMPANY PETITION	MANJEET SINGH BASI &ANR VS.	Saa			
		071010211439201	0710102114392019/1	(COMPANIES	CONTINENTAL	Sec. 241(1),Sec.			
7025	31-01-2024	9(No.of Docs 2)	5	ACT)/126(PB)2019	CONSTRUCTION LTD VS		1/2/2024	need every page sign.	vaibhav dabas
				INTERLOCUTORY	HADICH TANE IA	See 22(4) (b)			
		071010210628202		APPLICATION	VSSURANA	Sec 33(1) (b) (i) to (iii) r/w		Annexure all page sign and true copy	
7026	18-01-2024	3(No.of Docs 2)	0710102106282023/2		INDUSTRIES LIMITED	Sec 33(3)	1/2/2024	missed	Harishtaneja78
				COMPANY	INITEO CADITAL				
		071010202346202		COMPANY PETITION IB	INTEC CAPITAL LIMITED VS. JANHAVI				NCLTMATTER@INTI
7027	19-01-2024	3(No.of Docs 2)	0710102023462023/1	(IBC)/288(ND)2023		Section 95(1)	1/2/2024	book marking not proper uploaded	C
					DDAVEEN KUMAD				
					PRAVEEN KUMAR GARG PROP. OF G S V				
				COMPANY	PRODUCTS VS. APS				
		071010207368202		PETITION IB	INFRA ENGINEERS	IBC Under Sec		book marking mandatory and all pages	
7028	11/1/2024	3(No.of Docs 2)	0710102073682023/4	(IBC)/556(ND)2023	PRIVATE LIMITED	9	1/2/2024	sign missed in written argument	saxena&saxena
					PRAVEEN KUMAR				
					GARG PROP. OF G S V				
		07404020720000		COMPANY	PRODUCTS VS. APS	IBC Under Co		hook mouking mondates and all secure	
7029	11/1/2024	071010207368202 3(No.of Docs 2)	0710102073682023/4	PETITION IB (IBC)/556(ND)2023	INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
	11/1/2024	J(110.01 D003 Z)	0.101020/0002020/4	COMPANY	I STATE ENTITED		.,_,_,_	o.g., missea in written argument	- CANCHIG GAACHA
				PETITION IB	VIKAS GULATY VS.	IBC under Sec			
7020	20.40.0000	071010214455201	074040244455204244	(IBC)/2888(PB)201	RAHEJA DEVELOPERS	7,IBC under	24 04 0004	was file	vikaaa
7030	30-12-2023	9(No.of Docs 2)	0710102144552019/4	COMPANY	LIMITED	Sec 7	31-01-2024	wrong file	vikasg
				PETITION IB	VIKAS GULATY VS.	IBC under Sec			
7004	00.40.00	071010214455201	07404004447700454	(IBC)/2888(PB)201	RAHEJA DEVELOPERS	7,IBC under	04 04 000 (
7031	30-12-2023	9(No.of Docs 2)	0710102144552019/4	9	LIMITED	Sec 7	31-01-2024	wrong file	vikasg

7032	18-01-2024	071010208671202 3(No.of Docs 1)	0710102086712023/1	TRANSFER APPLICATION/42(PB)2023	RAHUL DILIP SHAH & ORS. VS. KATALYST SOFTWARE SERVICES LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	31-01-2024	book marking wrong numbering	Namrata31
7033	30-01-2024	071010200834202 4(No.of Docs 2)	0710102008342024/1	COMPANY APPLICATION(CO MPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	rrglawoffice
		071010210954202		INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20		Application under any other			
7034	17-01-2024	3(No.of Docs 1)	0710102109542023/1	, , , ,	ANIL KUMAR	provisions- IBC	31-01-2024	bookmark is compulsory	devrana
7035	30-01-2024	071010200832202 4(No.of Docs 2)	0710102008322024/1	COMPANY APPLICATION(CO MPANIES ACT)/28(ND)2024	SANJAY SAWHNEY FLOVEL HYDRO	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	rrglawoffice
7036	18-01-2024	071010201514202 2(No.of Docs 2)	0710102015142022/1 3	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	TECHNOLOGIES PRIVATELIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED HARISH CHANDER	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-01-2024	book marking compulsory	Saket_adv
7037	18-01-2024	071010210516202 3(No.of Docs 1)	0710102105162023/2		MANCHANDA LIQUIDATOR OF M/S EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS. UNIFIED TITANIUM COMMON ASSOCIATION (UTCA)	Rule 11 of NCLT, 2016	31-01-2024	index missing, book marking compulsory	ADVSYADV
7038	18-01-2024	071010210423202 3(No.of Docs 1)	0710102104232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6678(ND)20 23	UNION BANK OF INDIA VSAGROFOOD GRAINS PVT. LTD	Sec 60(5)	31-01-2024	upload incomplete file	advocateekta
		071010202554202		INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)20	ARUNAVA SIKDAR VS. GUANGZHOU TRUST TECHNOLOGY CO LTD				
7039	18-01-2024	3(No.of Docs 1)	0710102025542023/1	23 INTERLOCUTORY APPLICATION	CHINA	Sec 66(1)	31-01-2024	Book Marking is not properly uploaded	as.juris
7040	18-01-2024	071010202550202 3(No.of Docs 1)	0710102025502023/1	(I.B.C)/1826(ND)20 23	ARUNAVA SIKDAR VS. SANJAY GUPTA & ORS.	Sec. 45 (1)	31-01-2024	book marking is not properly uploaded	KaranValecha
7041		071010210954202 3(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20 23	ANIL KUMAR	Application under any other provisions- IBC		bookmark is compulsory	devrana
7042	17-01-2024	071010210954202 3(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20 23	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
7043	28-01-2024	071010209595202 3(No.of Docs 2)	0710102095952023/6	INTERLOCUTORY APPLICATION (I.B.C)/6041(ND)20 23	KPLA POWER PRIVATE LIMITED VS. ALOK KAUSHIK RESOLUTION PROFESSIONAL FOR KOTSONS PVT. LTD. & ANR.	Sec 60(5)	31-01-2024	need every page sign. bookmarking compulsory.	gaurav.hsethi@gmail.

7044	22-01-2024	071010205373202 3(No.of Docs 2)	0710102053732023/7	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec	31-01-2024	sign missing	tarunrana1027
' 045	17-01-2024	071020041296201 7(No.of Docs 8)	0710200412962017/2	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	31-01-2024	wrong file	sonalijoon
7046		071010214444201 9(No.of Docs 2)	0710102144442019/1 0	COMPANY PETITION IB	METENERE LIMITED VS. NAVDHATU WIRES	IBC Under Sec	31-01-2024	bookmark numbering is missing and every page not signed	skumar007
7047	30-12-2023	071010214455201 9(No.of Docs 2)	0710102144552019/4		VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
048	30-12-2023	071010214455201 9(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)201	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
7049	27-01-2024	071010209344201 9(No.of Docs 2)	0710102093442019/8	COMPANY PETITION (COMPANIES ACT)/95(PB)2019	RISHIKESH VS. URBAN CLUB INDIA PVT LTD	Sec. 241(1),Sec. 245	31-01-2024	pagination missing in pdf. bookmarking compulsory.	Jyotinder1956
7 050	18-01-2024	071010202784202 3(No.of Docs 1)	0710102027842023/3	APPLICATION (I.B.C)/1920(ND)20	ARUNAVA SIKDAR VS. AV INFRA PROJECTS	Sec 43(1) r/w Sec 44 (1)	31-01-2024	Book marking is not properly uploaded	as.juris
7051	18-01-2024	071010210953202 3(No.of Docs 1)	0710102109532023/1	INTERLOCUTORY APPLICATION (I.B.C)/24(ND)2024	HARISH TANEJA VS. SMT. SHAILENDRA UPADHYAY	Application under any other provisions- IBC	31-01-2024	Booking marking numbering missed, Annexure all page sign and true copy missed.	Harishtaneja78
052		071010201330202 0(No.of Docs 2)	0710102013302020/1 0	COMPANY PETITION IB (IBC)/757(ND)2020	VANI ADVERTISING VS. SANTASHA REAL ESTATE PRIVATE	IBC Under Sec	31-01-2024	wrong file	NamitSaxena2007
7053	17-01-2024	071010210954202 3(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)20 23	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
'054		071010208386202 3(No.of Docs 1)	0710102083862023/5	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS	Sec. 241(1),Sec. 242(4)	31-01-2024	wrong file	himanshu kapoor
'0 5 5		071010207062202 1(No.of Docs 1)		COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec	31-01-2024	wrong file	VKTULSYAN@IP
7056	18-01-2024	071010208481202 3(No.of Docs 1)	0710102084812023/3		TECHNOFLEX TEXTILE INDUSTRIES PVT. LTD. VS. HARYANA STATE & INDUSTRIAL	Sec 60(5)	31-01-2024	book marking mandatory index missed	Srslegal3150

057	17-01-2024	071010213526201 9(No.of Docs 1)	0710102135262019/1 0	COMPANY PETITION IB (IBC)/2646(ND)201 9	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec	31-01-2024	book marking numbering missing Rs 1 court fee missing and welfare Rs. 15 missed in vakalatnama	prachijohri
058	17-01-2024	071010213526201 9(No.of Docs 1)	0710102135262019/1 2	COMPANY PETITION IB (IBC)/2646(ND)201 9	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec	31-01-2024	bookmark numbering is missing and Rs. 1 court fees is missing and Rs. 15 welfare fees is missing in vakalatnama	prachijohri
059	17-01-2024	071010213526201 9(No.of Docs 1)	0710102135262019/1 1	COMPANY PETITION IB (IBC)/2646(ND)201 9	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec	31-01-2024	bookmark numbering is missing and Rs. 1 court fees missing and Rs. 15 welfare missing in vakalatnama	prachijohri
060	3/11/2023	071010209576202 3(No.of Docs 0)	0710102095762023/4	INTERLOCUTORY APPLICATION (I.B.C)/6154(ND)20 23	BRIJESH SINGH BHADURIYA VS. PRINCIPAL COMMISSIONER OF CUSTOMS(IMPORT) INLAND CONTAINER DEPOT	Application under any other provisions- IBC	30-01-2024	Date missing in vakalatnama bookmarking compulsory	
061		071010208264202 3(No.of Docs 2)	0710102082642023/5	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)20	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	30-01-2024	Book marking missed sign missed	Pankaj NCLT
61	19-01-2024	3(NO.01 DOCS 2)	0710102082642023/5	COMPANY APPLICATION(CO	GEETA BATHLA VS. ARYAN PRESS	Sec 60(5)	30-01-2024	BOOK MARKING MISSED SIGN MISSED	Рапкај_NCL1
62	17-01-2024	071010209087202 0(No.of Docs 2)	0710102090872020/1	MPANIES ACT)/584(ND)2020	PRIVATE LIMITED &	Rule 11 of NCLT	30-01-2024	bookmarking compulsory as per index with page nos	sonalijoon
063	17 01 2024	071010207646202 3(No.of Docs 2)	0710102076462023/6	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES	IBC under Sec	29-01-2024	Bookmarking compulsory affidavit address mismatch with notary true copy missing on annexures	tewariamitabh
)64		071010205211202 2(No.of Docs 2)		COMPANY PETITION IB	PAS ENTERPRISE VS. CBS HOLDINGS	IBC under Sec	29-01-2024	book marking mandatory	Raghav
165	19-01-2024	071010205211202 2(No.of Docs 2)	0710102052112022/8	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec	29-01-2024	book marking mandatory court fee and welfare missed	Raghav
)66	3/11/2023	071010209576202 3(No.of Docs 0)	0710102095762023/3	INTERLOCUTORY APPLICATION (I.B.C)/6154(ND)20 23	BRIJESH SINGH BHADURIYA VS. PRINCIPAL COMMISSIONER OF CUSTOMS(IMPORT) INLAND CONTAINER DEPOT	Application under any other provisions- IBC	29-01-2024	bookmarking compulsory as per index with page nos sign every page sign in reply page 26 hindi page teru copy sign missing in annexure	
067	19-01-2024	071010204252202 2(No.of Docs 1)	0710102042522022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	29-01-2024	court fee not proper show and book marking numbering missed	ABHISHEKNEGI

				CP(AA) MERGER AND	KOLMEKS INDIA				
				- '	PRIVATE LIMITED VS.				
7068	17-01-2024	071010206747202 3(No.of Docs 1)	0710102067472023/7	COMPANIES ACT)/56(ND)2023	KOLMEKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-01-2024	wrong file	manish@rmgcs.com
7000	17-01-2024	O(140.01 DOCS 1)	071010200747202077	A01//00(ND/2020	SIEMENS FINANCIAL	Occord motion	20-01-2024	Wrong me	munish@ringes.com
		071010208531202	0740402095242024/4	COMPANY PETITION IB	SERVICES PRIVATELIMITED VS.				
7069	4/1/2024	1(No.of Docs 2)	0710102085312021/1 1		AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
		,			SIEMENS FINANCIAL	,			
		071010208531202	0710102085312021/1	COMPANY PETITION IB	SERVICES PRIVATELIMITED VS.				
7070	4/1/2024	1(No.of Docs 2)	1	(IBC)/707(ND)2021	AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
				COMPANY	SIEMENS FINANCIAL SERVICES				
		071010208531202	0710102085312021/1	PETITION IB	PRIVATELIMITED VS.				
7071	4/1/2024	1(No.of Docs 2)	1	(IBC)/707(ND)2021	AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
				COMPANY	SIEMENS FINANCIAL SERVICES				
		071010208531202	0710102085312021/1	PETITION IB	PRIVATELIMITED VS.				
7072	4/1/2024	1(No.of Docs 2)	1	(IBC)/707(ND)2021	AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
					SMC REAL ESTATE ADVISORS PRIVATE				
				COMPANY	LIMITED VS. RISE				
7070	40.04.0004	071010209384202	0710102093842023/2	PETITION IB	PROJECTS PRIVATE	IBC Under Sec	00 04 0004	De et mantin a missa d	swastikakumari@yma
7073	19-01-2024	3(No.of Docs 1)	0	(IBC)/713(ND)2023	LIMITED	9	29-01-2024	Book marking missed	II .
				INTERLOCUTORY		Application			
		071010208176202		APPLICATION (I.B.C)/4872(PB)20	RAKESH KUMAR	under any other			
7074	17-01-2024	2(No.of Docs 2)	0710102081762022/3		GUPTA	provisions- IBC	29-01-2024	wrong file	advocatevinod
				INTERLOCUTORY APPLICATION		Application under any			
		071010208176202		(I.B.C)/4872(PB)20	RAKESH KUMAR	other			
7075	17-01-2024	2(No.of Docs 2)	0710102081762022/3	22	GUPTA	provisions- IBC	29-01-2024	wrong file	advocatevinod
				INTERLOCUTORY		Application			
				APPLICATION		under any			
7076	17-01-2024	071010208176202 2(No.of Docs 2)	0710102081762022/3	(I.B.C)/4872(PB)20	RAKESH KUMAR GUPTA	other provisions- IBC	29-01-2024	wrong file	advocatevinod
7070	17-01-2024	2(140.01 D003 2)	071010200170202273	22	OUT IA	provisions- ibo	23-01-2024	wrong me	advocatevillod
				INTERLOCUTORY		Application			
		071010208176202		APPLICATION (I.B.C)/4872(PB)20	RAKESH KUMAR	under any other			
7077	17-01-2024	2(No.of Docs 2)	0710102081762022/3	. , , ,	GUPTA	provisions- IBC	29-01-2024	wrong file	advocatevinod
				COMPANY					
				PETITION	DALBIR SINGH AND				
		071010206668202		(COMPANIES	OTHERS VS. EMAAR			Bookmarking as per index with page	LAKSHMINARAYANA
7078	24-01-2024	2(No.of Docs 2)	0710102066682022/8	ACT)/146(PB)2022	INDIA LIMITED GHANSHAYAM TAYAL	Sec. 213	29-01-2024	nos	N
				COMPANY	VS. CEMCON				
				PETITION	ENGINEERING	Sec.			
7079	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	(COMPANIES ACT)/213(ND)2023	COMPANY PRIVATE LIMITED	241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
. 0. 0		-(.10.01 D003 Z)	5. 15.02.15100202014	, , ,	GHANSHAYAM TAYAL	(/	_, , , _, _,		.3,0071127
				COMPANY	VS. CEMCON	Saa			
		071010210106202		PETITION (COMPANIES	ENGINEERING COMPANY PRIVATE	Sec. 241(1),Sec.			
7080	2/1/2024	3(No.of Docs 2)	0710102101062023/4	,	LIMITED	242(4)	27-01-2024	need every page sign.	rajeev1124
				COMPANY	GHANSHAYAM TAYAL				
				COMPANY PETITION	VS. CEMCON ENGINEERING	Sec.			
		071010210106202		(COMPANIES	COMPANY PRIVATE	241(1),Sec.			
7081	2/1/2024	3(No.of Docs 2)	0710102101062023/4	ACT)/213(ND)2023	LIMITED	242(4)	27-01-2024	need every page sign.	rajeev1124

				COMPANY	GHANSHAYAM TAYAL VS. CEMCON	0			
7082	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	PETITION (COMPANIES ACT)/213(ND)2023	ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7083	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7084	16-01-2024	071010208590202 3(No.of Docs 1)	0710102085902023/3	INTÉRLOCUTORY APPLICATION (I.B.C)/5473(ND)20 23	PRABHJIT SINGH SONI VS. DGI HARIDWAR	Sec 60(5)	27-01-2024	28,32,34, not clear page and bookmarking compulsory	advswarnika aggarwal
7085	16-03-2023	071010202438202 3(No.of Docs 0)	0710102024382023/4	COMPANY PETITION IB (IBC)/166(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS. MR. PIYUSH RASTOGI	Section 95(1)	27-01-2024	affidavit address mismatch in notary. mention bookmarking according your index with numbering.	
7086	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7087	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
		071010201942202		COMPANY PETITION IB	PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY	IBC under Sec			
7088	17-01-2024	3(No.of Docs 1)	0710102019422023/7	COMPANY PETITION	PRIVATE LIMITED GHANSHAYAM TAYAL VS. CEMCON ENGINEERING	Sec.	27-01-2024	bookmarking compulsory	HARSHAL240
7089	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	(COMPANIES ACT)/213(ND)2023 COMPANY PETITION	COMPANY PRIVATE LIMITED GHANSHAYAM TAYAL VS. CEMCON ENGINEERING	241(1),Sec. 242(4) Sec.	27-01-2024	need every page sign.	rajeev1124
090	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	(COMPANIES	COMPANY PRIVATE LIMITED	241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7091	16-01-2024	071010210323202 3(No.of Docs 2)	0710102103232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)20 23	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	27-01-2024	delay of compliance affidavit	lexforiconsulting
7092	16-01-2024	071010215787201 9(No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPAN IES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
7093	16-01-2024	071010208796202 1(No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta

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		071010203354202		INTERLOCUTORY APPLICATION (I.B.C)/2086(ND)20	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT				
7094	17-01-2024	3(No.of Docs 1)	0710102033542023/3	23	CORPROATION LIMITED	Sec 60(5)	27-01-2024	bookmarking compulsory, Index missing	Srslegal3150
7095	16-01-2024	071010215787201 9(No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPAN IES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD SREI	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
7096	16-01-2024	071010208657202 0(No.of Docs 1)	0710102086572020/7	COMPANY PETITION IB (IBC)/943(PB)2020	INFRASTRUCTURE FINANCE LTD VS. WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	IBC under Sec	27-01-2024	true copy sign missing	sidllb1993
7097	16-01-2024	071010208796202 1(No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta
7098	16-01-2024	071010208796202 1(No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta
7099	16-01-2024	071010215787201 9(No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPAN IES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
7100	16-01-2024	071010215787201 9(No.of Docs 2)	0710102157872019/1 1	COMPANY APPEAL(COMPAN IES ACT)/189(ND)2020 INTERLOCUTORY	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	page no. missing in index and pdf not clear	HARBEER
7101	16-01-2024	071010210584202 3(No.of Docs 2)	0710102105842023/1	APPLICATION (I.B.C)/6545(ND)20	BEYOND TELE PRIVATE LIMITED VS. MR. ROHIT SEHGAL	Sec 60(5)	27-01-2024	page no. wrong in index	sanand665
7102	18-01-2024	071010203023202 3(No.of Docs 3)	0710102030232023/3	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD. GHANSHAYAM TAYAL	Rule 11 of NCLT	27-01-2024	wrong filing.	kgconsorslip
7103	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	VS. CEMCON ENGINEERING COMPANY PRIVATE	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7104	16-01-2024	071010215787201 9(No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPAN IES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD GHANSHAYAM TAYAL	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
7105	2/1/2024	071010210106202 3(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	VS. CEMCON ENGINEERING COMPANY PRIVATE	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7106	16-01-2024	071010208796202 1(No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta

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109	2/1/2024	3(No.of Docs 2)	0710102101062023/4	,	LIMITED	242(4)	27-01-2024	need every page sign.	rajeev1124
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		071010203023202		(COMPANIES	SARTHAK MADHUR	Rule 11 of			
112	18-01-2024	3(No.of Docs 1)	0710102030232023/2	ACT)/15(ND)2023	PUBLICATION PVT. LTD.	NCLT	27-01-2024	wrong filing.	kgconsorsllp
				INTERVENTION	CILL CILANI KUMAD				
		071010207669202		PETITION	GULSHAN KUMAR VSRAPID BUILDWELL				
113	16-01-2024	3(No.of Docs 2)	0710102076692023/1	(IBC)/81(ND)2023	LIMITED	Sec 60(5)	24-01-2024	no book marking	alokt1985
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114	23-01-2024	3(No.of Docs 1)	0710102103952023/4	(IBC)/720(ND)2023		9	24-01-2024	Book marking missed	bhalla
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118	10/1/2024	0(No.of Docs 1)	0	ACT)/74(ND)2020	PRIVATE LIMITED	Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta
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				APPLICATION	CHANDRA PRAKASH				
121	16 01 2024	071010206868202 0(No.of Docs 4)	0710102068682020/2	(I.B.C)/2625(PB)20 20	VS. DEVENDER KUMAR CHAUHAN	Sec 66(1)	24-01-2024	Notary objection address haryana and cutting page bill page no 193	ANSLEGAL
141	10-01-2024	U(NO.01 DOCS 4)	071010206868202072	20	CHAUHAN	Sec 66(1)	24-01-2024	Cutting page bill page no 193	ANSLEGAL
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122	46 04 2024	071010207662202 3(No.of Docs 2)	0740402076622022/2	(I.B.C)/4743(ND)20	ASSESSMENT	Sec 60/5)	24-01-2024	welfare not proper show and no	RAJ KUMAR
122	16-01-2024	3(NO.01 DOCS 2)	0710102076622023/2	23	AUTHORITY	Sec 60(5)	24-01-2024	bookmarking	RAJ KUWAK
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123	19-01-2024	071010209743201 9(No.of Docs 1)	0710102097432019/5	,	MR. VIKRAM BAJAJ VS. RAM CHANDER SONI	Sec 66(1)	24-01-2024	Book marking missed	lexalliance.jitesh
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124	16-01-2024	1(No.of Docs 1)	0710102002952021/6	ACT)/18(PB)2021	PRIVATE LIMITED MEGHDOOT	242(4)	24-01-2024	book marking mandatory index missed	Ashashank2@
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405	00 04 0004	071010209579202	07404000057000044	PETITION IB	SPECTRUM AERO	IBC under Sec	04.04.0004	Park madden action of	
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126	16-01-2024	1(No.of Docs 2)	8		PRIVATE LIMITED	7	24-01-2024	need to file in additional	psplegal
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128	7/1/2024	3(No.of Docs 1)	0710102096852023/1	23	LIMITED	provisions- IBC	24-01-2024	Book marking missed	adlakha2015
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131	19-01-2024	3(No.of Docs 1)	0710102097682023/2	23	PRIVATE LIMITED	NCLT, 2016	24-01-2024	court fee missed	Ritambhrakalra
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132	15-01-2024	9(No.of Docs 1)	0710102106412019/2	•		Sec. 241(1)	24-01-2024	page no 3 not clear	Justjuris

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7147	16 04 2024	071010205313202 3(No.of Docs 2)	0740402052432023/9	COMPANY PETITION (COMPANIES	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-01-2024	book marking mandatory and all pages sign missed 54-55,57,64,66,68,70,101-110,113 page not clear	dmyaesociatos
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7149		3(No.of Docs 2) 071010210395202	0710102038002023/5	COMPANY PETITION IB	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE	IBC Under Sec	23-01-2024	court fee missed in vakaltanama book marking mandatory and index	knlegal
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7151		3(No.of Docs 4) 071010241243201 7(No.of Docs 2)	0710102010392023/2 0710102412432017/1 5	COMPANY PETITION IB	THE INDURE PVT LTD VS B.K. COAL FIELDS PVT LTD	IBC Under Sec	19-01-2024	every page not sign	rkaylegal@gmail.com
7153	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7154	14-01-2024	071010205879202 2(No.of Docs 2)	0710102058792022/3	APPLICATION	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
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7156		071010205879202 2(No.of Docs 2)	0710102058792022/3	APPLICATION (I.B.C)/6198(ND)20	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
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7160		071010205879202 2(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)20	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC		book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.ii
7161	14-01-2024	071010207894202 1(No.of Docs 2)	0710102078942021/1 4	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)20 21	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-01-2024	fie incomplete	varunmudgal
7162	14-01-2024	071010207894202 1(No.of Docs 2)	0710102078942021/1 5	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)20 21	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-01-2024	book marking mandatory	varunmudgal
7163	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.con
7164	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.con
7165	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.con
7166	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.cor
7167	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.con
7168	14-01-2024	071010207826202 3(No.of Docs 1)	0710102078262023/1	APPLICATION (I.B.C)/5020(ND)20	UNIFIED TITANIUM COMMON ASSOCIATION (UTCA) - ASSOCIATION OF FINANCIAL CREDITORS VS. HARISH CHANDER MANCHANDA LIQUIDATOR EARTH ICONIC INFRASTRUCTURES	Sec 60(5)	19-01-2024	incomplete file	ADVSYADV
7169	14-01-2024	071010205879202 2(No.of Docs 2)	0710102058792022/3	APPLICATION (I.B.C)/6198(ND)20	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in

7170	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7474	44.04.0004	071010205879202	0740400050700000/0	APPLICATION (I.B.C)/6198(ND)20		Application under any other	40.04.0004	book marking numbering missed 3 page	4.4.0.4.
7171	14-01-2024	2(No.of Docs 2)	0710102058792022/3	22	LTD	provisions- IBC	19-01-2024	not clear 8-11 page cut	advaks@yahoo.co.in
7172	14-01-2024	071010205879202 2(No.of Docs 2)	0710102058792022/3	APPLICATION	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7173	9/1/2024	071010207267202 3(No.of Docs 1)	0710102072672023/1	COMPANY PETITION IB (IBC)/731(ND)2023 INTERLOCUTORY	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec	18-01-2024	Bookmarking OCR Compulsory	anand.jha
7174	9/1/2024	071010209980202 3(No.of Docs 1)	0710102099802023/1	APPLICATION (I.B.C)/6687(ND)20 23	ATUL TANDON VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	18-01-2024	Bookmarking OCR compulsory	varshabanerjee
7175	9/1/2024	071010241572201 8(No.of Docs 2)	0710102415722018/5 1	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec	18-01-2024	Bookmarking OCR compulsory report file sepreate	nayyaradi
7176	7/1/2024	071010207816202 3(No.of Docs 2)	0710102078162023/4	, , , , ,	KAMAL AGARWAL VS. AI AIRPORT SERVICES LIMITED	Sec 60(5)	17-01-2024	book marking are mandatory	liquidatorkamal
7177	8/1/2024	071010240140201 6(No.of Docs 2)	0710102401402016/2 6	COMPANY PETITION (COMPANIES ACT)/1236(PB)201	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	17-01-2024	book marking missed	archerjurists
7178	11/1/2024	071010202941202 0(No.of Docs 1)	0710102029412020/1	APPLICATION	PRADEEP KUMAR VS. DASH EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	17-01-2024	23-33 page cut	santoshsharma04
7179	7/1/2024	071010202926202 0(No.of Docs 2)	0710102029262020/9	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	17-01-2024	book marking mandatory	Lex nclt
		071010211955202		INTERLOCUTORY APPLICATION (I.B.C)/5737(PB)20	RAJIV BAJAJ VS.	Application under any other			
7180	8/1/2024 6/1/2024	0(No.of Docs 1) 071010210069202	0710102119552020/1	INTERLOCUTORY APPLICATION (I.B.C)/6341(PB)20	SUNNY GROVER VS. VALUE INFRACON INDIA PVT. LTD	provisions- IBC		hook marking not proper upleaded	LQRAJIVBAJAJ
7181	6/1/2024	3(No.of Docs 2) 071010207569202	0710102100692023/1	COMPANY PETITION IB	INDIA PVI. LID IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED VS. ATS INFRABUILD PRIVATE	Sec 60(5)	17-01-2024	book marking not proper uploaded	advachint
7182	16-01-2024	3(No.of Docs 3)	0710102075692023/5			7	17-01-2024	44,49,55 pages translation	arunav499

7183	8/1/2024	071010215787201 9(No.of Docs 2)	0710102157872019/1 0	COMPANY APPEAL(COMPAN IES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	17-01-2024	index missed book moarking missed sign missed	HARBEER
		071010215787201		COMPANY APPEAL(COMPAN IES	PRALINES EXPORT				
184	8/1/2024	9(No.of Docs 2)	0710102157872019/9	ACT)/189(ND)2020	PRIVATE LTD	Sec 252 (3)	17-01-2024	order missed	HARBEER
185	8/1/2024	071010216956201 9(No.of Docs 1)	0710102169562019/1	COMPANY APPLICATION(IBC)/38(ND)2020	MOHAN LAL JAIN VS. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	Application under any other provisions- IBC	17-01-2024	wrong file	MLJSUMEDHA
186	6/1/2024	071010209179202 3(No.of Docs 1)	0710102091792023/3 9	INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
187	6/1/2024	071010209185202 3(No.of Docs 1)	0710102091852023/2	INTERLOCUTORY APPLICATION (I.B.C)/5850(ND)20 23	DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
				COMPANY	FRANCHISE INDIA BRANDS LIMITED VS.				
		071010201476202		PETITION (COMPANIES	ASR MARKET VENTURES PRIVATE	Sec. 241(1),Sec.		65-71 page not clear book marking	
188	11/1/2024	2(No.of Docs 2)	0710102014762022/8	,	LIMITED	241(1),Sec. 242(4)	17-01-2024	mandatory	Anup Kumar
189	11/1/2024	071010201476202 2(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
190	11/1/2024	071010201476202 2(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
		071010201476202		COMPANY PETITION (COMPANIES	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE	Sec. 241(1),Sec.		65-71 page not clear book marking	
191	11/1/2024	2(No.of Docs 2)	0710102014762022/7		LIMITED	241(1),Sec. 242(4)	17-01-2024	mandatory	Anup Kumar
		·		, , ,	FRANCHISE INDIA				
				COMPANY PETITION	BRANDS LIMITED VS. ASR MARKET	Sec.			
		071010201476202		(COMPANIES	VENTURES PRIVATE	241(1),Sec.		65-71 page not clear book marking	
192	11/1/2024	2(No.of Docs 2)	0710102014762022/7	ACT)/65(PB)2022	LIMITED	242(4)	17-01-2024	mandatory	Anup Kumar

7193	6/1/2024	071010209716202 3(No.of Docs 1)	0710102097162023/1	COMPANY PETITION (COMPANIES ACT)/214(ND)2023	CHELMSFORD CLUB LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	17-01-2024	book marking mandatory	advocated186
		071010201801201	0710102018012018/1	COMPANY PETITION IB (IBC)/1440(ND)201	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED VS. KWALITY	IBC under Sec			
7194	8/1/2024	8(No.of Docs 2)	6	8	LIMITED	7	17-01-2024	book marking mandatory	varshabanerjee
7195	9/1/2024	071010201413202 3(No.of Docs 2)	0710102014132023/1	APPLICATION	KOTAK MAHINDRA BANK LIMITED VS. GREAT INDIAN NAUTANKI COMPANY PRIVATELIMITED.	Sec 60(5)	17-01-2024	proof of service not mention in index	D14182016
7196	6/1/2024	071010209176202 3(No.of Docs 1)	0710102091762023/1	INTERLOCUTORY APPLICATION (I.B.C)/5848(ND)20 23	DIRECTOR OF	Sec 66(1)	17-01-2024	0710102091772023/2	Atul Kansal
7197	6/1/2024	071010209177202 3(No.of Docs 1)	0710102091772023/2	APPLICATION (I.B.C)/5844(ND)20	DIRECTOR OF	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7198	8/1/2024	071010205551202 2(No.of Docs 2)	0710102055512022/3	COMPANY PETITION IB (IBC)/590(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS. ANURADHA SHARMA	Section 95(1)	17-01-2024	need to file IA	GBNCLT
7199	8/1/2024	071010207299202 2(No.of Docs 2)	0710102072992022/2	APPLICATION(CO MPANIES		Rule 11 of NCLT	17-01-2024	welfare missed book marking numbering missed	babuanish2@gmail.co m
7200	7/1/2024	071010209335202 3(No.of Docs 1)	0710102093352023/1	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	17-01-2024	book marking mandatory and verify to proof of service original receipt attached	l pridhi_nclt
7201	7/1/2024	071010207746202 2(No.of Docs 1)	0710102077462022/5	COMPANY PETITION IB (IBC)/754(ND)2022	OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	17-01-2024	book marking mandatory and verify to proof of service original receipt attached	I RAVISHARMA
7202	15-01-2024	071010207080202 0(No.of Docs 2)	0710102070802020/1 3	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	16-01-2024	all pages are not clear	manmeetsingh

7203	6/1/2024	071010209170202 3(No.of Docs 1)	0710102091702023/1	INTERLOCUTORY APPLICATION (I.B.C)/5749(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VSRAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7204	6/1/2024	071010209173202 3(No.of Docs 1)	0710102091732023/1	INTERLOCUTORY APPLICATION (I.B.C)/5748(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
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7205	10/1/2024	071020041022201 8(No.of Docs 1)	0710200410222018/2 7	(IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD NAKULGUPTA VS.	IBC Under Sec	16-01-2024	book marking mandatory affidavit missed	dk.sood@yahoo.com
7206	7/1/2024	071010210525202 3(No.of Docs 2)	0710102105252023/1	APPLICATION (I.B.C)/6493(ND)20	NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	16-01-2024	book marking mandatory	lawjpv
7207	6/1/2024	071010209174202 3(No.of Docs 1)	0710102091742023/5	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7208	6/1/2024	071010209172202 3(No.of Docs 1)	0710102091722023/2	INTERLOCUTORY APPLICATION (I.B.C)/5722(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal

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		071010209171202		INTERLOCUTORY APPLICATION (I.B.C)/5716(ND)20	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL			wrong dairy number in pdf book	
7209	6/1/2024	3(No.of Docs 1)	0710102091712023/5		BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	marking mandatory	Atul Kansal
7210	10/1/2024	071010202376202 0(No.of Docs 3)	0710102023762020/1 7	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory	R K GUPTA
7211	15-01-2024	071010207857201 9(No.of Docs 2)	0710102078572019/2 2	COMPANY PETITION IB (IBC)/968(PB)2019 INTERLOCUTORY	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec	16-01-2024	wrong file	munishmehta
7212	11/1/2024	071010207724202 3(No.of Docs 1)	0710102077242023/1	APPLICATION (I.B.C)/4916(ND)20	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
		071010207724202		INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)20	SANDEEP KUMAR BHATT VSMR. SATI			·	
7213	11/1/2024	3(No.of Docs 1)	0710102077242023/1	23 INTERLOCUTORY	RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
7214	11/1/2024	071010207724202 3(No.of Docs 1)	0710102077242023/1	APPLICATION (I.B.C)/4916(ND)20	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
7215	1/1/2024	071010208263202 3(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023		IBC Under Sec	15-01-2024	book marking not properly	SagarBansalinbox
7216	8/1/2024	071010210014202 3(No.of Docs 1)	0710102100142023/2	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)20 23	JAISWAL VS. HUZEFA	Sec 60(5)	15-01-2024	book marking compulsory	poojajewrajka
		071010204207202		INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)20	BRIJ MOHAN MAHAJAN				pojujom ujma
7217	11/1/2024	3(No.of Docs 2) 071010208263202	0710102042072023/3	COMPANY PETITION IB	VS. NAVNEET GUPTA SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE	Sec 60(5)	15-01-2024	index missed	askanurag
7218	1/1/2024	3(No.of Docs 2)	0710102082632023/5	(IBC)/598(ND)2023 INTERLOCUTORY APPLICATION	LIMITED BINOD KUMAR JAISWAL VS. HUZEFA	9	15-01-2024	book marking not properly	SagarBansalinbox
7219	8/1/2024	071010210014202 3(No.of Docs 1)	0710102100142023/3	(I.B.C)/6257(PB)20 23	FAKHRI SITABKHAN & ORS	Sec 60(5)	15-01-2024	book marking compulsory	poojajewrajka
7220	1/1/2024	071010208263202 3(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED SILVERLINE GRAPHICS PRIVATE LIMITED VS.	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox
7221	1/1/2024	071010208263202 3(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec	15-01-2024	book marking not properly	SagarBansalinbox

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7222	11/1/2024	071010210128202 3(No.of Docs 1)	0710102101282023/1	COMPANY PETITION IB (IBC)/765(PB)2023	ANUMOD SHARMA	Section 94(1),Section 94(1)	15-01-2024	wrong file	Bodhi@NCLT
1222	11/1/2024	O(NO.OT DOGS 1)	071010210120202071	(150)//00(15)/2020	KHUSHBU DYE-CHEM	54(1)	10-01-2024	wrong me	Dounie Not 1
		071010207500202	0710102075002022/1	COMPANY PETITION IB	PRIVATE LIMITED VS. CHEMICAL SUPPLIERS	IBC Under Sec			
7223	9/1/2024	2(No.of Docs 2)	2	(IBC)/892(ND)2022	INDIA PRIVATE LIMITED	9	15-01-2024	Bookmarking OCR compulsory	zainkhan@onelegal
7224	10/1/2024	071010202427202 3(No.of Docs 1)	0710102024272023/3	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec	15-01-2024	Bookmarking OCR compulsory	Naren01
		071010207724202		INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)20	SANDEEP KUMAR BHATT VSMR. SATI				
7225	11/1/2024	3(No.of Docs 1)	0710102077242023/1	, , , , ,	RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
7226	8/1/2024	071010207614202 3(No.of Docs 1)	0710102076142023/1	COMPANY PETITION IB (IBC)/626(ND)2023	ARTISAN SPIRITS PRIVATE LIMITED VS. INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec	15-01-2024	incomplete file	clovelegal
7227	11/1/2024	071010207922202 3(No.of Docs 3)	0710102079222023/1	COMPANY PETITION IB (IBC)/649(ND)2023 COMPANY	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN E N SAKTHIDHARAN	Section 95(1)	15-01-2024	index missed bookmarking missed	6394259272
7228	12/1/2024	071010210450201 9(No.of Docs 1)	0710102104502019/2 0	PETITION IB (IBC)/1721(PB)201 9	MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec	13-01-2024	book marking missed	bhavanaduhoon
7229	11/1/2024	071010207925202 3(No.of Docs 2)	0710102079252023/1	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	13-01-2024	index missed and book marking	6394259272
7230	11/1/2024	071010204897202 3(No.of Docs 2)	0710102048972023/1	INTERLOCUTORY APPLICATION (I.B.C)/3106(ND)20 23	SANJEEV MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	Sec 60(5)	13-01-2024	need to sign on every page of rejoinder	askanurag
7024	0/4/2024	071010206207202	0710102062072020/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES	SUPPLIERS PRIVATE	Sec. 230-232 - Second Motion,Sec. 230-232 -	12.04.2024	hook marking computery	NEEDA LADODA
7231	8/1/2024	0(No.of Docs 2)	8	ACT)/42(ND)2021 INTERLOCUTORY APPLICATION	LIMITED	Second Motion	13-01-2024	book marking compulsory	NEERAJ.ARORA
7232	8/1/2024	071010203059202 3(No.of Docs 1)	0710102030592023/4	(I.B.C)/2517(ND)20 23 INTERLOCUTORY APPLICATION	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanuncit94
7233	8/1/2024	071010203059202 3(No.of Docs 1)	0710102030592023/4	(I.B.C)/2517(ND)20 23	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanuncit94
7234	8/1/2024	071010203059202 3(No.of Docs 1)	0710102030592023/4	23	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanuncit94
7235	8/1/2024	071010203059202 3(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)20 23	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanuncit94
7236	8/1/2024	071010209274202 3(No.of Docs 1)	0710102092742023/1	COMPANY PETITION IB (IBC)/730(ND)2023	M/S INDO SPIRITS VS. JSN INFRATECH LLP	IBC Under Sec	13-01-2024	book marking compulsory	anand.jha

7237	9/1/2024	071010209357202 3(No.of Docs 2)	0710102093572023/2	CONTEMPT PETITION(COMPA NIES ACT)/18(ND)2023	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Sec 425	13-01-2024	Bookmarking according to index with page no sign missing on annexures	mg270288
7238	11/1/2024	071010208033202 3(No.of Docs 1)	0710102080332023/2	RESTORATION APPLICATION (IBC)/163(ND)2023	KRISHIV POLY PRODUCTS LLP VSBLUE WATER EXPOTRADE INDIA PRIVATELIMITED	Rule 11 of NCLT, 2016	13-01-2024	book marking missed	kmn28
7239	9/1/2024	071010208274202 3(No.of Docs 1)	0710102082742023/1	COMPANY PETITION IB (IBC)/733(ND)2023	M/S. INDO SPIRITS VS. PATH2WAY HR SOLUTIONS PRIVATE LIMITED	IBC Under Sec	13-01-2024	Bookmarking OCR compulsory	anand.jha
7240	8/1/2024	071010207943202 3(No.of Docs 1)	0710102079432023/1	CONTEMPT PETITION (IBC)/56(ND)2023	HDFC BANK LTD VSRAJIV MALIK	Rule 11 of NCLT, 2016	13-01-2024	book marking compulsory	gbalawoffices
7241	11/1/2024	071010205425202 3(No.of Docs 2)	0710102054252023/4	COMPANY PETITION IB (IBC)/382(ND)2023	GAURAV GUPTA VS. J V INDUSTRIES PRIVATE	IBC Under Sec	13-01-2024	index ,bookmarking missed	neerajgupta
7242	9/1/2024	071010209697201 9(No.of Docs 1)	0710102096972019/9	COMPANY PETITION IB (IBC)/1526(ND)201	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec	13-01-2024	proof of service missing Bookmarking OCR compulsory	gsnhyd@rediffmail.co
7243	8/1/2024	071010208717202 3(No.of Docs 1)	0710102087172023/1	INTERLOCUTORY APPLICATION (I.B.C)/6183(ND)20 23	MAHENDRA KUMAR JAJOO VS. HEMANT SETHI AND ORS.	Sec 60(5)	13-01-2024	book marking compulsory	pradip613
7244	9/1/2024	071010206534202 3(No.of Docs 2)	0710102065342023/5	COMPANY PETITION IB (IBC)/457(PB)2023	MAHAKALESHWAR MINES AND MINERALS PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec	13-01-2024	Index missing Sign missing on documents Bookmarking ocr compulsory	nayyaradi
7245	9/1/2024	071010207836202 3(No.of Docs 1)	0710102078362023/6	COMPANY PETITION IB (IBC)/621(ND)2023	SADHANA CITY HOMES PRIVATE LIMITED VS. UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec	13-01-2024	Bookmarking OCR compulsory	quadlegal
7246	9/1/2024	071010207785202 3(No.of Docs 1)	0710102077852023/1	COMPANY PETITION IB (IBC)/732(ND)2023	M/S. INDO SPIRITS VS. CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec	13-01-2024	Bookmarking OCR compulsory true copy sign missing	anand.jha
7247	8/1/2024	071010208324202 3(No.of Docs 2)	0710102083242023/1	` ' ' '	DEEPAK JAIN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	13-01-2024	book marking compulsory Page no. not mentioning in index	prakashlegaladvisers
7248	5/1/2024	071010206314202 3(No.of Docs 2)	0710102063142023/5	COMPANY PETITION IB (IBC)/528(ND)2023	MODERN BUILDMART PRIVATE LIMITED VS. BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec	11/1/2024	affidavit faridabad and notary delhi and proof of service not proper show	TSCHAUDHARY
7249	1/1/2024	071010210533202 3(No.of Docs 1)	0710102105332023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/420(ND)2023	VS. PRATAP SINGH	Rule 11 of NCLT	11/1/2024	wrong file	nidsbits
7250	1/1/2024	071010202751202 2(No.of Docs 2)	0710102027512022/4	INTERLOCUTORY APPLICATION (I.B.C)/1653(PB)20 22	ICICI BANK LIMITED VS. C &C CONSTRUCTION LIMITED	Sec 60(5)	11/1/2024	written submission every page not sign and book marking not proper upload	varunsinghvs

7251	1/1/2024	071010209560202 3(No.of Docs 2)	0710102095602023/1	INTERLOCUTORY APPLICATION (I.B.C)/6124(ND)20 23	DURGA DAS AGRAWAL	Sec 60(5)	11/1/2024	book marking mandatory	shivamgautam02
7252	28-12-2023	071010202746202 3(No.of Docs 1)	0710102027462023/4	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)20 23	PANKAJ KUMAR SINGHAL VS. YAGYA AHUJA	19(2)	10/1/2024	incomplete file	jagdeep.s.lamba
7253	4/1/2024	071010207646202 3(No.of Docs 1)	0710102076462023/5	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec	10/1/2024	book marking mandatory index missed	tewariamitabh
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7254	9/1/2024	071010203594202 2(No.of Docs 2)	0710102035942022/6	PETITION IB (IBC)/357(ND)2022	DEVELOPERS PRIVATELIMITED	IBC under Sec 7	10/1/2024	written submission every page not sign book marking mandatory	ishaan.george
7255	29-12-2023	071010204517202 3(No.of Docs 1)	0710102045172023/1	COMPANY PETITION IB (IBC)/610(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD MUQEEM QURESHI	Section 95(1)	10/1/2024	speed post receipt missed	jeeveshm
7256	29-12-2023	071010202557202 2(No.of Docs 1)	0710102025572022/7	COMPANY PETITION IB (IBC)/694(ND)2022		IBC under Sec	10/1/2024	index missed affidavit gaziabad and notary delhi	mittalanil.ubi
7257	8/1/2024	071010202986202 3(No.of Docs 2)	0710102029862023/1 5	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)20 23	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	10/1/2024	bookmarking compulsory.	SHAGKHAN@1958
7258	4/1/2024	071010209163202 3(No.of Docs 2)	0710102091632023/6	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)20 23	ANSAL PROPERTIES INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	5/1/2024	need every page sign in pdf. bookmarking compulsory.	advkrishan
7259	4/1/2024	071010204090202 3(No.of Docs 2)	0710102040902023/3	TRANSFER APPLICATION (IBC)/36(PB)2023	LYKA LABS LIMITED VS. MRS. PRITI BHUPESH SHAH DECEASED	Rule16(d),NCL T Rules,2016 IBC	5/1/2024	order missing.	gaurav.hsethi@gmai
		071010208378202		APPLICATION (I.B.C)/5241(ND)20	SURAKSHA ASSET RECONSTRUCTION LTD. VS. ERA INFRA	2 20(2)			
7260 7261	6/10/2023	3(No.of Docs 0) 071010208601202 3(No.of Docs 0)	0710102083782023/2 0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA)		5/1/2024 4/1/2024	affidavit address noida and notary delhi book marking mandatory	
7262		071010203100202 3(No.of Docs 2)	0710102031002023/3	COMPANY PETITION IB	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec	4/1/2024	36-37,44-47 page not clear	sanyam007
7263	6/10/2023	071010208601202 3(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES	YADU RESORTS (INDIA)	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	

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7264	6/10/2023	071010208601202 3(No.of Docs 0) 071010208601202	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023 CA(A) MERGER AND AMALGAMATION(COMPANIES	YADU RESORTS (INDIA) LIMITED YADU RESORTS (INDIA)	Sec 234	4/1/2024	book marking mandatory	
7265	6/10/2023	3(No.of Docs 0)	0710102086012023/2		LIMITED	Sec 234	4/1/2024	book marking mandatory	
7266	6/10/2023	071010208601202 3(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7267	6/10/2023	071010208601202 3(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7268	6/10/2023	071010208601202 3(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7269	3/1/2024	071010210220202 3(No.of Docs 3)	0710102102202023/9	INTERLOCUTORY APPLICATION (I.B.C)/6650(ND)20 23	DUBEY VS. RUDRA	Rule 11 of NCLT, 2016	4/1/2024	both file separately and book marking mandatory	legisdomlawoffices
7270	6/10/2023	071010208601202 3(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7271	6/10/2023	071010208601202 3(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT/84(ND)2023	YADU RESORTS (INDIA)	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
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7272	18-11-2020	0(No.of Docs 0) 071010205694202	0710102108522020/2	(IBC)/14(PB)2020 COMPANY PETITION IB	RAMAGARWAL STAR SYNTHETICS PVT LTD VS. VASTRANI EXPORT PRIVATE	Sec 60(5)	1/1/2024	wrong arrange file upload	
7273	28-12-2023	3(No.of Docs 3)	0710102056942023/3		LIMITED	9	1/1/2024	Need to be file in application	aabhassingh2441
		071010204408202	0710102044082022/1	COMPANY PETITION IB	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE	IBC under Sec			
7274	22-12-2023	2(No.of Docs 2)	4	(IBC)/513(ND)2022	LIMITED	7	1/1/2024	written submission every page not sign	snubnansnu2
7275	22-12-2023	071010207755202 3(No.of Docs 3)	0710102077552023/8	COMPANY PETITION (COMPANIES ACT)/159(ND)2023	MRS. NEELAM MALIK VS. RAMAN INSTRUMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/1/2024	kindly other pdf separately file	asethi9999
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							ASSISTANT REGISTRAR
							VICTOR VISHAL
							HELP LINE NO 011-24361890
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